

High Court of Judicature at Allahabad
Roll of Advocates[PART-B], [Defective List], Lucknow Bench

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1. B/A0011 ABDUL GHAFAR ANSARI	12703/1999 Bar Council of	03/07/1999	1.Residence 501 CIVIL LINES NO. 1 SULTANPUR	1.Residence	aga786@rediffmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
ABDUL MAJID ANSARI	UP		2.Office	2.Office 3.Mobile 9450042900	
2. B/A0012 ABDUL HAFEEZ ANSARI	1067/2011 Bar Council of	17/02/2011	1.Residence H.NO.460/260 GENDKHANA HUSAINABAD,P.O. CHOWK LKO	1.Residence	1)Local Address proof is not enclosed.
SHRI MEHANDI HASAN ANSARI VARANDA NO.3 COLLECTORATE CAMPUS LKO	UP		2.Office	2.Office 3.Mobile 9452731157	
3. B/A0016 ABDUL JALEEL KHAN	158/1998 Bar Council of	12/01/1998	1.Residence C-5262 SECTOR-12 RAJAJIPURAM LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE ABDUL HALEEM KHAN	UP		2.Office	2.Office 3.Mobile 9415757443	
4. B/A0020 ABDUL MERAJ ANSARI	2260/2009 Bar Council of	06/04/2009	1.Residence KRISHNA NAGAR NAKA SATRIKH BARABANKI	1.Residence 05248227267	coolmeraj123@yahoo.in 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
DR. A.A. ANSARI 1/391 VISHAL KHAND GOMTI NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court 49 IIIRD FLOOR HIGH COURT LUCKNOW	2.Office 05248222446 3.Mobile 09795948786	
5. B/A0030 ABDUL SHADAB KHAN	2691/2011 Bar Council of	29/05/2011	1.Residence H.NO.111 MOHALLA BRAHMANI TOLA P.O. BISWAN SITAPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
ABDUL ATEEQ KHAN 474/55 BAHAR KHA KOLONEY SITAPUR ROAD LUCKNOW	UP		2.Office 3.Chamber in High Court C.S.C. BULDING NO.4	2.Office 3.Mobile 09450489862	
6. B/A0034 ABHA BAJPAI	10645/2003 Bar Council of	31/10/2003	1.Residence 444, NARHI, LUCKNOW-226001	1.Residence 05222286405	shibil1998@gmail.com 1)Proof of Practice is not enclosed.
A.K.BAJPAI AS ABOVE	UP		2.Office	2.Office 3.Mobile 09415582591	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
7. B/A0035 ABHA PATHAK	7323/2004 Bar Council of	24/10/2004	1.Residence 4/325 VIRAT KHAND GOMTI NAGAR, LUCKNOW-10	1.Residence	abhathak1281@gmail.com 1)Proper address proof is not enclosed as per the norms.
W/O SHANTOSH KUMAR RAI	UP		2.Office	2.Office 3.Mobile 9559205013	
8. B/A0042 ABHAY KUMAR BAJPAI	6159/2008 Bar Council of	07/11/2008	1.Residence C-2/283 SECTOR F JANKIPURAM LUCKNOW	1.Residence	abhaybajpail@gmail.com 1)Proof of Practice is not enclosed.
ANIL KISHOR BAJPAI DO	UP		2.Office	2.Office 3.Mobile 9628938000	
9. B/A0044 ABHAY KUMAR SINGH	9170/2007 Bar Council of	30/12/2007	1.Residence VILL. PALHAPUR POST PARVATPUR DISTT. SITAPUR	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
UDAY BHAN SINGH	UP		2.Office	2.Office 3.Mobile 09793556625	
10. B/A0048 ABHAY MISHRA	6332/2011 Bar Council of	30/10/2011	1.Residence H.N.166 SA,MOH. BAL KISHAN,ALIGANJ,P.S. ALIGANJ,DISTT-ETAH	1.Residence	neelam.tmishra@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI RAM ROOP MISHRA 207247	UP		2.Office	2.Office 3.Mobile 9411688009	
11. B/A0054 ABHAY SINGH	6106/2002 Bar Council of	14/09/2002	1.Residence K-167 AASHIANA COLONY LUCKNOW	1.Residence 05222424041	sqnldr.abhaysingh@rediffmail.com 1)Proof of Practice is not enclosed.
LATE JAGANNATH PRASAD K-167 AASHIANA COLONY LUCKNOW	UP		2.Office	2.Office 3.Mobile 9450459970	
12. B/A0058 ABHAYA SHANKER GAUR	1455/1984 Bar Council of	15/04/1984	1.Residence STATION ROAD RAILWAY GANJ HARDOI	1.Residence	abhaysgaur@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE SHIV SHANKER GAUR	UP		2.Office	2.Office 3.Mobile 9415414714	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
13. B/A0070 ABHISHEK BHASIN	3847/2008 Bar Council of	24/08/2008	1.Residence 456 SHANKAR NAGAR OPP. HAL TOWNSHIP KANPUR	1.Residence	abhishekbhasin23@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed. 3)Proper address proof is not enclosed as per the norms.
A.K.BHASIN MD-1/124 LDA COLONY KANPUR ROAD LUCKNOW	UP		2.Office	2.Office 3.Mobile 09839845207	
14. B/A0078 ABHISHEK GARG	4304/1999 Bar Council of	16/04/1999	1.Residence 2/47,VIJAY KHAND GOMTINAGAR LKO	1.Residence	abhishek.garg.advvyahoo.in 1)Proof of Practice is not enclosed.
PRAHLAD AGARWAL AS ABOVE	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9319924782	
15. B/A0082 ABHISHEK KUMAR SRIVASTAV	3165/2003 Bar Council of	09/03/2003	1.Residence 509/105 OLD HYDERABAD LUCKNOW-226007	1.Residence 09415173622	1)Proof of Practice is not enclosed.
LATE SRI ASHOK KUMAR SRIVASTAV	UP		2.Office	2.Office 3.Mobile 08989102525	
16. B/A0083 ABHISHEK KUMAR SRIVASTAVA	7709/2011 Bar Council of	25/11/2011	1.Residence C/O SUNIL KUMAR PATHAK 76 VISHNUPURI COLONY ALIGANJ LUCKNOW	1.Residence	abidhekpinkul980@rediffmail.com 1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms. 3)Applicants name is not mentioned in the address proof enclosed.
KRIPA SHANKER SRIVASTAVA	UP		2.Office	2.Office 3.Mobile 09336312522	
17. B/A0098 ABHISHEK SINGH	7539/2011 Bar Council of	23/11/2011	1.Residence VILL. & POST SAGRA BASTI	1.Residence	singhabhi376@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
KRISHNA MURARI SINGH C-30 SECTOR-G ALIGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 7668656655	

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18. B/A0105 ABHISHEK SINGH SENGAR	10083/2010 Bar Council of	25/07/2010	1.Residence M.I.G.-38 ADARSH NAGAR UNNAO	1.Residence 09473630665	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI SANTOSH SINGH SENGAR	UP		2.Office	2.Office 3.Mobile 08960693957	
19. B/A0107 ABHISHEK SRIVASTAVA	4638/2004 Bar Council of	17/07/2004	1.Residence M.D.-35 SEC-D L.D.A.COLONY KANPUR ROAD LUCKNOW-226012	1.Residence	srivastavaabhishek50@yahoo.com 1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date.
SRI ASHOK SRIVASTAVA 463 RAJROOP PUR ALLAHABAD -211011	UP		2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION HIGH COURT LUCKNOW	2.Office 05222423298 3.Mobile 09389781499	
20. B/A0109 ABHISHEK TRIPATHI	7691/2002 Bar Council of	14/09/2002	1.Residence 1/187 VIKALP KHAND GOMTI NAGAR LUCKNOW	1.Residence 09415289419	1)Proof of Practice is not enclosed.
BRIJ BIHARI TRIPATHI	UP		2.Office	2.Office 3.Mobile 09919712305	
21. B/A0119 ABUL WAFI	252/2004 Bar Council of	18/01/2004	1.Residence 509/95 GHA OLD HAYDERABAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
MOHD NAIMULLA KHAN	UP		2.Office 3.Chamber in High Court ROOM NO. 1	2.Office 3.Mobile 9839912352	
22. B/A0121 ACHARYA SURESH BABU	16944/2010 Bar Council of	27/10/2010	1.Residence D-2200, SEC.-I, INDIRA NAGAR, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.
LATE BALWANT SINGH	UP		2.Office	2.Office 3.Mobile 9415004310	
23. B/A0124 ACHYUTANAND PATHAK	3123/2003 Bar Council of	09/03/2003	1.Residence HIG-1 SECTOR-A SITAPUR ROAD YOJNA LUCKNOW	1.Residence 9369890523	azad_pathak@yahoo.com 1)Local Address proof is not enclosed.
LATE IST DEV PATHAK	UP		2.Office	2.Office 3.Mobile 8765532368	

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S1. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
24. B/A0125 ADAMS PAUL	67/1996 Bar Council of	07/01/1996	1.Residence L-II-20/D SECTOR D L.D.A. COLONY KANPUR ROAD LUCKNOW	1.Residence 05222435265	1)Proper address proof is not enclosed as per the norms.

LATE K.MASIH PAUL	UP		2.Office	2.Office	
				3.Mobile 9415549357	
25. B/A0130 ADARSH PATEL	11203/2010 Bar Council of	04/08/2010	1.Residence JALLAPUR MASEDHA KATUI AMBEDKAR NAGAR	1.Residence	addy4447@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
MADAN SEN VERMA	UP		2.Office	2.Office	
				3.Mobile 9450724447	
26. B/A0138 ADESH KUMAR GUPTA	4122/1983 Bar Council of	23/08/1983	1.Residence CHAUDHARY TOLA, (PURANA SITAPUR) DISTT. SITAPUR (U.P)	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI CHANDRA BHAL GUPTA 538KA/636 TRIVENI NAGAR 2ND LUCKNOW	UP		2.Office	2.Office	
			3.Chamber in High Court 33	3.Mobile 9005171580	
27. B/A0139 ADESH KUMAR SINGH	2644/1990 Bar Council of	08/07/1990	1.Residence 18 GOPAL NAGAR COLONY BALAGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE UMA SHANKAR SINGH	UP		2.Office	2.Office	
				3.Mobile 9453434333	
28. B/A0140 ADESH VERMA	5051/2002 Bar Council of	20/07/2002	1.Residence 2/498 VIKALP KHAND GOMTI NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
BRAHMA PRASAD VERMA DO	UP		2.Office	2.Office	
				3.Mobile 9415463875	
29. B/A0144 ADIL HUSSAIN	5088/2011 Bar Council of	18/09/2011	1.Residence 8/882/1 HERA COMPLEX VIKAS NAGAR LKO	1.Residence	hussainthewarrior@gmail.com 1)Proof of Practice is not enclosed.
SYED AFJAL HUSSAIN	UP		2.Office	2.Office	
				3.Mobile 9198766661	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
30. B/A0145 ADITYA NARAYAN YADAV	4272/1990 Bar Council of	01/10/1990	1.Residence C-3609 RAJA JI PURAM LKO.	1.Residence	adityanarayanyadav@yahoo.com 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed

RAM DOUR YADAV	UP		2.Office 3.Chamber in High Court ROOM NO 4 OUDH BAR ASSO HIGH COURT LKO.	2.Office 05222414048 3.Mobile 9415181960	
31. B/A0149 ADITYA KUMAR SRIVASTAVA	619/1998 Bar Council of	20/02/1998	1.Residence 11/535 INDIRA NAGAR LUCKNOW	1.Residence	adv.aditya@gmail.com 1)Proper address proof is not enclosed as per the norms. 2)Applicants name is not mentioned in the address proof enclosed.
SRI HANUMAN PRASAD SRIVASTAVA AS ABOVE	UP		2.Office	2.Office 3.Mobile 09838672890	
32. B/A0151 ADITYA KUMAR UPADHYAY	2767/1996 Bar Council of	18/03/1996	1.Residence 153 RAVINDRA GARDEN SECTOR ALIGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.)MISMATCH IN NAME.
LATE BRAJENDRA SINGH UPADHYAY	UP		2.Office	2.Office 3.Mobile 09415494496	
33. B/A0157 ADITYA PRAKASH	4754/2001 Bar Council of	05/05/2001	1.Residence C-913 INDIRA NAGAR LUCKNOW	1.Residence 05224000662	1)Proof of Practice is not enclosed.
RAM LAL	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 104	2.Office 3.Mobile 9919717207	
34. B/A0180 AHMAD SUOEB KHAN	65/2003 Bar Council of	11/01/2003	1.Residence 2145 BEHIND RAHUL CINEMA SULTANPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
AYUB ULLAH KHAN 5/138 SECTOR-H JANKIPURAM	UP		2.Office	2.Office 3.Mobile 9984447700	
35. B/A0181 AHMED HUSAIN	9521/2011 Bar Council of	24/12/2011	1.Residence LIG-76 SECTOR G JANKIPURAM LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
ZAMARRUD HUSAIN	UP		2.Office 3.Chamber in High Court LIBRARY HIGH COURT	2.Office 3.Mobile 9415769660	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
36. B/A0182 AHSAN SHAFIQUE	2059/1991 Bar Council of	30/05/1991	1.Residence 165/113 ZAKIA MANZIL KDTCHA HATA AMINABAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.)DATE OF ENROLLMENT NOT MENTIONED ON MAIN FORM
LATE MOHAMMAD SHAFIQUE	UP		2.Office	2.Office	

37. B/A0183 AIJAZ HUSAIN MOJIZ HUSAIN DO	5007/2005 Bar Council of UP	25/07/2005	1.Residence INSIDE SHAHNAJAF IMAMBARA OPP. SAHARA GANJ MALL, LUCKNOW 2.Office	3.Mobile 9336706969 1.Residence 1.Residence 2.Office 3.Mobile 9415769228	aijaz25forever@yahoo.co.in 1)Mismatch in enrollment date.
38. B/A0184 AINUL HAQUE KHAN RAFI AHMAD	1946/2002 Bar Council of UP	09/03/2002	1.Residence 538KHA/119 VEER ABDUL HAMEED LANE KHADRA LUCKNOW-226020 2.Office	1.Residence 05222743543 2.Office 05222090070 3.Mobile 09451786786	ainul_haqne@rediffmail.com 1)Proof of Practice is not enclosed.
39. B/A0185 AISHWARYA PRATAP SINGH MR. R.P. SINGH GROUND FLOOR NEW YMCA COMPLEX, 13 RANA PRATAP MARG, LUCKNOW	2319/2003 Bar Council of UP	22/02/2003	1.Residence 2/105 SECTOR B, PRIYADARSHINI COLONY, SITAPUR ROAD, LUCKNOW 2.Office	1.Residence 9415532415 2.Office 9415532415 3.Mobile 9415532415	apslawyer@gmail.com 1)Proof of Practice is not enclosed.)ENROLLMENT NUMBER NOT MENTIONED ON MAIN FORM.
40. B/A0191 AJAI KUMAR SHRI SHIV SHANKER LAL SHRIVASTAVA 79-A PRATAPGARH, ALIGANJ, LKO-226024	5475/1994 Bar Council of UP	01/10/1994	1.Residence D-1/246,SECTOR-F, JANKIPURAM, LKO-226024 2.Office	1.Residence 05224000603 2.Office	taxajay152gmail.com 1)Proof of Practice is not enclosed.
41. B/A0192 AJAI KUMAR GAUTAM LATE RAMSAHAYGAUTAM NEAR PRAG BHOOOTH CIVIL COURT LKO	6777/1994 Bar Council of UP	23/11/1994	1.Residence C-53/IINEW L.D.A TIKAITRAI COLONY,LKO-17 2.Office 3.Chamber in High Court ROOM NO.1 AWADH BAR ASSOCIATION	1.Residence 9455379693 2.Office 3.Mobile	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
42. B/A0193 AJAI KUMAR GUPTA RAM KUMAR GUPTA DO	352/1991 Bar Council of UP	17/01/1991	1.Residence C-1611 INDIRA NAGAR LUCKNOW 226001 2.Office 3.Chamber in High Court	1.Residence 9415046014 2.Office 3.Mobile 9935064222	ajaitax@gmail.com 1)Mismatch in enrollment date.
43. B/A0195 AJAI KUMAR NIGAM	3164/1979 Bar Council of	21/11/1979	1.Residence 2/79 VIKAS NAGAR. LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.

LT., RAJ NARAIN NIGAM	UP		2.Office 3.Chamber in High Court SENIOR ADV., ROOM AVADH BAR LUCKNOW	2.Office 3.Mobile 9889625178	
44. B/A0201 AJAI KUMAR SINGH	3462/2000 Bar Council of	03/03/2000	1.Residence 13 AB ADARSH NAGAR KANPUR ROAD TEHSIL PULIA LUCKNOW-5	1.Residence	1)Proper address proof is not enclosed as per the norms.
SRI LAL SAHAB SINGH	UP		2.Office	2.Office 3.Mobile 09721109998	
45. B/A0202 AJAI KUMAR SINGH	4043/1991 Bar Council of	03/10/1991	1.Residence VILL PARENDA PO. PARENDA TEH. HASANGANJ, DISTT. UNNAO	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
LATE GOSAI BUX SINGH E-4202 SEC E, RAJAJIPURAM LUCKNOW	UP		2.Office 3.Chamber in High Court CHAMBER 3, OUDH BAR ASSOCIATION	2.Office 3.Mobile 9956789191	
46. B/A0204 AJAI KUMAR SRIVASTAVA	4156/1987 Bar Council of	08/11/1987	1.Residence 101 AMAR NAGAR MURAIYAPUR RAEBARELI	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE BINDESWARI PRASAD SRIVASTAVA 101 AMAR NAGAR MARAIYAPUR RAEBARELI	UP		2.Office 3.Chamber in High Court CHAMBER NO. 22 C.S.C. BUILDING	2.Office 3.Mobile 9415962728	
47. B/A0209 AJAI SHANKER AWASTHI	4471/1994 Bar Council of	12/09/1994	1.Residence 503/64 BARAULIA DALIGANJ LKO.	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI SHIV KUMAR AWASTHI	UP		2.Office	2.Office 3.Mobile 9453980658	

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48. B/A0217 AJAY DWIVEDI	16281/2010 Bar Council of	10/10/2010	1.Residence 6/689 VIKAS NAGAR LUCKNOW-22	1.Residence	d.ajayraj@rediffmail.com 1)Proof of Practice is not enclosed.)ADDRESS PROOF ENCLOSED IS ILLEGIBLE.
H.R. DWIVEDI AS ABOVE	UP		2.Office	2.Office 3.Mobile 09453489366	
49. B/A0218 AJAY KISHOR PANDEY	8738/2000 Bar Council of	08/07/2000	1.Residence C-1567, INDIRA NAGAR, LUCKNOW	1.Residence	pandeyajaykishor@gmail.com 1)Proof of Practice is not enclosed.

LATE SRI UMA SHANKER PANDEY A-296 INDIRA NAGAR LUCKNOW	UP		2.Office	2.Office	
				3.Mobile 9415442613	
50. B/A0221 AJAY KUMAR MOHAN LAL	4486/2003 Bar Council of UP	12/04/2003	1.Residence L-56-T-1 FATEH ALI KA TALAB CHARBAGH LUCKNOW 2.Office	1.Residence 2.Office) THE ADDRESS PROOF PROVIDED IS NOT LEGIBLE.
				3.Mobile 08960301844	
51. B/A0222 AJAY KUMAR	3406/1993 Bar Council of	25/07/1993	1.Residence 459/255 MOHANI KA PURWA HUSSAINABAD CHOWK LUCKNOW -3	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
RAM KER VISHWAKERMA 459/255 MOHANI KA PURWA HUSSAINABAD CHOWK LUCNOW -3	UP		2.Office	2.Office	
			3.Chamber in High Court CIVIL COURT CAMPUS IN FRONT OF CIVIL COURT DEPO LUCKNOW	3.Mobile 9415577894	
52. B/A0226 AJAY KUMAR	10003/2002 Bar Council of	16/11/2002	1.Residence 2/173 VINAY KHAND GOMTI NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE GANGA PRASAD	UP		2.Office	2.Office	
			3.Chamber in High Court ROOM NO4 AVADH BAR ASSO.	3.Mobile 09415582625	
53. B/A0229 AJAY KUMAR	9950/2003 Bar Council of	18/10/2003	1.Residence VILL CHAMERTALIYA POST AMETHI DISTRICT LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
ARVIND NATH NEAR IST BARAMDA COLLECTRAITE COURT LUCKNOW	UP		2.Office	2.Office	
				3.Mobile 09839091919	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
54. B/A0230 AJAY KUMAR	6825/2007 Bar Council of	27/10/2007	1.Residence 5A-KALIDAS MARG ,SHAIDO COLONY CABINED GANJ,LKO	1.Residence	1)Proof of Practice is not enclosed.
SRI JAHAN SINGH	UP		2.Office	2.Office	
				3.Mobile 9450096350	
55. B/A0231 AJAY KUMAR AWASTHI	12463/2003 Bar Council of	21/12/2003	1.Residence 10 KALYAN PURI RAVINDRA PALLI FAIZABAD ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI KRISHNA MOHAN AWASTHI AS ABOVE	UP		2.Office	2.Office	
				3.Mobile 09415797147	
56. B/A0233	7732/2000	12/06/2000	1.Residence	1.Residence	

AJAY KUMAR CHATURVEDI	Bar Council of		A-54 NARAIN NAGAR INDIRA NAGAR LUCKNOW			1)Proof of Practice is not enclosed.)ADDRESS PROFF ENCLOSED IS ILLEGIBLE.
JAGDISH PRASAD CHATURVEDI	UP		2.Office		2.Office	
					3.Mobile 9839309012	
57. B/A0236 AJAY KUMAR MAURYA	4464/2008 Bar Council of	29/08/2008	1.Residence VILL.& POST KOTWA BAKHASHI KA TALAB LUCKNOW		1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
NAND KISHOR MAURYA	UP		2.Office		2.Office	
					3.Mobile 09005621925	
58. B/A0238 AJAY KUMAR MISHRA	1980/1986 Bar Council of	24/05/1986	1.Residence C-60 SEC-C ALIGANJ LUCKNOW		1.Residence 09415180128	1)Proof of Practice is not enclosed.
N.K. MISHRA	UP		2.Office		2.Office	
					3.Mobile 09415788161	
59. B/A0241 AJAY KUMAR MISHRA	5186/1999 Bar Council of	25/04/1999	1.Residence 521M-1 BADA CHANDGANJ MAIJU KA BAGH NEAR KAPOORTHALA LKO.		1.Residence	ajaymishraadv@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE ASHOK KUMAR MISHRA	UP		2.Office		2.Office	
46/1 A B.NAGAR UNNAO AWADH BAR ASSOCIATION LUCKNOW			3.Chamber in High Court		941532630 3.Mobile	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
60. B/A0243 AJAY KUMAR MISRA	2127/1998 Bar Council of	26/06/1998	1.Residence 610/436 JUGAL VIHAR COLONY KESHAR NAGAR FAIZALLAGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI SIYA RAM MISRA ABOVE	UP		2.Office	2.Office	
				3.Mobile 09415797136	
61. B/A0246 AJAY KUMAR PANDEY KEDAR NATH PANDEY DO	4532/2007 Bar Council of UP	16/07/2007	1.Residence 4/541 VIKAS NAGAR LUCKNOW 2.Office	1.Residence)BAR COUNCIL CERTIFICATE IS NOT ATTACHED
				2.Office	
				3.Mobile 9839190538	
62. B/A0249 AJAY KUMAR PANDEY	4657/2003 Bar Council of	12/04/2003	1.Residence A-14, FARMESHWARM VIHAR, SECTOR-14, INDIRA NAGAR, LUCKNOW	1.Residence	rajupandey78@gmail.com 1)Proof of Practice is not enclosed.
LAXMI NIWAS PANDEYUP	UP		2.Office	2.Office	

63. B/A0256 AJAY KUMAR SINGH	4521/2005 Bar Council of	09/09/2005	1.Residence E-3/119,120 SECTOR H L.D.A. COLONY KANPUR ROAD LUCKNOW	3.Mobile 9473895900	1.Residence ajai52singh52@gmail.com 1)Proof of Practice is not enclosed.
BHUSHAN E-3/119,120 SECTOR H L.D.A. COLONY KANPUR ROAD LUCKNOW	UP		2.Office 3.Chamber in High Court ROOM NO. 3 OUDH BAR EXTENTION HIGH COURT LUCKNOW	2.Office 3.Mobile 9415513945	
64. B/A0258 AJAY KUMAR SINGH	2340/1999 Bar Council of	28/03/1999	1.Residence H.NO.378/19 DURGA DEEN ROAD SAADAR GANJ LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
LATE RAM CHANDER SINGH AS ABOVE	UP		2.Office	2.Office 3.Mobile 09415786914	
65. B/A0280 AJAY PRAKASH VERMA	525/2006 Bar Council of	19/01/2006	1.Residence 4/464 SECTOR H JANKIPURAM LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
RAM SARAN VERMA	UP		2.Office	2.Office 3.Mobile 9956129338	
66. B/A0281 AJAY PRATAP SINGH	681/1990 Bar Council of	24/02/1990	1.Residence 554/191-B CHHOTA BARHA ALAMBAGH LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
SHRI RAM SARAN SINGH 554/191-B CHHOTA BARHA LUCKNOW	UP		2.Office 3.Chamber in High Court CHAMBER NO.61	2.Office 3.Mobile 9415462415	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
67. B/A0285 AJAY PRATAP SINGH 'VATSA'	2594/1999 Bar Council of	05/04/1999	1.Residence PLOT NO. 61 D-254 HARIHAR NAGAR INDIRA NAGAR LUCKNOW	1.Residence 9415140935	1)Applicants name is not mentioned in the address proof enclosed.
TEJ BAHADUR SINGH PLOT NO. 61 D-254 HARIHAR NAGAR INDIRA NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court ROOM NO. 4 OUDH BAR EXT. HIGH COURT LUCKNOW	2.Office 3.Mobile 9651311924	
68. B/A0286 AJAY PRATAP SINGH RATHORE	8490/2000 Bar Council of	18/06/2000	1.Residence 8/729 Psvikas NAGAR LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.)ADDRESS PROOF IS GIVEN IN THE FORM OF AFFIDAV
LATE DEV DUTT SINGH RATHORE AS ABOVE	UP		2.Office 3.Chamber in High Court 101 HON'BLE HIGH COURT LUCKNOW	2.Office 3.Mobile 09415153138	

69. B/A0290 AJAY SINGH	87/2000 Bar Council of	03/03/2000	1.Residence 7/553A VIKAS NAGAR LUCKNOW	1.Residence 05224076647	saiajayrealtech@gmail.com 1)Proof of Practice is not enclosed.
LATE BHAWAR SINGH C-37 ALKAPURI ALIGANJ LUCKNOW	UP		2.Office	2.Office 09453564762 3.Mobile 09838468817	
70. B/A0294 AJAY SINGH	1349/2009 Bar Council of	18/03/2009	1.Residence H.NO. 1, VASUNDHARA ESTATE, DAYAL RESIDENCY, CHINHAT, LKO	1.Residence	1)Proof of Practice is not enclosed.
J.B. SINGH AS ABOVE	UP		2.Office 3.Chamber in High Court CHAMBER NO. 50	2.Office 3.Mobile 9453409298	
71. B/A0298 AJAY VERMA	5483/2011 Bar Council of	01/10/2011	1.Residence 531/20 BHINDIA TOLA BARA CHAND GANJ PO ALIGANJ LUCKNOW	1.Residence 09445555594	1)Proof of Practice is not enclosed.
SHRI SHIV NARAYAN VERMA	UP		2.Office	2.Office 3.Mobile 09044930940	
72. B/A0300 AJAYA ASOK KUMAR	561/1969 Bar Council of	23/09/1969	1.Residence 291/1/2 LAKSHMANGANJ, LALMADHO TIRAHA, LUCKNOW-226004	1.Residence	1)Proof of Practice is not enclosed.
LATE SHYAM SUNDAR LAL	UP		2.Office	2.Office 3.Mobile 9336477968	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
73. B/A0307 AJEET KUMAR PANDEY	11738/2003 Bar Council of	30/11/2003	1.Residence C-1041/2 INDIRA NAGAR LUCKNOW	1.Residence	ajeetHpandey77@gmail.com 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
RAJENDRA KUMAR PANDEY 2/556 VIRAM KHAND GOMTI NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court 79 LAWYERS CHAMBER	2.Office 9453291737 3.Mobile	
74. B/A0314 AJEET KUMAR VERMA	5207/2005 Bar Council of	25/09/2005	1.Residence MO-BHAKRAWAL SITAPUR ROAD LUCKNOW	1.Residence	ajeet_vermal983@yahoo.com 1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SANT LAL VERMA 645/425 JANKIBIHAR JANKIPURAM LUCKNOW	UP		2.Office	2.Office 3.Mobile 09935860586	
75. B/A0315 AJEET KUMAR VERMA	1610/2005 Bar Council of	20/03/2005	1.Residence 565/137 POORAN NAGAR ALAMBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE BASANT SINGH	UP		2.Office	2.Office	

AS ABOVE

76. B/A0316 AJEET KUMAR VERMA	14283/2010 Bar Council of	20/09/2010	1.Residence VILL.LALAPUR SARAIYA AKBARPUR AMBEDKAR NAGAR	3.Mobile 09621869999 1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE RAM PIYARE VERMA	UP		2.Office	2.Office 3.Mobile 09918771755	
77. B/A0320 AJEET SINGH RATHORE	11754/1999 Bar Council of	24/06/1999	1.Residence PLOT NO.8-CHOTA BHARWARA-VILLEGE KAUSHALPURI COLONY,LKO.	1.Residence DO	do 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
VIRENDRA SINGH AS ABOVE	UP		2.Office	2.Office 9450282519 3.Mobile DO	
78. B/A0327 AJIT KUMAR	8551/2000 Bar Council of	22/06/2000	1.Residence C-2084 RAJAJI PURAM, TALKATORA ROAD, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SHRI MITHAI LAL AS ABOVE	UP		2.Office	2.Office 9415544067 3.Mobile	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
79. B/A0328 AJIT KUMAR	2594/1987 Bar Council of	31/05/1987	1.Residence 337/193 SULTAN BAHADUR ROAD CHOWK LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed. 2)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
LATE PANNA LAL	UP		2.Office 3.Chamber in High Court ROOM NO. 4 AVADH BAR ASSOCIATION	2.Office 3.Mobile 9450648018	
80. B/A0330 AJIT KUMAR DIXIT R.K.DIXIT	2878/1996 Bar Council of UP	24/03/1996	1.Residence 448/119/40 D NAGARIA THAKURGANJ LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9935406044	1)Proof of Practice is not enclosed.
81. B/A0338 AJIT TIWARI	14755/1999 Bar Council of	09/08/1999	1.Residence 0-605 ELDECO PARK VIEW APARTMENTS SITAPUR ROAD LUCKNOW	1.Residence 05222756494	1)Applicants name is not mentioned in the address proof enclosed.

LATE VIJAY KUMAR TIWARI	UP		2.Office 3.Chamber in High Court CHAMBER NO.39 LAWYERS BUILDING HIGH COURT LUCKNOW	2.Office 3.Mobile 09454255885	
82. B/A0342 AJYA KUMAR VARUN	12074/2010 Bar Council of	09/04/2010	1.Residence AWADHPURI KHAND-2 KHARGAPUR COLONY GOMTI NAGAR LKO.	1.Residence	1)Mismatch in enrollment no.
LATE SHYMA LAL VARUN	UP		2.Office	2.Office 3.Mobile 9935625636	
83. B/A0343 AKANKSHA SINGH	8162/2007 Bar Council of	07/12/2007	1.Residence H.NO.BELEEKALAN POST SATHWARA NEAR NEW JAIL GOSIANGANJ LKO.	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI ATEESH SINGH CHAUHAN	UP		2.Office	2.Office 3.Mobile 09452294974	
84. B/A0344 AKASH ANAND	3459/2010 Bar Council of	20/08/2010	1.Residence M-40 BADSHAH NAGAR N.E.RAILWAY HOSPITAL CAMPUS LUCKNOU U.P.	1.Residence	anandakash27@gmail.com 1)Proof of Practice is not enclosed.)BAR COUNCIL OF U.P. CERTIFICATE NOT ENCLOSED.
ANAND KUMAR KHARE 3/432 VISHWAS KHAND GOMTI NAGAR LUCKNOW	DL		2.Office 3.Chamber in High Court CHAMBER NO. 77 C.S.C. BUILDING HIGH COURT LUCKNOW	2.Office 05222309479 3.Mobile 7388777744	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
85. B/A0347 AKASH TIWARI	7001/2007 Bar Council of	27/10/2007	1.Residence VILL/POST- KARORA DISTT LUCKNOW PIN- 227308	1.Residence 9044648431	tiwari.akash09@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI SUSHIL KUMAR TIWARI B1/5 SEC-C ALIGANJ LKO	UP		2.Office	2.Office 3.Mobile 9919111466	
86. B/A0349 AKBAL HASAN KHAN	1417/1984 Bar Council of	02/04/1984	1.Residence 261 VILL-LAXMI NAGAR GRANT AAO GONDA	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE MUSTFA KHAN	UP		2.Office	2.Office 3.Mobile 09838625053	
87. B/A0352 AKHAND PRATAP SINGH	9383/2002 Bar Council of	19/10/2002	1.Residence 610/195 KESHAV NAGAR SITAPUR ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI LALA RAM A-324 INDIRA NAGAR LUCKNOW	UP		2.Office	2.Office 9452574881 3.Mobile 9452574881	

88. B/A0355 AKHIL KUMAR	2250/1984 Bar Council of	30/05/1984	1.Residence 104 MAPLE APARTMENTS NEW HYDERABAD LUCKNOW	1.Residence 05222782014	akhilkumarin@rediffmail.com 1)Proof of Practice is not enclosed.
MR. R.P. SRIVASATVA AS ABOVE	UP		2.Office	2.Office 09336319131 3.Mobile 09839011762	
89. B/A0356 AKHIL PRATAP SINGH	5702/2001 Bar Council of	14/07/2001	1.Residence B/8 MAUSHAM BAGH SITAPUR ROAD LUCKNOW	1.Residence 09044206025	1)Local Address proof is not enclosed.
SRI R.N. SINGH 41/417 JANKI BHAWAN NARHI SUBZI MANDI HAZRATGANJ LUCKNOW	UP		2.Office	2.Office 05224021227 3.Mobile 09415561225	
90. B/A0358 AKHILASH KUMAR SINGH	6324/2000 Bar Council of	07/05/2000	1.Residence GRAM UTTAR KOADH POST MANJGRAM GADERA HARDOI	1.Residence 08004000055	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI NAND PAL SINGH	UP		2.Office	2.Office 3.Mobile 09450450406	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
91. B/A0359 AKHILENDRA KUMAR DWIVEDI	16547/2010 Bar Council of	24/10/2010	1.Residence 187 MANAS ENCLAVE INDIRA NAGAR LUCKNOW	1.Residence 9305943672	akhilendradwivedi444@gmail.com 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRIKANT DWIVEDI 512/695 BALDA ROAD NISHATGANJ LUCKNOW	UP		2.Office	2.Office 05224064496 3.Mobile 8687321498	
92. B/A0360 AKHILENDRA NATH SINGH	4927/1994 Bar Council of	26/09/1994	1.Residence C-36 ALIGANJ SECTOR B LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
YOGENDRA NATH SINGH DO	UP		2.Office	2.Office 3.Mobile 9415003757	
93. B/A0368 AKHILESH KUMAR DUBEY	4631/2004 Bar Council of	23/07/2004	1.Residence VILL.UPRAUTA, PO BANSI DAS SIDDHARTH NAGAR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAMANAND DUBEY R-18,C SANJAY GANDHI PURAM FAIZABAD ROAD LKO.	UP		2.Office	2.Office 3.Mobile 9335251124	
94. B/A0372 AKHILESH KUMAR MISHRA	7131/1999 Bar Council of	15/05/1999	1.Residence 443 SHEKHUPURA AWAS VIKAS COLONY VIKAS NAGAR LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.

HARIGOVIND MISHRA DO	UP		2.Office	2.Office	
				3.Mobile 9473897265	
95. B/A0374 AKHILESH KUMAR NIGAM SRI RADHEY SHYAM NIGAM B-35 K.B. MARG ALOK NAGAR KALYANPUR LUCKNOW	4227/1999 Bar Council of UP	16/04/1999	1.Residence B-35 K.B. MARG ALOK NAGAR KALYANPUR LUCKNOW 2.Office	1.Residence 2.Office) I.D. PROOF IS ILLEGIBLE.
				3.Mobile 9621115694	
96. B/A0380 AKHILESH KUMAR SHARMA	7036/2010 Bar Council of	05/06/2010	1.Residence VILL.FARIDPUR P.O HARIHAR PUR KAYSTHANA DIST.FAIZABAD	1.Residence 9506167104	akhilesh .sharmaadv@gmail.com 1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
MR. AWADHESH KUMAR SHARMA D-1019,INDIRA NAGAR LKO	UP		2.Office 3.Chamber in High Court CNO.50 IIIRD FLORE LAWYERS CHAMBER HIGH COURT	2.Office 9415849838 3.Mobile 9936621361	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
97. B/A0386 AKHILESH KUMAR YADAV	5183/2010 Bar Council of	24/04/2010	1.Residence RAYPUR RAJA, ITAUNJA, LUCKNOW-227205	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
PARMESHWAR DEEN	UP		2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION	2.Office 3.Mobile 9453443143	
98. B/A0393 AKHLAQ AHMAD KHAN	5870/2011 Bar Council of	16/10/2011	1.Residence 252,KALAMPUR,SITAPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
ANWAR KHAN 20, M.M.B. ROAD, DALIGANJ, LUCKNOW	UP		2.Office 3.Chamber in High Court 1ST NEW BLOCK AWADH BAR ASSOCIATION, LUCKNOW	2.Office 3.Mobile 9415565670	
99. B/A0396 AKHTAR JAMI KHAN	5003/1986 Bar Council of	07/12/1986	1.Residence 421 HATA RAM DA BAGIA SADAR CANTT LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.)BAR COUNCIL CERTIFICATE OF U.P. ENCLOSED IS I
JAMIL AHMAD KHAN DO	UP		2.Office	2.Office 3.Mobile 9839245544	
100. B/A0398 AKMAL SAEED	985/1988 Bar Council of	12/03/1988	1.Residence 18 MURSHIDABAD HOUSE GOLA GANJ HAIDER MIRZA ROAD LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE MOHAMMAD SAEED AHMAD	UP		2.Office	2.Office	

18 MURSHIDABAD HOUSE GOLA GANJ HAIDER MIRZA ROAD LUCKNOW

				3.Mobile 9415581387	
101. B/A0405 ALI AKBAR	2518/1994 Bar Council of	12/06/1994	1.Residence UTRAULA HOUSE,3 WAY ROAD, OPP. KRISHI BHAWAN, LUCKNOW	1.Residence 05223013786	aliakbar.lucknow@yahoo.in 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed. 3)Local Address proof is not enclosed.
NAWAB AHMAD SHIKOH ALISHA APPARTMENT, M.M. MALVIYA MARG, LUCKNOW	UP		2.Office	2.Office 05222207786 3.Mobile 9415020786	
102. B/A0409 ALI IMAM LATE SHAH MOHD. DO	238/1994 Bar Council of UP	09/01/1994	1.Residence HOUSE NO.283KA/531,AMBEDKAR NAGAR,TALKATORA ROAD,LUCKNOW 2.Office 3.Chamber in High Court CIVIL COURT LUCKNOW	1.Residence 2.Office 3.Mobile 9415786982) AMBIGUITY REGARDING ADDRESS.

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
103. B/A0410 ALI MEESAM	4422/2003 Bar Council of	12/04/2003	1.Residence H.NO.467/108/2 SHEESH MAHAL HUSAINABAD CHOWK LUCKNOW-3	1.Residence	1)Proof of Practice is not enclosed.
MOHD ALI JAFAR	UP		2.Office	2.Office 3.Mobile 9793858547	
104. B/A0412 ALIM AHMAD ALVI	29/1988 Bar Council of	13/02/1988	1.Residence 425/7 RADAM RASROL KHADRA SITAPUR ROAD,LUCKNOW	1.Residence	1)Local Address proof is not enclosed.)ENROLLMENT DATE IS WRONGLY MENTIONED IN PROOF
SHRI ABDUL HAKIM ALVI	UP		2.Office 3.Chamber in High Court	2.Office 8799180133 3.Mobile 9889500224	
105. B/A0413 ALIND KUMAR DIKSHIT	929/1976 Bar Council of	17/03/1976	1.Residence 557/14A OM NAGAR, ALAMBAGH, LUCKNOW-05	1.Residence	1)Proof of Practice is not enclosed.
LATE RAMESHWAR PRASAD DIKSHIT AS ABOVE	UP		2.Office	2.Office 05222453746 3.Mobile 9415543072	
106. B/A0416 ALOK CHANDER SRIVASTAVA	2347/2003 Bar Council of	22/02/2003	1.Residence NEWAJ PURWA JUGGAUR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
ABHILAKH KUMAR SRIVASTAVA	UP		2.Office	2.Office 3.Mobile 9839537398	
107. B/A0428	11691/2003	30/11/2003	1.Residence	1.Residence	alok_0522@rediffmail.com

ALOK KUMAR MISHRA	Bar Council of		C-92 SEC-E ALIGANJ LUCKNOW		1)Proof of Practice is not enclosed.
RAM PRASAD MISHRA	UP		2.Office	2.Office	
				3.Mobile 09452337357	
108. B/A0435 ALOK KUMAR SRIVASTAVA	6/2011 Bar Council of	15/01/2011	1.Residence GAYTRI NAGAR DEVPUR PARS POST RAJAJI PURAM THANA PARA LKO.	1.Residence	alok k.srivastava @email.com. 1)Proof of Practice is not enclosed.
SRI ASHOK KUMAR SRIVASTAVA 6A MANDIR LANE OPP.ROADWEYS WORKSHOP	UP		2.Office	2.Office 8896915315 3.Mobile 9369149771	
109. B/A0438 ALOK KUMAR SRIVASTAVA	1267/1989 Bar Council of	26/02/1989	1.Residence F-2 LIBERTY CONONY SARVODAY NAGAR LKO	1.Residence	1)Proper address proof is not enclosed as per the norms.
LATE K N SRIVASTAVA	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
110. B/A0440 ALOK KUMAR TEWARI	11854/2000 Bar Council of	09/09/2000	1.Residence VILL.& POST PURSENI MOHANLAL GANJ LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
ASHOK KUMAR TEWARI -DO-	UP		2.Office 3.Chamber in High Court CH.NO.9 ASHOK LANE CIVIL COURT LUCKNOW	2.Office 3.Mobile 07379497066	
111. B/A0450 ALOK PANDEY	7427/2004 Bar Council of	24/10/2004	1.Residence 3/63 CHRISTIAN COLONY VIKRAMADITYA MARG BANDARIYA BAGH LKO.	1.Residence	1)Mismatch in enrollment no.
SRI J.J.R PANDEY	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9532469632	
112. B/A0451 ALOK PRATAP SINGH	7851/2002 Bar Council of	14/09/2002	1.Residence H.NO.708 ESIB SEC-A SITAPUR ROAD YOJNA LUCKNOW	1.Residence 08004777355	singhansh14@yahoo.com 1)Proof of Practice is not enclosed.
ASHOK KUMAR SINGH	UP		2.Office	2.Office 3.Mobile 09026566547	
113. B/A0453 ALOK SARAN	2474/2006 Bar Council of	18/06/2006	1.Residence 291 HIND NAGAR KANPUR ROAD LUCKNOW	1.Residence 05224104878	aloksaranadv@gmail.com 1)Mismatch in enrollment date.
KRISHNA SARAN 40 PURANA QUILA SADAR LUCKNOW	UP		2.Office	2.Office 0522231344	

114. B/A0455 ALOK SAXENA	9828/2002 Bar Council of	16/11/2002	1.Residence 108/189 NEW MODEL HOUSE LUCKNOW-226001	3.Mobile 09628374430	1.Residence 09450112775	1)Mismatch in enrollment no.
LATE DHANI RAM SAXENA	UP		2.Office		2.Office	
115. B/A0466 ALOK SRIVASTAVA	6195/2007 Bar Council of	26/10/2007	1.Residence 199 RAM NAGAR L.D.A. COLONY AISHBAGH LUCKNOW	3.Mobile 09026532752	1.Residence 05224066283	aslegalassociates@yahoo.com 1)Proper address proof is not enclosed as per the norms. 2)Mismatch in enrollment date.
S.C.SRIVASTAVA DO	UP		2.Office		2.Office	
				3.Mobile 9936146761		

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
116. B/A0471 ALPIKA SRIVASTAVA	1774/2009 Bar Council of	29/03/2009	1.Residence ED-800 SECTOR-Q ALIGANJ LUCKNOW	1.Residence 05224004014	aplikall@rediffmail.com 1)Proof of Practice is not enclosed.
VIVEK KUMAR SRIVASTAVA	UP		2.Office	2.Office	
				3.Mobile 09161410271	
117. B/A0472 ALUNKRITA SHAKTI TRIPATHI	13491/2010 Bar Council of	04/09/2010	1.Residence B-44 SEC-H ALIGANJ LUCKNOW	1.Residence 05222746180	alunkrita_tripathi@yahoo.com 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
RAJIV DIXIT AS ABOVE	UP		2.Office	2.Office	
				3.Mobile 09452349773	
118. B/A0473 AMAN	4383/2011 Bar Council of	07/09/2011	1.Residence V.MAREURA POST BAGHAOLI DISTT. HARDOI	1.Residence 9559879889	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHYAM LAL	UP		2.Office	2.Office	
				3.Mobile 8923358690	
119. B/A0474 AMAN JEET BAGGA	2261/2009 Bar Council of	06/04/2009	1.Residence 353 MOTINAGAR LUCKNOW	1.Residence	advocateaman@hotmail.com 1)Proof of Practice is not enclosed.)BAR COUNCIL CERTIFICATE OF U.P. NOT ATTESTED.
GURSHARAN SINGH AS ABOVE	UP		2.Office	2.Office 9936294204 3.Mobile 9793124519	

120. B/A0478 AMAR CHAUDHARY	4147/2008 Bar Council of	24/08/2008	1.Residence VILL RAMPUR MAUGURADILA TEHSIL AKBARPUR AMBEDKAR NAGAR	1.Residence 9453052850	amaradv82gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAJESHWAR CHAUDHARY 19/1753 INDIRA NAGAR LUCKNOW CHAMBER NO.32	UP H.C.LUCKNOW		2.Office 3.Chamber in High Court	2.Office 3.Mobile	
121. B/A0479 AMAR DEEP YADAV	8072/2011 Bar Council of	30/11/2011	1.Residence 2/113 MARTIN PURWA HAZARATGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
RADHEY LAL YADAV SAME AS ABOVE	UP		2.Office	2.Office 3.Mobile 9335040007	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
122. B/A0482 AMAR NATH MISHRA	179/1988 Bar Council of	13/02/1988	1.Residence VILL.& POST KOMELA TEHSIL HAIDRGARH DISTT. BARABANKI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE PARAS NATH MISHRA 2/404 VIRAM KHAND GOMTI NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court OUDH BAR EXTENSION ROOM NO.4 H.C. LUCKNOW	2.Office 3.Mobile 09839246946	
123. B/A0489 AMAR NATH SINGH	2626/1983 Bar Council of	03/05/1983	1.Residence 15/17,INDIRA NAGAR ,LKO	1.Residence	dhirendrasingh@live.in 1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.
LATE SRI R.D.SINGH SAME	UP		2.Office 3.Chamber in High Court CH.NO.63	2.Office 9451543062 3.Mobile	
124. B/A0491 AMAR NATH SRIVASTAVA	3821/1981 Bar Council of	24/12/1981	1.Residence D-10 SARVODAYA NAGAR LUCKNOW	1.Residence	amarnathsrivastava981@yahoo.com 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
LATE KRISHNA KUMAR SRIVASTAVA AS ABOVE	UP		2.Office	2.Office 3.Mobile 9335778463	
125. B/A0493 AMAR NATH TRIPATHI SRI G.G. TRIPATHI AS ABOVE	2782/1989 Bar Council of UP	14/05/1989	1.Residence 60 TRIMURTI NAGAR P/S SAROJANI NAGAR. LUCKNOW 2.Office 3.Chamber in High Court	1.Residence 2.Office 3.Mobile 9839287075)CERTIFICATE OF BAR COUNCIL IS NOT ATTACHED
126. B/A0495 AMAR PRAKASH MISHRA	9083/2011 Bar Council of	17/12/2011	1.Residence VILL.SUNDARPUR POST PARASRAMPUR DISTT. PRATAPGARH	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.

SRI SITLA PRASAD MISHRA	UP	2.Office	2.Office	2)Proof of Practice is not enclosed.
			3.Mobile 09455916484	
127. B/A0497 AMAR PRATAO CHAUDHARI	3869/2006 Bar Council of	18/08/2006	1.Residence VILL.& POST KISHANPU GRINT BALAMPUR	1.Residence 09473896249 1)Proof of Practice is not enclosed.
MADHAV PRASAD	UP	2.Office	2.Office	
S-236 SHAKID NAGAR FAIZABAD ROAD INDIRA NAGAR LUCKNOW			3.Mobile 09336464208	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
128. B/A0503 AMAR SWAROOP PATHAK	1432/2005 Bar Council of	20/03/2005	1.Residence C-48/12 PAPER MILL COLONY NEAR BALMIKI PARK NISHATGANJ LKO.	1.Residence 09499201824	1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.
SRI ANAND SWAROOP PATHAK	UP		2.Office	2.Office 3.Mobile 08953221209	
129. B/A0504 AMAR VIR SINGH	405/2003 Bar Council of	11/01/2003	1.Residence 162 MURADABAD AKBARPUR, TEHSIL-AKBARPUR, DISTT-AMBEDKARNAGAR	1.Residence	amar.virooo@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
RAN VIR SINGH	UP		2.Office	2.Office 9415663176 3.Mobile	
130. B/A0515 AMBIKA PRASAD	3548/2007 Bar Council of	08/06/2007	1.Residence 882 KLYAN DEVI ROAD CIVIL LINES UNNAO	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI KRISHNA BAHADUR ASTHANA 882 KLYANIDEVI ROAD CIVIL LINES UNNAO	UP		2.Office	2.Office 3.Mobile 08400693303	
131. B/A0519 AMBIKA SINGH	5083/2007 Bar Council of	11/08/2007	1.Residence C/O SRI C.B.SINGH CHAUHAN 631/6 SHANKARPURI INDIRA NAG. LKO.	1.Residence 09473827100	adv.ambikasingh@gmail.com 1)Proof of Practice is not enclosed.
MR. DIWAKAR SINGH	UP		2.Office	2.Office 3.Mobile 09307304490	
132. B/A0520 AMBRISH KAUSHAL SRIVASTAVA	2616/1998 Bar Council of	05/08/1998	1.Residence SHEESH MAHAL COLONY, JAFRA BAZAR, GORAKHPUR	1.Residence	kaushalbob@yahoo.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.

KAUSHALANAND SINHA	UP		2.Office	2.Office	
			3.Chamber in High Court ROOM NO.-4 (T.V. ROOM) AWADH BAR EXTENSION HALL	3.Mobile 9450305817	
133. B/A0528 AMBRISH SAHGAL	19198/2010 Bar Council of	31/12/2010	1.Residence 2/13 VISWAS KHAND GOMTI NAGAR LUCKNOW	1.Residence 05222308068	1)Proof of Practice is not enclosed.
SRI HARISH CHANDRA SAHGAL	UP		2.Office	2.Office	
			3.Chamber in High Court CHAMBER NO.77	3.Mobile 09452176872	

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134. B/A0531 AMBUJ KUMAR	9025/2009 Bar Council of	12/12/2009	1.Residence H.NO.551KA/228H NEW SAKETPURI ALAMBAGH LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI RAM KUMAR VILL.& POST GOSHAKUTUB TEHSIL; SAFIPUR UNNAO	UP		2.Office	2.Office 3.Mobile 09454362434	
135. B/A0538 AMIR HAIDER	919/1969 Bar Council of	17/09/1969	1.Residence C2 CIVIL PAILES 29,JOPLING ROAD LKO.	1.Residence	1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date.
SRI AFAJAL HUSAIN RIZVI DO	UP		2.Office	2.Office 3.Mobile 9335378300	
136. B/A0540 AMIT AGARWAL	5792/2001 Bar Council of	14/07/2001	1.Residence PURAINI GANJ BISWAN SITAPUR	1.Residence	amitadv2000@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI BANWARI LAL AGARWAL	UP		2.Office 3.Chamber in High Court 33 HIGH COURT BUILDING LUCKNOW	2.Office 05222331457 3.Mobile 09415151397	
137. B/A0546 AMIT DUBEY	3414/2009 Bar Council of	29/06/2009	1.Residence 133/304 OLD GANESH GANJ AMINABAD	1.Residence	1)Proof of Practice is not enclosed.
AKHILESH KUMAR DUBEY	UP		2.Office	2.Office 3.Mobile 9450358229	
138. B/A0550 AMIT HARSH SINHA	16434/2010 Bar Council of	21/10/2010	1.Residence B-1/10 SEC-K ALIGANJ LUCKNOW	1.Residence 09415583560	1)Proof of Practice is not enclosed.
SHRI BAXI S R S SINHA -DO-	UP		2.Office	2.Office 3.Mobile	

139. B/A0554 AMIT KUMAR	3972/2006 Bar Council of	18/08/2006	1.Residence C/176 AVAS VIKAS COLONY SITAPUR U.P.	09415150189 1.Residence	800537029 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Local Address proof is not enclosed.)NAME IN THE MAIN FORM IS MISMATCHED WITH THE
OM PRAKASH 11/427 VIKAS NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9839343329	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
140. B/A0557 AMIT KUMAR	3121/1999 Bar Council of	30/01/1999	1.Residence 8, MARUTI PURAM, FAIZABAD ROAD, LUCKNOW (U.P.) 226016	1.Residence	1)Mismatch in enrollment date.
SHIVAJI SRIVASTAVA AS ABOVE	UP		2.Office	2.Office 3.Mobile 9452093240	
141. B/A0558 AMIT KUMAR	5434/2010 Bar Council of	17/05/2010	1.Residence H.NO.8/363 RAJNI KHAND,SHARDA NAGAR, LUCKNOW	1.Residence	amitkumar639@gmail.com 1)Proof of Practice is not enclosed.
MOTILAL GUPTA AS ABOVE	UP		2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION, HIGH COURT, LUCKNOW	2.Office 9935014455 3.Mobile 9335995379	
142. B/A0561 AMIT KUMAR AWASTHI	8699/2003 Bar Council of	25/08/2003	1.Residence A-14 DAYAL ESTATE CHINHAT FAIZABAD ROAD LUCKNOW	1.Residence	aries.awasthi@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Applicants name is not mentioned in the address proof enclosed.
MR. SURESH CHANDRA AWASTHI	UP		2.Office	2.Office 3.Mobile 9415574546	
143. B/A0562 AMIT KUMAR DEV JOARDAR	5413/1989 Bar Council of	09/12/1989	1.Residence 4/803 VIKAS NAGAR LUCKNOW-226022	1.Residence	akdjoardar@sify.com 1)Proper address proof is not enclosed as per the norms.
LATE AJIT KUMAR DEV JOARDAR SAME AS ABOVE	UP		2.Office	2.Office 05224081205 3.Mobile 09451410000	
144. B/A0565 AMIT KUMAR GUPTA	9868/2010 Bar Council of	25/07/2010	1.Residence TAWN AREA MAHONA LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SHIV SHANKER LAL GUPTA	UP		2.Office	2.Office	

145. B/A0566 AMIT KUMAR JAISWAL	9475/2003 Bar Council of	18/10/2003	1.Residence 494/75 SARAY HASANGANJ LUCKNOW LUCKNOW 226020	3.Mobile 9616655699	1.Residence 05224003676	amit_jaiswal1978@yahoo.com 1)Proof of Practice is not enclosed.
PREM CHANDRA JAISWAL 18/5 MADAN MOHAN BALVIYA MARG NEAR P.K.BHAWAN LUCKNOW	UP		2.Office 3.Chamber in High Court	2.Office 05222206810 3.Mobile 9415461651		

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
146. B/A0567 AMIT KUMAR MISHRA	5255/2010 Bar Council of	26/04/2010	1.Residence B-2057 INDIRA NAGAR LUCKNOW-226016	1.Residence	amitindia03@gmail.com 1)Proof of Practice is not enclosed.
ANIRUDH PRASAD MISHRA -DO-	UP		2.Office	2.Office 3.Mobile 09532162818	
147. B/A0570 AMIT KUMAR SHARMA	5103/2011 Bar Council of	18/09/2011	1.Residence 255/60 K KUNDARI RAKAB GANJ LUCKNOW	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
LATE ARVIND NATH AS ABOVE	UP		2.Office	2.Office 3.Mobile 9532059255	
148. B/A0574 AMIT KUMAR SINGH	8136/2008 Bar Council of	28/12/2008	1.Residence H.NO.441/209/1K BALAGANJ P.O. CHOWK LUCKNOW	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SRI BRIJENDRA KUMAR SINGH AS ABOVE	UP		2.Office	2.Office 3.Mobile 09415008711	
149. B/A0579 AMIT KUMAR SRIVASTAVA	1809/2004 Bar Council of	18/10/2004	1.Residence 10 MIG PANDEY KA TALAB NEAR MOTIJHEEL AISHBAG LUCKNOW	1.Residence 09532950897	amit.srivastava16011@gmail.com 1)Proper address proof is not enclosed as per the norms.)BAR COUNCIL CERTIFICATE IS OF DELHI.
GIRISH CHAND SRIVASTAVA 647A/006A GURIAN PURRA SAI VIHAR COLONY SEC-H LUCKNOW	DL		2.Office 3.Chamber in High Court CHAMBER NO-19 HIGH COURT LUCKNOW	2.Office 3.Mobile 09532950896	
150. B/A0580 AMIT KUMAR SRIVASTAVA	13611/2010 Bar Council of	04/09/2010	1.Residence 99 PURBTOLA BALRAMPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
MAHAVEER PRASAD SRIVASTAVA	UP		2.Office 3.Chamber in High Court ROOM NO. 1 OUDH BAR LUCKNOW	2.Office 3.Mobile 8052091746	

151. B/A0587 AMIT PANDEY	7048/2003 Bar Council of	28/08/2003	1.Residence E-2912 RAJAJIPURAM LUCKNOW	1.Residence 05222415018	1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date.
D.S. PANDEY E-2912 RAJAJI PURAM LUCKNOW	UP		2.Office	2.Office 3.Mobile 09389259183	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
152. B/A0589 AMIT PRATAP SINGH	5916/2008 Bar Council of	07/11/2008	1.Residence 61 C S A NAGAR DAROGA KHERA PO AURANWA PS SAROJINI NGR LKO	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
RAJENDRA PRATAP SINGH 61 C S A NAGAR DAROGA KHERA PO AURANWA PS SAROJINI NGR LKO	UP		2.Office 3.Chamber in High Court AVADH BAR	2.Office 3.Mobile 09453146171	
153. B/A0590 AMIT PRATAP SINGH	352/2009 Bar Council of	21/01/2009	1.Residence VILL.PURE PANDEY POST SHITLAGANJ P.S. KANDHAI PRATAPGARH	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHIV PRATAP SINGH 18/482 INDIRA NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09335859820	
154. B/A0592 AMIT SHARMA	11412/2000 Bar Council of	31/08/2000	1.Residence 11/359 VIKAS NAGAR LUCKNOW	1.Residence 9415732990	sharmamit_adv@yahoo.com 1)Local Address proof is not enclosed.
SRI R.S.SHARMA DO	UP		2.Office 3.Chamber in High Court	2.Office 05222739887 3.Mobile	
155. B/A0604 AMIT SRIVASTAVA	478/2000 Bar Council of	23/01/2000	1.Residence C-1591 INDRA NAGAR LUCKNOW	1.Residence 05222351348	amitsri75@gmail.com 1)Proof of Practice is not enclosed. 2)Mismatch in enrollment no.
GOPAL PRASAD SRIVASTAVA AS ABOVE	UP		2.Office	2.Office 05222351348 3.Mobile 9415082326	
156. B/A0605 AMIT TRIPATHI	1711/2008 Bar Council of	10/04/2008	1.Residence H.NO.271KA GVARI KA PURWA MAJARA UJARIYA GOMTINAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SHIVA KANT TRIPATHI	UP		2.Office	2.Office 3.Mobile 09389818773	
157. B/A0606	7113/2009	26/10/2009	1.Residence	1.Residence	amittripathi953@gmail.com

AMIT TRIPATHI	Bar Council of	D 30 LAKHIMPUR KHERI		1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAGHAV NATH TRIPATHI	UP	2.Office	2.Office	
PLOT 16 NAYAK NAGAR NEAR DURGA MANDIR LUCKNOW			3.Mobile 9415049992	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
158. B/A0611 AMIT VERMA	4434/2008 Bar Council of	29/08/2008	1.Residence VILL. CHOUDHARI PURWA POST R.V.KUTIR BHARABANKI	1.Residence	advamitlko@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
PRASHU RAM VERMA 9/304, VIKAS NAGAR, LUCKNOW	UP		2.Office	2.Office 3.Mobile 9838821688	
159. B/A0614 AMITA SAROJ	13490/2010 Bar Council of	04/09/2010	1.Residence H.NO.15 KAILASH VIHAR COLONY KAMTA CHINHAT LUCKNOW	1.Residence 09794866901	1)Mismatch in enrollment date.
SHRI SAHADEO PRASAD	UP		2.Office 3.Chamber in High Court IIND FLOOR ROOM NO.215 INDIRA BHAWAN LUCKNOW	2.Office 05222999251 3.Mobile 09889171096	
160. B/A0617 AMITA TRIVEDI SRI PRADEEP KUMAR MISHRA INDIRA NAGAR LKO.	5626/2001 Bar Council of UP	07/07/2001	1.Residence SEC-16 HNO-361 2.Office 3.Chamber in High Court ROOM NO-1 EXTN AWADH BAR HIGH COURT LKO	1.Residence 2.Office 9454834016 3.Mobile 9956903289)CERTIFICATE OF BAR COUNCIL OF U.P. NOT ENCLOSED
161. B/A0618 AMITABH BANERJEE	3359/2005 Bar Council of	03/07/2005	1.Residence 162 RABINDRAPALLI FAIZABAD ROAD LUCKNOW	1.Residence 9450196301	a_banerjee13@yahoo.com 1)Proof of Practice is not enclosed.
JAI DEV BANERJEE 162 RABINDRAPALLI FAIZABAD ROAD LUCKNOW	UP		2.Office	2.Office 9453460382 3.Mobile 7275384661	
162. B/A0627 AMITABH SRIVASTAVA	4759/2000 Bar Council of	03/03/2000	1.Residence 128 MALVIYA NAGAR II GONDA	1.Residence	amitabhx21@gmail.com 1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
DESH CHANDRA SRIVASTAVA LS-1/11 SECTOR A SITAPUR ROAD YOJNA LUCKNOW	UP		2.Office	2.Office 3.Mobile 9506666521	
163. B/A0630 AMITOSH PANDEY	3023/2001 Bar Council of	30/03/2001	1.Residence MISTON GANJ MANDIR WALI GALI RAMPUR	1.Residence 0756730344	amitoshin@yahoo.com.in 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proper address proof is not enclosed as per the norms.

LATE SRI L.N. PANDEY UP 2.Office 2.Office
 4/6 VIRAM KHAND GOMTI NAGAR LUCKNOW 3.Mobile
 9760210707

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164. B/A0633 AMLESH KUMAR ASTHANA	1660/1980 Bar Council of	08/08/1980	1.Residence C-24 L-ROAD MAHANAGAR EXTENTION LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE K.P. ASTHANA -DO-	UP		2.Office	2.Office 0522322637 3.Mobile 09335243627	
165. B/A0634 AMOD KUMAR MISHRA	1510/1996 Bar Council of	12/02/1996	1.Residence H NO.547/32 KA A BLOCK CROSSING JALALPUR ROAD RAJAJPURAM	1.Residence	1)Mismatch in enrollment date.)EXPIRED D.L. FILED.
RAM SUDHAR MISHRA LUCKNOW . --- DO ---	UP		2.Office	2.Office 9450961689 3.Mobile 9336192849	
166. B/A0636 AMOL KUMAR	6278/2003 Bar Council of	12/07/2003	1.Residence 117 -B FAIZABAD ROAD LKO.226007	1.Residence	raj कुमारandcompany@yahoo.com 1)Local Address proof is not enclosed.
SRI RAJ KUMAR DO	UP		2.Office	2.Office 05224029882 3.Mobile 9415083380	
167. B/A0637 AMRAT RAJ RASTOGI	9148/2000 Bar Council of	14/07/2000	1.Residence A-163 AZAD NAGAR COLONY BALAGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SHRI HARISH CHANDRA	UP		2.Office	2.Office 3.Mobile 09919996383	
168. B/A0640 AMRENDRA KUMAR	8807/2010 Bar Council of	09/07/2010	1.Residence VILL.RAMUAPUR PO BHITHOURA SITAPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAM DAYAL	UP		2.Office	2.Office 3.Mobile 09450288669	
169. B/A0642 AMRENDRA KUMAR	13642/2010 Bar Council of	04/09/2010	1.Residence SAINIK NAGAR ARJUNGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SUNIL KUMAR SHARMA	UP		2.Office	2.Office 3.Mobile	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
170. B/A0645 AMRENDRA NATH TRIPATHI RAGHVENDRA NATH TRIPATHI AS ABOVE	1710/2002 Bar Council of DL	20/11/2002	1.Residence C-2/137 VISHESH KHAND GOMTI NAGAR LUCKNOW 2.Office	1.Residence 2.Office 05222721057 3.Mobile 09415470808	legaliallucknow@gmail.com)BAR COUNCIL CERTIFICATE IS OF DELHI.
171. B/A0647 AMRENDRA SINGH SRI SURENDRA VIKRAM SINGH F-1/85,KARAMAT COMPLEX,NISHATGANJ, LKO.	1266/1998 Bar Council of UP	03/04/1998	1.Residence 3/132,PRIYADARSHNI COLONY,SEC-B,SITAPUR ROAD LKO. 2.Office 3.Chamber in High Court 81,4FLOOR LAWYERS CHAMBER HIGH COURT,LKO.	1.Residence 9415561785 2.Office 3.Mobile 9839338233	1)Applicants name is not mentioned in the address proof enclosed.
172. B/A0653 AMRESH AGNIHOTRI SRI JITENDRA AGNIHOTRI 14, CHAND GANJ GARDEN, LUCKNOW	3464/1984 Bar Council of UP	16/09/1984	1.Residence 14 CHAND GANJ GARDEN, LUCKNOW 2.Office	1.Residence 2.Office 8005218881 3.Mobile	1)Proof of Practice is not enclosed.
173. B/A0654 AMRESH BAHADUR SINGH JWALA SINGH 3RD FLOOR BALAJI COMPLEX SECTOR-2 VIKAS NAGAR LUCKNOW	1717/1994 Bar Council of UP	02/04/1994	1.Residence A-30, HARIHAR NAGAR, INDIRA NAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9235510160	amreshsingh12345@gmail.com 1)Proof of Practice is not enclosed.
174. B/A0655 AMRESH KUMAR SHUKLA SUDHAKAR SHUKLA	2120/2009 Bar Council of UP	29/03/2009	1.Residence 655A-4-165C-2 GAYATRIPURAM LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 08858216592	1)Proof of Practice is not enclosed.
175. B/A0657 AMRESH SRIVASTAVA JAGANNATH PRASAD ALAMBAGH LUCKNOW	11103/1999 Bar Council of UP	17/06/1999	1.Residence CHATUR BHUGPUR POST DOOR BHASH NAGEAR RAEBARELE 2.Office	1.Residence 2.Office 3.Mobile 09415741671	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
176. B/A0658 AMRESH TRIVEDI	6752/2007 Bar Council of	26/10/2007	1.Residence 536/KA 252 MAKKA GANJ SITAPUR ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE SRI OM PRAKASH TRIVEDI DO	UP		2.Office 3.Chamber in High Court ROOM NO. 1 OUDH BAR ASSOCIATION	2.Office 3.Mobile 9415776846	
177. B/A0660 AMRIT ANAND	2327/2003 Bar Council of	02/02/2003	1.Residence H.NO.1/714 RUCHI KHAND-II SALEH NAGER RAIBARELI ROAD LKO	1.Residence	1)Mismatch in enrollment date.
SRI AYODHYA PRASAD	UP		2.Office 3.Chamber in High Court OUDH BAR NEW BLOCK	2.Office 3.Mobile 09450844171	
178. B/A0663 AMRIT SWAROOP GAUR	2627/1981 Bar Council of	23/09/1981	1.Residence H.NO.778 KA ABUB SARAI SHIV NAGAR COLONEY FAIZABAD	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE SHITLA PRASAD GAUR C/O SRI UPENDRA P. SRIVASTAVA H.NO.D3/2 RAJENDRA NAGAR LKO	UP		2.Office 3.Chamber in High Court 1ST FLOOR OLD LIBRARY HALL, OUDH BAR ASSOCIATION	2.Office 3.Mobile 09451732602	
179. B/A0669 ANAND DUTT	6615/2009 Bar Council of	24/10/2009	1.Residence V-SALLAHI MAU MAHMOODPUR LUCKNOW	1.Residence	anand_dutt@yahoo.in 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
ASHOK KUMAR	UP		2.Office	2.Office 3.Mobile 9956332216	
180. B/A0672 ANAND KUMAR	3298/2007 Bar Council of	20/05/2007	1.Residence T-II/30 GOVERNMENT COLONY AJEET NAGAR PRATAPGARH	1.Residence	anandkumaranand@gmail.com 1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAM BAHADUR 565/80 A AMRUDAHI BAGH ALAMBAGH LUCKNOW	UP		2.Office	2.Office 3.Mobile 9450090948	
181. B/A0674 ANAND KUMAR	780/2004 Bar Council of	04/02/2004	1.Residence 568/118 KA /10KHA KAILASH PURI ALAMBAGH LKO	1.Residence	1)Proof of Practice is not enclosed.
SANT KUMAR	UP		2.Office	2.Office 3.Mobile 9415522084	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
182. B/A0683 ANAND KUMAR TIWARI KASHI PRASAD TIWARI	4527/2006 Bar Council of UP	09/09/2006	1.Residence MIG-102 SECTOR-E ALIGANJ LUCKNOW 2.Office	1.Residence 05222326248 2.Office 3.Mobile 7499403950	1)Proof of Practice is not enclosed.
183. B/A0689 ANAND MISRA SRI JAGDISHWAR MISRA 568 KHA/417 GEETAPALLI ALAMBAGH LUCKNOW	7645/1994 Bar Council of UP	21/12/1994	1.Residence OM BHAWAN NEAR GAOSHALA HARDOI SITAPUR 2.Office	1.Residence 8005332307 2.Office 9450795307 3.Mobile 9450795307	anandmisra112@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
184. B/A0690 ANAND MOHAN LATE H M SINGH AS ABOVE	3209/1981 Bar Council of UP	21/11/1981	1.Residence B-1/69,SECTOR-G ALIGANJ LKO. 2.Office	1.Residence 9044213310 2.Office 05222325013 3.Mobile 9415018702	anandmohanlawyer@gmail.com 1)Proof of Practice is not enclosed.
185. B/A0701 ANAND PRAKASH SINHA LATE O.P.SINHA	2975/1987 Bar Council of UP	26/04/1987	1.Residence 274/375 RAJENDRA NAGAR KORES HOUSE LUCKNOW 2.Office	1.Residence 05222691600 2.Office 05222691600 3.Mobile 9839044487	sinha_advocate@rediffmail.com 1)Proof of Practice is not enclosed. 2)Mismatch in enrollment no.
186. B/A0706 ANAND SHANKER MISHRA DHARM RAJ MISHRA 145 B/4A/1 CHANDPUR SALORI TELIYERGANJ ALLAHABAD	5680/2008 Bar Council of UP	05/11/2008	1.Residence VILL. BEDHAN GOPALPUR PRATAPGARH 2.Office	1.Residence 2.Office 3.Mobile 9452929509	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
187. B/A0717 ANAND VIKRAM SINGH MATA SHARAN SINGH	8525/1999 Bar Council of UP	20/05/1999	1.Residence 568KH/478 GEETA PALLI ALAMBAGH LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9335903387	1)Proof of Practice is not enclosed.

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
188. B/A0721 ANANT PRATAP SINGH	1326/2007 Bar Council of	10/02/2007	1.Residence 1274/98 CIVIL LINES-1 BADHAIYABEER SULTANPUR U.P.	1.Residence	thakuraps@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
S.P. SINGH 4/42 MDH SECTOR H JANKIPURAM LUCKNOW	UP		2.Office	2.Office 3.Mobile 9336591055	
189. B/A0729 ANIL BANSAL	38/2010 Bar Council of	16/01/2010	1.Residence 130 LAXMAN VIHAR PITAMBER KHERA RAJAJIPURAM LUCKNOW	1.Residence	anilbansal4200@redif.mail.com 1)Proof of Practice is not enclosed.
LATE SITA RAM BANSAL -DO-	UP		2.Office	2.Office 3.Mobile 09415914021	
190. B/A0730 ANIL KUMAR	1573/1986 Bar Council of	30/03/1986	1.Residence 342/23 NEAR POST OFFICE NAUBASTA LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE SHAMBHU DAYAL 342/23 NEAR POST OFFICE NAUBASTA LUCKNOW	UP		2.Office	2.Office 3.Mobile 9415560939	
191. B/A0735 ANIL KUMAR	15764/1999 Bar Council of	19/08/1999	1.Residence HNO 213/2 MANAS ENCLAGE INDIRA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SHYAM LAL	UP		2.Office 3.Chamber in High Court HIGH COURT CAMPUS OVADH BAR ASSOCIATION LUCKNOW	2.Office 3.Mobile 09889610804	
192. B/A0737 ANIL KUMAR SRI MADHAV RAM	570/2001 Bar Council of UP	14/07/2001	1.Residence E.S.I./762 SEC-'A' ALIGANJ LUCKNOW 2.Office	1.Residence 2.Office) INCOMPLETE DOCUMENTATION
				3.Mobile 09450175924	
193. B/A0738 ANIL KUMAR	6338/1992 Bar Council of	11/10/1992	1.Residence H.NO.154 CHHOTI LAL KURTI SADER CANTT. LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE BUDH PRAKASH	UP		2.Office	2.Office 3.Mobile 09005330714	
194. B/A0741 ANIL KUMAR AGNIHOTRI	1878/1974 Bar Council of	16/12/1974	1.Residence 1 JANPATH ALIGANJ LUCKNOW	1.Residence	akagnihotri24@gmail.com 1)Proof of Practice is not enclosed.
LATE NARAIN AGNIHOTRI	UP		2.Office	2.Office 05222273950 3.Mobile 09506617368	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
195. B/A0744 ANIL KUMAR AWASTHI	947/1990 Bar Council of	24/02/1990	1.Residence WORD NO.5 MOHALLA TORKI ITAUNJA LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE RAMESH BIHARI AWASTHI	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 09450394065	
196. B/A0745 ANIL KUMAR AWASTHI	133/1988 Bar Council of	13/02/1988	1.Residence D.S. 315 D SEC. D L.D.A. COLONY KANPUR ROAD LUCKNOW	1.Residence 94500393044	1)Proof of Practice is not enclosed.
LATE ANANT RAM AWASTHI CHAMBER NO. 114 COLLECTRATE COMPOUND	UP		2.Office	2.Office 9455000934 3.Mobile 8932801849	
197. B/A0749 ANIL KUMAR BAJPAI	1882/2001 Bar Council of	07/03/2001	1.Residence VILL. SOHAWA JAITIKHERA MOHANLALGANJ LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
KRISHAN BIHARI BAJPAI	UP		2.Office	2.Office 3.Mobile 09838595768	
198. B/A0753 ANIL KUMAR GIRI	7086/2001 Bar Council of	08/09/2001	1.Residence VILL. & POST BAHARAMPUR AMBEDKARNAGAR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
ACHCHHE LAL GIRI 5/31 VIKAS KHAND GOMTI NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9451733588	
199. B/A0760 ANIL KUMAR KHARE	4682/1989 Bar Council of	10/09/1989	1.Residence E-36 JANKIPURAM GARDEN NEAR GATE NO.2 SAHARA ESTATE LKO.	1.Residence	anil.khare0@gmail.com 1)Proof of Practice is not enclosed.
LATE VIJAI BAHADUR KHARE DO	UP		2.Office 3.Chamber in High Court CHAMBER NO.64	2.Office 9839026757 3.Mobile	
200. B/A0765 ANIL KUMAR MISHRA	44/2009 Bar Council of	10/01/2009	1.Residence 4/4 MINI LIG SEC-H JANKIPURAM LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
STYA DEO MISHRA	UP		2.Office	2.Office 05223291065 3.Mobile 07408113451	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
201. B/A0779 ANIL KUMAR SHARMA	737/2010 Bar Council of	20/01/2010	1.Residence BHATKHERWA ,P.O.KAKARBAD,P.S. MALIHABAD,LKO	1.Residence 05226460578	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proper address proof is not enclosed as per the norms.
GOVIND PRASAD SHARMA 529/343KA/3 RAHIM NAGAR ,LKO	UP		2.Office	2.Office 3.Mobile 9335917976	
202. B/A0788 ANIL KUMAR SINGH	3300/2001 Bar Council of	30/03/2001	1.Residence ED/304 SEC-Q ALIGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI HEERA LAL SINGH ARYA SAMAJ MANDIR MARG GANESH GANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 09451388893	
203. B/A0789 ANIL KUMAR SINGH	4239/1999 Bar Council of	16/04/1999	1.Residence NEW COLONY RAILWAY STATION ROAD ITAUNJA LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
ANUP SINGH DO	UP		2.Office 3.Chamber in High Court	2.Office 9451088926 3.Mobile	
204. B/A0791 ANIL KUMAR SRIVASTAVA	5409/1982 Bar Council of	18/12/1982	1.Residence 250/15-A,NEAR YAHIYA GANJ POLICE PO.BHEEM NAGAR YAHIYA GANJ,	1.Residence	1)Proof of Practice is not enclosed.
LATE SRI BAL KRISHNA SRIVASTAVA DO	UP		2.Office	2.Office 3.Mobile 9305234852	
205. B/A0795 ANIL KUMAR SRIVASTAVA	7231/1994 Bar Council of	05/12/1994	1.Residence 555CHA/36 RAM NAGAR GALI NO.3 ALAMBAGH LUCKNOW	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SRI UMA SHANKER SRIVASTAVA AS ABOVE	UP		2.Office	2.Office 3.Mobile 09336016348	
206. B/A0796 ANIL KUMAR SRIVASTAVA	109/1992 Bar Council of	11/01/1992	1.Residence 106RAVINDRA PALLI, FAIZABADROAD, INDIRA NAGAR, LKO	1.Residence	1)Proof of Practice is not enclosed.
LATE KISHAN CHANDRA SRIVASTAVA SAME	UP		2.Office	2.Office 3.Mobile 9450930171	

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Sl. Roll No. Name of Advocate	ENROLLMENT No./Year	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
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Father/Husband's Name	/Council				
207. B/A0797 ANIL KUMAR SRIVASTAVA	10197/2003 Bar Council of	18/10/2003	1.Residence E2/409 SEC-F JANKIPURAM LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
HARDEV PRASAD SRIVASTAVA -DO-	UP		2.Office	2.Office 3.Mobile 09838993090	
208. B/A0807 ANIL KUMAR TRIVEDI	3837/1976 Bar Council of	28/10/1976	1.Residence PLOT NO 118, BALDA ROAD COLONY, NISHATGANJ, LUCKNOW	1.Residence 8400669999	1)Proof of Practice is not enclosed.
JAGDISH NARAIN TRIVEDI CHAMBER NO.105 COLLECTORATE COURT, LUCKNOW	UP		2.Office CHAMBER NO. 105, COLLECTORATE COURT, LUCKNOW	2.Office 05222282122 3.Mobile 9415093529	
209. B/A0808 ANIL KUMAR UPADHYAYA	6931/1992 Bar Council of	23/10/1992	1.Residence 554/1545 FIFTH LANE 32/GA PAWANPURI ALAMBAGH LUCKNOW	1.Residence 09415002627	anilupadhyaya.5@g.mail.com 1)Proof of Practice is not enclosed.
LATE AMBIKA PRASAD UPADHYAY ALKA VIDYA MANDIR NEAR THANA PARA LUCKNOW	UP		2.Office	2.Office 3.Mobile 09307283050	
210. B/A0817 ANIL MISRA	6242/2003 Bar Council of	12/07/2003	1.Residence 517-C,SEC-M ASHIANA COLONY KANPUR ROAD LKO.	1.Residence 9450369524	anilsrikant6242@yahoo.com 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SRI SRIKANT MISRA UGF/45-47 SHAKUNTALAM PLAZA,BARABIRWA LKO.	UP		2.Office	2.Office 3.Mobile 9026700904	
211. B/A0820 ANIL PANDEY	4772/2007 Bar Council of	11/08/2007	1.Residence 9/392. INDIRA NAGAR. LUCKNOW	1.Residence	anil.savran@gmail.com 1)Proof of Practice is not enclosed.
HARISH CHANDRA PANDEY	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9889519025	
212. B/A0822 ANIL PRAKASH ASTHANA	4666/1986 Bar Council of	09/11/1986	1.Residence VILL. & POST BAHLOLPUR SANDILA HARDOI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAM SHANKAR LAL ASTHANA A-285 RAJAJIPURAM TAL KATORA LUCKNOW	UP		2.Office	2.Office 3.Mobile 9335277964	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
213. B/A0827 ANIL SINGH	1778/1999 Bar Council of	28/03/1999	1.Residence VILL. & P.O.-DEHRASH, TEH.-COLONELGANJ, GONDA	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.

YOGENDRA SINGH 554KHA/54,VISHESHWAR NAGAR ALAMBAGH, LUCKNOW	UP		2.Office	2.Office	
				3.Mobile 9454076634	
214. B/A0828 ANIL SINGH	5073/2007 Bar Council of	11/08/2007	1.Residence 631/32A SAMAR GARDAN, ISMAILGANJ, PO-CHINHAT, P.S. GAJIPUR	1.Residence 8726406566	1)Proof of Practice is not enclosed.
DEEN DAYAL SINGH DISTT-LKO	UP		2.Office	2.Office 8765587183 3.Mobile	
215. B/A0833 ANIS AHMAD LARI	13540/1999 Bar Council of	06/04/1996	1.Residence 3/63 VIPUL KHAND GOMTI NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date.
MARGOOB AHMAD LARI DO	UP		2.Office	2.Office 3.Mobile 9415793361	
216. B/A0837 ANITA DEVI	6867/2001 Bar Council of	26/07/2001	1.Residence 58/12RAM MANDIRLANE HUSSAINGANJ LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
MISHRI LAL	UP		2.Office	2.Office 3.Mobile 9307595988	
217. B/A0839 ANITA PANDEY	8620/2004 Bar Council of	21/11/2004	1.Residence 2/49 B PRIYA DARSHINI COLONY SITA PUR ROAD, LUCKNOW	1.Residence	anitapandeyadv@yahoo.in 1)Proof of Practice is not enclosed.
ANOOP KUMAR PANDEY	UP		2.Office 3.Chamber in High Court CHAMBER NO. 120 LUCKNOW BAR ASSOCIATION LUCKNOW	2.Office 9307982893 3.Mobile 9307730270	
218. B/A0840 ANITA RAJPUT	951/2006 Bar Council of	22/02/2006	1.Residence 1/368 VIKAS NAGAR LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SHRI K.K. SINGH	UP		2.Office	2.Office 3.Mobile 09616752752	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
219. B/A0846 ANJALI SHUKLA	7779/2004 Bar Council of	24/10/2004	1.Residence C/O SRI AJAY KUMAR SHUKLA PHYSIOLOGY DEPARTMENT KGMC LKO	1.Residence 8957849076	1)Proof of Practice is not enclosed.
AJAY KUMAR SHUKLA	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile	

220. B/A0847 ANJANI KUMAR	1075/1968 Bar Council of	21/08/1968	LADIES CHAMBER 1.Residence BABHANGAWAN P.O. GANDHI NAGAR BASTI	8960558427 1.Residence	1.Residence srimadhu81@yahoo.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
LATE SRI HARBANSH LAL SRIVASTAVA H.NO. 498/54 207/3 FAIZABAD ROAD EAST INFRONT OF INDIRA BRIE	UP		2.Office	2.Office 3.Mobile 9335883444	
221. B/A0849 ANJANI KUMAR PANDEY	898/1996 Bar Council of	05/02/1996	1.Residence 255/282 KUNDRI RAKABGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE VIJAY KUMAR PANDEY 255/282 KUNDRI RAKABGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 9335242221	
222. B/A0859 ANJESH KUMAR SINGH	7319/2005 Bar Council of	18/12/2005	1.Residence VILL BUDAITHA POST MUHAMMDALLA AZAMGARH	1.Residence	kumar_anjesh123@rediffmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed. 3)Proper address proof is not enclosed as per the norms.
LT., SUGRIVA SINGH MDI 33 SEC I. JANKIPURAM LUCKNOW	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 09935576198	
223. B/A0864 ANJUM JAVED	4352/1994 Bar Council of	05/09/1994	1.Residence 68/170, 240 (NEW) CHHITWA PUR, PAJAWA LAL KUWAN, LUCKNOW-01	1.Residence	1)Proof of Practice is not enclosed.
LATE MOHD. SHAREEF KHAN ZEB TOWER NO. 1, STATION ROAD, HUSSAIN GANJ LUCKNOW 226001	UP		2.Office	2.Office 3.Mobile 9415786670	
224. B/A0865 ANKIT AWASTHI	18438/2010 Bar Council of	25/12/2010	1.Residence E-2/311 VINAY KHAND-2 GOMTI NAGAR LUCKNOW-226010	1.Residence 09919521188	1)Proof of Practice is not enclosed.
VIDYADHAR AWASTHI	UP		2.Office 3.Chamber in High Court ROOM NO.01 OUDH BAR ASSOCIATION	2.Office 3.Mobile 09617861505	

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225. B/A0866 ANKIT DIXIT	5134/2011 Bar Council of	18/09/2011	1.Residence 268/46/60KA, TAKIA CHAND ALI SHAH, RAM NAGAR AISHBAGH LKO.	1.Residence 9026841878	1)Proof of Practice is not enclosed.
AJAY PRAKASH DIXIT 10,GURU GOVIND SINGH MARKET ,KABIR HOTEL CHARBAGH LUCKNOW	UP		2.Office	2.Office 3.Mobile 8400389004	

226. B/A0875 ANKUR SAXENA	7211/2003 Bar Council of	25/07/2003	1.Residence 81/84/3 SARVPALLI INFRONT L.M.S. INTER COLLEGE LUCKNOW	1.Residence 09696014374	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
MR. VINOD KUMAR SAXENA AS ABOVE	UP		2.Office	2.Office 3.Mobile 09580171271	
227. B/A0878 ANOOP CHANDRA SRIVASTAVA	1547/1996 Bar Council of	16/02/1996	1.Residence 567/805,NIRALA NAGAR,RAE BAREILLY	1.Residence	anoopadvocate2002@yahoo.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Applicants name is not mentioned in the address proof enclosed.
SURESH CHANDRA SRIVASTAVA HIGH COURT BAR ASSOCIATION LKO BENCH LKO	UP		2.Office	2.Office 3.Mobile 9335394222	
228. B/A0886 ANOOP KUMAR SHUKLA	6832/2005 Bar Council of	18/12/2005	1.Residence 14 PARA ROAD NEW COLONY RAJAJIPURAM LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
KAUSHAL KISHORE SHUKLA AS ABOVE	UP		2.Office	2.Office 3.Mobile 9454191346	
229. B/A0887 ANOOP KUMAR SHUKLA	3338/1998 Bar Council of	24/09/1998	1.Residence H.NO.3 SHYAM BIHAR COLONY PRITINAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI SHIV KUMAR SHUKLA 57 NADAN MOHAL ROAD LUCKNOW	UP		2.Office	2.Office 3.Mobile 09450640931	
230. B/A0889 ANOOP KUMAR SINHA	881/2000 Bar Council of	23/01/2000	1.Residence 284, MUNNUGANJ GOLA, GOKARANNATH, KHERI	1.Residence	anoopklko@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SANWAL PRASAD 1/9B PRIYADARSHINI COLONY SITAPUR ROAD, LUCKNOW	UP		2.Office	2.Office 9415171107 3.Mobile 9335744606	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
231. B/A0891 ANOOP KUMAR SRIVASTAVA	3857/1999 Bar Council of	14/04/1999	1.Residence KHALI SAHAI RAE BARELI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
LATE MAHADEO PRASAD ALAM BAGH LUCKNOW	UP		2.Office	2.Office 3.Mobile 09415091106	

232. B/A0894 ANOOP KUMAR TRIVEDI	2333/2003 Bar Council of	22/02/2003	1.Residence 94 DURGA BHAWAN KAPOOR LANE HAZRATGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SHRI SHYAM KARAN TRIVEDI AS ABOVE	UP		2.Office	2.Office 05222235648 3.Mobile 09415435088	
233. B/A0896 ANOOP RAJA SAXENA	1358/2000 Bar Council of	13/02/2000	1.Residence 12/13 INDIRA NAGAR SECTOR-12 LUCKNOW	1.Residence	anoop_csd@yahoo.com 1)Proof of Practice is not enclosed.
LATE HARI PRASAD SAXENA	UP		2.Office	2.Office 3.Mobile 9335815208	
234. B/A0901 ANOOP TRIPATHI	4216/1998 Bar Council of	16/04/1998	1.Residence H.N.576,SEC-3,UDYAN-1 ELDECO-1,NEAR BANGLA BAZAR ASHIANA LKO	1.Residence 9415517968	advocate_anooptripathi@yahoo.com 1)Proof of Practice is not enclosed.)ENROLMNT YEAR &DATE WRONGLY MENTIONED IN FORM
G.S. TRIPATHI 144, JAI NARAIN ROAD, NEAR HUSAINGANJ KOTWALI LKO	UP		2.Office	2.Office 9335303030 3.Mobile	
235. B/A0905 ANSHUL CHATURVEDI	5688/2005 Bar Council of	25/09/2005	1.Residence SANJOY NAGER BACHHRAWAN RAEBARELI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SRI J.P. CHATURVEDI	UP		2.Office	2.Office 3.Mobile 09651003672	
236. B/A0907 ANSHUL NIGAM	4324/2009 Bar Council of	02/08/2009	1.Residence F-2354,RAJAJI PURAM LUCKNOW 226017	1.Residence 9454818294	nigam_anshul@yahoo.com 1)ProoF of Practice is not enclosed.
MR.ASHOK KUMAR NIGAM DO	UP		2.Office 3.Chamber in High Court 49 3RD FLOOR	2.Office 3.Mobile	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
237. B/A0923 ANUJ KUMAR	5018/2005 Bar Council of	25/09/2005	1.Residence ES2/694 SEC-F JANKIPURAM,LKO	1.Residence	1)Proof of Practice is not enclosed.
SATROHAN LAL AS ABOVE	UP		2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION LIBRARY HALL	2.Office 3.Mobile 9839669733	
238. B/A0924 ANUJ KUMAR GARG	213/1988 Bar Council of	13/02/1988	1.Residence B-229 INDIRA NGAR LUCKNOW-16	1.Residence 05222346387	1)Mismatch in enrollment no. 2)Mismatch in signature of the authorised signatory

Sl. No.	Name of Advocate	Enrollment No./Year /Council	Date of Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
	DR. N.K.GARG	UP		2.Office	2.Office 9415568675 3.Mobile	of Oudh Bar Association in proof of practice enclosed
239.	B/A0928 ANUJ KUMAR SRIVASTAVA	4681/2001 Bar Council of	05/05/2001	1.Residence VILLAGE NAGAR CHAUGHWAN POST MAHONA PS ITAUNJA LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
	HAR GOVIND PRASAD	UP		2.Office	2.Office 3.Mobile 09506769592	
240.	B/A0931 ANUJ SINGH TEJ BAHADUR SINGH	5250/2010 Bar Council of UP	26/04/2010	1.Residence E-22,ABRAR NAGAR, KALYANPUR, LUCKNOW 2.Office 3.Chamber in High Court OUDH BAR EXTENTION, ROOM NO.-1,HIGH COURT, LUCKNOW	1.Residence 2.Office 3.Mobile 9839011698	anujsingh.highcourt@gmail.com)NO STAMP ON PROOF OF PRACTICE.
241.	B/A0933 ANUJ VERMA	15420/2010 Bar Council of	01/10/2010	1.Residence H.NO.39 GIRJA BAGH UNNAO	1.Residence 09307577349	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
	SHRI ASHOK KUMAR VERMA 162/34'K' ASTBAL CHARBHAG MALHIGANJ LUCKNOW	UP		2.Office	2.Office 05152820768 3.Mobile 09415933437	
242.	B/A0935 ANUP KUMAR DIXIT	676/1996 Bar Council of	13/01/1996	1.Residence 256/364 KHAJUHA RAJENDRA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
	LATE DHANI RAM DIXIT	UP		2.Office	2.Office 3.Mobile 9935405772	

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Sl. Roll No.	Name of Advocate	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
243.	B/A0937 ANUP SRIVASTAVA	1801/1984 Bar Council of	27/04/1984	1.Residence 377/15 DURGA DIN ROAD SAADATGANJ LUCKNOW	1.Residence 9720039168	dr.deepmalas@yahoo.com 1)Proof of Practice is not enclosed.
	SRI PERMESHVAR DAYAL DO	UP		2.Office 3.Chamber in High Court ROOM NO. 43 H.C.LUCKNOW	2.Office 9452465323 3.Mobile	
244.	B/A0938 ANUP TRIPATHI	7400/2010 Bar Council of	27/06/2010	1.Residence B-2716 MOH & P.O. INDIRA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
	SRI LAXMI DHAR TRIPATHI	UP		2.Office	2.Office	

245. B/A0939 ANUP TRIVEDI	4913/2003 Bar Council of	03/05/2003	P 1.Residence 554/201 GA CHHOTA BARHA ALAMBAGH LUCKNOW	3.Mobile 9453267800 1.Residence 09532099933	1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.
SHRI LAXMI NARAYAN TRIVEDI	UP		2.Office	2.Office 05222464279 3.Mobile 08009072525	
246. B/A0940 ANUPAM DIXIT	5545/2009 Bar Council of	13/09/2009	1.Residence 50 NOURANGABAD JODI BUGLOW LAKHIMPUR KHERI	1.Residence	advanupamdixit@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Applicants name is not mentioned in the address proof enclosed.
RAM CHANDRA DIXIT PLOT NO.108 RAMASREYPUR NEAR HANUMAN TEMPLE	UP LUCKNOW		2.Office	2.Office 3.Mobile 09451364456	
247. B/A0944 ANUPAM KUMAR BAJPAI	6189/2001 Bar Council of	19/07/2001	1.Residence 5/17 VISHAL KHAND GOMTI NAGAR LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
SHRI SANTOSH KUMAR BAJPAI	UP		2.Office	2.Office 3.Mobile 09415473290	
248. B/A0947 ANUPAM MISRA	6269/2011 Bar Council of	30/10/2011	1.Residence R-216 UJALA APARTMENT SEC-20 INDIRA NAGAR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed. 3)Applicants name is not mentioned in the address proof enclosed.
PANKAJ DEO MISRA	UP		2.Office	2.Office 3.Mobile 9452760696	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
249. B/A0948 ANUPAM PANDEY	3181/2005 Bar Council of	03/07/2005	1.Residence H.NO.610/207 KESHAV NAGAR COLONY NEAR SURABHI PUB.SCHOOL LKO	1.Residence 09336653567	anupampandey@gmail.com 1)Proof of Practice is not enclosed.
SARVESH KUMAR PANDEY SAME	UP		2.Office	2.Office 05222756177 3.Mobile 09455000971	
250. B/A0949 ANUPAM SHUKLA	425/2002 Bar Council of	17/01/2002	1.Residence H.NO.322 SHANKAR SADAN GANDHI NAGAR UNNAO	1.Residence 0515-282327	1)Residential address as per the proof enclosed

LATE VINOD SHANKAR SHUKLA	UP		2.Office	2.Office	is beyond the municipal limit of Lucknow.
			3.Chamber in High Court CH NO.-4 AWADH BAR ASSOCIATION HIGH COURT LKO.	3.Mobile 9807763522	
251. B/A0958 ANURADHA GOYAL	6156/2000 Bar Council of	07/05/2000	1.Residence 1/88 VIRAM KHAND GOMTI NAGAR LUCKNOW	1.Residence 05224075177	anuradhagoyal2709@gmail.com 1)Proof of Practice is not enclosed.
CHANDRA PRAKASH GOYAL DO	UP		2.Office	2.Office	
				3.Mobile 9335273408	
252. B/A0963 ANURAG BHARDWAJ	13953/2000 Bar Council of	26/11/2000	1.Residence M-199 ASHIANA COLONY KANPUR ROAD LUCKNOW	1.Residence	banurag68@yahoo.com 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SH. TARSEM LAL SHARMA AS ABOVE	UP		2.Office	2.Office	
			3.Chamber in High Court	3.Mobile 9415768291	
253. B/A0968 ANURAG KUMAR MAURYA	6165/2007 Bar Council of	26/10/2007	1.Residence 457/49 DAULATGANJ BRAHMANI TOLA LUCKNOW	1.Residence	1)Mismatch in enrollment date.
RAM KUMAR MAURYA 457/49 DAULATGANJ BRAHMANI TOLA LUCKNOW	UP		2.Office	2.Office	
				3.Mobile 9838195544	
254. B/A0974 ANURAG MISHRA	2369/2003 Bar Council of	22/02/2003	1.Residence C-1105 SECTOR-A MAHANAGAR LUCKNOW	1.Residence 05222333418	1)Proof of Practice is not enclosed.
LATE SRI DEVI SHANKER MISHRA AS ABOVE	UP		2.Office	2.Office 09369895619 3.Mobile 09044855923	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
255. B/A0977 ANURAG PRAKASH SRIVASTAVA	2696/1986 Bar Council of	01/08/1986	1.Residence 4/272 VIBHAV KHAND GOMTI NAGAR LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
OM PRAKASH SRIVASTAVA	UP		2.Office	2.Office	
				3.Mobile 9935936122	
256. B/A0979 ANURAG SAHU	9858/2010 Bar Council of	25/07/2010	1.Residence 69 SHIVAJI MARG LUCKNOW	1.Residence	anu.june.07@gmail.com 1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE SRI ASHOK CHANDRA SAHU	UP		2.Office	2.Office	

1016 MADAN MOHAN MALVIYA MARG LUCKNOW			3.Chamber in High Court	9795576871 3.Mobile	
257. B/A0982 ANURAG SHUKLA	4498/2005 Bar Council of	09/09/2005	1.Residence 17 KANCHAN NAGAR KANCHANA BIHARI MARG KALYANPUR LUCKNOW	1.Residence	shuklawanurag@gmail.com 1)Proof of Practice is not enclosed.
SRI DINESH KUMAR SHUKLA 102-A CENTRAL BAS ASSOCIATION DISTT.COURT LUCKNOW	UP		2.Office	2.Office 3.Mobile 09450587304	
258. B/A0990 ANURAG SRIVASTAVA	6017/2011 Bar Council of	19/10/2011	1.Residence V-HARISHANKARPUR PO.PANSIPUR KUNDA PARATAPGARH	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SHIV SHANKAR SRIVASTAVA	UP		2.Office 3.Chamber in High Court CH.NO.61	2.Office 3.Mobile 09453260736	
259. B/A1001 ANWAR ALI	4164/2006 Bar Council of	04/09/2006	1.Residence 536/1045 NEW MADEHGANJ CHHOTI PAXARIA KHADRA LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE MASHOOQ ALI	UP		2.Office 3.Chamber in High Court CHAMBER NO.45 III FLOOR HIGH COURT LUCKNOW	2.Office 3.Mobile 09336783138	
260. B/A1003 ANWAR JALIL	47/2009 Bar Council of	10/01/2009	1.Residence C/27 CIVIL LINES RAJU VISHAL TENT HOUSE WALI GALI BARABANKI	1.Residence 09415596861	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
ABDUL JALIL 48 GULMOHAR COLONEY AISHBAGH ROAD NEAR MADHAVA PALACE LKO.	UP		2.Office	2.Office 09335091933 3.Mobile 09369992237	

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261. B/A1004 ANWARUL HAQ SIDDIQUI	2219/1988 Bar Council of	24/04/1988	1.Residence H.NO.155-VIVEK KHAND-2 GOMTI NAGAR, LUCKNOW.	1.Residence	1)Proof of Practice is not enclosed.
ZIAULLA SIDDIQUI	UP		2.Office 3.Chamber in High Court 54 HIGH COURT, LUCKNOW	2.Office 3.Mobile 9198807242	
262. B/A1008 APOORVA KUMAR CHAUDHARY	6614/2009 Bar Council of	24/10/2009	1.Residence 545KA/NB 011 DOCTOR KHERA, 'RARA' RAJAJIPURAM LKO	1.Residence 9889269669	apoorva834ever@gmail.com 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI ANANT RAM CHUADHARY ROOM NO.4 OUDH BAR ASSOCIATION LKO	UP		2.Office	2.Office 3.Mobile 9415454763	

263. B/A1011 APURVA KUMAR	93/1988 Bar Council of	13/02/1988	1.Residence C-1078/A MAHANAGAR,LKO	1.Residence	1)Proper address proof is not enclosed as per the norms. 2)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
LATE SURESH CHANDRA AS ABOVE	UP		2.Office	2.Office 3.Mobile 9838523987	
264. B/A1012 AQUEEL AHMAD KHAN	14650/1999 Bar Council of	04/08/1999	1.Residence H.NO.1639 INDIRA NAGAR MAIN ROAD RAE BARELI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
KHALIL AHMAD KHAN INDIRA NAGAR KALONI	UP		2.Office	2.Office 3.Mobile 09918995944	
265. B/A1014 ARBIND KUMAR SINGH	12176/2003 Bar Council of	14/12/2003	1.Residence KHANPUR SULTANPUR	1.Residence 9044151064	umarbindsingh@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
JAMADAR SINGH SECTOR-I E-III 826 ALIGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 9451304324	
266. B/A1016 ARCHANA CHUAHAN	5910/2011 Bar Council of	11/04/2012	1.Residence MOH.MUNNU GANJ,GOLA GOKRAN NATH,LAKHIMPURKHERI	1.Residence 8604109329	adv.archanachauhan@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed. 3)Mismatch in enrollment date.
HUSNAND NAME - PUSHPENDRA SINGH RATHORE	UP		2.Office 3.Chamber in High Court OUDH BAR	2.Office 3.Mobile 9450043334	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
267. B/A1017 ARCHANA GAUTAM	1330/2010 Bar Council of	13/02/2010	1.Residence H.NO. 2/502 SARVODYA NAGAR SHUKLAGANJ DISTT. UNNAO	1.Residence	sushili.adv@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed. 3)Local Address proof is not enclosed.
SIYARAM GAUTAM H.NO. 2/502 SARVODYA NAGAR SHUKLAGANJ GANGAHAT UNNAO	UP		2.Office	2.Office 3.Mobile 9451186872	
268. B/A1023 ARCHANA VERMA	14737/2010 Bar Council of	20/09/2010	1.Residence 549/250 BARA BARHA ALAMBAGH LUCKNOW	1.Residence	1)Address as mentioned on main form does not

RAM PRASAD VERMA	UP		2.Office	2.Office	match with address mentioned in address proof enclosed.
				3.Mobile 09307703953	
269. B/A1025 ARCHNA GUPTA	2306/2007 Bar Council of	20/05/2007	1.Residence VILL. & POST MAAL MALIHABAD LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE MRITUNJAYA GUPTA	UP		2.Office	2.Office	
				3.Mobile 9935037937	
270. B/A1027 ARIF NISAMUDDIN KHAN	11316/2010 Bar Council of	05/08/2010	1.Residence 4/388 VIRAT KHAND GOMTI NAGAR LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed. 3)Applicants name is not mentioned in the address proof enclosed.
NISAMUDDIN	UP		2.Office	2.Office	
				3.Mobile 9411214045	
271. B/A1028 ARIVIND KUMAR	710/2000 Bar Council of	23/01/2000	1.Residence VILL DAUDPUR TAHSEEL MALIHABAD P.S. MALIJABAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
CHANDRIKA PRASAD	UP		2.Office	2.Office	
				3.Mobile 09839463518	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
272. B/A1030 ARJUN KUMAR KAUSHAL	7656/2006 Bar Council of	16/12/2006	1.Residence V/P RANIGANJ DISTT. SULTANPUR	1.Residence 09889970824	arjun.1569@rediffmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
GANESH PRASAD KAUSHAL 16/3 NAND BHAWAN SAROJINI NAIDU MARG LUCKNOW	UP		2.Office	2.Office	
				3.Mobile 09721569181	
273. B/A1032 ARJUN MISHRA	4895/2011 Bar Council of	18/09/2011	1.Residence PLOTNO.43 BAJANG NAGAR KALAYANPUR LUCKNOW	1.Residence 09415787036	1)Proof of Practice is not enclosed. 2)Applicants name is not mentioned in the address proof enclosed.)ENROLLMENT NUMBER NOT MENTIONED ON MAIN FORM.
SHRI KUNJ BIHARI MISHRA	UP		2.Office	2.Office	
				3.Mobile	

274. B/A1039 ARJUN SINGH	7054/1995 Bar Council of	29/10/1995	1.Residence VILL. & POST HAGIPUR DISTT. HARDOI	08604060906 1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE GOBARE RAIDAS MANDIR BHAWAN BARA CHAND GANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 09936406271	
275. B/A1040 ARJUN SINGH CHAUHAN	2178/2009 Bar Council of	29/03/2009	1.Residence VILL.& POST BHAULI BAKHSI KA TALAB DISTT. LUCKNOW-227202	1.Residence 9454709090	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SUBEDAR SINGH CHAUHAN C/O RAM KUMAR MISHRA 7/147 RAJNI KHAND SHARDA NAGAR LKO.	UP		2.Office 3.Chamber in High Court OUDH BAR ROOM NO.1	2.Office 3.Mobile 9454709091	
276. B/A1042 ARJUNENDRA	5546/2010 Bar Council of	23/05/2010	1.Residence 4813 RAIDOPUR NEW COLONY NYAY MARG AZAMGARH	1.Residence	ARUNENDRA01@GMAIL.COM 1)Proper address proof is not enclosed as per the norms.
VIJAY PRATAP 2/392 VIVEK KHAND GOMATI NAGAR LKO.UP	UP		2.Office	2.Office 3.Mobile 9415007097	
277. B/A1048 ARSHAD ULLAH	1586/1983 Bar Council of	12/03/1983	1.Residence 442/84 RADHAGRAM JANRALGANJ COLONY THAKURGANJ LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE HAJI NAEEM ULLAH 442/84 RADHAGRAM JANRALGANJ COLONY THAKURGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 9305184533	

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278. B/A1050 ARTI GUPTA GIRENDRA SINGH	3726/2000 Bar Council of UP	03/03/2000	1.Residence 372/17 K SAMRAHI ROAD SAADATGANJ LUCKNOW 2.Office	1.Residence 9307554733 2.Office 3.Mobile 8922858609) FATHER'S NAME NOT ACCORDING TO THE MAIN FORM
279. B/A1062 ARUN KUMAR MOTI LAL LGF 36 KUSUM PLAZA NISATGANJ LUCKNOW	12701/2010 Bar Council of UP	04/09/2010	1.Residence 588K/47 HIMALIYAN COLONY DEVI KHERA TELIBAGH LKO 2.Office	1.Residence 2.Office 3.Mobile 7860873093	arun.k.1984@rediffmail.com 1)Proof of Practice is not enclosed.
280. B/A1063 ARUN KUMAR	7071/2011 Bar Council of	13/11/2011	1.Residence VILL.KASBALATEEFPUR POST SANGRAMGARH DISTT. PRATAPGARH	1.Residence	1)Residential address as per the proof enclosed

SRI. RAM DULAREY H.NO. E-35 SECTOR M-1 LDA COLONY KANPUR ROAD LUCKNOW	UP		2.Office	2.Office	is beyond the municipal limit of Lucknow.
			3.Chamber in High Court EXT. ROOM NO.1 OUDH BAR ASSCI. LUCKNOW	3.Mobile 09452467077	
281. B/A1064 ARUN KUMAR	4744/2004 Bar Council of	01/08/2004	1.Residence 179/1/8 NAVAL ASHRAM BAROOD KHANA GOLA GANJ LUCKNOW	1.Residence 08896787501	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
HARI RAM UPADHYAY	UP		2.Office	2.Office	
				3.Mobile 09335259902	
282. B/A1066 ARUN KUMAR CHAUHAN	1681/1989 Bar Council of	26/02/1989	1.Residence VILL.BHAULI P.O. BAKSHI KA TALAB LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
DURGA BAX SINGH 556/85 KMA ALAM BAG SUJANPURA LUCKNOW	UP		2.Office	2.Office	
				3.Mobile 09415181913	
283. B/A1079 ARUN KUMAR MISRA	5558/2010 Bar Council of	23/05/2010	1.Residence H.NO.5/185 RUCHI KHANDI SHARDA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SH. RAJENDRA NATH MISRA	UP		2.Office	2.Office	
				3.Mobile 09415755563	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
284. B/A1084 ARUN KUMAR PANDEY	8538/2002 Bar Council of	19/10/2002	1.Residence PLOT NO. 4S, SURYA COLONY, SHAHPUR CHINHAT LUCKNOW 226028	1.Residence 9413605675	1)Applicants name is not mentioned in the address proof enclosed.
SRI SURESHWER DUTT PANDEY PLTO NO. 4S, SURYA COLONY, SHAHPUR CHINHAT LUCKNOW 226028	UP		2.Office	2.Office	
			3.Chamber in High Court ROOM NO. 3 AUVADH BAR EXTENSION	3.Mobile 9415717372	
285. B/A1085 ARUN KUMAR PANDEY	156/1989 Bar Council of	08/01/1989	1.Residence 555K/274K SHIV VIHAR COLONY KANAUSI MANAK NAGAR LUCKNOW	1.Residence 09450642752	1)Mismatch in enrollment no.
LATE UDAI NARAYAN PANDEY 5B/C-11 VRINDAVAN YOJANA TELIBAGH LUCKNOW	UP		2.Office	2.Office	
				3.Mobile 09450642752	
286. B/A1090 ARUN KUMAR SHUKLA	815/2001 Bar Council of	07/03/2001	1.Residence VILL. POST ISMAILA DISTT GONDA U.P.	1.Residence 9839392139	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Mismatch in enrollment date.)ENROLMNT DATE IS WRONGLY MENTIONED IN FORM

ACHYUTA NAND SHUKLA 41 HIMCITY PART-1 DEVA ROAD CHINHAT LKO.	UP		2.Office	2.Office	
			3.Chamber in High Court ROOM NO.3, NEW AWADH BAR LUCKNOW	3.Mobile 9415773369	
287. B/A1091 ARUN KUMAR SHUKLA	768/1994 Bar Council of	21/02/1994	1.Residence LOCAL H.NO.5B-E19 VRINDAVAN YOJNA LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed. 3)Proper address proof is not enclosed as per the norms.
SRI RAM CHANDRA SHUKLA PERMANENT -602 PRAKASH NAGAR AVANTIKA COMPLEX RAE BARELI	UP		2.Office	2.Office	
				3.Mobile 9621444941	
288. B/A1093 ARUN KUMAR SINGH	848/2007 Bar Council of	10/02/2007	1.Residence 1/17 VIKAS NAGAR LUCKNOW	1.Residence 9415063069	1)Mismatch in enrollment date.
RAM MURAT SINGH DO.	UP		2.Office	2.Office	
			3.Chamber in High Court OUDH BAR ASSOCIATION HALL	3.Mobile	
289. B/A1095 ARUN KUMAR SINGH	2516/1989 Bar Council of	14/05/1989	1.Residence 495/48B MAYA NAGAR NEAR SHANKER NAGAR CHAURAHA DALIGANJ LKO.	1.Residence	1)Proper address proof is not enclosed as per the norms.) (RECIPT OF ADHAR ENCLOSED).
AKSHAYAI KUMAR SINGH	UP		2.Office	2.Office	
				3.Mobile 9450112458	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
290. B/A1103 ARUN KUMAR SRIVASTAVA	8557/2009 Bar Council of	25/11/2009	1.Residence ESIB/108 SITAPUR ROAD YOJNA JANKIPURAM LUCKNOW	1.Residence 09532655731	arunkumar.kumar62@yahoo.com 1)Proof of Practice is not enclosed.
RAJESH CHANDRA SRIVASTAVA	UP		2.Office	2.Office	
			3.Chamber in High Court OUDHBAR ASSO. ROOM NO.1 EXT. BUILDING	3.Mobile 09450149527	
291. B/A1105 ARUN KUMAR SRIVASTAVA	3212/2010 Bar Council of	28/03/2010	1.Residence C-417 INDIRA NAGAR LUCKNOW	1.Residence 05222347465	1)Proof of Practice is not enclosed.
BANWARI LAL	UP		2.Office	2.Office	
				3.Mobile 9454282024	
292. B/A1106 ARUN KUMAR TIWARI	5902/2004 Bar Council of	22/08/2004	1.Residence PLOT-26 KANTIPURAM PHASE-I KANCHANPUR MATIYANI DEVA ROAD LKO	1.Residence 7376677070	anip2010@rediffmail.com 1)Applicants name is not mentioned in the address proof enclosed.
LATE RAM NAYAK TIWARI	UP		2.Office	2.Office	

PLOT-26 KANTIPURAM PHASE-1 KANCHANPUR MATIYANI DEVA ROAD LKO

293. B/A1107 ARUN KUMAR TIWARI	4513/2005 Bar Council of	09/09/2005	1.Residence 536 KA/118 MAKKAGANJ TRIVENI NAGAR-I LUCKNOW	3.Mobile 9670632100 1.Residence 9450024798	1)Proper address proof is not enclosed as per the norms.
DASHRATH PRASAD TIWARI 536 KA/118 MAKKAGANJ TRIVENI NAGAR-I LUCKNOW	UP		2.Office	2.Office 3.Mobile 9198809092	
294. B/A1108 ARUN KUMAR TIWARI	5946/1994 Bar Council of	09/10/1994	1.Residence DHARAMPUR POST ITAUNJA LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI RAM PAL TIWARI	UP		2.Office	2.Office 3.Mobile 09415195606	
295. B/A1110 ARUN KUMAR TRIPATHI	3372/1984 Bar Council of	11/09/1984	1.Residence VILL. KURADEEH RANIGANJ PRATAPGARH	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Local Address proof is not enclosed.
UMA DUTT TIWARI 521/118 UNCHI PULIA LUCKNOW	UP		2.Office	2.Office 3.Mobile 9453834520	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
296. B/A1111 ARUN KUMAR TRIPATHI	6063/2005 Bar Council of	23/10/2005	1.Residence D-37 VINAY NAGAR KRISHNA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE P.S. TRIPATHI	UP		2.Office	2.Office 08563050550 3.Mobile 09415638384	
297. B/A1114 ARUN KUMAR VERMA	7782/2004 Bar Council of	24/10/2004	1.Residence 11/440 VIKAS NAGAR LUCKNOW	1.Residence 05226500192	1)Proof of Practice is not enclosed.
SHRI RAJ BAHADUR VERMA 10 MANDIR MARG MAHANAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09451051631	
298. B/A1118 ARUN PRAKASH SRIVASTAVA	5859/2007 Bar Council of	14/09/2007	1.Residence E-2380 RAJA JI PURAM LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI MANOJ PRAKASH SRIVASTAVA ROOM NO. 111 CITI HOTEL B.N. ROAD LAL BAGH LUCKNOW	UP		2.Office	2.Office 3.Mobile	

299. B/A1123 ARUN TANDON	1054/1993 Bar Council of	05/03/1993	1.Residence F-1/6 PAPER MILL COLONY NISHATGANJ LUCKNOW	9839288294 1.Residence 9839018687	aruntandon@rediffmail.com 1)Proof of Practice is not enclosed.
LATE V.N.TANDON DO	UP		2.Office	2.Office 9415546825 3.Mobile 9044522578	
300. B/A1139 ARVIND KUMAR	4007/1996 Bar Council of	12/04/1996	1.Residence D-14 SEC-F KAPOORTHALA BAGH ALIGANJ LUCKNOW	1.Residence 09807193215	1)Proof of Practice is not enclosed.
SRI P.C. SAXENA AS ABOVE	UP		2.Office	2.Office 05222322282 3.Mobile 09450279191	
301. B/A1142 ARVIND KUMAR	6072/2006 Bar Council of	26/11/2006	1.Residence H.547/P/8 GHAZI HAIDERCANAL E BLOCK RAJAJIPURAM LUCKNOW	1.Residence 09838701417	1)Mismatch in enrollment date.
SRI SHANKER RAM	UP		2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION	2.Office 3.Mobile 07860290830	
302. B/A1143 ARVIND KUMAR	6115/2002 Bar Council of	14/09/2002	1.Residence L-II-104 SECTOR-G LDA COLONY KANPUR ROAD LUCKNOW	1.Residence 05226457098	1)Proof of Practice is not enclosed.
JAG PATI RAM	UP		2.Office	2.Office 3.Mobile 7275696217	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
303. B/A1147 ARVIND KUMAR GUPTA KRISHAN GOPAL GUPTA 5-100/2 SHAKTI NAGAR LUCKNOW	1274/2004 Bar Council of UP	27/08/2004	1.Residence 1/55 BAJAJA FATEHGARH FARRUKHABAD 2.Office 3.Chamber in High Court CHAMBER NO. 33	1.Residence 05226525258 2.Office 3.Mobile 9453192626)BAR COUNCIL CERTIFICATE IS OF DELHI.
304. B/A1148 ARVIND KUMAR JAISWAL	9068/2004 Bar Council of UP	27/11/2004	1.Residence 152 RAYENDRA SANYAL ROAD MAQBOOL GANJ LUCKNOW 2.Office	1.Residence 09935294632 2.Office 3.Mobile 09918133331	1)Proof of Practice is not enclosed.
SRI VISHNU NARAYAN JAISWAL ABOVE					
305. B/A1165 ARVIND KUMAR PANDEY	2472/1994 Bar Council of UP	11/06/1994	1.Residence 18 B.L. LAIN NEW COLONY ZIYAMAE HAZRATGANJ LUCKNOW-226001 2.Office	1.Residence 05222208618 2.Office 3.Mobile	1)Proof of Practice is not enclosed.
BHAGVATI PRASAD PANDEY					

306. B/A1172 ARVIND KUMAR SINGH	428/1997 Bar Council of	13/09/1997	1.Residence 501/115 KESHRIPUR KABADIA PURWA DALIGANJ LUCKNOW	9415083159 1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed. 2)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
LATE GURU PRASAD SINGH	UP		2.Office	2.Office 3.Mobile 9336497078	
307. B/A1174 ARVIND KUMAR SINGH CHAUHAN SRI RAM PAL SINGH	1710/1996 Bar Council of UP	08/03/1996	1.Residence B-2/356 VISHAL KHAND 2 GOMTI NAGAR LUCKNOW 226010 2.Office 3.Chamber in High Court OUDH BAR [KVIN KARIDORE]H.C.LUCKNOW	1.Residence 05222391340 2.Office 9415459174 3.Mobile 9451134158)ENROLMENT NO IN OBA IS NOT MENTIONED(POP)
308. B/A1178 ARVIND KUMAR SRIVASTAVA	2939/1991 Bar Council of	24/07/1991	1.Residence 1-15-1/58 SEC-A SITAPUR ROAD SCHEME JANKIPURAM LUCKNOW	1.Residence	srivastavaarvindkuamr@yahoo.com 1)Proof of Practice is not enclosed. 2)Local Address proof is not enclosed.
SRI DATA RAM SRIVASTAVA BAZAR LANE CHOWRAHA LALBAGH LUCKNOW	UP		2.Office	2.Office 05224108160 3.Mobile 08009957474	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
309. B/A1179 ARVIND KUMAR TIWARI	2324/2004 Bar Council of	16/05/2004	1.Residence KHASARA/PLOT NO.1066/1 ASHUTOSH NAGAR P.S. KRISHNA NAGAR LKO	1.Residence	1)Proper address proof is not enclosed as per the norms.
SRI FAUZDAR TIWARI SAME	UP		2.Office	2.Office 3.Mobile 09415571733	
310. B/A1180 ARVIND KUMAR UPADHYAY	7739/2003 Bar Council of	09/08/2003	1.Residence DIDISIYA KALA PURE MANNI PURWA MANGURU BAZAR GONDA	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAJ KISHOR UPADHYAY L-1/45 NEW HOUSING COLONY ALIGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 9451979626	
311. B/A1181 ARVIND KUMAR VERMA	5015/2006 Bar Council of	11/11/2006	1.Residence ESI/1762 SECTOR A SITAPUR RAOD YOJNA ALIGANJ LUCKNOW	1.Residence 9450373601	1)Applicants name is not mentioned in the address proof enclosed.
HEM NATH VERMA	UP		2.Office	2.Office 9335249000 3.Mobile 9335542722	

312. B/A1182 ARVIND KUMAR VERMA	7853/2006 Bar Council of	31/12/2006	1.Residence B-2423 INDIRA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
PARAS NATH	UP		2.Office	2.Office	
				3.Mobile 9450452104	
313. B/A1187 ARVIND MISRA	16475/1999 Bar Council of	23/08/1999	1.Residence C-1105 SECTOR-A MAHANAGAR LUCKNOW	1.Residence	arvindmisra12@gmail.com 1)Proof of Practice is not enclosed.
LATE SRI DEVI SHANKER MISRA AS ABOVE	UP		2.Office	2.Office 05222333418 3.Mobile 09415014234	
314. B/A1190 ARVIND PANDEY	936/1996 Bar Council of	11/02/1996	1.Residence B-2097 INDIRA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
RADHE SHYAM PANDEY	UP		2.Office	2.Office 3.Mobile 9415461927	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
315. B/A1199 ARVIND SRIVASTAVA	2440/1998 Bar Council of	24/07/1998	1.Residence A-2 GREEN HIGHT APPARTMENT LAL BAHADUR SASTRI MARG LUCKNOW	1.Residence	srivastava_arvind@hotmail 1)Proper address proof is not enclosed as per the norms.
JUSTICE S.P.SRIVASTAVA DO	UP		2.Office	2.Office 3.Mobile 9415235433	
316. B/A1202 ARVIND TRIPATHI	2547/2008 Bar Council of	11/07/2008	1.Residence 490/19K NAZEERGANJ DALIGANJ LUCKNOW 226020	1.Residence 9453944533	arvindtripathi.luck@gmail.com 1)Proper address proof is not enclosed as per the norms.
MR.RAJ KUMAR TRIPATHI	UP		2.Office 3.Chamber in High Court CHAMBER NO. C-56 HIGH COURT LUCKNOW	2.Office 3.Mobile 9044848220	
317. B/A1203 ARVIND VIKRAM SINGH	6853/2007 Bar Council of	27/10/2007	1.Residence H.NO.4/96 ITAUNJA LUCKNOW	1.Residence	arvind.vikramtaunja@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
K.B. SINGH AS ABOVE	UP		2.Office	2.Office 3.Mobile 09026047812	
318. B/A1207 ASAD RAIS	911/2007 Bar Council of	10/02/2007	1.Residence 504/64 TAIGOREMARG DALIGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.

SRI RAIS AHMAD AS ABOVE	UP		2.Office	2.Office	
				3.Mobile 09598577773	
319. B/A1215 ASHEESH AGNIHOTRI MR. KRISHNA KANT AGNIHOTRI A-1/5 SECTOR A ALIGANJ LUCKNOW	1556/2000 Bar Council of UP	19/02/2000	1.Residence 521/4 BADA CHANDGANJ LUCKNOW 2.Office 3.Chamber in High Court ROOM NO.3 AWADH BAR EXT, HIGH COURT LUCKNOW	1.Residence 09450359409 2.Office 05222297150 3.Mobile 09839130375	ashishkragnihotri@gmail.com)ADDRESS PROOF IS NOT CLEAR. (ILLEGIBLE)
320. B/A1218 ASHESH KUMAR BAIDYA LATE S.C. BAIDYA	2783/1998 Bar Council of UP	19/08/1998	1.Residence H.NO. 545-KA/A-165 LAXMAN VIHAR PARA ROAD, RAJAJIPURAM LKO 2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION	1.Residence 2.Office 3.Mobile 9450931165	1)Mismatch in enrollment date.

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
321. B/A1220 ASHHAD ALI SIDDIQUI LATE KAZIM ALI	3144/1992 Bar Council of UP	20/04/1992	1.Residence VILL.CHILLAWAN NEAR AMAUSI AIRPORT POST AMALISIAIRPORT LKO. 2.Office	1.Residence 2.Office 3.Mobile 09415913455	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
322. B/A1224 ASHISH BANSAL SRI G.K. AGARWAL 103 SHREE RAM APARTMENT NEW BERRY ROAD DALIBAGH LUCKNOW	1056/2004 Bar Council of UP	08/12/2004	1.Residence 17A/2 LAYAL ROAD PATRIKA MARG ALLAJABAD 211001 2.Office	1.Residence 05326451098 2.Office 05322623959 3.Mobile 09235669404	ashishalld1975@gmail.com 1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date. 3)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
323. B/A1228 ASHISH GOSWAMI CHANDRA VEER GOSWAMI AS ABOVE	4532/2003 Bar Council of UP	12/04/2003	1.Residence E.D.1/137, L.D.A. COLONY KANPUR ROAD, LUCKNOW 2.Office	1.Residence 2.Office 9415760668 3.Mobile 9454164946	ashishgoswamiadv@gmail.com 1)Proof of Practice is not enclosed.
324. B/A1230 ASHISH KUAMR SHUKLA SH. SHIV MANGAL SHUKLA	4298/2006 Bar Council of UP	04/09/2006	1.Residence 279/13 PANDARIBA CHARBAGH, LUCKNOW 2.Office	1.Residence 2.Office 9415514548	ashishshukla77@gmail.com 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed. 2)Proof of Practice is not enclosed.

325. B/A1232 ASHISH KUMAR	13571/2010 Bar Council of	04/09/2010	3.Chamber in High Court CHAMBER NO. 43 C.S.C. BUILDING 1.Residence VILL PO.SINGHAMOW POLICE STATION ITAUNJA DISTT LKO.UP.	3.Mobile 1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SANTOSH KUMAR	UP		2.Office 3.Chamber in High Court CIVIL COURT OPPOSITR POLICE CHOUKI CIVIL COURT	2.Office 3.Mobile 8853933587	
326. B/A1233 ASHISH KUMAR	4749/2001 Bar Council of	05/05/2001	1.Residence C-913 INDIRA NAGAR LUCKNOW	1.Residence 05224000662	1)Proof of Practice is not enclosed.
RAM LAL	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 104	2.Office 3.Mobile 9335022614	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
327. B/A1235 ASHISH KUMAR	14345/2000 Bar Council of	30/11/2000	1.Residence KAYASTHAN TOWN AMETHI DISTT. LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE SURAJ NARAYAN NIGAM AS ABOVE	UP		2.Office 3.Chamber in High Court 74 LAWYERS CHAMBER HIGH COURT LUCKNOW	2.Office 3.Mobile 09935978390	
328. B/A1236 ASHISH KUMAR	4520/2008 Bar Council of	30/08/2008	1.Residence VILL.RAJAPUR, POST, ITAUNJA, DISTT-LKO	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
HARISH VARDHAN MISHRA AWADH BAR	UP		2.Office	2.Office 3.Mobile 9532431950	
329. B/A1237 ASHISH KUMAR	7690/2009 Bar Council of	30/10/2009	1.Residence H.NO.17 SALEMPUR PATAURA, KAKORI, LUCKNOW	1.Residence	ashishkumar7690@gmail.com 1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
KRISHNA KUMAR	UP		2.Office	2.Office 3.Mobile 9889113947	
330. B/A1239 ASHISH KUMAR AWASTHI	3574/2008 Bar Council of	04/08/2008	1.Residence DIXIT NAGAR TAHSIL COLONY P.O. GANDHI ASHRAM BBK.	1.Residence 9450278167	ashish77awasthi@rediffmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SANVALI PRASAD AWASTHI 532/KA 203 KA PANDEY TOLA DANDAIYA BAZAR ALIGANJ LUCKNOW	UP		2.Office 3.Chamber in High Court	2.Office 9044665936 3.Mobile	

Sl. No.	Name of Advocate	Enrollment No./Year /Council	Date of Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
331.	B/A1242 ASHISH KUMAR DIXIT	6463/2008 Bar Council of	15/11/2008	OLD LIBRARY HALL 1.Residence VILL. CHAINA POST RUSAINA TAHSIL MALIHABAD DISTT. LUCKNOW	1.Residence	mailto.ashishdixit@rediffmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
	RAMAKANT DIXIT	UP		2.Office	2.Office 3.Mobile 09936410647	
332.	B/A1246 ASHISH KUMAR MISHRA	1091/2008 Bar Council of	31/03/2008	1.Residence V.TADWARIYA PO.MEHDawal DISTT.SANTRABIR NAGAR	1.Residence 09889391647	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)NO STAMP ON PROOF OF PRACTICE.
	BAL MUKUND MISHRA SEC.19/992 INDIRA NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09453587493	

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Sl. Roll No.	Name of Advocate	Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
333.	B/A1250 ASHISH KUMAR RASTOGI		15115/2010 Bar Council of	20/09/2010	1.Residence H.NO.2/940, KURMI TOLA-2,CITY BAR ABANKI, BARABANKI	1.Residence	ashishrastogi333@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
	SHAMBHU DAYAL RASTOGI	UP			2.Office 3.Chamber in High Court JUNIOR ROOM OUDH BAR	2.Office 9807798007 3.Mobile 9935350051	
334.	B/A1257 ASHISH KUMAR SINGH		3895/1994 Bar Council of	11/08/1994	1.Residence RASHMI KHAND 2/700 SHARDA NAGAR YOJNA RAIBAREILLY ROAD LKO	1.Residence	1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.
	RAJ KUMAR SINGH	UP			2.Office	2.Office 3.Mobile 8756836725	
335.	B/A1260 ASHISH KUMAR SRIVASTAVA		4703/2011 Bar Council of	07/09/2011	1.Residence 10/7 POSTAL AND TELEGRAPH COLONY MALVIYA NAGAR AISHBAGH LKO.	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
	SRI SATYA PRAKASH SRIVASTAVA DO	UP			2.Office 3.Chamber in High Court	2.Office 9450367001 3.Mobile	
336.	B/A1264 ASHISH KUMAR TRIPATHI		12697/2010 Bar Council of	04/09/2010	1.Residence H.NO.SS-1532 SEC-H P.O. L.D.A. COLONY KANPUR ROAD LUCKNOW	1.Residence 09936495050	trp.ashish@gmail.com 1)Proof of Practice is not enclosed.
	KRISHNA KUMAR TRIPATHI D-9 SINDHU NAGAR KANPUR ROAD ALAMBAGH LUCKNOW	UP			2.Office	2.Office 05224025661 3.Mobile 07505495050	

337. B/A1270 ASHISH PANDEY	6179/2006 Bar Council of	01/12/2006	1.Residence 130 MALVIYA ESTATE VIJAY NAGAR KANPUR ROAD LUCKNOW-226023	1.Residence 05222470687	ashishpandey.net@gmail.com 1)Proof of Practice is not enclosed.
AVINASH CHANDRA PANDEY AS ABOVE	UP		2.Office	2.Office 08562960222 3.Mobile 09936992733	
338. B/A1277 ASHISH SHUKLA	4633/2009 Bar Council of	21/08/2009	1.Residence 71/25/38 KHA SRI SUDAMAPURI A.P.SEN ROAD CHARBAGH LUCKNOW	1.Residence	ashish8081984005@yahoo.com 1)Proof of Practice is not enclosed.
GYAN CHANDRA SHUKLA DO	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9473634425	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
339. B/A1282 ASHISH TIWARI	9617/2010 Bar Council of	22/07/2010	1.Residence 9/10/15 PALKIKHANA CHOWK BAJAJA FAIZABAD	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RADHEYSHYAM TIWARI	UP		2.Office	2.Office 3.Mobile 09451315521	
340. B/A1287 ASHOK AGNIHOTRI	16955/2010 Bar Council of	27/10/2010	1.Residence B-20,VINAY NAGAR,MANAS NAGAR LKO. 226023	1.Residence	ashokagnihotrigyadoo.com 1)Proof of Practice is not enclosed.
LATE SRI RAM AGNIHOTRI AS ABOVE	UP		2.Office	2.Office 3.Mobile 9415017735	
341. B/A1289 ASHOK BHASIN	2667/2009 Bar Council of	26/04/2009	1.Residence E-III/841,SECTOR-I,ALIGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE SAIN DAS BHASIN AS ABOVE	UP		2.Office 3.Chamber in High Court GANPATI CHAMBERS,NEAR MULTISTOREY BLDG,CIVIL COURT,LKO	2.Office 9305882471 3.Mobile 833655729	
342. B/A1290 ASHOK GUPTA	9266/2003 Bar Council of	18/10/2003	1.Residence 68B N.E. RAILWAY LOCO COLONY MAVAIYA LUCKNOW	1.Residence 9473924946	1)Proof of Practice is not enclosed.
SUKAI PRASAD SAH RANJIT SINGH BUILDING TALKATORA ROAD LUCKNOW	UP		2.Office 3.Chamber in High Court CIVIL COURT COMPOUND CIVIL COURT LUCKNOW	2.Office 3.Mobile 7275725376	
343. B/A1298 ASHOK KUMAR	14395/2010 Bar Council of	20/09/2010	1.Residence VILL.CHAK (AMAWA) POST MAWAI, PARIYANA P.S.BANTHRA,LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.

SHRI KETAR ABOVE	UP		2.Office 3.Chamber in High Court CIVIL COURT COMPOUND, LUCKNOW	2.Office 3.Mobile 7607855778	
344. B/A1300 ASHOK KUMAR	4289/1989 Bar Council of	12/08/1989	1.Residence KHURDAHI BAZAR H/O MADAR MAU KHURD P.O. BAKKAS LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SRI ARJUN YADAV	UP		2.Office	2.Office 3.Mobile 09415425650	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
345. B/A1305 ASHOK KUMAR	1782/2011 Bar Council of	07/03/2011	1.Residence 1055 SECTOR A, PKT. B, VASANT KUNJ NEW DELHI-110070	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SHRI MUNSHI SINGH SANT	UP		2.Office	2.Office 3.Mobile 8726182595	
346. B/A1306 ASHOK KUMAR	7706/2005 Bar Council of	18/12/2005	1.Residence H.NO. 626 ARJUN PURWA LAKHIMPUR KHERI (HATHIPUR-2)	1.Residence	ashok_kumaradvocate@yahoo.co.in 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAM BHAROSEY	UP		2.Office 3.Chamber in High Court ROOM NO. 3	2.Office 9305302289 3.Mobile	
347. B/A1307 ASHOK KUMAR	3487/1994 Bar Council of	31/07/1994	1.Residence 9,CIVIL LINE ,LAKHIMPUR KHERI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SHARMA HN.185,HIM CITY ,CHINHAT LKO	UP		2.Office	2.Office 3.Mobile 9936034575	
348. B/A1309 ASHOK KUMAR	3983/1992 Bar Council of	18/07/1992	1.Residence H.NO. 177/78K,SHANTI NAGAR,SAROJINI NAGAR, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
RAM RATAN COLLECTRATE COURT, LUCKNOW	UP		2.Office	2.Office 3.Mobile 9198793041	
349. B/A1311 ASHOK KUMAR AGARWAL	869/1980 Bar Council of	01/06/1980	1.Residence 418/545 GARHI PEER KHAN LUCKNOW	1.Residence 05222408715	1)Proof of Practice is not enclosed.

LATE SHRI KAILASH CHAND AGARWAL	UP		2.Office	2.Office	
				3.Mobile 09839049539	
350. B/A1313 ASHOK KUMAR AWASTHI	9822/1999 Bar Council of	24/05/1999	1.Residence 43,SETH SUKKHULAL ROAD,SITAPUR(UP)	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI SHIVA SHANKER LAL AWASTHI HIGH COURT BAR ASSOCIATION LKO	UP		2.Office	2.Office	
				3.Mobile 9919532132	

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351. B/A1314 ASHOK KUMAR BANERJEE	387/1978 Bar Council of	13/02/1978	1.Residence 563/124, CHITRAGUPTA NAGAR ALAMBAGH, LUCKNOW	1.Residence 05222456078	1)Proof of Practice is not enclosed.
LATE DR. S.C. BANERJEE AS ABOVE	UP		2.Office	2.Office	
				3.Mobile 9415456480	
352. B/A1323 ASHOK KUMAR DIXIT	1619/1986 Bar Council of	21/03/1986	1.Residence 255/57 KUNDARI RAKABGANJ LUCKNOW	1.Residence	1)Mismatch in enrollment date.
J.P.DIXIT DO	UP		2.Office	2.Office	
				3.Mobile 9918415494	
353. B/A1324 ASHOK KUMAR DIXIT	7599/1994 Bar Council of	21/12/1994	1.Residence 538-II/491 ADARSHPURAM TRIVENI NAGAR-III SITAPUR ROAD LKO.	1.Residence	1)Proof of Practice is not enclosed.
SRI SURENDRA PRASAD DIXIT	UP		2.Office	2.Office	
				3.Mobile 09839361342	
354. B/A1326 ASHOK KUMAR DIXIT	7473/1992 Bar Council of	14/11/1992	1.Residence 538KA/210, TRIVENI NAGAR-III,SITAPUR ROAD, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
INDRA JEET DIXIT	UP		2.Office	2.Office	
				9335906551 3.Mobile 9935159006	
355. B/A1329 ASHOK KUMAR DWIVEDI	7898/2007 Bar Council of	05/12/2007	1.Residence T-6-A RAILWAY COLONY BANKI BARABANKI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SHRI CHANDRA SHEKHAR DWIVEDI B-2097 INDIRA NAGAR LUCKNOW	UP		2.Office	2.Office	
				3.Mobile	

356. B/A1330 ASHOK KUMAR GAUTAM	6996/2006 Bar Council of	16/12/2006	1.Residence EDQ/808 SEC-Q ALIGANJ LUCKNOW	09451579134 1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
CHANDRA DEV GAUTAM	UP		2.Office	2.Office 3.Mobile 09451506980	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
357. B/A1332 ASHOK KUMAR GUPTA	2482/1977 Bar Council of	26/10/1977	1.Residence 414/13KA,SARAI MALI KHAN,CHOWK LKO.	1.Residence	1)Proof of Practice is not enclosed.
LATE SHREE MAIKU LAL AS ABOVE	UP		2.Office	2.Office 05222257885 3.Mobile 9235362239	
358. B/A1333 ASHOK KUMAR GUPTA	4848/1998 Bar Council of	19/07/1998	1.Residence 359/101 KATRA KHUDAYAR KHAN SAADATGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date. 3)Mismatch in enrollment no.
LATE RAM KUMAR GUPTA	UP		2.Office	2.Office 3.Mobile 09335035932	
359. B/A1340 ASHOK KUMAR MISHRA	2873/1993 Bar Council of	17/07/1993	1.Residence H.NO.499 SEC-II UDYAN-I ELDECO COLONY SHARDA NAGAR LUCKNOW	1.Residence 09336478591	gashok99@gmail.com 1)Proof of Practice is not enclosed.
LATE CHANDRA MOHAN MISHRA AS ABOVE	UP		2.Office	2.Office 3.Mobile 09455198792	
360. B/A1342 ASHOK KUMAR MISHRA	6255/2000 Bar Council of	07/05/2000	1.Residence 2/320 VISHWAS KHAND GOMTI NAGAR LUCKNOW	1.Residence	arashok2121@gmail.com 1)Proof of Practice is not enclosed.
SRI RAVINDRA NATH MISHRA -DO-	UP		2.Office	2.Office 3.Mobile 09415093183	
361. B/A1345 ASHOK KUMAR NIGAM	4769/2002 Bar Council of	17/07/2002	1.Residence AMETHI GOSAINGANJ LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
MANNA LAL NIGAM	UP		2.Office	2.Office 3.Mobile 9839603393	

362. B/A1347 ASHOK KUMAR PANDEY SHRI L.M. PANDEY DO	3976/1991 Bar Council of UP	28/09/1991	1.Residence 173,CHANDRALOK COLONY ALIGANJ LUCKNOW 2.Office 3.Chamber in High Court 55 HIGH COURT LUCKNOW	1.Residence ashok_pandy@yahoo.com)ADDRESS PROOF IS NOT LEGIBLE. 2.Office 05224021485 3.Mobile 9415402739
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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
363. B/A1348 ASHOK KUMAR PANDEY SHRI RAM SEWAK PANDEY 4 MURLIDHAR QUARTER BEHIND THANA HUSSAINGANJ LUCKNOW	148/1989 Bar Council of UP	08/01/1989	1.Residence 4 MURLIDHAR QUARTER BEHIND THANA HUSSAINGANJ LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 8799023222	1)Proof of Practice is not enclosed.
364. B/A1349 ASHOK KUMAR PANDEY LATE YAMUNA PRASAD PANDEY SUMAKAR INSTITUTE,NEAR MALHORE RAILWAY STATION, LKO.	7398/1992 Bar Council of UP	14/11/1992	1.Residence 1 ESTI COLONY BADA BHAKHARA, BHARWARA, LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9935671067	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
365. B/A1352 ASHOK KUMAR RAI LATE SHRI RAMJI RAI CHAMBER NO.11 MOSNAVAZIR CHAMBERS LALBAGH LUCKNOW	803/1984 Bar Council of UP	05/02/1984	1.Residence 02 MANAS ENCLAVE FARIDINAGAR INDRA NAGAR LUCKNOW 2.Office	1.Residence 05226523698 2.Office 3.Mobile 09415027810	ashokrailko@gmail.com 1)Mismatch in enrollment no.)CERTIFICATE OF BAR COUNCIL IS NOT LEGIBLE.
366. B/A1353 ASHOK KUMAR RAJVANSHI RAM SWAROOP	5165/1999 Bar Council of UP	25/04/1999	1.Residence PLOT NO 15 GOVIND PURAM SITAPUR ROAD NEAR SEWA HOSPITAL LKO. 2.Office	1.Residence 2.Office 3.Mobile 9838974394	1)Proof of Practice is not enclosed.
367. B/A1357 ASHOK KUMAR SAXENA SRI VIDYA PRAKASH SAME AS ABOVE	56/1974 Bar Council of UP	10/01/1974	1.Residence 8/43 KA BANARSIDAS NAGAR LUCKNOW 2.Office	1.Residence 2.Office 0522610406 3.Mobile 09415355078	1)Proof of Practice is not enclosed.
368. B/A1358 ASHOK KUMAR SHARMA BAIJNATH SHARMA	13948/2000 Bar Council of UP	26/11/2000	1.Residence 202/18 GHD RIVER BANK COLONY LKO. 2.Office	1.Residence 2.Office AS ABOVE 3.Mobile	1)Proof of Practice is not enclosed.

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
369. B/A1364 ASHOK KUMAR SHUKLA	1626/1978 Bar Council of	10/05/1978	1.Residence H.NO.266/674 KHA BHADEWA LUCKNOW	1.Residence 09208615319	1)Proof of Practice is not enclosed.
LATE PRAKASH CHANDRA SHUKLA ABOVE	UP		2.Office 3.Chamber in High Court 6A CIVIL COURT COMPOUND	2.Office 3.Mobile 09838007745	
370. B/A1367 ASHOK KUMAR SINGH	5614/1990 Bar Council of	16/12/1990	1.Residence 538/K/658A TIVENI NAGAR II SITAPUR ROAD LUCKNOW	1.Residence 05222759218	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE SHRI RAM AUTAR YADAV	UP		2.Office	2.Office 3.Mobile 09415418701	
371. B/A1372 ASHOK KUMAR SINGH	5871/2000 Bar Council of	04/05/2000	1.Residence 537F/147 INDRA PURI COLONY SITAPUR ROAD LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
SRI HARSARAN SINGH	UP		2.Office	2.Office 3.Mobile 09415094865	
372. B/A1374 ASHOK KUMAR SINGH	5996/2008 Bar Council of	07/11/2008	1.Residence BAL SANIK HOUSING SOCIETY SAROJNINAGAR LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
BRAHM DEO SINGH AS ABOVE	UP		2.Office	2.Office 05226460550 3.Mobile 09450917367	
373. B/A1376 ASHOK KUMAR SINGH	5129/1991 Bar Council of	08/12/1991	1.Residence VILL. ARAMBA POST SARAYDAMAU ETAUNJA DISTT. LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SURAJ LAL SINGH	UP		2.Office	2.Office 3.Mobile 9450021072	
374. B/A1377 ASHOK KUMAR SINGH CHAUHAN	12185/2010 Bar Council of	04/09/2010	1.Residence H.N. 631/185 VILL. ISMAILGANJ, PO. CHINHAT LUCKNOW	1.Residence 9451134800	loinheart@sify.com 1)Proof of Practice is not enclosed.
SRI LAL BABADUR SINGH CHAUHAN B 1/1 SEC-H, ALIGANJ, LUCKNOW	UP		2.Office	2.Office 05224102494 3.Mobile 9451134800	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
375. B/A1378 ASHOK KUMAR SINGH GAUTAM	4708/2011 Bar Council of	07/09/2011	1.Residence VILL.& POST NABIPANAH MALL LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)PHOTOGRAPH IS NOT SELF-ATTESTED.
SRI RAM SHANKAR GAUTAM AS ABOVE	UP		2.Office	2.Office 3.Mobile 09793924499	
376. B/A1390 ASHOK KUMAR SRIVASTAVA	2261/1983 Bar Council of	18/04/1983	1.Residence 548/V-207 VIKRAM NAGAR MANAK NAGAR LUCKNOW	1.Residence 05222463637	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
LATE G.N.SRIVASTAVA DO	UP		2.Office	2.Office 3.Mobile 9415575048	
377. B/A1396 ASHOK KUMAR VERMA LATE LALJI VERMA AS ABOVE	96/1978 Bar Council of UP	18/01/1978	1.Residence 538-KA/544-4B TRIVENI NAGAR-II LUCKNOW-226020 2.Office 3.Chamber in High Court CHAMBER NO.36	1.Residence 09335246338 2.Office 05222759302 3.Mobile 09453133177	legal.advisor54@gmail.com)DATE OF ENROLLMENT INCORRECT IN MAIN FORM AND
378. B/A1400 ASHOK KUMAR VERMA	9376/2002 Bar Council of	19/10/2002	1.Residence AZAD NAGAR CHILLAWAN POST MANAS NAGAR AIRPORT LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
PHERAI RAM AS ABOVE	UP		2.Office	2.Office 3.Mobile 8687216176	
379. B/A1402 ASHOK KUMAR@ASHOK KUMAR PANDEY II	7885/2003 Bar Council of	09/08/2003	1.Residence VILLAGE PURAS NANDAN PANDEY P.S.&P.O. KURWAR.DISTT.SULTANPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAM RAJ PANDEY A132/7 INDIRA NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9452419994	
380. B/A1407 ASHOK RAWAT	15185/1999 Bar Council of	19/08/1999	1.Residence M-1498 SECTOR-I, LDA/ASHIANA, LKO ,UP	1.Residence 05222423000	ashok.rawat41@gmail.com 1)Proper address proof is not enclosed as per the norms.
SHRI K.R. RAWAT SAME	UP		2.Office 3.Chamber in High Court 41,HIGH COURT,LKO	2.Office 9415790355 3.Mobile 9936625895	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
381. B/A1409 ASHOK TEWARI	5331/2007 Bar Council of	11/08/2007	1.Residence 1/141 RISHI NAGAR SHUKLA GANJ UNNAO	1.Residence 9598804411	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SRI KARUNASHANKER TEWARI	UP		2.Office	2.Office 3.Mobile 9454056704	
382. B/A1412 ASHUTOSH	6781/2008 Bar Council of	30/11/2008	1.Residence HNO. 337 YAMKHANYA LKO	1.Residence	ashutosh 010783@ gmail.com 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI PRITHVI PAL B/1/16 SEC.C. ALOGANJ LUCKNOW	UP		2.Office 3.Chamber in High Court 106 C.S.C BUILDING HIGH COURT LKO	2.Office 3.Mobile 09453833337	
383. B/A1413 ASHUTOSH AGNIHOTRI	1383/2008 Bar Council of	06/04/2008	1.Residence AVII D55 SITAPUR ROAD LKO. 226024	1.Residence	asutoshagnihotri79@gmail.com. 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.)ADDRESS PROOF ENCLOSED IS ILLEGIBLE.
SRI R.L.AGNIHOTRI	UP		2.Office 3.Chamber in High Court OUDH BAR NEW BLOCK ROOM NO-1 HIGH COURT LKO.	2.Office 3.Mobile 9026157087	
384. B/A1415 ASHUTOSH BAJPAI	9481/2003 Bar Council of	18/10/2003	1.Residence 473/383 DEEN DAYAL NAGAR SITAPUR ROAD KHADRA LUCKNOW	1.Residence 05222743315	advocateceshu@gmail.com 1)Proper address proof is not enclosed as per the norms.
VIJAY NARAIN BAJPAI	UP		2.Office	2.Office 3.Mobile 09335906654	
385. B/A1417 ASHUTOSH BAJPAI	82/2008 Bar Council of	04/03/2008	1.Residence ANAND NAGAR BARHA ROAD ALAMBAGH LUCKNOW	1.Residence	1)Applicants name is not mentioned in the address proof enclosed.
MR. BAL KRISHNA BAJPAI	UK		2.Office	2.Office 3.Mobile 09415667754	
386. B/A1418 ASHUTOSH CHITRANSHI	2835/1998 Bar Council of	22/08/1998	1.Residence 342/135-NAUBASTA (NEAR CHINTAMANI LANE)UP 226003	1.Residence 0522241797	ashutosh.chitranshi@rediffmail.com 1)Proof of Practice is not enclosed.
ANAND PRAKASH SAXENA B-9,MURLI BHAWAN 10 ASHOK MARG LKO,226001	UP		2.Office	2.Office 05224102025 3.Mobile 9839615156	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
387. B/A1425 ASHUTOSH KUMAR SHUKLA SHIVAKANT SHUKLA	5443/2009 Bar Council of UP	13/09/2009	1.Residence D-2/522 SECTOR-F, JANKIPURAM, LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9454319927	ashutosh.lexamicus@gmail.com 1)Proof of Practice is not enclosed.
388. B/A1429 ASHUTOSH KUMAR TIWARI OM PRAKASH TIWARI 532/KHA-144 METANDI TOLA, ALIGANJ, LUCKNOW	3940/2011 Bar Council of UP	09/08/2011	1.Residence TIWARI FLOUR MILL KUMARGANJ, FAIZABAD, U.P. 224229 2.Office	1.Residence 2.Office 9984914583 3.Mobile 8896083504	ashutoshhcb@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
389. B/A1436 ASHUTOSH NIGAM VIRENDRA NATH NIGAM AS ABOVE	7155/1992 Bar Council of UP	14/11/1992	1.Residence 12, PRAKASHPURAM, AISHBAGH, LUCKNOW 2.Office	1.Residence 05222263400 2.Office 3.Mobile 9415108685	1)Proof of Practice is not enclosed.
390. B/A1441 ASHUTOSH RAI SHARMA S.P.N. RAI SHARMA AS ABOVE	3804/1988 Bar Council of UP	21/08/1988	1.Residence 126/43/5, B.N. ROAD KAISERBAGH LUCKNOW 2.Office	1.Residence 05223919176 2.Office 3.Mobile 8604272427	araisharma@yahoo.com 1)Proof of Practice is not enclosed.
391. B/A1446 ASHUTOSH SINGH TEJPAL SINGH	6509/2011 Bar Council of UP	05/11/2011	1.Residence E-206 SECTOR-I LDA COLONY KANPUR ROAD LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 07505125071	ashualpha@gmail.com 1)Proof of Practice is not enclosed.
392. B/A1448 ASHUTOSH SINGH CHAUHAN SHRI AKSHAIVER SINGH	705/1993 Bar Council of UP	13/02/1993	1.Residence LANE NO. 10, 554/37G PAWANPURI, ALAMBAGH, LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9450467565	1)Proof of Practice is not enclosed.

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
393. B/A1450 ASHUTOSH VERMA	5081/2008 Bar Council of	02/11/2008	1.Residence VILL.& POST DHAKHERA DISTT. SITAPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SURENDRA KUMAR VERMA 538-KA/1500 TRIVENI NAGAR II LUCKNOW	UP		2.Office 3.Chamber in High Court CHAMBER NO.36	2.Office 05222759302 3.Mobile 09335905950	
394. B/A1452 ASHWAGHOSH	9047/2000 Bar Council of	13/07/2000	1.Residence H.NO.538KHA/406 DEEN DAYAL NAGER KHADRA LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.
LATE SHRI BALCHAND RAM H.NO.82 VILL.BIBIPUR TAHSIL MAUNATH BHANJAN DISTT. MAU	UP		2.Office	2.Office 3.Mobile 09839196597	
395. B/A1456 ASHWANI KUMAR MISRA	11701/2003 Bar Council of	30/11/2003	1.Residence 88/8 K.C. DEY LANE JURION TOLA SUNDER BAGH LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
MR. DEVENDRA KUMAR MISRA	UP		2.Office	2.Office 3.Mobile 09415760959	
396. B/A1457 ASHWANI KUMAR PANDEY	3250/1995 Bar Council of	30/04/1995	1.Residence 24 BASANT VIHAR SURENDRA NAGAR FAIZABAD ROAD, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE SRI JUGUL KISHOR PANDEY 24 BASANT VIHAR SURENDRA NAGAR FAIZABAD ROAD, LUCKNOW	UP		2.Office	2.Office 3.Mobile 9336479749	
397. B/A1462 ASHWANI SHARMA	9179/2002 Bar Council of	19/10/2002	1.Residence 545KA/D-29 NEW PARA COLONY PARA ROAD RAJAJIPURAM LUCKNOW	1.Residence 05222417733	1)Proof of Practice is not enclosed.
SHRI SURENDRA MOHAN SHARMA	UP		2.Office	2.Office 07275641440 3.Mobile 09307015065	
398. B/A1463 ASHWIN KUMAR	615/2008 Bar Council of	31/03/2008	1.Residence L 1/84 SECTOR B ALIGANJ HOUSING SCHEME LUCKNOW.	1.Residence	ashwin22feb@gmail.com 1)Proof of Practice is not enclosed.
RAHUL KUMAR GUPTA --- DO ---	UP		2.Office 3.Chamber in High Court	2.Office 05222326831 3.Mobile 9415103311	

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Sl. Roll No. Name of Advocate	ENROLLMENT No./Year	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
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Father/Husband's Name	/Council				
399. B/A1467 ASHWINI KUMAR PANDEY	3946/1995 Bar Council of	24/05/1995	1.Residence A-1453/3 INDIRA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE RAM MURTI PANDEY DO	UP		2.Office 3.Chamber in High Court	2.Office 9450448037 3.Mobile	
400. B/A1470 ASHWINI KUMAR TRIVEDI	14947/2010 Bar Council of	20/09/2010	1.Residence 538KA/358 TRIVENI NAGAR, II, LUCKNOW	1.Residence	ashwintrivedi@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE JAGAT NARAYAN TRIVEDI	UP		2.Office	2.Office 3.Mobile 9889666163	
401. B/A1474 ASIF ALI KHAN	4452/1991 Bar Council of	14/10/1991	1.Residence 235/24 SHACHARA VICTORIA STREET CHOWK LUCKNOW	1.Residence	allyasif@rediffmail.com 1)Proof of Practice is not enclosed.
LATE GHAZANFER ALI KHAN AS ABOVE	UP		2.Office	2.Office 3.Mobile 9695067601	
402. B/A1475 ASIF ALI KHAN	745/1987 Bar Council of	08/03/1987	1.Residence 541-R/489 RIFA COLONY GULSHAN NAGAR CHOWK LUCKNOW	1.Residence 9335637590	1)Proof of Practice is not enclosed.
LATE FAIYAZ ALI KHAN A-6 U.G.F. SURYA MARKET GANESHGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 9473943254	
403. B/A1486 ASMITA SHUKLA AWASTHI	10664/2000 Bar Council of	26/08/2000	1.Residence 35/TYPE III ALIGANJ SECTOR D LUCKNOW	1.Residence 05222335080	asmitaawasthi26@gmail.com 1)Proof of Practice is not enclosed.)CERTIFICATE OF BAR COUNCIL OF U.P. NOT ENCLOSED
ANJANI KUMAR AWASTHI	UP		2.Office	2.Office 3.Mobile 9452299506	
404. B/A1487 ASUHOTSH KUMAR AGNIHOTRI	7185/2007 Bar Council of	27/10/2007	1.Residence VILL KORWAN POST BITHOLI/BHOJPUR P.S. SARENI RAEBARELI	1.Residence 09452294437	pranav.adv@rediffmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
HARI SHANKER AGNIHOTRI E.S.I.B-482 PHASE II SECTOR A SITAPUR ROAD YOJANA LUCKNOW	UP		2.Office	2.Office 3.Mobile 09452811666	

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Roll of Advocates[PART-B], [Defective List], Lucknow Bench

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
405. B/A1488 ATEEK KHAN	7837/2000 Bar Council of	16/06/2000	1.Residence H.NO.162, BEDHA BAIKUNTHPUR ANSHIK SIDHAULI, SITAPUR ROAD, LKO	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.

HABEEB KHAN	UP		2.Office	2.Office	
				3.Mobile 9415567768	
406. B/A1491 ATEEQUR RAHMAN	5185/2000 Bar Council of	23/04/2000	1.Residence 448/274 OPP JAIHIND SCHOOL NAGARIA THAKURGANJ LUCKNOW	1.Residence 09335603747	1)Proof of Practice is not enclosed.
LATE MOHD AKBER	UP		2.Office	2.Office	
				3.Mobile 09335603747	
407. B/A1493 ATENDRA SINGH VERMA	6581/2008 Bar Council of	17/11/2008	1.Residence 867 SHEKHPURA COLONY VIKAS NAGAR LUCKNOW	1.Residence	atendra_lawyer@yahoo.com 1)Proof of Practice is not enclosed. 2)Applicants name is not mentioned in the address proof enclosed.
OM PRAKASH VERMA	UP		2.Office	2.Office	
				3.Mobile 9956574400	
408. B/A1498 ATMAD HASAN IDRISI	6830/2007 Bar Council of	27/03/2007	1.Residence H.NO 287 MEHNDI TOLA ALIGANJ LKO	1.Residence 9044475678	1)Mismatch in enrollment date.
LATE SRI SABIR ALI AS ABOVE	UP		2.Office	2.Office	
			3.Chamber in High Court AWADH BAR EXT. ROOM NO 1	3.Mobile 9044475678	
409. B/A1499 ATMANATH SHUKLA	4721/2004 Bar Council of	01/08/2004	1.Residence VIKASH NAGAR POLICE LINE LKO	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAJENDRA DUTT SHUKLA L-6-46 SECTER N ALIGANJ LKO	UP		2.Office	2.Office	
				3.Mobile 8423744072	
410. B/A1501 ATTREYA DUTT MISHRA	9728/2000 Bar Council of	20/08/2000	1.Residence MOH.-PAKKA POKHARA RAMY PATTY POST-SADAR DISTT.MIRZAPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
RUDRA DUTT MISHRA L-1/35 VINIT KHAND GOMTI NAGAR LUCKNOW	UP		2.Office	2.Office	
			3.Chamber in High Court OUDH BAR ASSOCIATION	8604538418 3.Mobile 9450314971	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
411. B/A1505 ATUL DIWVEDI	1472/1993 Bar Council of	16/04/1993	1.Residence SHAKTI NAGAR ALAMBAGH LUCKNOW	1.Residence 09454830899	1)Proof of Practice is not enclosed.
SHRI RAJ MANIE DIWVEDI	UP		2.Office	2.Office	

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412. B/A1507 ATUL KISHORE	4714/1999 Bar Council of	05/02/1999	1.Residence 24-C ALKAPURI ADILNAGAR KURSI ROAD LUCKNOW-226022	3.Mobile 08953589725	1.Residence atul_kishores@yahoo.com 1)Mismatch in enrollment date.
SHRI ASHOK KUMAR SRIVASTAVA 24-C ALKAPURI ADILNAGAR KURSI ROAD LUCKNOW-226022	UP		2.Office 3.Chamber in High Court ROOM NO-4 (TV ROOM) DUDH BAR EXTENTION HIGH COURT LUCKNOW	2.Office 3.Mobile 9450096604	
413. B/A1508 ATUL KUMAR KAILASH CHANDRA MAURYA CENTRAL BAR ASSOCIATION CIVIL COURT	6266/2011 Bar Council of UP	30/10/2011	1.Residence 266/240 TOORIAGANJ BHADEWAN LUCKNOW 2.Office	1.Residence atulmaurya9838331155@gmail.com)INCOMPLETE ADDRESS PROOF ENCLOSED. 2.Office 3.Mobile 9838331155	
414. B/A1510 ATUL KUMAR	6363/2003 Bar Council of	12/07/2003	1.Residence VILL RANIPUR (KAITHWALIA) PO. NOORPUR, DISTT. GHAZIPUR 2.Office 3.Chamber in High Court CHAMBER NO. 93 C.S.C. BUILDING HIGH COURT LUCKNOW	1.Residence 2.Office 3.Mobile 9415611912	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI MUNINDRA KUMAR SINHA 655A/207 ADIL NAGAR KURSI ROAD LUCKNOW	UP				
415. B/A1516 ATUL KUMAR MISHRA	3483/2008 Bar Council of	03/08/2008	1.Residence E-7/DS/130 NAVEEN GALLA MANDI SITAPUR ROAD ALIGANJ LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09335692037	1)Proof of Practice is not enclosed. 2)Applicants name is not mentioned in the address proof enclosed.
OM PRAKASH MISHRA SAME AS ABOVE	UP				
416. B/A1521 ATUL KUMAR SINGH	3138/2000 Bar Council of	03/03/2000	1.Residence D-2/497 SECTOR-F JANKIPURAM LUCKNOW 2.Office	1.Residence 05222352146 2.Office 3.Mobile 09415549603	1)Proof of Practice is not enclosed.)ENROLLMENT DATE NOT CLEAR ON CERTIFICATE OF B

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
417. B/A1522 ATUL KUMAR SRIVASTAVA	491/2006 Bar Council of	19/01/2006	1.Residence 193,ASHREYA,UDYAN II ELDECO COLONY RAIBARELI ROAD,LKO.	1.Residence	atulsrivastava03@gmail.com 1)Applicants name is not mentioned in the address proof enclosed.
SRI VINOD CHANDRA SRIVASTAVA 286 SHYAM BHAWAN HARNAM SINGH LANE NARAHI LKO	UP		2.Office	2.Office 05222287583 3.Mobile 9415061868	

418. B/A1523 ATUL KUMAR TRIVEDI	11746/2003 Bar Council of	30/11/2003	1.Residence VILL. & POST NIGOHAN LUCKNOW	1.Residence 9451245251	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
CHANDRA KISHORE TRIVEDI NAGRAM MOAD NIOHAN	UP		2.Office	2.Office 9450121641 3.Mobile 9956387674	
419. B/A1526 ATUL MISHRA	5026/2005 Bar Council of	25/09/2005	1.Residence 2/141, VIKAS KHAND GOMTI NAGAR LUCKNOW	1.Residence	atulmishra.advocate@gmail.com 1)Proof of Practice is not enclosed. 2)Local Address proof is not enclosed.
GANGA PRASAD MISHRA B-1/69, SECTOR-G, ALIGANJ LUCKNOW	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO.27 NEW BUILDING C/O ANAND MOHAN	2.Office 9044213330 3.Mobile 9450200200	
420. B/A1527 ATUL SRIVASTAVA	1743/1998 Bar Council of	10/05/1998	1.Residence 5B-2A.P.SEN ROAD CHARBAGH LKO.	1.Residence	1)Local Address proof is not enclosed.)NO STAMP ON PROOF OF PRACTICE.
ONKAR PRASAD SRIVASTAVA AS BOVE	UP		2.Office 3.Chamber in High Court AWADH BAR ASSOCIATION	2.Office 05222635627 3.Mobile 9451660913	
421. B/A1529 ATUL TEWARI	4647/2008 Bar Council of	31/08/2008	1.Residence 66 VINAYAK PURAM SECTOR-12 VIKAS NAGAR LUCKNOW	1.Residence 05224049992	atul9935@gmail.com 1)Proof of Practice is not enclosed.
KRISHNA KUMAR TEWARI M-8 GOLE MARKET MAHANAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 82	2.Office 05224045679 3.Mobile 9935538833	
422. B/A1530 ATUL VERMA SRI K.K. VERMA AS ABOVE	3471/1992 Bar Council of UP	17/05/1992	1.Residence H.NO.482 SEC-18 DNDIRA NAGAR LUCKNOW 2.Office	1.Residence 2356666 2.Office 2343610 3.Mobile 09335249000)ADDRESS PROOF IS NOT LEGIBLE.

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Roll of Advocates[PART-B], [Defective List], Lucknow Bench

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
423. B/A1532 ATUL YADAV	3868/2001 Bar Council of	28/04/2001	1.Residence C-1413/3, INDIRA NAGAR, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SHRI B.R. YADAV B-BLOCK, INDIRA NAGAR	UP		2.Office	2.Office 3.Mobile 9454678265	
424. B/A1534 AUNASH KANT TRIPATHI S.N. TRIPATHI	694/2003 Bar Council of UP	11/01/2003	1.Residence H.N.D-313 INDIRA NAGAR LUCKNOW-226016 2.Office 3.Chamber in High Court	1.Residence 2.Office 3.Mobile	avitripathi_hc@rediffmail.com 1)Local Address proof is not enclosed.)PHOTOGRAPH NOT ATTESTED.

Sl. No.	Name of Advocate	Enrollment No./Year/Council	Date of Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
425. B/A1537	AVADH NARESH SINGH	3363/2000 Bar Council of	03/03/2000	CH.NO.47 HIGH COURT CHAMBER HIGH COURT LUCKNOW 1.Residence 356/340/1121 ASHOK VIHAR COLONY LUCKNOW	09415108615 1.Residence	1)Proof of Practice is not enclosed.
LATE BARJOR SINGH 356/340/1121 ASHOK VIHAR COLONY LUCKNOW	UP			2.Office	2.Office 3.Mobile 9839705114	
426. B/A1538	AVADH RAJ SINGH	6384/2004 Bar Council of	05/09/2004	1.Residence L-2/750 VINEET KHAND GOMTI NAGAR LUCKNOW	1.Residence 9554778224	1)Proof of Practice is not enclosed.
SHIV SHANKER SINGH WEST SIDE D.J. BUILDING CIVIL COURT LUCKNOW	UP			2.Office	2.Office 3.Mobile 9565673236	
427. B/A1540	AVADHESH KUMAR MISRA	892/1997 Bar Council of	12/12/1997	1.Residence 6 NEW SHIV VIHAR MANDIYUN JANKIPURAM LUCKNOW	1.Residence	advavadhesh@yahoo.com 1)Proof of Practice is not enclosed.
RAM KUMAR MISRA	UP			2.Office	2.Office 3.Mobile 9450358313	
428. B/A1541	AVDHESH KUMAR PANDEY	6800/2007 Bar Council of	26/10/2006	1.Residence ESIB/400 SECTOR-A SITAPUR ROAD SCHEME LUCKNOW	1.Residence	1)Mismatch in enrollment date.
SRI RAM KRIPAL PANDEY AS ABOVE	UP			2.Office	2.Office 3.Mobile 9451310183	
429. B/A1542	AVADHESH KUMAR SHUKLA	3497/1994 Bar Council of	31/07/1994	1.Residence 100 BAGHSHER JUNG CITY STATION LUCKNOW	1.Residence 9452257458	1)Mismatch in enrollment no.
SRI RAM ACHAL SHUKLA	UP			2.Office	2.Office 3.Mobile	

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Sl. Roll No.	Name of Advocate	Enrollment No./Year/Council	Date of Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
430. B/A1545	AVADHESH MAURYA	938/2007 Bar Council of	23/03/2007	1.Residence 538/1220 TRIVENI NAGAR 3RD LUCKNOW	1.Residence 9452776487	avadhesh79maurya@yahoo.com 1)Mismatch in enrollment date.
DR. BRIJ MOHAN LAL MAURYA	UP			2.Office	2.Office 3.Mobile 9026535736	
431. B/A1553	AVANISH YADAV	1353/2003 Bar Council of	11/01/2003	1.Residence FLAT NO.205 GEMS COURTS APPARTMENT, 223, FAIZABAD ROAD LUCKW	1.Residence	ADVOCATEAVANISH@gmail.com 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SHRI NARENDRA SINGH YADAV	UP			2.Office	2.Office	

432. B/A1555 AVDHESH KUMAR	2537/1981 Bar Council of	14/09/1981	3.Chamber in High Court CH.32 HIGH COURT LUCKNOW	3.Mobile 9415017160	
LATE MATA PRASAD LAL -DO-	UP		1.Residence SS4D SEC-D L.D.A. COLONY KANPUR ROAD LUCKNOW	1.Residence avdeshkumar76@yahoo.com 1)Mismatch in enrollment no.	
			2.Office	2.Office 05224022177 3.Mobile 09307749144	
433. B/A1565 AVINASH DIXIT	5841/2011 Bar Council of	15/10/2011	1.Residence VILL RANGAAM P.O. LALGANJ BEHIND LALGANJ TEHSIL RAEBARELI	1.Residence 9336012991	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE DEVI SHANKAR DIXIT C-35H.ROAD MAHANAGAR LUCKNOW LUCKNOW	UP		2.Office	2.Office	
			3.Chamber in High Court CHAMBER NO.47H.C. CHAMBER H.C. LUCKNOW C/O D.P.DIWEDI	3.Mobile	
434. B/A1566 AVINASH KUMAR	9321/2003 Bar Council of	18/10/2003	1.Residence MOHALLA MEERANPUR PINWAT TEHSIL LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
PRABHU NATH	UP		2.Office	2.Office	
			3.Chamber in High Court AWADH BAR ASSOCIATION ROOM NO.1	3.Mobile 09415544661	
435. B/A1567 AVINASH KUMAR	7161/1994 Bar Council of	05/12/1994	1.Residence 59,JOGIAPUR JAUNPUR[UP]	1.Residence	KUMAR,AVINASH,788@GMAIL.COM 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proper address proof is not enclosed as per the norms.
LATE RAM NARESH LAL 636/13/A-1,SECTOR-11 INDIRA NAGAR , LUCKNOW	UP		2.Office	2.Office	
				3.Mobile 9305145725	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
436. B/A1570 AVINASH KUMAR VARMA	11251/1999 Bar Council of	18/06/1999	1.Residence B1/58 'H' SECTOR ALIGANJ LUCKNOW	1.Residence 05222745272	1)Proof of Practice is not enclosed.
LATE SRI GANGA PRASAD VARMA SAME	UP		2.Office	2.Office 3.Mobile 09415081451	
437. B/A1571 AVINASH MISHRA	5633/2000 Bar Council of	30/04/2000	1.Residence 'PRABHAKUNJ' AZAD NAGAR PS KOTWALINAGAR HEAD POST OFFICE BAI	1.Residence	avinashmisra43@yahoo.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proper address proof is not enclosed as per the norms.

LATE KRISHNA KUMAR MISHRA 269/100 BIRHANA (KATARA BEG LANE) LUCKNOW	UP		2.Office 3.Chamber in High Court AWADH BAR	2.Office 8090484851 3.Mobile 9196013901	
438. B/A1581 AVNISH KUMAR SAXENA LATE SRI YOGENDRA PRASAD SAXENA SAME	2904/1985 Bar Council of UP	19/08/1985	1.Residence 538/K/1044,TRIVENI NAGAR,II,SITAPUR ROAD,LKO UP 2.Office	1.Residence 2759148 2.Office 3.Mobile 9415500132) COPY OF CERTIFICATE OF BAR COUNCIL OF U.P. NO
439. B/A1583 AVTAR SINGH	4522/2007 Bar Council of	16/07/2007	1.Residence M.D.-46 SECTOR-D L.D.A. COLONY KANPUR ROAD LUCKNOW 2.Office	1.Residence 05222437916 2.Office 05222423298 3.Mobile 9935494746	mailavtar@gmail.com 1)Proof of Practice is not enclosed. 2)Mismatch in enrollment no.
GULZAR SINGH AS ABOVE	UP		2.Office	2.Office 05222423298 3.Mobile 9935494746	
440. B/A1584 AWADH KUMAR AWASTHI	6787/2010 Bar Council of	23/05/2010	1.Residence WARD NO-1, NAGAR PANCHAYAT-ITAUNJA, DISTT-LUCKNOW. 2.Office	1.Residence 2.Office 3.Mobile 9616167414	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE. SRIDHAR AWASTHI MAHONA RODE ITAUNJA	UP		2.Office	2.Office 3.Mobile 9616167414	
441. B/A1587 AWADHESH KUMAR	3244/1999 Bar Council of	10/04/1999	1.Residence VILL. BHIDURA POST ANJUNA DISTT. FAIZABAD 2.Office	1.Residence 2.Office 3.Mobile 09453148470	1)Proof of Practice is not enclosed. 2)Applicants name is not mentioned in the address proof enclosed.
RAM PRASAD 55 JKHA/144F BISHEWAR NAGAR ALAMBAGH LUCKNOW	UP		2.Office	2.Office 3.Mobile 09453148470	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
442. B/A1589 AWADHESH KUMAR CHATURVEDI	8771/2009 Bar Council of	26/11/2009	1.Residence 2/531 VIKAS NAGAR LUCKNOW 2.Office	1.Residence 05222766911 2.Office 3.Mobile 9415449911	akchaturvedi9@gmail.com 1)Proof of Practice is not enclosed.
PRABHU DAYAL CHATURVEDI AS ABOVE	UP		2.Office	2.Office 3.Mobile 9415449911	
443. B/A1590 AWADHESH KUMAR KUSHWAHA	14762/2010 Bar Council of	20/09/2010	1.Residence 548/C-64 CHANDRODAYA NAGAR RAJAJIPURAM LUCKNOW 2.Office	1.Residence 2.Office	1)Proper address proof is not enclosed as per the norms.
RAM BAHORI KUSHWAHA	UP		2.Office	2.Office	

444. B/A1594 AWADHESH KUMAR PANDEY	1747/1999 Bar Council of	28/03/1999	1.Residence NEAR JHANJHARI B COLONY GONDA BELSE ROAD GONDA	3.Mobile 9918183977	1.Residence 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SHRI GOKARAN NATH PANDEY	UP		2.Office	2.Office 3.Mobile 09453518299	
445. B/A1598 AWADHESH KUMAR SINGH CHAUHAN	4699/1987 Bar Council of	29/11/1987	1.Residence VILL. & POST PEPARSAND LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
JEET BAHADUR SINGH CHAUHAN SHIVJEET PALZA SAROJNI NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09838730330	
446. B/A1601 AWADHESH KUMAR TRIVEDI	1119/1990 Bar Council of	05/03/1990	1.Residence VILL.NEWADA POST GOILA TAH.B.K.T. P/S CHINHAT LUCKNOW	1.Residence	1)Mismatch in enrollment date.)NO STAMP ON PROOF OF PRACTICE.
AWADH BEHARI TRIVEDI	UP		2.Office	2.Office 3.Mobile 09936525363	
447. B/A1610 AWDHESH KUMAR SHUKLA	2495/1999 Bar Council of	04/04/1999	1.Residence POORE SHUKLA,KANKOOPUR,KANJAS,MUSAFIRKHANA,C.S.M. NAGAR	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
GOPI SHYAM SHUKLA 238 LEKHRAJ PANNA COMPLEX, VIKASNAGAR, LUCKNOW	UP		2.Office	2.Office 3.Mobile 9919556772	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
448. B/A1622 AZIZ IQBAL	8725/2000 Bar Council of	08/07/2000	1.Residence 538 KHA/13 SHIVA NAGAR KHADRA LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
RASHEED IQBAL RETI MOHALLA SITAPUR ROAD LUCKNOW	UP		2.Office	2.Office 3.Mobile 09026954297	
449. B/A1623 AZMAT ALI	1391/1992 Bar Council of	02/03/1992	1.Residence 529 KA/181 ASHOK VIHAR COLONY KHURRAM NAGAR LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE RAHMAT ALI	UP		2.Office	2.Office	

450. B/A1625 AAKASH JAISWAL K.N.JAISWAL	3898/2005 Bar Council of UP	21/08/2005	1.Residence H.NO. L-1/62 SEC B PRIYADARSHANI COLONY SITAPUR RD, LKO 2.Office	3.Mobile 9794549292 1.Residence veereshvar@gmail.com)NO STAMP ON PROOF OF PRACTICE. 2.Office
451. B/A1627 ALOK KUMAR MISHRA ASHWANI KUMAR MISHRA	6194/2006 Bar Council of UP	02/12/2006	1.Residence EDL-18 SEC-L, ALIGANJ, LKO 2.Office	3.Mobile 9335338838 1.Residence 9450641303 1)Proof of Practice is not enclosed. 2.Office
452. B/A1628 ALOK KUMAR SRIVASTAVA MATHURA LAL SRIVASTAVA H.NO. E-III 17 SEC-J, ALIGANJ, LKO 226024	426/1995 Bar Council of UP	15/01/1995	1.Residence H.N. E-III 717 SEC-J, ALIGANJ, LKO 226024 2.Office	3.Mobile 9616807248 1.Residence 05222745886 1)Proof of Practice is not enclosed. 2.Office
453. B/A1629 AMIT SHUKLA SITANSHU SHUKLA PARA BHADRAHI, PO MALL (ATARI), LKO	6782/2010 Bar Council of UP	23/05/2010	1.Residence PARA BHADRAHI, PO MALL (ATARI), LKO 2.Office	3.Mobile 9455379702 1.Residence 1)Proof of Practice is not enclosed. 2.Office
454. B/A1630 AMIT SONKAR MUNNI LAL SONKER	7579/2006 Bar Council of UP	16/12/2006	1.Residence 569/CHA/303, PREM NAGAR ALAMBAGH LKO 226005 2.Office	3.Mobile 9956396698 1.Residence 9451664457 1)Proof of Practice is not enclosed. 2.Office
				3.Mobile 9336675513

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S1. Roll No.	ENROLLMENT No./Year Father/Husband's Name /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
455. B/A1633 ANIL KUMAR AWASTHI LALJI AWASTHI	1412/1982 Bar Council of UP	04/03/1982	1.Residence 417/66 B NIWAAS GANJ CHOWK, LKO 2.Office	1.Residence 2.Office 3.Mobile 9792007097	1)Proof of Practice is not enclosed.
456. B/A1634 ANIL KUMAR SRIVASTAVA LATE RAVINDRA KUMAR SRIVASTAVA 521KA/96A CHAPPERTALLA BARA CHANDGANJ NEAR L RD MAHANGR, LKO	4778/1989 Bar Council of UP	17/09/1989	1.Residence 521KA/96A CHAPPERTALLA BARA CHANDGANJ NEAR L RD MAHANGR, LKO 2.Office	1.Residence 2.Office	1)Proof of Practice is not enclosed.

457. B/A1636 APOORVA GUPTA	9180/2002 Bar Council of	19/10/2002	3.Chamber in High Court OUDH BAR ASSO. LKO	3.Mobile 9335753548	
ASHARFI LAL GUPTA 58 HAZRATGANJ, LKO 226001	UP		1.Residence 43, PRAKASH NAGAR, NEAR RAJDHANI LOHA BALAGNJ HDI RD LKO	1.Residence 6223923086 3.Mobile 9450410171	1)Proof of Practice is not enclosed.
458. B/A1639 ASHISH SRIVASTAVA	7101/2001 Bar Council of	08/09/2001	1.Residence H.NO.538KA/219 II TRIVENI NAGAR SITAPUR ROAD, LKO	1.Residence	1)Proof of Practice is not enclosed.
RAM NARAYAN SRIVASTAVA H.NO.538KA/219 II TREVENI NAGAR SITAPUR ROAD, LKO	UP		2.Office	2.Office 3.Mobile 9415583007	
459. B/A1643 ATUL KUMAR SHUKLA	3019/2010 Bar Council of	28/03/2010	1.Residence VILL RAJAPUR, POST POKHRA, BARABANKI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
JAGDISH PRASAD SHUKLA	UP		2.Office	2.Office 3.Mobile 9616277075	
460. B/A1644 ATUL MISHRA	2881/1996 Bar Council of	24/03/1996	1.Residence FLAT NO. 101 WINDSOR COURT-I DALIBAGH LKO	1.Residence	atulmishraache@gmail.com 1)Proof of Practice is not enclosed.
RAMESH CHANDRA MISHRA FLAT NO. 101 WINDSOR COURT-I DALIBAGH, NEAR CIVIL COURT LKO	UP		2.Office	2.Office 3.Mobile 9415001373	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
461. B/A1646 AVINASH TIWARI	7984/2009 Bar Council of	22/11/2009	1.Residence 6 PHASE-2 ASHOK VIHAR, KHURRAM NAGAR, LKO	1.Residence 9453561568	avinash.tiwari15@gmail.com 1)Proof of Practice is not enclosed.
SHARDA PRASAD TIWARI	UP		2.Office	2.Office	
			3.Chamber in High Court AWADH BAR ASSOCIATION ROOM NO. 1 HIGH COURT	3.Mobile 8081766664	
462. B/A1649 AVANISH TEWARI VIJAY KUMAR TEWARI 3,STATION ROAD, 4TH FLOOR, HUSSAINGANJ, LUCKNOW	6289/2003 Bar Council of UP	12/07/2003	1.Residence 7,TEWARI PURAM, KRISHNA NAGAR, KANPUR ROAD, LUCKNOW-226023	1.Residence 05222470048	avi_tewari1979@yahoo.co.in)ENROLLMENT DATE IS WRONGLY MENTIONED IN PROOF
			2.Office	2.Office 05222636076	
			3.Chamber in High Court 26	3.Mobile 9452132435	
463. B/A1651 AMANUR RAHMAN	15438/2000 Bar Council of	09/12/2000	1.Residence 529D/281 A-29 VIVEKANAND PURAM KALAYNPUR WEST RING ROAD LKO	1.Residence 9450447135	rahman.aman009@gmail.com 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed

QAZI EHSANUR RAHMAN	UP		2.Office	2.Office	
				3.Mobile	
				9026144394	
464. B/A1656 ANIL KUMAR	1048/2006 Bar Council of	22/02/2006	1.Residence 13 A.P.SEN ROAD SUDAMAPURI CHARBAGH LUCKNOW	1.Residence	anillk74@rediffmail.com 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE RAM BHAROSAY	UP		2.Office	2.Office	
				3.Mobile	
				9793391085	
465. B/A1657 ASHUTOSH MISRA LATE CHANDRA MAULI MISRA AS ABOVE	3713/1983 Bar Council of UP	20/07/1983	1.Residence 295/74/1 ASHARFABAD PS CHOWK LUCKNOW 2.Office	1.Residence 2.Office)ENROLLMENT DATE IS NOT MENTIONED IN PROOF OF
				3.Mobile	
				9415769357	
466. B/A1659 ALOK DIXIT	6977/2007 Bar Council of	27/10/2007	1.Residence 544GA/82 GULAB RADHEY PURAM ALAMBAGH HARDOI ROAD LKO	1.Residence	alok_alokajay@rediffmail.com 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)ENROLLMENT DATE IS ILLEGIBLE IN THE CERTIFICA
MAHENDRA DIXIT AS ABOVE	UP		2.Office	2.Office	
				3.Mobile	
				9450448217	

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467. B/A1666 AQEEL AHMAD	17528/1999 Bar Council of	05/09/1999	1.Residence VILL CHANDAN POST CIMAP LUCKNOW	1.Residence	1)Mismatch in enrollment no.
LATE RAHMAT ALI	UP		2.Office	2.Office	
				3.Mobile	
				9839423970	
468. B/A1667 ANIL KUMAR SAIGAL LAXMI NATH SAIGAL AS ABOVE	176/1976 Bar Council of UP	13/01/1976	1.Residence 2/90 VISHWAS KHAND GOMTI NAGAR LUCKNOW 2.Office	1.Residence 2.Office	anilksaigal@gmail.com)FATHER'S NAME IN MAIN FORM IS MISMATCHING WIT
				3.Mobile	
469. B/A1670 AINUDDIN	3903/2011 Bar Council of	09/08/2011	1.Residence PLOT NO.-18 PHOOL BAGH COLONY GHAZI TIRAHA KURSI ROAD LKO	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE QURBAN KHAN AS ABOVE	UP		2.Office	2.Office	
				3.Mobile	
				9236625295	
470. B/A1683	62/ 31	22/02/2003	1.Residence	1.Residence	apslawyer@gmail.com

AISHWARYA PRATAP SINGH MR. R.P. SINGH AS ABOVE	Bar Council of D2		2/105,SECTOR-B,PRIYADARSHINI COLONY,SITAPUR ROAD,LKO-226021 2.Office	9415532415 2.Office 3.Mobile 9696232415)REGISTRATION CERTIFICATE ENCLOSED IS NOT OF B
471. B/A1691 AJAD PANDEY	10635/2012 Bar Council of	15/12/2012	1.Residence SMQ-45/3 AIR FORCE STATION MEMORA LUCKNOW	1.Residence 3.Mobile 9696232415	pan.ajad@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRINATH PANDEY	UP		2.Office	2.Office 3.Mobile 8765680440	
472. B/A1701 AMITABH AGARWAL LATE H.N. AGARWAL	1559/1990 Bar Council of UP	15/04/1990	1.Residence MD-1 SEC-C ALIGANJ LUCKNOW 2.Office	1.Residence 2.Office 05222335339 3.Mobile 9415021117	amitabhmag1@rediffmail.com)ENROLLMENT NO. NOT MENTIONED ON MAIN FORM.
473. B/A1710 ANSHUMAN PATNAIK MR. G.B. PATNAIK D-1205/24 INDIRA NAGAR LUCKNOW	1601/2008 Bar Council of DL	15/09/2008	1.Residence 14,GAUTAM PALLI COLONY LUCKNOW 2.Office 3.Chamber in High Court 76	1.Residence 2237475 2.Office 2343252 3.Mobile 9919366691	anshumanpatnaik@hotmail.com)CERTIFICATE OF REGISTRATION IS NOT OF BAR COU

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
474. B/A1712 ANITA	9433/2012 Bar Council of	22/11/2012	1.Residence P-51-370 SITAPUR ROAD LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI CHHABI NATH	UP		2.Office 3.Chamber in High Court 49 HIGH COURT	2.Office 3.Mobile 8765909512	
475. B/A1713 AJIT SINGH SRI RAJA RAM AS ABOVE	88/2013 Bar Council of UP	23/01/2013	1.Residence 559/KA253, SRINAGAR ALAMBAGH LUCKNOW 2.Office	1.Residence 2.Office 9125346737 3.Mobile 9450465113	ajit9.singh@yahoo.com)PROOF OF PRACTICE NOT STAMPED.
476. B/A1717 AMNAH HASAN SRI NAJMUL HASAN	861/2012 Bar Council of DL	11/07/2012	1.Residence 407, F1 TOWER 37 CANTT ROAD LUCKNOW 2.Office	1.Residence 2.Office 05224001605 3.Mobile 8009948816	amnahasana@gmail.com)CERTIFICATE OF REGISTRATION IS NOT OF BAR COU
477. B/A1738 ASHOK KUMAR	9598/2004 Bar Council of	15/12/2004	1.Residence RANI KHERA SARAI SHAHJADI BANTHARA LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.

PHOOL CHANDRA	UP		2.Office	2.Office	2.Office) PHOTOGRAPH IS NOT SELF ATTESTED.
					3.Mobile 9838162194	
478. B/A1740 AMIR AHMAD	9807/2000 Bar Council of	20/08/2000	1.Residence 53 JAGAT NARAIN ROAD LUCKNOW	1.Residence	1.Residence	1)Mismatch in enrollment no.)ADDRESS PROOF IS ILLEGIBLE.
M.D. ANSARI	UP		2.Office	2.Office	3.Mobile 9838573394	
479. B/A1747 ABHAY KUMAR TRIPATHI	1917/1991 Bar Council of	09/05/1991	1.Residence H.NO.538/141 YOGI NAGAR TRIVENI NAGAR II SITAPUR ROAD LUCKNO	1.Residence	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)ENROLLMENT DATE IS NOT MENTIONED IN THE P.O.P
SRI IQUBAL NARAIN TRIPATHI	UP		2.Office	2.Office	3.Mobile 9415028220	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
480. B/A1749 AKHILESH CHANDRA TRIPATHI	6518/2009 Bar Council of	11/10/2009	1.Residence 70/188 VRINDAVAN YOJANA II RAIBARELI ROAD LUCKNOW	1.Residence 8009754899	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
JANG BAHADUR TRIPATHI	UP		2.Office	2.Office 3.Mobile 8574694116	
481. B/A1751 AKHAND PRATAP SINGH	2935/1984 Bar Council of	06/08/1984	1.Residence 547J/147 CHANDRA LOK NAGAR MARDANKHERA RAJAJIPURAM LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
RAM AKBAL SINGH	UP		2.Office	2.Office 3.Mobile 9415787707	
482. B/A1753 AKHILESH MISHRA	2902/2008 Bar Council of	19/07/2008	1.Residence 8/37, MUIR ROAD DWARIKAPURI COLONY LUCKNOW	1.Residence	adv.akhileshmishra@yahoo.com 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
ABHAY RAJ MISHRA	UP		2.Office	2.Office 3.Mobile 9696964989	
483. B/A1758 ANKIT KUMAR SHUHEEL KUMAR	8601/2012 Bar Council of UP	05/09/2012	1.Residence 538KII/1803 KANCHAN PURAM TRIVENI NAGAR III LUCKNOW 2.Office	1.Residence 2.Office	

484. B/A1761 ASHISH GUPTA	7111/2001 Bar Council of	08/09/2001	1.Residence II ND FLOOR, 17-A JOUPLING ROAD, LUCKNOW	3.Mobile 8799587879	1.Residence 05862248688	ashishgupta.sitapur@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE O.P.GUPTA	UP		2.Office		2.Office	
485. B/A1776 ANIL KUMAR AWASTHI	3422/1992 Bar Council of	17/05/1992	1.Residence 3/16 NEW BAHAR-B SAHARA STATE JANKIPURAM LUCKNOW	3.Mobile 09838647109	1.Residence	1)Mismatch in enrollment no.)ENROLLMENT NO.NOT MENTIONED ON MAIN FORM, AND
LATE SRI KAILASH CHANDRA AWASTHI AS ABOVE	UP		2.Office		2.Office	
				3.Mobile 9838516226		

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
486. B/A1781 ANURAG SINGH BHUVANESHWAR SINGH	12451/2003 Bar Council of UP	21/12/2003	1.Residence C-4 JANKIVIHAR, JANAKIPURAM, LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9839171322)ENROLLMENT DATE NOT MENTIONED ON PROOF OF PRA
487. B/A1785 AKHILESH TEWARI SRI S.M. TEWARI	7122/2004 Bar Council of UP	19/09/2004	1.Residence H.NO. 67/127 BANKEY LAL NIGAM LANE LAL KUWAN LUCKNOW 2.Office	1.Residence 9415914308 2.Office 3.Mobile 9450458904)ENROLLMENT NO. AND DATE NOT MENTIONED ON PROO
488. B/A1789 ANOO P SINGH JAGANNATH SINGH	3242/2010 Bar Council of UP	28/03/2010	1.Residence 6/871, VIKAS NAGAR LUCKNOW 2.Office	1.Residence 9415521544 2.Office 3.Mobile 8896334988)ENROLLMENT DATE NOT MENTIONED ON MAIN FORM.
489. B/A1792 AKHILESH KUMAR MISHRA	7100/2003 Bar Council of	24/07/2003	1.Residence 1-128 VISHWAS KHAND GOMTINAGAR LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE SRI CHANDA DEO MISHRA	UP		2.Office	2.Office 3.Mobile 9454049227	
490. B/A1795 ASHUTOSH PANDEY SRI UMAPATI PANDEY	5028/2005 Bar Council of UP	25/09/2005	1.Residence 907/3 A-BLOCK INDIRA NAGAR LUCKNOW 2.Office	1.Residence 2.Office)ATTESTED PHOTOGRAPH IS PLACED IN WRONG PLACE

491. B/A1810 ARVIND KUMAR LATE RAM CHARITRA VERMA	208/1994 Bar Council of UP	09/01/1994	1.Residence D-2 SHIVAJI NAGAR KAMTA CHINHAT LUCKNOW 2.Office	3.Mobile 9236158769 1.Residence 2.Office 3.Mobile 9452058918	1.Residence)RESIDENTIAL ADDRESS IS NOT MENTIONED. 2.Office 1.Residence 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.)PHOTOGRAPH NOT AFFIXED ON MAIN FORM. 2.Office 3.Mobile 08726363249
492. B/B0001 BABBAN PRASAD YADAV LATE MAHESH NARAYAN YADAV	17141/2010 Bar Council of UP	12/11/2010	1.Residence VILL-SOOMHA POST PARASANPUR DISTT. PRATAPGARH 2.Office	1.Residence 2.Office 3.Mobile 08726363249	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
493. B/B0002 BABITA RAM SWROOP 3 SAMEERA PLAZA 45/4 LAL BAGH LUCKNOW	8690/2003 Bar Council of UP	25/08/2003	1.Residence H.NO.22D VED NATHPURAM AZIZ NAGAR LUCKNOW 2.Office 3.Chamber in High Court CHAMBER NO.1	1.Residence 2.Office 3.Mobile 08948108339	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
494. B/B0003 BABITA SHARMA UPENDRA KUMAR SHARMA 96/116 OLD GANESH GANJ LUCKNOW	4152/1995 Bar Council of UP	05/06/1995	1.Residence UPENDRA KUMAR SHARMA 96/116 OLD GANESH GANJ LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9453176037	1)Proof of Practice is not enclosed.
495. B/B0012 BADRE ALAM LATE SALAMTULLAH DO	3125/1979 Bar Council of UP	18/11/1979	1.Residence 347/135 PURANA TIKAITGANJ LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9336947630	1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date.
496. B/B0014 BADRI PRASAD LATE SHIV BIHARI LAL C-28 E PARK MAHANAGAR EXT. LUCKNOW	5150/1962 Bar Council of UP	14/05/1962	1.Residence VILL. MADARIPUR POST INDAURA BAG LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.)PHOTOGRAPH NOT ATTESTED.

497. B/B0016 BADRI PRASAD TIWARI	3201/2011 Bar Council of	26/06/2011	1.Residence SUNDARPUR, PATTI, PRATAPGARH	09236042398 1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SHIV NARAYAN TIWARI 1/224 JANKIPURAM VISHTAR,LUCKNOW	UP		2.Office	2.Office 3.Mobile 9936215853	
498. B/B0022 BAIJ NATH	2881/2009 Bar Council of	25/05/2009	1.Residence C-3374 RAJAJIPURAM LUCKNOW	1.Residence 05222411748	1)Proof of Practice is not enclosed.
LATE NIRANJAN LAL DO	UP		2.Office	2.Office 3.Mobile 9451913363	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
499. B/B0029 BAL BAHADRA SINGH	4852/2000 Bar Council of	03/03/2000	1.Residence H.NO.L-27 SECTOR-D, L.D.A. COLONY, KANPUR RAOD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE SRI KRISHNA PAL SINGH	UP		2.Office 3.Chamber in High Court GATE NO 8	2.Office 9450509930 3.Mobile 9450519930	
500. B/B0031 BAL KARAN VERMA	9848/2010 Bar Council of	25/07/2010	1.Residence GRAM AULIYA KHERA GAUNDA MUAJJAM NAGAR POST RAHIMABAD LKO.	1.Residence 9935690688	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI PUTTI LAL P.S. MALIHABAD DIS LUCKNOW 227116	UP		2.Office	2.Office 3.Mobile 8115138278	
501. B/B0033 BAL KISHOR VERMA	3994/2001 Bar Council of	28/04/2001	1.Residence 75 D SHIV VIHAR COLONY SEC-5 VIKAS NAGAR LUCKNOW	1.Residence	balkverma@gmail.com 1)Proof of Practice is not enclosed.
SRI GULAB RAM VERMA FF-12 SULTAN COMPLEX OPP. KAISHERBAG BUS STAND LUCKNOW	UP		2.Office	2.Office 3.Mobile 09807087999	
502. B/B0040 BALAK RAM	2149/1994 Bar Council of	01/05/1994	1.Residence VILL-MADANA, POST-BAHARAM GHAT, P.S. RAM NAGAR, BARABANKI.	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
LATE RAM SUHAWAN AS ABOVE	UP		2.Office 3.Chamber in High Court OATH COMMISSIONER ROOM , HIGH COURT, LUCKNOW.	2.Office 3.Mobile 9451835194	

503. B/B0042 BALAK RAM SAXENA	2102/1998 Bar Council of	24/06/1998	1.Residence 295/97 KA ASHARFABAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE R.C.L.SAXENA 295/97 KA ASHARFABAD LUCKNOW	UP		2.Office	2.Office 3.Mobile 8400039430	
504. B/B0043 BALBEER SINGH	6993/2006 Bar Council of	16/12/2006	1.Residence H.NO-168 BLOCK-12,RESERVE POLICE LINE,LKO.	1.Residence 9450460310	1)Local Address proof is not enclosed.
SRI SUBEDAR CHAUDHARY VARAMDAH NO-2,COLLECTRIATE COURT,LKO.	UP		2.Office	2.Office 3.Mobile 9889521173	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
505. B/B0045 BALBIR SINGH YADAV	925/1989 Bar Council of	11/02/1989	1.Residence C/O B.S. YADAV, 7, DWARIKAPURI, INDIRA NAGAR, LUCKNOW	1.Residence 05222700447	1)Proper address proof is not enclosed as per the norms.
LATE SRI PREM SINGH YADAV SAME	UP		2.Office 3.Chamber in High Court ROOM NO.35 WITH SRI KAPIL DEV, ADVOCATE	2.Office 3.Mobile 9415087118	
506. B/B0059 BANWARI LAL GUPTA	985/1990 Bar Council of	01/03/1990	1.Residence 418/518 GARHI PEER KHAN THAKURGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE ANAND PRAKASH GUPTA	UP		2.Office	2.Office 3.Mobile 9415544009	
507. B/B0063 BASANT KUMAR JAIN	13292/2010 Bar Council of	04/09/2010	1.Residence 330/1-B PHOOL WALI GALI CHOWK LUCKNOW	1.Residence 9451427022	jainbasant@yahoo.com 1)Proof of Practice is not enclosed.
LT. BRIJ LAL JAIN NO. 3 SAPRU MARG UTTAM PALACE LUCKNOW	UP		2.Office	2.Office 05222617293 3.Mobile 9415086322	
508. B/B0065 BASANT LAL JAISWAL	474/1972 Bar Council of	01/07/1972	1.Residence H.N. 243/26 BAGH LAL JI, YAHIYAGANJ, LKO.-226003	1.Residence 05224067900	advocatebljaiswal@rediffmail.com 1)Mismatch in enrollment date.
LATE RAM SAHAI JAISWAL AS ABOVE	UP		2.Office	2.Office 05224067900 3.Mobile 9838666493	
509. B/B0071 BECHE LAL	10200/2001 Bar Council of	22/11/2001	1.Residence 538K/299 TNKARI NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI LATE MANGLOO PRASAD	UP		2.Office	2.Office 2756302 3.Mobile	

510. B/B0072 BEENA AHERWAR	1030/2003 Bar Council of	11/01/2003	1.Residence D/S 255 G-1 SECTOR G L D A COLONY KANPUR ROAD LUCKNOW	09450570930 1.Residence 09506854661	1)Local Address proof is not enclosed.
LATE KISHORI LAL AHERWAR	UP		2.Office	2.Office 3.Mobile	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
511. B/B0077 BEERPAL SINGH	4335/1999 Bar Council of	13/08/1999	1.Residence 562/65 RAM GARH COLONY KANPUR ROAD LUCKNOW	1.Residence	beersingh888@gmail.com 1)Mismatch in enrollment date.
GANGA BUX SINGH AS ABOVE	UP		2.Office 3.Chamber in High Court 91 HIGH COURT LUCKNOW	2.Office 9532993499 3.Mobile 9335256659	
512. B/B0079 BENI PRASAD GUPTA	3233/1984 Bar Council of	02/09/1984	1.Residence RANI JEWELLERS KATHARI BAG VIDYA NAGAR LILMATHA LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Applicants name is not mentioned in the address proof enclosed.
LATE HARI PRASAD GUPTA	UP		2.Office 3.Chamber in High Court AVADH BAR ASSOCIATION HIGH COURT LUCKNOW	2.Office 3.Mobile 7499022681	
513. B/B0080 BENKAT RAMAN SINGH	532/2001 Bar Council of	12/02/2001	1.Residence 660/7/84 PHOOLBAGH COLONY KURSI ROAD LUCKNOW	1.Residence	benkatramansingh@jurixpro.com 1)Proper address proof is not enclosed as per the norms.
RAM SHANKAR SINGH 25 SALEMPUR HOUSE KAISERBAGH LUCKNOW	UP		2.Office	2.Office 3.Mobile 9335266005	
514. B/B0081 BHAGAUTI SINGH	4316/1992 Bar Council of	25/05/2011	1.Residence SHREE GANDI ASHRAM HEAD OFFICE 9 SHAHNAZAF ROAD LUCKNOW	1.Residence	1)Mismatch in enrollment date. 2)Proper address proof is not enclosed as per the norms.
SHRI RAM BAHOR SINGH	UP		2.Office	2.Office 3.Mobile 09792827669	
515. B/B0086 BHAGWATI PRASAD	15683/2000 Bar Council of	14/12/2000	1.Residence 538K/894 SHIV LOK TRIVENI NAGAR-III SITAPUR ROAD LUCKNOW	1.Residence 05222759500	1)Proof of Practice is not enclosed.
SRI PARMESHWAR DEEN	UP		2.Office	2.Office 3.Mobile 09451352196	

516. B/B0091 BHAIYA LAL	5349/2003 Bar Council of	19/05/2003	1.Residence MASIRHA RATAN MALL LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
VISHWA NATH	UP		2.Office	2.Office 3.Mobile 9415792682	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
517. B/B0095 BHANU PRATAP SINGH	1208/1993 Bar Council of	22/03/1993	1.Residence 497/48 NAYI BASTI BABUGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
HANUMANT PRATAP SINGH H-5/15 AMRAPLAI YOZNA DUBZZA LUCKNOW	UP		2.Office	2.Office 3.Mobile 08400000460	
518. B/B0097 BHANU PRATAP	4576/2009 Bar Council of	17/08/2009	1.Residence 81/14,SHIVPURI,GAUTAM BUDH MARG,P.S. NAKA HINDOLA.LKO	1.Residence 05222681544	bhanupratap7202hotmail.com 1)Proof of Practice is not enclosed.
SRI P.S. MEHRA 226018,SAME AS ABOVE	UP		2.Office	2.Office 3.Mobile 9838631544	
519. B/B0101 BHANU PRATAP SINGH	16502/1999 Bar Council of	23/08/1999	1.Residence FLAT NO.112 DIAMOND DAIRY COLONY UDAI GANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SHRI BHAGWATI SINGH	UP		2.Office	2.Office 3.Mobile 09415466119	
520. B/B0109 BHAROSEY LAL	8316/2001 Bar Council of	15/09/2001	1.Residence VILL. GAURIYAKHURD POST DEWATI MOHANLALGANJ LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
LATE MOHAN LAL	UP		2.Office	2.Office 3.Mobile 9651382063	
521. B/B0111 BHASHAN BHUSHAN SINGH BRIJ BHUSHAN SINGH SHOP NO-5 NAYAHANUMAN MANDIR ALIGANJ LUCKNOW	5708/2001 Bar Council of UP	14/07/2001	1.Residence 531/16 GA BHINDIA TOLA BARA CHAND GANJ LUCKNOW 2.Office 3.Chamber in High Court CHAMBER NO-32 H.C. LUCKNOW	1.Residence 2.Office 3.Mobile 09839061888	Shashank_Bhushan_singh@yahoo.co.in)APPLICANT NAME SHASHANK NOT MENTIONED IN THE
522. B/B0113 BHASKAR DUTT MISRA	2333/1983 Bar Council of	22/04/1983	1.Residence INDERGANJ, MOHIBULLA PUR, SITAPUR ROAD, LUCKNOW	1.Residence 9450357441	1)Mismatch in enrollment date.
LATE YAGYA DUTT MISRA INDERGANJ, MOHIBULLA PUR, SITAPUR ROAD, LUCKNOW	UP		2.Office	2.Office 9450357441	

3.Chamber in High Court
AVADH BAR ROOM

3.Mobile
9450357441

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
523. B/B0120 BHAVESH	3516/2001 Bar Council of	14/06/2001	1.Residence 5/183 SEC-5 JANKIPURAM EXTENSION SITAPUR ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date.
ACHYUTA NAND PATHAK	UP		2.Office	2.Office 3.Mobile 09450767917	
524. B/B0123 BHAWNA PATHAK	8283/2008 Bar Council of	28/12/2008	1.Residence C-302 ROHTAS APARTMENT SECTOR-9 VIKAS NAGAR LUCKNOW	1.Residence 05222335869	bhawnaph@gmail.com 1)Applicants name is not mentioned in the address proof enclosed.
ANIL KUMAR PATHAK DO	UP		2.Office	2.Office 3.Mobile 7376751280	
525. B/B0124 BHIM SINGH SRI DHANESH SINGH	4074/1999 Bar Council of UP	14/04/1999	1.Residence TYPE II/1 C.I.H.S. R.B. ROAD CAMPUS MANGO FARM LUCKNOW 2.Office 3.Chamber in High Court OLD LIBRARY HALL OUDH BAR ASSOCIATION LUCKNOW	1.Residence 2.Office 3.Mobile 09415109074)ADDRESS PROOF ILLEGIBLE
526. B/B0132 BHOOPENDRA SINGH	8264/2000 Bar Council of	17/06/2000	1.Residence C-59/1 R.D.S.O. COLONY MANAK NAGAR LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE SRI MANAN SINGH ALIAS AVADH RAM SINGH	UP		2.Office	2.Office 3.Mobile 09452538431	
527. B/B0133 BHRIGU NATH VERMA	6191/2009 Bar Council of	13/09/2009	1.Residence VILL THANAI GAWN PO- BABA GANJ BAHRAICH	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
BANSHI DHAR VERMA	UP		2.Office 3.Chamber in High Court CHAMBER NO. 53 C.S.C.	2.Office 3.Mobile 9452206610	
528. B/B0136 BHUPENDRA BAHADUR SINGH	3626/2000 Bar Council of	03/03/2000	1.Residence VILL AND POST GARAYEN DISTT SULTANPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
LATE JAMUNA PRASAD SINGH	UP		2.Office	2.Office 3.Mobile 9919435633	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
529. B/B0138 BHUPENDRA MISHRA	15111/2010 Bar Council of	20/09/2010	1.Residence 109 UMAPUR GANAPATI SULTANPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAM NATH MISHRA PURE PREM AMETHI C.S.M.NAGAR	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 83	2.Office 3.Mobile 9198874984	
530. B/B0141 BHUPENDRA NATH TRIPATHI	3378/1994 Bar Council of	31/07/1994	1.Residence C-15 NEHRU VIHAR KALYANPUR LUCKNOW	1.Residence	hntripathi16@rediffmail.com 1)Proper address proof is not enclosed as per the norms.) (ACKNOWLEDGMENT LETTER FROM THE BANK)
ADITYA PRASAD TRIPATHI AS ABOVE	UP		2.Office	2.Office 3.Mobile 09336127853	
531. B/B0146 BHUVNENDRA SINGH BARTWAL LATE SURENDRA SINGH BARTWAL -DO-	975/1983 Bar Council of UP	08/02/1983	1.Residence C-117/G SECTOR-A MANANAGAR LUCKNOW 2.Office	1.Residence 05222334145 2.Office 3.Mobile 09335264340	bartwal_shaiyya@yahoo.co.in)ENROLLMENT DATE NOT MENTIONED ON OUDH BAR ASS
532. B/B0149 BIJENDRA KUMAR GUPTA LATE SRI RAM PRAKASH GUPTA SAME	1803/2011 Bar Council of UP	10/03/2011	1.Residence 6/91-D VIPULKHAND GOMTI NAGAR LUCKNOW-226010 2.Office	1.Residence 05222304329 2.Office 3.Mobile 07376988303	1)Proof of Practice is not enclosed.
533. B/B0150 BIMAL SINGH LATE BABU LAL DO	854/1994 Bar Council of UP	26/02/1994	1.Residence 2 B/5 CHANDGANJ GARDEN ALIGANJ LUCKNOW 2.Office	1.Residence 9235876205 2.Office 3.Mobile 9452294319	1)Local Address proof is not enclosed.
534. B/B0151 BIMLESH CHANDRA AGRAWALA LATE VIRESH CHANDRA AGRAWALA	2020/1959 Bar Council of UP	29/09/1959	1.Residence 106 SOCIETY PARK NARHAI LUCKNOW 2.Office	1.Residence 05222287405 2.Office 3.Mobile	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed)CERTIFICATE OF BAR COUNCIL OF U.P. NOT ENCLOS

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
535. B/B0152 BINA SINGH	9206/2004 Bar Council of	15/12/2004	1.Residence 10/126 INDIRA NAGAR	1.Residence	bina_sinha@yahoo.com 1)Proof of Practice is not enclosed.
R S SINHA	UP		2.Office	2.Office 09838829350 3.Mobile	
536. B/B0153 BINDHYA CHAL DWIVEDI	1083/1980 Bar Council of	28/07/1980	1.Residence H.N.297/13, SHAHGANJ, PS.CHOWK, DISTT.LKO.	1.Residence 9838937037	1)Proof of Practice is not enclosed.
SRI RAM DASS DWIVEDI AS ABOVE	UP		2.Office	2.Office 3.Mobile	
537. B/B0154 BINDIYA AGARWAL	5063/2008 Bar Council of	02/11/2008	1.Residence 5/1128.VIRAM KHAND, GOMTI NAGAR, LKO	1.Residence	1)Proof of Practice is not enclosed.
LATE SRI A.K. AGARWAL	UP		2.Office	2.Office 3.Mobile 9616585636	
538. B/B0156 BIPIN BIHARI NIGAM	770/1996 Bar Council of	13/01/1996	1.Residence 15/159 INDIRA NAGAR, LUCKNOW	1.Residence 05222359171	1)Proper address proof is not enclosed as per the norms.
LATE SRI BISHAMBHAR CHARAN NIGAM AS ABOVE	UP		2.Office 3.Chamber in High Court OUDH BAR	2.Office 05222359171 3.Mobile 9335233976	
539. B/B0167 BIRENDRA SINGH	18457/2010 Bar Council of	25/12/2010	1.Residence D-1126 PARA ROAD RAJAJI PURAM LUCKNOW	1.Residence	birendral3m@gmail.com 1)Proof of Practice is not enclosed.
MR. GAJENDRA SINGH	UP		2.Office	2.Office 3.Mobile 09335604055	
540. B/B0168 BIRENDRA SINGH PARMAR	2303/1985 Bar Council of	22/07/1985	1.Residence H.NO.4/96 NAGAR PANCHAYAT ITAUNJA POST ITAUNJA LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LALLA SINGH PARMAR	UP		2.Office	2.Office 3.Mobile 9335812180	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
541. B/B0170 BISHNU KUMAR VERMA SRI SHIV SHANKER VERMA AS ABOVE	11747/2003 Bar Council of UP	30/11/2003	1.Residence H.NO 643N/14-A.NAYAK NAGAR COLONY SITAPUR ROAD LKO. 226021 2.Office	1.Residence 2.Office 3.Mobile 9415789568)APPLICANT'S NAME MISMATCH ON MAIN FORM AND DO
542. B/B0172 BISHUN PRASAD JAUHARI LT., BISHAMBHAR PRASAD SAXENA AS ABOVE	790/1981 Bar Council of UP	02/03/1981	1.Residence 448/251. THAKURGANJ. NAGERIA G.L MATHUR RD., LUCKNOW 2.Office 3.Chamber in High Court	1.Residence 05223230151 2.Office 3.Mobile 8953503364	1)Proof of Practice is not enclosed.
543. B/B0174 BRAHM PRAKASH PANDEY SHRI CHANDRA BHAL PANDEY	4063/1980 Bar Council of UP	07/12/1980	1.Residence H.NO.536/261 NEW MADEHGANJ SITAPUR ROAD LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09336828169	1)Proper address proof is not enclosed as per the norms.
544. B/B0177 BRAJ LAL NAGAR SRI LATE CHOKHEY PRASAD	4972/1991 Bar Council of UP	08/12/1991	1.Residence 538K/179 SHREE PURAM TRIVENINAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09451380804	1)Proof of Practice is not enclosed.
545. B/B0178 BRAJ NANDAN PANDEY SRI BRAHMA KUMAR PANDEY C-166 NIRALA NAGAR LUCKNOW	5523/2010 Bar Council of UP	23/05/2010	1.Residence 3-M/4 DABAULI P.S. GOVIND NAGAR KANPUR 2.Office	1.Residence 2.Office 3.Mobile 07376429599	1)Proper address proof is not enclosed as per the norms.
546. B/B0179 BRAJ NARESH SINGH LATE BARJOR SINGH	2081/2004 Bar Council of UP	20/03/2004	1.Residence H.NO. 356/340/1121 ASHOK VIHAR COLONY ALAM NAGAR LUCKNOW 2.Office 3.Chamber in High Court NAGENDRA PRATAP SINGH ADIVAKTA HALL GATE NO. 4 COLLECTRATE	1.Residence 2.Office 3.Mobile 9838983152	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
547. B/B0180	13199/1999	12/07/1999	1.Residence	1.Residence	

BRAJ PAL SINGH	Bar Council of		JANAK PURI COLLONY SAROJINI NAGAR LUCKNOW		1)Proof of Practice is not enclosed.
LATE SHIV RAM SINGH AS ABOVE	UP		2.Office	2.Office 3.Mobile 09838860481	
548. B/B0184 BRAJENDRA PRATAP SINGH	8393/1999 Bar Council of	18/05/1999	1.Residence VILL KANKAPUR POST KHAJJOORGAON LALGANJ RAIBARELI	1.Residence 9956062340	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE GAJRAJ SINGH A-1 121 GORL FLATE FAIZABAD ROAD LUCKNOW	UP		2.Office 3.Chamber in High Court	2.Office 05222782090 3.Mobile	
549. B/B0185 BRAJESH CHANDRA PANDEY LATE R.B.L.PANDEY	200/2000 Bar Council of	/ /	1.Residence 2.Office	1.Residence 2.Office 3.Mobile)INCOMPLETE DOCUMENTATION
550. B/B0188 BRAJESH KUMAR	5547/2010 Bar Council of	23/05/2010	1.Residence V-HARCHANDPUR,P.O. NAWABGANJ,DISTT. UNNAO	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SHRI GAURI SHANKAR O.C .ROOM HIGH COURT LUCKNOW	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 7388333378	
551. B/B0190 BRAJESH KUMAR PANDEY	876/2000 Bar Council of	23/01/2000	1.Residence VILL.-MAHAWAN, POST- MOTINAGAR DISTT.-FAIZABAD	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
BAL KRISHNA PANDEY 3/62-B VIRAJ KHAND GOMTI NAGAR DISTT.LUCKNOW	UP		2.Office	2.Office 3.Mobile 9450866177	
552. B/B0198 BRIJ BHUSHAN TRIPATHI	1537/2004 Bar Council of	11/03/2004	1.Residence VILL.MANWA P.O. MAJHOUWA KHURD BASTI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
MR. JAI RAM TRIPATHI 561/33 SINDHU NAGAR KRISHNA NAGAR KANPUR ROAD LUCKNOW	UP		2.Office 3.Chamber in High Court CHAMBER NO.60 CSC BUILDING	2.Office 3.Mobile 09451428484	

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S1. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
553. B/B0201 BRIJ LAL VERMA	4421/1994 Bar Council of	09/09/1994	1.Residence VILL.PO.RUDHI PS.BAKASHI KA TALAB DISTT-LKO.	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.

GHASI RAM VERMA	UP		2.Office 3.Chamber in High Court N-1/126 ALIGANJ, LKO.	2.Office 3.Mobile 9793492265	
554. B/B0202 BRIJ MOHAN GUPTA	1794/1984 Bar Council of	27/04/1984	1.Residence 228/132 RAJA BAZAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE JAGANNATH PRASAD GUPTA 228/132 RAJA BAZAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09839217284	
555. B/B0203 BRIJ MOHAN MAMGAIN	2204/2011 Bar Council of	28/04/2011	1.Residence C-43 NEHRU VIHAR KALYANPUR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE G.N. MAMGAIN	UP		2.Office 3.Chamber in High Court CHAMBER NO.9 WITH SHRI A.K. BAJPAI ADVOCATE	2.Office 3.Mobile 09838628318	
556. B/B0208 BRIJ NANDAN	7052/2002 Bar Council of	14/09/2002	1.Residence C-3/10, R.D.S.O. COLONY, RESEARCH CENTRE, MANAK NAGAR, LUCKNOW	1.Residence	pbnllm@yahoo.com 1)Proof of Practice is not enclosed.
RAGHU NANDAN PRASAD	UP		2.Office	2.Office 3.Mobile 9450149201	
557. B/B0214 BRIJENDRA MANI PANDEY	5391/1988 Bar Council of	10/12/1988	1.Residence MANAPUR, KANDHAIPUR, SULTANPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proper address proof is not enclosed as per the norms.
RAM KUMAR PANDEY 18C HARSHITA COMPLEX, SHAKTI NAGAR, FAIZABAD ROAD, LUCKNOW	UP		2.Office	2.Office 3.Mobile 9415961090	
558. B/B0216 BRIJENDRA SINGH	12798/2010 Bar Council of	04/09/2010	1.Residence 5/990 VIRAM KHAND GOMTI NAGAR LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SHRI SUGHR SINGH	UP		2.Office	2.Office 3.Mobile 09451767000	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
559. B/B0218 BRIJENDRA SONKER	7855/2011 Bar Council of	29/11/2011	1.Residence 55/99 CHITWAPUR BHUIYAN LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI NANDI LAL SONKER SAME AS ABOVE	UP		2.Office	2.Office	

560. B/B0223 BRIJESH KUMAR	5584/1997 Bar Council of	26/10/1997	1.Residence 26, LASHKARI, RAKABGANJ LUCKNOW.	3.Mobile 09307050500	1.Residence 1)Mismatch in enrollment date. 2)Mismatch in enrollment no. 3)Proof of Practice is not enclosed.
M.P.TRIPATHI	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9452017499	
561. B/B0224 BRIJESH KUMAR LATE SRI JAGDISH NARAIN SAXENA 2-C II FLOOR ABC COMPLEX KAISERBAGH LUCKNOW	2075/1975 Bar Council of UP	09/11/1975	1.Residence FLAT NO.201 CORONATION SOLITAIRE APARTMENT 1-C LUCKNOW 2.Office 3.Chamber in High Court CHAMBER NO.01	1.Residence 05222202054 2.Office 3.Mobile 09335906251	saxenabrijeshk@gmail.com)NO SEAL OF AUTHORISED SIGNATORY IS PRESENT ON
562. B/B0226 BRIJESH KUMAR AWASTHI	1972/1995 Bar Council of	19/02/1995	1.Residence VILL.KASMANDI KHURD MALIHABAD DISTT. LUCKNOW 2.Office	1.Residence 05212212512 2.Office 3.Mobile 09935498876	shasjank.awasthi91@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SRI SHEETLA PRASAD NEAR POWER HOUSE MALL ROAD AMANIGANJ MALIHABAD LUCKNOW	UP		2.Office	2.Office 3.Mobile 09935498876	
563. B/B0231 BRIJESH KUMAR PAL MR. HORI LAL PAL	6233/2009 Bar Council of UP	13/09/2009	1.Residence 418/763 NEW KALYAN PURI, THAKURGANJ, LUCKNOW. 2.Office 3.Chamber in High Court AWADH BAR MEETING HALL HIGH COURT LUCKNOW.	1.Residence 2.Office 3.Mobile 9935343587	1)Proof of Practice is not enclosed.
564. B/B0247 BRIJESH KUMAR VERMA RAM KRISHNA VERMA F-1/71-73, KARAMAT MARKET, NISHAT GANJ, LKO. UP	4211/1985 Bar Council of UP	05/11/1985	1.Residence 6/448 VIKAS NAGAR, LKO 2.Office	1.Residence 2.Office 3.Mobile 9918937515	1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
565. B/B0255 BRIJESH SINGH MR. RAM BILAS SINGH LKO	8251/2008 Bar Council of UP	28/12/2008	1.Residence VILL.SARAI SHAHJADI, PO-BANTHARA 2.Office	1.Residence 2.Office 3.Mobile	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.

566. B/B0257 BRIJESH SINGH RATHOUR	4032/1999 Bar Council of	21/12/1997	1.Residence 283/285 ARTI NAGAR GADHI KANAURA MANAK NAGAR LUCKNOW	9838541320 1.Residence	1)Proof of Practice is not enclosed.
B.P.SINGH 283/285 ARTI NAGAR GADHI KANAURA MANAK NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9695906286	
567. B/B0258 BRIJESH YADAWA	5255/2000 Bar Council of	17/08/2000	1.Residence RAMPUR TANDAWA AZAMGARH	1.Residence	brijeshyadawa6577@rediffmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Mismatch in enrollment date. 3)Proof of Practice is not enclosed.
RAM SAMUJH YADAWA 781 B ASHIRWAD SECTORIII ALDICO II RAIBAREILY ROAD LUCKNOW	UP		2.Office	2.Office 3.Mobile 9453756577	
568. B/B0261 BRJENDRA KUMAR SINGH	5091/1994 Bar Council of	28/09/1994	1.Residence 329/20 BAGH TOLA CHOWK LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI SHRIPAL SINGH	UP		2.Office	2.Office 3.Mobile 09452739296	
569. B/B0262 BUDH PRAKASH	3372/1996 Bar Council of	31/03/1996	1.Residence 566/250 A JAI PRAKASH NAGAR ALAMBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE RADHA KRISHNA YADAV AS ABOVE	UP		2.Office	2.Office 3.Mobile 09452183980	
570. B/B0277 BHAGWAN BUX	3792/2007 Bar Council of	17/06/2007	1.Residence 314 BAGAHA KA PURAWA, JAMKHNWA DI, LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed. 2)Mismatch in enrollment no.
SHIV LAL	UP		2.Office	2.Office 8005419027 3.Mobile 9889459645	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
571. B/B0285 BHAKTI VARDHAN SINGH SRI SHASHI PRAKASH SINGH	5149/2009 Bar Council of UP	13/09/2009	1.Residence 2/22 TRIVENI NAGAR SITAPUR ROAD LUCKNOW 2.Office 3.Chamber in High Court 2 LAWYERS CHAMBER	1.Residence 2.Office 3.Mobile 9455933888	bhaktivardhan@gmail.com)ADDRESS PROOF ENCLOSED IS ILLEGIBLE.
572. B/B0287	691/2002	17/01/2002	1.Residence	1.Residence	

BHANU PRATAP SINGH	Bar Council of		554/224 D-KAILASHPURI ALAMBAGH LUCKNOW	9918855450	1)Mismatch in enrollment date.
SRI TEJ PRATAP SINGH	UP		2.Office 3.Chamber in High Court 54 C.S.C BUILDING	2.Office 3.Mobile 9335266025	
573. B/C0004 CHAITANYA DAS	60/1984 Bar Council of	12/01/1984	1.Residence 240/13 MURTAZA HUSAIN ROAD YAHIANAGJ LUCKNOW	1.Residence	1)Mismatch in enrollment date.
LATE CHOUDHARY VIRENDRA SINGH AS ABOVE	UP		2.Office	2.Office 3.Mobile 9839039575	
574. B/C0006 CHANDAN BAJPAI	12371/1999 Bar Council of	01/07/1999	1.Residence 16 BHAIROJJI ROAD KACHEHARY ROAD LKO	1.Residence	1)Proof of Practice is not enclosed.
LATE SRI PRAYAG NARAIN BAJPAI DO	UP		2.Office	2.Office 05222626895 3.Mobile 9452273425	
575. B/C0008 CHANDAN PRASAD	1628/2005 Bar Council of	20/03/2005	1.Residence 587A/579 GANDHI NAGAR C BLOCK TELIBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE ASHARPHI PRASAD	UP		2.Office	2.Office 3.Mobile 9450639573	
576. B/C0011 CHANDRA BAHADUR SINGH	4233/2009 Bar Council of	10/05/1982	1.Residence 631/41 KAMTA POST CHINHAT LUCKNOW	1.Residence	1)Mismatch in enrollment date.
SRI AMAR PAL SINGH AS ABOVE	UP		2.Office	2.Office 3.Mobile 09919484164	
577. B/C0023 CHANDRA BHUSHAN TRIPATHI	545/1972 Bar Council of	03/08/1972	1.Residence H.NO.1215/1 DILLI DARWAJA FAIZABAD	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Local Address proof is not enclosed.
LATE VISHWA NATH TRIPATHI A27 ASHAK VIHAR ISMAILGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 09450612320	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
578. B/C0024 CHANDRA BINOD	566/2005 Bar Council of	16/01/2005	1.Residence SS/819 SEC-H L.D.A. COLONY KANPUR ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI HARI PRASAD AS ABOVE	UP		2.Office	2.Office 3.Mobile	

579. B/C0027 CHANDRA HAS MISRA	314/1969 Bar Council of	14/08/1969	1.Residence M.D. 79 SECTOR -C ALIGANJ LUCKNOW	09415957128 1.Residence 9984863878	1)Local Address proof is not enclosed.
LET DEVENDRA CHANDRA MISRA CIVIL COURT COMPUND LUCKNOW	UP		2.Office 3.Chamber in High Court AWADH BAR HIGH COURT LUCKNOW	2.Office 3.Mobile 9984863878	
580. B/C0031 CHANDRA KISHORE	6774/2001 Bar Council of	24/07/2001	1.Residence E-1/321, RUCHI KHAND-II SHARDA NAGAR YOJANA RAEBARELI RD.LKO	1.Residence 9838564610	1)Local Address proof is not enclosed.
SHRI BIPAT KUMAR OUDH BAR ASSOCIATION EXTENTION BLOCK ROOM NO-4HIGH COURT LKO	UP		2.Office	2.Office 3.Mobile 9454866019	
581. B/C0034 CHANDRA MANI DUBEY	2302/2007 Bar Council of	20/05/2007	1.Residence CHUNND LAL THAKUR DWARA RAKABGANJ,LKO.	1.Residence 8400074494	cmdubey1002@gmail.com 1)Proof of Practice is not enclosed.)ADDRESS INCOMPLETE ON MAIN FORM.
SRI OM PRAKASH DUBEY	UP		2.Office	2.Office 3.Mobile 9415061534	
582. B/C0036 CHANDRA MOHAN	7163/2004 Bar Council of	19/09/2004	1.Residence H.NO.360, STRT/MOHALLA-NIGHASAN-2 (CHHITANPURWA) LAKHIMPURKHERI	1.Residence	mohanvishwa.2010@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
JHABBU LAL 5/331 VIKAS NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09335708232	
583. B/C0041 CHANDRA NARAIN TRIPATHI	5349/1984 Bar Council of	20/12/1984	1.Residence VILL. PATTI YAKUB P.O. BHILWAL DISTT. BARABANKI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
MR. B.D. TRIPATHI 3 RAKABGANJ KUNDRI LUCKNOW	UP		2.Office	2.Office 3.Mobile 09628559153	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
584. B/C0048 CHANDRA PRAKASH SAXENA	1128/1972 Bar Council of	11/10/1972	1.Residence 6548-A CHHITWAPUR ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE SHRI MUNNA LAL	UP		2.Office	2.Office 2635370 3.Mobile 09415560868	
585. B/C0051 CHANDRA PRAKASH SINGH	5393/1988 Bar Council of	10/12/1988	1.Residence H.N.114 HULASH KHERA MOHANLAL GANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.

SHRI KUNVAR BAHADUR SINGH	UP		2.Office	2.Office	2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
586. B/C0052 CHANDRA PRAKASH SRIVASTAVA	876/2003 Bar Council of	11/01/2003	1.Residence H.NO.448/119/103 NAGARIYA THAKURGANJ LUCKNOW	3.Mobile 09415760210 1.Residence	1)Proof of Practice is not enclosed.
LATE SUNDAR LAL SRIVASTAVA AS ABOVE	UP		2.Office	2.Office 3.Mobile 09415756828	
587. B/C0053 CHANDRA PRAKASH TEWARI	15344/2000 Bar Council of	06/12/2000	1.Residence NANAK SHAHI KHADRAI LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE DEARAJ TIWARI AS ABOVE	UP		2.Office	2.Office 3.Mobile 09936215762	
588. B/C0057 CHANDRA PRATAP MANI TRIPATHI SRI PARMATMA MANI TRIPATHI AS ABOVE	2388/1982 Bar Council of UP	20/04/1982	1.Residence 24 GYAN VIHAR NEAR MULAYAM NAGAR POST CHINHAT LUCKNOW 2.Office 3.Chamber in High Court ROOM NO-82	1.Residence cpmtripathi5@rediffmail.com 2.Office 05226541116 3.Mobile 09415467338)THERE IS NO ENROLLMENT NO, ENROLLMENT DATE IN
589. B/C0060 CHANDRA SHEKHAR AZAD	855/2003 Bar Council of	11/01/2003	1.Residence 566/117 KASH NAGAR ALAMBAGH LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
SRI CHHOTKANNI LAL	UP		2.Office	2.Office 3.Mobile 09792053232	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
590. B/C0061 CHANDRA SHEKHAR DWIVEDI	682/1979 Bar Council of	11/03/1979	1.Residence OME NAGAR NEAR JAIL BOUNDARY BANKI BARABANKI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SHRI RAM BAKSH DWIVEDI B-2097 INDRA NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09450192027	
591. B/C0062 CHANDRA SHEKHAR MISHRA	5578/2009 Bar Council of	13/09/2009	1.Residence MO.HATHIPUR NORTH,NIGSAN ROAD,PO,MODNIA, LAKHIMPUR KHERI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.

SURYA PRASAD MISHRA	UP		2.Office	2.Office	
				3.Mobile 9792680759	
592. B/C0070 CHANDRAJEET YADAV	3264/2010 Bar Council of	28/03/2010	1.Residence VILL.ALINAGAR POST JARWAL ROAD TEH KAISERGANJ BAHRAICH	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI RAM PAL YADAV 11-D LIBERTY COLONY SARVODYA NAGAR LUCKNOW	UP		2.Office	2.Office	
			3.Chamber in High Court ROOM NO.3 NEW BLOCK OUDH BAR ASSOCIATION LUCKNOW	3.Mobile 09936911681	
593. B/C0071 CHANDRASHEKHAR TEWARI	2272/1960 Bar Council of	06/04/1960	1.Residence 500/183, KUTABPUR, DALIGANJ, LUCKNOW	1.Residence	1)Mismatch in enrollment date.
SHAMBHU DAYAL TEWARI AS ABOVE	UP		2.Office	2.Office 05222741417	
			3.Chamber in High Court 34	3.Mobile	
594. B/C0072 CHANDRESH KRISHNA SETH	1489/1968 Bar Council of	01/11/1968	1.Residence 48 OLD NAZIRABAD ROAD LUCKNOW	1.Residence 9415022789	1)Mismatch in enrollment date.
LATE MOHAN KRISHNA SETH DO	UP		2.Office	2.Office 05222625204	
				3.Mobile CKSETH1945M	
595. B/C0076 CHANDRIKA PRASAD MISRA	3369/1979 Bar Council of	28/11/1979	1.Residence E-3/391 VINAY KHAND GOMTI NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
RAM MANORATH MISRA DO	UP		2.Office	2.Office	
				3.Mobile 9451062316	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
596. B/C0078 CHARU GUPTA CAPT. SUDHIR KUMAR GUPTA	761/2004 Bar Council of UP	04/02/2004	1.Residence MM-154 SEC-D ALIGANJ LUCKNOW 2.Office	1.Residence 2.Office 05224026695 3.Mobile 09839069724	charu_gupta009@yahoo.co.in)ADDRESS PROOF I.E. D.L. ATTACHED WITH THE FOR
597. B/C0084 CHHANGA LAL	224/1997 Bar Council of	04/08/1997	1.Residence MAGAHUVAN GOSAINGANJ LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
PYARE LAL MAGAHUVAN GOSAINGANJ LUCKNOW	UP		2.Office	2.Office	
			3.Chamber in High Court RAJDHANI BAR ASSOCIATION LUCKNOW	3.Mobile 9918760108	

598. B/C0087 CHHEDA LAL	1356/1978 Bar Council of	24/04/1978	1.Residence VILL.BUDDHOO KHERA P.O. BARAUNA TEHSIL & DISTT. LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE SRI MENDI LAL	UP		2.Office	2.Office 3.Mobile 09838258920	
599. B/C0088 CHHEDI RAM TEWARI	4430/2010 Bar Council of	28/03/2010	1.Residence H NO. L-III/27 SECTOR-D ALIGANJ LUCKNOW	1.Residence 05222332063	1)Proof of Practice is not enclosed.
LATE BUDDHA SAGAR TEWARI AS ABOVE	UP		2.Office	2.Office 3.Mobile 9415063538	
600. B/C0090 CHHOTAY LAL RAWAT	6/1974 Bar Council of	03/01/1974	1.Residence VILL.MALHA P.S. KAKORI LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
LATE DHAUKAL PRASAD 441/125/15 PRAKASH NAGAR BALA GANJ P.S.THAKUR GANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 09935827163)CERTIFICATE OF BAR COUNCIL OF U.P. NOT ENCLOS
601. B/C0091 CHINTA MANI DUBEY	141/1995 Bar Council of	15/01/1995	1.Residence SAHODARPUR PURBI PRATAPGARH	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE SHIV KUMAR DUBEY S-187-A SHAKTI NAGAR FAIZABAD ROAD LUCKNOW	UP		2.Office	2.Office 3.Mobile 9451126264	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
602. B/C0093 CHITRESH KUMAR SAHU	9175/2011 Bar Council of	17/12/2011	1.Residence F-3351 RAJAJIPURAM LUCKNOW-226017	1.Residence	1)Proof of Practice is not enclosed.
OM NARAIN SAHU SAME	UP		2.Office	2.Office 05224005685 3.Mobile 08687721283	
603. B/C0095 CHURAMANI MISRA	2320/1990 Bar Council of	04/06/1990	1.Residence MANAV NAGAR ARJUNGANJ LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
HARI NARAYAN MISRA AS ABOVE	UP		2.Office	2.Office 3.Mobile 09451152279	
604. B/C0099	520/2006	19/01/2006	1.Residence	1.Residence	

CHHATRA PAL	Bar Council of		VILL BARGADI KALA POST SINGHAMOW ITAUNJA LUCKNOW		1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI PYARE LAL	UP		2.Office	2.Office 3.Mobile 9455881212	
605. B/C0102 CHENAWATI SRI KAMLU PRASAD	6194/2012 Bar Council of UP	26/08/2012	1.Residence NIZAMPUR MALHOUR CHINHAT LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 8400329038)ENROLLMENT DATE WRONGLY MENTIONED IN PROOF OF
606. B/D0003 DAMINI AGRAWAL	805/1998 Bar Council of	30/11/1997	1.Residence NEW ZIAMAU COLONY HAZRATGANJ LUCKNOW	1.Residence 09450451840	1)Mismatch in enrollment date. 2)Mismatch in enrollment no.
LATE.KASHI RAM GUPTA C-175 SECT-6 VRINDAVAN COLONY TELIBAGH LUCKNOW	UP		2.Office	2.Office 3.Mobile 09936776246	
607. B/D0006 DAWJEET SINGH DHADWAL S.K.DHADWAL SAME AS ABOVE	7952/2001 Bar Council of UP	08/09/2001	1.Residence VIJAY NAGAR SEC-B,P.O.-NILMATHA CANTT,LKO-226002 2.Office	1.Residence 2.Office 3.Mobile 99415750038	1)Proof of Practice is not enclosed.

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
608. B/D0007 DAWOOD RAMZI KHAN UMAIR AHMED KHAN DO	4463/2008 Bar Council of UP	29/08/2008	1.Residence 544/2175 ALMAS BAGH HARDOI ROAD LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9839390846	dawoodramzi@hotmail.com 1)Proof of Practice is not enclosed.
609. B/D0019 DEEP CHANDRA LOHUMI SRI J.C. LOHUMI	2495/1991 Bar Council of UP	08/07/1991	1.Residence H.NO.895 SEC-5 VIKAS NAGAR LUCKNOW 2.Office	1.Residence 05222738480 2.Office 3.Mobile 09415517112	dclohumi@hotmail.com)PROOF OF PRACTICE DOES NOT CONTAIN THE SEAL O
610. B/D0021 DEEP KUMAR MISRA CHAKRAPANI MISRA NEAR ARJUN ENCLAVE PURANI CHNGI ARJUNGANJ LUCKNOW	8440/2003 Bar Council of UP	09/08/2003	1.Residence VILL-ANAIYA POST NAGRAM DISTT. LUCKNOW 2.Office	1.Residence 09026484260 2.Office 3.Mobile	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.

611. B/D0022 DEEP KUMAR SINGH	6218/2011 Bar Council of	20/10/2011	1.Residence T-60/A SEWA GRAM COLONY CHARBAGH LUCKNOW	09935785955 1.Residence	1)Proof of Practice is not enclosed.
RAM ACHAL SINGH LUCKNOW BAR BUILDING	UP		2.Office 3.Chamber in High Court CIVIL COURT 119 NO. LUCKNOW	2.Office 3.Mobile 9415466237	
612. B/D0025 DEEP NARAYAN SINGH	9076/2011 Bar Council of	17/12/2011	1.Residence VILL/POST- KINHUPUR, DISTT- FAIZABAD 224158	1.Residence	bks2703@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SRI AMAR PRATAP SINGH M.D.H.4/56 SEC-H JANKIPURAM, LUCKNOW.	UP		2.Office 3.Chamber in High Court CH. NO. 85	2.Office 3.Mobile 9415924456	
613. B/D0026 DEEP NARAYAN TRIPATHI	3073/1996 Bar Council of	31/03/1996	1.Residence SS/II/618 SECTOR-D-1 LDA COLONY KANPUR ROAD LUCKNOW	1.Residence	deepknarayan703@gmail.com 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
BABU RAM AS ABOVE	UP		2.Office	2.Office 3.Mobile 09839045079	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
614. B/D0031 DEEPAK AGARWAL	4110/1983 Bar Council of	13/08/1983	1.Residence D.K. SADAN C-2194 RAJAJIPURAM LUCKNOW 226017	1.Residence	1)Proof of Practice is not enclosed.
LATE JAIMAL PRASAD	UP		2.Office	2.Office 3.Mobile 9839287456	
615. B/D0036 DEEPAK KUMAR	4807/2011 Bar Council of	07/09/2011	1.Residence SS-48,SHRAM BIHAR NAGAR, RAJINDRA NAGAR LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
LATE RAM LAL GATE NO. 4, COLLECTRATE COMPOUND, LUCKNOW	UP		2.Office	2.Office 3.Mobile 8858220925	
616. B/D0040 DEEPAK KUMAR DWIVEDI	9552/2011 Bar Council of	24/12/2011	1.Residence 283/701/309 ARTI NAGAR GARHI KANOURA MANAK NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SHIV SHARMA DWIVEDI	UP		2.Office	2.Office 3.Mobile 9236181586	
617. B/D0043	5176/2000	23/04/2000	1.Residence	1.Residence	

DEEPAK KUMAR SINGH	Bar Council of		B-1883 INDIRA NAGAR, LUCKNOW		1)Proof of Practice is not enclosed.
AZAD SINGH	UP		2.Office	2.Office 3.Mobile 9198512377	
618. B/D0044 DEEPAK KUMAR YADAV	14602/2010 Bar Council of	20/09/2010	1.Residence VILLAGE AND POST - PALIA DISTT. HARDOI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
RAM PRASAD YADAV	UP		2.Office	2.Office 3.Mobile 8574762753	
619. B/D0057 DEEPANKER BHATTA	3869/1981 Bar Council of	25/01/1981	1.Residence C-926 SECTOR BECAUSE MAHANAGAR LUCKNOW	1.Residence 09305060320	deepanker_advocate@rediffmail.com 1)Proof of Practice is not enclosed.
LATE AMAL KUMAR BHATTA AS ABOVE	UP		2.Office	2.Office 3.Mobile 09651190771	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
620. B/D0062 DEEPIKA RANI	5581/1994 Bar Council of	11/01/1994	1.Residence H.NO.14 SHANKER NAGAN NIRALA NAGAR LUCKNOW	1.Residence 05224004016	1)Proof of Practice is not enclosed.
DEEPAK KUMAR SRIVASTAV AS ABOVE	UP		2.Office 3.Chamber in High Court CHAMBER NO-10	2.Office 3.Mobile	
621. B/D0068 DEO PRAKASH MISRA	1287/1998 Bar Council of	10/04/1998	1.Residence SARDAR PATEL NAGAR HABEERPUR NILMATHA,LKO.	1.Residence 9839008140	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
PARAS NATH MISRA	UP		2.Office	2.Office 3.Mobile 7499066856	
622. B/D0074 DEOTA PRASAD CHATURVEDI	2360/1980 Bar Council of	13/09/1980	1.Residence MOHANLALPUR, POST-SADAR P.S.TEWARIPUR DISTT. GORAKHPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
LATE RAM LAKHAN CHATURVEDI CIVIL LINE ALLAHABAD U.P.	UP		2.Office 3.Chamber in High Court 8, HIGH COURT ALLAHABAD C/O V.D.OJHA ADVOCATE	2.Office 3.Mobile 9452670711	
623. B/D0087 DEV KUMAR MISHRA	10654/2010 Bar Council of	25/07/2013	1.Residence C-200 HARIHAR NAGAR KAMTA CHINHAT LUCKNOW	1.Residence	devkumarmishra0713@gmail.com 1)Proof of Practice is not enclosed.

RAJ KUMAR MISHRA	UP		2.Office	2.Office	
				3.Mobile	
				09450597608	
624. B/D0092 DEV PRAKASH SINGH	159/2001 Bar Council of	10/02/2001	1.Residence C-16 L.PARK MAHANAGAR EXTENSION LUCKNOW 226006	1.Residence	1)Local Address proof is not enclosed.
SRI JILEDAR SINGH 2A SHAYAM VIHAR COLONY PREETI NAGAR II SITAPUR ROAD LKO.	UP		2.Office	2.Office	
			3.Chamber in High Court	9839894660	
				3.Mobile	
625. B/D0093 DEV RATAN LAL	11675/2010 Bar Council of	10/08/2010	1.Residence 216 PRAYAG NARAIN KHERA,UNNAO	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
BANSI LAL	UP		2.Office	2.Office	
			3.Chamber in High Court	3.Mobile	
				9451237370	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
626. B/D0095 DEVANAND MISHRA	4389/1999 Bar Council of	16/04/1999	1.Residence ES1B/245 SITAPUR ROAD YOJANA LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
BINDESHWARI PRASAD MISHRA AS ABOVE	UP		2.Office	2.Office	
			3.Chamber in High Court AWADH BAR ASSOCIATION	3.Mobile 9415461625	
627. B/D0101 DEVENDRA KUMAR	15705/2000 Bar Council of	14/12/2000	1.Residence 230/27 BEGAM GANJ RAZA BAZAR LUCKNOW	1.Residence 05222241425	1)Proof of Practice is not enclosed.
SRI MANOHAR LAL VERMA AS ABOVE	UP		2.Office	2.Office	
				3.Mobile 9415083552	
628. B/D0103 DEVENDRA KUMAR AWASTHI	5471/2005 Bar Council of	25/09/2005	1.Residence 63/34 HARBANSMOHAL KANPRU-1	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE JAGAT NARAIN AWASTHI C-88 SECTOR-M,ALIGANJ, LUCKNOW	UP		2.Office	2.Office	
			3.Chamber in High Court AVADH BAR	05222325707 3.Mobile 9451140809	
629. B/D0109 DEVENDRA KUMAR SRIVASTAVA	555/1997 Bar Council of	05/10/1997	1.Residence VILL. & POST TARIYALACHIRAM PADRAUNA KUSHINAGAR	1.Residence 05222434855	www.subusri74@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
BHIKHU LAL SRIVASTAVA E-191 SECTOR-C-1 L.D.A. COLONY KANPUR ROAD LUCKNOW	UP		2.Office	2.Office	
				9415088993	

630. B/D0110 DEVENDRA KUMAR SRIVASTAVA	5447/2007 Bar Council of	19/08/2007	3.Chamber in High Court LAWYERS CHAMBER NO. 4 1.Residence 34-BASANT BIHAR, URMILA PURI, SURENDRA NAGAR, LUCKNOW	3.Mobile 9696102866 1.Residence	1)Proof of Practice is not enclosed.
LATE BRIJ BAHADUR SRIVASTAVA 34-BASANT BIHAR, URMILA PURI, SURENDRA NAGAR, LUCKNOW	UP		2.Office	2.Office 3.Mobile 9838556587	
631. B/D0111 DEVENDRA KUMAR VISHWAKARMA	2031/1992 Bar Council of	14/03/1992	1.Residence 148/83 DUGAWAN LUCKNOW P.S. NAKA LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI RAM PHER VISHWA KARMA 68/203 CHITWA PUR PUJAWAN LAL KUWAN LUCKNOW	UP		2.Office	2.Office 3.Mobile 09936374046	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
632. B/D0123 DEVENDRA PRATAP SINGH	5131/2009 Bar Council of	13/09/2009	1.Residence VILL MUZER POST BELSAR DISTRICT GONDA	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
BRIJ MOHAN SINGH	UP		2.Office 3.Chamber in High Court OUDH BAR HIGH COURT LUCKNOW	2.Office 3.Mobile 09415717223	
633. B/D0124 DEVENDRA PRATAP SINGH	5943/2009 Bar Council of	13/09/2009	1.Residence 647F/190 (29-B) SHIVBIHAR JANKIPURAM LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAMESH BAHADUR SINGH 72 SANGRAMPUR PRATAPGARH	UP		2.Office	2.Office 3.Mobile 9415333388	
634. B/D0125 DEVENDRA PRATAP SINGH	2848/1996 Bar Council of	24/03/1996	1.Residence H.NO.-551KA/138G NEW SARDARI KHERA ALAM BAGH, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
KUNWAR KUSHAL PAL SINGH	UP		2.Office	2.Office 3.Mobile 9450019856	
635. B/D0129 DEVENDRA SINGH	4651/2003 Bar Council of	12/04/2003	1.Residence S-235 SHAKTI NAGAR FAIZABAD ROAD LUCKNOW	1.Residence 09919099931	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SHRI DASHARATH SINGH AS ABOVE	UP		2.Office 3.Chamber in High Court 48 HIGH COURT CAMPUS LUCKNOW	2.Office 09236465515 3.Mobile 09452665310	

636. B/D0134 DEVENDRA YADAV	6214/2009 Bar Council of	13/09/2009	1.Residence HIG-3 PRAGATIPURAM COLONY PO-RATAPUR RAEBARELI	1.Residence 05352217065	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI KRISHNA YADAV	UP		2.Office	2.Office 3.Mobile 09415614812	
637. B/D0135 DEVESH AGNIHOTRI	5884/1989 Bar Council of	27/12/1989	1.Residence E-2185 RAJAJIPURAM LUCKNOW	1.Residence 05222418245	advocatedevesh@yahoo.com 1)Proof of Practice is not enclosed.
LATE S.K.AGNIHOTRI DO	UP		2.Office	2.Office 3.Mobile 9415183852	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
638. B/D0142 DEVESH KUMAR MISHRA	8841/2011 Bar Council of	15/12/2011	1.Residence VILL-MADHOPUR POST ITAUNJA DISTT. LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
GOPI KRISHNA MISHRA	UP		2.Office	2.Office 3.Mobile 09935302806	
639. B/D0146 DEVI BUX SINGH CHAUHAN	13543/2000 Bar Council of	16/10/2000	1.Residence 3 VILLA HALUPUR B.K.T.LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI BABU SINGH KOTHI N.1. CHAKBAST ROAD KAISAR BAGH LUCKNOW	UP		2.Office	2.Office 3.Mobile 09335949095	
640. B/D0150 DEVI PRASAD SRIVASTAVA	3996/1995 Bar Council of	28/05/1995	1.Residence 357 MANAS ENCLAVE INDIRA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE GUR SAHAI LAL SRIVASTAVA DO	UP		2.Office 3.Chamber in High Court	2.Office 9451915013 3.Mobile	
641. B/D0151 DEVI PRASAD PANDEY	1522/1990 Bar Council of	08/04/1990	1.Residence VILL. KUSHURI SAGAR PUR POST KUSHURI SAGAR PUR RAIBARELI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
HAUSHILA PRASAD PANDEY	UP		2.Office	2.Office 3.Mobile 9451611361	
642. B/D0161 DHANANJAY KUMAR SINGH	1379/2008 Bar Council of	06/04/2008	1.Residence GYAN BIHAR COLONY CHINHAT LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.

RANA PRATAP SINGH	UP		2.Office	2.Office	
				3.Mobile 07379792000	
643. B/D0164 DHANANJAY SINGH	3178/2007 Bar Council of	20/05/2007	1.Residence VILL.NANDUALI POST MEERAK NAGAR DISTT. LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
BRIJESH CHANDRA SINGH AS ABOVE	UP		2.Office	2.Office	
				3.Mobile 09936585371	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
644. B/D0171 DHARAMVEER SINGH SOLANKI	3168/2008 Bar Council of	27/07/2008	1.Residence VILL SARAI USARNA POST ITAUNJA DISTT LUCKNOW	1.Residence	12280dvss@rediffmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Mismatch in enrollment date.
RAJVEER SINGH SOLANKI VILL SARAI USARNA POST ITAUNJA DISTT LUCKNOW	UP		2.Office	2.Office 8808962843 3.Mobile	
645. B/D0176 DHARMENDER KUMAR PANDEY	9230/2002 Bar Council of	19/10/2002	1.Residence H.N.70 BABA KI BAGIYA FAIZABAD ROAD P.S. HARSANGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SHRI PARASNATH PANDEY	UP		2.Office	2.Office 3.Mobile 09889370676	
646. B/D0181 DHARMENDRA KUMAR	3806/2008 Bar Council of	24/08/2008	1.Residence VILL. INAYATPUR POST KHIJIR PUR DISTT. BARABANKI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI RAJ KUMAR	UP		2.Office	2.Office 3.Mobile 9984715122	
647. B/D0186 DHARMENDRA KUMAR MISHRA	15591/2000 Bar Council of	09/12/2000	1.Residence SRI RAM PURAM I.I.M.ROAD BHITHANLI LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI ONKAR NATH MISHRA HALL AVADH BAR ASSOCIATION HIGH COURT	UP		2.Office	2.Office 3.Mobile 9415470156	
648. B/D0190 DHARMENDRA KUMAR PANDEY	821/2010 Bar Council of	21/01/2010	1.Residence H.NO. 28, WARD NO.3 KATRA RAJA HIMMAT SING AMETHI CSM NAGAR	1.Residence 05368222772	dkpandeyadhc@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.

MR. RAJ KISHORE PANDEY 130NA OFFICEA LAW CHAMBERS 6 SAHARA BAZAR LOHIA PATH VIBHUTI	UP		2.Office	2.Office 05224002610 3.Mobile 9936226124	
649. B/D0195 DHARMENDRA KUMAR SINGH	9135/2001 Bar Council of	07/10/2001	1.Residence VILL. KHURAM PUR POST MAWAI PADIYANA DISTT. LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SHRI SHAT ROHAN SINGH	UP		2.Office	2.Office 3.Mobile 09935411761	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
650. B/D0199 DHARMENDRA KUMAR VERMA	919/2007 Bar Council of	10/02/2007	1.Residence VILL. NOWMALIKPUR POST BILGRAM DISTT. HARDOI 241301	1.Residence	1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.
SHRI KHEM KARAN LAL	UP		2.Office 3.Chamber in High Court ROOM NO. 1 HIGH COURT BENCH LUCKNOW	2.Office 3.Mobile 09936980027	
651. B/D0200 DHARMENDRA KUMAR VERMA	12042/2010 Bar Council of	04/09/2010	1.Residence VILL. CHATENA GARHI BARABANKI	1.Residence	adv.dharmendra85@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proper address proof is not enclosed as per the norms.
RADHEY SHYAM VERMA 1/439 VASTU KHAND GOMTI NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court ROOM NO.3 OUDH BAR ASSOCIATION	2.Office 3.Mobile 9621740237	
652. B/D0202 DHARMENDRA PRATAP SINGH	6458/1992 Bar Council of	11/10/1992	1.Residence 1/4 GOVT.COLONY SECTOR-J, ALIGANJ, LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
AVADHESH PRASAD SINGH	UP		2.Office 3.Chamber in High Court 41	2.Office 3.Mobile 9838716276	
653. B/D0209 DHARMENDRA SINGH	5128/2009 Bar Council of	13/09/2009	1.Residence VILL.LODHAULI P.O. ITAUNSA DISTT. LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
BRAJENDRA SINGH	UP		2.Office	2.Office 3.Mobile 09795131213	

654. B/D0211 DHARMENDRA SINGH CHAUHAN	1363/2008 Bar Council of	06/04/2008	1.Residence S-157/D SHAKTI NAGAR INDIRA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
BABU RAM CHAUDHARY EAST GATE NO-5 VARAMDA NO-3 COLLECOTRATE LUCKNOW	UP		2.Office	2.Office	
				3.Mobile 09335774322	
655. B/D0214 DHARMESH KUMAR	5273/2009 Bar Council of	13/09/2009	1.Residence VILL.& POST AJMATULLAH GANJ DISTT. RAEBARELI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
RAM KUMAR	UP		2.Office	2.Office	
				3.Mobile 09721810458	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
656. B/D0216 DHEERAJ KUMAR SIDDARTH	5897/2011 Bar Council of	17/10/2011	1.Residence GUMTI NO-5 SADARPUR KARORA PO. GASALGANJ LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
ANANT RAM SIDDHARTH -DO-	UP		2.Office	2.Office	
				3.Mobile 09598967811	
657. B/D0217 DHEERAJ MISRA	18434/2010 Bar Council of	25/12/2010	1.Residence DIXIT NAGAR, IN FRONT OF D.M RESIDENCE ,P.O. GANDHI ASHRAM,	1.Residence	_dheeraj1995@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SRI OM PRAKASH MISHRA BARABANKI	UP		2.Office	2.Office	
				3.Mobile 8004870807	
658. B/D0222 DHEERENDRA KUMAR OJHA	3808/2008 Bar Council of	24/08/2008	1.Residence FLAT NO.14,MAHANAGAR,LKO,POLICE BOYS HOSTEL,VIGYAN PURI LKO	1.Residence 9450526194	1)Proof of Practice is not enclosed.
SURENDRA KUMAR OJHA SAME	UP		2.Office	2.Office	
				3.Mobile	
659. B/D0234 DHIRENDRA KUMAR SHUKLA	798/1999 Bar Council of	20/02/1999	1.Residence 472/2KA MURAITOLLA KHADRA CHUNGI SITAPUR ROAD LUCKNOW	1.Residence	1)Applicants name is not mentioned in the address proof enclosed.)PHOTOGRAPH ON THE FORM IS WITHOUT BAND.
SRI SHIV PRAKASH SHUKLA	UP		2.Office	2.Office	
				3.Mobile 09415797392	

660. B/D0236 DHIRENDRA KUMAR TIWARI	6239/2004 Bar Council of	26/08/2004	1.Residence NIKAMAT PICHURI KAMELA BARABANKI	1.Residence 9453198260	dhirendra.tiwari42@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed. 3)Mismatch in enrollment date.
DWARIKA NATH TIWARI 208 SHAGUN PALACE SAPRU MARG HAZRATGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 9838553316	
661. B/D0237 DHIRENDRA KUMAR YADAV SHRI RAJENDRA PRASAD YADAV	10814/2000 Bar Council of UP	26/08/2000	1.Residence 21/3, RAMAYAJIPURAM DALIBAGH LOKAMANYA TILAK MARG, LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9935885377) PHOTOGRAPH IS NOT SELF ATTESTED.

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
662. B/D0238 DHIRENDRA PRATAP SHAHI	2752/2006 Bar Council of	18/06/2006	1.Residence 628K/E 38 KURMANCHAL NAGAR INDIRA NAGAR LUCKNOW	1.Residence	1)Applicants name is not mentioned in the address proof enclosed.
SUVASH SHAHI	UP		2.Office	2.Office 3.Mobile 9452239499	
663. B/D0240 DHIRENDRA PRATAP SINGH	9643/2003 Bar Council of	18/10/2003	1.Residence LODHWARI KOTHI DEGREE COLLEGE CHAURAHA RAIBARELI	1.Residence	dhirendrapchauhan@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI DALJEET SINGH CHAUHAN L VI/32 SECTOR L ALIGANJ LUCKNOW	UP		2.Office 3.Chamber in High Court CHAMBER NO.50 LAWYERS CHAMBER	2.Office 3.Mobile 09415911820	
664. B/D0242 DHIRENDRA PRATAP SINGH	2828/1996 Bar Council of	24/03/1996	1.Residence 3/76 VINARMA KHAND GOMTI NAGAR LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
LATE SRI BRIJ SINGH	UP		2.Office 3.Chamber in High Court ROOM NO.4	2.Office 3.Mobile 09450065727	
665. B/D0245 DHIRENDRA SINGH	1791/1991 Bar Council of	27/04/1991	1.Residence A-601, LALBAGH OFFICERS COLONY, LALBAGH, LUCKNOW	1.Residence 05224107390	dhirendras.96@gmail.com 1)Proof of Practice is not enclosed. 2)Mismatch in enrollment no.
RAVINDRA PRATAP SINGH AS ABOVE	UP		2.Office	2.Office 3.Mobile 9415020731	

666. B/D0247 DHIRENDRA SINGH PANWAR	10982/2003 Bar Council of	30/11/2003	1.Residence AIR FORCE ROAD NEAR TALAB WELI COLONY BAKSHI KA TALAB LKO.	1.Residence 05212298116	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)ADDRESS PROOF NOT LEGIBLE.
SRI VIRENDRA BAHADUR SINGH AS ABOVE	UP		2.Office	2.Office 3.Mobile 09450362811	
667. B/D0248 DHIRENDRA VIKRAM SINGH	2343/2009 Bar Council of	20/04/2009	1.Residence H.NO.554 SATAY PREMI NAGAR BARABANKI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
LAKSHMAN KU.SINGH DO	UP		2.Office 3.Chamber in High Court	2.Office 8004026203 3.Mobile	

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668. B/D0252 DHRUV MOHAN RAJA RAM	8243/2008 Bar Council of UP	28/12/2008	1.Residence 500/28, KUTUBPUR, DALIGANJ, LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9335630822	1)Proof of Practice is not enclosed.
669. B/D0257 DHRUWA KANT YADAV LATE SHRI RAM DULARE YADAV AS ABOVE	3182/1996 Bar Council of UP	31/03/1996	1.Residence C-1211 RAJAJIPURAM LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09451175251	1)Proof of Practice is not enclosed.
670. B/D0261 DIGVIJAI SINGH FATEH BAHADUR SINGH KHURDAI BAZAR LUCKNOW	1603/1984 Bar Council of UP	19/04/1984	1.Residence VILL. MOJAM NAGAR POST BAKKAS LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9415469082	1)Proof of Practice is not enclosed.
671. B/D0267 DILEEP KUMAR KAILASH NATH VERMA 324-B 3 FLOOR SAHARA SHOPPING CENTER FAIZABAD ROAD LUCKNOW	7/2006 Bar Council of UP	04/01/2006	1.Residence H.NO. 42 ADIL NAGAR NAGAR NIGAM COLONY LUCKNOW 2.Office	1.Residence 9792492082 2.Office 3.Mobile	dkumaradv@gmail.com 1)Proof of Practice is not enclosed.
672. B/D0269 DILEEP KUMAR (DILEEP RAI)	7386/1999 Bar Council of	16/05/1999	1.Residence PLOT NO. 228 2/1155 ADIL NAGAR LUCKNOW	1.Residence 09415465512	dkrainaman@yahoo.com 1)Proof of Practice is not enclosed.

LATE JAGESHWAR RAI DO	UP		2.Office	2.Office	
				3.Mobile 09226571963	
673. B/D0271 DILEEP KUMAR AWASTHI	14578/2010 Bar Council of	20/09/2010	1.Residence H.N.43 ,SETH SHUKHULAL ROAD SITAPUR,SITAPR (UP)	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI SHIV SHANKAR LAL AWASTHI HIGH COURT ASSOCIATION LKO	UP		2.Office	2.Office	
				3.Mobile 9452232754	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
674. B/D0272 DILEEP KUMAR MISHRA	1258/2001 Bar Council of	25/02/2001	1.Residence 4/140 VIRAT KHAND GOMTINAGAR LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
GANGA PRASAD MISHRA DO	UP		2.Office	2.Office	
				3.Mobile 9839867852	
675. B/D0273 DILEEP KUMAR MISRA	6061/2004 Bar Council of	26/08/2004	1.Residence C/O MR.A.N.NARULA 556/20 A SUJANPURA ALAMBAGH LUCKNOW 226005	1.Residence	dkmisra.1978@gmail.com 1)Local Address proof is not enclosed.
NAGENDRA NATH MISHRA AS-ABOVE	UP		2.Office	2.Office	
				3.Mobile 09450211878	
676. B/D0277 DILEEP KUMAR SINGH	6612/2009 Bar Council of	24/10/2009	1.Residence VILL LUDHAULI P.O.BAHAR GAON ITAUNJA LUCKNOW	1.Residence 9565690025	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI U.B.SINGH 8/692/1 SECTOR 8 VIKAS NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court	2.Office	
				3.Mobile 9794637560	
677. B/D0280 DILEEP KUMAR SINGH	6637/2009 Bar Council of	24/10/2009	1.Residence 17/786 INDIRA NAGAR LUCKNOW	1.Residence	dilipsinghlko@gmail.com 1)Proof of Practice is not enclosed.
MR. GYAN BAHADUR SINGH AS ABOVE	UP		2.Office	2.Office	
				3.Mobile 09415515464	
678. B/D0281 DILEEP KUMAR SINGH	11628/2010 Bar Council of	08/08/2010	1.Residence RAM ASHREY KA PURWA GORAKHNATH NAGAR GOMTI NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
VIJAY BAHADUR SINGH	UP		2.Office	2.Office	
				3.Mobile	

679. B/D0284 DILEEP KUMAR SRIVASTAVA	1736/2001 Bar Council of	28/02/2001	1.Residence D-1/242 SECTOR-F JANKIPURAM LUCKNOW	09450464192	1.Residence 971-975	dileep@court counsels.com court counsels@gmail.m 1)Proof of Practice is not enclosed. 2)Local Address proof is not enclosed.
RAM PRASAD SRIVASTAVA B-801 GOPPLA APPARTMENT 50 RAM TIRATH MARG LUCKNOW	UP		2.Office		2.Office 05223040971 3.Mobile 9415152018	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
680. B/D0289 DILEEP SINGH	10600/1999 Bar Council of	12/06/1999	1.Residence 411 SATYA PREMI NAGER BARABANKI	1.Residence 05248225788	dileep.rajal008@gmail.com 1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE LAL BAHADUR VERMA 502/123 MUKARIM NAGAR HASANGANJ LUCKNOW	UP		2.Office	2.Office 05223250115 3.Mobile 9450742888	
681. B/D0290 DILIP KUMAR AGARWAL	696/1976 Bar Council of	09/03/1976	1.Residence 45 SADAR BARI BAZAR LUCKNOW CANT LUCKNOW	1.Residence 05222481110	1)Proof of Practice is not enclosed.
HARI SARAN AGARWAL DO	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 74	2.Office 3.Mobile 9415180029	
682. B/D0295 DILIP KUMAR SHUKLA	8794/2009 Bar Council of	27/11/2009	1.Residence 2/303 VIRAM KHAND,GOMTI NAGAR LUCKNOW	1.Residence	dilipkumarshuklaadvocate@gmail.com 1)Proof of Practice is not enclosed.
AMAR NATH SHUKLA 5\771 VIKAS KHAND GOMTI NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9450658275	
683. B/D0303 DILIP KUMAR VERMA	17481/2010 Bar Council of	02/12/2010	1.Residence 4/409 SEC H. JANKIPURAM LUCKNOW	1.Residence 8009963379	dkverma076@gmail.com 1)Proof of Practice is not enclosed.
AMAR PRASAD VERMA SHOP NO 6. BASEMENT BHARGAV MARKET JAI NARAIN RD., LUCKNOW	UP		2.Office 3.Chamber in High Court	2.Office 05223012731 3.Mobile	
684. B/D0304 DILIP KUMAR VERMA	2574/2010 Bar Council of	13/02/2010	1.Residence 49 GOKARANA VARDA NAN 01-3 GOIA GOKARAN NATH	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
GOKARAN PRASAD VERAMA	UP		2.Office	2.Office 3.Mobile 8004286455	
685. B/D0307	578/2001	12/02/2001	1.Residence	1.Residence	dilipsingh_j26@yahoo.com

DILIP SINGH	Bar Council of	S.I.QUARTERS POLICE LINE DEWAN ROAD BARABANKI	09450192159	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI MADHU SUDAN DUTT SINGH 632/005 RAMESHWAR NAGAR CHINHAT FAIZABAD ROAD LUCKNOW	UP	2.Office	2.Office 05248225774 3.Mobile 09450192159	

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686. B/D0312 DINANATH	8718/2003 Bar Council of	27/08/2003	1.Residence H.N.60, PATEL NAGAR YOJNA, NEAR SEC-8, INDIRA NAGAR, LKO	1.Residence	1)Proof of Practice is not enclosed.
LATE SHRI RAM LAGAN LIBRARY HIGH COURT	UP		2.Office	2.Office 3.Mobile 9453198702	
687. B/D0316 DINESH CHANDRA	16562/2010 Bar Council of	24/10/2010	1.Residence VILL. NIRWAN NAGAR POST UDHAULI BARABANKI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
INDRA DEO	UP		2.Office	2.Office 3.Mobile 9453553406	
688. B/D0317 DINESH CHANDRA	835/2000 Bar Council of	23/01/2000	1.Residence 5/81 VIKAS NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI ADHAR SINGH AS ABOVE	UP		2.Office	2.Office 05222769462 3.Mobile 09415912153	
689. B/D0320 DINESH CHANDRA MISHRA	156/2010 Bar Council of	17/01/2010	1.Residence 538KA/253 TRIVENI NAGAR II LUCKNOW	1.Residence	dineshmishra_9@rediffmail.com 1)Proof of Practice is not enclosed.
LATE AKBAL SHANKER MISHRA 538KA/253 TRIVENI NAGAR II LUCKNOW	UP		2.Office	2.Office 3.Mobile 09415770270	
690. B/D0324 DINESH CHANDRA SINGH	16877/1999 Bar Council of	25/08/1999	1.Residence MU.79 NAGAR POST.HAIDARGARH, DISTT -BARABANKI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE UMRAO SINGH	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9839092087	
691. B/D0327 DINESH CHANDRA YADAV	6266/1995 Bar Council of	28/10/1995	1.Residence E-6 SECTOR-I L.D.A. COLONY KANPUR ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
CHANDRA DEV YADAV DO	UP		2.Office	2.Office	

3.Mobile
9450206919

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692. B/D0330 DINESH KR. SINGH	2899/2009 Bar Council of	28/05/2009	1.Residence B-2, N.D. TIWARI NAGAR PULLIA KURSI ROAD LKO	1.Residence	1)Proof of Practice is not enclosed.
SHRI UDAI NARAIN SINGH SHOP 12,13 UGF SHIV SHAKTI PLAZA TEDI PULLIA KURSI ROAD LKO	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9452242247	
693. B/D0331 DINESH KUMAR	17174/2010 Bar Council of	12/10/2010	1.Residence 7/72 VIKAS NAGAR LUCKNOW	1.Residence 05222738404	dinesh.srivastava50@gmail.com 1)Mismatch in enrollment date.
LATE SRI AYODHYA PRASAD SRIVASTAVA AS ABOVE	UP		2.Office	2.Office 05222738404 3.Mobile 9415466692	
694. B/D0335 DINESH KUMAR	7683/2011 Bar Council of	25/11/2011	1.Residence VILL.KASIMPUR POST KASIMPUR JAIS DISTT. C.S.M.NAGAR	1.Residence 09670233746	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAM SEVEK	UP		2.Office	2.Office 3.Mobile 07398755739	
695. B/D0337 DINESH KUMAR	5147/1992 Bar Council of	08/08/1992	1.Residence SSII899 D-1 LDA COLONY KANPUR ROAD LUCKNOW	1.Residence 09335200232	1)Proof of Practice is not enclosed.
LATE DEVI CHARAN -DO-	UP		2.Office	2.Office 05222435621 3.Mobile	
696. B/D0338 DINESH KUMAR	13604/2010 Bar Council of	04/09/2010	1.Residence E-1/630 VINAY KHAND GOMTINAGAR LKO.	1.Residence	1)Proof of Practice is not enclosed.
SURYA PAL CIVIL COURT LKO.	UP		2.Office	2.Office 3.Mobile 9415581461	
697. B/D0341 DINESH KUMAR DIKSHIT	1754/1974 Bar Council of	09/12/1974	1.Residence 45 OLD BABA KA PURWA PAPER MILL NISHATGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE BHAJAMI SHANKER DIKSHIT -DO-	UP		2.Office 3.Chamber in High Court OUDH BAR EXTN ROOM-I	2.Office 3.Mobile 09918606639	

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698. B/D0356 DINESH KUMAR SHUKLA	6798/2005 Bar Council of	18/12/2005	1.Residence VILL.& POST BANGAON PURE KALIKA KATRA BAZAR DISTT. GONDA	1.Residence 9450111459	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SHIRI GIRIJA SHAKER SHUKLA 529/489 NEW RAHIM NAGAR MAHANAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9984497135	
699. B/D0369 DINESH KUMAR YADAV	3836/1984 Bar Council of	22/09/1984	1.Residence 17 TARTALA PO KAKORI LUCKNOW	1.Residence 09389370482	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE SRI PRAYAG NARAIN YADAV 363/368 BAWALI SAADATGANJ PO RAJAJI PURAM LUCKNOW	UP		2.Office 3.Chamber in High Court CHAMBER NO.69 LAWYER CHAMBER HIGH COURT LUCKNOW	2.Office 3.Mobile 09415464264	
700. B/D0373 DINESH PANDEY	2326/2004 Bar Council of	19/05/2004	1.Residence 116/125 GHAYASERI MANDI BALDA ROAD KAISERBAG LKO.	1.Residence 05222282908	dineshpandeyyou.com 1)Mismatch in enrollment date.
SRI BRAHMA NAND PANDEY CIVIL COURT LKO.	UP		2.Office	2.Office 9335810279 3.Mobile 9919773881	
701. B/D0376 DINESH PRATAP SINGH	3138/1996 Bar Council of	31/03/1996	1.Residence R/O VILL RAJGARH PO. RAJGARH, PS. KOTWALI NAGAR PRATAPGARH	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE SRI DHARAMPAL SINGH C-3 KAILASH PURI ALAMBAGH LUCKNOW	UP		2.Office	2.Office 9839164430 3.Mobile 9839164430	
702. B/D0379 DINESH SRIVASTAVA	1592/1975 Bar Council of	02/08/1975	1.Residence 94/25 NAVAIYAGANESHGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE S.R. SRIVASTAVA	UP		2.Office	2.Office 3.Mobile 09415520365	
703. B/D0384 DIVAKER SRIVASTAVA	6705/2000 Bar Council of	15/05/2000	1.Residence 3/751, SEC.H, JANKIPURAM, LUCKNOW	1.Residence	1)Local Address proof is not enclosed.
VISHNU CHANDRA SRIVASTAVA 14,BENI PRASAD ROAD,LALBAGH,NEAR LALBAGH PALACE, LKO.	UP		2.Office	2.Office 9452241363 3.Mobile 7860038010	

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704. B/D0385 DIVENDU TRIPATHI	13290/2010 Bar Council of	04/09/2010	1.Residence SULTANPURKHAS MAUAIMA ALLAHABAD	1.Residence 9935382655	advocatedivendu@yahoo.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
INDU BHAL TRIPATHI 498/206-12-A RAM KRISHNA MARG FAIZABAD ROAD	UP LUCKNOW		2.Office	2.Office 05224045288 3.Mobile 9839009977	
705. B/D0392 DIWAKAR GAUTAM	3189/2008 Bar Council of	27/07/2008	1.Residence 44-F ,SECTOR-7,GEETAPALLI,ALAMBAGH LKO-226005	1.Residence	1)Proof of Practice is not enclosed.
RAMESH KUMAR H.N.285/197,DA,KAHERETA,MILL AREA ROAD AISH BAGH ,LKO 226004	UP BAGH ,LKO 226004		2.Office	2.Office 3.Mobile 9984423169	
706. B/D0401 DIWAKER KUMAR SRIVASTAVA	11157/1999 Bar Council of	17/06/1999	1.Residence MIG 149/1 TEKAT RAI TALAB L.D.A. COLONY LKO.	1.Residence	1)Proof of Practice is not enclosed.
LATE SRI GAURI SHANKAR SRIVASTVA MIG 149/1TEKAT RAI TALAB L.D.A COLONY LUCKNOW	UP LUCKNOW		2.Office	2.Office 3.Mobile 9450412434	
707. B/D0402 DOLLY SINGH	711/2006 Bar Council of	22/02/2006	1.Residence B-259M.I.G. BHAWAN INDIRA NAGAR LUCKNOW	1.Residence 05222354022	1)Proof of Practice is not enclosed.
MR. RAM PRASAD	UP		2.Office 3.Chamber in High Court 28 NO.CHAMBER HIGH COURT	2.Office 3.Mobile 09451174489	
708. B/D0405 DORILAL VERMA	3404/1990 Bar Council of	30/08/1990	1.Residence B-15 SECTOR H ALIGANJ LUCKNOW	1.Residence 05222746098	1)Proof of Practice is not enclosed.
NAYAN SUKH SINGH B-15 SECTOR H ALIGANJ LUCKNOW	UP		2.Office 3.Chamber in High Court RAJDHANI BAR ASSOCIATION	2.Office 3.Mobile 9450390311	
709. B/D0411 DR. CHET NARAYAN SINGH	2331/2004 Bar Council of	16/05/2004	1.Residence 559KHA/16 SRINAGAR ALAMBAGH LUCKNOW	1.Residence	chet_narayan80@yahoo.co.in 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
DR. T.D. SINGH DO	UP		2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION HIGH COURT LUCKNOW	2.Office 3.Mobile 9838545974	

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710. B/D0413 DR. DINESH CHANDRA AWASTHI	6366/2011 Bar Council of	01/11/2011	1.Residence FLAT NO-407 AISHBAGH ROAD VIDHAYAK AAWAS RAJENDRA NA.LKO.	1.Residence 05222691725	dinesh awasthi2002@yahoo.co.in 1)Proof of Practice is not enclosed.
LATE AWADH BIHARI LAL AWASTHI AS ABOVE	UP		2.Office	2.Office 3.Mobile 09919281002	
711. B/D0415 DR. JITENDRA BEHARI SINHA	456/2012 Bar Council of	18/01/2012	1.Residence 80 GULISTAN COLONY LUCKNOW	1.Residence	jbsinha128@gmail.com 1)Proper address proof is not enclosed as per the norms.
LATE SHRI R.B. LAL	UP		2.Office	2.Office 3.Mobile 09451851545	
712. B/D0417 DR. MANOJ KUMAR DUBEY LATE BHAGWAT PRASAD DUBEY	525/2000 Bar Council of UP	18/01/2000	1.Residence M.S. 132, SECTOR-D ALIGANJ LUCKNOW -24 U.P. 2.Office	1.Residence 2.Office 3.Mobile 6450666876)REGISTRATION CERTIFICATE IS NOT OF BAR COUNCI
713. B/D0420 DR. PREETI MISHRA	5002/2001 Bar Council of	20/05/2001	1.Residence 538KA 114/4 TRIVENI NAGAR II SITAPUR ROAD LKO.	1.Residence 0522	1)Proof of Practice is not enclosed.
GAURAV MISHRA	UP		2.Office	2.Office 3.Mobile 2757241	
714. B/D0426 DR. SANTOSH KR. UPADHYAY	5844/2011 Bar Council of	15/10/2011	1.Residence FA2 SAINT MARY'S SCHOOL RPAD PARA COLONY LUCKNOW 226017	1.Residence 09415346634	drsantoshupadhyay@rediffmail.com 1)Proof of Practice is not enclosed.
RAJENDRA PRASAD UPADHYAY HIGH COURT BAR ASSOCIATION HIGH COURT LUCKNOW	UP		2.Office	2.Office 3.Mobile 09044237746	
715. B/D0429 DR. SIDDHARTH SHANKER	9202/2010 Bar Council of	16/07/2010	1.Residence 2 RAJ BHAVAN COLONY, TYPE V, OLD MG MARG, LUCKNOW	1.Residence 0522237235	siddharthshankerphd@gmail.com 1)Proof of Practice is not enclosed.
LATE GAURI SHANKAR	UP		2.Office	2.Office 3.Mobile 9415018081	
716. B/D0430 DR. SMT. NEELAM SHUKLA	9308/2001 Bar Council of	13/10/2001	1.Residence SEWA SADAN E-3160 RAJAJIPURAM LUCKNOW	1.Residence 9415424580	1)Local Address proof is not enclosed.
K.K.SHUKLA DO	UP		2.Office	2.Office 05222412068 3.Mobile 7607366754	

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717. B/D0431 DR. SUBODH YADAV	116/2011 Bar Council of	20/01/2011	1.Residence 1/100 VIJAY KHAND GOMTI NAGAR LUCKNOW	1.Residence 05224068624	subodhyadav@yahoo.com 1)Proof of Practice is not enclosed.
RAMESHWAR SINGH YADAV 18/233 INDIRA NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 108	2.Office 3.Mobile 9919919999	
718. B/D0434 DR.ADITYA VEER SINGH	2041/1995 Bar Council of	19/02/1995	1.Residence M-439 SECT D-1 LDA LUCKNOW	1.Residence 9450780778	1)Mismatch in enrollment date.
DAYA RAM YADAV NO	UP		2.Office	2.Office 3.Mobile	
719. B/D0439 DR.ROHIT .P. SHABRAN	261/1999 Bar Council of	18/01/1999	1.Residence 538KA/132C/01 TRIVENI NAGAR ,LKO	1.Residence 9450714892	WWW.DR_SHABRAN@IN.COM 1)Proof of Practice is not enclosed.
DR.PREM NATH PANDEY	UP		2.Office	2.Office 3.Mobile 9415787106	
720. B/D0441 DR.SHEELENDRA KUMAR	468/1974 Bar Council of	28/02/1974	1.Residence C-16 L.PARK MAHANAGAR EXTENTION LUCKNOW 226006	1.Residence	sheelendrkr@yahoo.in 1)Local Address proof is not enclosed.
LATE B.D.AGNIHOTRI DO	UP		2.Office 3.Chamber in High Court	2.Office 05222330905 3.Mobile	
721. B/D0442 DR.SHYAM KUMAR SINGH	7994/2009 Bar Council of	22/11/2009	1.Residence 542/9,BAJRANG NAGAR,NEW HADARGANJ,CAMPWELL ROAD,CHOWK,	1.Residence	dr.shyamkumarsingh@yahoo.in 1)Local Address proof is not enclosed.
SRI BRIJ NANDAN SINGH LUCKNOW 226003	UP		2.Office	2.Office 3.Mobile 9415756637	
722. B/D0443 DRAVEEN KUMAR VERMA	5528/2009 Bar Council of	13/09/2009	1.Residence 537KHA/25/108 AMBER VIHAR COLONY FAIZULLAGANJ P.O.GHAILA LKO	1.Residence	1)Proof of Practice is not enclosed.
SHIV NANDAN LAL SAME	UP		2.Office	2.Office 3.Mobile 09451059124	
723. B/D0446 DURGA CHARAN MUKERJEE (D.C.MUKERJEE)	4830/1962 Bar Council of	24/04/1962	1.Residence 65/36 UTRAULA HOUSE CHHITWAPUR ROAD, LAL KUAN, LUCKNOW	1.Residence	1)Mismatch in enrollment date. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.)CERTIFICATE OF BAR COUNCIL OF U.P. NOT ATTEST
LATE B.M.MUKERJEE 65/36 UTRAULA HOUSE CHHITWAPUR ROAD, LAL KUAN, LUCKNOW	UP		2.Office 3.Chamber in High Court NO.12 OF ADVOCATE CHAMBER & OUDH BAR ASSO.SR.ROOM, H.C.LKO.	2.Office 05222635165 3.Mobile 9415157548	

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724. B/D0454 DURGA PRASAD SRIVASTAVA	726/1972 Bar Council of	01/09/1972	1.Residence 1/205 RAJNI KHAND SHARDA NAGAR YOJANA LUCKNOW	1.Residence 09415166726	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI RAM BHAROSEY SRIVASTAVA H.NO.843 DAKSHINI JAHANABAD SADAR ROAD RAE BERELI	UP		2.Office	2.Office 3.Mobile 09450062855	
725. B/D0462 DURGESH KUMAR SINGH	854/2000 Bar Council of	23/01/2000	1.Residence 11/764, INDIRA NAGAR, LUCKNOW	1.Residence	durgeshksingh@hotmail.com 1)Proper address proof is not enclosed as per the norms.
LATE LILA DHAR AS ABOVE	UP		2.Office	2.Office 9919075824 3.Mobile 9807410333	
726. B/D0463 DURGESH KUMAR SINGH UDAI SINGH	3790/2008 Bar Council of UP	24/08/2008	1.Residence SHIVPURI COLONY HYDIL P.O SAROJNI NAGAR LKO 2.Office	1.Residence 8960000089 2.Office	1)Proof of Practice is not enclosed.
727. B/D0467 DURGESH MISHRA	5375/2009 Bar Council of	13/09/2009	1.Residence VILL. AALLAHI GAURAMAPHI PRATAPGARH	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Local Address proof is not enclosed.
SABHA SHANKER MISHRA	UP		2.Office	2.Office 3.Mobile 8910228404	
728. B/D0483 DIVYANDU CHANDRA BHANJ DEO NIRMAL CHANDRA BHANJ DEO	8053/2011 Bar Council of UP	30/11/2011	1.Residence 123/3 MAHARISHI NAGAR EXT RAIPUR ROAD IIM ROAD LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 8756105201	d.cbhanjdeo@gmail.com 1)Proof of Practice is not enclosed.
729. B/D0519 DOODH NATH YADAV SRI BABU RAM YADAV	2944/1999 Bar Council of UP	08/04/1999	1.Residence E-3/601 SECTOR-H L.D.A. COLONY KANPUR ROAD LUCKNOW 2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION EXTENSION ROOM NO.1 HIGH COURT LUCKNOW	1.Residence 2.Office 3.Mobile 9794975257)ENROLLMENT NO. NOT MENTIONED ON THE MAIN FORM

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730. B/D0521 DEVENDRA MOHAN SHUKLA	1815/2000 Bar Council of	27/02/2000	1.Residence 538KA/172 TULSI PURAM TRIVENI NAGAR SITAPUR ROAD, LUCKNOW	1.Residence	devendra_76shukla@rediffmail.com 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed)IN P.O.P. ENROLLMENT DATE IS MENTIONED INCORR
SHRI DAYA SHANKAR SHUKLA AS ABOVE	UP		2.Office 3.Chamber in High Court CHAMBER NO.97	2.Office 3.Mobile 9415576453	
731. B/D0527 DILEEP KUMAR SANKHWAR SRI DAVI DAYAL VIKAS DEEP	6460/1999 Bar Council of UP	09/05/1999	1.Residence 582/1256 SATYA LOK COLONY KANPUR ROAD LUCKNOW 2.Office 3.Chamber in High Court HIGH COURT BAR ASSOCIATION	1.Residence 2.Office 3.Mobile 8799248927)SIGNATURE ON THE PHOTOGRAPH IS MISMATCHED.
732. B/F0001 FAGULAL URF ASHUTOSH	5120/2011 Bar Council of	18/09/2011	1.Residence VILL.BIBIPUR POST SIDHAWAL MAU	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
LATE SRI BALCHAND RAM C-136/19 SHIVANI VIHAR KALYANPUR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09651658946	
733. B/F0007 FAIZ AHMAD	7715/2011 Bar Council of	25/11/2011	1.Residence VILL.MOHAMMADPUR POST KAWRAHA JUGDIESH PUR DISTT.GONDA	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
ABSAR AHMAD 293/466/2 OLD HAIDERGANJ JOSHI TOLA LUCKNOW	UP		2.Office	2.Office 3.Mobile 09335994901	
734. B/F0014 FAREED KHAN IMTEYAZ KHAN	4678/2008 Bar Council of UP	31/08/2008	1.Residence E-IV S-M-186 BEHIND GULACHEEN MANDIR ALIGANJ VIKAS NAGAR LKO 2.Office	1.Residence 2.Office 3.Mobile 09450252991)DOMICILE IS ANNEXED AS ADDRESS PROOF.
735. B/F0019 FARHAT HUSAIN SIDDIQUI	901/1976 Bar Council of	15/03/1976	1.Residence 474/9H/7 HAQ COLONY SHIA P.G. COLLEGE LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE ASHAD HUSAIN DO	UP		2.Office	2.Office 3.Mobile 9415932762	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
736. B/F0021	1937/2001	07/03/2001	1.Residence	1.Residence	farhatmoid@gmail.com

FARHAT MOID	Bar Council of		H.NO.P-693 PEER BATAWAN BARABANKI		1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
ABDUL MOID AS ABOVE	UP		2.Office	2.Office 3.Mobile 09415027147	
737. B/F0026 FARRUKH ALI KHAN	381/1987 Bar Council of	01/02/1987	1.Residence MIG-3/569 SEC-H LDA COLONY KANPUR ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
AZHAR ALI KHAN AS ABOVE	UP		2.Office	2.Office 3.Mobile 09450023172	
738. B/F0028 FATEH BAHADUR SINGH	9487/2001 Bar Council of	19/10/2001	1.Residence 5,SHALIMAR GARDEN-I IIM ROAD, BAKSHI KA TALAB, LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE DUNNA SINGH	UP		2.Office	2.Office 9415053205 3.Mobile	
739. B/F0029 FATEH CHAND SRIVASTAVA	3581/1983 Bar Council of	09/07/1983	1.Residence 272A NAI BASTI UDAI GANJ LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE RAM PRASAD SRIVASTAVA	UP		2.Office	2.Office 3.Mobile 07505733757	
740. B/F0033 FIROZ AHMAD	9259/2003 Bar Council of	18/10/2003	1.Residence 51 CANTT ROAD HUSSAINGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE ABDUL SALAM 115/8 GHASIYARI MANDI KAISERBAGH LUCKNOW	UP		2.Office	2.Office 3.Mobile 9889658241	
741. B/F0034 FARHAT ASHFAQ	1851/1976 Bar Council of	11/05/1976	1.Residence S-522 SATYA PREMI NAGAR BARABANKI UP	1.Residence	farhat1951ashfaq@gmail.com 1)Proof of Practice is not enclosed.
LT. ASFAQ AHMAD A/2/2 RIVER BANK COLONY LKO	UP		2.Office	2.Office 3.Mobile 9935327994	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
742. B/F0035 FAKHRUDDIN ALI AHMAD MOHD. NAEEM	7205/2006 Bar Council of UP	16/12/2006	1.Residence 532KA 69 PANDEY TOLA ALIGANJ LUCKNOW 2.Office	1.Residence 2.Office) PHOTOGRAPH IS NOT SELF ATTESTED.

743. B/G0005 GAJRAJ SINGH LATE SRI MANBODHAN SINGH AS ABOVE	1775/1977 Bar Council of UP	02/08/1977	1.Residence E-3/200 SECH,L.D.A COLONY KANPUR ROAD LKO.226012 2.Office	3.Mobile 9451732906 1.Residence 2.Office 3.Mobile 9415792174	1)Proof of Practice is not enclosed.)ENROLLMENT NO. IS NOT WRITTEN IN MAIN FORM.
744. B/G0012 GANESH SHANKER BAJPAI LATE DEVI SHANKER BAJPAI	1535/1990 Bar Council of UP	15/04/1990	1.Residence H.NO.500/184 KUTUBPUR DALIGANJ LUCKNOW 2.Office	1.Residence 2.Office 05222741419 3.Mobile	1)Proof of Practice is not enclosed.
745. B/G0020 GANGA RAM VERMA SRI DEVEKEE NANDAN	768/1991 Bar Council of UP	17/02/1991	1.Residence E 845 SEC-'I' LDA COLONEY KANPUR ROAD LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09415105025	1)Proof of Practice is not enclosed.
746. B/G0024 GANTAVYA GAUR CHANDRA DO	912/2008 Bar Council of UP	14/07/2008	1.Residence HIG 86 SECTOR-20 INDIRA NAGAR LUCKNOW 2.Office	1.Residence 8303872936 2.Office 05222345004 3.Mobile 9958813686	gantavya@gmail.com)CERTIFICATE OF BAR COUNCIL OF DELHI ENCLOSED.
747. B/G0025 GARGI PRAKASH MISRA SHYAM MANOHAR MISRA 65/8 CHITWAPUR LALKUNWA LUCKNOW	9041/2009 Bar Council of UP	12/12/2009	1.Residence VILL. PATARI POST BHAGWANTNAGAR UNNAO 2.Office	1.Residence 2.Office 3.Mobile 9005580344	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
748. B/G0026 GARIBE LAL GAUTAM SHEETAL PRASAD INDIRA BHAWAN LUCKNOW HIGH COURT	3427/2000 Bar Council of UP	03/03/2000	1.Residence 98 PARASPUR THATRATHA MOHANLALGANJ LUKNOW 2.Office	1.Residence 2.Office 05222999251 3.Mobile 9839574681	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
749. B/G0027 GARIMA TIWARI	1118/2011 Bar Council of	25/02/2011	1.Residence 4/263 VIKAS NAGAR LKO.	1.Residence 9621562509	garimatiwariadv@gmail.com 1)Proof of Practice is not enclosed.

AL MANI TIWARI C-2/137 ISHESH KHAND GOMTI NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court NO CHAMBER	2.Office 0522721057 3.Mobile 9450187029	
750. B/G0032 GAURAV KRISHNAA	3802/2008 Bar Council of	24/08/2008	1.Residence GN-106,J BLOCK,GANGA APPT.,RIVER VIEW ENCLAVE,SEC.4, LKO.	1.Residence	1)Proper address proof is not enclosed as per the norms.
GOVIND KRISHNA	UP		2.Office	2.Office 3.Mobile 9026334556	
751. B/G0033 GAURAV KUMAR SRIVASTAVA	5500/2009 Bar Council of	13/09/2009	1.Residence 647/231 KRISHNA VIHAR COLONY SARAIYA TOLA JANKIPURAM LUCKNOW	1.Residence	gaurav_srivastava@rediff.com 1)Proof of Practice is not enclosed.
OM PRAKASH SRIVASTAVA AS ABOVE	UP		2.Office	2.Office 3.Mobile 9452295509	
752. B/G0037 GAURAV MISRA	4981/2001 Bar Council of	20/05/2001	1.Residence 538KA/114/4 TRIVENI NAGAR-II SITAPUR ROAD LUCKNOW	1.Residence 2757241	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI A.N. MISRA AS ABOVE	UP		2.Office 3.Chamber in High Court CHAMBER NO.41 LAWYER'S CHAMBER HIGH COURT LUCKNOW	2.Office 09554803395 3.Mobile 09415137666	
753. B/G0038 GAURAV NIGAM	5086/2011 Bar Council of	18/09/2011	1.Residence 17/571, INDIRA NAGAR, LUCKNOW	1.Residence 05222359204	1)Proof of Practice is not enclosed. 2)Local Address proof is not enclosed.
LATE MR. RAJENDRA PRASAD NIGAM	UP		2.Office	2.Office 9307096874 3.Mobile 9889420670	
754. B/G0040 GAURAV PANDEY	8069/2011 Bar Council of	30/11/2011	1.Residence 3/4 SHRI RAM NAGAR, B/O RDSO GURDWARA, LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Applicants name is not mentioned in the address proof enclosed.
SARJU PRASAD PANDEY BHADOI, MALIPUR, AMBEDKAR NAGAR	UP		2.Office	2.Office 3.Mobile 8765583035	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
755. B/G0042 GAURAV SARKAR	9396/2002 Bar Council of	19/10/2002	1.Residence M-S,AMRESHPURI COLONY,RAEBAREILI,UP 229001	1.Residence 05352202815	gauravsarkarin@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.

LATE SUSHIL CHANDRA SARKAR OLD LIBRARY HALL,AWADH BAR ASSOCIATION	UP		2.Office	2.Office	
				3.Mobile 9451051243	
756. B/G0043 GAURAV SHUKLA	692/2003 Bar Council of	11/01/2003	1.Residence 2/470 SEC-H JANKI PURAM,MOHAMMADPUR,KHATRI,LKO.	1.Residence 8090685344	1)Proof of Practice is not enclosed.
K.N.SHUKLA AS ABOVE	UP		2.Office	2.Office	
				3.Mobile	
757. B/G0044 GAURAV SHUKLA	8103/2011 Bar Council of	30/11/2011	1.Residence 1 MUNSHI PURWA,D-BLOCK INDIRA NAGAR, LUCKNOW-226016	1.Residence	gauravshukla28381@gmail.com 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SAROJ KUMAR SHUKLA AS ABOVE	UP		2.Office	2.Office 05222359184 3.Mobile 9795553866	
758. B/G0046 GAURAV SINGH	1367/2008 Bar Council of	06/04/2008	1.Residence D-2/232 VIBHAV KHAND GOMTI NAGAR LUCKNOW	1.Residence 05222306794	gauravsinghadvl984@gmail.com 1)Proof of Practice is not enclosed.
JAGJIT SINGH	UP		2.Office	2.Office	
				3.Mobile 9628746398	
759. B/G0052 GAURI SHANKER SINGH	2688/1981 Bar Council of	28/09/1981	1.Residence A-1381/11 INDIR NAGER LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE B.N. SINGH AS ABOVE	UP		2.Office	2.Office	
				3.Mobile 09305795650	
760. B/G0062 GAYASUDDEN KIDWI	8753/1963 Bar Council of	16/12/1963	1.Residence MOHALLA & POST BARAIL BARABANKI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed. 3)Mismatch in enrollment no.
RIYZUDDIN KIDWI AS ABOVE	UP		2.Office	2.Office	
			3.Chamber in High Court ROOM NO. 3 AWADH BAR ASSOCIATION	3.Mobile 9919846191	

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761. B/G0063 GEETA MISHRA	9991/2002 Bar Council of	16/11/2002	1.Residence B-2532 INDIRA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SHAILENDRA MISHRA	UP		2.Office	2.Office	

LADY COMMON ROOM OUDH BAR HIGH COURT LUCKNOW

762. B/G0064 GEETA NISHAD	11735/1999 Bar Council of	24/06/1999	1.Residence H.NO.3/7 BIHIND OF S.B.I. SHUKLA GANJ GANGA UNNAO	3.Mobile 9838337559	1.Residence 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed. 3)Local Address proof is not enclosed.
RAM SEWAK NISHAD M-129 SEKTER D-1 L.D.A. COLONI KANPUR ROAD LUCKNOW	UP		2.Office	2.Office 3.Mobile 09236123551	
763. B/G0065 GETI RIYAZ BATOOL	7399/2010 Bar Council of	27/06/2010	1.Residence 101 GWYNNE ROAD LUCKNOW	1.Residence	getirizvi@gmail.com 1)Proof of Practice is not enclosed.
MR. SYED QAMAR HASAN RIZVI AS ABOVE	UP		2.Office	2.Office 05224046592 3.Mobile 09839013543	
764. B/G0067 GHANSHYAM	1405/2009 Bar Council of	19/03/2009	1.Residence 554/93 D POST BARAHA KAILASHPURI ALAMBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE SRI BABOO LAL	UP		2.Office	2.Office 3.Mobile 9452505935	
765. B/G0068 GHANSHYAM NARAIN SRIVASTAVA	1777/1991 Bar Council of	26/04/1991	1.Residence D-2240 INDRA NAGAR LUCKNOW	1.Residence	1)Mismatch in enrollment date.
LATE GOVIND DAYAL	UP		2.Office	2.Office 3.Mobile 9415464019	
766. B/G0070 GHANSHYAM TRIPATHI	1962/1999 Bar Council of	18/03/1999	1.Residence VILL KHAJHAPUR POST CHANDAU DISTT SULTANPUR	1.Residence 9793621449	1)Mismatch in enrollment date. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI SURYABHAN 2/156 RASHMI KHAND SHARDA NAGAR LKO	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9415383257	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
767. B/G0088 GIRIJESH KUMAR GUPTA	441/2003 Bar Council of	11/01/2003	1.Residence POST TAMBOUR DISTT. SITAPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SOHAN LAL GUPTA MLIG 4/421 SEC-H JANKIPURAM LUCKNOW	UP		2.Office	2.Office 05222735270	

768. B/G0092 GIRISH CHANDRA LATE BADRI PRASAD SRIVASTAVA	1353/1971 Bar Council of UP	13/12/1971	1.Residence 508/48/2 R.B.L. ROAD NEW HYDERABAD LUCKNOW 2.Office	3.Mobile 09415355322 1.Residence 05222780975 2.Office 3.Mobile 09335281672)BAR COUNCIL CERTIFICATE NOT FILED.
769. B/G0095 GIRISH CHANDRA PATHAK RAM VIDYADHAR PATHAK	12225/1999 Bar Council of UP	30/06/1999	1.Residence D-1/101, SECTOR-F JANKIPURAM, LUCKNOW (U.P) 2.Office	1.Residence 2.Office 9454500035 3.Mobile 9696416432	girishpathak59@rediffmail.com 1)Proof of Practice is not enclosed.
770. B/G0096 GIRISH CHANDRA SHUKLA SHIVA KANT SHUKLA	13195/1999 Bar Council of UP	12/07/1999	1.Residence 628/35D SHAKTI NAGAR INDIRA NAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9415794603	gcshukla68@gmail.com 1)Proof of Practice is not enclosed.
771. B/G0109 GIRISH KUMAR PANDEY RAM JEET PANDEY	3608/1999 Bar Council of UP	14/04/1999	1.Residence 9/243 JANKIPURAM EXTENSION LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9838245031	9415425939 1)Proper address proof is not enclosed as per the norms.
772. B/G0111 GIRISH KUMAR SINGH RAM LAKHAN SINGH	17478/2010 Bar Council of UP	02/12/2010	1.Residence 66B LAXMAN VIHAR PARA ROAD RAJAJIPURAM LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 08081097754	1)Proof of Practice is not enclosed.

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
773. B/G0112 GIRISH KUMAR SINGH LATE SUGHAR SINGH	5526/1992 Bar Council of UP	08/08/1992	1.Residence E-2/378,VINEET KHAND, GOMTI NAGAR, LUCKNOW-226010 2.Office	1.Residence 2.Office 9452904867 3.Mobile 9335461904	1)Proof of Practice is not enclosed.
774. B/G0113 GIRISH KUMAR SINGH MOHAN SINGH	1192/2010 Bar Council of UP	07/02/2010	1.Residence 538KA/508 TRIVENI NAGAR-IST, TULSI PURAM 2.Office	1.Residence 2.Office 9336424565	legleviser@gmail.com 1)Proof of Practice is not enclosed.

				8004008837 3.Mobile	
775. B/G0116 GIRISH RAO	209/2007 Bar Council of	31/01/2007	1.Residence M.M.S. 2/48 SECTOR C SITAPUR ROAD YOJNA LUCKNOW 226021	1.Residence	girishrao10@gmail.com 1)Proof of Practice is not enclosed.
SRI RAM KUBER AS ABOVE	UP		2.Office 3.Chamber in High Court AWADH BAR EXT ROOM 1 AC ROOM	2.Office 3.Mobile 9936846000	
776. B/G0119 GIRJA SHANKER	4644/2010 Bar Council of	18/04/2010	1.Residence 539KA/164 KASAILA PO NARAIN NAGAR LUCKNOW-226016	1.Residence 05222350422	gstewari22@gmail.com 1)Proper address proof is not enclosed as per the norms.
LATE SRI RAM KHELAWAN ABOVE	UP		2.Office	2.Office 3.Mobile 09415581689	
777. B/G0122 GIRJESH PANDEY	1793/1985 Bar Council of	13/05/1985	1.Residence H.NO.206/27/2 HATA PANNA LAL AGA MIRDEODHRI LUCKNOW	1.Residence 09415011531	1)Proof of Practice is not enclosed.
LATE RAM PRAKASH PANDEY AS ABOVE	UP		2.Office	2.Office 3.Mobile 08009577003	
778. B/G0123 GITANJALI MAHANTA	13524/2010 Bar Council of	04/09/2010	1.Residence 465 UPAHAR ELDECO-1 UDYAN-1 SECTOR-II LUCKNOW	1.Residence	giti_may25@yahoo.co.in 1)Proof of Practice is not enclosed.
PRABIN CHANDRA MAHANTA	UP		2.Office	2.Office 3.Mobile 9450395595	

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779. B/G0124 GOKUL CHANDRA LATE SRI MOTI CHANDRA RASTOGI AS ABOVE	6889/1970 Bar Council of UP	13/11/1970	1.Residence 295/178-A ASHERFABAD LUCKNOW 2.Office	1.Residence 2.Office 2653669 3.Mobile)PROOF OF PRACTICE DOES NOT CONTAIN SEAL OF AU
780. B/G0127 GOPAL KRISHNA SRIVASTAVA LATE DEVI PRASAD SRIVASTAVA -DO-	4247/1995 Bar Council of UP	26/06/1995	1.Residence 537B/25/64 SINHA COLONY FAIZULLAHA SITAPUR ROAD LUCKNOW 2.Office	1.Residence 09839260344 2.Office 3.Mobile 09450505432	1)Proof of Practice is not enclosed.
781. B/G0132 GOPAL SINGH BHAKUNI	1149/1987 Bar Council of	29/03/1987	1.Residence 5/475 VIKAS NAGAR LUCKNOW	1.Residence 05222738594	1)Proof of Practice is not enclosed.

SRI K.S. BHAKUNI	UP		2.Office	2.Office	
				3.Mobile 09935055028	
782. B/G0137 GORAKH NATH AGRAHARI	3473/2010 Bar Council of	28/03/2010	1.Residence VILL & POST BHAGWANPUR BAZAR DISTT.MAHARAJGANJ	1.Residence 09415960508	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Applicants name is not mentioned in the address proof enclosed.
SHRI YOGENDRA PRASAD AGRAHARI M-9 SANJAY GANDHI PURAM FAIZABAD ROAD LUCKNOW-226016	UP		2.Office	2.Office	
				3.Mobile 09125238964	
783. B/G0140 GOVERDHAN SINGH	8144/2007 Bar Council of	07/12/2007	1.Residence VILL.PAHARPUR,POST P.S. BANTHARA DISTT,LKO	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
KADAR SINGH DO,H.N.L.D.A COLONY,KANPUR ROAD YOJNA	UP		2.Office	2.Office	
				3.Mobile 7499763673	
784. B/G0143 GOVIND PRASAD	387/1982 Bar Council of	24/01/1982	1.Residence 29, SHIVGARH HOUSE SHIVAJI MARG LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE RAM PHER DUBEY AS ABOVE	UP		2.Office	2.Office	
			3.Chamber in High Court 38 ADVOCATES CHAMBER	3.Mobile 09335219071	

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785. B/G0144 GOVIND PRASAD TRIPATHI	5799/2009 Bar Council of	13/09/2009	1.Residence H.N.16/1424 INDIRA NAGAR LKO226016	1.Residence	tripathi govind prasad@gmail.com 1)Proper address proof is not enclosed as per the norms. 2)Applicants name is not mentioned in the address proof enclosed.
SHRI UMAPATI TIWARI E-3/891,SEC.H,JANKIPURAM,KURSI ROAD,NEAR GUDAMBA POLICE STA.	UP		2.Office	2.Office 9454308912	
			3.Chamber in High Court OUDH BAR SENIOR ROOM	3.Mobile	
786. B/G0145 GOVIND PRASAD YADAV	6711/2005 Bar Council of	09/11/2005	1.Residence 628-K/E-120-B, KURMANCHAL NAGAR(INDIRA NAGAR) LUCKNOW-226016	1.Residence	1)Proof of Practice is not enclosed.
LATE MOHAN LAL YADAV AS ABOVE	UP		2.Office	2.Office	
				3.Mobile 8960469997	
787. B/G0148 GRANTH PROKASH MISHRA	3384/1992 Bar Council of	17/05/1992	1.Residence 151/18, RATH KHANA, LUCKNOW 226018	1.Residence	1)Proof of Practice is not enclosed.

LATE ANANT RAM MISHRA AS ABOVE	UP		2.Office	2.Office 9451175949 3.Mobile 9125392979	
788. B/G0154 GULAM MOHIUDDIN KHANN	1280/1998 Bar Council of	10/04/1998	1.Residence A-5 SAKINA MANZIL K.P.KA HATA NEAR VIKAS DEEP STATION RD.LKO	1.Residence	1)Proof of Practice is not enclosed.
MUSHRAAF KHAN A-5 SAKINA MANZIL K.P.KA HATA NEAR VIKAS DEEP STATION RD.LKO	UP		2.Office	2.Office 3.Mobile 9389332456	
789. B/G0157 GULAM SABIR	1254/1993 Bar Council of	27/03/1993	1.Residence MN-278/33/3 AISHBAGH LUCKNOW	1.Residence 07800027195	1)Proof of Practice is not enclosed.
LATE SRI KHUNNI 278/33/3 AISHBAGH LUCKNOW	UP		2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION HALL	2.Office 3.Mobile 09838350181	
790. B/G0158 GULNAZ KHAN	2109/2009 Bar Council of	29/03/2009	1.Residence 479/KHA IRADAT NAGAR DALIGANJ LUCKNOW	1.Residence 08604476087	1)Proof of Practice is not enclosed.
SRI KHADIM ALI 324-B IIIRD FLOOR SAHARA SHOPPING CENTER FAIZABAD ROAD LKO.	UP		2.Office	2.Office 3.Mobile 08090567082	

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791. B/G0159 GULSHAN BATRA	718/2010 Bar Council of	20/01/2010	1.Residence 559KA/1/7 BAHADUR KHERA SINGAR NAGAR LUCKNOW	1.Residence	g.batra.adv@gmail.com 1)Proof of Practice is not enclosed.
LATE JAI RAM BATRA	UP		2.Office	2.Office 3.Mobile 9792272001	
792. B/G0160 GULSHAN KUMAR LATE SRI PURAN CHAND CIVIL COURT LKO	486/1979 Bar Council of UP	19/02/1979	1.Residence 230/25,BEGUM GANJ RAJA BAJAR.P.S.CHOWK, DISTT,LKO 2.Office	1.Residence 2.Office 3.Mobile 9839075754)REGISTRATION CERTIFICATE OF BAR COUNCIL OF U.
793. B/G0161 GUNJAN MISHRA	13670/2010 Bar Council of	04/09/2010	1.Residence BILGRAM ROAD CHUNGI HARDOI	1.Residence 05852220374	gunjanazad@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed. 3)Applicants name is not mentioned in the address proof enclosed.
GIRISHWAR NATH MISHRA 538K/650 TRIVENI NAGAR III LUCKNOW	UP		2.Office	2.Office 05222757326 3.Mobile 09415292822	

794. B/G0163 GUR DEO SARAN	3614/1976 Bar Council of	12/10/1976	1.Residence H.NO.103/87 KA GURU NIWAS SUNDERBAGH LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE GUR BUX RAI DO	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9335207637	
795. B/G0164 GUR SHARAN	6267/2004 Bar Council of	26/08/2004	1.Residence 474/5/12 KHA TILAK VIHAR SITAPUR ROAD LKO	1.Residence	1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date.
LATE MAHADEVO PRASAD AS ABOVE	UP		2.Office	2.Office 3.Mobile 9452062991	
796. B/G0167 GURUCHARAN KASHYAP	12053/2010 Bar Council of	04/09/2010	1.Residence 582/489 MAKHDOOM NAGAR,BADALI KHERA PO.HIND NAGAR LKO.	1.Residence	gurucharanadvo@gmail.com 1)Proper address proof is not enclosed as per the norms.
SRI GIRDHARI LAL KASHYAP CIVIL COURT LKO.	UP		2.Office	2.Office 3.Mobile 9307923907	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
797. B/G0173 GYAN PRAKASH YADAV	7246/2006 Bar Council of	16/12/2006	1.Residence A/MIG-B2/309 SECTION-A, JANKIPURAM LUCKNOW	1.Residence	gyanprakashyadav1981@gmail.com 1)Proof of Practice is not enclosed.
C.L. YADAV	UP		2.Office	2.Office 3.Mobile 9670522226	
798. B/G0177 GYAN SINGH KUSHWAHA	11689/1999 Bar Council of	21/06/1999	1.Residence 358/177 BAHARIPUR SAADDATGANJ LUCNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI RAGHUVIR SINGH KUSHWAHA	UP		2.Office 3.Chamber in High Court HIGH COURT BAR ASSOCIATION HALL LUCKNOW	2.Office 3.Mobile 9918607895	
799. B/G0183 GYANENDRA KUMAR DWIVEDI	346/2005 Bar Council of	16/01/2005	1.Residence 567/178 ANAND NAGAR. BARHA ROAD,ALAMBAGH,LKO.226005	1.Residence 8090038830	1)Proof of Practice is not enclosed.
KAMLESH KUMAR DWIVEDI AS ABOVE	UP		2.Office	2.Office 3.Mobile 9454208410	
800. B/G0188 GYANENDRA KUMAR VERMA	251/1980 Bar Council of	23/01/1980	1.Residence VILL. KASIMPUR P.O. KASIMPUR MOHANLALGANJ LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.

LATE RAM ASREY	UP		2.Office	2.Office	2)Proof of Practice is not enclosed.
				3.Mobile 9335747512	
801. B/G0207 GYAN PRAKASH NIGAM	698/2011 Bar Council of	28/01/2011	1.Residence 33 JAFAR TARAF UNNAO	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Local Address proof is not enclosed. 3)Proof of Practice is not enclosed.
K.C. NIGAM 538 KA/544-4V TRIVENI NAGAR PHASE-II LKO	UP		2.Office	2.Office	
			3.Chamber in High Court CHAMBER NO-36	3.Mobile 9936093268	
802. B/G0214 GYANDENDRA KUMAR	5688/2012 Bar Council of	16/08/2012	1.Residence 26/412 VILL BELWA POST ITAUNJA LUCKNOW	1.Residence 9450346733	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)IN P.O.P. ENROLLMENT DATE IS INCORRECT.
GIRISH CHANDRA	UP		2.Office	2.Office	
				3.Mobile 9936162419	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
803. B/G0216 GHANSHYAM YADAV	5775/1995 Bar Council of	17/09/1995	1.Residence 3/363 RUCHI KHAND-I SHARDA NAGAR LUCKNOW	1.Residence	1)Mismatch in enrollment date.
SRIPATI YADAV	UP		2.Office	2.Office	
				3.Mobile 9838278435	
804. B/G0218 GAURI SUWAN PANDEY	1592/2005 Bar Council of	20/03/2005	1.Residence SRINAGAR COLONY P.S. MADIYAWN LUCKNOW	1.Residence	gspandey2007@gmail.com 1)Mismatch in enrollment date. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.)SEAL OF AUTHORISED SIGNATORY IS NOT ON THE P.
SRI SHIV KUMAR PANDEY AD ABOVE	UP		2.Office	2.Office	
			3.Chamber in High Court CH.49	3.Mobile 9453836570	
805. B/H0003 HAIDER ABBAS RIZVI	897/2007 Bar Council of	10/02/2007	1.Residence 546/206 SARFRAZGANJ BALAGNAJ P.S. THAKURGANJ LUCKNOW	1.Residence	haider.haider@yahoo.com 1)Proof of Practice is not enclosed.
SRI MANZER RAZA RIZVI AS ABOVE	UP		2.Office	2.Office	
				3.Mobile 09793633917	
806. B/H0008 HAMEED IQBAL SIDDIQUI	5337/1984 Bar Council of	19/12/1984	1.Residence 13A, BAIROONI KHANDAK, MODEL HOUSE, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.

LATE ABDUL RASHID @ RASHID HUSAIN AS ABOVE	UP		2.Office	2.Office	
				3.Mobile 9889117489	
807. B/H0009 HAMID HUSAIN	15943/1999 Bar Council of	21/08/1999	1.Residence VILL-SAHORIYA BUJURG P.O. KURSHTH HARDOI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE BALHE 538A/1661/F-1 TRIVANI NAGAR SHIVLOK BANDHA ROAD SITAPUR ROAD	UP		2.Office	2.Office	
			3.Chamber in High Court ROOM NO.4 AVDH BAR ASSOCIATION	3.Mobile 09651013828	
808. B/H0011 HANS RAJ YADAV	8429/2004 Bar Council of	30/10/2004	1.Residence 594 GHA/347 DURGA PURI NILMATHA LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SUNDER LAL YADAV	UP		2.Office	2.Office	
				3.Mobile 9307048307	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
809. B/H0014 HANUMAN PRASAD	135/1995 Bar Council of	15/01/1995	1.Residence 17-SHASTRI NAGAR LKO.	1.Residence	1)Proof of Practice is not enclosed.)CERTIFICATE OF BAR COUNCIL OF U.P. NOT ENCLOS
LATE SRI HAR PRASAD DO	UP		2.Office	2.Office 05222265324	
			3.Chamber in High Court OUDH BAR ASSOCIATION	3.Mobile 9005667660	
810. B/H0020 HAR PRATAP SINGH	6092/2002 Bar Council of	14/09/2002	1.Residence 551/KA/238, RISHI NAGAR, ALAMBAGH, LUCKNOW	1.Residence	findharp@gmail.com 1)Proof of Practice is not enclosed.
LATE HAR BHAJAN SINGH	UP		2.Office	2.Office	
			3.Chamber in High Court OUDH BAR ASSOCIATION	3.Mobile 8756433209	
811. B/H0026 HARENDRA PRATAP RAWAT	5939/2006 Bar Council of	26/11/2006	1.Residence 535/61,KA FATEHPUR, ALIGANJ LUCKNOW	1.Residence	advocateharendrapratap@yahoo.com 1)Mismatch in enrollment date.
GAYA PRASAD	UP		2.Office	2.Office	
				3.Mobile 9936416470	
812. B/H0027 HARENDRA PRATAP SINGH	4123/1989 Bar Council of	12/08/1989	1.Residence C-135 SHIVANI BIHAR KALTANPUR LUCKNOW-226022	1.Residence	1)Proof of Practice is not enclosed.
LT. SHRI RADHA BIHARI SINGH --SAME AS ABOVE--	UP		2.Office	2.Office	
				3.Mobile 09839467279	

813. B/H0029 HARENDRA SINGH	4134/1983 Bar Council of	13/08/1983	1.Residence 533/5 MAHAVEER PURWA ALIGANJ MAHANAGAR LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
LATE KANAHAIYA SINGH	UP		2.Office	2.Office 3.Mobile 8009678491	
814. B/H0030 HARENDRA SINGH	2019/2004 Bar Council of	18/03/2004	1.Residence H.NO.805 SHAKHUPURA COLONY NEAR VIKAS NAGAR LUCKNOW	1.Residence 05222327511	1)Proof of Practice is not enclosed.
SHRI R.M. SINGH	UP		2.Office	2.Office 3.Mobile 09415180124	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
815. B/H0036 HARI JI SINGH	11454/2000 Bar Council of	31/08/2000	1.Residence 548/C-128 CHANDRODYA NAGAR RAJAJIPURAM LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
DINA NATH SINGH AS ABOVE	UP		2.Office	2.Office 3.Mobile 9450655141	
816. B/H0038 HARI KANT VERMA	9034/2003 Bar Council of	06/04/2003	1.Residence L.S. 2/18 SECTOR-F JANKIPURAM LUCKNOW	1.Residence 05222731922	1)Mismatch in enrollment date. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
MUNNER VERMA	UP		2.Office 3.Chamber in High Court CHAMBER NO. 95	2.Office 05222731070 3.Mobile 9455032577	
817. B/H0043 HARI KUNWAR RAI	7474/2000 Bar Council of	28/05/2000	1.Residence H.NO 538K/456/4. CHARKYAPURI TRIVENI NAGAR. LUCKNOW	1.Residence 2757184	1)Proof of Practice is not enclosed.
LT. RAGHU PATI RAI AS ABOVE	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9453315848	
818. B/H0047 HARI MOHAN SHARMA	8039/1999 Bar Council of	17/05/1999	1.Residence 537GHA/160 SRI NAGAR COLONY SITAPUR ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Local Address proof is not enclosed.
LATE RAM MOHAN LAL SHARMA	UP		2.Office	2.Office 3.Mobile 9415022929	
819. B/H0050 HARI NARAYAN MISHRA	3742/2000 Bar Council of	03/03/2000	1.Residence 537GH/168 SHREE NAGAR COLONY .P.S,MANIAON,SITAPUR ROAD,LKO-1	1.Residence	1)Address as mentioned on main form does not

LATE SANKHATHA PRASAD MISHRA DO	UP		2.Office	2.Office	match with address mentioned in address proof enclosed.
				3.Mobile 9919968322	
820. B/H0051 HARI NARAYAN SINGH	5379/2005 Bar Council of	25/09/2005	1.Residence 5/660, VIRAM KHAND, GOMTI NAGAR, LUCKNOW	1.Residence 05222726317	narayanh00@gmail.com 1)Proof of Practice is not enclosed.
J.P. SINGH AS ABOVE	UP		2.Office	2.Office	
			3.Chamber in High Court LIBRARY HALL	3.Mobile 9565696036	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
821. B/H0055 HARI OM	6602/2009 Bar Council of	24/09/2009	1.Residence VIKK KARSANDA POST KEVLI LUCKNOW	1.Residence 9936427528	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
JAGDISH PRASAD VERMA DO	UP		2.Office	2.Office 9307954796	
			3.Chamber in High Court	3.Mobile	
822. B/H0057 HARI OM PANDEY	4850/2009 Bar Council of	13/09/2009	1.Residence 3/1 VIBHAV KHAND GOMTI NAGAR LUCKNOW	1.Residence	1)Local Address proof is not enclosed.
AWADESH PANDEY DO	UP		2.Office	2.Office	
				3.Mobile 9506051159	
823. B/H0063 HARI PRAKASH DUBEY	1801/1995 Bar Council of	17/02/1995	1.Residence 269 B AJAD NAGAR CAMPWEL ROAD BALA GANJ CHOWK LKO.	1.Residence	1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.
MR. SHIV BAHADUR DUBEY AS ABOVE	UP		2.Office	2.Office	
			3.Chamber in High Court PRACTICING ADVOCATE	3.Mobile 9451065096	
824. B/H0065 HARI PRAKASH SRIVASTAVA	1420/1986 Bar Council of	23/03/1986	1.Residence E-1/42 SECTOR-B ALIGANJ LUCKNOW	1.Residence 09451909094	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE SRI RAMESH CHANDRA SRIVASTAVA AS ABOVE	UP		2.Office	2.Office	
			3.Chamber in High Court CHAMBER NO-52 HIGH COURT BAR ASSOCIATION LUCKNOW	3.Mobile 09450570691	
825. B/H0068 HARI PRASAD MAURYA	3552/1980 Bar Council of	06/11/1980	1.Residence 444/7 RADHA GRAM COLONY JANRAILGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE C.L.MAURYA	UP		2.Office	2.Office	

448/36KA/1 ASHA DEEP NAGARIA THAKURGANJ LUCKNOW

				3.Mobile 9026474888	
826. B/H0070 HARI RAM	3642/1998 Bar Council of	11/10/1998	1.Residence L-198, SECTOR-E, L.D.A.COLONY, KANPUR ROAD, LUCKNOW - 226022	1.Residence 05222434129	1)Proof of Practice is not enclosed.
SRI RAM LAL L-198, SECTOR-E, L.D.A.COLONY, KANPUR ROAD, LUCKNOW - 226022	UP		2.Office 3.Chamber in High Court CHAMBER NO. 22 HIGH COURT, LUCKNOW	2.Office 05222434129 3.Mobile 9451177022	

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827. B/H0071 HARI RAM SHUKLA	876/1980 Bar Council of	02/06/1980	1.Residence IMILIYA GARDAYAL P O BARGAON DISTT.GONDA	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI RAM PRATAP SHUKLA E/135 VINAY KHAND 3 GOMTI NAGAR LKO.	UP		2.Office 3.Chamber in High Court HIGH COURT BAR ASSO.HALL LUCKNOW.	2.Office 3.Mobile 9918077106	
828. B/H0076 HARI SHANKAR SHUKLA	1606/1973 Bar Council of	07/12/1973	1.Residence 347/438 OLD TIKAIT GANJ P.S. BAZAR KHALA LUCKNOW	1.Residence 09756565879	1)Mismatch in enrollment date.
LATE SHRI K.P. SHUKLA AS ABOVE	UP		2.Office	2.Office 3.Mobile 09919959697	
829. B/H0083 HARI SHANKER TIWARI	3216/2005 Bar Council of	03/07/2005	1.Residence 567/95 KHA ANAND NAGAR JAIL ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI MARKANDEY TIWARI	UP		2.Office	2.Office 3.Mobile 09948033777	
830. B/H0086 HARIKESH KUMAR	6236/2009 Bar Council of	13/09/2009	1.Residence VILLAGE-TAMANPUR, POST-SEHGON, DISTT-RAEBARIELLI-229311	1.Residence	hkmv@yahoo.co.in 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
MANIRAM VERMA 631/103,KAMTA, CHINHAT, LKO, TEEN SHADE, HON'BLE HIGH COURT CAMP	UP		2.Office	2.Office 3.Mobile 8808755266	
831. B/H0093 HARISH CHANDRA TRIPATHI	1911/2001 Bar Council of	07/03/2001	1.Residence 419/19/32 DILARAM BARADRI CHAUPATYIAN LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI KRISHNA NATH TRIPATHI	UP		2.Office	2.Office 3.Mobile 09415521966	
832. B/H0095	13596/2000	16/10/2000	1.Residence	1.Residence	h_chandra999@yahoo.com

HARISH CHANDRA YADAV	Bar Council of	E-III, 401, SECTOR-J, ALIGANJ LUCKNOW	1)Applicants name is not mentioned in the address proof enclosed.
SHRI RAM BUJHARAT YADAV	UP	2.Office 3.Chamber in High Court	2.Office 3.Mobile 9415576021

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
833. B/H0097 HARISH KUMAR DWIVEDI	91/1994 Bar Council of	09/01/1994	1.Residence 256/305 KHAJUA LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
RAM SAGAR DUBEY	UP		2.Office	2.Office 3.Mobile 09335604359	
834. B/H0100 HARIT SHUKLA	2167/1995 Bar Council of	19/02/1995	1.Residence 47,SUARMA CITY TAKKOHI BAZAAR SEC 11 INDIRA NAGAR LUCKNOW	1.Residence	haritshukla@lawyer.com 1)Local Address proof is not enclosed.
LT.CHANDRA PRAKASH SHUKLA DO	UP		2.Office 3.Chamber in High Court	2.Office 9839128935 3.Mobile	
835. B/H0104 HARPREET SINGH	5442/2009 Bar Council of	13/09/2009	1.Residence 77 GREEN PARK BAREILLY	1.Residence	nrprt.singhl@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
INDRAJEET SINGH MM-175 SECTOR-D ALIGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 9889566171	
836. B/H0107 HARSH KUMAR MISHRA	4385/2005 Bar Council of	09/09/2005	1.Residence F-3791 RAJAJI PURAM COLONY LUCKNOW	1.Residence 9838503503	harsh2129@rediffmail.com 1)Proof of Practice is not enclosed.
RAM KISHORE MISHRA DO	UP		2.Office	2.Office 05224103730 3.Mobile 9918001166	
837. B/H0117 HASEEN UDDIN SIDDIQUI	1443/1988 Bar Council of	20/03/1988	1.Residence H.NO.532KHA/71,MEHENDI TOLA (BEHIND MANAS COMPLEX)ALIGANJ	1.Residence	1)Proof of Practice is not enclosed.
LATE SIRAJ UDDIN SIDDIQUI SAME	UP		2.Office	2.Office 3.Mobile 9839080215	
838. B/H0121 HEERA	655/2010 Bar Council of	20/01/2010	1.Residence 344/13 BHAVANIGANJ GANDHI CHABOTRA LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
RADHEY LAL PRAJAPATI CHAMBER 16 CIVIL COURT	UP		2.Office	2.Office 3.Mobile	

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839. B/H0122 HEERA BAJPAI	6942/2002 Bar Council of	14/09/2002	1.Residence 286/4 NEWAZ KHERA MOTINAGAR. LUCKNOW	1.Residence 9415569343	1)Proof of Practice is not enclosed.
W/O SUSHIL KUMAR BAJPAI	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9452777721	
840. B/H0132 HEMANT SINGH	3162/2003 Bar Council of	09/03/2003	1.Residence 538/150 JAHAJI BUILDING AHIBARANPUR LUCKNOW	1.Residence 9451145116	1)Proper address proof is not enclosed as per the norms.
MEWA LAL 538/113 AHIBARANPUR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9450368516	
841. B/H0135 HEMENDRA MISRA	3876/1992 Bar Council of	11/07/1992	1.Residence H.NO.124 RASOOLPUR BARABANKI CITY	1.Residence 09026239884	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
JAGDISH MISRA AYODHYA NAGAR BARABANKI CITY	UP		2.Office	2.Office 09389310721 3.Mobile 08799346588	
842. B/H0137 HEMENDRA PRATAP SINGH	113/2005 Bar Council of	09/01/2005	1.Residence MIG-375/I LDA COLONY TIKATI RAI RALAB LUCKNOW	1.Residence	u.p.s.chauhan1976@gmail.com 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SHRI NARENDRA SINGH CHAUHAN	UP		2.Office	2.Office 3.Mobile 09936114371	
843. B/H0146 HIMANSHU PRABHAKAR	3228/2010 Bar Council of	28/03/2010	1.Residence VILLAGE HAZIPUR POST MALIPUR TEHSIL JALALPUR AMBEDKAR NGR	1.Residence	himanshu.prabhakar279@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
ASHOK KUMAR	UP		2.Office	2.Office 3.Mobile 09889176295	
844. B/H0150 HIMANSHU VERMA SUNIL KUMAR VERMA 19/753 INDIRA NAGAR LUCKNOW	3481/2010 Bar Council of DL	20/08/2010	1.Residence 9/509 INDIRA NAGAR LUCKNOW 2.Office 3.Chamber in High Court CHAMBER NO 32	1.Residence 2.Office 3.Mobile 8400000842	himanshu.lawyer02@gmail.com)CERTIFICATE OF BAR COUNCIL OF U.P. IS NOT ANN

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
845. B/H0152 HINA GUPTA	8571/2009 Bar Council of	25/11/2009	1.Residence H.NO.192 DEPUTY GANJ MORADABAD	1.Residence 09359707188	hinalochan4u@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
DR. RAJEEV LOCHAN GUPTA INDEPENDENT PRACTICING OFFICE HIGH COURT PREMIEV	UP		2.Office	2.Office 3.Mobile 08410881972	
846. B/H0154 HIRDAI RAM	7514/2004 Bar Council of	27/10/2004	1.Residence VILL. PIKAURA P.O. RAMPUR DISTT. GONDA	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Applicants name is not mentioned in the address proof enclosed.
LATE SRI RAM MILAN E1/49 SEC-B ALIGANJ LUCKNOW	UP		2.Office 3.Chamber in High Court CHAMBER NO.56 H.C. LUCKNOW	2.Office 3.Mobile 09451042375	
847. B/H0155 HIRDAY NARAIN RAWAT SHRI CHHOTAY LAL	12892/1999 Bar Council of UP	10/07/1999	1.Residence AISHBAGH DARUGODAM LUCKNOW 2.Office	1.Residence 09794647417 2.Office 3.Mobile 07607803159) PHOTOGRAPH ON THE MAIN FORM IS NOT SELF ATTES
848. B/H0160 HRIDAI NARAIN LT., ONKAR PRASAD	3496/1979 Bar Council of UP	29/12/1979	1.Residence 503/339. RAJEEV GANDHI NAGAR. MANKA MESHWAR MANDIR DALIGANJ 2.Office 3.Chamber in High Court	1.Residence 2.Office 3.Mobile 9935026816	1)Proof of Practice is not enclosed.
849. B/H0161 HRIDAY KUMAR SRIVASTAVA LATE KRIPA SHANKAR SRIVASTAVA SAME AS ABOVE	2450/2008 Bar Council of UP	14/06/2008	1.Residence H.NO.559KHA/256 KHA SRINAGAR ALAM BAGH LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09235945377	1)Proof of Practice is not enclosed.
850. B/H0168 HUZOOR ALAM AKHTAR HUSSAIN	9367/2003 Bar Council of UP	18/10/2003	1.Residence 473/42 ROOPOUR KHADRA SITAPUR ROAD LKO 2.Office 3.Chamber in High Court CHAMBER NO 1 AWADH BAR EXT.HIGH COURT LKO	1.Residence 7860577786 2.Office 3.Mobile	alam huzoor@rediffmail.com 1)Proof of Practice is not enclosed.

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
851. B/H0176 HABIB KHAN LATE SHAFQUAT ULLAH KHAN AS ABOVE	1763/1986 Bar Council of UP	18/05/1986	1.Residence 643/89 SANSKRIT NAGRAM, SITAPUR ROAD, LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9616525819) PHOTOGRAPH IN MAIN FORM NOT SELF-ATTESTED.
852. B/I0007 IMRAN KHAN HABIB KHAN	5295/2002 Bar Council of UP	14/09/2002	1.Residence 6C/399 VRINDAVAN YOJNA RAEBAREILY ROAD LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9984666100	1) Proper address proof is not enclosed as per the norms.
853. B/I0009 IMTIYAZ AHMAD KHAN ABDUL AZIZ KHAN	7224/2008 Bar Council of UP	30/11/2008	1.Residence SAURAHA POST RAJEDEEHA TAHSEL MEHDAWAL SANT KABIR NAGAR 2.Office	1.Residence 2.Office 3.Mobile 9839261737	1) Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2) Proof of Practice is not enclosed.
854. B/I0012 INDESH KUMAR GIRI BHRIGU NATH GIRI	9153/2007 Bar Council of UP	30/12/2007	1.Residence L/12-D LOCO COLONY MAWAIYA LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09621913408	1) Proof of Practice is not enclosed.
855. B/I0023 INDRA PAL VERMA SATYA NARAYAN VERMA AS ABOVE	1964/1978 Bar Council of UP	14/07/1978	1.Residence H.N.5/21 RAJANI KHAND SHARDA NAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09415761217	1) Proof of Practice is not enclosed.
856. B/I0030 INDRESH KUMAR SRI TIRATH RAM AS ABOVE	1282/1998 Bar Council of UP	10/04/1998	1.Residence 1 SARASWTI PURAM KHARGAPUR GOMTI NAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09415750708	1) Proof of Practice is not enclosed.

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
857. B/I0034 INDU SHUKLA	7787/2006 Bar Council of	16/12/2006	1.Residence 18 TULSI VIHAR INDIRA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
J.P.SHUKLA	UP		2.Office	2.Office 3.Mobile 09455752190	
858. B/I0036 INKISAR AHMAD	3933/2001 Bar Council of	28/04/2001	1.Residence E.LC 3A GRANGE ROAD CHARBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
ABDUL LATIF KHAN 566/366 SUJAN PURA ALAMBAGH LUCKNOW	UP		2.Office	2.Office 3.Mobile 9936029718	
859. B/I0037 INTEKHAB ALAM	8916/2001 Bar Council of	05/10/2001	1.Residence VILL.PIYAREY PATTI POST SADAR P.S. DEHAT KOTWALI SULTANPUR	1.Residence 228509	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
MR. SHAHABUDDIN AMEER NAGAR LUCKNOW	UP		2.Office	2.Office 9450049641 3.Mobile 9956748194	
860. B/I0041 IQBAL HAIDER KHAN	5856/2007 Bar Council of	14/09/2007	1.Residence 390/110 K-3 RUSTAM NAGAR NEW NAJAF ROAD LKO.226003	1.Residence	subagent2010@gmail.com 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE SULTAN HAIDER KHAN GATE NO.3-DARGAH HAZRAT ABBAS RUSTAM NAGAR LKO.226003	UP		2.Office	2.Office 3.Mobile 9335202039	
861. B/I0045 IRFAN ALI ANSARI	13593/2010 Bar Council of	04/09/2010	1.Residence MOHAL. MASWASTI TOLA KHAIRBAD DISTT. SITAPUR U P (261131)	1.Residence 8090360046	IRFAN9026@Gmail. com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI ABID ALI ANSARI CHAMBER 512/695 BALDA ROAD NISHAT GANJ LUCKNOW	UP		2.Office	2.Office 9026051622 3.Mobile	
862. B/I0047 IRSHAD AHMAD	5399/1986 Bar Council of	22/12/1986	1.Residence E-1295 RAJA JI PURAM LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE AKHLAQ AHMAD AS ABOVE	UP		2.Office	2.Office 3.Mobile 09305568971	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
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863. B/I0050 ISHRAT ALI SIDDIQUI LATE YAR MOHD. 610/1756 BARI ENCLAVE KESHAV NAGAR LUCKNOW	1747/1998 Bar Council of UP	10/05/1998	1.Residence 610/1756 BARI ENCLAVE KESHAV NAGAR LUCKNOW 2.Office 3.Chamber in High Court AWADH BAR ROOM NO. 4	1.Residence 2.Office 3.Mobile 9415522541	1)Local Address proof is not enclosed.
864. B/I0052 ISHTIYAQ AHMAD KHAN SHARFUDDIN KHAN ABOVE	2668/1989 Bar Council of UP	14/05/1989	1.Residence 538 KHA/4/170A ALIGAGAR KHADRA P.S HASANGANJ LUCKNOW 2.Office	1.Residence 9415750634 2.Office 3.Mobile 9452247666	1)Proof of Practice is not enclosed.
865. B/I0053 ISHTIYAQ AHMAD SALEEM LATE MOHARRAM ALI	1679/1992 Bar Council of UP	02/03/1992	1.Residence 18 TAKIYA GANESHGANJ LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9935799070	1)Proof of Practice is not enclosed.
866. B/I0057 ISHWAR DUTT DWIVEDI SRI DEO NARAIN DWIVEDI	341/1971 Bar Council of UP	20/04/1971	1.Residence 13/207 INDIRA NAGAR LKO 2.Office 3.Chamber in High Court 13 IIND FLOOR HIGH COURT LKO	1.Residence 05222710015 2.Office 9415467126 3.Mobile 9455184351	1)Proof of Practice is not enclosed.
867. B/I0059 ISHWAR SHARAN LATE GURUSHARAN LAL	1043/1971 Bar Council of UP	01/11/1971	1.Residence 61/6 NIGAM MANDIR LANE HUSAIN GANJ LKO 2.Office 3.Chamber in High Court COLLECTRATE LKO	1.Residence 7499186652 2.Office 3.Mobile	1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.
868. B/I0061 ISTEKHAR HASAN LATE ANWARUL HASAN DO	6465/2000 Bar Council of UP	12/05/2000	1.Residence 590/2 GEND KHANA SHEESH MAHAL LUCKNOW 2.Office	1.Residence 8009147241 2.Office 3.Mobile 9335040919	1)Proof of Practice is not enclosed.

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
869. B/I0072 INDU SINGH SHRI PREMPAL SINGH AS ABOVE	14137/1999 Bar Council of UP	23/07/1999	1.Residence 5/950 VIRAM KHAND GOMTINAGAR LUCKNOW 2.Office	1.Residence 2.Office 05222725048 3.Mobile	advindusinghlko@gmail.com)ENROLLMENT NUMBER AND DATE NOT MENTIONED ON M

870. B/J0001 JAGDEEP SINGH YADAV	5359/2005 Bar Council of	25/09/2005	1.Residence VILLAGE SAHILAMAU MALIHABAD LUCKNOW 227111	9455249562 1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
G P YADAV 148/60 DUGAWAN LUCKNOW 226018	UP		2.Office	2.Office 3.Mobile 09415469014	
871. B/J0002 JABBIR HASAN	11363/2000 Bar Council of	31/08/2000	1.Residence 431/725 MOMIN NAGAR CHOWK LUCKNOW	1.Residence	1)Local Address proof is not enclosed.
ANAWAR ALI DO	UP		2.Office	2.Office 3.Mobile 9235887996	
872. B/J0003 JAFAR HASAN RIZVI	3622/2005 Bar Council of	07/07/2005	1.Residence SABIRA COTTAGE 456/111/2 SWAJJAD BAGH COLONY DAULATGANJ CHOK	1.Residence	rizvijafarhasan@yahoo.com 1)Proof of Practice is not enclosed. 2)Applicants name is not mentioned in the address proof enclosed.
MR.GULAM JAFAR RIZVI FLAT NO.202 PLATINUM APARTMENT ALIGANJ LKO	UP		2.Office	2.Office 3.Mobile 9451464898	
873. B/J0013 JAGAT PAL SINGH	6824/2010 Bar Council of	23/05/2010	1.Residence HNO 100 SECTOR 20 INDIRA NAGAR LUCKNOW 226016	1.Residence 05222310089	jagatpsing1973@yahoo.com 1)Proof of Practice is not enclosed.
SHRI OMKAR SINGH	UP		2.Office	2.Office 09369313332 3.Mobile 09369313332	
874. B/J0014 JAGAT PAL SINGH	2072/1988 Bar Council of	20/06/1988	1.Residence NEAR HANUMAN MANDIR KANPUR ROAD BANTHRA LUCKNOW	1.Residence 09044909633	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)MISMATCH B/W ADD. MENTIONED IN THE FORM & PRO
KANCHAN SINGH	UP		2.Office	2.Office 3.Mobile 09936750399	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
875. B/J0015 JAGAT PATI TIWARI	6830/2005 Bar Council of	18/12/2005	1.Residence 592KA/971 BEGALI COLONY KHARI KA P.S. P.G.I.TELIBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SHRI RAJ PATI TIWARI	UP		2.Office	2.Office 3.Mobile 09415514538	
876. B/J0019	5009/2005	25/09/2005	1.Residence	1.Residence	jagdambaprasdttripathi@yahoo.com

JAGDAMBA PRASAD TRIPATHI	Bar Council of		VILL.PANDEY PURWA POST-HARIHARPUR RANI SHRAWASTI		1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI RAM DHIRAJ TRIPATHI 538KA/150 TRIVENI NAGAR-I SITAPUR ROAD LUCKNOW	UP		2.Office	2.Office 3.Mobile 09452208229	
877. B/J0021 JAGDEO	14432/1999 Bar Council of	27/07/1999	1.Residence VLL. PIPRI KURAKHER POST-BAHARAURA MALL LUCKNOW-15	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHREE SHIV RAM BEHIND NAGAR BALAGANJ LKO.-3	UP		2.Office	2.Office 3.Mobile 09450662394	
878. B/J0024 JAGDISH KUMAR SRIVASTAVA	4967/1995 Bar Council of	12/08/1995	1.Residence B-3/2 NAPIER ROAD COLONY NIWAZ GANJ LUCKNOW	1.Residence 2259840	1)Proof of Practice is not enclosed.
LATE SRI SRI KRISHNA SRIVASTAVA	UP		2.Office	2.Office 3.Mobile 09532656450	
879. B/J0025 JAGDISH MISRA	4213/1995 Bar Council of	26/06/1995	1.Residence 124 RASOOLPUR BARABANKI	1.Residence 9389310721	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
LAL JI MISRA AYODHYA NAGAR BARABANKI CITY	UP		2.Office	2.Office 9335476772 3.Mobile 8799346388	
880. B/J0026 JAGDISH PRASAD	4072/1980 Bar Council of	07/12/1980	1.Residence H.NO.538KHA/77 SHIV NAGAR KHADRA NIRALA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
GORAKH NATH -AS ABOVE-	UP		2.Office	2.Office 3.Mobile 07379736194	

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881. B/J0028 JAGDISH PRASAD MISRA	4669/1989 Bar Council of	10/09/1989	1.Residence 1/188 ZIYAMAU CIRCLE HAZARATGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SHIVE SHANKER LAL MISRA DO	UP		2.Office	2.Office 3.Mobile 9450638178	
882. B/J0030 JAGDISH PRASAD VAISH	3451/1995 Bar Council of	30/04/1995	1.Residence 538G/173-A BABA KA PURWA DEEN DAYAL NAGAR KHADRA LUCKNOW	1.Residence 09044081314	jpvaish@gmail.com 1)Proper address proof is not enclosed as per the norms.

LATE R.R.VAISH AS ABOVE	UP		2.Office	2.Office	
				3.Mobile 09415545134	
883. B/J0032 JAGDISH PRASAD VERMA	5541/1990 Bar Council of	16/12/1990	1.Residence 544D/74 AHIRAN KHERA NARAIN GARDEN COLONY HARDOI ROAD LKO.	1.Residence	1)Mismatch in enrollment date. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE PUTTU LAL DO	UP		2.Office	2.Office	
				3.Mobile 8052011059	
884. B/J0034 JAGDISH PRASAD YADAV	7902/2011 Bar Council of	29/11/2011	1.Residence 14 PIPRA GHAT DILKUSHA LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE SHIV RATAN YADAV DO	UP		2.Office	2.Office	
				3.Mobile 9936312134	
885. B/J0036 JAGDISH SINGH	9894/1964 Bar Council of	04/04/1964	1.Residence 3/307 VISHAL KHAND GOMTI NAGAR LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
LATE VASUDEV SINGH 3/307 VISHAL KHAND GOMTI NAGAR LUCKNOW	UP		2.Office	2.Office	
				3.Mobile 9839076893	
886. B/J0041 JAGESHWAR MAURYA RAMESHWAR PRASAD MAURYA	559/2002 Bar Council of UP	17/01/2002	1.Residence 2/142 VIKAS KHAND GOMTI NAGAR LUCKNOW 2.Office	1.Residence 2.Office)ADDRESS NOT CLEAR/LEGIBLE IN PROOF ENCLOSED.
				3.Mobile 9451072933	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
887. B/J0042 JAGESHWARI PRASAD MATHUR	859/1977 Bar Council of	10/04/1977	1.Residence 2/5-C SHAHID APARTMENT GOLAGANJ LUCKNOW	1.Residence 09451902990	jp,athuradv@indiatimes.com 1)Proper address proof is not enclosed as per the norms.
LATE SANKATA PRASAD MATHUR 14 BENI PRASAD ROAD LALBAGH LUCKNOW	UP		2.Office	2.Office 05226521623 3.Mobile 09839045193	
888. B/J0043 JAGJEET SINGH	14407/1999 Bar Council of	27/07/1999	1.Residence B-3 MAUSAM BAGH SITAPUR ROAD LUCKNOW	1.Residence 05222757751	jagjeetsingh125@gmail.com 1)Mismatch in enrollment date.
S.GYAN SINGH	UP		2.Office	2.Office	
				3.Mobile 9839082960	

889. B/J0044 JAGJIT SINGH SODHI	1203/1995 Bar Council of	15/01/1995	1.Residence LD-26 SECTOR-F L.D.A. COLONY KANPUR ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
KULDEEP SINGH SODHI DO	UP		2.Office	2.Office 3.Mobile 9235776765	
890. B/J0045 JAGMOHAN YADAV	167/1989 Bar Council of	08/01/1989	1.Residence GRAM SARSAWAN POST ARJUNGANJ. LUCKNOW	1.Residence 9307206780	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)ENROLLMENT DATE NOT MENTIONED ON PROOF OF PRA
LT., SRI JHABBAR YADAV 24 ASHOK MARG. LUCKNOW	UP		2.Office 3.Chamber in High Court 6A. CIVIL COURT. LUCKNOW	2.Office 3.Mobile	
891. B/J0048 JAGROOPAN NISHAD	4123/2008 Bar Council of	24/08/2008	1.Residence VILL. CHAKAURA (GULRAHA), P.S.-JALALPUR, AMBEDKAR NAGAR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAM TIRATH NISHAD	UP		2.Office	2.Office 9435996002 3.Mobile 7800125944	
892. B/J0051 JAI KARAN MISHRA	7355/2011 Bar Council of	19/11/2011	1.Residence 14/816 INDIRA NAGAR LUCKNOW	1.Residence 05222702400	mishraj.k.@yahoo.com 1)Local Address proof is not enclosed.
SHRI RAKESH KUMAR MISHRA	UP		2.Office 3.Chamber in High Court CHAMBER NO.28	2.Office 3.Mobile 07376818401	

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893. B/J0065 JAI PRAKASH	4360/2010 Bar Council of	28/03/2010	1.Residence 2/152 VIKAS NAGAR LUCKNOW-226022	1.Residence	1)Proof of Practice is not enclosed.
BADRI PRASAD AS ABOVE	UP		2.Office	2.Office 3.Mobile 9415933805	
894. B/J0070 JAI PRAKASH MATHUR	924/1974 Bar Council of	19/07/1974	1.Residence 448/60 NAGARIA THAKURGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE BINDESHWARI DAYAL MATHUR DO	UP		2.Office	2.Office 05222409732 3.Mobile 9838823055	
895. B/J0080 JAI PRAKASH SRIVASTAVA	9825/2001 Bar Council of	11/11/2001	1.Residence 71 L.T.G. LDA COLONY AISHBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE MANOHAR LAL SRIVASTAVA	UP		2.Office	2.Office	

896. B/J0081 JAI PRAKASH TRIPATHI	3873/1982 Bar Council of	02/12/1982	1.Residence VILL.EKMA,POST-E KDUNGI,DIST.BASTI	3.Mobile 9415086609	1.Residence advocatejptripathi@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Local Address proof is not enclosed.
SRI JOKHAN TIWARI B-1/75 VISHWAS KHAND,GOMATI NAGAR,LKO	UP		2.Office 3.Chamber in High Court CH.NO.32	2.Office 05224034600 3.Mobile 8009091889	
897. B/J0099 JAINENDRA KUMAR	908/2001 Bar Council of	12/02/2001	1.Residence VILL. BARGADI KALA POST ITAUNJA LUCKNOW	1.Residence 9450095135	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
DWARIKA PRASAD	UP		2.Office	2.Office 3.Mobile 8874978882	
898. B/J0103 JAIPRAKASH YADAV	9740/2003 Bar Council of	18/10/2003	1.Residence TYPE-III/33 KENDRANCHAL COLONY SECTOR-K ALIGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI UMESH KUMAR YADAV	UP		2.Office	2.Office 3.Mobile 09839935021	

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899. B/J0106 JALAL AHMAD KHAN	13646/2000 Bar Council of	19/10/2000	1.Residence 4A,BALMIKI MARG ,LAL BAGH LKO	1.Residence	1)Applicants name is not mentioned in the address proof enclosed. 2)Proof of Practice is not enclosed.
LATE SHAMSU HUDA KHAN 75 R.N.SANYAL ROAD,MAQBOOL GANJ ROAD,LKO	UP		2.Office	2.Office 9565263904 3.Mobile 9839771511	
900. B/J0112 JAMAL AHMAD KHAN	3059/1994 Bar Council of	31/07/1994	1.Residence A-193 RAJAJI PURAM LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.)ENROLLMENT DATE NOT MENTIONED ON BAR COUNCIL
NIHAL AHMAD KHAN DO	UP		2.Office	2.Office 3.Mobile 9454635272	
901. B/J0114 JAMAL SAEED SIDDIQUI	3213/1991 Bar Council of	10/08/1991	1.Residence BEHTA KURSI ROAD LUCKNOW	1.Residence 05222999043	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
LATE MOHD. SAEED SIDDIQUI	UP		2.Office	2.Office	

BEHIND MULTY STORY BUILDING CIVIL COURT LUCKNOW

902. B/J0115 JAMI	7344/1994 Bar Council of	09/12/1994	1.Residence 33 GOIN TOLA LUCKNOW	3.Mobile 09839155303	1)Proof of Practice is not enclosed.
LATE SHAH MOHI UDDIN AS ABOVE	UP		2.Office	2.Office 3.Mobile 09889735198	
903. B/J0117 JAMUNA PRASAD (J.P. DIXIT)	3120/1978 Bar Council of	29/11/1978	1.Residence 315/60 BAG MAHANARAIN CHOWK LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE KUNJ BEHARI DIXIT 414/66 BARI KALI CRI MANDIR ROAD CHOWK LUCKNOW	UP		2.Office	2.Office 3.Mobile 09889568507	
904. B/J0120 JANARDAN PRASAD LATE SRI SURYA BALI DO	231/1971 Bar Council of DL	13/12/1971	1.Residence 499/234 ,HASANGANJ,FAIZABAD ROAD,LKO 2.Office 3.Chamber in High Court 46 FLOOR LAWYERS CHAMBER BUILDING HIGH COURT LKO	1.Residence 2.Office 2788919 3.Mobile 9919751344)CERTIFICATE OF ENROLLMENT ENCLOSED IS NOT OF

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905. B/J0121 JANARDAN PRASAD VERMA	6780/2007 Bar Council of	27/10/2007	1.Residence PURE SADHAN, DEVRI KALAN, SRINAGAR BABAGANJ,GONDA	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SATYARAM VERMA PLOT NO.1A BHARAT NAGAR MOHIBALLAPUR, SITAPUR ROAD, LUCKNOW	UP		2.Office	2.Office 3.Mobile 9792731910	
906. B/J0126 JANG BAHADUR SINGH	571/2005 Bar Council of	16/01/2005	1.Residence C-11 VIGYANPURI MAHANAGAR EXT. LUCKNOW	1.Residence	swastik@nosll@yajoomail.co.in 1)Proof of Practice is not enclosed.
LATE SRI RAJ BAHADUR SINGH -DO-	UP		2.Office	2.Office 05224072459 3.Mobile 09415362623	
907. B/J0127 JANHVI JAITLEY	2521/1991 Bar Council of	11/07/1991	1.Residence 44 DAYAL ENCLAVE SECTOR 9 INDIRA NAGAR LUCKNOW	1.Residence 9305642339	1)Applicants name is not mentioned in the address proof enclosed.
LATE DR.G.K. JAITLEY	UP		2.Office 3.Chamber in High Court LADY CHAMBER HIGH COURT	2.Office 3.Mobile 9305642339	
908. B/J0128	4132/1990	08/09/1990	1.Residence	1.Residence	jankirct@yahoo.co.in

JANKI SHARAN PANDEY LATE SHYAM DUTT PANDEY 48BSINGAR NAGAR, ALAMBAGH, LKO	Bar Council of UP		154, SAMAR VIHAR, ALAMBAGH, LKO-226005 2.Office	05222456827 2.Office 3.Mobile 9415002970) PHOTOGRAPH NOT FOUND ON MAIN FORM.
909. B/J0134 JATA SHANKER DWIVEDI	2741/1989 Bar Council of	14/05/1989	1.Residence 570/26B-OPPSIT BAUDH BIHAR VIP ROAD VIRATNAR ALAMBAGH LKO.	1.Residence	1)Proof of Practice is not enclosed.
SHRI LAL CHANDER DWIVEDI AS ABOVE	UP		2.Office	2.Office 3.Mobile 9453937209	
910. B/J0135 JAVED AHMAD	8085/2011 Bar Council of	30/11/2011	1.Residence 335/111 HATA NAJJAN MEHMOOD NAGAR CHOWK LUCKNOW-226003	1.Residence	javed_lucknow@rediffmail.com 1)Proof of Practice is not enclosed.)LEARNING D.L. ENCLOSED VALID UPTO 16.7.12.
HASHIM ALI	UP		2.Office	2.Office 3.Mobile 07505166809	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
911. B/J0139 JAWAHAR LAL GUPTA	741/1988 Bar Council of	26/02/1988	1.Residence 356/255/309 ASHRAF NAGAR LKO	1.Residence	1)Proof of Practice is not enclosed.
LATE SRI RAM SARAN GUPTA CIVIL COURT LUCKNOW	UP		2.Office	2.Office 3.Mobile 9305176710	
912. B/J0144 JAY PRAKASH	6074/2006 Bar Council of	27/11/2006	1.Residence L-1/215 PRIYADARSHINI COLONY SITAPUR ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
RAM PRAKASH	UP		2.Office	2.Office 3.Mobile 9452183413	
913. B/J0151 JAYANTI SHUKLA	3295/2009 Bar Council of	13/06/2009	1.Residence NEAR TELEPHONE EXCHANGE BACHHARAWAN ROAD MAHARAJGANJ RAIBARE	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
CHANDRA PRAKASH SHUKLA AS ABOVE	UP		2.Office 3.Chamber in High Court CAMMON ROOM AWADH BAR	2.Office 3.Mobile 9208102070	
914. B/J0155 JAYSHANKER SHUKLA	7223/1994 Bar Council of	05/12/1994	1.Residence VILL. MAHADEWA P.S. LAMBHUA DISTT.SULTANPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Applicants name is not mentioned in the address proof enclosed.

SRI RAMA SHANKER SHUKLA SSE/135/C/SRY LKO. BANKIPUR LUCKNOW	UP		2.Office	2.Office	
				3.Mobile 09415457722	
915. B/J0156 JEETENDRA SINGH YADAV	7905/2011 Bar Council of	29/11/2011	1.Residence 500/48 KUTUB PUR DALIGANJ LUCKNOW	1.Residence 9305738831	1)Proof of Practice is not enclosed.
SHIV NANDAN YADAV	UP		2.Office	2.Office	
				3.Mobile 9451011800	
916. B/J0164 JITENDRA KUMAR	5529/2011 Bar Council of	01/10/2011	1.Residence V.JOURIYA P.O RUSENA (RAHIMABAD) LKO.	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SAHADEV PRASAD	UP		2.Office	2.Office	
				3.Mobile 8127954406	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
917. B/J0166 JITENDRA KUMAR	1040/2006 Bar Council of	22/02/2006	1.Residence 84/19 KATRA MAQBOOL GANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE SRI BHIKHU RAM AS ABOVE	UP		2.Office	2.Office 3.Mobile 08090384412	
918. B/J0170 JITENDRA KUMAR MAURYA	6157/2003 Bar Council of	29/06/2003	1.Residence 353/17,LINE KHERA B BLOCK RAJAJI PURAM LUCKNOW.226017	1.Residence 09389711191	1)Proof of Practice is not enclosed.
SURENDRA KUMAR MAURYA ---DO---	UP		2.Office	2.Office 09335808412 3.Mobile 09454711191	
919. B/J0176 JITENDRA KUMAR SINGH	13070/1999 Bar Council of	12/07/1999	1.Residence VILL-PALPUR,PO.ITAUNJA DISTT-LKO.	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LIGRASEN SINGH OUDH BAR	UP		2.Office	2.Office 3.Mobile 9450358126	
920. B/J0178 JITENDRA KUMAR TIWARI	15626/2010 Bar Council of	10/10/2010	1.Residence VILL. SONARA POST GANGAULI JAUNPUR	1.Residence 9453063146	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)INCOMPLETE ADDRESS PROOF ENCLOSED.
JAY NARAYAN TIWARI 554/172/613 A CHOTA BARHA ALAMBAGH LUCKNOW	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile	

921. B/J0179 JITENDRA KUMAR UPADHYAY	7509/1999 Bar Council of	16/05/1999	CHAMBER NO.51 CSC BUILDING 1.Residence 15 PRATAP NAGAR NEAR DAYAL ENCLAVE SEC-1 IND. NAG. LUCKNOW	7388111010 1.Residence zityndra@gmail.com 1)Proof of Practice is not enclosed.
SURESH NARAYAN UPADHYAY	UP		2.Office 3.Chamber in High Court CHAMBER NO.10 HIGH COURT LUCKNOW	2.Office 3.Mobile 08052773077
922. B/J0181 JITENDRA KUMAR YADAV	4715/2011 Bar Council of	07/09/2011	1.Residence 445/623,BAMBE WALI SADAK,MALLAHI TOLA,THAKURGANJ, LUCKNOW	1.Residence 1)Proof of Practice is not enclosed.
RAMESHWAR YADAV AS ABOVE	UP		2.Office	2.Office 3.Mobile 9335948482

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
923. B/J0183 JITENDRA MOHAN	3281/2008 Bar Council of	27/07/2008	1.Residence VILL. CHAK AKBARPUR POST SEMOUR KHANPUR DISTT.AMBEDKAR NAGAR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Local Address proof is not enclosed.
SRI RAMLAL	UP		2.Office	2.Office 3.Mobile 7499707956	
924. B/J0185 JITENDRA NATH SINGH	2101/1976 Bar Council of	29/05/1976	1.Residence 268/329-A MALVIYA NAGAR AISHBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE RAGHU NATH SINGH	UP		2.Office	2.Office 05222252200 3.Mobile 9415093725	
925. B/J0187 JITENDRA PAL SINGH	5014/2006 Bar Council of	11/11/2006	1.Residence E-7 SIVANI VIHAR KALYANPUR LUCKNOW	1.Residence 9335249000	1)Proper address proof is not enclosed as per the norms.
BHAGWAN DEEN SINGH 18/482 INDIRA NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9335808988	
926. B/J0189 JITENDRA PRASAD	3363/2007 Bar Council of	20/05/2007	1.Residence E-4858 SEC-11 RAJAJIPURAM LUCKNOW	1.Residence	jitendra.pd.@rediffmail.com 1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.
JOKHAN RAM KOLBAJ BAHADUR PO BHAWARNAT DISTT. AZAMGARH	UP		2.Office	2.Office 3.Mobile 09415840486	

927. B/J0197 JITENDRA SINGH	5219/2003 Bar Council of	17/05/2003	1.Residence 2C/169 VRINDAVAN YOJNA RAEBARELI ROAD LUCKNOW	1.Residence 9450600909	singhjitendra@aol.in 1)Proof of Practice is not enclosed.
LATE S.P.SINGH DO	UP		2.Office	2.Office 05222443979 3.Mobile 9450393944	
928. B/J0201 JUBEDA	1726/2008 Bar Council of	10/04/2008	1.Residence VILL.RAJPUR INDAURA POST INDAURA BAGH DISTT.LUCKNOW	1.Residence	jubeda.jubl@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI SHAKIR ALI	UP		2.Office	2.Office 3.Mobile 09369376414	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
929. B/J0202 JUGDEEP KUMAR	5592/2011 Bar Council of	01/10/2011	1.Residence VILL. BAGHAMOW GOMTI NAGAR LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SAHAJ RAM	UP		2.Office	2.Office 9935623620 3.Mobile	
930. B/J0207 JWALA PRASAD MISRA	7699/2009 Bar Council of	31/10/2009	1.Residence 535/82 FATEHPUR SECTOR-B ALIGANJ LUCKNOW 226024	1.Residence 9335435385	1)Mismatch in enrollment date.
LATE RAM SARAN MISRA AS ABOVE	UP		2.Office 3.Chamber in High Court MEETING HALL OUDH BAR ASSOCIATION HIGH COURT LUCKNOW	2.Office 9532848600 3.Mobile 9532848600	
931. B/J0213 JYOTI SWAROOP	158/2010 Bar Council of	17/01/2010	1.Residence AURAWAN LUCKNOW	1.Residence	jyoti.swaroop82@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHANTI SWAROOP BAJPAI BANTHRA BAZAR CHAURAHA, BANTHRA, LUCKNOW	UP		2.Office	2.Office 3.Mobile 9936261088	
932. B/K0003 K.M.SHARIFUNNISA	3607/2004 Bar Council of	10/07/2004	1.Residence ESI/393 SECTOR A ALIGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Local Address proof is not enclosed.
LATE SHARFUDDIN	UP		2.Office 3.Chamber in High Court CIVIL COURT LUCKNOW	2.Office 3.Mobile 9236261595	
933. B/K0007 KAHKASHAN PARVEEN	331/2005 Bar Council of	16/01/2005	1.Residence 423/102, 423/46 TAMBAKU MANDI LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.

MOHD AHMAD DO	UP		2.Office	2.Office	
934. B/K0008 KAILASH BIHARI MISRA	352/1976 Bar Council of	01/02/1976	1.Residence N-2/636-637 ALIGANJ LUCKNOW	2.Office 3.Mobile 8604044507	1.Residence 09336605410 1)Proof of Practice is not enclosed.
LATE L.B. MISRA AS ABOVE	UP		2.Office	2.Office 05223294003 3.Mobile 07668556911	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
935. B/K0011 KAILASH CHANDRA GUPTA	5401/1982 Bar Council of	18/12/1982	1.Residence 5/108,VIRAJ KHAND,GOMTI NAGAR,LKO,UP	1.Residence	1)Proof of Practice is not enclosed.
LATE.SHEKHAR CHANDRA GUPTA 41/585,SETH RAMJAS RAOD ,NARAHI,P.S. HAZRATGANJ,LKO	UP		2.Office	2.Office 3.Mobile 9305499190	
936. B/K0012 KAILASH CHANDRA KANDPAL	18432/1999 Bar Council of	12/12/1999	1.Residence BALAJIPURAM DHAKAULI BARABANKI	1.Residence	1)Proof of Practice is not enclosed.
LATE G.S.KANDPAL	UP		2.Office	2.Office 3.Mobile 9335232366	
937. B/K0013 KAILASH CHANDRA SRIVASTAV	103/1995 Bar Council of	13/01/1995	1.Residence 555CH/182 RAMNAGAR ALAMBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE KRISHNA SRIVASTAV SAME	UP		2.Office	2.Office 3.Mobile 08799079404	
938. B/K0015 KAILASH DHEEMAN	9194/2003 Bar Council of	18/10/2003	1.Residence 142, MAKHANIA MOHAL, SADAR, LUCKNOW	1.Residence	kailash_Dheeman@yahoo.in 1)Proof of Practice is not enclosed.
S.D. DHEEMAN THAKUR DWARA COMPLEX, BANGLA BAZAR, LUCKNOW	UP		2.Office	2.Office 3.Mobile 9839231271	
939. B/K0018 KAILASH NATH	2220/2005 Bar Council of	24/04/2005	1.Residence 1/245 VIRAT KHAND GOMTI NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE BABU CHAUHARJA PRASAD 1/167 VIRAT KHAND GOMTI NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9473584099	
940. B/K0025 KALIKISHORE BAJPAYEE	632/1996 Bar Council of	13/01/1996	1.Residence 499/131 HASANGANJ, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.

HRIDAY NARAIN BAJPAYEE 499/131 HASANGANJ, LUCKNOW	UP	2.Office	2.Office	2)Mismatch in enrollment no.
			3.Mobile 9452278748	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
941. B/K0027 KALURAM AHIRWAR	5256/1995 Bar Council of	12/08/1995	1.Residence 3-AMARAWATI COLONY SARVODAYA NAGAR LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms. 2)Applicants name is not mentioned in the address proof enclosed.
LATE PARAM LAL	UP		2.Office	2.Office 3.Mobile 09415577675	
942. B/K0029 KAMAL AHMAD	7555/2011 Bar Council of	23/11/2011	1.Residence C-77 RAJAJIPURAM NEAR JALALPUR RAILWAY CROSSING LUCKNOW	1.Residence 09305423463	1)Proof of Practice is not enclosed.
LATE FAIZUL HASAN AS ABOVE	UP		2.Office	2.Office 05224072288 3.Mobile 09935009437	
943. B/K0032 KAMAL CHANDRA	2031/2001 Bar Council of	07/03/2001	1.Residence 3-4 PUL KUMHARAN, MASAQGANJ, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE M. LAL AS ABOVE	UP		2.Office	2.Office 3.Mobile 9305620990	
944. B/K0033 KAMAL KANT CHATURVEDI	16645/1999 Bar Council of	25/10/1999	1.Residence 173,PATHER WALI GALI,DALIGANJ LKO	1.Residence	kamalkantbaba@rediffmail.com 1)Mismatch in enrollment date.
LATE.R.N CHAUBEY DO	UP		2.Office	2.Office 9415254798 3.Mobile 9415254798	
945. B/K0035 KAMAL KISHOR	883/1996 Bar Council of	05/02/1996	1.Residence H.NO.538 KHA/2/151 LONIKATRA KHADRA P/S HASANGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
PREM PRAKASH DO	UP		2.Office	2.Office 3.Mobile 9450369090	
946. B/K0036 KAMAL KISHOR	2126/1998 Bar Council of	26/06/1998	1.Residence VILL-NAIBASTI POST MISRIKH SITAPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE SRI CHHOTAY LAL	UP		2.Office	2.Office	

H.NO.536KA/118 MAKKAGANJ TRIVENI NAGAR LUCKNOW

3.Mobile
09415786186

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
947. B/K0037 KAMAL KISHOR GUPTA	5214/2000 Bar Council of	23/04/2000	1.Residence BAJRANG VIHAR MOHAN ROAD RAJAJI PURAM LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE SHIV BALAK	UP		2.Office	2.Office 3.Mobile 08004530280	
948. B/K0038 KAMAL KISHORE ANAND JIYA LAL	7797/2007 Bar Council of UP	29/11/2007	1.Residence HATA SITARA BEGUM CHOWK LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9415484942)CERTIFICATE OF BAR COUNCIL OF U.P. IS NOT ATT
949. B/K0048 KAMAR HASAN	6276/2011 Bar Council of	30/10/2011	1.Residence BARGADI BAKSHI KA TALAB, LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
MR. HASAN MIRZA BARGADI BAKSHI KA TALAB, LUCKNOW	UP		2.Office 3.Chamber in High Court CIVIL COURT	2.Office 3.Mobile 9454833414	
950. B/K0052 KAMLA SHANKER AWASTHI	143/1989 Bar Council of	08/01/1989	1.Residence 315/34 BAGH MAHA NARIN CHOWK LUCKNOW-3 (U.P.)	1.Residence 05222257059	1)Local Address proof is not enclosed.
LATE N.P. AWASTHI	UP		2.Office	2.Office 3.Mobile 9935629962	
951. B/K0053 KAMLA SHANKER SHASTRI	289/1984 Bar Council of	09/01/1984	1.Residence I/11 PANDEY KA TALAB COLONY AISH BAGH LKO	1.Residence 8423177665	1)Proof of Practice is not enclosed.
LATE BENI MADHO	UP		2.Office 3.Chamber in High Court IN HIGH COURT CAMPUS UNDER THE SHED LKO	2.Office 3.Mobile 9450895415	
952. B/K0054 KAMLENDRA KUMAR VIMAL	1930/2003 Bar Council of	05/02/2003	1.Residence 33 SHRAJIPURAM ALAM NAGAR ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI MATHURA PRASAD VIMAL	UP		2.Office	2.Office 3.Mobile 09450866622	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
953. B/K0060 KAMLESH KUMAR	3898/2009 Bar Council of	31/07/2009	1.Residence E4/456 RAJNI KHAND SHARDA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Applicants name is not mentioned in the address proof enclosed.
SHRI SHYAM LAL	UP		2.Office 3.Chamber in High Court ROOM NO-1 HIGH COURT BENCH LUCKNOW	2.Office 3.Mobile 09415477425	
954. B/K0066 KAMLESH KUMAR SRIVASTAVA	3375/1986 Bar Council of	30/08/1986	1.Residence 456/60 K DAULATGANJ CHOWK LUCKNOW 226003	1.Residence 9839115453	1)Proof of Practice is not enclosed.
LATE SRI SABEB SARAN LAL DO	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile	
955. B/K0067 KAMLESH KUMAR YADAV	1623/1993 Bar Council of	17/04/1993	1.Residence VILL.PADRA POST PATAUNA MALIHRA BAD LKO	1.Residence 9651094172	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE JODHA PRASAD YADAV	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile	
956. B/K0070 KAMLESH SINGH	1657/1978 Bar Council of	28/07/1978	1.Residence 2/171 VIJAY KHAND-II GOMTI NAGAR LUCKNOW	1.Residence 05222303548	1)Mismatch in enrollment date.
LATE SATYA PRIYA SINGH 2/171 VIJAY KHAND-II GOMTI NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court CHAMBER NO. 92 5TH FLOOR	2.Office 9415195463 3.Mobile 9935798918	
957. B/K0072 KAMLESH KUMAR SHUKLA	8233/2008 Bar Council of	28/12/2008	1.Residence 570/102 VIRAT NAGAR PO. CHANDER NAGAR ALAMBAGH LUCKNOW	1.Residence	advocate k.k.shukla 19828 gmail.com 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI BUDDHI SAGAR SHUKLA VIRAT NAGAR V.L.P RAOD ALAMBAGH LUCKNOW	UP		2.Office	2.Office 9044081397 3.Mobile 9369680541	
958. B/K0073 KAMTA PRASAD	3897/2001 Bar Council of	28/04/2001	1.Residence 7 SHAH NAJAF IMAMBARA HAZARATGANJ LUCKNOW	1.Residence 9335691931	1)Proof of Practice is not enclosed.
LATE GAYA PRASAD	UP		2.Office	2.Office 3.Mobile 9651573552	

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959. B/K0074 KANCHAN BHATT	9522/2003 Bar Council of	18/10/2003	1.Residence 190/13, BAL KRISHNA BHAWAN,MURG KHANA,MASAKGANJ, LKO.	1.Residence	1)Proof of Practice is not enclosed.
GOVIND LAL SHARMA AS ABOVE	UP		2.Office	2.Office 3.Mobile 9838375751	
960. B/K0083 KAPIL DEV SINGH YADAV	709/1979 Bar Council of	20/03/1979	1.Residence 2/237 VIKAS KHNAD GOMTI NAGAR LUCKNOW	1.Residence 05222392614	1)Proof of Practice is not enclosed.
LATE SRI SHIV NATH SINGH YADAV 3 SHYAM BHAWAN 33 CANTT. ROAD LUCKNOW	UP		2.Office 3.Chamber in High Court 35 CHAMBER IN HIGH COURT	2.Office 05222614137 3.Mobile 09415021413	
961. B/K0086 KAPIL GUPTA	2331/2007 Bar Council of	20/05/2007	1.Residence LVV/215 SECTER ALIGANJ LKO	1.Residence 9935222827	kapil gupta 8333 @ yahoo.com 1)Proper address proof is not enclosed as per the norms.
SRI KESHAV KISHOR GUPTA B1/5 SECTER C INDIRA NAGAR LKO	UP		2.Office	2.Office 3.Mobile	
962. B/K0090 KAPIL MISRA	5589/2007 Bar Council of	03/09/2007	1.Residence 19 STATION ROAD LUCKNOW	1.Residence 05222636431	1)Proof of Practice is not enclosed.
SHRI JYOTINDRA MISRA AS ABOVE	UP		2.Office 3.Chamber in High Court NO.43	2.Office 3.Mobile 09839526651	
963. B/K0094 KARAN KUMAR NIGAM	4382/1999 Bar Council of	16/04/1999	1.Residence MALIHABAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE FATEH BAHADUR NIGAM	UP		2.Office	2.Office 3.Mobile 9621595995	
964. B/K0095 KARAN KUMAR YADAV	7852/2009 Bar Council of	06/11/2009	1.Residence RAJIV NAGAR GHOSIYANA KHARIKA TELIBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
RAGHUNATH PRASAD YADAV	UP		2.Office	2.Office 3.Mobile 9616683145	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
965. B/K0100 KARMENDRA SINGH LATE GAYA PRASAD	7288/1994 Bar Council of UP	05/12/1994	1.Residence 11/12 LEEELA BHAWAN HATA GANIKHAN UAI GANJ LUCKNOW 2.Office	1.Residence 05224076637 2.Office 3.Mobile 09415087487	1)Proof of Practice is not enclosed.
966. B/K0101 KARTAR SINGH RADHEY SINGH	741/2003 Bar Council of UP	11/01/2003	1.Residence 354/50 MEHNDHI BEG. KHERA ALAMNAGAR. LUCKNOW 2.Office 3.Chamber in High Court 15 NO CHAMBER	1.Residence 2.Office 3.Mobile 9335736399	1)Proof of Practice is not enclosed.
967. B/K0103 KARUNA KANT GUPTA LATE BABOO RAM GUPTA	1989/1979 Bar Council of UP	02/08/1979	1.Residence C-2/C5 SITAPUR ROAD ALIGANJ LUCKNOW 2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 41	1.Residence 2.Office 3.Mobile 9415563087)EXPIRED D.L. ENCLOSED.
968. B/K0110 KARUNESH KUMAR SAXENA LT. SHRI JAGDISH NARAIN SAXENA --SAME AS ABOVE--	1599/1980 Bar Council of UP	05/08/1980	1.Residence 57 NADAN MAHAL ROAD LUCKNOW 226004 2.Office	1.Residence 09235146116 2.Office 05224081373 3.Mobile 09336465564	karuneshkumar54@gmail.com 1)Proof of Practice is not enclosed.
969. B/K0118 KATYAYANI CHANDOLA SUDHAN CHANDRA CHANDOLA DO	13365/2010 Bar Council of UP	04/09/2010	1.Residence 4/992 SECTOR 4 VIKAS NAGAR LUCKNOW 2.Office 3.Chamber in High Court	1.Residence 2.Office 9161068697 3.Mobile	katyayani.chandola@gmail.com 1)Proof of Practice is not enclosed.
970. B/K0120 KAUSHAL KISHOR PATHAK LATE SRI B.P. PATHAK	3597/1981 Bar Council of UP	13/12/1981	1.Residence VILL.P.O. INTGAON DISTT. LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09415093987	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
971. B/K0122 KAUSHAL KISHORE SRI SITA RAM	3917/1994 Bar Council of UP	12/08/1994	1.Residence C/O BRIJESH SINGH,MMI/454 VISHAL KHAND GOMTI NAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9839975395	1)Proper address proof is not enclosed as per the norms.

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
972. B/K0126 KAUSHAL KISHORE SHUKLA	392/1982 Bar Council of	24/01/1982	1.Residence 256/45 KHAJUHA LUCKNOW	1.Residence 05222251734	1)Proof of Practice is not enclosed.
LATE LAXMI CHANDRA SHUKLA AS ABOVE	UP		2.Office	2.Office 3.Mobile 9307206847	
973. B/K0127 KAUSHAL KISHORE SHUKLA	177/1982 Bar Council of	10/01/1982	1.Residence SEWA SADAN E-3160 RAJA JI PURAM LUCKNOW	1.Residence 09415424580	1)Local Address proof is not enclosed.
LATE SURAJ PRASHAD SHUKLA AS ABOVE	UP		2.Office	2.Office 05222412068 3.Mobile 07607366754	
974. B/K0132 KAUSHAL KUMAR ASTHANA	9480/2011 Bar Council of	22/12/2011	1.Residence KANHAI PUR WAZIDPUR JAUNPUR	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE HRIDAY NARAINLAL	UP		2.Office	2.Office 3.Mobile 09415891948	
975. B/K0135 KAUSHAL SINGH	8983/2001 Bar Council of	05/10/2001	1.Residence H.N.496/127 CHHOTA CHAND GANJ NIRALA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
GURU CHARAN LAL	UP		2.Office	2.Office 3.Mobile 09453933903	
976. B/K0143 KAVITA SINGH	5055/2008 Bar Council of	02/11/2008	1.Residence MAHNAURA SAHRANVA UNNAO	1.Residence 08005372381	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
UDAI VEER SINGH S.S.1544 SEC-H ASHIYANA L.D.A. COLONY LUCKNOW	UP		2.Office	2.Office 3.Mobile 09919099221	
977. B/K0146 KEDAR NATH SINGH	1730/1979 Bar Council of	13/07/1979	1.Residence 631/168 A SURENDRA NAGAR LUCKNOW	1.Residence 05222700796	1)Proof of Practice is not enclosed.
LATE BHIKHA LAL 631/168 A SURENDRA NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9450637751	

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Sl. Roll No.	ENROLLMENT	DATE OF	Complete Address	Telephone Nos	E-mail Address/Remark
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Name of Advocate Father/Husband's Name	No./Year /Council	Enrollment			
978. B/K0147 KEDAR SINGH	1557/1977 Bar Council of	06/07/1977	1.Residence VILL.PAHARPUR P.S. BANTHARA LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI SHIV NATH SINGH H.NO.773 SEC-I L.D.A. COLONY LUCKNOW	UP		2.Office	2.Office 3.Mobile 09919073858	
979. B/K0151 KESHAV NARAYAN MATHUR	1621/2009 Bar Council of	29/03/2009	1.Residence A-1527 INDIRA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE SHRI GOVIND NARAYAN MATHUR	UP		2.Office	2.Office 05222354208 3.Mobile 09451534606	
980. B/K0153 KESHAV PRASAD	243/1994 Bar Council of	09/01/1994	1.Residence VILL BAKHHA KERA NABI PANAH MALL LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI AYODHYA PRASAD H.NO.441/RN/117 PRAGATRI VIHAR COLONY BALAGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 9935778435	
981. B/K0154 KESHAV RAM PANDEY	303/1992 Bar Council of	11/01/1992	1.Residence SURYA CLONY SHAHPUR ,CHINHAT LUCKNOW.	1.Residence 9415720525	1)Applicants name is not mentioned in the address proof enclosed.
LATE JHAGAROO (JHAGROO PRASAD PANDEY)	UP		2.Office 3.Chamber in High Court ROOM NO.3 EXT.OUDH BAR ASSOCIATION ,H.C.LUCKNOW.	2.Office 3.Mobile 8874987770	
982. B/K0155 KHADAG BAHADUR SINGH	4767/2002 Bar Council of	17/07/2002	1.Residence F-143 SOUTH CITY NEAR MILLENIUM SCHOOL LUCKNOW	1.Residence	1)Local Address proof is not enclosed.
SRI PRABHU NATH SINGH 508/66 K CHARAN VILLA BABA DAYAL COLONY HYDERABAD LKO.	UP		2.Office	2.Office 05224047679 3.Mobile 09415538352	
983. B/K0156 KHAJAN SINGH YADAV	8760/2009 Bar Council of	26/11/2009	1.Residence MASTIPUR NIGOHAN LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
INDER PAL SINGH YADAV	UP		2.Office	2.Office 3.Mobile 9415213314	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
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984. B/K0158 SAGHIR HASAN KHAN	2810/1987 Bar Council of	25/07/1987	1.Residence 607 ARIF ASHIANA, CHOWK, LKO-3	1.Residence 05222258155	shksradv_hc@rediffmail.com 1)Proof of Practice is not enclosed.
AHMAD HASAN KHAN 01-UGF-ARIF ASHIANA, CHOWK LKO-3	UP		2.Office	2.Office 3.Mobile 8115283654	
985. B/K0159 KHIRODHAN PRASAD	9183/2003 Bar Council of	18/10/2003	1.Residence H.NO.44,BADSHAH BAGH, FAIZABAD ROAD, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE BANGALI PRASAD AS ABOVE	UP		2.Office 3.Chamber in High Court CIVIL COURT, LUCKNOW	2.Office 3.Mobile 9889328025	
986. B/K0168 KIRAN SINGH	17039/1999 Bar Council of	25/08/1999	1.Residence PR-198 NEHRU ENCLAVE GOMTI NAGAR LUCKNOW	1.Residence 09005300860	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI SHYAM BAHADUR SINGH	UP		2.Office	2.Office 3.Mobile 09839926848	
987. B/K0174 KISAN KUMAR SINGH	2771/1989 Bar Council of	14/05/1989	1.Residence 9/599 INDRA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE H. SINGH	UP		2.Office	2.Office 3.Mobile 9935788039	
988. B/K0176 KISHORE KUMAR SHARMA	3089/2003 Bar Council of	09/03/2003	1.Residence 179/6-4, BAROOD-KHANA, GOLAGANJ, LUCKNOW, 226018.	1.Residence	kishsharma@hotmail.com 1)Proof of Practice is not enclosed.
SRI KARMA CHAND SHARMA AS ABOVE	UP		2.Office	2.Office 3.Mobile 09839013820	
989. B/K0177 KISHORE KUMAR SHARMA	1953/2001 Bar Council of	07/03/2001	1.Residence B-133 SHIVPURI KALYANPUR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SURENDRA PRASAD	UP		2.Office	2.Office 3.Mobile 09415913699	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
990. B/K0179 KISHORE NARULA	9800/2010 Bar Council of	25/07/2010	1.Residence FLAT NO.602 CORONATION APPARTMENTS 28 PARK ROAD LUCKNOW	1.Residence 08303807760	1)Proof of Practice is not enclosed.
LATE ISHWAR DASS NARULA	UP		2.Office	2.Office	

C-113 SAHARA PLAZA PATRAUARPURAM GOMTI NAGAR LUCKNOW

991. B/K0181 KISHORI LAL	2534/1987 Bar Council of	23/05/1987	1.Residence BHURKURI P/O KAURIA DISTT.GONDA(UP)	09336879471 3.Mobile 09839012222	1)Proof of Practice is not enclosed.
LATE SRI RAMLAKHAN 88/54JURIYAN TOLA MAQBOOLGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 9335327961	
992. B/K0184 KM KIRAN PANDEY	2296/1991 Bar Council of	29/06/1991	1.Residence C/O SRI S.K.PANDEY 610/207 KESAU NAGAR COLONY SITAPUR RD.LKO	1.Residence 05222756177	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Local Address proof is not enclosed.
LT. SIYA RAM PANDEY SAME	UP		2.Office	2.Office 3.Mobile 09415271077	
993. B/K0187 KM PRAGYA SINGH	6974/2006 Bar Council of	16/12/2006	1.Residence H.NO.610/207 KESHAV NAGAR COLONEY LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Applicants name is not mentioned in the address proof enclosed.
SHRI PIYUSH KUMAR AS ABOVE	UP		2.Office 3.Chamber in High Court CH.NO.50	2.Office 05222756177 3.Mobile 09454291107	
994. B/K0188 KM RENU SAXENA	465/1995 Bar Council of	15/01/1995	1.Residence H.NO.342/48 TRBENGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE SHRI RAJESHWAR PRASAD SAXENA AS ABOVE	UP		2.Office 3.Chamber in High Court CHAMBER NO.6 SECOND FLOOR HIGH COURT LUCKNOW	2.Office 05222261067 3.Mobile 09450642683	
995. B/K0190 KM. ABIDA KHATOON	10324/1999 Bar Council of	31/05/1999	1.Residence 450/41 K MUFTIGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE AZIZ HUSAIN	UP		2.Office	2.Office 3.Mobile 9452465346	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
996. B/K0192 KM. ANKITA GUPTA	13579/2010 Bar Council of	04/09/2010	1.Residence 532'KHA/29 MEHNDI TOLA ALIGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SHRI KESHARI PRASAD GUPTA AS ABOVE	UP		2.Office	2.Office 3.Mobile 09026969127	

997. B/K0193 KM. AZIZUN NOOR KHANAM	786/1984 Bar Council of	05/02/1984	1.Residence C-1975 MINI LIG RAJAJI PURAM LUCKNOW -17	1.Residence	1)Proof of Practice is not enclosed.
LATE NOORUL HASAN KHAN AS ABOVE	UP		2.Office	2.Office 05222413227 3.Mobile 8756001851	
998. B/K0194 KM. CHARU SINGH	708/2006 Bar Council of	22/02/2006	1.Residence H.NO.610/207 KESHAV NAGAR COLONY LUCKNOW	1.Residence 09411214300	1)Applicants name is not mentioned in the address proof enclosed.
SHRI PIYUSH KUMAR AS ABOVE	UP		2.Office 3.Chamber in High Court CH.NO.50	2.Office 05222756177 3.Mobile 08005464339	
999. B/K0196 KM. JYOTSNA	6331/2006 Bar Council of	14/12/2006	1.Residence 285KHA/07 MILL ROAD KAREHTA AISHBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
DAN BAHADUR PATHAK DO	UP		2.Office	2.Office 3.Mobile 9454206518	
1000. B/K0201 KM. MAHA MAHIMA SRIVASTAVA	48/1969 Bar Council of	16/01/1969	1.Residence KM. HAMA MAHIMA SRIVASTAVA ADV. C/O R.K. AWASTHI L-1 U10-411	1.Residence 9451290775	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed. 3)Applicants name is not mentioned in the address proof enclosed.
LATE SRI JAI DEV SINGH SECTOR-B PRIYADARSHINI COLONY SITAPUR ROAD LUCKNOW	UP		2.Office 3.Chamber in High Court WOMAN CHAMBER LKO, AWADH BAR	2.Office 9919350029 3.Mobile 9919350029	
1001. B/K0202 KM. MAMTA KAMLE	10294/1999 Bar Council of	31/05/1999	1.Residence SECTOR-7 HOUSE NO-645, JANKIPURAM EXTENSTION LKO.	1.Residence	1)Proof of Practice is not enclosed.
SRI D.R. KAMLE	UP		2.Office 3.Chamber in High Court STATE GOVT. LADIES CHABBER	2.Office 3.Mobile 9307283068	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1002. B/K0204 KM. NEELAM CHAURASIA	9273/2003 Bar Council of	18/10/2003	1.Residence H.NO.14/384 MURAD ALI LANE BACK SIDE OFF ALL INDIA RD.ST.LKO	1.Residence 09839258436	1)Proof of Practice is not enclosed.
MR. RAM GULAM CHAURASIA	UP		2.Office	2.Office 3.Mobile 09451444666	
1003. B/K0211	8398/2000	17/06/2000	1.Residence	1.Residence	

KM. SEEMA BHALLA	Bar Council of		NEW BASTI BUS STAND LAKHIMPUR KHERI			1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
CHAMAN LAL DO	UP		2.Office		2.Office 3.Mobile 9721255176	
1004. B/K0216 KM.ALKA KHARE	9132/2007 Bar Council of	30/12/2007	1.Residence 589KHA/23 SUBHASH NAGAR NEAR G.S.S.D.GIRL'S I.COLLEGE LKO.		1.Residence	alkaadvocate@gmail.com 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI BASANT KUMAR KHARE AS ABOVE	UP		2.Office		2.Office 3.Mobile 9839257476	
1005. B/K0220 KM.VISHNUMATI SEN	7556/1994 Bar Council of	21/12/1994	1.Residence B-1223,INDIRA NAGAR,LKO-226016		1.Residence	1)Proof of Practice is not enclosed.
LATE HARI PRASA SEN AWADH BAR	UP		2.Office		2.Office 3.Mobile 9717663086	
1006. B/K0221 KOCHURANI.C.J.	5743/2006 Bar Council of	11/11/2006	1.Residence HOLY CROSS PROVINCIALALE 36/2 CANTT ROAD LUCKNOW		1.Residence 09452788019	ranipumma@gmail.com 1)Applicants name is not mentioned in the address proof enclosed.)ADDRESS PROOF IS ILLEGIBLE.
C.J.JOPEPH AS ABOVE	UP		2.Office 3.Chamber in High Court CHAMBER NO. 17		2.Office 05222611816 3.Mobile 9005431819	
1007. B/K0227 KRIPA SINDHU AWASTHI	9549/2003 Bar Council of	18/10/2003	1.Residence UNCHA KHERA KALAN KAMLAPUR SITAPUR		1.Residence	kripasindhuawasthi@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
JAI PRAKASH AWASTHI 418/94 JA-4 GARHI PEER KHAN LUCKNOW	UP		2.Office		2.Office 3.Mobile 9452463114	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1008. B/K0228 KRIPAL SINGH	1035/1984 Bar Council of	21/03/1984	1.Residence H.NO.178 CHINHAT LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE KRISHNA NAND SINGH AS ABOVE	UP		2.Office	2.Office 3.Mobile 09335216912	
1009. B/K0229 KRISHAN BEHARI SRIVASTAVA	2092/1991 Bar Council of	05/06/1991	1.Residence A-109 RAJAJIPURAM LUCKNOW-17	1.Residence 05222662367	1)Proof of Practice is not enclosed.

LATE SRI HARI PRASAD SRIVASTAVA AS ABOVE	UP		2.Office	2.Office	
				3.Mobile 09451388803	
1010. B/K0232 KRISHAN KUMAR	4576/2006 Bar Council of	09/09/2006	1.Residence 537BHA/644 BHARAT NAGAR SITAPUR ROAD LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
RAMAKANT TRIPATHI --DO--	UP		2.Office	2.Office	
				3.Mobile 09450358590	
1011. B/K0235 KRISHAN KUMAR JAISWAL	759/1977 Bar Council of	09/04/1977	1.Residence 260/48, NAWABGANJ, AISHBAGH, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI.J.N. JAISWAL AS ABOVE	UP		2.Office	2.Office	
				3.Mobile 9415516206	
1012. B/K0237 KRISHAN LAL GURNANEE	30/1953 Bar Council of	13/10/1953	1.Residence 5 RANA PRATAP MARG BEHIND HOTEL ARIF CASTLE LUCKNOW	1.Residence 05222624708	gurnanee_advocate@rediffmail.com 1)Mismatch in enrollment date. 2)Mismatch in enrollment no.
LATE TEOMAL GURNANI AS ABOVE	UP		2.Office	2.Office	
				3.Mobile 09415082336	
1013. B/K0239 KRISHNA PAL SINGH	6735/2000 Bar Council of	15/05/2000	1.Residence VILLAGE-AHAMAMAU, PO ARJUNGANJ DISTT. LUCKNOW 226002	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI MANOHAR BUX SINGH	UP		2.Office	2.Office	
				3.Mobile 9838789559	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1014. B/K0240 KRISHAN SHANKER MISRA	15225/2000 Bar Council of	06/12/2000	1.Residence 555KHA/80 SHUBHASH NAGAR ALAMBAGH LUCKNOW	1.Residence 08090685327	1)Proof of Practice is not enclosed.
KARUNA SANKAR MISRA	UP		2.Office	2.Office	
				3.Mobile 09415468524	
1015. B/K0244 KRISHNA BHAWAN TIWARI	41814/1999 Bar Council of	14/08/1999	1.Residence 2A/30 PIPRA GHAT DILKUSHA LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.)ENROLMENT NO. MISMATCH & CHAMBER WRONGLY MENT
SRI KALIKA PRASHAD TIWARI AS ABOVE	UP		2.Office	2.Office	
				3.Mobile 09450437157	

1016. B/K0248 KRISHNA DEV PANDEY	13583/2010 Bar Council of	04/09/2010	1.Residence 1928 BUDDHA BIHAR HAIDER CANAL M.G. MARG HAZRATGANJ LUCKNOW	1.Residence	krishnadevpandey@gmail.com 1)Proof of Practice is not enclosed.
SYRYA NARAYAN PANDEY	UP		2.Office	2.Office 3.Mobile 09984532885	
1017. B/K0252 KRISHNA GOPAL MISHRA	1242/1998 Bar Council of	01/04/1998	1.Residence C-1199/5, INDIRA NAGAR, LUCKNOW.	1.Residence	1)Proof of Practice is not enclosed.
JAI SHANKAR MISHRA AS ABOVE	UP		2.Office	2.Office 3.Mobile 09839726807	
1018. B/K0260 KRISHNA KUMAR	12665/2000 Bar Council of	27/09/2000	1.Residence 559KH/68 SRINAGAR ALAMBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
KEDAR RAM SHANTI NAGAR SAROGINI NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09335738325	
1019. B/K0261 KRISHNA KUMAR	1016/2009 Bar Council of	15/02/2009	1.Residence VILL. AKBARPUR POST DAKHIAWA SIDHAULI DISTT. SITAPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI GAJODHAR PRASAD	UP		2.Office 3.Chamber in High Court ROOM NO.3 ST ROAD LUCKNOW	2.Office 3.Mobile	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1020. B/K0266 KRISHNA KUMAR DUVEY	4167/2011 Bar Council of	25/08/2011	1.Residence VILL CHAKTERI P/S BALDIRAI DISTT SULTANPUR U.P	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
JAS KARANA DUVEY	UP		2.Office 3.Chamber in High Court AUDH BAR ASSOCIATION EXT., ROOM NO 3. HIGHCOURT LUCKNOW	2.Office 3.Mobile 7388460110	
1021. B/K0274 KRISHNA KUMAR SINGH	9849/2010 Bar Council of	25/07/2010	1.Residence H.NO.165 MOH & PO. NEW HYDRABAD LUCKNOW	1.Residence 9336419075	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE SRI RAM JEET SINGH H.NO.165 MOH & PO. NEW HYDRABAD LUCKNOW	UP		2.Office 3.Chamber in High Court CHAMBER NO.40 THRED FLOOR C S C BUILDING HIGH COURT LUCKNOW	2.Office 05222780361 3.Mobile 7800732457	
1022. B/K0277 KRISHNA KUMAR SINGH	6166/2009 Bar Council of	13/09/2009	1.Residence 508/66 BABA DAYAL SINGH COLONEY LUCKNOW	1.Residence	kris.9oct83@gmail.com 1)Proper address proof is not enclosed as per the norms.

KAMESHWAR SINGH	UP		2.Office	2.Office	
				3.Mobile 9389038397	
1023. B/K0279 KRISHNA KUMAR TEWARI	1846/1983 Bar Council of	25/03/1983	1.Residence 136 BERUNI KHANDAQ LUCKNOW	1.Residence 05222636975	1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date.
BAJRANG SHARAN TEWARI DO	UP		2.Office	2.Office	
				3.Mobile 9473561831	
1024. B/K0281 KRISHNA KUMAR VERMA	6181/2006 Bar Council of	01/12/2006	1.Residence S-628/255, SHAKTI NAGAR, FAIZABAD ROAD, LUCKNOW.	1.Residence 09026905175	kkverma@amicusdemos.com 1)Local Address proof is not enclosed.
SRI RAM RAJ VERMA KALBE ABID PLAZA NEAR CHARAK PATHOLOGY CHOWK LUCKNOW	UP		2.Office	2.Office 05224043222 3.Mobile 09335270614	
1025. B/K0286 KRISHNA MOHAN	3026/1977 Bar Council of	12/12/1977	1.Residence VILL. PARAUPUR P.O. CHATTAUNA DISTT. SULTANPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SRI IQBAL BAHADUR SRIVASTAVA 76/22 GURUDWARA ROAD NAKAHINDA LUCKNOW	UP		2.Office 3.Chamber in High Court CHAMBER NO.24	2.Office 3.Mobile 09305474021	

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1026. B/K0287 KRISHNA MOHAN BAJPAI	7939/2009 Bar Council of	22/11/2009	1.Residence 3/106 VIVEK KHAND GOMTI NAGAR LKO.	1.Residence	1)Proof of Practice is not enclosed.
GANGA PRASAD BAJPAI	UP		2.Office 3.Chamber in High Court 88	2.Office 9415007370 3.Mobile	
1027. B/K0290 KRISHNA MOHAN NIGAM	9042/2009 Bar Council of	12/12/2009	1.Residence C-1429/G INDIRA NAGAR NEAR SHIVAJI MARKET LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE SRI LADLI MOHAN NIGAM AS ABOVE	UP		2.Office 3.Chamber in High Court NEAR GATE NO-8 AMAN ELECTROSTAT HIGH COURT LUCKNOW	2.Office 3.Mobile 09236435904	
1028. B/K0291 KRISHNA MURARI BHATT	2553/1979 Bar Council of	26/09/1979	1.Residence HNO 190/13 BAL KRISHNA BHAWAN MURGH KHANA HASHAKGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE RAM ASHRAY BHATT	UP		2.Office	2.Office 3.Mobile	

1029. B/K0294 KRISHNA PAL	191/1983 Bar Council of	03/01/1983	1.Residence C-5399 SECTOR-13 RAJAJIPURAM LUCKNOW	1.Residence	09838789792	1)Local Address proof is not enclosed.)BAR COUNCIL OF U.P. CERTIFICATE NOT ATTESTED.
SHRI SHIV MOHAN TRIPATHI AS ABOVE	UP		2.Office	2.Office		
1030. B/K0300 KRISHNA SARAN	927/1977 Bar Council of	27/04/1977	1.Residence 291 HIND NAGAR KANPUR ROAD LUCKNOW	1.Residence	05224104878	legalcellbbdnitm@gmail.com 1)Mismatch in enrollment date.
LATE GURU SARAN LAL SRIVASTAVA 40 PURANA QUILA SADAR LUCKNOW	UP		2.Office	2.Office	05222231344	
					3.Mobile	
					09628374431	
1031. B/K0304 KSHMA	8849/2011 Bar Council of	15/12/2011	1.Residence VILL. KHALLA RUP MANGADPUR POST NAUGAI KANNAUJ	1.Residence		1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAM KISHOR DUBEY	UP		2.Office	2.Office		
					3.Mobile	
					8795011974	

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1032. B/K0305 KUASHALENDRA PRATAP SINGH	3462/1986 Bar Council of	13/09/1986	1.Residence B-1078, INDIRA NAGAR, LKO-16, UP	1.Residence	kpsingh38@gmail.com 1)Proof of Practice is not enclosed.
LATE SRI RAGHU RAJ SINGH SAME	UP		2.Office	2.Office	
				3.Mobile	
				9415110493	
1033. B/K0306 KUL BHUSHAN LAL HAZRATI	351/1983 Bar Council of	08/01/1983	1.Residence 15/1 CHANDER NAGAR ALAMBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE MANOHAR LAL HAZRATI AS ABOVE	UP		2.Office	2.Office	
				3.Mobile	
				9956510284	
1034. B/K0307 KUL BHUSHAN SHUKLA	4154/2009 Bar Council of	31/07/2009	1.Residence VILL. TARAPUR POST KORWA SHUKULPUR PRATAPGARH	1.Residence	09451756471 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
MR. YUGAL KISHOR SHUKLA 117 PALIKA BAZAR IST FLOOR KAPOORTHALA ALIGANJ LUCKNOW	UP		2.Office	2.Office	
			3.Chamber in High Court CHAMBER NO.1 AWADH BAR ASSOCIATION LUCKNOW	3.Mobile	
				08858707086	
1035. B/K0308 KULBHUSHAN SINGH SIKARWAR	4353/2009 Bar Council of	30/08/2009	1.Residence JAMSARA, SPINNING MILLS, SANDILA, HARDOI	1.Residence	singh.kulbhushan045@gmail.com 1)Proof of Practice is not enclosed.

ASHOK KUMAR SINGH 59 GUYNEE ROAD, ASHISH MARKET, AMINABAD, LUCKNOW	UP		2.Office		2.Office	
					3.Mobile 9026599816	
1036. B/K0309 KULDEEP	7412/2011 Bar Council of	19/11/2011	1.Residence H.NO.39 MOH. RAJARAM TOLA BARGAD TALA PO.KAKORI LUCKNOW		1.Residence 09838857396	2)Mismatch in enrollment date. 3)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SUMER SINGH FIRDAUS COLONY YADAV BAZAR DUBAGA LUCKNOW	UP		2.Office		2.Office	
					3.Mobile 09369846877	
1037. B/K0312 KULDEEP KAUR	4446/2003 Bar Council of	12/04/2003	1.Residence 61-A PURANA QILA LUCKNOW		1.Residence	kuldimple@gmail.com 1)Proof of Practice is not enclosed.
GUROOCHARAN SINGH	UP		2.Office		2.Office	
					3.Mobile 9415546188	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1038. B/K0317 KULDEEP KUMAR SRIVASTAVA	4516/2001 Bar Council of	05/05/2001	1.Residence VILLAGE AND POST MAHADEO GHURAHU DISTRICT SIDDHARTH NAGAR	1.Residence	kuldeepadvocate.hc@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed. 3)Proper address proof is not enclosed as per the norms.
HARENDRA NATH 987/8-B MANAS NAGAR KRISHNA NAGAR LUCKNOW	UP		2.Office	2.Office	
				3.Mobile 09415758748	
1039. B/K0318 KULDEEP NARAIN MISRA	1428/1995 Bar Council of	15/01/1995	1.Residence VILL BEERUM PUR PO. BAKKASH DISTT. LUCKNOW -02	1.Residence 9336350017	kuldeepmisra@yahoo.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI RAM KUMAR MISRA 40/59 KA DEPUTY RAGHUBER DAYAL LANE NARHI BAZAR LUCKNOW	UP		2.Office	2.Office 9044236081 3.Mobile 9415150017	
1040. B/K0319 KULDEEP NARAIN MISHRA	5458/1982 Bar Council of	07/01/1982	1.Residence 3A,BRAHMAPURI NEAR JUGAULI RLY.CROSSING PO.NARAIN NAGAR LKO.	1.Residence	1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date.
LATE SRI R.S.MISHRA	UP		2.Office	2.Office	
				3.Mobile 9415157827	

1041. B/K0324 KULDEEP SINGH	3786/1981 Bar Council of	23/12/1981	1.Residence H.NO.280/88 BLUNT SQUARE, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE SRI MALKIAT SINGH H.NO. 280/88 BLUNT SQUARE, LUCKNOW	UP		2.Office 3.Chamber in High Court AVADH BAR LIBRARY HALL NO.2	2.Office 3.Mobile 9415022155	
1042. B/K0325 KULDEEP SINGH CHAUHAN	14943/2010 Bar Council of	20/09/2010	1.Residence NEAR LAXMI KUNJ CHHOTINA WELL BIKANER RAJASTHAN	1.Residence 09785222239	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
JAGDISH SINGH CHAUHAN H.NO.529K/99/1 PANT NAGAR VIKAS NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09261688808	
1043. B/K0331 KUMAR GAURAV	6868/2003 Bar Council of	12/07/2003	1.Residence 293/213 OLD HAIDER GANJ LUCKNOW	1.Residence	gaurav86612@rediffmail.com 1)Proof of Practice is not enclosed.
BAL GOVIND RASTOGI 293/213 OLD HAIDER GANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 9450817467	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1044. B/K0332 KUMAR RACHIT	7392/2010 Bar Council of	27/06/2010	1.Residence 215/256 SUBHASH MARG, DUGAWAN, LUCKNOW	1.Residence	k.rachit4@gmail.com 1)Proof of Practice is not enclosed.
SHRI ARUN KUMAR SRIVASTAVA 382 RAJENDRA NAGAR, LUCKNOW	UP		2.Office	2.Office 3.Mobile 9999487325	
1045. B/K0333 KUMAR SAMBHAV	3716/2008 Bar Council of	28/08/2008	1.Residence SS-2/465 SEC-F JANKIPURAM LUCKNOW	1.Residence	sambhav4u@gmail.com 1)Mismatch in enrollment date.
C.L. VERMA	UP		2.Office	2.Office 3.Mobile 09450379045	
1046. B/K0334 KUMARI SHASHI PATHAK	4124/1999 Bar Council of	10/05/1999	1.Residence 243/51 BAGHLALJI NADAN MAHAL ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms. 3)Mismatch in enrollment no.)MISMATCH IN ENROLLMENT DATE.
LATE AWADH BIHARI PATHAK AS ABOVE	UP		2.Office	2.Office 3.Mobile 9451246494	
1047. B/K0336 KUNWAR ABHIMANYU RANA	6590/2009 Bar Council of	24/10/2009	1.Residence E-4202 SEC-E, RAJAJI PURAM, LUCKNOW U.P.	1.Residence	ranaa0033@gmail.com 1)Proof of Practice is not enclosed.

LATE RAKESH MOHAN RANA E-4202 SEC-C, RAJAJI PURAM, LUCKNOW	UP		2.Office	2.Office	
			3.Chamber in High Court CHAMBER NO. 3 OUDH BAR ASSOICATION	3.Mobile 9450107488	
1048. B/K0340 KUNDAN LAL SHAH	133/1992 Bar Council of	12/01/1992	1.Residence 57/107 TILPURWA HUSAINGANJ HATA KHWAJA GAUHAR TILAK LUCKNOW	1.Residence 09005926949	1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date.)ENROLMENT DATE MISMATCH
SRI SUNDER LAL SHAH	UP		2.Office	2.Office	
				3.Mobile 07275476285	
1049. B/K0346 KUNWAR BAHADUR TRIPATHI	3866/1981 Bar Council of	25/12/1981	1.Residence H.NO.555CH/228 RAM NAGAR ALAMBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
RAM BAHADUR TRIPATHI	UP		2.Office	2.Office	
				3.Mobile 09935495869	

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1050. B/K0348 KUNWAR GULAB SINGH THAKUR D.SINGH JI	1563/1972 Bar Council of UP	15/12/1972	1.Residence SINGH ASHRAM 496/77 CHHOTA CHANDGANJ BABUGANJ LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile)BAR COUNCIL CERTIFICATE OF U.P. IS NOT ANNEXE
1051. B/K0355 KUNWAR RANJIT	14944/1999 Bar Council of	14/08/1999	1.Residence 497/113, IN FRONT OF GEETA VIDYALAYA BABUGANJ, LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
BALAK RAM	UP		2.Office	2.Office 3.Mobile 9415584049	
1052. B/K0357 KUNWAR SAMITINJAY SINGH	526/1995 Bar Council of	15/03/1995	1.Residence "INDRA BHAWAN"INDRAPRASTHA COLONY RAYPUR BHITHOULI IIM LKO	1.Residence	1)Mismatch in enrollment date.
LATE INDRA PAL SINGH	UP		2.Office	2.Office 3.Mobile 09935278788	
1053. B/K0366 JYOTI PRAKASH	6805/2001 Bar Council of	24/07/2001	1.Residence C-3948 RAJAJIPURAM, LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
SHRI SITARAM PERMANENT ADD.VILL.TAJPUR POST LALESRA P.S.ASIWAN, UNNAO	UP		2.Office	2.Office 3.Mobile 9307010884	

1054. B/K0376 KAUSHAL KUMAR MISHRA	901/1993 Bar Council of	13/02/1993	1.Residence T-34 J MUNAWAR BAG RAILWAY COLONY CHARBAG LUCKNOW	1.Residence	hvt_amethi@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)ENROLLMENT NO. NOT MENTIONED ON MAIN FORM.
LATE SRI RAMDHAN MISHRA	UP		2.Office	2.Office 3.Mobile 9415381690	
1055. B/K0378 KANCHAN KUNWAR	1914/2012 Bar Council of	14/04/2012	1.Residence 643/99/4 INDALGANJ SITAPUR ROAD MOHIBULA RAILWAY STATION LKO	1.Residence	golu.kan@gmail.com 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
KUNWAR SHYAM BABU	UP		2.Office	2.Office 3.Mobile 9616878592	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1056. B/K0383 KANHAIYA LAL	2913/1991 Bar Council of	24/07/1991	1.Residence VILL MADHOPUR POST ITAUNJA B.K.T. LUCKNOW	1.Residence 0512291155	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE SRI SADHURAM	UP		2.Office	2.Office 3.Mobile 9415180820	
1057. B/K0400 KALPANA MISRA	208/1986 Bar Council of	10/01/1986	1.Residence 17/6 WINDSOR PLACE LUCKNOW	1.Residence 0522239444	kalpana.misra5@gmail.com 1)Mismatch in enrollment no.
SATISH CHANDRA MISRA AS ABOVE	UP		2.Office	2.Office 0522239111 3.Mobile 9415058204	
1058. B/L0001 LAKHAN DAYAL SRIVASTAVA	3456/1995 Bar Council of	30/04/1995	1.Residence SAADATGANJ, DURGA DEVI ROAD, 377/15, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.
LATE DEBI DAYAL AS ABOVE	UP		2.Office	2.Office 05222648316 3.Mobile 8853782762	
1059. B/L0003 LAKHPATI SINGH	1294/1983 Bar Council of	23/02/1983	1.Residence ACHARYA DWIVEDI NAGAR (RAMNER MUHEEUDDEN PUR MARG) RAEBAREL	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI AKBAL BAHADUR SINGH	UP		2.Office	2.Office 3.Mobile 9335872290	

1060. B/L0005 LAKSHMAN PRASAD SINGH	6642/2009 Bar Council of	24/10/2009	1.Residence BASHEER BUILDING 417/11 PANDARIBA CHARBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE RAJESHWAR LAL SINGH SAME	UP		2.Office	2.Office 3.Mobile 09473776978	
1061. B/L0007 LAKSHMENDRA SINGH GAHLOT	4531/2006 Bar Council of	09/09/2006	1.Residence 268/46/60 KA AISHBAGH, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI S.P.SINGH GAHLOT AS ABOVE	UP		2.Office 3.Chamber in High Court AVADH BAR ASSOCIATION	2.Office 05222251724 3.Mobile 9415793038	

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1062. B/L0008 LAKSHMI NARAIN	3681/1976 Bar Council of	16/10/1976	1.Residence SALEMPUR PATAURA P.S. KAKORI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE SHRI CHHOTAY LAL 356/218/336 SHIVAJIPURAM COLONY LUCKNOW	UP		2.Office	2.Office 3.Mobile 09198259253	
1063. B/L0015 LALAI SINGH	10414/1999 Bar Council of	10/06/1999	1.Residence H.N.537W/853A,BHARAT NAGAR,SITAPUR ROAD,LKO	1.Residence	1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.
KEDAR SINGH GULAB CENEMA COMPOUND,GOLA GANJ LKO	UP		2.Office	2.Office 3.Mobile 9838972123	
1064. B/L0024 LALIT MOHAN JOSHI	1018/1982 Bar Council of	14/02/1982	1.Residence 947F/173-A SHIV VIHAR 64,UNITED CITY SECTOR I JANKIPURAM LKO	1.Residence 9956621648	advocate lalit mohan joshi G.com 1)Proper address proof is not enclosed as per the norms.
LATE H.B.JOSHI AS ABOVE	UP		2.Office 3.Chamber in High Court CHAMBER NO. 8 ASHOK LANE COURT CAMPUS LUCKNOW	2.Office 9415767892 3.Mobile 9415767892	
1065. B/L0026 LALIT MOHAN SINGH	5107/2009 Bar Council of	13/09/2009	1.Residence KATI BAGIYA POST BANTHARA DISTT. LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
MURLI MANOHAR SINGH DO	UP		2.Office	2.Office 3.Mobile 9648789900	
1066. B/L0027	5484/2008	05/11/2008	1.Residence	1.Residence	

LALIT PANDEY	Bar Council of		GRAM GADAN KHERA POST DEEH DISTT.UNNAO		1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAM CHANDRA PANDEY	UP		2.Office	2.Office 3.Mobile 09696776374	
1067. B/L0040 LATEEF AHMAD KHAN	518/1977 Bar Council of	26/02/1977	1.Residence 62 SHAKTI NAGAR FAIZABAD ROAD, LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
AZIMULLAH KHAN AS ABOVE	UP		2.Office	2.Office 3.Mobile 9838628631	

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1068. B/L0041 LAVA SINGH	2735/1977 Bar Council of	25/11/1977	1.Residence 1317 DHARAROAD FAIZABAD	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE RAM GOPAL KHUFTA 628/59 SHAKTI NAGAR FAIZABAD ROAD LKO	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9415715577	
1069. B/L0042 LAVKUSH NARAIN SETH	4919/1962 Bar Council of	24/04/1962	1.Residence 701 SHALIMAR APARTMENT PRAG NARAIN ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE R.B. PRAG NARAIN SETH AS ABOVE	UP		2.Office	2.Office 2205111 3.Mobile 09335204544	
1070. B/L0043 LAVKUSH UPADHYAY	3059/2003 Bar Council of	09/03/2003	1.Residence 4/260, VIRAM KHAND, GOMTI NAGAR, LKO.	1.Residence	1)Mismatch in enrollment date.
LATE SRI. C.L. UPADHYAY AS ABOVE	UP		2.Office	2.Office 9335214941 3.Mobile 7897251111	
1071. B/L0044 LAXMAN PRASAD DIXIT	4972/1992 Bar Council of	08/08/1992	1.Residence HANUMAN PURI, NEAR BLOCK OFFICE, SAROJINI NAGAR, LKO, 226008	1.Residence	1)Proof of Practice is not enclosed.
LATE SURAJ NARAYAN DIXIT	UP		2.Office	2.Office 3.Mobile 9451123759	
1072. B/L0045 LAXMI	5075/2011 Bar Council of	18/09/2011	1.Residence SS-2, SEC-G, L.D.A COLONY KANPUR ROAD, LKO	1.Residence	laxmi20101986@rediffmail.com 1)Proof of Practice is not enclosed.

SHRI RAM SAGAR	UP		2.Office	2.Office	
				3.Mobile 9889381356	
1073. B/L0046 LAXMI KANT AGNIHOTRI	2855/1978 Bar Council of	25/10/1978	1.Residence 408/43,KHETGALI,CHAUPTIYA LKO.	1.Residence 9135731831	1)Proof of Practice is not enclosed.
SRI RAM BEHORI AGNIHOTRI DO	UP		2.Office	2.Office	
				3.Mobile 9196008559	

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1074. B/L0047 LAXMI KANT BHATT	4636/2008 Bar Council of	30/08/2008	1.Residence 2/29 UNITY CITY BAHADURPUR KALAYANPUR LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
MURLI DHAR BHATT	UP		2.Office	2.Office	
				3.Mobile 09335736162	
1075. B/L0050 LAXMI KANT MISHRA	2019/2003 Bar Council of	22/02/2003	1.Residence E-28, R.K. PURAM KALYANPUR, LUCKNOW.	1.Residence	1)Proof of Practice is not enclosed. 2)Local Address proof is not enclosed.
LATE KRISHNA KANT MISHRA NEAR NARI NIKETAN BUILDING AND COLLECTORATE	UP KAISHER BAGH LKO		2.Office	2.Office	
				3.Mobile 9453287579	
1076. B/L0053 LAXMI NARAYAN GUPTA	6062/2005 Bar Council of	23/10/2005	1.Residence D-3251 INDIRA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
RAM BEHARI GUPTA	UP		2.Office	2.Office	
			3.Chamber in High Court LIBRARY HALL FIRST FLOOR AWADH BAR ASSOCIATION HIGHCOURT LKO	3.Mobile 09839950171	
1077. B/L0060 LAXMI SHARAN SINGH	7448/1992 Bar Council of	14/11/1992	1.Residence 73 BAHARAURA P/S MALL DISTT. LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE YASHVEER SINGH	UP		2.Office	2.Office	
				3.Mobile 09839948532	
1078. B/L0061 LAXMI SRIVASTAVA	2864/2000 Bar Council of	03/03/2000	1.Residence 417/289 NIWAJGANJ KANYHI TOLA THAKURGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI RAJENDRA KUMAR SRIVASTAVA	UP		2.Office	2.Office	

1079. B/L0062 LAXMI VERMA	1640/2005 Bar Council of	20/03/2005	1.Residence H.NO 548/21. MANAK NAGAR. ALAMBAGH. LUCKNOW	3.Mobile 09454202055	1.Residence 9151750074	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
W/O PRABHU DAYAL VERMA	UP		2.Office 3.Chamber in High Court		2.Office 3.Mobile	

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1080. B/L0065 LIAQAT ALI KHAN	4907/1983 Bar Council of	29/09/1983	1.Residence PAHARA LAKHIMPUR KHERI	1.Residence	liaqatali@yahoo.com 1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)BAR COUNCIL CERTIFICATE IS NOT ANNEXED.
LATE RAUNAQ ALI KHAN B-5/3 CORPORATION FLATS NIRALA NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9451861817	
1081. B/L0067 LOKENDRA KUMAR GUPTA	2903/1984 Bar Council of	/ /	1.Residence 266/467 BHADWAN LKO.	1.Residence 05222267870	1)Proper address proof is not enclosed as per the norms.)DATE OF ENROLLMENT NOT MENTIONED ON MAIN FORM
LATE SRI AVADH BIHARI GUPTA 266/409 BHADWAN LKO.	UP		2.Office	2.Office 3.Mobile 9415024038	
1082. B/L0068 LOKESH DUTT AWASTHI	4103/1998 Bar Council of	16/11/1998	1.Residence L-1/78 SECTOR B, ALIGANJ, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI MAHESH DUTT AWASTHI	UP		2.Office	2.Office 3.Mobile 9151209975	
1083. B/L0069 LOKESH KUMAR PANDEY	8946/2011 Bar Council of	15/12/2011	1.Residence H.N./PLOT NO.14,AWADHPURI COLONY,KHAND-1,WARD-CHINHAT,	1.Residence 9335603789	lokesh.lkpandey@gmail.com 1)Proper address proof is not enclosed as per the norms. 2)Applicants name is not mentioned in the address proof enclosed.
SHRI LAXMI KANT PANDEY KHARGAPUR,GOMTI NAGAR,LKO	UP		2.Office 3.Chamber in High Court CHAMBER NO.49,HIGH COURT,LKO	2.Office 3.Mobile 8574406509	
1084. B/L0070 LOKNATH PRASAD SHAH	5523/2003 Bar Council of	08/06/2003	1.Residence C-BLOCK SECTOR-6 SAPNA H.NO.4114 RAJAJIPURAM LUCKNOW-226017	1.Residence	gondlok945@gmail.com 1)Proof of Practice is not enclosed.
LATE CHANDRIKA PRASAD SHAH D.M. OFFICE CAMPUS TEEN SHADE NO-2 KAISARBAGH LUCKNOW	UP		2.Office	2.Office	

1085. B/L0071 LUXMI RANI KISHORI LAL H/O ANSHUMAN SHARMA A-1499/11 INDIRA NAGAR LUCKNOW	167/2007 Bar Council of UP	05/01/2007	1.Residence A-1499/11 INDIRA NAGAR LUCKNOW 2.Office	3.Mobile 09452131237 1.Residence 05222310156 2.Office 05222310156 3.Mobile 9451145111	anshumaan3@rediffmail.com)CERTIFICATE OF REGISTRATION ENCLOSED IS NOT O
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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1086. B/L0076 LAXMI SAHU	8811/2010 Bar Council of	09/07/2010	1.Residence VILL SARSAWAN PO ALIGANJ LUCKNOW	1.Residence	discover.8385@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI JAWAHAR LAL SAHU	UP		2.Office	2.Office 3.Mobile 8604437122	
1087. B/M0006 MADAN LAL LATE MOHAKAM HIGH COURT CHAMBER LKO.	200/2000 Bar Council of	23/05/2010	1.Residence V SAHIJANPUR HARAUNI LUCKNOW 2.Office	1.Residence 9793843732 2.Office 3.Mobile 9648270571) INCOMPLETE DOCUMENTATION
1088. B/M0007 MADAN LAL	5552/2010 Bar Council of	23/05/2010	1.Residence V- SAHIJANPUR HARAUNI DISTT. LUCKNOW	1.Residence 9793843732	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE MOHAKAM DO	UP		2.Office	2.Office 3.Mobile	
1089. B/M0008 MADAN LAL	6236/1992 Bar Council of	11/10/1992	1.Residence H.NO.123 CHHOTI LAL KURTI SADAR BAZER CANTT. LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Mismatch in enrollment no.
LATE MOTI LAL BARANDANO-3 COLLECTRAT COURT LUCKNOW	UP		2.Office	2.Office 3.Mobile 09415959386	
1090. B/M0011 MADHAV RAJ AWASTHI BABU RAM AWASTHI DO	9/1973 Bar Council of UP	03/01/1973	1.Residence 508/23 NEW HYDERABAD LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9453565564	1)Proof of Practice is not enclosed.
1091. B/M0013	5135/2011	18/09/2011	1.Residence	1.Residence	

MADHO RAJ AWASTHI	Bar Council of	2/222 RUCHI KHAND II SHARDA NAGAR P.O. DILKUSHA LUCKNOW	1)Proof of Practice is not enclosed.
LATE JAMUNA PRASAD AWASTHI	UP	2.Office	2.Office 3.Mobile 09450653337

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1092. B/M0016 MADHU CHAURASIA	8530/1999 Bar Council of	20/05/1999	1.Residence LIG 1026, SEC.-I, LDA COLONY, KANPUR ROAD, LKO.	1.Residence 05223072352	shreesh10oct@gmail.com 1)Proof of Practice is not enclosed.
SHAILENDRA NATH CHAURASIA AS ABOVE	UP		2.Office	2.Office 3.Mobile 9532886340	
1093. B/M0027 MADHVI BISTH	15816/1999 Bar Council of	19/08/1999	1.Residence PLOT NO.3,SARIPURWA,ALM NAGAR,LKO	1.Residence	1)Proof of Practice is not enclosed.
SRI LATE DEWAN SINGH BISTH OPP.SESSION LOCK UP,CIVIL COURT,LKO	UP		2.Office	2.Office 3.Mobile 9451311617	
1094. B/M0028 MADHVI NIGAM	5840/2009 Bar Council of	13/09/2009	1.Residence 17/572, INDIRA NAGAR, LUCKNOW	1.Residence 05222359204	1)Proof of Practice is not enclosed.
LATE MR. RAJENDRA PRASAD NIGAM	UP		2.Office 3.Chamber in High Court AWADH BAR CHAMBER NO. 1 HIGH COURT, LUCKNOW	2.Office 8005028665 3.Mobile 7376075009	
1095. B/M0029 MAHA DEO SINGH	1154/1985 Bar Council of	22/03/1985	1.Residence VILL.PAHASA POST MUKTAYMANS P.S. ASOHA DISTT. UNNAO	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE RAM DEO SINGH 26-A KHURSHEED BAG NAKA LUCKNOW	UP		2.Office	2.Office 3.Mobile 09451870023	
1096. B/M0030 MAHABIR PRASAD TRIPATHI	493/1990 Bar Council of	27/01/1990	1.Residence 4 OMKARPURAM SUGAMAO ROAD CIMAP LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE R.A.TRIPATHI DO	UP		2.Office	2.Office 3.Mobile 9450448389	
1097. B/M0031 MAHABIR PRASHAD CHANTIA	9469/1964 Bar Council of	21/02/1964	1.Residence MOHALLA SAKHAIYAPURA H.NO.87 BAHRAICH-271801	1.Residence 09415426342	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
BECHA DAYAL	UP		2.Office	2.Office	

3.Mobile
05252234570

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1098. B/M0033 MAHADEO SINGH LATE GANGA BUX SINGH	2684/1986 Bar Council of UP	23/07/1986	1.Residence 6/394 VIKAS NAGAR KURSI ROAD YOJNA LUCKNOW 2.Office	1.Residence 05224003151 2.Office 3.Mobile 9415797032	advmahadeosingh@gmail.com) INCOMPLETE ADDRESS MENTIONED ON ADDRESS PROOF
1099. B/M0034 MAHADEV PRASAD SINGH LATE SUKHDEV PRASAD SINGH MAA BHAWAN MIG-4 MOTIJHEEL COLONY LUCKNOW	3439/1989 Bar Council of UP	08/07/1989	1.Residence MAA BHAWAN MIG-4 MOTIJHEEL COLONY LUCKNOW 2.Office	1.Residence 0522267007 2.Office 3.Mobile 9451403555	1)Proof of Practice is not enclosed.
1100. B/M0035 MAHAMID HAMID ABIDI MR. A.M.A. HASAN AS ABOVE	8048/2001 Bar Council of UP	08/09/2001	1.Residence K-53 SANJAY GANDHI PURAM FAIZABAD ROAD LUCKNOW 2.Office	1.Residence 09336195074 2.Office 05222343507 3.Mobile 09936195074	mhadv.2@gmail.com 1)Proof of Practice is not enclosed.
1101. B/M0038 MAHENDRA ANAND SRI AYODHYA PRASAD AS ABOVE	9239/2003 Bar Council of UP	18/10/2003	1.Residence H.NO.1/714 RUCHI KHAND-II RBL ROAD SHARDA NAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09452677539	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
1102. B/M0040 MAHENDRA BAHADUR SINGH LATE RAM SINGH	13183/1999 Bar Council of UP	12/07/1999	1.Residence C-205A AWASH VIKAS COLONI RAJAJI PURAM LUCKNOW 2.Office	1.Residence 9415781889 2.Office 3.Mobile 7800767134	1)Proof of Practice is not enclosed.
1103. B/M0043 MAHENDRA KUMAR HANUMAN PRASAD AS ABOVE	6866/2007 Bar Council of UP	27/10/2007	1.Residence 112,WALINAGAR KAKORI LUCKNOW 2.Office 3.Chamber in High Court AVADH BAR ASSOCIATION HIGH COURT LUCKNOW	1.Residence 2.Office 3.Mobile 9336941099	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.

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1104. B/M0044 MAHENDRA KUMAR	5355/2010 Bar Council of	06/05/2010	1.Residence KISHUNGARH, ATHEHA, PRATAPGARH	1.Residence 9452325318	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SHRI VISHWANATH	UP		2.Office	2.Office 3.Mobile 9450195076	
1105. B/M0051 MAHENDRA KUMAR PANDEY	320/1969 Bar Council of	14/08/1969	1.Residence NAYAGHAT AYOODYA FAIZABAD TRIVRNI NAGAR LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
LATE SARAJ NATH PANDEY	UP		2.Office	2.Office 3.Mobile 07897274095	
1106. B/M0053 MAHENDRA KUMAR SHARMA	8174/2008 Bar Council of	28/12/2008	1.Residence H.NO.113 VILL.& POST PAYAGPUR PAYAGPUR DISTT. BAHRACH	1.Residence 09455682143	mahendra.sharma4u@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SHRI SHIV KUMAR SHARMA FF-13 ABC COMPLEX 6-QUINTON LUCKNOW-226003	UP		2.Office	2.Office 3.Mobile 08005403840	
1107. B/M0054 MAHENDRA KUMAR SHARMA	1643/2001 Bar Council of	28/02/2001	1.Residence MOHALA-GYASPUR PS.BISALPUR DISTT-PILIBHIT	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SRI CHANDRA BHAN SHARMA MOHINIPURWA,HUSAINABAD LKO.CIVIL COURT LKO.	UP		2.Office	2.Office 3.Mobile 8687060283	
1108. B/M0056 MAHENDRA KUMAR TRIPATHI	3884/1996 Bar Council of	01/03/1996	1.Residence SS-125 SEC-G L.D.A. COLONY KANPUR ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE SRI KAILASH DEEN TEWARI 1-2 QAIERBAGH AVNUE NEAR OUDH GYM KANA CLUB LUCKNOW	UP		2.Office	2.Office 3.Mobile 09919035602	
1109. B/M0058 MAHENDRA MOHAN MISHRA	11805/2003 Bar Council of	30/11/2003	1.Residence E-5164 RAJAJI PURAM,LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
JAI KARAN MISHRA	UP		2.Office	2.Office 3.Mobile 9415426914	

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1110. B/M0062 MAHENDRA NATH PANDEY	1044/2003 Bar Council of	01/01/2003	1.Residence 7/350 VIKAS NAGAR LUCKNOW	1.Residence	1)Mismatch in enrollment date.
SUKH SAGAR PANDEY AS ABOVE	UP		2.Office	2.Office 3.Mobile 09450851742	
1111. B/M0067 MAHENDRA PAL SINGH	6027/2007 Bar Council of	19/09/2007	1.Residence 554/K/149 ARJUNNAGAR,ALAMBAGH LUCKNOW.	1.Residence	1)Proof of Practice is not enclosed.
PRATAP SINGH	UP		2.Office 3.Chamber in High Court MIDDLE ROOM OUDH BAR ASSOCIATION, HIGH COURT, LUCKNOW	2.Office 3.Mobile 9415756206	
1112. B/M0075 MAHENDRA PRATAP SINGH LATE S.B.SINGH ROAD LUCKNOW	968/1998 Bar Council of UP	15/03/1998	1.Residence 538K/522 TRIVANI NAGAR III NEAR TELIPHONE EXCHANGE SITAPUR 2.Office	1.Residence 9628544555 2.Office 3.Mobile 9415513993)CERTIFICATE OF BAR COUNCIL OF U.P. IS NOT ANN
1113. B/M0080 MAHENDRA PRATAP SINGH	3672/1991 Bar Council of	14/09/1991	1.Residence 6/783 JANKIPURAM EXTN. SITAPUR ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI LAKHAN BAHADUR SINGH -DO-	UP		2.Office	2.Office 3.Mobile 09450263302	
1114. B/M0081 MAHENDRA PRATAP SINGH CHAUHAN	740/2000 Bar Council of	23/01/2000	1.Residence VILLAGE AND PO. BHAULI TEHSIL BAKSHI KA TALAB LKO. 227202	1.Residence 9415768803	advocatempschauhan@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Local Address proof is not enclosed.
RAJ BAHADUR SINGH CHAUHAN 537KHA/48/1 NAYA PURWAWARL FAZULLGANJ	UP		2.Office	2.Office 3.Mobile 9793610125	
1115. B/M0090 MAHESH CHANDER TIWARI	12668/2000 Bar Council of	27/09/2000	1.Residence VILL PATUPUR POST BALLIPUR TESHIL BIKAPUR FAIZBAD	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proper address proof is not enclosed as per the norms.
HARI SHANKER TIWARI	UP		2.Office	2.Office 3.Mobile 9454295040	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1116. B/M0095 MAHESH DUTT SHARMA	1997/1988 Bar Council of	09/04/1988	1.Residence H.NO.544/752 CHANAKYAPURI BARAURA HUSAINBARI LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
LATE SRI AMAR NATH SHARMA SAME	UP		2.Office 3.Chamber in High Court ROOM NO.1 A.B.A. HIGH COURT LUCKNOW	2.Office 3.Mobile 09335913486	
1117. B/M0098 MAHESH KUMAR	5888/2008 Bar Council of	07/11/2008	1.Residence A/233 AWAS VIKAS COLONY BANDA	1.Residence	maheshbanda2002@yahoo.co.in 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
GANGA DEEN ES-1/759 SECTOR-A SITAPUR ROAD SCHEME JANKIPURAM LUCKNOW	UP		2.Office	2.Office 3.Mobile 8090642650	
1118. B/M0099 MAHESH KUMAR MISHRA	4814/1991 Bar Council of	01/12/1991	1.Residence 538KHA/35 SHIVE NAGAR, ROOPPUR KHADRA, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE GANESH PRASAD MISHRA	UP		2.Office	2.Office 3.Mobile 9936611886	
1119. B/M0103 MAHESH KUMAR TRIPATHI	821/2008 Bar Council of	31/03/2008	1.Residence VILL-SUPNI POST JAGTAPUR DISTT BAHRAICH	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI RAM SAHAI TRIPATHI 3/370 VINAY KHAND GOMTI NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09838738870	
1120. B/M0107 MAHESH SINGH YADAV	7339/2000 Bar Council of	26/05/2000	1.Residence KAMLA NAGAR CHHATTA MILE SITAPUR ROAD P.O. B.K.T. LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE RAGHUNATH SINGH YADAV KAMLA NAGAR CHHATTA MILE SITAPUR ROAD P.O. B.K.T. LUCKNOW	UP		2.Office	2.Office 3.Mobile 9935372970	
1121. B/M0109 MAHESHWARI PANDEY	7375/2003 Bar Council of	09/08/2003	1.Residence E-3/285 VINAY KHAND-3 GOMTI NAGAR, LUCKNOW	1.Residence	pandeymaheshwari3@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Local Address proof is not enclosed.
SRI LALLAN PRASAD PANDEY NEAR GATE NO. 8 PASS OFFICE	UP		2.Office	2.Office 3.Mobile 9305974102	

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1122. B/M0113 MAHMOOD AFZAL	4043/1992 Bar Council of	18/07/1992	1.Residence 13 AJEET NAGAR PRATAPGARH	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)ADDRESS PROOF ENCLOSED IS ILLEGIBLE.
LATE MOHAMMAD AFZAL 4/402 VIRAM KHAND GOMTI NAGER LUCKNOW	UP		2.Office	2.Office 3.Mobile 09453339845	
1123. B/M0114 MAHMOOD ALAM	2175/2000 Bar Council of	05/03/2000	1.Residence C-36 SECTOR G ALIGANJ LUCKNOW	1.Residence 05224071033	1)Mismatch in enrollment date.
ZAFER AHMED C-36 SECTOR G ALIGANJ LUCKNOW	UP		2.Office	2.Office 9935922220 3.Mobile 9368922220	
1124. B/M0117 MAITREYA SRIVASTAVA	13412/2010 Bar Council of	04/09/2010	1.Residence PURE KUMHARAN MULIHAMU PO BHUVEMAU RAEBARELI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
RAKESH SRIVASTAVA NEAR MULTY STORY BUILDING CIVIL COURT LUCKNOW	UP		2.Office	2.Office 3.Mobile 07505430776	
1125. B/M0119 MALAY CHATURVEDI	2527/2010 Bar Council of	23/07/2010	1.Residence C-14 ALKAPURI SEC-C ALIGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.)BAR COUNCIL CERTIFICATE IS NOT OF U.P.
LATE DR. SANJAY CHATURVEDI AS ABOVE	DL		2.Office	2.Office 3.Mobile 07388044333	
1126. B/M0121 MALAY SINGH	2579/2005 Bar Council of	13/05/2005	1.Residence AHIRAU LI RANIMAU, AMBEDKAR NAGAR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Applicants name is not mentioned in the address proof enclosed.
LATE J.N. SINGH C/O S.R.DIWEDI L-VI/30 SECT-L ALIGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 9415470908	
1127. B/M0122 MALIK NAWAB SIDDIQUI	3928/1996 Bar Council of	31/03/1996	1.Residence EKRAM MANJIL H.NO.423/53 KAV TAMBAKU MANDI CHAUPATIYAN LKO.	1.Residence	1)Proof of Practice is not enclosed.
LATE ANWAR UDDIN AS ABOVE	UP		2.Office	2.Office 3.Mobile 07499914004	

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1128. B/M0126 MAMTA DEVI	9130/2007 Bar Council of	30/12/2007	1.Residence 589/101 SALEH NAGAR BANGLA BAZAR LUCKNOW	1.Residence	mamta.693@rediffmail.com 1)Proof of Practice is not enclosed.
MR. KAILASH NATH 589/101 SALEH NAGAR BANGLA BAZAR LUCKNOW	UP		2.Office 3.Chamber in High Court CIVIL COURT LUCKNOW	2.Office 3.Mobile 9935873722	
1129. B/M0132 MAN MOHAN SRIVASTAVA	546/1999 Bar Council of	06/02/1999	1.Residence 109/129 MODEL HOUSE LUCKNOW	1.Residence	msrivastava09@gmail.com 1)Proof of Practice is not enclosed.
LATE RAM MURTI SRIVASTAVA DO	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9451308122	
1130. B/M0134 MANAS KUMAR	2240/2011 Bar Council of	28/04/2011	1.Residence 21 DWARIKA PURI INDIRA NAGAR LUCKNOW	1.Residence	manas_krv@yahoo.co.in 1)Proof of Practice is not enclosed.
SHYAM BAHADUR VERMA	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9794405000	
1131. B/M0135 MANAS KUMAR MISHRA	7034/2003 Bar Council of	12/07/2003	1.Residence MANAS KANNAWAN (KUTEE) RAIBARELI	1.Residence 8005345920	manasm24@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
RAM KARAN MISHRA VILL.& POST KANNAWAN (KUTEE) RAIBARELI	UP		2.Office	2.Office 3.Mobile 9369246855	
1132. B/M0138 MANDENDRA SINGH	5304/1999 Bar Council of	25/04/1999	1.Residence 441/RN/586 RASTOGI NAGAR BALAGANJ LUCKNOW	1.Residence 09415519010	1)Proof of Practice is not enclosed.
SURENDRA VIKRAM SINGH	UP		2.Office	2.Office 3.Mobile 09452521533	
1133. B/M0141 MANEESH KUMAR SRIVASTAVA	6569/2008 Bar Council of	17/11/2008	1.Residence 551K/751 A/1 DR. AMBEDKAR PARK ROAD AZAD NAGAR ALAMBAGH LKO.	1.Residence 09369140669	adv.manish83@g.mail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Local Address proof is not enclosed.
SRI AMBRISH SRIVASTAVA H.N.101 IN FRONT OF SUPER MARKET CHAK AHMAD PUR NUZOOOL RBL.	UP		2.Office	2.Office 3.Mobile	

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1134. B/M0145 MANEESH SINGH	5932/2002 Bar Council of	14/09/2002	1.Residence C/O MR. P.K. SHARMA HS 1/34,STATION ROAD YOJANA,ALIGANJ,LKO	1.Residence	1)Applicants name is not mentioned in the address proof enclosed.
B.P. SINGH	UP		2.Office	2.Office 3.Mobile	
1135. B/M0146 MANEESHI SRIVASTAVA LATE U.S.SRIVASTAVA DO	3225/1994 Bar Council of UP	12/08/1994	1.Residence 548/100 RAJAJIPURAM LUCKNOW 2.Office	1.Residence 9889373005 2.Office 3.Mobile) INCOMPLETE DOCUMENTATION
1136. B/M0149 MANGAL SINGH	2865/1996 Bar Council of	24/03/1996	1.Residence 453/105 AHMAD GANJ P.S.THAKURGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Local Address proof is not enclosed.
KANHAI SINGH	UP		2.Office	2.Office 3.Mobile 09450308382	
1137. B/M0153 MANIKA PANDEY	2589/2008 Bar Council of	19/07/2008	1.Residence H.NO.610/207 KESHAV NAGAR COLONY SURABHI PUB.SCHOOL LUCKNOW	1.Residence	manikapandey23@gmail.com 1)Proof of Practice is not enclosed.
SARVESH KUMAR PANDEY	UP		2.Office	2.Office 05222756177 3.Mobile 09415271447	
1138. B/M0161 MANISH GIRI	6167/2006 Bar Council of	01/12/2006	1.Residence VILL. CHAKGANJA GIRI POST KAMLA BAD BARHOLI BKT LUCKNOW	1.Residence AS ABOVE	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
MAHESH GIRI	UP		2.Office	2.Office 9936542609 3.Mobile	
1139. B/M0163 MANISH JAUHARI	3997/1999 Bar Council of	31/01/1999	1.Residence 38 PREM-A-LOK AMBEDKAR NAGAR AISHABAGH LUCKNOW	1.Residence	jauharimanish5@gmail.com 1)Proper address proof is not enclosed as per the norms. 2)Mismatch in enrollment date.
LATE KAILASH CHANDRA JAUHARI 38 PREM-A-LOK AMBEDKAR NAGAR AISHABAGH LUCKNOW	UP		2.Office 3.Chamber in High Court EXTENSION ROOM NO. 1 OUDH BAR ASSOCIATION	2.Office 05222692440 3.Mobile 9335048261	

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Sl. Roll No. Name of Advocate	ENROLLMENT No./Year	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
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Father/Husband's Name	/Council				
1140. B/M0165 MANISH KUMAR	935/2001 Bar Council of	12/02/2001	1.Residence H.NO.283/63K/18 PREMWATI NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE KAMTA PRASAD SAME	UP		2.Office	2.Office 3.Mobile 09936567683	
1141. B/M0166 MANISH KUMAR DIXIT	4648/2008 Bar Council of	31/08/2008	1.Residence E-4006 RAJAJIPURAM LUCKNOW	1.Residence 05222410678	1)Proof of Practice is not enclosed.
SRI OM PRAKASH DIXIT AS ABOVE	UP		2.Office	2.Office 3.Mobile 09918400902	
1142. B/M0172 MANISH KUMAR SHUKLA	16307/1999 Bar Council of	23/08/1999	1.Residence H.NO.235 MOHALLA KHATRIPURA BAHRAICH	1.Residence 08739070704	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI RAMJI BALRAM KRISHNA SHUKLA H.NO.529/824(542) RAHEEM NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09839916217	
1143. B/M0174 MANISH KUMAR SINGH	8584/2010 Bar Council of	07/07/2010	1.Residence VILL. BASATPUR POST MAWAI KHURD LUCKNOW	1.Residence 9621117633	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
RAM KUMAR SINGH	UP		2.Office	2.Office 0522227115 3.Mobile	
1144. B/M0177 MANISH KUMAR SRIVASTAVA	1771/1998 Bar Council of	13/05/1998	1.Residence C-3465 RAJA JI PURAM LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
MADAN PRAKASH SRIVASTAVA	UP		2.Office 3.Chamber in High Court ROOM NO-111 CITI HOTEL B.N. ROAD LALBAGH LUCKNOW	2.Office 3.Mobile 09450023291	
1145. B/M0179 MANISH KUMAR UPADHYAY	1775/2002 Bar Council of	17/02/2002	1.Residence "KAILASH KUNJ" 11-B, PANCHWATI COLONY RAHIM NAGAR LUCKNOW	1.Residence	manish09.2012@rediffmail.com 1)Proof of Practice is not enclosed.
LATE KAILASH UPADHYAY AS ABOVE	UP		2.Office	2.Office 3.Mobile 9415157628	

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High Court of Judicature at Allahabad
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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1146. B/M0185 MANISH MEHROTRA	4757/1992 Bar Council of	02/08/1992	1.Residence 10/6 MADAN MOHAN MALVIYA MARG LUCKNOW	1.Residence 05223215618	mehrotramanish@rediffmail.com 1)Mismatch in enrollment date.

HON'BLE MR. JUSTICE V.K. MEHROTRA SAME AS ABOVE	UP		2.Office 3.Chamber in High Court 76(4TH FLOOR) LAWYER CHAMBER HIGH COURT LUCKNOW	2.Office 05222205800 3.Mobile 09415016285	
1147. B/M0186 MANISH MEHROTRA PHOOL CHAND MEHROTRA 126/14 B.N.ROAD LALBAGH LUCKNOW	6819/2010 Bar Council of UP	23/05/2010	1.Residence 8 CAPPER ROAD LALBAGH LUCKNOW 2.Office	1.Residence 9044022444 2.Office 3.Mobile 9795625222) PHOTOGRAPH IN THE FORM IS WITHOUT BAND.
1148. B/M0190 MANISH PAL RAJENDRA PRASAD PAL AS ABOVE	6001/2003 Bar Council of UP	12/06/2003	1.Residence 82/23-C GURUGOVIND SINGH MARG LALKUWAN LUCKNOW 2.Office	1.Residence 05222638492 2.Office 3.Mobile 9415787289	1)Mismatch in enrollment no.
1149. B/M0197 MANISH SINGH CHAUHAN SRI UMESH SINGH CHAUHAN ROOM NO.4, OUDH BAR AT HIGH COURT LKO	2514/1999 Bar Council of UP	25/04/1999	1.Residence LV/L-189 SECTOR 'L' ALIGANJ, LKO 2.Office 3.Chamber in High Court ROOM NO.4	1.Residence 2.Office 3.Mobile 9415778370) INCOMPLETE DOCUMENTATION
1150. B/M0207 MANISHA CHAUHAN BAJRANGI SINGH CHAUHAN E-3/73 VINAY KHAND-3 GOMTI NAGAR LUCKNOW	11783/2003 Bar Council of UP	30/11/2003	1.Residence E-3/73 VINAY KHAND-3 GOMTI NAGAR LUCKNOW 2.Office 3.Chamber in High Court LADIES CHAMBER	1.Residence 2.Office 8081189583 3.Mobile	1)Proof of Practice is not enclosed.
1151. B/M0208 MANISHA KUMAR MAHESH KUMAR ES-1/759 SECTOR A, SITAPUR ROAD, SCHEME JANIKIPURAM LUCKNOW	1604/2008 Bar Council of UP	06/04/2008	1.Residence VILL & PO.RAMKOT, DISTT. SITAPUR 2.Office	1.Residence 2.Office 3.Mobile 8736988966	manishajatwa@rediffmail.com 1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.
1152. B/M0209 SMT. MANISHA SINGH V.K. SINGH -DO-	6835/2010 Bar Council of UP	23/05/2010	1.Residence RAM HANS VILLA MD-42 SEC-C ALIGANJ LUCKNOW-226024 2.Office	1.Residence 05222330004 2.Office 3.Mobile 09936345917	1)Mismatch in enrollment date.

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1153. B/M0212	5247/2007	11/08/2007	1.Residence	1.Residence	sweetmona03@gmail.com

MANJARI RAWAL	Bar Council of		A-195 SOUTH CITY INFRONT OF L.P.S. RAIBARELIY ROAD LUCKNOW		1)Mismatch in enrollment date.
NARENDRA SINGH RAWAL	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 09792541057	
1154. B/M0214 MANJIT KUMAR	4710/2011 Bar Council of	07/09/2011	1.Residence VILL SAIR PO. SAIR DISTT. SITAPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHIV DAYAL	UP		2.Office 3.Chamber in High Court CIVIL COURT FRONT OF LESA GATE LEFT IN FRONT OF SECOND ASHOK	2.Office 3.Mobile 9984107398	
1155. B/M0216 MANJU GUPTA SRI N.K. GUPTA AS ABOVE	2837/1998 Bar Council of UP	22/08/1998	1.Residence M.M.S.-2/264 SECTOR-'C' JANKIPURAM LUCKNOW 2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION	1.Residence 05222360108 2.Office 05224009643 3.Mobile 9839242595) PHOTOGRAPH NOT SELF ATTESTED.
1156. B/M0221 MANJU RAWAT	1243/2005 Bar Council of	25/02/2005	1.Residence MEMAURA P/S BANTHARA LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHIV GOVIND KUMAR CHAMBER NO 109 LUCKNOW BAR ASSOCIATION CIVIL COURT. LKO	UP		2.Office 3.Chamber in High Court IN HIGHCOURT. CAMPUS	2.Office 8451421515 3.Mobile	
1157. B/M0223 MANJU SHARMA	5084/2011 Bar Council of	18/09/2011	1.Residence BHATAN KHERA MUSANDI UNNAO	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
LATE GURU PRASAD	UP		2.Office	2.Office 3.Mobile 8953596141	
1158. B/M0226 MANJULATA AWASTHI	5581/2008 Bar Council of	05/11/2008	1.Residence 256/309 KHAJUHA NEAR POLICE CHOWKI LUCKNOW	1.Residence 9984106202	1)Proof of Practice is not enclosed. 2)Applicants name is not mentioned in the address proof enclosed.
RAJESH KUMAR AWASTHI P.N.KHERA UNNAO	UP		2.Office	2.Office 3.Mobile 9839267123	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1159. B/M0228 MANJUSHA KAPIL	5299/2006 Bar Council of	11/11/2006	1.Residence E.W.S.-173 B.C. SECTOR-G JANKIPURAM LUCKNOW	1.Residence	advo@gmail.com 1)Proper address proof is not enclosed as per the norms.

KAPIL VERMA	UP		2.Office	2.Office	
				3.Mobile 09918180672	
1160. B/M0229 MANKAMINI VERMA	3112/2005 Bar Council of	03/07/2005	1.Residence VILL. & POST ISTA BLOCK BACHH RAWAN DISTT. RAEBARELI 229301	1.Residence	miss.verina08@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Mismatch in enrollment no.
MR. SURYA NARAIN VERMA	UP		2.Office	2.Office	
				3.Mobile 08004123886	
1161. B/M0237 MANOJ	5767/2008 Bar Council of	05/11/2008	1.Residence 157/3-4 KRISHNALOK PH-I BANTHRA LUCKNOW	1.Residence	manojtiwaril947@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE L.N.TIWARI DO	UP		2.Office	2.Office	
				3.Mobile 7309780266	
1162. B/M0243 MANOJ KUMAR	3804/2008 Bar Council of	24/08/2008	1.Residence 2/419 VINAY KHAND GOMTI NAGAR LUCKNOW	1.Residence	manoj15kumar@hotmail.com 1)Proof of Practice is not enclosed.)ENROLLMENT NUMBER IS NOT MENTIONED ON MAIN FO
SHRI JAGATPAL 2/419 VINAY KHAND GOMTI NAGAR LUCKNOW	UP		2.Office	2.Office	
				3.Mobile 9305121101	
1163. B/M0250 MANOJ KUMAR MR. BHAGAWTI PRASAD	1633/2005 Bar Council of UP	20/03/2005	1.Residence W19-20 SEC-A MAHANAGAR LUCKNOW 2.Office	1.Residence 09451660951 2.Office) PHOTOGRAPH NOT FOUND ON MAIN FORM.
				3.Mobile 08874286762	
1164. B/M0251 MANOJ KUMAR	7211/2006 Bar Council of	16/12/2006	1.Residence VILL. GAURIYAKHURD POST DEVATI DISTT.LUCKNOW	1.Residence 09005495662	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SRI KUNWAR BAHADUR MOHANLAL GANJ LUCKNOW	UP		2.Office	2.Office	
				3.Mobile 09670850428	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1165. B/M0253 MANOJ KUMAR AWASTHI	3592/1996 Bar Council of	31/03/1996	1.Residence 325/9, RAM NAGAR LUCKNOW ROAD HARDOI	1.Residence DO	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.

LATE MURARI LAL AWASTHI 4 NAVIULLAH ROAD NEAR CITY STATION CHOTIJUBLEE CAMPUS LKO.	UP		2.Office	2.Office 9452857413 3.Mobile 9452857413	
1166. B/M0256 MANOJ KUMAR CHAURASIA	11704/2003 Bar Council of	30/11/2003	1.Residence H.NO.544/28/N-13 GOVINDPURAM CAMWELL ROAD LUCKNOW	1.Residence 09208322019	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI BHRIGU NATH CHAURASIA	UP		2.Office	2.Office 3.Mobile 09026106125	
1167. B/M0257 MANOJ KUMAR DIXIT	2574/1996 Bar Council of	10/03/1996	1.Residence 554GA/233 DAMODAR NAGAR V.I.P. ROAD ALAMBAGH LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
SRI RAM BABU DIXIT	UP		2.Office	2.Office 3.Mobile 09415457828	
1168. B/M0260 MANOJ KUMAR GAUTAM	9514/2011 Bar Council of	24/12/2011	1.Residence VILL.DANIYALPUR PO. SAFEDABAD DISTT. BARABANKI U.P.	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SHRI BASANT LAL GAUTAM	UP		2.Office	2.Office 3.Mobile 07309198945	
1169. B/M0261 MANOJ KUMAR GUPTA	7915/2006 Bar Council of	31/12/2006	1.Residence M/628/1 SHAKTI NAGAR FAIZABAD ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SHIV KUMAR GUPTA	UP		2.Office	2.Office 3.Mobile 9450806429	
1170. B/M0262 MANOJ KUMAR GUPTA	1317/1995 Bar Council of	15/01/1995	1.Residence H.NO.548/5 VIKRAM NAGAR R.D.S.O. COLONY LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
LATE MITHLESH KUMAR GUPTA AS ABOVE	UP		2.Office 3.Chamber in High Court ROOM NO.4 AVADH BAR ASSOCIATION HIGH COURT LUCKNOW	2.Office 3.Mobile 0933522525	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1171. B/M0268 MANOJ KUMAR MISRA	5335/1984 Bar Council of	19/12/1984	1.Residence 29A NEW SINDHU NAGAR KRISHNA NAGAR LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.

LATE CHATUR CHANDRA MISRA 59A NEW SINDHU NAGAR KRISHNA NAGAR, LUCKNOW	UP		2.Office	2.Office	
			3.Chamber in High Court NO. 59	3.Mobile 9450302509	
1172. B/M0273 MANOJ KUMAR PANDEY	553/1998 Bar Council of	05/03/1998	1.Residence 495/048 A MAYA NAGAR DALIGANJ LUCKNOW	1.Residence 9415735816	1)Mismatch in enrollment date.
SRI R.S. PANDEY	UP		2.Office	2.Office	
				3.Mobile 7398088330	
1173. B/M0275 MANOJ KUMAR PRADHAN	3115/2003 Bar Council of	09/03/2003	1.Residence H.NO.418/116 GARHI PEERKHA LUCKNOW	1.Residence 09335712237	1)Proof of Practice is not enclosed.
LATE VIJAY BAHADUR PRADHAN	UP		2.Office	2.Office	
				3.Mobile 09208495264	
1174. B/M0278 MANOJ KUMAR SAXENA	1417/2001 Bar Council of	25/02/2001	1.Residence MUNNUGANJ PO-GOLA GOKARAN NATH DIST-LAKHIMPUR KHIRI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
LATE HARI KARAN LAL SAXENA	UP		2.Office	2.Office	
			3.Chamber in High Court	3.Mobile 9336049181	
1175. B/M0283 MANOJ KUMAR SHUKLA	7062/2002 Bar Council of	14/09/2002	1.Residence 116/464 RANA PRATAP NAGAR RAJEEV PURAM KANPUR	1.Residence	manojadvocate171@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
LAXMI SHANKER SHUKLA	UP		2.Office	2.Office	
CH. NO. 39 LAWERES BUILDING HIGH COURT LUCKNOW				3.Mobile 9838677770	
1176. B/M0292 MANOJ KUMAR SINGH	3046/2000 Bar Council of	03/03/2000	1.Residence 4/226, VIRAT KHAND, GOMTI NAGAR, LUCKNOW	1.Residence 7275847911	09manav@gmail.com 1)Local Address proof is not enclosed.
PRITHVI PAL SINGH AS ABOVE	UP		2.Office	2.Office	
				3.Mobile 9450216155	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1177. B/M0297 MANOJ KUMAR SINGH	6008/2010 Bar Council of	23/05/2010	1.Residence 248/203/A,CHEDI PURWA (NEAR GURUMANAK SCHOOL) P.O. DUKHARNAT,	1.Residence 9919204629	mk,singh1@rediffmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
CHANDRA PRAKASH SINGH	UP		2.Office	2.Office	

GONDA, AWADH BAR MEETING HALL

1178. B/M0298 MANOJ KUMAR SINGH	18461/2010 Bar Council of	25/12/2010	1.Residence 624-V-149 VIJAIPUR NAYAGAON GOMTI NAGAR LUCKNOW	9919204629 3.Mobile 9919024629	1.Residence 1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
RAGHURAJ SINGH 256,257,258 PRIME PLAZA MUNSHI PULIA INDIRA NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9839567118	
1179. B/M0299 MANOJ KUMAR SINGH GOEL	10061/2011 Bar Council of	31/12/2011	1.Residence H.NO. 147/RAMPUR DUBAYA TIWARI KA PURA PO. BASWALI SULTANPUR	1.Residence	actuallyimmanoj@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
MR. BALJOR RAM	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER 3RD FLOOR, CHAMBER NO. 49 HIGH COURT LKO	2.Office 3.Mobile 9026469599	
1180. B/M0302 MANOJ KUMAR SRIVASTAVA LATE B.P. SRIVASTAVA	14176/1999 Bar Council of UP	24/07/1999	1.Residence H.NO. E1/85 MOTIGHEEL COLONY AISHBAGH LUCKNOW 226004 2.Office	1.Residence 2.Office 3.Mobile 9450644377)SEAL & SIGNATURE NOT FOUND ON P.O.P.&DATE OF
1181. B/M0310 MANOJ KUMAR TIWARI	6971/1992 Bar Council of	05/11/1992	1.Residence B-157 SECTOR A MAHANAGAR LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed. 2)Mismatch in enrollment no.
LATE DRUV DEV DO	UP		2.Office	2.Office 3.Mobile 9956671418	
1182. B/M0315 MANOJ KUMAR YADAV	6760/2001 Bar Council of	24/07/2001	1.Residence H.NO.512/197 6TH LANE NISHAT GANJ LUCKNOW	1.Residence	1)Mismatch in enrollment date.
SHRI C.L. YADAV	UP		2.Office	2.Office 3.Mobile 09335766714	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1183. B/M0317 MANOJ KUMAR YADAV	10343/2002 Bar Council of	16/11/2002	1.Residence VIBHUTI NAGAR, BILGARH CHUNGI (HARDOI)	1.Residence 9450631023	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI LAXMI NARAIN YADAV 568K/58/1 KRISHNA PALI ALAMBAGH, LKO	UP		2.Office	2.Office 3.Mobile	

1184. B/M0318 MANOJ KUMAR YADAV RAM NATH YADAV	7886/2007 Bar Council of UP	05/12/2007	1.Residence 1/279 CHIKBAND II SHARDANAGAR LKO 2.Office	1.Residence 9936283211 2.Office 3.Mobile	1)Proof of Practice is not enclosed.
1185. B/M0320 MANOJ SHUKLA SHRI SHYAM SUNDAR SHUKLA AS ABOVE	791/2003 Bar Council of UP	11/01/2003	1.Residence SHUKLA KUNJ C-2003 RAJA JI PURAM LUCKNOW 2.Office	1.Residence 09235774214 2.Office 3.Mobile 09415010175	manojshukla2006@yahoo.co.in 1)Proof of Practice is not enclosed.
1186. B/M0323 MANOJ UMAR YADAV MANOHAR LAL DO	4690/2011 Bar Council of UP	07/09/2011	1.Residence SANT KHEDA KAKORI LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9452333026	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
1187. B/M0325 MANU DIXIT VIRENDRA KUMAR DIXIT K BLOCK FLAT NO. 602 SILVER LINE APARTMENT FAIZABAD RD LKO	4982/2001 Bar Council of UP	20/05/2001	1.Residence 2/84 VIPUL KHAND, GOMTI NAGAR LUCKNOW 226010 2.Office 3.Chamber in High Court CHAMBER NO. 87 C S C BUILDING HIGH COURT LUCKNOW	1.Residence 05222301001 2.Office 3.Mobile 09415063033	manudixitadvocate@gmail.com)PHOTOGRAPH NOT AFFIXED ON MAIN FORM.
1188. B/M0333 MARUT KUMAR SHARMA SRI PREM SAGAR SHARMA DO	5762/2006 Bar Council of UP	11/11/2006	1.Residence H.NO.9 RAHIMABAD P.S. SAROJNI NAGAR 226008 2.Office 3.Chamber in High Court	1.Residence 9451643406 2.Office 9616202035 3.Mobile	1)Proof of Practice is not enclosed.

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1189. B/M0335 MASARRAT ALI KHAN MOHSIN ALI KHAN ASTI ROAD, BAKSHI KA TALAB, LUCKNOW.	982/1998 Bar Council of UP	15/03/1998	1.Residence VILL. BARGADI, BAKSHI KA TALAB, LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9415515763	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
1190. B/M0339 MASROOR ALI KHAN	1405/1990 Bar Council of	29/03/1990	1.Residence MOHALLA MOUNLAGANJ SHAHABAD HARDOI	1.Residence	1)Residential address as per the proof enclosed

SHRI MASHOOQ ALI KHAN RAM NAGAR CA[UEEL ROAD BELAGANJ CHAGI LUCKNOW	UP		2.Office	2.Office	is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
1191. B/M0342 MATA PRASAD PANDEY	1967/1985 Bar Council of	23/05/1985	1.Residence 276/5 SEC'J' RAIL NAGAR ROAD ASHIANA COLONY LUCKNOW	2.Office 3.Mobile 09936780117	1.Residence 05224074530 1)Proof of Practice is not enclosed.
SRI J.P. PANDEY	UP		2.Office	2.Office 3.Mobile 09415549941	
1192. B/M0346 MATHURA PRASAD SINGH	3249/2009 Bar Council of	08/06/2009	1.Residence 2436/2 MAINPUR VIVAK NAGAR SULTANPUR U.P.	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
BHAWANI PRASAD SINGH 5 VALNIKI MARG HINRATHA RESIDANLY LUCKNOW	UP		2.Office 3.Chamber in High Court ROOM NO.1 A.V. BAR A.S.S. H.C. LUCKNOW	2.Office 3.Mobile 09415091921	
1193. B/M0348 MAYA BHATT	7003/1992 Bar Council of	14/11/1992	1.Residence A-655 INDIRA NAGAR (HIG),LKO	1.Residence 9335933677	highcourt.mb59@gmail.com 1)Mismatch in enrollment no. 2)Proof of Practice is not enclosed.
MR.L.C.BHATT Y	UP		2.Office 3.Chamber in High Court CH.NO.29(3RD FLOOR)NEW BUILDING	2.Office 9455818181 3.Mobile 9415026195	
1194. B/M0352 MAYANK BABU MISHRA	17151/2010 Bar Council of	12/11/2010	1.Residence S ALAMBAG LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Applicants name is not mentioned in the address proof enclosed.
SHRI CHHOTELAL MISHRA	UP		2.Office	2.Office 3.Mobile 09455136005	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1195. B/M0353 MAYANK KUMAR SRIVASTAVA	6166/1999 Bar Council of	05/05/1999	1.Residence 5/176 VIRAM KHAND GOMTI NAGAR LUCKNOW 10	1.Residence	1)Proof of Practice is not enclosed.
LATE SRI K N SRIVASTAVA --- DO ---	UP		2.Office	2.Office 3.Mobile 9415086941	
1196. B/M0361 MAZHER ABBAS	4079/2011 Bar Council of	25/08/2011	1.Residence E.S.-1/605,SECTOR-A SITAPUR ROAD SCHEME ALIGANJ LUCKNOW	1.Residence DO	1)Local Address proof is not enclosed.

LATE ALI AKHTAR AS ABOVE	UP		2.Office 3.Chamber in High Court MEETING HALL AVADH BAR ASSOCIATION HIGH COURT LUCKNOW	2.Office 9793732209 3.Mobile 9793732209	
1197. B/M0362 MD.ABBID AHAMAD SHAH	10204/2003 Bar Council of	18/10/2003	1.Residence STAFF QUATAOR .C.H.C KAKORI,LKO	1.Residence	mdaashah@rediffmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
MD.ABRAR AHAMAD SHAH	UP		2.Office	2.Office 3.Mobile 9336884017	
1198. B/M0367 MEENA SHUKLA	16342/2010 Bar Council of	10/10/2010	1.Residence NAYA HANSH NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SUNIL SHUKLA	UP		2.Office	2.Office 3.Mobile 09125440105	
1199. B/M0369 MEENA VARMA	5720/2008 Bar Council of	05/11/2008	1.Residence 310 C.S. NAGAR COLONY PO. AURAW, LUCKNOW	1.Residence	meenaverma991@gmail.com 1)Proof of Practice is not enclosed. 2)Local Address proof is not enclosed. 3)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAJ KUMAR VARMA	UP		2.Office 3.Chamber in High Court NO. 56 C/O RAM KUMAR MISRA (SENIOR)	2.Office 3.Mobile 8890488178	
1200. B/M0370 MEENA VERMA	646/1998 Bar Council of	23/02/1998	1.Residence L-VI/28 SECTOR N ALIGANJ LUCKNOW	1.Residence	mvmeenaverma1972@gmail.com 1)Applicants name is not mentioned in the address proof enclosed.
SHIV KUMAR SRIVASTAVA NEW LADIES CHAMBER OUDH BAR ASSOCIATION	UP		2.Office	2.Office 3.Mobile 9305258465	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1201. B/M0372 MEERA TRIPATHI	126/1999 Bar Council of	09/01/1999	1.Residence 10/8-DALI BAGH LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
HARIHAR PRASAD PANDEY AS ABOVE	UP		2.Office	2.Office 3.Mobile 09453460360	
1202. B/M0382	959/2010	22/01/2010	1.Residence	1.Residence	

MIHIR SINGH	Bar Council of		1/13 VINEET KHAND GOMTI NAGAR LUCKNOW		1)Proof of Practice is not enclosed.
NAGENDRA SINGH AS ABOVE	UP		2.Office 3.Chamber in High Court ROOM NO.1 OUDH BAR ASSOCIATION LUCKNOW	2.Office 3.Mobile 09453033243	
1203. B/M0384 MILIND KUMAR DWIVEDI	1699/1984 Bar Council of	22/04/1984	1.Residence MALTI KUNJ SOUTH JAHANABAD RAEBARELI 226001	1.Residence 9415524132	dwivedi milind@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed. 3)Applicants name is not mentioned in the address proof enclosed.
LATE SRI JAGAT BHAL DWIVEDI DO	UP		2.Office 3.Chamber in High Court H.NO.6C/313 VRINDAVAN YOJNA TELI BAGH LUCKNOW GOPESH KUNJ	2.Office 05352211415 3.Mobile	
1204. B/M0388 MIRZA TAUSEEF BEG	710/2003 Bar Council of	11/01/2003	1.Residence SHIA HOSTEL ROOM NO. 6 KHADRA LUCKNOW	1.Residence 9415777316	1)Proof of Practice is not enclosed.
MIRZA NAEEM BEG 353 MOTI NAGAR AISHBAGH LUCKNOW	UP		2.Office	2.Office 3.Mobile 9335666388	
1205. B/M0395 MITHILESH KUMAR	9223/2010 Bar Council of	16/07/2010	1.Residence KUNDRI RAKABGANJ SHITLA PRASAD ROAD P.O. RAJENDRA NAGAR LKO.	1.Residence	1)Proof of Practice is not enclosed.
LATE RAM CHANDRA	UP		2.Office 3.Chamber in High Court ROOM NO.4 AWADH BAR ASSOCIATION LUCKNOW	2.Office 3.Mobile 09792151796	
1206. B/M0401 MITHILESH KUMARI	12588/1999 Bar Council of	02/07/1999	1.Residence 538 K/533 TRIVENI NAGAR II SITAPUR ROAD LUCKNOW	1.Residence	1)Mismatch in enrollment no. 2)Mismatch in enrollment date.
LATE KRISHAN KANT AWASTHI	UP		2.Office	2.Office 3.Mobile 9795993741	

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1207. B/M0403 MITRA PAL SINGH TOMAR	5722/2008 Bar Council of	05/11/2008	1.Residence 204 WEST DIXITANA P.O. GOLAGOKRAN NATH DISTT.LAKHIMPUR KHERI	1.Residence 09807973264	mpstomer26@gmail.com 1)Proof of Practice is not enclosed.
RAM PAL SINGH TOMAR C-72 NIRALA NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09336784066	
1208. B/M0404 MOAMBAR HUSAIN	6745/1992 Bar Council of	18/10/1992	1.Residence 544GA/609 ALMASBAG BARAURA NEAR AJIT GAS GODAM LUCKNOW	1.Residence 9454194113	1)Proof of Practice is not enclosed.

LATE MO.AKHTAR	UP		2.Office	2.Office	
			3.Chamber in High Court DIWANI KACHEHARI BAHUKHANDI CHAMBER NO. 7	3.Mobile	
1209. B/M0406 MOHAMMA AMJAD	3523/1994 Bar Council of	31/07/1994	1.Residence H.NO.63 USMAN ENCLAVE,ARMY COLONY,SECTOR-O,ALIGANJ,LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE MOHAMMAD IBRAHIM	UP		2.Office	2.Office	
			3.Chamber in High Court HALL OUDH BAR ASSOCIATION, HIGH COURT, LUCKNOW	3.Mobile 9450816110	
1210. B/M0417 MOHAMMAD ALEEM ALI	13587/2010 Bar Council of	04/09/2010	1.Residence 538KHA/N-5/1 ALINAGER KHADRA LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
MOHAMMAD KAZIM ALI AS ABOVE	UP		2.Office	2.Office	
			3.Chamber in High Court ROOM NO-1 OUDH BAR ASSOCIATION HIGH COURT LUCKNOW	3.Mobile 08090579030	
1211. B/M0422 MOHAMMAD ARIF JAFRI	2310/2006 Bar Council of	11/05/2006	1.Residence MOHALLA SAHUKARA, ACROSS RAILWAY LINE NEAR EIDGAH,PILIBHIT	1.Residence	advocatem.a.jafri@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
MOHAMMAD HANEEF JAFRI DHANNEY KHAN MASJID, NEAR DALIGANJ RAILWAY STATION LUCKNOW	UP		2.Office	2.Office	
				3.Mobile 9839900013	
1212. B/M0424 MOHAMMAD ARIF KHAN	1148/1976 Bar Council of	20/03/1976	1.Residence 195/39/4 JAGAT NARAIN ROAD, GOLAGANJ, LUCKNOW	1.Residence 05222623262	1)Proof of Practice is not enclosed.
LATE DOST MOHD KHAN AS ABOVE	UP		2.Office	2.Office	
			3.Chamber in High Court CHAMBER NO.-1	05222616579 3.Mobile 9415107421	

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1213. B/M0428 MOHAMMAD ASLAM	4647/2011 Bar Council of	07/09/2011	1.Residence H.NO. 535 KA/1 INDIRA NAGARI, ALIGANJ, SEC-C LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE RAIS AHMAD	UP		2.Office	2.Office	
			3.Chamber in High Court CIVIL COURT COMPOUND NEAR LESA GATE INFRONT OF IIND ASHOKTRE	3.Mobile 9559392787	
1214. B/M0432 MOHAMMAD ATIF	3436/2001 Bar Council of	12/04/2001	1.Residence MM-6 SECTOR-D1 L.D.A. COLONY KANPUR ROAD LUCKNOW	1.Residence 05223261055	atif_incometax@yahoo.com 1)Proof of Practice is not enclosed.
MUSHTAQ AHMAD ADVOCATE CHAMBER BEHIND KHAN ALI KHAN MASJID HUSSAINGANJ LKO	UP		2.Office	2.Office 9198585786 3.Mobile 9335398198	
1215. B/M0433	4953/2000	20/03/2000	1.Residence	1.Residence	

MOHAMMAD AYUB	Bar Council of		486/148 COLLECTORGANJ DALIGANJ LUCKNOW			1)Mismatch in enrollment date.)DATE IS NOT LEGIBLE IN THE BAR COUNCIL CERTIF
RASHID ALI 486/111 DALIGANJ LUCKNOW CIVIL COURT LUCKNOW	UP		2.Office		2.Office 3.Mobile 9336424191	
1216. B/M0439 MOHAMMAD EHSAN SIDDIQUI	14843/1999 Bar Council of	14/07/1999	1.Residence VILL.UJARIYION POST GOMTI NAGAR LUCKNOW		1.Residence	1)Mismatch in enrollment date.)ADDRESS PROOF IS NOT LEGIBLE.
MOHAMMAD EHETRAM SIDDIQUI	UP		2.Office		2.Office 3.Mobile 09918111941	
1217. B/M0443 MOHAMMAD HAROON	2348/1994 Bar Council of	05/06/1994	1.Residence 64 SHADAB COLONY MAHANAGAR LUCKNOW-226006		1.Residence	1)Proof of Practice is not enclosed.
LATE ABDUL WAHID AS ABOVE	UP		2.Office		2.Office 3.Mobile 09839316780	
1218. B/M0445 MOHAMMAD HASNAT	6528/2008 Bar Council of	14/11/2008	1.Residence 290/43/12 PANDEY KA TALAB AISHBAGH LUCKNOW		1.Residence	1)Mismatch in enrollment date.)LEGIBLE ADDRESS PROOF NOT FILED.
RAIS AHMAD KHAN	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 40		2.Office 9044217274 3.Mobile	
1219. B/M0450 MOHAMMAD IQBAL SIDDIQUI	6825/2001 Bar Council of	24/07/2001	1.Residence 417/827 NIWAZGANJ-2 THAKURGANJ LUCKNOW		1.Residence	1)Proof of Practice is not enclosed.
LATE ABDUL SAEED DO	UP		2.Office		2.Office 3.Mobile 9335311219	

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1220. B/M0459 MOHAMMAD MASOOD KHAN LATE IMAM ALI 162, INDIRA MARKET,OPP. MAHILA COLLEGE, AMINABAD, LUCKNOW	3469/1992 Bar Council of UP	17/05/1992	1.Residence 68/382A,CHHITWAPUR PAJAWA, LAL KUAN, LUCKNOW 2.Office	1.Residence 05222636357 2.Office 3.Mobile 9450656447)INCOMPLETE DOCUMENTATION
1221. B/M0465 MOHAMMAD NASIR	4679/2008 Bar Council of	31/08/2008	1.Residence HONO.SS-1/443,SEC-A SITAPUR ROAD SCHEME,NEAR MAHADEV ALGANJ	1.Residence 9984025772	1)Proper address proof is not enclosed as per the norms.
LATE ABDUL KAREEM	UP		2.Office	2.Office 9839807859 3.Mobile 9839807859	

1222. B/M0469 MOHAMMAD RIJWAN KHAN	4676/2008 Bar Council of	31/08/2008	1.Residence VILL.SITHANLI MUSAFIRKHANA SULTANPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI UMAR MOHAMMAD	UP		2.Office	2.Office 3.Mobile 09415622587	
1223. B/M0471 MOHAMMAD SAEED	3566/1983 Bar Council of	09/07/1983	1.Residence 298/69 GALI MATA OLD NAKHAS CHOWK LUCKNOW	1.Residence	1)Mismatch in enrollment date.
LATE MOHAMMAD RASHEED DO	UP		2.Office	2.Office 3.Mobile 9415541340	
1224. B/M0475 MOHAMMAD SAQIB KHAN	1485/2006 Bar Council of	11/05/2006	1.Residence H.NO.-E III/929, SECTOR I,ALIGANJ, LUCKNOW	1.Residence	mskhan07@yahoo.com 1)Proof of Practice is not enclosed.
MOHAMMAD ASLAM KHAN AS ABOVE	UP		2.Office	2.Office 3.Mobile 9415081279	
1225. B/M0478 MOHAMMAD SHABBIR RAZVI	7627/1994 Bar Council of	21/12/1994	1.Residence 162/93 ASTABAL CHARBAGH MOLVIGANJ LUCKNOW	1.Residence 09415546423	1)Mismatch in enrollment date.
ABDUL JABBAR RAZVI AS ABOVE	UP		2.Office	2.Office 3.Mobile 09305136556	

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1226. B/M0481 MOHAMMAD SHAHEEM	5411/2000 Bar Council of	28/04/2000	1.Residence HNO. 264/111 INFRONT OF NEW MASJID BILLOCHPURA LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SYED TAYYAB ALI	UP		2.Office	2.Office 3.Mobile 09451308240	
1227. B/M0482 MOHAMMAD SHAKEEL	6167/2007 Bar Council of	27/10/2007	1.Residence 43B-1 ARGARAH HUSSAINGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE MOHAMMAD NASEEM	UP		2.Office	2.Office 3.Mobile 9451088247	
1228. B/M0496 MOHAMMAD UMAR	12487/2003 Bar Council of	21/12/2003	1.Residence 478/187, BAGH SHAHJI DALIGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
NIYAZ AHMAD	UP		2.Office	2.Office	

SAME

1229. B/M0498 MOHAMMAD YOUSUF	3278/1996 Bar Council of	31/03/1996	1.Residence MD-1/389 A LDA COLONY KANPUR ROAD LUCKNOW 226012	3.Mobile 9415584301	1.Residence advyousuf@yahoo.com 1)Proper address proof is not enclosed as per the norms.
LATE PEER GHULAM 17/9 WINDSOR PLACE LUCKNOW 226001	UP		2.Office	2.Office 05222239222 3.Mobile 09335222149	
1230. B/M0500 MOHAMMED ABBAS	1191/1982 Bar Council of	24/02/1982	1.Residence 266-K MOUZZAM NAGAR SAADATGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
MOHAMMED ILYAS DO	UP		2.Office	2.Office 3.Mobile 9956481773	
1231. B/M0508 MOHAMMED UBAID	14799/1999 Bar Council of	27/05/1999	1.Residence 433/397/123 DILKASH CITY BALAGANJ LUCKNOW	1.Residence 9415004257	mubaidadv@gmail.com 1)Mismatch in enrollment date.
RASHEEDUL ZAFAR	UP		2.Office	2.Office 3.Mobile 9307450251	

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1232. B/M0514 MOHAN LAL BHARTI	2397/1987 Bar Council of	17/05/1987	1.Residence VILL-SEMERA PS-MADEYAN SITAPUR ROAD LUCKNOW	1.Residence 0897558663	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE SHRI RUPAN LAL SHRI NAGAR COLONY LUCKNOW	UP		2.Office	2.Office 3.Mobile 09450095272	
1233. B/M0517 MOHAN SINGH	5348/2008 Bar Council of	05/11/2008	1.Residence 4/169 VIPUL KHAND 4 GOMTINAGAR LKO	1.Residence	1)Proof of Practice is not enclosed.
LATE PREM SINGH	UP		2.Office	2.Office 3.Mobile 8808603179	
1234. B/M0518 MOHAN SINGH	10406/2001 Bar Council of	28/11/2001	1.Residence E/73 SHIVANI VIHAR, VIKASNAGAR, KALYANPUR, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.)CERTIFICATE OF BAR COUNCIL IS NOT SELF ATTEST
KUSHAL SINGH BISHT	UP		2.Office	2.Office 3.Mobile 9415473928	
1235. B/M0526	9016/2000	13/07/2000	1.Residence	1.Residence	

MOHD IKRAM KHAN	Bar Council of		VILL. AHMAD PUR KHERA ITAUNJA LUCKNOW		1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
MOHD UMAR KHAN	UP		2.Office	2.Office 3.Mobile 9450190554	
1236. B/M0532 MOHD MAZHARUL HAQUE	1366/1980 Bar Council of	04/08/1980	1.Residence VILL PIYAREY PUR POST HARCHAND PUR RAEBARELI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Applicants name is not mentioned in the address proof enclosed.
WARIS ALI 51 BAISI KI MASJID LKO	UP		2.Office 3.Chamber in High Court	2.Office 9415953787 3.Mobile	
1237. B/M0533 MOHD MIYAN RIZVI	6705/1999 Bar Council of	25/10/1998	1.Residence 48 GULMOHAR COLONY AISHBAGH BHADWAN LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE SYED MUSTAFA HUSAIN DO	UP		2.Office	2.Office 3.Mobile 9335091933	

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1238. B/M0535 MOHD MUDASSIR	4958/2009 Bar Council of	13/09/2009	1.Residence 67,JAWAHAR NAGAR,UNNAO	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
MOHD.ALIM SAME	UP		2.Office	2.Office 3.Mobile 9305260796	
1239. B/M0538 MOHD SALEEM KHAN	999/2010 Bar Council of	24/01/2010	1.Residence R/O-141, AKORHA, P.S. PISAWAN, SITAPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
AFSAR KHAN C/O M. KAMAL KAHN, H, MOHAN MEKIN ROAD, LUCKNOW	UP		2.Office	2.Office 3.Mobile 9453388510	
1240. B/M0539 MOHD SALIM SIDDIQUI	3412/1988 Bar Council of	10/07/1988	1.Residence 359/120/47 AGHA SAHIB KI BAGH SAADATGANJ LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
LATE ABDUL RAUF DO	UP		2.Office	2.Office 3.Mobile 9415136498	

1241. B/M0542 MOHD SHADBASH KHAN MOHD MUMTAZ KHAN	8751/2007 Bar Council of UP	30/12/2007	1.Residence 58/204, BAGH AINA BIBI, HUSSAINGANJ, LUCKNOW 2.Office	1.Residence shadbashkhan@gmail.com 1)Proof of Practice is not enclosed. 2.Office 3.Mobile 9919377022
1242. B/M0551 MOHD ZUBAIR SIDDIQUI LATE AKHTER ALI AS ABOVE	493/1980 Bar Council of UP	06/03/1980	1.Residence BISMILLAH COLONY, HARDOI ROAD NAYA, ANSHIK MAHIPATMAU 2.Office	1.Residence 7275326347 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2.Office 9451903841 3.Mobile 9451903841
1243. B/M0554 MOHD. AIJAZ LATE MOHD ILYAS	1922/1987 Bar Council of UP	19/04/1987	1.Residence H.NO.5 TOP KHANA BAZAR POST DILKUSHA CANTT. LUCKNOW 2.Office	1.Residence 09807952929 2.Office 3.Mobile 09935779364)ADDRESS PROOF ANNEXED WITH THE FORM IS NOT CO

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1244. B/M0557 MOHD. AKHTAR ALI LATE SRI KAZIM ALI	2434/1995 Bar Council of UP	11/03/1995	1.Residence B-303 SHAHID APARTMENT GOLLA GANJ LUCKNOW 2.Office 3.Chamber in High Court OUDH BAR LIBRARY	1.Residence 05222611021 2.Office 3.Mobile 09151313131	akhtar_uca@rediffmail.com 1)Proof of Practice is not enclosed.
1245. B/M0574 MOHD. HAMID KHAN MASOOD AHMAD KHAN 504/29 TAGORE MARG DALIGANJ LUCKNOW	5450/2007 Bar Council of UP	19/08/2007	1.Residence VILL & POST MAINA NEWARIA BAHRAICH 2.Office	1.Residence 2.Office 3.Mobile 9919191470	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
1246. B/M0577 MOHD. ILTIQAT SIDDIQUI LATE MOHD. ISTIAQ SIDDIQUI BASEMENT DILAWAR PLAZA, DR. MOTILAL BOSE ROAD, NAYA GAON (EAST)	2264/1989 Bar Council of UP	02/04/1989	1.Residence SHAUKAT LODGE, H.NO. 12 G.C. BOSE ROAD, LUCKNOW 2.Office 3.Chamber in High Court AVADH BAR LIBRARY HALL -II	1.Residence 8127232192 2.Office 9919333442 3.Mobile	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
1247. B/M0582 MOHD. JAVED QUDRAT ULLAH AS ABOVE	9047/2009 Bar Council of UP	12/12/2009	1.Residence A-1/70 SEC-L L.D.A. COLONY KANPUR ROAD LUCKNOW 2.Office	1.Residence 2.Office	javedsmiles16@gmail.com 1)Proof of Practice is not enclosed.

1248. B/M0584 MOHD. KAUSAR JAH LATE SHRI M.Q. JAH 498/206-12A RAM KRISHNA MARG NR. I.T.COLLEGE FAIZABAD RD.LKO	1259/2001 Bar Council of UP	25/02/2001	1.Residence SHIKOH PALACE 110/122 NAYA GOAN EAST LUCKNOW 2.Office	3.Mobile 09452188287	1.Residence kausar19@yahoo.com 05224103212)BAR COUNCIL OF U.P. CERTIFICATE NOT ENCLOSED. 2.Office 05224045288 3.Mobile 09889250425
1249. B/M0591 MOHD. MOEEN KHAN AFAQ MOHD. KHAN 536/2/386 NEW MADEYGANJ, NEAR ANSU PCO LUCKNOW -20	6852/2007 Bar Council of UP	27/10/2007	1.Residence VILL & PO. PEHAR, DISTT. BALRAMPUR -04 2.Office	1.Residence 1)Proof of Practice is not enclosed. 2.Office 3.Mobile 9452845809	

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1250. B/M0598 MOHD. RAFI KHAN AZIMUL HAQ KHAN	6606/1992 Bar Council of UP	11/10/1992	1.Residence 551-GA/79-KHA,OLD SARDARN KHERVA ALAMBAGH LUCKNOW 2.Office 3.Chamber in High Court NEW BLOCK EXT.NO-1 HIGH COURT LUCKNOW	1.Residence 09335241782 2.Office 3.Mobile 09532038365	rafeekhand@gmail.com 1)Local Address proof is not enclosed.
1251. B/M0604 MOHD. SABIRALI LATE ASHIQ ALI AS ABOVE	3523/1995 Bar Council of UP	30/04/1995	1.Residence H.NO.513/NEW-2 SHIVDHAM BASTI BIRBAL SAHANI MARG LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 07499415781	1)Proof of Practice is not enclosed.
1252. B/M0607 MOHD. SALEEM KHAN SHEAR BAHADAR KHAN COLLACTRATE BARAMDA NO. 1	1776/1990 Bar Council of UP	02/05/1990	1.Residence 332/107 CHOWK ROAD LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9450642143	1)Proof of Practice is not enclosed.
1253. B/M0611 MOHD. SHAHNAWAZ KHAN MOHD. SAEED ED-119 SEC-Q ALIGANJ LUCKNOW	4738/2007 Bar Council of UP	11/08/2007	1.Residence KATRA GOSHAINGANJ FAIZABAD 2.Office 3.Chamber in High Court CHAMBER NO.97 IN HON'BLE COURT CAMPUS	1.Residence 2.Office 3.Mobile 09838515130	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
1254. B/M0612 MOHD. SHAHZAD KHAN MOHD. SALEEM KHAN	5114/2010 Bar Council of UP	23/04/2010	1.Residence 332/10 7 CHOWK ROAD LUCKNOW 2.Office	1.Residence 2.Office	1)Proof of Practice is not enclosed.

COLLECTRAT BARAMDA NO. 1

1255. B/M0616 MOHD. SUHAIL	1199/1985 Bar Council of	25/03/1985	1.Residence 107/12 BAISI KI MASJID LUCKNOW	3.Mobile 9450359790	1.Residence 1)Proof of Practice is not enclosed.
LATE ZAHEER KHAN SAME	UP		2.Office	2.Office 3.Mobile 09839587095	

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1256. B/M0621 MOHD. WAHID	5722/2006 Bar Council of	11/11/2006	1.Residence NEAR JANTA INTER COLLEGE KACHHAUNA HARDOI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
MOHD RAFIK	UP		2.Office	2.Office 3.Mobile 9236138087	
1257. B/M0624 MOHD. YASIR ABBASI	603/2007 Bar Council of	07/07/2007	1.Residence 1/121 VIKAS NAGAR LUCKNOW	1.Residence 9559222288	yasirabbasi03@gmail.com 1)Proof of Practice is not enclosed.)CERTIFICATE ENCLOSED IS NOT OF BAR COUNCIL OF
AHSAN JALIL ABBASI DO	UP		2.Office	2.Office 05224060550 3.Mobile 9412501133	
1258. B/M0627 MOHD.AKHLAQ SIDDIQI	1163/1973 Bar Council of	17/11/1973	1.Residence UJARYAON VIJAI KHAND 2/247A,GOMTI NAGAR,LKO	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI MOHD.ASHFAQ	UP		2.Office	2.Office 3.Mobile 9794597787	
1259. B/M0631 MOHD.ARIF	10287/1999 Bar Council of	31/05/1999	1.Residence MOHALLA SHAIKHANA WARD NAI BAJAR NOW WARD CHOUDHARANA TOWERA	1.Residence	arifadv91@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
MOHD.HASHIM SIDDIQUI SALON ,DISTT-RAEBAREILI NOW DISTTT.CSM NAGAR	UP		2.Office 3.Chamber in High Court 15 ,LAWYER CHAMBER HIGH COURT LUCKNOW	2.Office 3.Mobile 9335066760	
1260. B/M0636 MOHD.IZHAR	9083/2004 Bar Council of	28/11/2004	1.Residence 584KA/116 BANGLA BAZAR LUCKNOW KILA MOHAMMADI NAGAR	1.Residence 9307660685	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
M.A.G.SIDDIQUI 118/86 KHA HUSAINGANJ LUCKNOW	UP		2.Office	2.Office 9369321039	

			3.Chamber in High Court	3.Mobile	
1261. B/M0637 MOHD.MURTAZA KHAN	147/2001 Bar Council of	10/02/2001	1.Residence 512/6/5 8 TH LANE NISHATGANJ LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
LATE MOHD.SHABBIR KHAN AS ABOVE	UP		2.Office 3.Chamber in High Court AT MUNSHI ROOM ADJECENT POST OFFICE H.C.BENCH LUCKNOW	2.Office 3.Mobile 9415517339	

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1262. B/M0648 MOHEMMED AMIR NAQVI	2196/1990 Bar Council of	20/05/1990	1.Residence 29/33-A ALISHA NAGAR JANKIPURAM SECTOR I LUCKNOW	1.Residence 05222732157	advamirnaqvi@gmail.com 1)Local Address proof is not enclosed.
MR.S.K.I.NAQVI AS ABOVE	UP		2.Office	2.Office 05224080438 3.Mobile 9454504786	
1263. B/M0649 MOHI UDDIN	1372/1978 Bar Council of	26/04/1978	1.Residence 35 PEERJALIL GOLAGANJ 197 JAGATNARAIN ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI NUR UDDIN AS ABOVE	UP		2.Office	2.Office 3.Mobile 09335925172	
1264. B/M0652 MOHIT BALA	6006/2001 Bar Council of	15/07/2001	1.Residence SEC-11 H.NO.695 INDIRA NAGAR LUCKNOW	1.Residence	mohitbalapandey@sity.com 1)Mismatch in enrollment date.
ATUL BHUSHAN PANDEY AS ABOVE	UP		2.Office	2.Office 3.Mobile 09919730741	
1265. B/M0653 MOHIT JAUHARI	4068/1999 Bar Council of	31/01/1999	1.Residence 38, PREM-A-LOK, AMER NAGAR, LKO-4	1.Residence	manishmohit_manish@yahoo.com 1)Mismatch in enrollment date. 2)Proper address proof is not enclosed as per the norms.
LATE K.L. JAUHARI SAME	UP		2.Office 3.Chamber in High Court ROOM NO.1,AWADH BAR ASSOCIATION	2.Office 3.Mobile 9415138147	
1266. B/M0663 MOHITA	17493/2010 Bar Council of	02/12/2010	1.Residence C-34 BUTER PALACE COLONY LUCKNOW	1.Residence	moshri@rediffmail.com 1)Proof of Practice is not enclosed.
ANURAG JAUHARI AS ABOVE	UP		2.Office	2.Office 3.Mobile 09415093213	

1267. B/M0674 MOOL CHANDRA YADAV	3485/1991 Bar Council of	31/08/1991	1.Residence VILL PADRA PO. PATAUNA, PS. MALI HAZAD DISTT. LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE AYODHYA PRASAD VILL PADRA PO. PATAUNA, PS. MALI HAZAD DISTT. LUCKNOW	UP		2.Office	2.Office 3.Mobile 9793573246	

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1268. B/M0675 MOTI CHAND YADAV	860/1983 Bar Council of	02/08/1983	1.Residence R/O H.631/78 SHIVPURICOLONY KAMTA LKO.UP.	1.Residence	1)Mismatch in enrollment date.
SRI RAM DULAREY YADAV AS ABOVE	UP		2.Office	2.Office 3.Mobile 9452813941	
1269. B/M0680 MR. GOBRDHAN PRASAD SAHU	4108/1990 Bar Council of	08/09/1990	1.Residence 631/306 AJAYNAGAR KAMTA CHINHAT LUCKNOW	1.Residence 09452093190	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE MANNU LAL SAHU	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile	
1270. B/M0685 MRATUNJAY SINGH	974/1997 Bar Council of	21/12/1997	1.Residence AMBIKA VILAS, 3/192, VIPUL KHAND GOMTI NAGAR LKO.	1.Residence 9532047616	mratunjaysingh-advohc@rediffmail.com 1)Proper address proof is not enclosed as per the norms.
SRI VISHWA NATH SINGH AS ABOVE	UP		2.Office	2.Office 3.Mobile 9415091242	
1271. B/M0689 MRITUNJAY JAISWAL	2257/2004 Bar Council of	16/05/2004	1.Residence 244/28"HARI PRASAD BHAWAN"(UPPER STOREY)YAHIAGANJ LUCKNOW	1.Residence 05222266602	1)Proof of Practice is not enclosed.
LATE DR. RAM CHANDRA JAISWAL 203GRANDEUR APPARTMENT V, 93-M DALIBAGH LUCKNOW-226001	UP		2.Office	2.Office 05222204041 3.Mobile 9335836804	
1272. B/M0691 MRITUNJAYA PANDEY	6950/2007 Bar Council of	27/10/2007	1.Residence D-266 KRISHNA LOK COLONYPASE-II DAROGA KHERA KANPUR ROAD LKO	1.Residence	1)Proof of Practice is not enclosed.
D.N. PANDEY	UP		2.Office	2.Office 3.Mobile 9935026379	
1273. B/M0696 MRS. HUMA MUZAMMIL	9956/2010 Bar Council of	25/07/2010	1.Residence 120/91 BELDARI LANE LAL BAGH LUCKNOW	1.Residence 09389694677	1)Proof of Practice is not enclosed.

MOHD. MADEEM SIDDIQUI	UP	2.Office	2.Office	3.Mobile 08737999977
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1274. B/M0699 MRS. NOOPUR PODDAR JAIN	3427/2002 Bar Council of	20/05/2002	1.Residence 268/89 MASTER KANHAIYA LAL ROAD AISHBAGH LUCKNOW	1.Residence 09415783528	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE BRIJ KISHORE PADDAR	UP		2.Office	2.Office 3.Mobile 09452363480	
1275. B/M0700 MRS. POOJA ARORA	6916/2006 Bar Council of	16/12/2006	1.Residence 1 SUBHASH MARG NEAR ST. PALULS SCHOOL CANTT LUCKNOW	1.Residence	1)Applicants name is not mentioned in the address proof enclosed.
ASHISH	UP		2.Office	2.Office 2480040 3.Mobile 09452149174	
1276. B/M0708 MS. NAND PRABHA SHUKLA	2493/1999 Bar Council of	16/07/1998	1.Residence 74/20 C DAUD NAGAR NAINI ALLAHABAD	1.Residence 05322695806	manager.nandprabha@gmail.com 1)Mismatch in enrollment date. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE GIRIJA SHANKER SHUKLA B-1301 OCR VIDHAYAK NIWAS03 LUCKNOW	UP		2.Office 3.Chamber in High Court OFFICE OF GOVERNMENT ADVOCATE	2.Office 3.Mobile 8004022078	
1277. B/M0710 MS. SUCHITA CHANDRA	7847/2009 Bar Council of	06/11/2009	1.Residence C-849 SEC-C L-ROAD MAHANAGAR LUCKNOW	1.Residence	1)Local Address proof is not enclosed.
MR. GYAN CHANDRA AS ABOVE	UP		2.Office	2.Office 05222326147 3.Mobile 09452084931	
1278. B/M0715 MUJEEB AHMAD	2877/1996 Bar Council of	24/03/1996	1.Residence 462/130KA, RAMGANJ, HUSAINABAD, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
HABIB AHMAD	UP		2.Office	2.Office 3.Mobile 9415544005	
1279. B/M0723 MUKESH KUMAR AGNIHOTRI	4421/2005 Bar Council of	09/09/2005	1.Residence BLOCK F 3749 RAJAJIPURAM LUCKNOW.	1.Residence	1)Proof of Practice is not enclosed.
C P AGNIHOTRI --- DO---	UP		2.Office	2.Office	

3.Mobile
9651614786

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1280. B/M0726 MUKESH KUMAR SAINI	4177/1999 Bar Council of	22/07/1999	1.Residence 538/174 YOGI NAGAR SITAPUR ROAD LUCKNOW	1.Residence	1)Mismatch in enrollment date.
SRI S.S. SAINI AS ABOVE	UP		2.Office	2.Office 3.Mobile 09936509599	
1281. B/M0729 MUKESH KUMAR SRIVASTAVA	2670/2003 Bar Council of	22/02/2003	1.Residence H.NO.-485 CHIDDYAKHANA SOUTH JAHANABAD RAEBARELI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHYAM SUNDER SRIVASTAVA	UP		2.Office	2.Office 3.Mobile 09453506897	
1282. B/M0737 MUKESH YADAV	6951/2007 Bar Council of	26/10/2007	1.Residence 538KA/62 EKTA PURAM TRIVENI NAGAR 3 SITAPUR ROAD LKO.	1.Residence	1)Mismatch in enrollment date.
SRI RAM NARESH YADAV AS ABOVE	UP		2.Office	2.Office 3.Mobile 9839119023	
1283. B/M0738 MUKSHEET AHMAD KHAN	5171/2010 Bar Council of	24/04/2010	1.Residence 8/771-A GAJRAHAPURVA SECTOR-8 VIKAS NAGAR OPP.SBI BANK LKO.	1.Residence	muksheet.kahn@yahoo.com 1)Proof of Practice is not enclosed.
LATE GULAM MOHAMMAD -DO-	UP		2.Office	2.Office 05224011603 3.Mobile 09919281355	
1284. B/M0741 MUKUL ASTHANA	6330/1983 Bar Council of	21/12/1983	1.Residence 509/48 OLD HYDERABAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE S.B.L.ASTHANA DO	UP		2.Office	2.Office 3.Mobile 9935638613	
1285. B/M0743 MUKUL KUMAR SHARMA	5052/2008 Bar Council of	02/11/2008	1.Residence SAMSAIR NAGER POST BAHADURGUNJ SITAPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
KUNWAR BAHADUR SHARMA	UP		2.Office	2.Office 3.Mobile 09450383746	

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1286. B/M0745 MUKUL PANDEY	2052/1995 Bar Council of	19/02/1995	1.Residence D-20 SEC-G ALIGANJ LUCKNOW	1.Residence 2332900	1)Proof of Practice is not enclosed.
SRI MAHENDRA KUMAR PANDEY D-20 SEC-G ALIGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 09335224042	
1287. B/M0748 MUKUT BIHARI TRIPATHI SRI RAM RANGILEY TIWARI UGF-7 KRISHNA COMPLEX GARDEN ROAD CHAND GANJ LUCKNOW	5302/1999 Bar Council of UP	25/04/1999	1.Residence HIG-5/1242 VIRAM KHAND GOMTI NAGAR LUCKNOW 2.Office	1.Residence 09415593366 2.Office	mukutadvocate@gmail.com)ENROLLMENT DATE IS NOT MENTIONED IN MAIN FORM
1288. B/M0754 MUNENDAR PRATAP SINGH	867/2011 Bar Council of	31/01/2011	1.Residence BILL.& POST BAHAR GAON ITAUNJA LUCKNOW	1.Residence 09208850025	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE DINESH KUMAR SINGH	UP		2.Office	2.Office 3.Mobile 09670908733	
1289. B/M0755 MUNENDRA KUMAR	10363/1999 Bar Council of	02/06/1999	1.Residence VILL. KISHUNI PUR SARKHANE DISTT. FAIZABAD	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRE RAM DHAR PATHAK 4 ASHWANI PURAM COLLONI WAZEER GANJ FAIZABAD	UP		2.Office	2.Office 3.Mobile 09532228925	
1290. B/M0757 MUNESH BABOO YADAV RAMVIR SINGH YADAV	1517/1992 Bar Council of UP	02/03/1992	1.Residence 38 MALAPURAM COLONY BALAGANJ LUCKNOW 2.Office	1.Residence 05222404000 2.Office)SEAL OF AUTHORIZED SIGNATORY IS NOT IMPRESSED
1291. B/M0771 MAHENDRA KUMAR AWASTHI	5258/1999 Bar Council of	25/04/1999	1.Residence BAHADURPUR ATARIA SITAPUR UP	1.Residence	1)Proof of Practice is not enclosed.
GIRISH CHANDRA AWASTHI	UP		2.Office	2.Office 3.Mobile 9918714081	

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1292. B/M0772 MAMTA KANOJIA	5900/2011 Bar Council of	17/10/2011	1.Residence E BLOCK 1047RAJAJIPURAM LKO	1.Residence	1)Proper address proof is not enclosed as per the norms.
HUSBAND NAME - LATE AMIT KUMAR CIVIL COURT LKO	UP		2.Office	2.Office 3.Mobile 9369580202	
1293. B/M0777 MANOJ KUMAR VERMA	637/1992 Bar Council of	05/02/1992	1.Residence 252/67KA NEHRU CROSS RAKABGANJ LKO	1.Residence	1)Proof of Practice is not enclosed.
LT KAMTA PD VERMA ADV CHAMBER 307 COMMISSIONRIES	UP		2.Office	2.Office 3.Mobile 9415579352	
1294. B/M0780 MOHD. ASHRAF SIDDIQUI	2659/1987 Bar Council of	07/06/1987	1.Residence 307/25 GALI PARCHACHOWK LKO	1.Residence	1)Proof of Practice is not enclosed.
SHAFIQUH HUSAN SIDDIQUI -DO-	UP		2.Office	2.Office 3.Mobile 9839947907	
1295. B/M0781 MOHD. DANISH	5948/2009 Bar Council of	13/09/2009	1.Residence 551GA/53 OLD SARDARI KHERA ALAMBAGH LKO	1.Residence	1)Proof of Practice is not enclosed.
SARWAR ALI	UP		2.Office	2.Office 3.Mobile 9889199159	
1296. B/M0792 MOHAMMAD ASLAM SIDDIQUI	3739/1996 Bar Council of	31/03/1996	1.Residence 475/103 KADAM RASOOL DALIGANJ LUCKNOW	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
MOHAMMAD AKHTAR	UP		2.Office	2.Office 3.Mobile 9648568279	
1297. B/M0793 MUMTAZ ALAM SIDDIQUI LATE MOHD. ILYAS SIDDIQUI AS ABOVE	162/2003 Bar Council of DL	22/02/2003	1.Residence 203 2ND FLOOR AROMA APRMT SANJAYGANDHI PRM INDRA NAGAR LKO. 2.Office	1.Residence 2.Office 08447092093 3.Mobile 08604328269)ENROLLMENT NO. OF BAR COUNCIL OF DELHI IS MEN

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1298. B/M0795	1198/1985	25/03/1985	1.Residence	1.Residence	mmb62_advocate@yahoo.co.in

MAN MOHAN BOSE	Bar Council of		20/211-I INDIRA NAGAR LUCKNOW-16	05223047572	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
LATE G.C. BOSE AS ABOVE	UP		2.Office	2.Office 05223047572 3.Mobile 9335265672	
1299. B/M0805 MOHD. ZAFAR KHAN ISHRAT ALI AS ABOVE	927/1998 Bar Council of DL	13/10/1998	1.Residence 467/118/95/3D BDO BLD DURGAEVI MARG SHEESH MAHAL HUSAINABAD 2.Office	1.Residence 8353912456 2.Office 3.Mobile 9651516376	zafar786.1656@rediffmail.com)BAR COUNCIL CERTIFICATE IS OF DELHI.
1300. B/M0843 MANOJ TIWARI	6971/1992 Bar Council of	05/11/1992	1.Residence B-157 SECTOR A MAHANAGAR LUCKNOW 2.Office	1.Residence 9956671418 2.Office 3.Mobile 9415007750	1)Mismatch in enrollment no.
LATE SHRI DHRUV DEO TIWARI DO	UP				
1301. B/M0845 MANOJ PANDEY	10013/2002 Bar Council of	16/11/2002	1.Residence NEW PARA COLONY KUMARPURAM, PARAROAD, RAJAJIPURAM, LUCKNOW 2.Office	1.Residence 2.Office 8896213616 3.Mobile	1)Proper address proof is not enclosed as per the norms.
SUGREEV PANDEY	UP				
1302. B/N0003 NAGENDRA GUPTA	117/2007 Bar Council of	12/01/2007	1.Residence SECTOR 22/93 INDIRA NAGAR, LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9151837427	1)Proof of Practice is not enclosed.
KISHORI LAL GUPTA NEAR TULSI, AMERICAN LIBRARY, FAMILY COURT, LUCKNOW	UP				
1303. B/N0004 NAGENDRA KUMAR DWIVEDI	268/1999 Bar Council of	18/01/1999	1.Residence 375/2 SHAKTI NAGAR FAIZABAD ROAD LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9415458383	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
RAM DHIRAJ DWIVEDI	UP				
			3.Chamber in High Court OUDH BAR EXTENSION ROOM NO. 4		

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1304. B/N0005 NAGENDRA KUMAR SINGH	2146/2009 Bar Council of	29/03/2009	1.Residence VILL-PALPUR POST ITAUNJA LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.

SRI JAGDEO SINGH	UP		2.Office	2.Office	
				3.Mobile 09452205852	
1305. B/N0007 NAGENDRA PRATAP SINGH	4529/2007 Bar Council of	16/07/2007	1.Residence 1/629 SECTOR J JANKIPURAM LUCKNOW	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SURYA NARAYAN SINGH	UP		2.Office	2.Office	
				3.Mobile 9415520922	
1306. B/N0009 NAGENDRA SINGH	3397/2000 Bar Council of	03/03/2000	1.Residence VILL. BHAWAKHERA P.O. NIGOHAN LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHATROHAN SINGH	UP		2.Office	2.Office	
				3.Mobile 9450360010	
1307. B/N0012 NAKUL PRASAD	5405/1982 Bar Council of	18/12/1982	1.Residence MEERA DEVI DHARMSHALA HANUMAN SETU MANDIR BIRBAL SAHANI LKO.	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed. 2)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
LATE RAGHUBIR	UP		2.Office	2.Office	
				3.Mobile 09336164009	
1308. B/N0014 NALINI MOHAN	3384/1994 Bar Council of	31/07/1994	1.Residence 386/133 DARGAH ROAD PURANA CHABUTRA SAADATGANJ LUCKNOW	1.Residence 05222648740	nalinimohansrivastava@gmail.com 1)Proof of Practice is not enclosed.
SRI RAJ KISHORE SRIVASTAVA	UP		2.Office	2.Office	
			3.Chamber in High Court OLD LIBRARY HALL, HIGH COURT, LUCKNOW	3.Mobile 09415161798	
1309. B/N0016 NAMISH KUMAR SINGH	6662/1994 Bar Council of	20/11/1994	1.Residence VILL. BHAGUTIPUR POST MAHONA ITAUNGA LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI SURYA PAL SINGH	UP		2.Office	2.Office	
				3.Mobile 09450657105	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1310. B/N0022 NAND KISHOR SINGH	4945/2005 Bar Council of	09/09/2005	1.Residence H.NO.537B/025/059D SINHA COLONY FAIZALLAGANJ LUCKNOW	1.Residence 09450638303	1)Proper address proof is not enclosed as per the norms.

LATE RAJ PATI SINGH	UP		2.Office	2.Office	
				3.Mobile 08127733334	
1311. B/N0034 NANDITA SRIVASTAVA KULDEEP KUMAR SRIVASTAVA	2681/1999 Bar Council of UP	06/04/1999	1.Residence 473/123 KHA DEEN DAYAL NAGAR KHADRA LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 8601266732)NO STAMP ON PROOF OF PRACTICE.
1312. B/N0038 NAQIBULLAH KHAN	2413/1989 Bar Council of	24/04/1989	1.Residence L-78 JHALIAN VINEET KHAND-I GOMTI NAGAR LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
LATE ABDUL NAMID KHAN	UP		2.Office	2.Office 3.Mobile 9125575383	
1313. B/N0044 NARENDRA BHUSHAN	2555/2011 Bar Council of	08/05/2011	1.Residence H.NO.C-2/182 SEC-F JANKIPURAM LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE SRI RAM SUNDAR LAL -AS ABOVE-	UP		2.Office	2.Office 05222733042 3.Mobile 09415104827	
1314. B/N0046 NARENDRA KUMAR	3964/2006 Bar Council of	18/08/2006	1.Residence 3/887 JANKIPURAM EXT.SITAPUR ROAD LUCKNOW	1.Residence 9450523357	1)Applicants name is not mentioned in the address proof enclosed.
RAJENDRA KUMAR AS ABOVE	UP		2.Office 3.Chamber in High Court CHAMBER NO. 95 H.C.	2.Office 3.Mobile	
1315. B/N0049 NARENDRA KUMAR	2335/2006 Bar Council of	11/05/2006	1.Residence VILL. & POST PARIWAN BARABANKI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SATYA NARAYAN CHAURASIA 67/78 RAM NARAYAN JOSHI GULI LAL KUAN LUCKNOW	UP		2.Office	2.Office 3.Mobile 09918414976	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1316. B/N0051 NARENDRA KUMAR	4866/2008 Bar Council of	27/09/2008	1.Residence H.NO. 535/61 FATEHPUR ALIGANJ SCHEME LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.)CHAMBER WRONGLY MENTIONED IN THE FORM
SHRI RAM GOPAL H.NO. 535/61 FATEHPUR ALIGANJ SCHEME LUCKNOW	UP		2.Office	2.Office 3.Mobile	

1317. B/N0055 NARENDRA KUMAR	12744/2010 Bar Council of	04/09/2010	1.Residence MAWAIYA SAFIPUR FATEHPUR BARABANKI	9455070716 1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
JAGDISH PRASAD 1/439 VASTU KHAND GOMTI NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court ROOM NO. 3 OUDH BAR ASSO.	2.Office 3.Mobile 9454514801	
1318. B/N0056 NARENDRA KUMAR	4594/2006 Bar Council of	09/09/2006	1.Residence SS-II-D1-264 L.D.A. COLONY KANPUR ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
RAM ASARE	UP		2.Office 3.Chamber in High Court OUDH BAR ROOM NO.1	2.Office 3.Mobile 9793644560	
1319. B/N0059 NARENDRA KUMAR GAUTAM	14696/2010 Bar Council of	20/09/2010	1.Residence VILL. MAHUA WA KHURD SOHANG KUSHINAGAR	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.) PHOTOGRAPH NOT ANNEXED
LATE SHARDA PRASAD	UP		2.Office	2.Office 3.Mobile 9984838724	
1320. B/N0061 NARENDRA KUMAR MISHRA	2654/1979 Bar Council of	09/10/1979	1.Residence 538KA/221KA TRIVENI NAGAR PART II LUCKNOW	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
LATE SRI MOHAN LAL MISHRA	UP		2.Office	2.Office 3.Mobile 09616347165	
1321. B/N0062 NARENDRA KUMAR OJHA	4082/2010 Bar Council of	28/03/2010	1.Residence ATHEHA PRATAPGARH	1.Residence 9554266476	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SANDAS OJHA	UP		2.Office	2.Office 3.Mobile 8004073804	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1322. B/N0067 NARENDRA NATH	9626/2004 Bar Council of	15/12/2004	1.Residence H.NO.159 BALDEV VIHAR TELIBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
BHAGWAN DAS	UP		2.Office	2.Office 3.Mobile 09807303258	

1323. B/N0074 NARENDRA SHARMA	3397/2011 Bar Council of	11/07/2011	1.Residence B-2/12 SEC-H LDA COLONY KANPUR ROAD LUCKNOW-226012	1.Residence narendrasharma1812@gmail.com 1)Proof of Practice is not enclosed.
LATE SRI SHANKER SAHAI RAI	UP		2.Office	2.Office 05222425960 3.Mobile 09450642790
1324. B/N0078 NARENDRA SINGH	7058/2004 Bar Council of	16/09/2004	1.Residence D-1315 INDIRA NAGAR LUCKNOW	1.Residence 09336513953 1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.
LATE SANT SINGH AS ABOVE	UP		2.Office	2.Office 3.Mobile 09795603747
1325. B/N0079 NARENDRA SINGH CHANDEL	3671/1984 Bar Council of	19/09/1984	1.Residence 1-HIMALAYA MARG D-BLOCK INDIRA MARG LUCKNOW	1.Residence 05222353501 1)Proof of Practice is not enclosed.
LATE P.N. SINGH -DO-	UP		2.Office	2.Office 3.Mobile 09453932917
1326. B/N0082 NARESH CHANDRA	3178/2005 Bar Council of	03/07/2005	1.Residence 582/1419 JAGARTI NAGAR, BADALIKHERA BAGH NO.2 MANASNAGAR,LKO	1.Residence 1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
BHAGWAN DEEN	UP		2.Office	2.Office 3.Mobile 9450843613
1327. B/N0085 NARESH CHANDRA SAXENA	157/1970 Bar Council of	07/03/1970	1.Residence 417/3 NEWAZGANJ, LUCKNOW	1.Residence 1)Proof of Practice is not enclosed.
LATE SRI PRATAP KRISHNA SAXENA 417/3 NEWAZGANJ, LUCKNOW-3	UP		2.Office	2.Office 3.Mobile 9807244472

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1328. B/N0086 NARESH KUMAR MISHRA	2434/1998 Bar Council of	22/07/1998	1.Residence SS1KA/733 AZAD NAGAR ALAMBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE SHRI CHANDRA MAULI MISRA	UP		2.Office	2.Office 3.Mobile 09450655238	
1329. B/N0090 NARESH KUMAR VAISH	7149/2004 Bar Council of	19/09/2004	1.Residence 286,BANIYA MOHAL SADAR BAZAR,LKO.	1.Residence	1)Proof of Practice is not enclosed.

SRI TRILOKI NATH VAISH 286 BANIYA MOHAL SADAR BAXAR LKO.	UP		2.Office	2.Office 05222481248 3.Mobile 9450651759	
1330. B/N0092 NARESH SHANKER SRIVASTAVA	1024/1971 Bar Council of	23/10/1971	1.Residence H.NO.2/271 VIKAS KHAND GOMTI NAGAR LUCKNOW	1.Residence 09415017729	1)Proof of Practice is not enclosed.
SHRI K.B. SRIVASTAVA -DO-	UP		2.Office	2.Office 05224046195 3.Mobile 09565007788	
1331. B/N0098 NARVIND KUMAR SINGH	1761/1998 Bar Council of	13/05/1998	1.Residence H.NO.537BHA/852 BHARAT NAGAR SITAPUR ROAD MADIYAWAN LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
LATE GHARM SINGH AS ABOVE	UP		2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION EXT. ROOM NO. 4	2.Office 3.Mobile 9415577711	
1332. B/N0099 NASEEM PARVEZ LATE MUSHRRAF ALI KHAN	1435/1991 Bar Council of UP	23/03/1991	1.Residence 133/23/31 ISMAT MANZIL DURVIJAY GANJ SARAI FATHAK LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9369247183)NO STAMP ON PROOF OF PRACTICE.
1333. B/N0102 NAVAL BIHARI SHUKLA	3489/1988 Bar Council of	17/09/1988	1.Residence BRAHMA NAGAR UNNAO	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed. 3)Mismatch in enrollment no.
MANU BIHARI SHUKLA ROOM NO. 3 HIGH COURT	UP		2.Office	2.Office 3.Mobile 8081615619	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1334. B/N0103 NAVAL KISHORE	9119/2002 Bar Council of	19/10/2002	1.Residence E-PURVI KSHATRA SHIVANI VIHAR KALYANPUR LUCKNOW.	1.Residence	1)Proof of Practice is not enclosed.
GAJRAJ PRASAD	UP		2.Office	2.Office 3.Mobile 9839188430	
1335. B/N0109 NAVEEN GUPTA	8667/2003 Bar Council of	25/08/2003	1.Residence 3/542 VIKAS NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
DAYA SHANKAR GUPTA LGF-1 LEEELA MANSIN NAVAL KISHORE ROAD HAZARATGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile	

1336. B/N0111 NAVEEN KUMAR AGARWAL	4001/1991 Bar Council of	29/09/1991	1.Residence 1/66 VISHAL KHAND GOMTI NAGAR LUCKNOW	09415178983 1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
LATE SITA RAM AGARWAL DO	UP		2.Office	2.Office 3.Mobile 09919938265	
1337. B/N0113 NAVEEN KUMAR MISRA	330/1983 Bar Council of	08/01/1983	1.Residence 499/108 UMRAO BAHADUR ROAD HASANGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE ADITYA PRAKASH MISRA AS ABOVE	UP		2.Office	2.Office 3.Mobile 9415972661	
1338. B/N0118 NAVEEN KUMAR SRIVASTAVA	19227/2010 Bar Council of	31/12/2010	1.Residence 1/390 SEC-B PRIYADARSHANY COLONY SITAPUR ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SHRI RAVINDRA PRASAD SRIVASTAVA	UP		2.Office	2.Office 3.Mobile 08090027765	
1339. B/N0120 NAVEEN TRIVEDI	5143/2009 Bar Council of	13/09/2009	1.Residence 1/12 PRIYADARSHINI COLONY SECTOR B SITAPUR ROAD LUCKNOW	1.Residence 2759020	naveen_trivedi@hotmail.com 1)Proof of Practice is not enclosed.
RAM JI TRIVEDI	UP		2.Office	2.Office 9415526420 3.Mobile 9415526420	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1340. B/N0123 NAVENDU KR. SRIVASTAVA	3624/1998 Bar Council of	11/10/1998	1.Residence 22/105 INDIRA NAGAR LKO	1.Residence 9838210407	navendu.srivastva@gmail.com. 1)Proper address proof is not enclosed as per the norms.
LATE NAGENDRA LAL SRIVASTAVA AS ABOVE	UP		2.Office 3.Chamber in High Court	2.Office 6457766 3.Mobile 9838981520	
1341. B/N0125 NAVINDRA KUMAR RAI	11146/2010 Bar Council of	04/08/2010	1.Residence 7/104 DEEPAK DELUXE SAHARA GRACE JANKI PURAM LUCKNOW	1.Residence	adnavindrara@gmail.com 1)Proof of Practice is not enclosed.
R.B. RAI SAME AS ABOVE	UP		2.Office	2.Office 05222735988 3.Mobile 09616429977	
1342. B/N0126 NAVITA SHARMA	5233/2000 Bar Council of	24/04/2000	1.Residence 33 BHAGWATI NIWAS PAN DARIBA LUCKNOW	1.Residence 05222461375	navitasharmaadv@gmail.com 1)Mismatch in enrollment date.

VISHNU DUTT SHARMA	UP		2.Office	2.Office	
				3.Mobile 09889470166	
1343. B/N0127 NAVNEET KUMAR GUPTA	1557/1996 Bar Council of	16/02/1996	1.Residence MAHATWANA SANDILA HARDOI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SATISH CHANDRA GUPTA 68/203 CHITWAPUR PAJAWA LALKUAN LUCKNOW	UP		2.Office	2.Office	
				3.Mobile 9305156400	
1344. B/N0128 NAVNEET KUMAR SRIVASTAVA	6433/2006 Bar Council of	16/12/2006	1.Residence U 411, BADSHAH NAGAR COLONY, LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
LATE ANANT RAM SRIVASTAVA	UP		2.Office	2.Office	
			3.Chamber in High Court CHAMBER NO.-81, HIGH COURT LUCKNOW BENCH, LUCKNOW	3.Mobile 9450285666	
1345. B/N0129 NAWAB AHMAD	7373/2011 Bar Council of	19/11/2011	1.Residence VILL. SIRSIHWA POST MALDA BALRAMPUR	1.Residence	khannawabsp@gmail.com 1)Proper address proof is not enclosed as per the norms. 2)Mismatch in enrollment date.
IFTIKHAR AHMAD 9/327 JANKI PURAM LUCKNOW	UP		2.Office	2.Office	
				3.Mobile 9415672014	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1346. B/N0130 NAWAB MIRZA LATE IQBAL MIRZA AS ABOVE	886/1975 Bar Council of UP	28/04/1975	1.Residence HARDOI KANPUR RONG ROAD FARIDIPUR LUCKNOW 2.Office UP	1.Residence 2.Office 3.Mobile 09415197460)NO STAMP & SIGN ON PROOF OF PRACTICE.
1347. B/N0132 NAWAZ MOHD. KHAN LATE S.M. KHAN 16/34/3 FAWN BREKE AVENUE SAROJINI MARG LUCKNOW	9024/2003 Bar Council of UP	18/10/2003	1.Residence 69 NAZAR BAGH LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09335438909	1)Proof of Practice is not enclosed.
1348. B/N0133 NAYAN RAJ SINGH RATHORE LATE TEK RAJ SINGH RATHORE DO	3353/1984 Bar Council of UP	11/09/1984	1.Residence 136/82 DURVIJAY GANJ LUCKNOW 2.Office	1.Residence 9794633680 2.Office 9415011052 3.Mobile	nayanrajsinghrathore@rediffmail.com 1)Proper address proof is not enclosed as per the norms.

1349. B/N0136 NEEL KAMAL GUPTA	6721/1999 Bar Council of	09/05/1999	1.Residence K-724 ASHIYANA COLONY KANPUR ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
RAVINDRA NATH GUPTA ABOVE	UP		2.Office	2.Office 3.Mobile 09415087249	
1350. B/N0140 NEELAM MISHRA	7214/2006 Bar Council of	16/12/2006	1.Residence 51/4 MALVIYA NAGAR AISHBAG LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
B.N. MISHRA	UP		2.Office	2.Office 3.Mobile 09532346514	
1351. B/N0148 NEELIMA MISRA	2101/2008 Bar Council of	19/05/2008	1.Residence 2/276 VISHWAS KHAND GOMTI NAGAR LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
SRI SANTOSH KUMAR MISRA SAME	UP		2.Office	2.Office 3.Mobile 9415215954	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1352. B/N0150 NEELU SINGH	5960/2008 Bar Council of	07/11/2008	1.Residence CITY ROAD NEAR MEECO BHAWAN PRATAPGARH	1.Residence 09044593322	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
RAM MURTI SINGH BANTHRA LUCKNOW	UP		2.Office	2.Office 09559618651 3.Mobile 09452078589	
1353. B/N0151 NEENA TIWARI	9992/2002 Bar Council of	16/11/2002	1.Residence PLOT NO.26 KANTIPURAM PHASE-I KANCHANPUR MATIYANI LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
ARUN KUMAR TIWARI COMMON LADY ROOM	UP		2.Office	2.Office 3.Mobile 9839918020	
1354. B/N0159 NEERAJ KUMAR BHARTI	9178/2007 Bar Council of	30/12/2007	1.Residence VILL.LACHHIPUR P.O. DAREHTA ACHLI DISTT. UNNAO	1.Residence	neeraj.law.78@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHANKAR LAL BHARTI 182 FIRST FLOOR MULTI STORY BUILDING RAILWAY COLONY LUCKNOW	UP		2.Office	2.Office 3.Mobile 09650267732	

1355. B/N0168 NEERAJ KUMAR SRIVASTAVA	4125/1999 Bar Council of	19/04/1999	1.Residence 283/234/1 GARHI KANPUR NEAR AYODHYA SHIV MINDER MANAKNAGAR	1.Residence	1)Proof of Practice is not enclosed.
SRI RAM PRASAD SRIVASTAVA	UP		2.Office	2.Office 3.Mobile 09415423225	
1356. B/N0181 NEERAJ SRIVASTAVA	5796/2006 Bar Council of	11/11/2006	1.Residence C-6/48 SAPNA COLONY RAJAJIPURAM LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
R.K.SRIVASTAVA	UP		2.Office	2.Office 3.Mobile 9935622200	
1357. B/N0186 NEERAJ VERMA	14388/2010 Bar Council of	20/09/2010	1.Residence C-2087/5 INDIRA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
AWADH BIHARI VERMA MULTI STORIES BUILDING CIVIL COURT LUCKNOW	UP		2.Office	2.Office 3.Mobile 08090202548	

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High Court of Judicature at Allahabad
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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1358. B/N0192 NEETU BHARTI	4520/2005 Bar Council of	09/09/2005	1.Residence 3 B N ROAD KAISERBAGH, BEHIND PETROL PUMP, LUCKNOW 226001	1.Residence	bharti.n80@gmail.com 1)Proof of Practice is not enclosed.
SHRI RAM CHANDRA 3 B N ROAD KAISERBAGH, BEHIND PETROL PUMP LUCKNOW 226001	UP		2.Office 3.Chamber in High Court LADIES CHAMBER	2.Office 08081839930 3.Mobile 09984854000	
1359. B/N0198 NIDHI CHANDRA	6337/2011 Bar Council of	30/10/2011	1.Residence 8 SUKLANA NAGAR SALON C.S.M. NAGAR	1.Residence 7499969633	nidhisujit@gmail.com 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
CHANDRA PRAKASH SRIVASTAVA M.M. 10 SECTORQ ALIGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 9936271931	
1360. B/N0201 NIJAM AHAMAD	2587/2008 Bar Council of	19/07/2008	1.Residence C/O SHAFATUULLAH H.NO.296/60 HATASANGI LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Applicants name is not mentioned in the address proof enclosed.
LATE SHRI NOORULAIN LGF SHAHID OPARTMENT DR.R.L.CHAKRAVORTY ROAD GOLAGANJ LKO	UP		2.Office	2.Office 3.Mobile 09451641858	
1361. B/N0202 NIKHAT AKHTAR	3587/2009 Bar Council of	05/07/2009	1.Residence H.NO.107/88 BAISI KI MASJID NAPENDRA SAYAL ROAD LUCKNOW	1.Residence 09336387411	1)Residential address as per the proof enclosed

MR. ISHTIAQ AHMAD	UP		2.Office	2.Office	is beyond the municipal limit of Lucknow.
			3.Chamber in High Court 40 LAWYER'S CHAMBER HIGH COURT LUCKNOW	3.Mobile 09807429487	
1362. B/N0206 NIKHIL SRIVASTAVA	1077/2010 Bar Council of	25/07/2010	1.Residence C/1273 RAJA JI PURAM, LUCKNOW.	1.Residence	nikhilsrivastava59@gmail.com 1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date.
VIJAY SHANKAR AS ABOVE	UP		2.Office	2.Office	
				3.Mobile 8957358882	
1363. B/N0207 NIKHILENDRA KUMAR GUPTA	5945/2007 Bar Council of	16/09/2007	1.Residence 5E5/76 VRANDAVAN COLONY GANDHI NAGAR TELIBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SHRI RAM KUMAR GUPTA AS ABOVE	UP		2.Office	2.Office 09598671855 3.Mobile 09450908177	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1364. B/N0215 NIRAJ MISHRA	3014/2001 Bar Council of	30/03/2001	1.Residence VILL.BASTI POST HALDHARPUR MAU	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
JAI PRAKASH MISHRA AS ABOVE	UP		2.Office	2.Office 3.Mobile 09453933772	
1365. B/N0216 NIRAJ SRIVASTAVA	839/2000 Bar Council of	23/01/2000	1.Residence 359/146 PRAKASH LOK KATRA KHUDA YAR KHAN LUCKNOW	1.Residence 05222262612	neerajsriz@rediffmail.com 1)Proof of Practice is not enclosed.
PRAKASH NARAIN SRIVASTVA	UP		2.Office	2.Office 3.Mobile 09839651284	
1366. B/N0217 NIRANJAN SINGH	3150/1994 Bar Council of	31/07/1994	1.Residence R-S-II/53 T.R.T. COLONY MOHAN ROAD LUCKNOW	1.Residence 08687734971	sing.niranjanadv@gmail.com 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SHRE MUNESHWAR SINGH -DO-	UP		2.Office	2.Office 3.Mobile 09415352342	
1367. B/N0220 NIRANKAR SINGH	9090/2004 Bar Council of	28/11/2004	1.Residence ES-1B/369 SITAPUR ROAD YOJANA PHARE-2 LUCKNOW	1.Residence 09415569441	thakursanjaysingh2379@gmail.com 1)Proof of Practice is not enclosed.
LATE UGRASEN SINGH	UP		2.Office	2.Office	

1368. B/N0221 NIRBHAY KUMAR SINGH	736/2003 Bar Council of	11/01/2003	3.Chamber in High Court EXT. ROOM NO.1 1.Residence A-68, AHILYABAI NAGAR KALYANPUR LUCKNOW	3.Mobile 09839869000	
LATE KHAKHAN SINGH OUDH BAR ASSOCIATION HIGH COURT LKO.	UP		2.Office	2.Office	1)Local Address proof is not enclosed.
1369. B/N0223 NIRMAL KUMAR PANDEY	18649/1999 Bar Council of	26/12/1999	1.Residence VILL. MOHD. NAGAR GRINT BALRAMPUR	3.Mobile 9415958994	
G.P.PANDEY F-11/30 RAJA JI PURAM LUCKNOW	UP		2.Office	2.Office	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
				3.Mobile 9415422537	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1370. B/N0226 NIRMALA SINGH	578/1992 Bar Council of	31/01/1992	1.Residence C-304 INDIRA NAGAR LUCKNOW	1.Residence 9415201258	ks.chauhan@hotmail.com 1)Proof of Practice is not enclosed.
KARNA SINGH CHAUHAN DO	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 19	2.Office 3.Mobile 9873304161	
1371. B/N0228 NIRUPMA SHUKLA	767/2004 Bar Council of	04/02/2004	1.Residence 600/310 FARIDIPUR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
D/O S.K.TIWARI W/O PRASHANT KUMAR SHUKLA DO	UP		2.Office	2.Office 3.Mobile 8574858398	
1372. B/N0242 NISHI AGARWAL	836/2000 Bar Council of	23/01/2000	1.Residence E-BLOCK 2087 RAJAJIPURAM LKO	1.Residence	1)Local Address proof is not enclosed.
ALOK AGARWAL	UP		2.Office	2.Office 3.Mobile 9308959620	
1373. B/N0246 NITEE CHAHAL	3313/2011 Bar Council of	02/07/2011	1.Residence V.H. ZIBERA PO. SATUPURA DISTT. MORADABAD	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE HUKAM SINGH CHAHAL	UP		2.Office	2.Office 3.Mobile 09598903087	

1374. B/N0247 NITEESH KUMAR	9164/2007 Bar Council of	30/12/2007	1.Residence 11-A/15 MURLI KUNJ VRINDAVAN YOJNA RAIBARELI ROAD LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms. 2)Applicants name is not mentioned in the address proof enclosed.
SRI RAKESH KUMAR NO	UP		2.Office	2.Office 3.Mobile 9452781061	
1375. B/N0248 NITESH KUMAR AGARWAL	2326/2003 Bar Council of	22/02/2003	1.Residence 529D/1142 SHIVPURI KALYANPUR LUCKNOW	1.Residence 09455102153	1)Proof of Practice is not enclosed.
SRI HARISH KUMAR AGARWAL -DO-	UP		2.Office	2.Office 3.Mobile 07376207051	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1376. B/N0249 NITESH KUMAR TIWARI	5524/2005 Bar Council of	25/09/2005	1.Residence H.NO.106 VISHNU LOK COLONY KANPUR ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SHRI SHAMBHU SANKAR TIWARI	UP		2.Office	2.Office 3.Mobile 09935494925	
1377. B/N0256 NITIN KUMAR SHUKLA	7762/2004 Bar Council of	24/10/2004	1.Residence E-III 797 SECTOR I, ALIGANJ, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE LAXMI SHANKER SHUKLA	UP		2.Office	2.Office 3.Mobile 9335769418	
1378. B/N0258 NITIN KUMAR SRIVASTAVA	9193/2002 Bar Council of	10/11/2002	1.Residence 5/90 VIPUL KHAND GOMTI NAGAR LUCKNOW	1.Residence	advocate.nks@gmail.com 1)Mismatch in enrollment date.
SRI SANTOSH KUMAR SRIVASTAVA AS ABOVE	UP		2.Office	2.Office 05222395018 3.Mobile 09415516927	
1379. B/N0266 NITIN SRIVASTAVA	6135/2011 Bar Council of	20/10/2011	1.Residence GAUTAM NAGAR IKAUNA SHRAWASTI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
K.C.RAI SRIVASTAVA LS 1/19 SECTOR-A SITAPUR ROAD YOJNA ALIGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 9415329884	
1380. B/N0269 NITISH SOLANKI	9825/2010 Bar Council of	25/07/2010	1.Residence H.NO.39 CHANAKYAPURI INDIRA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.

MR. GOVIND SINGH	UP		2.Office	2.Office	
			3.Chamber in High Court CH.NO.49 LUCKNOW HIGH COURT LUCKNOW	3.Mobile 08009000002	
1381. B/N0273 NIYAJ AHMAD	1902/2006 Bar Council of	11/05/2006	1.Residence C/O SHAFUQTULLAH H.NO.296/60 HATASANGI LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Applicants name is not mentioned in the address proof enclosed.
NURUL AIN	UP		2.Office	2.Office	
LGF.SHAHID APARTMENT DR.R.L.CHOKRAVORTY ROAD GOLAGANJ LKO.				3.Mobile 09452365991	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1382. B/N0284 NUSRAT ALI	2858/1996 Bar Council of	24/03/1996	1.Residence V & PO. GHAILA PS. MADYAWN, LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
MR. NASRULLAH V & PO. GHAILA PS. MADYAWN, LUCKNOW	UP		2.Office	2.Office 9935560909 3.Mobile 9415464345	
1383. B/N0285 NUSRAT ALI KHAN MOHAMMAD ALI KHAN TIN SHADE NO.1 COLLECTORATE COMPOUND KAISERBAGH LUCKNOW	3375/1992 Bar Council of UP	17/05/1992	1.Residence 529KA/251 ASHOK VIHAR COLONY KHURRAM NAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9838280257)NO STAMP ON PROOF OF PRACTICE.
1384. B/N0287 NUSRAT TUFAIL AHMAD	2570/2010 Bar Council of	13/02/2010	1.Residence B-61 ALISHA NAGAR SECTOR I JANKIPURAM LUCKNOW	1.Residence 05222733064	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed. 3)Applicants name is not mentioned in the address proof enclosed.
TUFAIL AHMAD DO	UP		2.Office	2.Office 3.Mobile 9026615584	
1385. B/N0288 NUTAN MISHRA	8333/2001 Bar Council of	24/11/2001	1.Residence 93/15,GRAIN MARKET6, GANESHGANJ, LUCKNOW	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed 2)Mismatch in enrollment date.
LATE RAJ NARAIN MISHRA AS ABOVE	UP		2.Office	2.Office 3.Mobile 9455252777	

1386. B/N0289 NAVEEN TRIPATHI	872/2000 Bar Council of	23/01/2000	1.Residence B-25 SEC-J, ALIGANJ, LKO 226024	1.Residence 9956928560	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SAROD KUMAR TRIPATHI B-25 SEC-J, ALIGANJ, LKO 226024	UP		2.Office	2.Office 9956928560 3.Mobile 9956928560	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1387. B/N0290 NEERAJ SHARMA	1732/2007 Bar Council of	09/03/2007	1.Residence M1/56, ALIGANJ, SEC-B, LKO	1.Residence 9450910251	1)Proof of Practice is not enclosed.
MAJ. ATMA RAM SHARMA 509/30-1 OLD HYDERABAD, LKO	UP		2.Office	2.Office 3.Mobile 9452775280	
1388. B/N0307 NARINDER VEER GARG L. O.P. GARG AS ABOVE	409/1981 Bar Council of DL	22/10/1981	1.Residence 6-D, MURLINAGAR, LUCKNOW-226001 2.Office	1.Residence 2.Office 3.Mobile 9839180995)REGISTRATION CERTIFICATE IS NOT OF BAR COUNCI
1389. B/N0310 NAUSHAD AHMAD	7385/2012 Bar Council of	06/10/2012	1.Residence 207/72 B CHAUDHAR GARAHIA CHOWK LUCKNOW	1.Residence	nhkan2011@gmail.com 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
MR. RAFIQULLAH KHAN CHAUDHARY BASEER HUSSAIN PALACE QAISERBAGH LUCKNOW	UP		2.Office 3.Chamber in High Court CH.NO. 10 FIRST FLOOR	2.Office 3.Mobile	
1390. B/O0001 OJASVI VERMA	7728/2007 Bar Council of	25/11/2007	1.Residence 399 DALAKHEDA RAJJAKPUR MA. SHIVALKAR MOHANLALGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
HARI PAL SINGH	UP		2.Office 3.Chamber in High Court ROOM NO.1 OUDH BAR ASSOCIATION	2.Office 3.Mobile 9454834097	
1391. B/O0011 OM PRAKASH	5335/1989 Bar Council of	06/12/1989	1.Residence 288/240/1 LAXMI SADAN ARYA NAGAR LUCKNOW 226004 U.P.	1.Residence 9415500230	1)Proof of Practice is not enclosed.
LATE SRI GUR DAYAL SRIVASTAVA	UP		2.Office	2.Office 05222691224 3.Mobile 9415500230	
1392. B/O0014 OM PRAKASH AGRAWAL	348/1978 Bar Council of	13/02/1978	1.Residence 643A/155 PALTAN CHAWANI MOHIBULLAPUR LUCKNOW-21	1.Residence 05222363669	prakash.agrawal46@gmail.com 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.

LATE VISHWA NATH AGRAWAL AS ABOVE	UP	2.Office	2.Office 05222361984 3.Mobile 09415590999
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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1393. B/00025 OM PRAKASH SHARMA SURYA NARAIN SHARMA	7674/2000 Bar Council of UP	01/06/2000	1.Residence 548JA/115 MARDAN KHERA NEAR KRISHNA PUBLIC INTER COLL. LKO. 2.Office 3.Chamber in High Court CHAMBER NO.101 INFRONT BARAMDA NO.1 COLLECTORATE COMPOUND	1.Residence 2.Office 3.Mobile 09889711996	1)Proof of Practice is not enclosed.
1394. B/00027 OM PRAKASH SINGH JAGROOP SINGH AS ABOVE	4649/2001 Bar Council of UP	05/05/2001	1.Residence 616/PN-009, SEMRAGAURHIANSNIK , I.I.M.ROAD LUCKNOW 2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION ROOM NO.3	1.Residence 8858864128 2.Office 9451388713 3.Mobile 9451388713	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
1395. B/00030 OM PRAKASH SRIVASTAV LATE BRY BAHADUR SRIVASTAV	3912/1982 Bar Council of UP	06/09/1982	1.Residence B-2866 INDIRA NAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09415165062	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Applicants name is not mentioned in the address proof enclosed. 3)Proper address proof is not enclosed as per the norms.
1396. B/00033 OM PRAKASH SRIVASTAVA LATE JAGDAMBA PRASAD SRIVASTAVA AS ABOVE	1479/1979 Bar Council of UP	14/06/1979	1.Residence H.NO.3, CHURCH AVENUE COLONY SHEKHUPURA, ALIGANJ, LUCKNOW. 2.Office 3.Chamber in High Court N.3 G.A. OFFICE HIGH COURT LKO.	1.Residence 2.Office 3.Mobile 9839672419	1)Proper address proof is not enclosed as per the norms.
1397. B/00038 OM PRAKASH VERMA LATE AVADH RAM VERMA AS ABOVE	4246/1989 Bar Council of UP	12/08/1989	1.Residence 5/56, SECTOR-H JANKIPURAM LUCKNOW 2.Office 3.Chamber in High Court CIVIL COURT, LUCKNOW	1.Residence 2.Office 3.Mobile 9450454742	1)Proof of Practice is not enclosed.
1398. B/00046 OM SHANKER	13669/1999 Bar Council of	17/07/1999	1.Residence C-ONE SECTOR - (INDRAVIHAR)ALIGANJ LUCKNOW	1.Residence 9305364052	1)Local Address proof is not enclosed.

LATE RAM LAKHAN LAL AS ABOVE	UP	2.Office 3.Chamber in High Court CHAMBER NO. 15 SECOND FLOOR	2.Office 05222745418 3.Mobile)BAR COUNCIL CERTIFICATE OF U.P. IS ILLEGIBLE.
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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1399. B/00048 OMKAR NATH ZUTSHI	3905/1962 Bar Council of	12/02/1962	1.Residence H.NO.510/176-1 V.S. RAM MARG NEW HYDERABAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI B.N. ZUTSHI	UP		2.Office	2.Office 3.Mobile 09307771270	
1400. B/00049 OMKAR SINGH	15352/2000 Bar Council of	06/12/2000	1.Residence VILL.& POST INDAURA BAGH LUCKNOW-227202	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI LAL BAHADUR SINGH -DO-	UP		2.Office	2.Office 3.Mobile 09415795513	
1401. B/00058 ONKAR PANDEY	4129/1999 Bar Council of	16/04/1996	1.Residence 20 HEWETT ROAD (SHIVAJI MARG) LUCKNOW	1.Residence	1)Mismatch in enrollment date.)ADDRESS PROOF ENCLOSED IS NOT LEGIBLE.
CHINTA MANI PANDEY 102/51 SHIVAJI MARG LUCKNOW	UP		2.Office	2.Office 3.Mobile 09452146056	
1402. B/00060 OM PRAKASH DIXIT	676/1970 Bar Council of	13/11/1970	1.Residence E-4006, RAJAJIPURAM, SECTOR-11, LUCKNOW	1.Residence 05222410678	1)Proof of Practice is not enclosed.
LATE HAR GOVIND DIXIT D-1205/24 INDRA NAGAR, LUCKNOW	UP		2.Office	2.Office 05222343252 3.Mobile 9450606223	
1403. B/00064 OM PRAKASH MISRA LATE BRIJ BHUSAN MISRA	1099/1979 Bar Council of UP	26/04/1979	1.Residence VILLAGE SARAI DAMU P.O. SARAI DAMU P.S. ITAUNJA LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9793449650)PHOTOGRAPH ON MAIN FORM NOT ATTESTED.
1404. B/00068 OM PRAKASH TRIPATHI	4508/1990 Bar Council of	10/11/1990	1.Residence SANJAY GANDHI PURAM FAIZABAD LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.)PHOTOGRAPH NOT SELF-ATTESTED.
RAM SINGAR TRIPATHI	UP		2.Office	2.Office 3.Mobile 9838512935	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1405. B/P0006 PADMAKAR NATH TRIPATHI LATE KAUSHAL KUMAR NATH TRIPATHI AS ABOVE	4559/2003 Bar Council of UP	12/04/2003	1.Residence A-1463/10 INDIRA NAGAR DISTT. LUCKNOW 2.Office	1.Residence 09389242677 2.Office 3.Mobile 08574558096)NO STAMP ON PROOF OF PRACTICE.
1406. B/P0012 PANKAJ BAJPAI LATE MR.JUSTICE D S BAJPAI SAME AS ABOVE	3599/1981 Bar Council of UP	13/12/1981	1.Residence SAVITRI 165 NEW HYDERABAD LUCKNOW.226007 2.Office 3.Chamber in High Court CH NO.40 LAWYERS CHEMBER HIGH COURT.	1.Residence 05222781543 2.Office 05222780361 3.Mobile 9839124944	pankaj_bajpai_22@hotmail.com 1)Proof of Practice is not enclosed.
1407. B/P0013 PANKAJ BAJPAI SRI RAJ KUMAR BAJPAI	3909/1994 Bar Council of UP	11/08/1994	1.Residence 538/II/104 YOGI NAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09450095604	1)Proof of Practice is not enclosed.
1408. B/P0019 PANKAJ KUMAR SRI RAM SWAROOP 569CHA/58/1 PREM NAGAR ALAMBAGH LKO.UP.	13664/2010 Bar Council of UP	04/09/2010	1.Residence VILL DAULATYARPUR PO.MADHUGANJ DIST.HARDOI STATE UP 241302 2.Office	1.Residence 9670188346 2.Office 3.Mobile 9721413257	yogesh54 @ gmail.com. 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
1409. B/P0021 PANKAJ KUMAR KAMLESH KUMAR SINGH AS ABOVE	13590/2010 Bar Council of UP	04/09/2010	1.Residence 538K/722 TRIVENI NAGAR IST LUCKNOW 2.Office	1.Residence 09453949493 2.Office 3.Mobile 09565387840	pankaj.singh51083@gmail.com 1)Proof of Practice is not enclosed.
1410. B/P0034 PANKAJ KUMAR SINGH VISHWNATH SINGH	5706/2007 Bar Council of UP	10/09/2007	1.Residence 1/252 RASHMI KHAND SHARDA NAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9453386252	pankajsinghbishen@rediffmail.com 1)Proof of Practice is not enclosed.
1411. B/P0039 PANKAJ KUMAR SRIVASTAVA SRI DUKH HARAN LAL SRIVASTAVA	6933/2007 Bar Council of UP	27/10/2007	1.Residence VILL.BHOOP GANJ P.O. PAYAGPUR DISTT. BAHRAICH 2.Office	1.Residence 2.Office	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.

3.Chamber in High Court
CH.NO.49 HIGH COURT LUCKNOW

3.Mobile
09839784757

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1412. B/P0042 PANKAJ KUMAR TIWARI	4683/2011 Bar Council of	07/09/2011	1.Residence M.L.I.G. 4/228 SECTOR-H JANKIPURAM LUCKNOW	1.Residence 9936228542	1)Proof of Practice is not enclosed.
RAMA KANT TIWARI	UP		2.Office 3.Chamber in High Court AWADH BAR ASSOCIATION	2.Office 3.Mobile 9415002577	
1413. B/P0047 PANKAJ MISHRA	1492/2004 Bar Council of	05/03/2004	1.Residence H.NO.523-C SECTOR-M AASHIYANA LUCKNOW	1.Residence 09450689608	1)Proof of Practice is not enclosed.
SRI SHRI NIWAS MISHRA AS ABOVE	UP		2.Office 3.Chamber in High Court OUDH BAR EXTENSION ROOM NO.4 HIGH COURT LUCKNOW	2.Office 3.Mobile 09795778169	
1414. B/P0057 PANKAJ SHUKLA	3379/2000 Bar Council of	03/03/2000	1.Residence 18 TULSI VIHAR SEC-14 INDIRA NAGAR LUCKNOW	1.Residence	pankaj.shukla5432@gmail.com 1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI J.P. SHUKLA AS ABOVE	UP		2.Office	2.Office 3.Mobile 09452094880	
1415. B/P0059 PANKAJ SHUKLA	1427/1995 Bar Council of	15/01/1995	1.Residence 5/185 VIKAS NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE SHIV KUMAR SHUKLA	UP		2.Office	2.Office 3.Mobile 08090480937	
1416. B/P0063 PANKAJ SRIVASTAVA	1928/1999 Bar Council of	21/05/1999	1.Residence C-306 NBIRALA NAGAR LUCKNOW	1.Residence 05223213900	fammous pankaj@yahoo.com 1)Proof of Practice is not enclosed.)BAR COUNCIL OF U.P. CERTIFICATE NOT ENCLOSED.
LATE KAILASH PRASAD SRIVASTAVA	DL		2.Office	2.Office 05224004000 3.Mobile 9335888868	
1417. B/P0070 PAPPOO LAL	11115/2010 Bar Council of	04/08/2010	1.Residence VILL. BAGHAURA POST GAUSGANJ DISTT. HARDOI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
LEAT SRI RAM SWAROOP 538K/1248 TRIKANI NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09454685868	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1418. B/P0071 PAPPU DHANUK	677/2000 Bar Council of	23/01/2000	1.Residence 65/72 CHITWAPUR ROAD INFRONT OF NAGAR PALIKA SCHOOL LKO	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE RAJJAN LAL DHANUK CIVIL COURT LUCKNOW	UP		2.Office	2.Office 3.Mobile 09839208128	
1419. B/P0074 PARAMANANAD SHUKLA SHRI SURESH KUMAR SHUKLA OPP.SHAHAJ POLYCLINIC KHURDHAIBAZAR SULTANPUR RD. LUCKNOW	2822/1996 Bar Council of UP	24/03/1996	1.Residence VILL. BEDURA P.O. MANODHARPUR TEHSIL HAIDERGARH BARABANKI 2.Office	1.Residence 09450359758 2.Office 3.Mobile 09807707559) INCOMPLETE DOCUMENTATION
1420. B/P0076 PAWAN KUMAR MISHRA SHIV NARESH MISHRA AS ABOVE	7089/2008 Bar Council of UP	30/11/2008	1.Residence 4/697 SECT.H JANKIPURAM LUCKNOW 2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION	1.Residence 9125119683 2.Office 3.Mobile 9125238543	1)Proof of Practice is not enclosed.
1421. B/P0083 PARASHURAM KATHERIA LT. MUNSHI LAL AS ABOVE	53/1995 Bar Council of DL	18/01/1995	1.Residence H.NO.21/407 SEC-21 INDIRA NAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09452203984) FILED THE CERTIFICATE OF DELHI BAR COUNCIL.
1422. B/P0085 PARASHURAM TEWARI LATE SRI MOHAN LAL TEWARI	1382/1993 Bar Council of UP	04/04/1993	1.Residence 545KA/51 545KA/436 PARA,RAJAJI PURAM,LKO.226017 2.Office	1.Residence 9335250306 2.Office 3.Mobile 9453934440	1)Proof of Practice is not enclosed.
1423. B/P0092 PARMA NAND SRIVASTAVA SRI CHHEDI LAL SRIVASTAVA AS ABOVE	2386/1980 Bar Council of UP	13/09/1980	1.Residence 119/251 KHANDHARI BAZAR LAL BAGH LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09451133589	1)Proof of Practice is not enclosed.
1424. B/P0095 PARMESHWAR DIN VERMA SRI LALLU RAM VERMA SSI-311 ALIGANJ HOUSING SCHEM SITAPUR ROAD LKO	822/1983 Bar Council of UP	31/01/1983	1.Residence A-232 AWAS VIKAS COLONY SITAPUR 2.Office	1.Residence 2.Office	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.

3.Mobile
9415437231

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1425. B/P0102 PARVEZ AHMAD	2233/1995 Bar Council of	26/02/1995	1.Residence H NO.450 NISHAT GANJ IIIRD LANE LUCKNOW.	1.Residence 9307738326	parvezahmad010@gmail.com 1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE MUSHTAQ AHMAD	UP		2.Office 3.Chamber in High Court CH 15 IIND FLOOR LAWYERS	2.Office 7668449884 3.Mobile	
1426. B/P0106 PAVAN KUMAR	7943/2001 Bar Council of	08/09/2001	1.Residence CHATTARBUJI NAGER GOMTI NO.5 GOSAINGANJ LUCKNOW	1.Residence 9889587358	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI JAMUNA PRASAD OPP. TO SESSION LOCK UP MULTI STORED CIVIL COURT LUCKNOW	UP		2.Office	2.Office 3.Mobile 9415468085	
1427. B/P0110 PAWAN KUMAR	4361/2009 Bar Council of	03/08/2009	1.Residence 4/390, RAJNI KHAND, SHARDA NAGAR, LUCKNOW	1.Residence	pawanpandey71@yahoo.com 1)Local Address proof is not enclosed.
KRISHNA DEV PANDEY III FLOOR, REGENCY TOWER,20-A, SHIVAJI MARG, LUCKNOW	UP		2.Office	2.Office 3.Mobile 9451045833	
1428. B/P0112 PAWAN KUMAR GARG	3838/1996 Bar Council of	31/03/1996	1.Residence 560/71 KRISHNA NAGER KANPUR ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Mismatch in enrollment no.
SHRI KRISNA KUMAR GARG	UP		2.Office	2.Office 3.Mobile 09415408279	
1429. B/P0122 PAWAN KUMAR NIGAM	280/1998 Bar Council of	28/01/1998	1.Residence H.NO.B-84 INDRA NAGAR OPP.BHOOT NATH TEMPLE LUCKNOW	1.Residence 05222347942	nigam.pawan@gmail.com 1)Mismatch in enrollment date.
SHRI M.S. NIGAM	UP		2.Office 3.Chamber in High Court C.NO.74 HIGH COURT LUCKNOW	2.Office 3.Mobile 09415467753	
1430. B/P0134 PAWAN KUMAR TIWARI	13498/2010 Bar Council of	04/09/2010	1.Residence ESI/454 SECTOR A SITAPUR ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
MADHAV RAJ TIWARI BARANDA NO.3 COLLECTORATE LUCKNOW	UP		2.Office	2.Office 3.Mobile 09839531285	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1431. B/P0136 PAWAN KUMAR UPADHYAY	4048/1999 Bar Council of	14/04/1999	1.Residence 532/554 KA, CHAUDHARY TOLA, PURANIYA ROAD, ALIGANJ LUCKNOW	1.Residence 05222326234	pawan_6272@rediffmail.com 1)Proof of Practice is not enclosed.
RAJENDRA PRASHAD UPADHYAY 532/554 KA, CHAUDHARY TOLA, PURANIYA ROAD, ALIGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 9415765437	
1432. B/P0141 PAWAN SRIVASTAVA	932/1993 Bar Council of	14/02/1993	1.Residence PLOT-27 AADIL NAGER LUCKNOW	1.Residence 09450450234	1)Proof of Practice is not enclosed.
LATE SHIV RAJ KISHOR AS ABOVE	UP		2.Office 3.Chamber in High Court C.NO.106	2.Office 3.Mobile 07376677077	
1433. B/P0143 PAYAL SRIVASTAVA	6729/2005 Bar Council of	17/11/2005	1.Residence 2/64,VISHWAS KHAND,GOMATI NAGAR,LKO	1.Residence 9450601180	1)Proof of Practice is not enclosed.
YOGENDRA KUMAR SRIVASTAVA	UP		2.Office	2.Office 9211398413 3.Mobile 9415536844	
1434. B/P0149 PERWAIZ WAHAB KHAN	336/1985 Bar Council of	23/01/1985	1.Residence 88/87/3K GURIAN TOLA SHAKKOO COMPOUND LUCKNOW	1.Residence 05222202246	1)Proof of Practice is not enclosed.
LATE A.W.KHAN	UP		2.Office	2.Office 3.Mobile 9415518884	
1435. B/P0150 PETER CASTELINO	897/1995 Bar Council of	15/01/1995	1.Residence ST.JOSEPH'S CATHEDRAL HAZRATGANJ LUCKNOW	1.Residence	petercastelino@rediffmail.com 1)Proof of Practice is not enclosed.
ALBERT CASTELINO AS ABOVE	UP		2.Office 3.Chamber in High Court CHAMBER NO.17	2.Office 3.Mobile 9792990011	
1436. B/P0153 PHOOL CHANDRA MISHRA	1864/1980 Bar Council of	12/08/1980	1.Residence 18 KEDAR VIHAR GOSHALA ROAD BALAGANJ LUCKNOW	1.Residence 9839270060	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
RAM PALAT MISHRA 1-2 KAISERBAGH AVENUE LUCKNOW	UP		2.Office	2.Office 3.Mobile 8756428903	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1437. B/P0155 PHOOL KUMAR SINGH	634/1989 Bar Council of	02/02/1989	1.Residence 359/105 KATRA KHUDA YAAR KHAN SAADATGANJ LUCKNOW	1.Residence 7668595541	1)Proof of Practice is not enclosed.
LATE VISHWA NATH	UP		2.Office	2.Office 9335857962 3.Mobile 7376072503	
1438. B/P0156 PINKI SAINI	4417/2003 Bar Council of	12/04/2003	1.Residence 226/47-1 BAGH MAULVI ANBAR RAKABGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI HEERA LAL SAINI 3/811 VASTUKHAND GOMTI NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09839467325	
1439. B/P0157 PIOUSH MANDAL	2207/2009 Bar Council of	04/04/2009	1.Residence 570/615 VIRAT NAGAR ALAMBAGH LUCKNOW	1.Residence 9335486777	1)Proof of Practice is not enclosed.
DEV NARAYAN MANDAL DO	UP		2.Office	2.Office 3.Mobile 9935559777	
1440. B/P0160 PIYUSH BAJPAI	13618/1999 Bar Council of	17/07/1999	1.Residence 555CH/114 RAM NAGAR ALAM BAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SHRI CHANDRA BHAL DUTT BAJPAI	UP		2.Office	2.Office 3.Mobile 09956394949	
1441. B/P0161 PIYUSH CHANDRA AGARWAL	307/1969 Bar Council of	14/08/1969	1.Residence 474/54 TILAK VIHAR NEW IRADAT NAGAR LUCKNOW	1.Residence 05222743078	pcagarwall1948@yahoo.co.in 1)Proper address proof is not enclosed as per the norms.
LATE G.C. AGARWAL BHOLA RAM BUILDING PRATAP MARKET AMINABAD LUCKNOW	UP		2.Office 3.Chamber in High Court CHAMBER NO.51 HIGH COURT LUCKNOW	2.Office 3.Mobile 09839010875	
1442. B/P0169 PIYUSH KUMAR SRIVASTAV	7364/2010 Bar Council of	27/06/2010	1.Residence 280 CIVIL LINE GONDA	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SUBHASH CHANDRA SRIVASTAV	UP		2.Office	2.Office 3.Mobile 09919348696	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1443. B/P0172 POOJA AGARWAL	5859/2011 Bar Council of	15/10/2011	1.Residence 218/3 VICTORIA STREET CHOWK LUCKNOW	1.Residence	agarwalp50@yahoo.in 1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
R.C.AGARWAL	UP		2.Office	2.Office 3.Mobile 8960170177	
1444. B/P0176 POOJA TANDON	3744/2009 Bar Council of	15/07/2009	1.Residence 503/207 CHAWESIA BHAWAN DALIGANJ LUCKNOW	1.Residence	pooja.0007@yahoo.co.in 1)Proper address proof is not enclosed as per the norms.
SHRI MANISH CHAURASIA UGF GOLDEN PLAZA COMPLEX DALIGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 08765877777	
1445. B/P0178 POONAM JAISWAL	4622/2011 Bar Council of	07/09/2011	1.Residence H.NO. 539KA/152 KASSAILA INDRA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SURESH CHAND JAISWAL	UP		2.Office	2.Office 3.Mobile 9336784066	
1446. B/P0179 POONAM NARAYAN	17244/2010 Bar Council of	13/11/2010	1.Residence SHERPUR LAWAL NOGOHAN LUCKNOW	1.Residence 9236130158	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LAXMI NARAYAN	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 104	2.Office 3.Mobile 9721191114	
1447. B/P0181 POONAM SAHU	6841/1992 Bar Council of	18/10/1992	1.Residence 947 LALA KALLU MAL MARG DILKUSHA LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE RAM BAHOREY SAHU AS ABOVE	UP		2.Office	2.Office 9307930554 3.Mobile	
1448. B/P0184 POONAM SINGH	14619/2010 Bar Council of	20/09/2010	1.Residence ASTI ROAD MUSHA NAGAR BAKSHI KA TALAB LUCKNOW	1.Residence 09450435120	poonamsinghchauhan2@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
TRIBHUWAN SINGH ASTI RAOD MUSHA NAGAR BAKSHI KA TALAB LUCKNOW	UP		2.Office 3.Chamber in High Court LADIES CHAMBER	2.Office 08004284282 3.Mobile 09628178108	

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Sl. Roll No.	ENROLLMENT	DATE OF	Complete Address	Telephone Nos	E-mail Address/Remark
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Name of Advocate Father/Husband's Name	No./Year /Council	Enrollment			
1449. B/P0193 PRABHA GUPTA	4767/1990 Bar Council of	10/11/1990	1.Residence 5/97 VIKAS NAGAR LUCKNOW-226022	1.Residence	1)Proof of Practice is not enclosed.
LATE SHRI J.R. GUPTA	UP		2.Office	2.Office 3.Mobile 09415580625	
1450. B/P0196 PRABHAKAR BRAMHA	6208/2009 Bar Council of	13/09/2009	1.Residence 569/32 GA BARGAWAN KRISHNA NAGAR LUCKNOW	1.Residence 09369440403	1)Applicants name is not mentioned in the address proof enclosed.
SRI SHYAM KRISHNA MISRA L-VI-46 SECTOR N ALIGANJ LUCKNOW	UP		2.Office 3.Chamber in High Court CH. NO.56 (MR. RAM KUMAR MISRA SENIOR)	2.Office 3.Mobile 09918319207	
1451. B/P0197 PRABHAKAR JAUHARI	144/1977 Bar Council of	09/08/1977	1.Residence C-141 NIRALA NAGAR LUCKNOW	1.Residence 05222789901	prabhakarjauhari@yahoo.com 1)Proof of Practice is not enclosed.
LATE BHASKAR PRATAP JAUHARI AS ABOVE	DL		2.Office	2.Office 3.Mobile 09389124907	
1452. B/P0200 PRABHAKAR RAI	2750/1994 Bar Council of	18/06/1994	1.Residence 539/KA(100KA/69 SANJAY GANDHI PURAM LUCKNOW-16	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SHRI RAM ADHAR RAI -DO-	UP		2.Office	2.Office 3.Mobile 09450026479	
1453. B/P0209 PRABHAT JI TRIPATHI	14093/2010 Bar Council of	19/09/2010	1.Residence TOWN & POST ITAUNJA LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LET. OM PYAREY TRIPATHI	UP		2.Office	2.Office 3.Mobile 09616579579	
1454. B/P0212 PRABHAT KUMAR	5255/1989 Bar Council of	18/11/1989	1.Residence H.NO.66 ISHWAR PURI SEC-12 INDIRA NAGAR LUCKNOW	1.Residence 05222702652	1)Proof of Practice is not enclosed.
SRI C.P. SRIVASTAVA 2 MARUTI PURAM FAIZABAD ROAD LUCKNOW	UP		2.Office	2.Office 05222352316 3.Mobile 09335901498	

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Sl. Roll No.	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
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1455. B/P0214 PRABHAT KUMAR MISHRA	5609/2010 Bar Council of	23/05/2010	1.Residence VILL ANO PO. KUMHARWA LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Local Address proof is not enclosed.
SHRI DEVENDRA NATH MISHRA	UP		2.Office	2.Office 3.Mobile 9454701146	
1456. B/P0215 PRABHAT KUMAR SINGH	3244/1987 Bar Council of	13/09/1987	1.Residence 8/584 VIKAS NAGAR LUCKNOW	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SHEO PALM SINGH DO	UP		2.Office	2.Office 3.Mobile 9415547822	
1457. B/P0216 PRABHAT KUMAR SINGH	2167/2007 Bar Council of	08/12/2007	1.Residence D-3/77, YUSUFNAGAR, BAGIYA MAU, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
DEVENDRA NATH SINGH AS ABOVE	DL		2.Office	2.Office 3.Mobile 7275440195	
1458. B/P0220 PRABHAT KUMAR VERMA	381/1988 Bar Council of	12/02/1988	1.Residence SHAKTI PURAM, BEHIND BEEMA HOSPITAL, KANPUR ROAD, LUCKNOW	1.Residence	prabhatkumar9415@gmail.com 1)Mismatch in enrollment date.
KANHIYA LAL VERMA AS ABOVE	UP		2.Office	2.Office 3.Mobile 9415021452	
1459. B/P0225 PRABHATENDU PANDEY	4046/1999 Bar Council of	14/04/1999	1.Residence 466/41-D PEER BUKHAR CHOWK LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms. 2)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SHREE VIJAY CHANED PANDEY 466/41-D PEER DUKHAR CHOWK LUCKNOW	UP		2.Office 3.Chamber in High Court CHAMBER NO. 51	2.Office 3.Mobile 09580059570	
1460. B/P0228 PRABHU NATH YADAV ANIRUDH YADAV KESAUV SINGH BALLIA	2495/1999 Bar Council of UP	19/08/1999	1.Residence 4/153 VIPUL KHAND GOMTI NAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9889904961	adv.yadav@gmail.com)INCOMPLETE DOCUMENTATION

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1461. B/P0230	3082/2009	31/05/2009	1.Residence	1.Residence	

PRABODH KUMAR	Bar Council of		133/189 PURANA GANESH GANJ AMINABAD ROAD,LUCKNOW.	9450356725	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
S.N.GUPTA	UP		2.Office 3.Chamber in High Court OLD LIBRARY	2.Office 3.Mobile 9696971717	
1462. B/P0232 PRACHISH PANDEY LATE DR.R.P.PANDEY SAME AS ABOVE	76/1996 Bar Council of UP	13/01/1996	1.Residence B1/34G,SEC-G ,JANKIPURAM 2.Office 3.Chamber in High Court 66 IV TH FLOOR	1.Residence 2.Office 05224066233 3.Mobile 9415180100	pandeyprachish@yahoo.co.in)INCOMPLETE DOCUMENTATION
1463. B/P0235 PRADEEP BAJPAI AWADH BIHARI BAJPAI -DO-	7766/2004 Bar Council of UP	24/10/2004	1.Residence 538KA/1489 TRIVENI NAGAR-II SITAPUR ROAD LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09415560331	1)Proof of Practice is not enclosed.
1464. B/P0237 PRADEEP CHANDRA SHARMA LATE MOHAN LAL SHARMA 2/512 SECTOR-2 VIKAS NAGAR LUCKNOW	853/1998 Bar Council of UP	06/03/1998	1.Residence 2/512 SECTOR-2 VIKAS NAGAR LUCKNOW 2.Office	1.Residence 09450357676 2.Office 3.Mobile 09935008050	1)Proof of Practice is not enclosed.
1465. B/P0240 PRADEEP KUMAR LATE SUKHLAL	2085/2010 Bar Council of UP	13/02/2010	1.Residence 563/141 CHITRA GUPT NAGAR ALAMGARH LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09336204443	1)Proof of Practice is not enclosed.
1466. B/P0241 PRADEEP KUMAR ATMA RAM	6672/2008 Bar Council of UP	20/11/2008	1.Residence VILL.GODWA, PO .HARAUNT,DISTT LKO 2.Office	1.Residence 2.Office 3.Mobile 9670577297	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1467. B/P0242 PRADEEP KUMAR SRI KRISHNA KUMAR SHUKLA	568/2006 Bar Council of UP	25/01/2006	1.Residence 28/5 OLD LABOUR COLONY AISHBAGH LUCKNOW-226004 2.Office 3.Chamber in High Court G-41 HIGH COURT LUCKNOW BENCH LUCKNOW	1.Residence 2.Office 3.Mobile 09453849813	pradeepshukla27@rediffmail.com 1)Proof of Practice is not enclosed.

1468. B/P0244 PRADEEP KUMAR ASTHANA ER. P.N.ASTHANA	2048/1983 Bar Council of UP	09/04/1983	1.Residence C-1737 SECTOR-2 R.S.M. NAGAR LUCKNOW 2.Office	1.Residence evi.lucknow@live.com)CERTIFICATE OF BAR COUNCIL OF U.P. NOT ENCL 2.Office 3.Mobile 09839082542
1469. B/P0245 PRADEEP KUMAR DWIVEDI	5102/2009 Bar Council of UP	13/09/2009	1.Residence STATION ROAD P.O. BACHHRAWAN RAEBARELI U.P. 2.Office	1.Residence pradeepdwivediadvocate@gmail.com 09307764239 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed. 3)Mismatch in enrollment date. 2.Office 05224081536 3.Mobile 07388181781
SRI SURYAKANT DWIVEDI D-1/252 SEC-F JANKIPURAM LUCKNOW-226021	UP		2.Office	2.Office 05224081536 3.Mobile 07388181781
1470. B/P0253 PRADEEP KUMAR RAI RAMAJEE RAI	1878/2003 Bar Council of UP	05/02/2003	1.Residence 5/17 VIKAS KHAND-5 GOMTI NAGAR LUCKNOW 2.Office	1.Residence pkleo77@gmail.com 09452265999 1)Proof of Practice is not enclosed. 2.Office 3.Mobile 08268336262
1471. B/P0256 PRADEEP KUMAR SHARMA	9393/2011 Bar Council of UP	21/12/2011	1.Residence KOHRA DWARIKAGANJ SULTANPUR 2.Office	1.Residence sharmapradeep8680@yahoo.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed. 2.Office 9532404983 3.Mobile 9532404983
SRI SHOBH NATH SHARMA	UP		2.Office	2.Office 9532404983 3.Mobile 9532404983
1472. B/P0267 PRADEEP KUMAR SINGH SHARDA NAND SINGH 5/771 VIKAS KHAND GOMTI NAGAR LUCKNOW	4646/2008 Bar Council of UP	31/08/2008	1.Residence 1/199 VIRAT KHAND GOMTI NAGAR LUCKNOW 2.Office	1.Residence pradeep.adv8555@gmail.com 1)Proof of Practice is not enclosed.)ENROLLMENT DATE NOT MENTIONED ON MAIN FORM. 2.Office 3.Mobile 9454271885

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1473. B/P0268 PRADEEP KUMAR SINGH	10802/2002 Bar Council of UP	27/12/2002	1.Residence VILL.AND POST- BHAGATPUR AZAMGARH 2.Office	1.Residence 3.Mobile	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
LATE SURENDRA PRATAP SINGH	UP		2.Office	2.Office 3.Mobile	

1474. B/P0270 PRADEEP KUMAR SINGH S P SINGH CH-104 LAWYERS CHAMBER LKO	822/1995 Bar Council of UP	15/01/1995	1.Residence SEC-M-466 ASHIANA COLONY LKO 2.Office	1.Residence 2.Office 9721462206 3.Mobile 9335259319	1)Mismatch in enrollment date.
1475. B/P0282 PRADEEP KUMAR TRIPATHI DAYA SHANKER TRIPATHI 9/304 VIKAS NAGAR LUCKNOW	4433/2008 Bar Council of UP	29/08/2008	1.Residence D-109/7 INDIRA NAGAR LUCKNOW 2.Office	1.Residence 9389056572 2.Office 993500033 3.Mobile 993500333	legal_solution @ in.com 1)Proper address proof is not enclosed as per the norms.
1476. B/P0284 PRADEEP KUMAR UPADHYAY LATE RAMENDRA NATH UPADHYAY 102 IST FLOOR GANJ PLAZA 42 HAZRATGANJ LUCKNOW	4330/1999 Bar Council of UP	16/04/1999	1.Residence 685 ELDECO UDYAN II RAKSHA KHAND SEC-2 RAIBARELLY ROAD LKO. 2.Office	1.Residence 09389970484 2.Office 05224067752 3.Mobile 09415087127	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
1477. B/P0291 PRADEEP SAXENA LATE R.B. SAXENA 342/110 NAUBASTA NEAR LAL SCHOOL P.S. SAADATGANJ LUCKNOW	4776/1976 Bar Council of UP	20/12/1976	1.Residence 342/110 NAUBASTA NEAR LAL SCHOOL P.S. SAADATGANJ LUCKNOW 2.Office	1.Residence 9415409407 2.Office 05222262895 3.Mobile 8853531880	adv_pradeep2010@rediffmail.com 1)Proper address proof is not enclosed as per the norms.
1478. B/P0292 PRADEEP SINGH LATE SRI S.R.SINGH DO	6212/1994 Bar Council of UP	03/11/1994	1.Residence ML 9 SECTOR L ALIGANJ LUCKNOW 2.Office 3.Chamber in High Court HIGH COURT BAR	1.Residence 9451244769 2.Office 3.Mobile	1)Proof of Practice is not enclosed.)ADDRESS PROOF I.E. D.L. IS ILLEGIBLE.

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1479. B/P0296 PRADEEP TEWARI RAM BHAKT TEWARI	788/2004 Bar Council of UP	16/02/2004	1.Residence L-1/70B PRIYADAR SHINI COLONY STP.ROAD LUCKNOW 2.Office	1.Residence 09532469067 2.Office 3.Mobile 07275519939	pradeep00077@skype.com 1)Mismatch in enrollment date.
1480. B/P0303 PRADYUMNA SINGH SRI RAMAYAN PRASAD SINGH	13740/2010 Bar Council of UP	04/09/2010	1.Residence 10 DWARIKAPUR INDIRA NAGAR SECTOR 8 LUCKNOW 2.Office	1.Residence 05222700554 2.Office	singh.pradyumana627@gmail.com 1)Proof of Practice is not enclosed.

AS ABOVE

			3.Chamber in High Court HIGH COURT CAMPUS	3.Mobile 9919737727	
1481. B/P0306 PRAG DUTT SHUKLA	12465/2010 Bar Council of	04/09/2010	1.Residence B133. ADARSH VIHAR COLONY KALYANPUR WEST LUCKNOW U.P	1.Residence	shukla.pragd@gmail.com 1)Proof of Practice is not enclosed.
KAMESHWAR NATH SHUKLA	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9795050272	
1482. B/P0309 PRAHLAD NARAIN BHARGAVA	2276/1979 Bar Council of	29/08/1979	1.Residence VILL ASHRAM 167/7 CHODHILAL DHARAMSHALAL ROAD AMINABAD LKO	1.Residence	prahlad.narainbhargava@gmail.com 1)Proof of Practice is not enclosed.
LATE ROOF NARAIN BHARGAVA	UP		2.Office	2.Office 3.Mobile 8004676722	
1483. B/P0313 PRAKASH CHANDRA GAUTAM	601/2000 Bar Council of	23/01/2000	1.Residence GAUTAM HOUSE 3/287 VISHWAS KHAND GOMIT NAGAR LUCKNOW 226010	1.Residence 05222308265	1)Proof of Practice is not enclosed.
NIRANJAN LAL GAUTAM	UP		2.Office 3.Chamber in High Court 10 LAWYERS CHAMBER	2.Office 3.Mobile 09451245543	
1484. B/P0314 PRAKASH CHANDRA MISHRA SHRI J.P. MISHRA SAME AS ABOVE	97/1983 Bar Council of UP	15/03/1983	1.Residence C-3504 SEC-6 RAJAJIPURAM LUCKNOW 2.Office	1.Residence 09695728889 2.Office 05224071465 3.Mobile 09695728889)CERTIFICATE OF ENROLLMENT IS NOT OF BAR COUNC
1485. B/P0315 PRAKASH CHANDRA SRIVASTAVA	3830/1976 Bar Council of	28/10/1976	1.Residence A-704,AMBEDKAR VIHAR CHAUPHATAKA, KANPUR ROAD ALLAHABAD	1.Residence 9452787045	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
B.B. LAL AS ABOVE	UP		2.Office 3.Chamber in High Court CHAMBER NO.155,HIGH COURT ALLAHABAD	2.Office 9415351997 3.Mobile 9415351997	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1486. B/P0318 PRAKASH SRIVASTAVA	4252/1995 Bar Council of	26/06/1995	1.Residence 385-ITWA DISTT. SIDHARTH NAGAR	1.Residence 09307159210	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI O.P. SRIVASTAVA	UP		2.Office	2.Office 3.Mobile 09335726767	
1487. B/P0324	18464/2010	25/12/2010	1.Residence	1.Residence	

PRAMENDRA PANDEY	Bar Council of		C-3/15 GEETA PALLI ALAMBAGH LKO.		1)Proof of Practice is not enclosed.
SHRI LAKSHMAN PANDEY AS ABOVE	UP		2.Office 3.Chamber in High Court NEAR GATE NO 8 PASS OFFICE	2.Office 8808306240 3.Mobile	
1488. B/P0327 PRAMOD KUMAR	5642/1992 Bar Council of	20/08/1992	1.Residence E-2730 RAJAJIPURAM LUCKNOW	1.Residence 05222416499	1)Mismatch in enrollment date.
GUNJAR PRASAD AS ABOVE	UP		2.Office 3.Chamber in High Court ROOM NO. 4 AVADH BAR ASSOCIATION EXTENSION	2.Office 3.Mobile 9453959910	
1489. B/P0332 PRAMOD KUMAR	788/2000 Bar Council of	23/01/2000	1.Residence MIIC/111 SECTOR C JANKIPURAM LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE M.R. SINGH AS ABOVE	UP		2.Office	2.Office 3.Mobile 09415197151	
1490. B/P0334 PRAMOD KUMAR	4156/1999 Bar Council of	16/04/1999	1.Residence H.NO.C-13/7068 RAJAJIPURAM LUCKNOW	1.Residence	pramodkumar206@gmail.com 1)Proof of Practice is not enclosed.
SHRI JAMUNA SHARAN PARORIYA ABOVE	UP		2.Office 3.Chamber in High Court CHEMBER NO-105 COLLECTRATE COURT LUCKNOW	2.Office 3.Mobile 09452986798	
1491. B/P0337 PRAMOD KUMAR CHUADHARY	1549/1972 Bar Council of	15/12/1972	1.Residence C-76 SECTOR-A MAHANAGAR LKO	1.Residence	1)Proof of Practice is not enclosed.
NARENDRA BAHADUR CHUADHARY SAME	UP		2.Office	2.Office 3.Mobile 9889735180	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1492. B/P0338 PRAMOD KUMAR GUPTA	1187/1980 Bar Council of	30/07/1980	1.Residence 377/28 BASANT BHAVAN DURGA DIN ROAD SAADATGANJ LUCKNOW	1.Residence 05222649491	1)Proof of Practice is not enclosed.
LATE BASANT LAL GUPTA DO	UP		2.Office	2.Office 3.Mobile 9450360290	
1493. B/P0339 PRAMOD KUMAR JAIN	3803/1988 Bar Council of	21/08/1988	1.Residence H.N.411/76,HATA BHIKAM KHAN,PUL GANA,CHOWK,SAADAT GANJ LKO	1.Residence	1)Proof of Practice is not enclosed.
LATE KAILASH CHANDR JAIN	UP		2.Office	2.Office 3.Mobile 9450451791	

1494. B/P0342 PRAMOD KUMAR OJHA	2411/1982 Bar Council of	30/04/1982	1.Residence 339/37 TRIVENI GANJ NAUBASTA LUCKNOW-226003	1.Residence	1)Proof of Practice is not enclosed.
LATE PRAHLAD OJHA -DO-	UP		2.Office	2.Office 3.Mobile 09451177564	
1495. B/P0343 PRAMOD KUMAR PANDEY	2105/1984 Bar Council of	20/05/1984	1.Residence A-1 PANDEY KA TALAB COLLONY AISHBAGH LUCKNOW	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
LATE SRI A.B.PANDEY AS ABOVE	UP		2.Office 3.Chamber in High Court AVADH BAR ASSOCIATION EST ROOM NO. 1 H.C.LUCKNOW	2.Office 3.Mobile	
1496. B/P0349 PRAMOD KUMAR SHUKLA	15053/2010 Bar Council of	20/09/2010	1.Residence 126 PRATAPPUR KHURDA JALALPUR AMBEDKARNAGAR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed. 3)Proper address proof is not enclosed as per the norms.
AMAR NATH SHUKLA 551/KA/G-352 AZAD NAGAR ALAMBAGH LUCKNOW	UP		2.Office	2.Office 3.Mobile 8874542733	
1497. B/P0359 PRAMOD KUMAR TRIPATHI	4468/2005 Bar Council of	09/09/2005	1.Residence 555G/133 JAFAR KHERA KRISHNA NAGAR MANAS NAGAR LUCKNOW	1.Residence 9415780106	1)Proof of Practice is not enclosed.
SHATRUGHAN TRIPATHI BANGLA BAZAR NEAR R.D.S.O. GAS SERVICE LUCKNOW	UP		2.Office	2.Office 3.Mobile 9452680282	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1498. B/P0362 PRAMOD NARAIN SRIVASTAVA	3529/2001 Bar Council of	20/04/2001	1.Residence 266/614 MOH.-BHADEWAN LKO-4	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
LATE SRI R.C. SRIVASTAVA AS ABOVE	UP		2.Office	2.Office 3.Mobile 9415928421	
1499. B/P0367 PRAMOD YADAVA	1797/1998 Bar Council of	15/03/1998	1.Residence D-7 SECTOR-F ALIGANJ LUCKNOW (U.P.) PIN 226024	1.Residence	1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date. 3)Mismatch in enrollment no.
SRI RAMDHANI YADAVA 1060 OMEX CITY SEC D RAIBARELI ROAD LKO	UP		2.Office	2.Office 3.Mobile 09415875323	

1500. B/P0371 PRANSHU AGRAWAL	1875/2001 Bar Council of	07/03/2001	1.Residence HOUSE NO. 545-GA/63, CHANDGANJ GARDEN, ALIGANJ, LUCKNOW	1.Residence advocatepranshu@gmail.com 1)Proof of Practice is not enclosed.
SRI K.K. AGRAWAL HOUSE NO. 545-GA/63, CHANDGANJ GARDEN, ALIGANJ, LUCKNOW	UP		2.Office	2.Office 3.Mobile 9335204925
1501. B/P0372 PRANSHU SHARMA	589/2009 Bar Council of	07/02/2009	1.Residence D5/79 TRIPURA BHAIRAVI VARANASI	1.Residence 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SHRI SUNIL KUMAR SHARMA	UP		2.Office	2.Office 3.Mobile 09919992777
1502. B/P0374 PRASHANT ARORA	4986/1999 Bar Council of	23/04/1999	1.Residence 2/6 VIRAT KHAND GOMTI NAGAR LUCKNOW	1.Residence prashant0522@rediffmail.com 05222394724 1)Proof of Practice is not enclosed.
LATE HARISH CHANDRA ARORA DO	UP		2.Office	2.Office 3.Mobile 9415305280
1503. B/P0381 PRASHANT KUMAR SRIVASTAVA	1756/2002 Bar Council of	17/02/2002	1.Residence 7/125 B VIKAS NAGAR LUCKNOW 226022	1.Residence sri.prashantsrivastava@gmail.com 1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.
LATE ASHARFI LAL SRIVASTAVA 7/125 B VIKAS NAGAR LUCKNOW 226022	UP		2.Office	2.Office 3.Mobile 9918200228

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1504. B/P0387 PRASHANT SINGH	8935/2009 Bar Council of	04/12/2009	1.Residence B/336 BUS STATION CIVIL LINE BARABANKI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI UTTAM KUMAR VERMA AS ABOVE	UP		2.Office	2.Office 3.Mobile 09452002223	
1505. B/P0388 PRASHANT SINGH	4847/2009 Bar Council of	13/09/2009	1.Residence PAYAGPUR HOUSE 6 R.F. BAHADUR JI MARG LUCKNOW	1.Residence 05222287686	yashsingh18@yahoo.com 1)Proof of Practice is not enclosed.
YADVENDRA BIKRAM SINGH	UP		2.Office	2.Office 3.Mobile 9415054032	
1506. B/P0389	5312/2001	25/05/2001	1.Residence	1.Residence	prashant.singhatal@gmail.com

PRASHANT SINGH ATAL A.P.SINGH 551 KA/131 STATE BANK ROAD CHANDER NAGAR ALAMBAGH LUCKNOW	Bar Council of UP		1/8 VASTU KHAND, GOMTI NAGAR LUCKNOW 2.Office 3.Chamber in High Court CHAMBER NO.19	8935040999 2.Office 8935040999 3.Mobile 9839025535)ADDRESS PROOF IS ILLEGIBLE
1507. B/P0392 PRASHANT SRIVASTAVA	10425/1999 Bar Council of	05/07/2010	1.Residence E52/178, SECTOR -F JANKIPURAM LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Mismatch in enrollment date. 3)Local Address proof is not enclosed.
LATE B.N.PRASAD AS ABOVE	UP		2.Office 3.Chamber in High Court NEW LIBRARY HALL, O.B.A. HIGH COURT LUCKNOW	2.Office 3.Mobile 9794038770	
1508. B/P0394 PRASHANT TIWARI	100/2012 Bar Council of	06/01/2012	1.Residence SHIV NAGAR PAHARGANJ RAMNAGAR FAIZABAD	1.Residence	prashant3titonic@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed. 3)Proper address proof is not enclosed as per the norms.
BRIJ KISHOR TIWARI D-2300 INDIRA NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9473986909	
1509. B/P0395 PRASHANT TIWARI JAGDISH PRASAD TIWARI	7334/2004 Bar Council of UP	24/10/2004	1.Residence SANJAY GANDHI PURAM INDIRA NAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09452275195)BAR COUNCIL OF U.P. CERTIFICATE NOT ATTESTED.

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1510. B/P0397 PRASHANT VERMA	1446/2009 Bar Council of	29/03/2009	1.Residence 473,HATHIPUR NORTH NIGHASAN ROAD POST MIDUNIYA LAKHIMPUR KH.	1.Residence 09721947245	prashantverma213@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SHRI RAM PRASAD VERMA	UP		2.Office	2.Office 08765115225 3.Mobile 09305648556	
1511. B/P0399 PRASHANT KUMAR MISHRA	1623/2005 Bar Council of	20/03/2005	1.Residence 2/153 VIVEK KHAND GOMTI NAGAR LKO	1.Residence	prashant_mishra27@yahoo.co.in 1)Proof of Practice is not enclosed.
DR. RADHEY SHYAM MISHRA AS ABOVE	UP		2.Office 3.Chamber in High Court OLD LIBRARY HALL/MEETING HALL AWADH BAR ASSOCIATION	2.Office 3.Mobile 9415062458	
1512. B/P0402	7202/2006	16/12/2006	1.Residence	1.Residence	

PRASOON KUMAR SHUKLA	Bar Council of		57/22 TARWALI GANJ HUSSAIN GANJ LUCKNOW		1)Proof of Practice is not enclosed.
SHREE SRILAKHAN SHUKLA	UP		2.Office	2.Office	
				3.Mobile 09336266502	
1513. B/P0403 PRATAP KRISHAN	2479/1991 Bar Council of	08/07/1991	1.Residence VILL. KODRI P.O. BAURUMAU LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
AUTAR KAISHAN	UP		2.Office	2.Office	
				3.Mobile 9415083323	
1514. B/P0416 PRATIBHA SHUKLA	2248/2009 Bar Council of	06/04/2009	1.Residence H.N.567,CHANDPUR HARBANS,FAIZABAD , P.O.DHABBAHMAR,POLICE ST	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
MR.PREM SHANKER SHUKLA PURAKALANDAR,SSI-454,455,SEC-A ,ALIGANJ,SITAPUR ROAD,LKO	UP		2.Office	2.Office	
				3.Mobile 9454626963	
1515. B/P0424 PRATITI	1256/2010 Bar Council of	13/02/2010	1.Residence 331 KHALIL SHARQUI SHAHJAHANPUR	1.Residence	srivastava.prititi@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SAURABH SAXENA	UP		2.Office	2.Office	
				3.Mobile 9453319357	

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1516. B/P0434 PRAVEEN CHANDRA	11764/2003 Bar Council of	30/11/2003	1.Residence B-3,AWAS VIKAS COLONY,LKOROAD,HARDOI	1.Residence	praveenchandra1975@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
ROOP CHANDRA 532KA/2176HA PANDEY TOLA,DANDIA BAJAR ALIGANJ	UP		2.Office	2.Office	
				3.Mobile 9415513272	
1517. B/P0437 PRAVEEN KUMAR	1949/2010 Bar Council of	13/02/2010	1.Residence F-3157, RAJAJIPURAM LUCKNOW-17	1.Residence 9450412008	praveenvishadvhighcourt@yahoo.in 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
RAM PRASAD VISHWAKARMA	UP		2.Office	2.Office	
				3.Mobile 9450761686	
1518. B/P0439 PRAVEEN KUMAR GUPTA	1024/1991 Bar Council of	11/03/1991	1.Residence 266/467 BHADEWAN BAZAR KHALA LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.

LATE AWADH BIHARI GUPTA 266/467 BHADWAN BAZAR KHALA LUCKNOW	UP		2.Office	2.Office	
				3.Mobile 9450447219	
1519. B/P0441 PRAVEEN KUMAR SHUKLA	5009/2010 Bar Council of	22/04/2010	1.Residence VILL.& POST LILAPUR KALAN HANUMAN GANJ ALLAHABAD	1.Residence	pks474@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed. 3)Applicants name is not mentioned in the address proof enclosed.
SRI AVADHESH NARAYAN SHUKLA H.NO.481 SEC-2 GATE NO.3 ELDICO UDYAN IST NEAR BANGLA LKO.	UP		2.Office	2.Office	
				3.Mobile 09452565490	
1520. B/P0442 PRAVEEN KUMAR SINGH	6789/2010 Bar Council of	23/05/2010	1.Residence TOWN & POST KURSATH MOHALLA RAJENDRA NAGAR KURSATH HARDOI	1.Residence 945555129	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.)PHOTOGRAPH IS NOT ANNEXED WITH THE FORM.
SHIV PRAKASH VERMA 5/132 VIKAS KHAND GOMIT NAGAR LUCKNOW	UP		2.Office	2.Office	
				3.Mobile 9451208429	

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1521. B/P0447 PRAVEEN KUMAR SRIVASTAVA	3432/2001 Bar Council of	12/04/2001	1.Residence 645A/445A JANKIPURAM COLONY JANKIPURAM EXT. LUCKNOW-226021	1.Residence	praveen_pastine@rediffmaill.com 1)Proof of Practice is not enclosed.
LATE AWADHESH LAL SRIVASTAVA	UP		2.Office	2.Office	
				3.Mobile 09125578567	
1522. B/P0449 PRAVEEN KUMAR SRIVASTAVA	7607/2000 Bar Council of	29/05/2000	1.Residence 660/7/P020 PHOOLBAGH COLONY LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.
R.S.P.SRIVASTAVA DO	UP		2.Office	2.Office	
				3.Mobile 9450495259	
1523. B/P0453 PRAVEEN KUMAR VISHWAKARMA	1622/2010 Bar Council of	13/02/2010	1.Residence 31-A C&W BERRY MARG ALAMBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
PREM VISHWAKARMA	UP		2.Office	2.Office	
				3.Mobile 09935782085	
1524. B/P0459	3811/2006	18/08/2006	1.Residence	1.Residence	

PRAVESH KUMAR	Bar Council of		I-15, POLICE STATION CAMPUS, KRISHNA NAGAR, LUCKNOW		1) Proof of Practice is not enclosed.
PANNA LAL COLLECTORATE COMPOUND (NEW VARANDAH) NEAR EAST GATE NO.5 LKO	UP		2. Office	2. Office	
				3. Mobile 9793045218	
1525. B/P0472 PREETI GARG	9874/2000 Bar Council of	20/08/2000	1. Residence HIG-1067 SECTOR I, LDA COLONY, KANPUR ROAD, LUCKNOW	1. Residence	aryaagarwal@yahoo.co.in 1) Proof of Practice is not enclosed.
MR. D.P.GARG A-1 SAPRU MARG, LUCKNOW	UP		2. Office	2. Office	
			3. Chamber in High Court LAWYER CHAMBER 7	3. Mobile 9918583961	
1526. B/P0475 PREM CHANDRA K. CHANDRA BHAL SRIVASTAVA -DO-	484/1973 Bar Council of UP	16/05/1973	1. Residence 434 RAJENDRA NAGER LUCKNOW	1. Residence) PHOTOGRAPH ON THE MAIN FORM NOT SELF ATTESTED
			2. Office	2. Office	
				3. Mobile 09889041836	

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1527. B/P0476 PREM CHANDRA	2621/2002 Bar Council of	29/04/2002	1. Residence VILL-SHIVPURI NEAR DEWA ROAD PO CHINHAT DIST LUCKNOW	1. Residence	1) Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAM SAGAR	UP		2. Office	2. Office	
			3. Chamber in High Court LIBRARY HALL	3. Mobile 9415790473	
1528. B/P0493 PREM PRAKASH TRIVEDI	8769/2009 Bar Council of	26/11/2009	1. Residence 538K/423B1TRIVENI NAGAR-II, SITAPUR ROAD, LUCKNOW	1. Residence	1) Proof of Practice is not enclosed. 2) Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
KRISHNA MURARI TRIVEDI	UP		2. Office	2. Office	
			3. Chamber in High Court NEAR NARI SHIKSHA NIKETAN, COLLECTORATE COMPOUND, KAISERBAGH	3. Mobile 9453322023	
1529. B/P0501 PREM SHANKER YADAV	7923/2007 Bar Council of	05/12/2007	1. Residence BACHAN KHERA BHATGAON LUCKNOW	1. Residence	1) Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI KANT YADAV	UP		2. Office	2. Office	
				3. Mobile 9935390945	
1530. B/P0502 PREM SINGH	3727/2003 Bar Council of	12/04/2003	1. Residence C-90/2 JOGENDRA PATHAK ROAD LUCKNOW	1. Residence	1) Proof of Practice is not enclosed.
LATE KARAM BEER SINGH	UP		2. Office	2. Office	

1531. B/P0507 PRINCE RICHORD	5058/2008 Bar Council of	02/11/2008	3.Chamber in High Court 39 C/O SHRI BIRESHWAR NATH ADVOCATE 1.Residence TOWN&POST PURANI BAZAR 3/13 ITAUNJA LUCKNOW	3.Mobile 09415462561	
LATE AMAN ULLAH KHAN TOWN &POST PURANI BAZAR 3/13 ITAUNJA LUCKNOW	UP		2.Office	2.Office 3.Mobile 7505226560	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)PHOTOGRAPH IS WITHOUT BAND
1532. B/P0510 PRITHVISH MISHRA	1018/2008 Bar Council of	31/03/2008	1.Residence 2115 NIRALA NAGAR SULTANPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI JIWAN PRAKASH MISHRA 4/57 VIRAM KHAND GOMTI NAGAR LKO	UP		2.Office	2.Office 945169621 3.Mobile	

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1533. B/P0511 PRITI BHUSHAN	8474/2011 Bar Council of	07/12/2011	1.Residence H.NO.IV/21 POLICE ENCLAVE VIBHUTI KHAND GOMTI NAGAR LUCKNOW	1.Residence 05222720210	pribhushan@india.com 1)Proof of Practice is not enclosed.
KUNVAR INDRA BHUSHAN C2/137 VISWDHD KHAND GOMTI NAGAR LUCKNOW	UP		2.Office	2.Office 05222721057 3.Mobile 07275036542	
1534. B/P0522 PRIYANKA SRIVASTAVA	1327/2002 Bar Council of	10/02/2002	1.Residence 19/783.INDIRA NAGAR,LUCKNOW-226016	1.Residence	1)Proof of Practice is not enclosed.
SRI N.P. SRIVASTAVA UGF-13.REGAL PLAZA .C.P-16/103,RING ROAD,INDIRANAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 8115940515	
1535. B/P0523 PRVEEN KUMAR SINGH	13060/2010 Bar Council of	04/09/2010	1.Residence VILL-273 PATEL NAGAR URAI TAHASHIL URAI DISTT JALAUH U.P.	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI SUDARSHAN SINGH 643 S/79A SANSKRAT NAGRAM SITAPUR ROAD LUCKNOW	UP		2.Office	2.Office 3.Mobile 09450297570	
1536. B/P0528 PUNEET CHOPRA	4447/2009 Bar Council of	09/08/2009	1.Residence A-1559 INDIRA NAGAR LUCKNOW	1.Residence 05222342336	puneet0412@gmail.com 1)Proof of Practice is not enclosed.
LATE BRIJ BHUSHAN CHOPRA A-1559 INDIRA NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09839821884	

1537. B/P0529 PUNEET KUMAR PANDEY	14217/2010 Bar Council of	20/09/2010	1.Residence PUGIY B ASHI P.O. KHANRAHI PRATAPGARH	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
AMBIKA PRASAD PANDEY	UP		2.Office	2.Office 3.Mobile 09695441007	
1538. B/P0531 PUNEET MISHRA	6686/2010 Bar Council of	23/05/2010	1.Residence H.NO.80/81,NAYABAZAR, BALRAMPUR	1.Residence	anumishra.967@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)NOT STAMPED
OM PRAKASH MISHRA NORTH CITY ENCLAVE,MANAS VIHAR, INDIRA NAGAR, LUCKNOW	UP		2.Office	2.Office 3.Mobile 9451046967	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1539. B/P0539 PURNIMA SHUKLA	6163/2011 Bar Council of	20/10/2011	1.Residence E- 3/333 VINEET KHAND GOMTI NAGAR LUCKNOW	1.Residence 9839392139	purnimashukla.8@gmail.com 1)Proof of Practice is not enclosed.
W/O ARUN KUMAR SHUKLA 41 HIMCITY PART-I DEVA ROAD CHINHAT LKO.	UP		2.Office 3.Chamber in High Court ROOM NO 3 NEW AWADH BAR LKO.	2.Office 9415773369 3.Mobile	
1540. B/P0541 PURTI PANDEY	765/1996 Bar Council of	13/01/1996	1.Residence C-6/4242/12 RAJAJIPURAM LUCKNOW	1.Residence 08004923516	1)Proof of Practice is not enclosed.
RAVI SHANKER TEWARI -DO-	UP		2.Office	2.Office 05222413226 3.Mobile 09450655377	
1541. B/P0545 PUSHKAR BAGHEL	1405/1999 Bar Council of	28/03/1999	1.Residence B-1084 INDIRA NAGAR LUCKNOW	1.Residence 9415106971	pushkarbaghel@rediffmail.com 1)Mismatch in enrollment date.
SRI G.D.SINGH DO	UP		2.Office 3.Chamber in High Court ROOM NO.4 OUDH BAR H.C.LUCKNOW	2.Office 05222352154 3.Mobile	
1542. B/P0546 PUSHKAR MISHRA	4432/2006 Bar Council of	09/09/2006	1.Residence 4-PEERBAGH COLONY KURMANCHAL NAGAR LUCKNOW	1.Residence 07275724263	pushkar1971@gmail.com 1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date. 3)Mismatch in enrollment no.
LATE SRI VINDOD KUMAR MISHRA	UP		2.Office	2.Office 3.Mobile 07275721241	
1543. B/P0554 PUSHPENDRA KUMAR VYADAV	1118/2008 Bar Council of	31/03/2008	1.Residence THEKEDAR KA PURWA, POST-JOHWA SHARKI, RAEBARELI	1.Residence	pushpendra1118@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.

SHRI ANIL KUMAR YADAV F-863, RAJAJIPURAM, LUCKNOW	UP		2.Office	2.Office	
				3.Mobile 9389153189	
1544. B/P0556 PUSHPENDRA SINGH	4409/2008 Bar Council of	29/08/2008	1.Residence 950,INDIRA NAGAR.HIRAN NAGAR UNNAO U P 209801	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 3)Mismatch in enrollment no.
AJAY PAL SINGH	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9454052658	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1545. B/P0564 PARAMANANAD SHUKLA	2823/1996 Bar Council of	24/03/1996	1.Residence VILL.-BEDURA, P.O.-MANODHARPUR, TEH.-HAIDERGARH, BARABANKI	1.Residence 9807707559	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)PHOTOGRAPH ON THE MAIN FORM NOT ATTESTED.
SURESH KUMAR SHUKLA OPP. SHAHAJ POLYCLINIC, KHURDHAIBAZAR, LKO	UP SUTANPUR RD.MOHAN		2.Office	2.Office 9450359758 3.Mobile	
1546. B/P0565 PRABHU NATH YADAV	15242/1999 Bar Council of	19/08/1999	1.Residence 4/153, VIPUL KHAND, GOMTI NAGAR, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)ENROLLMENT NO. OF BAR COUNCIL OF DELHI IS MEN
ANIRUDH YADAV	UP		2.Office	2.Office 3.Mobile	
1547. B/P0569 PRAMOD KUMAR DIXIT	345/1983 Bar Council of	08/01/1983	1.Residence 5/616 VIKAS KHAND-5 GOMTI NAGAR LKO	1.Residence 05222300032	pramoddixit.legal@gmail.com 1)Proof of Practice is not enclosed.
LT CHAKRADHAR DIXIT	UP		2.Office	2.Office 3.Mobile 9450973258	
1548. B/P0577 PRIYA MISHRA	4724/2011 Bar Council of	07/09/2011	1.Residence 162 BASANT VIHAR COLONY NR CANOSSA SCHOOL FARIDINAGAR LKO	1.Residence	priyal6mishra@gmail.com 1)Proper address proof is not enclosed as per the norms.
KRIPA SHANKER MISHRA AS ABOVE	UP		2.Office	2.Office 3.Mobile 9532888821	
1549. B/P0581 PANKAJ KUMAR	5637/2012 Bar Council of	16/08/2012	1.Residence 551KA/228H NEW SAKETPURI BHILAWAN ALAMBAGH LUCKNOW	1.Residence	pankaj9038@gmail.com 1)Proper address proof is not enclosed

RAM KUMAR	UP		2.Office	2.Office 9455711174 3.Mobile 8176829130	as per the norms.
1550. B/P0583 PRADEEP KUMAR SHUKLA	32/1993 Bar Council of	21/01/1993	1.Residence 14/151 VIKAS NAGAR LUCKNOW	1.Residence	1)Mismatch in enrollment no.)CERTIFICATE OF ENROLLMENT IS OF BAR COUNCIL O
LATE SRI RAM KISHAN SHUKLA 1/150 VIKAS NAGAR LUCKNOW	DL		2.Office	2.Office 3.Mobile 9838667463	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1551. B/P0588 PREM SHANKAR PANDEY	1040/1979 Bar Council of	19/04/1979	1.Residence 81 NYAY VIHAR COLONY POST BKT SITAPUR ROAD LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE CHANDRA BHUSHAN PANDEY AS ABOVE	UP		2.Office	2.Office 3.Mobile 9415010584	
1552. B/P0592 PIYUSH TRIVEDI	7663/2012 Bar Council of	07/10/2012	1.Residence 544/422 EKTA NAGAR CAMPBELL ROAD LUCKNOW	1.Residence	piyush_1919@yahoo.com 1)Mismatch in enrollment no. 2)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SRI PARITOSH KUMAR TRIVEDI AS ABOVE	UP		2.Office	2.Office 3.Mobile 8960736402	
1553. B/P0600 PALLAV SHUKLA POONAM KUMAR SHUKLA AS ABOVE	484/2011 Bar Council of DL	13/05/2011	1.Residence N.H.-D VIJAY KHAND-2 COMTI NAGAR LUCKNOW 2.Office 3.Chamber in High Court CH.NO. 79	1.Residence 2.Office 05224082965 3.Mobile 9415141909	pallav.shukla@gmail.com)BAR COUNCIL CERTIFICATE IS OF DELHI.
1554. B/P0604 PRASHANT AGNIHOTRI ANIL KUMAR AGNIHOTRI S-6 GOLE MARKET MAHANAGAR LUCKNOW	5926/2012 Bar Council of UP	22/08/2012	1.Residence H.NO. 615/185 GYATRI NAGAR SITAPUR ROAD LUCKNOW 2.Office	1.Residence 2.Office 05222329375 3.Mobile 9559470860	prashantagnihotri14@gmail.com)PHOTOGRAPH IS NOT SELF ATTESTED.
1555. B/P0610 PRATAP NARAYAN	5316/2001 Bar Council of	24/05/2001	1.Residence VILL SALLAHIMOU P.O. MAHAMOODAPUR LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI MOLHE	UP		2.Office	2.Office 3.Mobile	

1556. B/P0611 PRABHAKAR MISHRA	1693/2012 Bar Council of	14/04/2012	1.Residence 45 TIWARI 539 K/164 NARAYAN NAGAR KASAILA FAIZABAD ROAD LKO	9236088904 1.Residence	vishnu050882@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)THREE ADDRESS PROOFS ARE ENCLOSED WITH DIFFER
SHIV SURAT MISHRA	UP		2.Office	2.Office 3.Mobile 9451736107	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1557. B/P0613 PRATIBHA MISHRA	8678/2012 Bar Council of	17/10/2012	1.Residence H.NO. 529/32 RAHIM NAGAR P.O. MAHANAGAR LUCKNOW	1.Residence	pratibhamishra202@gmail.com 1)Mismatch in enrollment no.)IN P.O.P. ENROLLMENT NO. & DATE IS MENTIONED
SRI RAM NARESH MISHRA	UP		2.Office	2.Office 3.Mobile 9451385306	
1558. B/P0623 PRADEEP SINGH	4949/2001 Bar Council of	20/05/2001	1.Residence 3/13 INDRALOK COLONY KRISHNA NAGAR LUCKNOW	1.Residence 8004281386	1)Mismatch in enrollment date.)PHOTOGRAPH IS NOT SELF ATTESTED.
VIJAY BAHADUR SINGH	UP		2.Office	2.Office 3.Mobile 9335240857	
1559. B/P0628 PRAMOD YADAV	1939/1999 Bar Council of	28/03/1999	1.Residence D-7, SECTOR-F, ALIGANJ, LUCKNOW	1.Residence	advpky@gmail.com 1)Mismatch in enrollment date. 2)Mismatch in enrollment date.)ENROLLMENT DATE & NO. ARE MENTIONED INCORRECT
RAMDHANI YADAV	UP		2.Office	2.Office 9415875323 3.Mobile 9415875323	
1560. B/P0632 PRADEEP KUMAR SHUKLA AMIT KUMAR SHUKLA AS ABOVE	2633/2002 Bar Council of UP	29/04/2002	1.Residence 42, KAYASTH HOSTEL RIVER BANK COLONY LUCKNOW 2.Office	1.Residence	shukla pradeep853@gmail.com)BAR COUNCIL CERTIFICATE IS NOT ENCLOSED. ADDR
1561. B/P0633 PRIYANKA SRIVASTAVA	5782/2000 Bar Council of	04/05/2000	1.Residence 14/40 INDIRA NAGAR LUCKNOW	1.Residence 05224107661	1)Mismatch in enrollment no.
W/O ASHISH ASTHANA DO	UP		2.Office	2.Office 05224060660 3.Mobile 9452755777	
1562. B/P0637 PRIYAM SINHA	4730/2011 Bar Council of	07/09/2011	1.Residence B-1/218, SECTOR-F, JANKIPURAM, LUCKNOW	1.Residence	priyam.law@gmail.com 1)Proof of Practice is not enclosed. 2)Mismatch in enrollment no.

SRI SANDEEP SINHA UP 2.Office 2.Office
AS ABOVE 3.Mobile
9451881003

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1563. B/Q0008 QURAIISHA KHATOON	6218/2004 Bar Council of	27/08/2004	1.Residence 538B/5/65 SHIVPUR ROOPPUR KHADRA LUCKNOW	1.Residence 7275742734	quraishakhatoon@gmail.com 1)Proof of Practice is not enclosed.
AASIF ALI	UP		2.Office	2.Office 0522226020 3.Mobile 8795706512	
1564. B/R0007 RADHA BALLABH SHARMA	13785/2000 Bar Council of	17/11/2000	1.Residence FARIDINAGER PICKNIC SPOT ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI R.D. SHARMA	UP		2.Office	2.Office 3.Mobile 08960724904	
1565. B/R0011 RADHA KRISHAN NANARAO MISRA	92/1975 Bar Council of	17/03/1975	1.Residence 230 HARI NAGAR DUGAWAN LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed. 3)Mismatch in enrollment date.
LATE S.R.MISRA	UP		2.Office	2.Office 3.Mobile 9369210335	
1566. B/R0012 RADHA KRISHNA KHARE	36/1997 Bar Council of	15/03/1997	1.Residence 628 RAJENDRA MAGAR 9TH STREET LUCKNOW	1.Residence 05222693879	1)Mismatch in enrollment date.
LATE MATHURA PRASAD KHARE AS ABOVE	UP		2.Office	2.Office 3.Mobile 09335233418	
1567. B/R0013 RADHA KRISHNA YADAV	5329/2003 Bar Council of	19/05/2003	1.Residence 147,AZAD NAGAR MANAS NAGAR LUCKNOW	1.Residence 9305547340	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
RAJ NARAYAN YADAV AS ABOVE	UP		2.Office 3.Chamber in High Court HIGH COURT BAR ASSOCIATION HIGH COURT LUCKNOW	2.Office 9415423936 3.Mobile 8858059111	
1568. B/R0020 RADHEY SHYAM	4256/1999 Bar Council of	16/04/1999	1.Residence 40 BLUNT SQUARE P.S. ALAMBAGH LUCKNOW	1.Residence 8090057017	1)Proof of Practice is not enclosed.
GANGA SEWAK	UP		2.Office	2.Office	

591 KHA/104 ISHWARI KHERA P.G.I. LUCKNOW

3.Chamber in High Court
VERANDA NO. 02 NEAR S.B.I. LKO3.Mobile
9415464274

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1569. B/R0021 RADHEY SHYAM	8486/2003 Bar Council of	09/08/2003	1.Residence HOUSE NO. 3/221 SECT. J JANKIPURAM KURSI ROAD LUCKNOW -21	1.Residence 9453841470	1)Applicants name is not mentioned in the address proof enclosed.
LATE LAL BAHADUR	UP		2.Office 3.Chamber in High Court NO CHAMBER	2.Office 3.Mobile 9628932690	
1570. B/R0024 RADHEY SHYAM MISHRA	725/1999 Bar Council of	19/02/1999	1.Residence VILL.&P.O.IMILIYA GURDAYAL NAVEEN GALLA MANDI ROAD GONDA	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Local Address proof is not enclosed.
SHRI GAYA PRASAD MISHRA C-41 RAJAJI PURAM NEAR WATER TANK NO. LUCKNOW-17	UP		2.Office 3.Chamber in High Court CHAMBER NO.94,5TH FLOOR STANDING COUNSEL BUILDING H.C. LKO.	2.Office 05222661189 3.Mobile 09450196235	
1571. B/R0025 RADHEY SHYAM PANDEY	80/2003 Bar Council of	11/01/2003	1.Residence 410/72 NAI BARA CHOWK LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Mismatch in enrollment no.)FATHER'S NAME NOT MENTIONED IN THE MAIN FORM.
SHIV NARAYAN PANDEY	UP		2.Office	2.Office 3.Mobile 09452478878	
1572. B/R0026 RADHEY SHYAM SHUKLA LATE DASRATH PRASAD SHUKLA AS ABOVE	1054/1983 Bar Council of UP	12/02/1983	1.Residence ED/462 SECTOR-Q ALIGANJ LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9451043011)ADDRESS PROOF ENCLOSED IS ILLEGIBLE.
1573. B/R0030 RADHEY SHYAM TRIPATHI LATE R.L.TRIPATHI AS ABOVE	2699/1984 Bar Council of UP	19/07/1984	1.Residence 206 BANIYA MAHAL SADAR BAZZAR LUCKNOW 2.Office 3.Chamber in High Court	1.Residence 2.Office 3.Mobile 9335217340)PHOTOGRAPH ON THE MAIN FORM IS WITHOUT BAND.
1574. B/R0034 RAGHVENDRA PRAKASH SRIVASTAVA	4450/2008 Bar Council of	29/08/2008	1.Residence B-10 GANGA VIHAR COLONY CHINHAT LUCKNOW-227105	1.Residence 09454201818	srivastavaraghvendra@gmail.com 1)Proof of Practice is not enclosed. 2)Mismatch in enrollment no.
SHRI HARI PRASAD SRIVASTAVA AS ABOVE	UP		2.Office 3.Chamber in High Court AWADH BAR ASSOCIATION HALL NO. 03 HIGH COURT LUCKNOW	2.Office 3.Mobile 08960401041	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1575. B/R0040 RAGHUVANSH BIHARI TRIPATHI	1742/1994 Bar Council of	02/04/1994	1.Residence 193 M.K. LAL ROAD LUCKNOW	1.Residence 05222268758	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
DR. C.B. TRIPATHI	UP		2.Office	2.Office 3.Mobile 09415787167	
1576. B/R0041 RAGHVENDA NATH MISRA	2183/2008 Bar Council of	22/05/2008	1.Residence 554/205KHA CHHOTA BARHA ALAMBAGH LUCKNOW-5	1.Residence	1)Proof of Practice is not enclosed.
SRI RAVIENDRA NATH MISRA N/A	UP		2.Office	2.Office 3.Mobile 09235146383	
1577. B/R0042 RAGHVENDRA DWIVEDI	6710/1999 Bar Council of	14/05/1998	1.Residence 559 KHA/193.1A SRINAGAR ALAMBAGH LUCKNOW	1.Residence	dwivediraghvendra71@gmail.com 1)Proof of Practice is not enclosed.
SRI RAMA SHANKER DWIVEDI AS ABOVE	UP		2.Office	2.Office 3.Mobile 9935705785	
1578. B/R0046 RAGHVENDRA KUMAR YADAV	2582/2008 Bar Council of	19/07/2008	1.Residence 319 RESERVE POLICE LINE, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Mismatch in enrollment no.
KAMTA SINGH YADAV 319 RESERVE POLICE LINE, LUCKNOW	UP		2.Office	2.Office 3.Mobile 8004777085	
1579. B/R0053 RAGHVENDRA SINGH	4017/1983 Bar Council of	07/08/1983	1.Residence 459/218 MOHNI KA PURWA CHOWK LUCKNOW	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE INDRA PAL SINGH AS ABOVE	UP		2.Office 3.Chamber in High Court ROOM NO.4 OUDH BAR ASSOCIATION LUCKNOW	2.Office 3.Mobile 09451954033	
1580. B/R0067 RAHUL KUMAR SINGH	13575/2010 Bar Council of	04/09/2010	1.Residence VILL. SHEETAL PURWA POST MAHONA DISTT. LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SURENDRA SINGH	UP		2.Office	2.Office 3.Mobile 9889270222	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1581. B/R0075 RAHUL SINGH MR. RAJ KARAN SINGH	12048/2010 Bar Council of UP	04/09/2010	1.Residence E1/234 MOTI JHEEL COLONY AISHBAGH LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09044326649	1)Proof of Practice is not enclosed.)CHAMBER IN HIGH COURT IS MENTIONED WRONGLY
1582. B/R0076 RAHUL SINGH MR. R.P. SINGH D-316 RAJAJIPURAM LUCKNOW	4394/2008 Bar Council of UP	29/08/2008	1.Residence 4/150 VISHAL KHAND GOMTI NAGAR LUCKNOW 2.Office	1.Residence 2.Office 05222418865 3.Mobile 09838282152	rahulsingh8600@gmail.com 1)Proof of Practice is not enclosed.
1583. B/R0077 RAHUL SINGH RAKESH KUMAR SINGH 28, NAAZ CINEMA ROAD, OLD NAZIRABAD, LUCKNOW	2679/2011 Bar Council of UP	29/05/2011	1.Residence 21/304, NEW MALHAR, SAHARA STATE, JANKIPURAM, LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9997535262	rahul_singhlawyer@yahoo.com 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
1584. B/R0083 RAIS AHMAD LATE JAMEEL AHMAD 500/143 KHA KUTUBPUR DALIGANJ LUCKNOW	1407/1995 Bar Council of UP	15/01/1995	1.Residence 500/143 KHA KUTUBPUR DALIGANJ LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9451308440	1)Proof of Practice is not enclosed.
1585. B/R0084 RAJ BAHADUR SINGH YADAV LATE RAMNATH YADAV	2865/1978 Bar Council of UP	25/10/1978	1.Residence 1204 LAPLAS LUCKNOW 2.Office 3.Chamber in High Court ROOM NO.1 ADDITIONAL ADVOCATE GOVERMENT ADV. H.C.LKO	1.Residence 05222624753 2.Office 3.Mobile 09454061420	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
1586. B/R0088 RAJ DEO SWARNKAR LATE DHARM RAJ DO	8119/2008 Bar Council of UP	28/12/2008	1.Residence C-16 SECTOR E ALIGANJ LUCKNOW 2.Office	1.Residence 05224045984 2.Office 3.Mobile 9450374814	rajdev.swarnkar@yahoo.in 1)Proof of Practice is not enclosed.)ADDRESS PROOF I.E. ELECTRICITY BILL IS OF 05.

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1587. B/R0089 RAJ KAMAL	7427/2007 Bar Council of	03/11/2007	1.Residence 568/71 KAILASH PURI ALAMBAGH LKO	1.Residence	1)Proof of Practice is not enclosed.
LATE SANT LAL	UP		2.Office	2.Office 3.Mobile 9956131615	
1588. B/R0092 RAJ KISHOR	10083/2011 Bar Council of	31/12/2011	1.Residence 6-A/713 GOPESH KUNJ VRINDAVAN YOUJNA RAIBARELI ROAD TELIBAGH	1.Residence	1)Proof of Practice is not enclosed.
HANOMAN AS ABOVE	UP		2.Office	2.Office 3.Mobile 9198566182	
1589. B/R0094 RAJ KISHORE AWASTHI	99/1987 Bar Council of	08/01/1987	1.Residence 207 SUJAN PURA ALAMBAGH LUCKNOW	1.Residence 9415753502	1)Proof of Practice is not enclosed.)ENROLLMENT DATE IS MISMATCHED
LATE SUNDER LAL AWASTHI 556/17KHA/4 SUJAN PURA ALAMBAGH LKO	UP		2.Office	2.Office 3.Mobile 7897184678	
1590. B/R0095 RAJ KISHORE CHITRANSHI	5775/1989 Bar Council of	20/12/1989	1.Residence 455 YASH NAGAR, FAIZULLAH GANJ LUCKNOW	1.Residence 7499410578	1)Proof of Practice is not enclosed.
LATE RAM AUTAR	UP		2.Office 3.Chamber in High Court CIVIL COURTS (NEAR CENTRAL BAR HALL) LUCKNOW	2.Office 3.Mobile 7499410578	
1591. B/R0096 RAJ KISHORE PANDEY	1236/2005 Bar Council of	25/12/2005	1.Residence H.N.3A/4 VISHAL KHAND GOMATI NAGAR LKO	1.Residence 9450453907	1)Mismatch in enrollment date.
LATE BHAGWATI PRASAD PANDEY SAME	UP		2.Office	2.Office 3.Mobile	
1592. B/R0097 RAJ KUMAR	2875/1998 Bar Council of	23/08/1998	1.Residence 76 TIWARI NAGAR MOHAN ROAD LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE HARI PRASAD 76 TIWARI NAGAR MOHAN ROAD LUCKNOW	UP		2.Office	2.Office 3.Mobile 9335585060	

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Sl. Roll No. Name of Advocate	ENROLLMENT No./Year	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
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Father/Husband's Name	/Council				
1593. B/R0101 RAJ KUMAR	6802/2010 Bar Council of	23/05/2010	1.Residence PAHADPUR P.O. KURSI P.S. SANDANA DISTT. SITAPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LAL BAHADUR H.NO.616/51/201 BASANT VIHAR SEMARA GOULHI	UP LUCKNOW		2.Office	2.Office 3.Mobile 09695157876	
1594. B/R0102 RAJ KUMAR	6026/2004 Bar Council of	22/08/2004	1.Residence A-95 HARIHAR NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SHYAM SUNDER DO	UP		2.Office	2.Office 3.Mobile 9450354940	
1595. B/R0105 RAJ KUMAR	3802/1996 Bar Council of	31/03/1996	1.Residence 28 GALI CHARAKH WALA KUWAN HUSAINABAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
DURGA PRASAD	UP		2.Office	2.Office 3.Mobile 9415049192	
1596. B/R0109 RAJ KUMAR BAITHA	7310/2000 Bar Council of	25/05/2000	1.Residence VILLAGE GANGUA PO-GANGUA DISTT.KUSHI NAGAR	1.Residence	raj-159kumar@rediffmail.com 1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHYAM LAL PRASAD	UP		2.Office	2.Office 3.Mobile 9452835358	
1597. B/R0113 RAJ KUMAR DWIVEDI	7600/1994 Bar Council of	21/12/1994	1.Residence 643N/35-B NAYAK NAGAR COLONR SITAPUR ROAD LKO	1.Residence 05222756145	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed)CERTIFICATE OF BAR COUNCIL OF U.P. NOT ATTEST
SRI SITA RAM DWIVEDI AS ABOVE	UP		2.Office	2.Office 3.Mobile 9335911847	
1598. B/R0115 RAJ KUMAR GUPTA	192/1976 Bar Council of	13/01/1976	1.Residence H.NO.11/207 SEC-11 INDIRA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
GHOOREY RAM GUPTA	UP		2.Office	2.Office 3.Mobile 09956966438	

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Sl. No.	ENROLLMENT No./Year	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
Name of Advocate					
Father/Husband's Name	/Council				

1599. B/R0119 RAJ KUMAR MISRA	10246/1999 Bar Council of	31/05/1999	1.Residence 561/231 NEW SINDHA NAGAR KRISHNA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE SANKTA PRASAD MISRA AS ABOVE	UP		2.Office	2.Office 3.Mobile 09450911616	
1600. B/R0120 RAJ KUMAR MOURYA	676/2000 Bar Council of	23/01/2000	1.Residence VILL SIRSA DAVRI PO. ARJUN NGAR, DISTT. LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE SUDAMA PRASAD	UP		2.Office 3.Chamber in High Court AWADH BAR ASSOCIATION	2.Office 9565038156 3.Mobile	
1601. B/R0124 RAJ KUMAR PANDEY	6775/2007 Bar Council of	27/10/2007	1.Residence E-IIIRD-354 SEC-J ALIGANJ LUCKNOW	1.Residence	prince_raj200497@rediffmail.com 1)Proof of Practice is not enclosed.
LALJI PANDEY	UP		2.Office	2.Office 3.Mobile 09415470499	
1602. B/R0125 RAJ KUMAR SHARMA	6218/1962 Bar Council of	05/10/1962	1.Residence VILL. GARHICHUNAUTI LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE BADRI PRASAD SHARMA 492 3RD HOME NISSHAT GANJ LUKCNOW	UP		2.Office	2.Office 3.Mobile	
1603. B/R0127 RAJ KUMAR SHUKLA	4968/1962 Bar Council of	26/04/1962	1.Residence BHAUSAMOU BAXI KA TALAB ,LKO	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE SRI BHAGVATI PRASAD SHUKLA SAME	UP		2.Office	2.Office 9919963070 3.Mobile	
1604. B/R0128 RAJ KUMAR SINGH	15345/2000 Bar Council of	06/12/2000	1.Residence A-59 ADARSH NAGAR KALYANPUR LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
LATE BAL GOVIND SINGH DO	UP		2.Office	2.Office 3.Mobile 9935979140	

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Sl. Roll No. Name of Advocate	ENROLLMENT No./Year	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
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Father/Husband's Name	/Council				
1605. B/R0131 RAJ KUMAR SINGH	10717/1999 Bar Council of	12/06/1999	1.Residence ED 703. SEC Q. ALIGANJ. LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Local Address proof is not enclosed.
NEPAL SINGH SISHODIA	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9451054672	
1606. B/R0132 RAJ KUMAR SINGH	1758/2001 Bar Council of	28/02/2001	1.Residence VILL.& POST BANI P.S. BANTHRA DISTT. LUCKNOW	1.Residence 09918261340	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI BHAGWAN BUX SINGH	UP		2.Office 3.Chamber in High Court ROOM NO.3 O.B.A. HIGH COURT LUCKNOW	2.Office 3.Mobile 09919074076	
1607. B/R0139 RAJ KUMAR YADAV	681/2003 Bar Council of	11/01/2003	1.Residence GH1/E NEAR R.D.S.O. GATE NO. 2A MANAK NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Applicants name is not mentioned in the address proof enclosed.
UDAY RAJ YADAV	UP		2.Office	2.Office 3.Mobile 9452881740	
1608. B/R0140 RAJ KUMAR YADAV	1474/2004 Bar Council of	05/03/2004	1.Residence VILL ALAIPUR POST PARAWAJAL DISTT SITAPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
CHOTAN YADAV AS ABOVE	UP		2.Office	2.Office 3.Mobile 9415927747	
1609. B/R0146 RAJ NARAIN NIGAM LATE SRI SHITALA PRASAD NIGAM	1536/1979 Bar Council of UP	27/06/1979	1.Residence H.N.227/16 ASTABAL YEHIAGANJ LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9506540150) INCOMPLETE DOCUMENTATION
1610. B/R0147 RAJ NARAIN PAL	4263/1999 Bar Council of	16/04/1999	1.Residence 555KA/190 KANAUSI, P.O. MANAKNAGAR, LUCKNOW	1.Residence	1)Mismatch in enrollment date.
SUNDER LAL	UP		2.Office	2.Office 3.Mobile 9307448407	

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Sl. Roll No.	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
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1611. B/R0148 RAJ NARAIN SINGH LATE SADHU SARAN SINGH DO	801314/2009 Bar Council of UP	15/03/2009	1.Residence 2/9 VISHAL KHAND GOMTI NAGAR LUCKNOW 2.Office 3.Chamber in High Court	1.Residence 2.Office 9450977777 3.Mobile) INCOMPLETE DOCUMENTATION
1612. B/R0149 RAJ NARAYAN PATHAK LATE RAM SHABD PATHAK DO	4355/1962 Bar Council of UP	02/03/1962	1.Residence MNG/317 MANAS NAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9208735663	1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.)ENROLLMENT NO. & DATE OF ENROLLMENT IS ILLEGI
1613. B/R0150 RAJ NARAIN SINGH LATE SADHU SARAN SINGH	1314/2009 Bar Council of UP	15/03/2009	1.Residence 2/9 VISHAL KHAND GOMTI NAGAR LKO. 2.Office	1.Residence 2.Office 3.Mobile 9450977777	1)Proof of Practice is not enclosed.
1614. B/R0158 RAJA BHAIYA RAM DAYAL TEWARI AS ABOVE	2842/1998 Bar Council of UP	22/08/1998	1.Residence 1/130 VASTU KHAND GOMTI NAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09936408926	1)Proof of Practice is not enclosed.
1615. B/R0161 RAJA RAM MAURYA SRI LATE MOHAN LAL MAURYA	3382/2000 Bar Council of UP	03/03/2000	1.Residence 537D/429A/4 SRINAGAR MAHILULLAPAR SITAPUR ROAD LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09670193559	1)Proof of Practice is not enclosed.
1616. B/R0164 RAJA RAM TIWARI SHRI RAM NARAYAN TIWARI 133/211 TAKIYA GANESHGANJ AMINABAD LUCKNOW	3554/2011 Bar Council of UP	31/07/2011	1.Residence VILL.KHANDOURA POST TRILOKPUR NEWADA TAH.KADIPUR SULTANPUR 2.Office	1.Residence 09984104651 2.Office 3.Mobile 09451779411	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1617. B/R0167 RAJAN SHUKLA	5067/2008 Bar Council of	02/11/2008	1.Residence 15/107 C-BLOCK INDIRA NAGAR LUCKNOW	1.Residence	rajanshuklal23@gmail.com 1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.

KRISHNA KUMAR SHUKLA	UP		2.Office	2.Office	3)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
1618. B/R0174 RAJAT GUPTA	5874/2003 Bar Council of	12/06/2003	1.Residence 16, SHIVPURI, NEAR HOME GAURD OFFICE SITAPUR.	1.Residence	1)Local Address proof is not enclosed.
RAMESH CHANDRA GUPTA	UP		2.Office	2.Office	
1619. B/R0176 RAJDEEP SINGH	538/2005 Bar Council of	16/01/2005	1.Residence PLOT NO.30 CHAK MALHAUR NEAR RAILVIHAR GOMTI NAGAR LUCKNOW	1.Residence 09454040272	1)Proper address proof is not enclosed as per the norms.
RAJ KISHOR SINGH SAME AS ABOVE	UP		2.Office 3.Chamber in High Court CH. NO.19	2.Office 09305729572 3.Mobile 09450676065	
1620. B/R0186 RAJEEV KRISHAN PANDEY	352/2002 Bar Council of	13/01/2002	1.Residence 37 SARASWATI PURAM RAEBAREILY ROAD LUCKNOW	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
LALTA PRASAD PANDEY	UP		2.Office	2.Office	
1621. B/R0188 RAJEEV KUMAR SRI RAM KRISHNA AS ABOVE	6384/1992 Bar Council of UP	30/12/1992	1.Residence 28 SHANKER NAGAR NIRALO NAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09935160620)CERTIFICATE OF BAR COUNCIL OF U.P. NOT ENCLOSED
1622. B/R0190 RAJEEV KUMAR	8593/2009 Bar Council of	25/11/2009	1.Residence BAGH NO. 2 BADALI KHERA MANAS NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
RAJ KUMAR	UP		2.Office	2.Office 3.Mobile 9935963237	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1623. B/R0192 RAJEEV KUMAR	5475/1999 Bar Council of	26/04/1999	1.Residence 521K/63, BARA CHANDGANJ, CHAPPERTALLA, MAHANAGAR, LUCKNOW-6	1.Residence 05222327809	1)Proof of Practice is not enclosed.
SHRI GANGA PRASAD	UP		2.Office	2.Office	

1624. B/R0193 RAJEEV KUMAR BAJPAI SRI NARVADA PRASAD BAJPAI AS ABOVE	1647/1987 Bar Council of UP	09/04/1987	1.Residence 316 BASHANT VIHAR SURENDRA NAGAR, FAIZABAD ROAD, LUCKNOW 2.Office	3.Mobile 9453563392 1.Residence) ON PROOF OF PRACTICE SIGNATURE IS OF JOINT SE 2.Office 05222090937 3.Mobile 94153651422
1625. B/R0200 RAJEEV KUMAR PANDEY AYODHYA PRASAD PANDEY 353 MOTI NAGAR LUCKNOW	677/2005 Bar Council of UP	12/02/2005	1.Residence 283/288 K HARCHANDPUR GARHI KANAURA LUCKNOW 2.Office	1.Residence 7275992093 1)Proof of Practice is not enclosed. 2.Office 3.Mobile 8127828155
1626. B/R0201 RAJEEV KUMAR PANDEY SRI BHAGVATI PRASAD PANDEY 538-KA/31 NAR MAZAR SRIPURMA TRIVENI NAGAR LUCKNOW	14698/2010 Bar Council of UP	20/09/2010	1.Residence VILL-KHANDSAR (BALPUR) POST BAMBHOOR SITAPUR 2.Office 3.Chamber in High Court 57, 4TH FLOOR C.S.C. BUILDING	1.Residence 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2.Office 3.Mobile 09005607878
1627. B/R0204 RAJEEV KUMAR SINGH SRI SHIV PUJAN SINGH	1052/2005 Bar Council of UP	13/02/2005	1.Residence VILL.& POST HIRI PAKARIYA P/S MAHARUA GOLA AMBEDKAR NAGAR 2.Office 3.Chamber in High Court AT MEETING HALL AVADH BAR ASSOCIATION	1.Residence 1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2.Office 3.Mobile 09628669207
1628. B/R0217 RAJEEV SAINI RAM NAREASH SAINI	11781/2003 Bar Council of UP	30/11/2003	1.Residence V.@POST NIGOHAN LUCKNOW 2.Office	1.Residence 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2.Office 3.Mobile 09005167479

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1629. B/R0220 RAJEEV SHUKLA LATE G.N. SHUKLA SAME AS ABPVE	653/1992 Bar Council of UP	05/02/1992	1.Residence H.NO.335,VTH STREET RAJENDRA NAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09415016593	1)Proof of Practice is not enclosed.

1630. B/R0223 RAJEEV SINGH CHAUHAN	1427/1996 Bar Council of	16/02/1996	1.Residence FLAT NO.203 SHRI RAM APARTMENT NEW BERRY ROAD LUCKNOW	1.Residence	rajeevschauhan@jurixpro.com 1)Proper address proof is not enclosed as per the norms.
DR. RATAN SINGH 25 SALEMPUR HOUSE KAISERBAGLI LUCKNOW	UP		2.Office	2.Office 3.Mobile 09336833344	
1631. B/R0226 RAJEEV SRIVASTAVA	6783/2001 Bar Council of	24/07/2001	1.Residence 631,PLOT NO.-401/1,PHASE-III	1.Residence	rajeev.843@rediffmail.com 1)Proof of Practice is not enclosed.
SRI SHIV SHANKAR LAL SRIVASTAVA PATEL NAGAR,LKO	UP		2.Office 3.Chamber in High Court CHAMBER NO.104,NEW BUILDING,CIVIL COURT,LKO	2.Office 3.Mobile 9415093546	
1632. B/R0227 RAJEEV SRIVASTAVA	6489/2008 Bar Council of	15/11/2008	1.Residence 344,SHAKUPURA, ALIGANJ,LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
RAM AVTAR SRIVASTAVA CIVIL COURT,LUCKNOW	UP		2.Office	2.Office 9919743311 3.Mobile 9415196341	
1633. B/R0229 RAJEEVA KUMAR SRIVASTAVA	2655/1998 Bar Council of	08/02/1997	1.Residence 54,TILAK NAGAR ,AISHBAGH LUCKNOW.	1.Residence	1)Proper address proof is not enclosed as per the norms.
BIPIN CHANDRA SRIVASTAVA --- DO ---	UP		2.Office 3.Chamber in High Court CHAMBER NO.3 C/O MANIK SINHA (ADV.)	2.Office 3.Mobile 9838553460	
1634. B/R0232 RAJENDRA BAHADUR SRIVASTAVA	3319/2001 Bar Council of	30/03/2001	1.Residence 18/249 RING ROAD INDIRA NAGAR LUCKNOW	1.Residence	1)Mismatch in enrollment date.
LATE MANOHAR LAL SRIVASTAVA AS ABOVE	UP		2.Office	2.Office 3.Mobile 09415085517	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1635. B/R0233 RAJENDRA GAUR	672/2003 Bar Council of	11/01/2003	1.Residence F-381 RAJA JIPURAM LUCKNOW	1.Residence 9369380377	1)Proof of Practice is not enclosed.
MR.GABBULAL GAUR E-1295 RAJA JI PURAM LUCKNOW	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile	
1636. B/R0234 RAJENDRA JAISWAL LATE GAYA PRASAD JAISWAL DO	1568/1996 Bar Council of UP	16/02/1996	1.Residence H.NO.544/617 EKTA NAGAR BALAGAN LUCKNOW 2.Office	1.Residence 9450368089 2.Office 9389611495 3.Mobile) PHOTOGRAPH NOT FOUND ON THE MAIN FORM.

1637. B/R0235 RAJENDRA KANT AGNIHOTRI	3715/1962 Bar Council of	20/01/1962	1.Residence 512/695 BALDA ROAD NISHATGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.
PT. RAMA KANT AGNIHOTRI	UP		2.Office	2.Office 3.Mobile 9532170835	
1638. B/R0237 RAJENDRA KUMAR	4327/1999 Bar Council of	16/04/1999	1.Residence C-4 VIRAJ KHAND, GOMTI NAGAR LUCKNOW	1.Residence 9839754856	1)Proper address proof is not enclosed as per the norms.
SRI MATA PHER PANDEY AS ABOVE	UP		2.Office	2.Office 3.Mobile 9335903597	
1639. B/R0240 RAJENDRA KUMAR	9133/2007 Bar Council of	30/12/2007	1.Residence VILL. DEENA KHERA POST BHADANANG UNNAO	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
LATE JODHA PRASAD 1/21 A.P.SEN ROAD CHARBAGH LUCKNOW	UP		2.Office	2.Office 3.Mobile 9936643252	
1640. B/R0242 RAJENDRA KUMAR	626/1981 Bar Council of	14/02/1981	1.Residence H.NO.500/200 KUTUBPUR DALIGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI ISHWARI PRASAD AS ABOVE	UP		2.Office	2.Office 3.Mobile 09452903240	

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S1. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1641. B/R0248 RAJENDRA KUMAR BAJPAI	2239/2005 Bar Council of	24/04/2005	1.Residence 141/47, JANGALI GANJ LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SHIV SAHAI BAJPAI AS ABOVE	UP		2.Office	2.Office 3.Mobile 9936901399	
1642. B/R0250 RAJENDRA KUMAR DUBEY	3167/1988 Bar Council of	09/07/1988	1.Residence 20 TAKIA GANESHGANJ MITTHAN LAL HATA LUCKNOW	1.Residence	1)Mismatch in enrollment date.)PHOTOGRAPH NOT SELF ATTESTED.
LATE GANGA PRASAD DUBEY	UP		2.Office 3.Chamber in High Court	2.Office 9839783424 3.Mobile	

Sl. No.	Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
AVADH BAR ASSOCIATION						
1643.	B/R0253 RAJENDRA KUMAR MISHRA RAM CHANDRA MISHRA	8510/2003 Bar Council of UP	09/08/2003	1.Residence F-2304 RJAJJI PURAM LUCKNOW 2.Office	1.Residence rajendra.mishra.lko@gmail.com 1)Mismatch in enrollment date. 2.Office 3.Mobile 09415576099	
1644.	B/R0256 RAJENDRA KUMAR SONKAR SRI RAM CHANDRA SONKAR AS ABOVE	1301/1993 Bar Council of UP	28/03/1993	1.Residence 169/86, BEHIND QUISERBAGH KOTWALI, KHYALIGANJ LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9919918543	1)Proof of Practice is not enclosed.
1645.	B/R0258 RAJENDRA KUMAR SRIVASTAVA LATE V.N.SRIVASTAVA	3063/1996 Bar Council of UP	31/03/1996	1.Residence 17 NAWIYA GANESHGANJ LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9415577645	1)Proof of Practice is not enclosed.
1646.	B/R0268 RAJENDRA PRASAD LATE RAM DULAREY SINGH	7833/2004 Bar Council of UP	24/10/2004	1.Residence 384/36 PURANA CHABUTARA SAADATGANJ LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9451144291	1)Proper address proof is not enclosed as per the norms.

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Sl. No.	Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1647.	B/R0270 RAJENDRA PRASAD LATE PITAMBER LAL AS ABOVE	7214/2009 Bar Council of UP	26/10/2009	1.Residence 82/23-C GURU GOVIND SINGH MARG LALKUWAN LUCKNOW 2.Office	1.Residence 05222638492 2.Office 3.Mobile 9415544644	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed)NOT STAMPED.
1648.	B/R0272 RAJENDRA PRASAD SHRI CHANDRA BHAL YADAV VILL.- GOURI ANSHIK NAVEEN GAURI,SAROJNI NAGAR, LUCKNOW.	7229/2006 Bar Council of UP	16/12/2006	1.Residence VILL. SIRSAHA KHERA POST-ASOHA, DISTT. UNNAO. 2.Office	1.Residence 2.Office 3.Mobile 9415394438	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
1649.	B/R0273 RAJENDRA PRASAD	5174/1991 Bar Council of	08/12/1991	1.Residence VILLAGE AND POST KAHLA , MALIHABAD LUCKNOW	1.Residence	1)Residential address as per the proof enclosed

LATE SRI BHAGWATI PRASAD TINSHED NO.1 COLLECTRATE COMPOUND LUCKNOW	UP		2.Office	2.Office	is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
1650. B/R0275 RAJENDRA PRASAD	9173/2007 Bar Council of	30/12/2007	1.Residence 287 CHANDRA SHEKHAR AZAD NAGAR DAROGA KHERA LUCKNOW	1.Residence 3.Mobile 9794538834	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
TILAK RAM DO	UP		2.Office	2.Office 3.Mobile 9935671819	
1651. B/R0280 RAJENDRA PRASAD KATIYAR	1177/2000 Bar Council of	12/02/2000	1.Residence 554/206/C PAWAN PURI ALAMBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE JAGANNATH KATIYAR	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 44	2.Office 3.Mobile 9415101305	
1652. B/R0283 RAJENDRA PRASAD SRIVASTAVA	1105/1971 Bar Council of	04/11/1971	1.Residence 570/S/183 FAUZI COLONY ALAMBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE RAMESHWAR LAL SRIVASTAVA	UP		2.Office	2.Office 3.Mobile 9415436060	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1653. B/R0288 RAJENDRA PRASAD VERMA	4210/1988 Bar Council of	10/09/1988	1.Residence 31-A ASHUTISH VIHAR SEC-11 INDIRA NAGAR LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
LATE BAS DEV CHUADHERY AS ABOVE	UP		2.Office	2.Office 3.Mobile 09839350304	
1654. B/R0295 RAJENDRA SINGH	1852/1993 Bar Council of	13/06/1993	1.Residence 547/145 JALAL PUR P/S PARARAJAJIPURAM LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date.
LATE SRI RAM GOPAL SINGH ADHIVAKTA KOCJ NO.301 COMMISSIONER COURT COMPOUND LUCKNOW	UP		2.Office	2.Office 3.Mobile 09335239587	
1655. B/R0306 RAJESH BAHADUR SINGH	7572/1994 Bar Council of	21/12/1994	1.Residence 2233/43 GA JAFAR KHERA KRISHNA NAGAR. KANPUR RD., LUCKNOW	1.Residence	1)Applicants name is not mentioned in the address proof enclosed.

SHYAM KISHORE SINGH AS ABOVE	UP		2.Office 3.Chamber in High Court	2.Office 9336143046 3.Mobile	
1656. B/R0308 RAJESH CHANDRA SINHA SRI Y.K.SINHA YMCA COMPLEX,IIND FLOOR,13 ,MAHARANA PRATAP	4649/1987 Bar Council of UP MARG ,LKO	26/11/1987	1.Residence RAJ BHAWAN ,SEC-J-38 ,ASHIYANA LKO 2.Office	1.Residence 2.Office 3.Mobile 9415006505)ADDRESS PROOF I.E. D.L. IS ILLEGIBLE.
1657. B/R0311 RAJESH JOSHI	4116/1983 Bar Council of	13/08/1983	1.Residence 386/101 PURANA CHABUTARA HAZRAT ABBAS ROAD, LUCKNOW-03 2.Office	1.Residence 05222649764 2.Office 05222649764 3.Mobile 9389602179	1)Proof of Practice is not enclosed.
LATE SRI L.D. JOSHI 386/101 PURANA CHABUTARA HAZRAT ABBAS ROAD,	UP LUCKNOW-03				
1658. B/R0324 RAJESH KUMAR	4180/2006 Bar Council of	04/09/2006	1.Residence 39/77 UTTRATHU ANSHIK TANDA AMBEDKAR NAGAR	1.Residence 09335482629	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAM KISHORE 203 GRANDEUR APP-V 93 M DALIGANJ LUCKNOW	UP		2.Office	2.Office 05222204041 3.Mobile 09918051245	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1659. B/R0327 RAJESH KUMAR SRI BISHUNDEO NARAIN SINGH ISMAILGANJ BRANCH,FAIZABAD ROAD,LUCKNOW	6577/1996 Bar Council of UP	22/08/1996	1.Residence 81,NAYAGAON VIJAYEEPUR COLONY,OPP.STATE BANK OF INDIA,J 2.Office	1.Residence 2.Office 3.Mobile 9415023366)BIHAR STATE BAR COUNCIL CERTIFICATE IS ANNEXE
1660. B/R0329 RAJESH KUMAR SUFER RAM	4260/1999 Bar Council of UP	16/04/1999	1.Residence 643N/56A PLOT NO.12A NAYAK NAGAR TADIKHANA SITAPUR ROAD LKO. 2.Office	1.Residence 2.Office 3.Mobile 07376890627	1)Proof of Practice is not enclosed.
1661. B/R0338 RAJESH KUMAR GUPTA OMPRAKASH GUPTA	4423/2005 Bar Council of UP	09/09/2005	1.Residence 116 CHANDRALOK COLONY ALIGANJ LUCKNOW-226024 2.Office	1.Residence 2.Office 3.Mobile 8423524480	1)Proof of Practice is not enclosed.
1662. B/R0342 RAJESH KUMAR MISHRA	3393/2000 Bar Council of	03/03/2000	1.Residence 538KHA/409 DEEN DAYAL NAGER KHADRA SITAPUR ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.

LATE GANESH PRASAD MISHRA 538KHA/409 DEEN DAYAL NAGER KHADRA SITAPUR ROAD LUCKNOW	UP		2.Office	2.Office	
				3.Mobile 9415583447	
1663. B/R0343 RAJESH KUMAR MISHRA	6054/2009 Bar Council of	13/09/2009	1.Residence 545/119 JALALPUR KUTI NAGAR A BLOCOK RAJAJIPURAM LUCKNOW.	1.Residence	1)Proper address proof is not enclosed as per the norms.
SURYA MANI MISHRA	UP		2.Office	2.Office	
				3.Mobile 9807237502	
1664. B/R0345 RAJESH KUMAR OJHA	4073/1996 Bar Council of	19/04/1996	1.Residence 283/63K/21B PREMWTATI NAGAR GARHI KANAURA LUCKNOW	1.Residence	rajesh_ojha68@yahoo.com 1)Proof of Practice is not enclosed.
RADHEY SHYAM OJHA OPPOSITE RANJIT SINGH BUILDING TALKATORA LUCKNOW	UP		2.Office	2.Office	
				3.Mobile 9415577514	
1665. B/R0347 RAJESH KUMAR PANDEY	10609/2000 Bar Council of	26/08/2000	1.Residence 628/16, NEW SARVODAYA NAGAR,INDIRA NAGAR A BLOCK,LUCKNOW 16	1.Residence	rpandey.adv@gmail.com 1)Proper address proof is not enclosed as per the norms.
LATE DEWKI NANDAN PANDEY 23, CLYDE ROAD, GULZAR COLONY, LUCKNOW	UP		2.Office 3.Chamber in High Court CHAMBER NO.-71	2.Office 05222207852 3.Mobile 9415760074	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1666. B/R0357 RAJESH KUMAR SHUKLA	899/2001 Bar Council of	12/02/2001	1.Residence B-1/9 E-PARK MAHANAGAR EXTENSION LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
HARIHAR PRASAD SHUKLA SAME	UP		2.Office	2.Office 3.Mobile 09450184004	
1667. B/R0363 RAJESH KUMAR SINGH	6078/2008 Bar Council of	07/11/2008	1.Residence KHASRAVARA BAUTHRA DISTT. LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
BANSH BAHADUR SINGH AS ABOVE	UP		2.Office	2.Office 3.Mobile 9918382468	
1668. B/R0364 RAJESH KUMAR SINGH	2990/2001 Bar Council of	30/03/2001	1.Residence VILL. & POST SOHNA SIDDHARTH NAGAR	1.Residence	singhrajeshbabbu@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHIV PRATAP SINGH LAWYERS CHAMBER NEAR SBI MAIN BRANCH LUCKNOW	UP		2.Office	2.Office 3.Mobile	

1669. B/R0367 RAJESH KUMAR SINGH	2340/2006 Bar Council of	11/05/2006	1.Residence 531/106 BARA CHANDGANJ LUCKNOW	1.Residence	9450152068 1)Proof of Practice is not enclosed.
MAHENDRA PRASAD SINGH AS ABOVE	UP		2.Office	2.Office	3.Mobile 09455380771
1670. B/R0370 RAJESH KUMAR SINGH	2244/1993 Bar Council of	25/04/1993	1.Residence H.NO.551KA/349GHA/2K MADHUVAN NAGAR P.S. KRISHNA NAGAR LKO.	1.Residence	1)Proof of Practice is not enclosed.
LATE RAM SEWAK SINGH	UP		2.Office	2.Office	3.Mobile 09450642561
1671. B/R0372 RAJESH KUMAR SINGH	4725/1987 Bar Council of	06/12/1987	1.Residence 529/425K RAHIM NAGAR MAHANAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
RAM PRATAP SINGH	UP		2.Office	2.Office	3.Mobile 9532962304

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1672. B/R0377 RAJESH KUMAR SRIVASTAVA	32/1997 Bar Council of	08/03/1997	1.Residence H.NO.538K/558A(1528)TRIVENI NAGAR IIND NR.P.O.SITAPUR RD.LKO	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SRI R.P. SRIVASTAVA TRIVENI NAGAR IIND SITAPUR ROAD LUCKNOW	UP		2.Office	2.Office	3.Mobile 9450603196
1673. B/R0381 RAJESH KUMAR SRIVASTAVA	1703/1993 Bar Council of	17/04/1993	1.Residence 569KA/219 SNEH NAGAR V.I.P. ROAD NEAR SHEO SHANTI ASHRAM LKO	1.Residence	1)Proof of Practice is not enclosed.
LATE SRI JADUNATH SINGH -DO-	UP		2.Office	2.Office	3.Mobile 08052338550
1674. B/R0383 RAJESH KUMAR TIWARI	2233/2000 Bar Council of	01/03/2000	1.Residence VILL.BARGODHIUA RASOOLPUR IST PO.SAMADA GOSHAINGANJ FAIZABAD	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SRI RAM NAYAN TIWARI C/O U.N.TRIPATHI 15 MANAS NAGAR JIYA MAU LUCKNOW	UP		2.Office	2.Office	3.Mobile 09415771002
1675. B/R0389 RAJESH KUMAR UPADHYAY	1196/1977 Bar Council of	15/05/1977	1.Residence C-1613 HIG RAJAJIPURAM LUCKNOW	1.Residence	rkupadhyag1609@gmail.com 1)Proper address proof is not enclosed

Sl. No.	Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
	SHRI RAM PRAKASH UPADHYAY	UP		2.Office	2.Office 3.Mobile 09415108938	as per the norms. 2)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
1676. B/R0399	RAJESH KUMAR YADAV	2870/1996 Bar Council of	24/03/1996	1.Residence 549/55 BARA BARAHA POST ALAMBAGH, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
	LATE M L YADAV 549/55 BARA BARAHA POST ALAMBAGH, LUCKNOW	UP		2.Office	2.Office 3.Mobile 09935624772	
1677. B/R0406	RAJESH SHARMA	195/1993 Bar Council of	09/01/1993	1.Residence RAJ VILLA OPP.HARVILAS COLD STORAGE KAMATA CHINAHAT LKO.	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
	SRI JAGDISH PRASAD SHARMA AS ABOVE	UP		2.Office	2.Office 3.Mobile 09335287070	

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Sl. Roll No.	Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1678. B/R0410	RAJESH SHUKLA	15232/2000 Bar Council of	06/12/2000	1.Residence H.NO.215/179/1,SUBHASH MARG,PANDEYGANJ, GALLA MANDI, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
	MAHAVEER PRASAD SHUKLA AS ABOVE	UP		2.Office	2.Office 3.Mobile 7275300111	
1679. B/R0412	RAJESH SINGH	2550/1988 Bar Council of	14/05/1988	1.Residence 2134 VIVEK KHAND GOMTI NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
	SRI INDRAPAL SINGH -DO-	UP		2.Office	2.Office 3.Mobile 09415426001	
1680. B/R0415	RAJESH SINGH	3092/2003 Bar Council of	09/03/2003	1.Residence 5/14 VIRAM KHAND GOMTI NAGAR LUCKNOW	1.Residence	ipc.raj3@gmail.com 1)Proof of Practice is not enclosed.
	SHASHI BHUSHAN SINGH	UP		2.Office	2.Office 3.Mobile 9453056111	
1681. B/R0422	RAJESH TIWARI	6916/2011 Bar Council of	11/11/2011	1.Residence VILL. & POST SURIS SHAHGANJ JAUNPUR	1.Residence 09415660967	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 3)Applicants name is not mentioned in the

SHRI JAG NARAIN TIWARI AASHIYANA STATE KAMTA CHINHAT LUCKNOW	UP		2.Office		address proof enclosed.
				2.Office	
				3.Mobile	
				08869933235	
1682. B/R0429 KUNWAR RAJESHWAR TRIPATHI	2221/2002 Bar Council of	14/03/2002	1.Residence 11/152 SECTOR-II INDIRA NAGAR LUCKNOW-16	1.Residence 09415418880	rajeshwarkunwar@yahoo.in 1)Proof of Practice is not enclosed.
SRI B.P. TRIPATHI U.G.F.-8 ABBASI COMPLEX NEAR REGISTRAR OFFICE LUCKNOW	UP		2.Office	2.Office	
				3.Mobile	
				09721880880	
1683. B/R0430 RAJESHWARI DEVI SRIVASTAVA	2234/1991 Bar Council of	29/06/1991	1.Residence 199. RAM NAGAR LDA COLONY. AISHBAGH. LUCKNOW	1.Residence 05224066283	1)Proof of Practice is not enclosed.
SURESH CHANDRA SRIVASTAVA	UP		2.Office	2.Office	
				3.Mobile	
				9305705877	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1684. B/R0432 RAJIT MISHRA	13741/2010 Bar Council of	04/09/2010	1.Residence 9/86 ITAUNJA LUCKNOW	1.Residence 09369683738	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
LATE SH. TULSIRAM MISHRA SAME	UP		2.Office	2.Office	
				3.Mobile	
				09125197966	
1685. B/R0436 RAJIV	3345/2001 Bar Council of	30/03/2001	1.Residence 377/15B, SAADAT GANJ, GARI ADDA, LUCKNOW	1.Residence 9335802526	1)Proof of Practice is not enclosed.
LAKHAN DAYAL SRIVASTAVA AS ABOVE	UP		2.Office	2.Office	
				05222648316	
				3.Mobile	
				7398841979	
1686. B/R0445 RAJIV MISHRA	11826/2003 Bar Council of	30/11/2003	1.Residence 544/1375 EKTA NAGAR CAMPWELL ROAD LUCKNOW	1.Residence	rajiv.mishra211@gmail.com 1)Proof of Practice is not enclosed.
KRISHNA KUMAR MISHRA	UP		2.Office	2.Office	
				3.Mobile	
				9451822247	
1687. B/R0452 RAJIV SINGH	2038/2004 Bar Council of	18/03/2004	1.Residence 5/52, VIKAS NAGAR, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.)ADDRESS PROOF SHOWS TWO ADDRESS, ONE HAS BEEN
SHATRUHAN LAL AS ABOVE	UP		2.Office	2.Office	
				3.Mobile	

1688. B/R0458 RAJJAN LAL	3540/1980 Bar Council of	06/11/1980	1.Residence 429/506 B MUAZZAM NAGAR PO CHOWK PS SAADATGANJ LUCKNOW	9839833865 1.Residence	1)Proof of Practice is not enclosed.
LATE REWATI RAM 429/506-B MUAZZAM NAGAR PO CHOWK PS SAADATGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 09450360275	
1689. B/R0459 RAJJAN SINGH	1267/2010 Bar Council of	13/02/2010	1.Residence VILL.+POST RAULI HAIDERGARH BARA BANKI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI RAM BAHADUR SINGH 216 SHAKTI NAGAR FAIZABAD ROAD LUCKNOW	UP		2.Office 3.Chamber in High Court CH.NO.53	2.Office 3.Mobile 09415595397	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1690. B/R0462 RAJKUMAR JAISWAL	944/2003 Bar Council of	11/01/2003	1.Residence MN-76 PRIYADARSHINI COLONY SECTOR-D LUCKNOW	1.Residence	rajjaissyko@gmail.com 1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.)ENROLLMENT DATE NOT MENTIONED ON MAIN FORM.
KAPOOR RAM JAISWAL DO	UP		2.Office	2.Office 3.Mobile 9794151707	
1691. B/R0465 RAJLAXMI KHANNA	7089/2001 Bar Council of	23/09/2001	1.Residence 143/56 RAJA HOTEL LANE AMINABAD LUCKNOW	1.Residence	1)Mismatch in enrollment date.
RAVI KHANNA 100/51 GANNEY WALI GALI AMINABAD LUCKNOW	UP		2.Office	2.Office 3.Mobile 9452205580	
1692. B/R0467 RAJNEESH CHANDRA MISRA	1200/1985 Bar Council of	25/03/1985	1.Residence 557/38 OM NAGAR ALALMBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI H.N. MISRA AS ABOVE	UP		2.Office	2.Office 3.Mobile 09455853269	
1693. B/R0469 RAJNEESH KUMAR	924/2010 Bar Council of	22/01/2010	1.Residence M2/139,SECTOR I JANKIPURAM LKO	1.Residence	rajnees005@gmail.com 1)Proof of Practice is not enclosed.
KRISHNA KUMAR VERMA	UP		2.Office 3.Chamber in High Court ROOM NO 4	2.Office 05224077790 3.Mobile 9336393830	
1694. B/R0470 RAJNEESH KUMAR	6856/2007 Bar Council of	27/10/2007	1.Residence 228/119A HAKIM WALI GALI RAJA BAZAR CHOWK LUCKNOW	1.Residence	pleaderkumar123@gmail.com 1)Proof of Practice is not enclosed.

SANTOSH KUMAR AS ABOVE	UP		2.Office	2.Office 8303308422 3.Mobile 9415754763	2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)NO ADDRESS PROOF ENCLOSED IN SUPPORT OF OTHER
1695. B/R0472 RAJNEESH KUMAR VERMA	4469/2005 Bar Council of	09/09/2005	1.Residence H.N. 15 RAMPURAM GAYATRI PURAM KURSI ROAD LUCKNOW 226022	1.Residence	1)Proper address proof is not enclosed as per the norms.
JUGUL KISHORE VERMA MDH 4156 SECT H JANKIPURAM LUCKNOW	UP		2.Office 3.Chamber in High Court ROOM NO. 1 OUDH BAR ASSOCIATION CHAMBER NO. 85	2.Office 3.Mobile 9415542143	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1696. B/R0473 RAJNEESH KUMAR YADAV	5888/2009 Bar Council of	13/09/2009	1.Residence GRAM DHARMANGAT KHERA POST MOHAN LAL GANJ LKO	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAM LAKHAN	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9936832484	
1697. B/R0480 RAJNI KANT MISHRA	2664/1998 Bar Council of	06/08/1998	1.Residence 398 RAJENDRA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
UMA SHANKER MISHRA DO	UP		2.Office	2.Office 3.Mobile 9451061103	
1698. B/R0485 RAJNISH SHUKLA	1065/2006 Bar Council of	22/02/2006	1.Residence 569 CHA/195 KA PREM NAGAR ALAMBAGH LUCKNOW	1.Residence 05222457259	rajnishgpshukla@gmail.com 1)Proof of Practice is not enclosed.
GAYA PRASAD SHUKLA	UP		2.Office	2.Office 9336051866 3.Mobile 7897177932	
1699. B/R0486 RAJNISH SHUKLA	17123/2010 Bar Council of	12/11/2010	1.Residence 101 ANAND BHAVAN BABU GANJ LUCKNOW	1.Residence 05222788682	raj_shukla90@yahoo.com 1)Proof of Practice is not enclosed.
SHYAM KR. SHUKLA SHOP NO. 5 RAMADHIN SINGH OLD BABUGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 9452271526	
1700. B/R0488 RAJUL KUMAR	4639/2008 Bar Council of	30/08/2008	1.Residence 548 GHA/64 TEJI KHERA MANAK NAGAR LUCKNOW	1.Residence 09454573255	kumar20_raju@yahoo.com 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
RAM AVTAR VAISH	UP		2.Office	2.Office	

40 PURANA QUILA SADAR LUCKNOW

05222231344
3.Mobile
098899022251701. B/R0491
RAKESH1236/1993 27/03/1993
Bar Council of1.Residence
H.NO.561/591 NEW SINDHU NAGAR KANPUR ROAD LUCKNOW

1.Residence

1)Proof of Practice is not enclosed.
2)Address as mentioned on main form does not
match with address mentioned in address proof enclosed.

SRI RAM LAL YADAV

UP

2.Office

2.Office

3.Mobile
09794232532

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1702. B/R0503 RAKESH JOHRI	3319/2007 Bar Council of	20/05/2007	1.Residence E-52 SOUTH CITY LUCKNOW	1.Residence 05222443158	rakesh_johri29@rediffmail.com 1)Proof of Practice is not enclosed.
VIJAY JOHRI DO	UP		2.Office	2.Office 3.Mobile 9415348357	
1703. B/R0506 RAKESH KUMAR	8951/2001 Bar Council of	05/10/2001	1.Residence 16/228 SAMTA NAGAR CHINHAT LUCKNOW	1.Residence 9005909962	www.grakesh638@gmail.com 1)Proof of Practice is not enclosed. 2)Mismatch in enrollment no.
LATE SRI BALSHWAR GIRI OPP.SESS'ONS LOOK-UP MULTOSTORED BUIDING CIVIL COURT LKO.	UP		2.Office	2.Office 3.Mobile 9452177299	
1704. B/R0513 RAKESH KUMAR	6339/1992 Bar Council of	11/10/1992	1.Residence 569K/230 SNEH NAGAR ALAMBAGH LUCKNOW	1.Residence 9335905747	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.)SIGN IS MADE ON BEHALF OF PRESIDENT IN PROOF
SRI SURYA DEV PRASAD DO	UP		2.Office 3.Chamber in High Court	2.Office 8756838485 3.Mobile	
1705. B/R0515 RAKESH KUMAR	6964/2002 Bar Council of	14/10/2002	1.Residence 346/741-N,MEHENDIGANJ KACCHI COLONY,LKO	1.Residence	1)Mismatch in enrollment date.
LATE ASHARFI LAL	UP		2.Office	2.Office 3.Mobile 9415158374	
1706. B/R0520 RAKESH KUMAR AWASTHI	1865/1994 Bar Council of	08/04/1994	1.Residence ME-24 HEMANI VIHAR BARRA-2 KANPUR 208027	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE SRI CHANDRA NATH AWASTHI H.NO.4 SHETAK VIHAR COLONY AISHBAGH LUCKNOW	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile	

1707. B/R0522 RAKESH KUMAR DUBEY	5443/1989 Bar Council of	09/12/1989	ROOM NO.4 ASSOCIATION LUCKNOW HIGH COURT 1.Residence HOUSE NO. 20 MAHARANI GANJ P/S KOTWALI NAGAR GONDA U.P.	09452775023 1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SRI. LATE DASHRATH LAL DUBEY H.NO. 521/92 BARACHANDGANJ P.S ALIGANJ DISTT. LUCKNOW	UP		2.Office	2.Office 3.Mobile 9889815851	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1708. B/R0524 RAKESH KUMAR GAUTAM	3934/2010 Bar Council of	21/09/2010	1.Residence C-70 SECTOR-H ALIGANJ LUCKNOW	1.Residence 9818020598	1)Proof of Practice is not enclosed.)BAR COUNCIL OF U.P. CERTIFICATE NOT ENCLOSED.
RAJ KISHORE DO	DL		2.Office	2.Office 3.Mobile GAUTAMLLB@M	
1709. B/R0528 RAKESH KUMAR MISHRA	5748/2009 Bar Council of	13/09/2009	1.Residence H.NO.523-C SECTOR-M AASHIYANA LUCKNOW	1.Residence 09450833282	1)Proof of Practice is not enclosed. 2)Applicants name is not mentioned in the address proof enclosed.
SRI AMAR NATH MISHRA AS ABOVE	UP		2.Office 3.Chamber in High Court OUDH BAR EXTENSION ROOM NO.4 HIGH COURT LUCKNOW BENCH LKO.	2.Office 3.Mobile 09956433547	
1710. B/R0538 RAKESH KUMAR PANDEY	2552/1984 Bar Council of	18/07/1984	1.Residence 568KHA/623, GEETAPALLI,ALAMBAGH, LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms. 2)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed 3)Applicants name is not mentioned in the address proof enclosed.
LATE SHIV KANTH LAL PANDEY AS ABOVE	UP		2.Office	2.Office 3.Mobile 9415562722	
1711. B/R0539 RAKESH KUMAR RAWAT	2706/2007 Bar Council of	20/05/2007	1.Residence 283/282/5 ARTI NAGAR GARHI KANOURA ALAMBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
RAM NARAYAN RAWAT	UP		2.Office	2.Office 3.Mobile 9450019606	
1712. B/R0541 RAKESH KUMAR RAWAT	3079/2003 Bar Council of	09/03/2003	1.Residence MUZAFFAR MAU POST SARSOONDI DIST. BARABANKI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.

BHAGWAN BUX
2/142 LAMATENEAR PURWA HAZRATGANJ LKO UP 2.Office 2.Office
3.Mobile
9889168431

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1713. B/R0542 RAKESH KUMAR SACHAN	2884/1992 Bar Council of	20/04/1992	1.Residence B-36 PROGEETI VIHAR COLONY KALYANPUR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE SHIV RATAN SACHAN AS ABOVE	UP		2.Office	2.Office 2752871 3.Mobile 09839077174	
1714. B/R0547 RAKESH KUMAR SHUKLA	5268/2003 Bar Council of	19/05/2003	1.Residence 548 CH/154 SATYA SADAN DEEP NAGAR POST MANAK NAGAR LUCKNOW	1.Residence	1)Local Address proof is not enclosed. 2)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
NAGENDRA SHUKLA	UP		2.Office	2.Office 2452972 3.Mobile 09335288159	
1715. B/R0552 RAKESH KUMAR SINGH	845/1999 Bar Council of	21/02/1999	1.Residence HNO 460 (3RD LANE) NISHATGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
RAM HARI SINGH HNO 460 (3RD LANE) NISHATGANJ LUCKNOW	UP		2.Office	2.Office 09839288463 3.Mobile 09839288463	
1716. B/R0556 RAKESH KUMAR SRIVASTAVA	2616/1987 Bar Council of	11/06/1987	1.Residence GANESHPUR REHMANPUR BUDHA BIHAR COLONY-1 LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SHRI GOMTI PRASAD SRIVASTAVA AVADH BAR ASSOCIATION HIGH COURT LUCKNOW	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9450283238	
1717. B/R0566 RAKESH KUMAR TIWARI	4600/2003 Bar Council of	12/04/2003	1.Residence 538 GHA/10 RADHA KRISHNA COLONY LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
VIJAY PAL TIWARI LGF 17 SRI PLAZA NEAR SURANIA TIRAHA LUCKNOW	UP		2.Office	2.Office 3.Mobile 9335247353	
1718. B/R0581 RAKESH KUMAR YADAV	124/2001 Bar Council of	10/02/2001	1.Residence VILL GOYTIPURWA KAPASI LUCKNOW P/S GUDAMBA	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.

CHET RAM YADAV UP 2.Office 2.Office
3.Mobile
9838651330

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1719. B/R0584 RAKESH MITRA	2068/2002 Bar Council of	14/03/2002	1.Residence E-2428 RAJAJEEPURAM LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SHRI R.D. MITRA -DO-	UP		2.Office	2.Office 3.Mobile 08604295630	
1720. B/R0588 RAKESH PANDEY	630/1986 Bar Council of	09/02/1986	1.Residence 509/20-D, (OPP.SHALIMAR APARTMENTS)OLD HYDERABAD LUCKNOW	1.Residence	rakesh.kmpandey@gmail.com 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed 2)Mismatch in enrollment date.)LEGIBLE COPY OF ADDRESS PROOF NOT ENCLOSED.
LATE (JUSTICE) KRISHNA MOHAN PANDEY GROUND FLOOR NEW YMCA COMPLEX 13 RANA PRATAP MARG LUCKNOW	UP		2.Office	2.Office 3.Mobile 09415011443	
1721. B/R0590 RAKESH PRATAP SINGH	2009/1983 Bar Council of	06/04/1983	1.Residence 87 RAM ASARE PURWA KAHARGAPUR, GOMTI NAGAR EXT.LUCKNOW	1.Residence	rpsinghsonu@gmail.com 1)Mismatch in enrollment date.
LATE BHUWANESHWAR PRATAP SINGH 5/771 VIKAS KHAND GOMTI NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9415036670	
1722. B/R0592 RAKESH SINGH	8534/2011 Bar Council of	08/12/2011	1.Residence 19/715 INDIRA NAGAR LUCKNOW-226016	1.Residence	rakesing@gmail.com 1)Proof of Practice is not enclosed.
LATE JAGANNATH SINGH AS ABOVE	UP		2.Office 3.Chamber in High Court ROOM NO.4 OUDH BAR EXTENTION	2.Office 3.Mobile 09415792933	
1723. B/R0593 RAKESH SINGH	2706/2006 Bar Council of	18/06/2006	1.Residence H.NO. 591 EYA/482 BALDEV VIHAR COLONY P.O. KHAEEIKA TELIGABH	1.Residence	9415965189 1)Proof of Practice is not enclosed.
SHIV PRATAP SINGH LUCKNOW AS ABOVE	UP		2.Office	2.Office 3.Mobile 8090742149	
1724. B/R0596 RAKESH SRIVASTAV	8/1999 Bar Council of	01/01/1999	1.Residence 153SS-IIIRD D-1 L.D.A. COLONY KANPUR ROAD LUCKNOW	1.Residence	ishank.srivastav@yahoo.co.in 1)Proof of Practice is not enclosed.
LATE SRI BHAGWAN PRASAD SRIVASTAV AS ABOVE	UP		2.Office 3.Chamber in High Court SADAR THASIL CAMPUS IN FRONT OF ROOM NO.26 LUCKNOW	2.Office 3.Mobile 09415094331	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1725. B/R0597 RAKESH SRIVASTAVA LATE O.P.SRIVASTAVA DO	1808/1984 Bar Council of UP	27/04/1984	1.Residence 3/484 VISHAL KHAND GOMTI NAGAR LUCKNOW 2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 16	1.Residence 05222395226 2.Office 9450619440 3.Mobile 9335914204	adv.rakeshshrivastava@hotmail.com 1)Proof of Practice is not enclosed.
1726. B/R0599 RAKESH TIWARI LATE RUDRA NATH TIWARI DO	8263/1999 Bar Council of UP	18/05/1999	1.Residence F-91 RAJAJIPURAM LUCKNOW 2.Office	1.Residence 05222416388 2.Office	1)Proof of Practice is not enclosed.
1727. B/R0601 RAKESH YADAV TIWARILAL YADAV ABOVE	13628/2010 Bar Council of UP	04/09/2010	1.Residence SHAKHERA, RATANPURI, ARJUNGANJ, SULTANPUR ROAD, LUCKNOW 2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION, EXT ROOM NO.-3 HIGH COURT, LKO	1.Residence 2.Office 3.Mobile 8423526084)ADDRESS PROOF IS ILLEGIBLE.
1728. B/R0607 RAM ASHISH TIWARI AYODHYA PRASAD TIWARI	3438/1984 Bar Council of UP	15/09/1984	1.Residence R/O NEAR APHEEM KOTHI, CIVIL LINE-GONDA (JANKI NAGAR) 2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION	1.Residence 2.Office 3.Mobile 9628566296	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
1729. B/R0608 RAM ASHRAY MISHRA UGRA SEN MISHRA AS ABOVE	1819/1958 Bar Council of UP	01/12/1958	1.Residence C-1092 SECTOR A MAHANAGER LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile	1)Proof of Practice is not enclosed.
1730. B/R0609 RAM AUTAR SHANKHDHAR LT., DIN DAYAL 102/37. SHIVAJI MARG. HEWETT RD., LKO	6910/1962 Bar Council of UP	14/12/1962	1.Residence 7A. SAROJNINI NAIDU MARG. LKO 2.Office 3.Chamber in High Court CHAMBER NO 28.	1.Residence 9839013695 2.Office 0522239620 3.Mobile	shankhdhar11@rediffmail.com 1)Local Address proof is not enclosed.)ATTESTED PHOTOGRAPH OF APPLICANT IS NOT FOUND

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1731. B/R0610 RAM AUTAR VAISH	5403/2005 Bar Council of	25/09/2005	1.Residence D-1128 INDIRA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE KRISHNA GOPAL VAISH AS ABOVE	UP		2.Office 3.Chamber in High Court LAWYER'S CHAMBER NO.49 LUCKNOW BENCH LUCKNOW	2.Office 3.Mobile 09451307698	
1732. B/R0612 RAM AVTAR	4027/1998 Bar Council of	31/05/1998	1.Residence VILL AND POST MALL LUCKNOW	1.Residence 9936817646	1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date. 3)Mismatch in enrollment no.
GANESHI BALAGANJ HARHI BAZAR LUCKNOW	UP		2.Office 3.Chamber in High Court CIVIL COURT LUCKNOW	2.Office 9451145137 3.Mobile 7897439434	
1733. B/R0617 RAM BHAROSE	1852/1983 Bar Council of	26/03/1983	1.Residence C/O DR.D.S.LAL SRIVASTAVA H.NO.67 ASHUTOSH NAGAR KRISHNA NGR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI SHIV SAGAR AWASTHI LUCKNOW	UP		2.Office 3.Chamber in High Court OLD LIBRARY HALL	2.Office 9335384240 3.Mobile	
1734. B/R0619 RAM BHAROSEY	1426/1979 Bar Council of	07/06/1979	1.Residence 4/369 SECTOR-H JANKIPURAM LUCKNOW	1.Residence 0522735758	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
LATE BHAWANI PRASHAD DO	UP		2.Office	2.Office 3.Mobile 94850800092	
1735. B/R0625 RAM BUX	7920/2010 Bar Council of	27/06/2010	1.Residence C-1/166 SECTOR G JANKIPURAM LUCKNOW	1.Residence	rambux1948@rediffmail.com 1)Proper address proof is not enclosed as per the norms.
NANHU C-1/166 SECTOR G JANKIPURAM LUCKNOW	UP		2.Office	2.Office 3.Mobile 9795557350	
1736. B/R0627 RAM CHANDRA	18/1992 Bar Council of	11/01/1992	1.Residence H.NO.346/212 OLD TIKAIT GANJ (MEHDI GANJ) LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI ANGNU PRASAD	UP		2.Office	2.Office 3.Mobile 09319467312	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1737. B/R0628 RAM CHANDRA	3797/2000 Bar Council of	03/03/2000	1.Residence VILL. DEOKUON POST GAURI BAZAR DEORIA	1.Residence	ramchandraadvocate2012@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proper address proof is not enclosed as per the norms.
RAJ MANGAL 1/28 SECTOR-I JANKIPURAM LUCKNOW	UP		2.Office	2.Office 3.Mobile 9453927209	
1738. B/R0630 RAM CHANDRA DINKAR	797/1999 Bar Council of	20/02/1999	1.Residence 356/218/17 SHIVAJI PURAM ALAM NAGAR ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI MATHURA PRASAD AS ABOVE	UP		2.Office	2.Office 3.Mobile 09415171444	
1739. B/R0637 RAM CHANDRA SINGH	2388/1987 Bar Council of	12/05/1987	1.Residence 11/434,VIKAS NAGAR,LKO	1.Residence 05222739186	ramchandrasingh@bsnl.com 1)Mismatch in enrollment date.
LATE SRI YADU NATH SINGH SAME	UP		2.Office 3.Chamber in High Court 103,LAWYERS CHAMBER ,HIGH COURT,LKO	2.Office 05222738144 3.Mobile 9415085156	
1740. B/R0641 RAM CHANDRA VERMA	1724/1993 Bar Council of	17/04/1993	1.Residence C-185/186 HARIHAR NAGAR VISTAR NEAR L..B.S.PUBLIC INTER	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE SHREE RAM VERMA COLLEGE ISMILGANJ IIND LUCKNOW	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 46 H.C.LUCKNOW	2.Office 9532038908 3.Mobile	
1741. B/R0642 RAM CHANDRA VERMA	858/2000 Bar Council of	23/01/2000	1.Residence VILL.BHOOPKHERA MAZRA DADUPUR P O.BANTHARA LUCKNOW.	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
LATE RAGHUBUR	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9198467437	
1742. B/R0647 RAM DAS GUPTA	6959/2001 Bar Council of	02/08/2001	1.Residence B-1-290 SECTOR-G JANKIPURAM LUCKNOW	1.Residence 05222365681	rdg7@rediffmail.com 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
LAL MAN GUPTA B-1-290 SECTOR-G JANKIPURAM LUCKNOW	UP		2.Office	2.Office 3.Mobile 9889520912	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1743. B/R0652 RAM DULARE "KRANTI"	651/2000 Bar Council of	23/01/2000	1.Residence 636/84 BOODH VIHAR TAKROHI INDIRA NAGAR LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
SUNDAR LAL	UP		2.Office	2.Office 3.Mobile 9935375847	
1744. B/R0653 RAM DULAREY MAURYA	1666/1973 Bar Council of	20/12/1973	1.Residence H.NO.473/109 DEEN DAYAL NAGAR ROOPPUR KHALORA	1.Residence	1)Proof of Practice is not enclosed.
LATE BIKHA RAM MAWAYA AT RESUDENCE	UP		2.Office	2.Office 3.Mobile 09451911520	
1745. B/R0654 RAM GHULAM	1796/2002 Bar Council of	17/02/2002	1.Residence 16/736,INDIRA NAGAR ,LKO(UP)226016	1.Residence	lordbuddha009@gmail.com 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SRI NATTHU LAL 5B/C-17 VRINDAVAN, TELIBAGH, LKO	UP		2.Office 3.Chamber in High Court NEW T.V.ROOM NO.4,AWADH BAR ASSOCIATION HIGH COURT LKO'	2.Office 3.Mobile 9336660068	
1746. B/R0655 RAM GOPAL	2638/1979 Bar Council of	09/10/1979	1.Residence PURSEM POST MOHANLALGANJ LUCKNOW	1.Residence 05222453389	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI RAM ADHAR 559/34 BRAMH NAGAR ALAMBAGH LUCKNOW	UP		2.Office	2.Office 3.Mobile 09415575483	
1747. B/R0663 RAM JEET YADAV	958/2001 Bar Council of	12/02/2001	1.Residence M.N. 550/27 A, NEW NO. 550/19 HASARAPUR GEETAPALLI LKO.	1.Residence	1)Local Address proof is not enclosed.
M.P.YADAV ABOVE	UP		2.Office	2.Office 3.Mobile 9450359751	
1748. B/R0664 RAM JEEWAN GUPTA	4716/2004 Bar Council of	31/07/2004	1.Residence H.NO.538KA/1470 TRIVENI NAGAR-II SITAPUR ROAD LUCKNOW	1.Residence 07275527404	ramhis@rediffmail.com 1)Proof of Practice is not enclosed.
SHREE BANSHIDHAR LAL AGARWAL SAME	UP		2.Office	2.Office 3.Mobile 09839021240	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1749. B/R0665 RAM JI DAS	1320/1972 Bar Council of	10/11/1972	1.Residence 11-MURTAZA HUSSAIN ROAD YAHİYAGANJ LUCKNOW	1.Residence 05222654047	ramjidasadv@gmail.com 1)Proper address proof is not enclosed as per the norms.
LATE CHOWDHARY VIRENDRA SINGH AS ABOVE	UP		2.Office	2.Office 05222260391 3.Mobile	
1750. B/R0671 RAM KARAN	6543/2008 Bar Council of	16/11/2008	1.Residence 539 KHA/301 BARI JUGAULI GOMTI NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
RAM NEWAJ	UP		2.Office	2.Office 3.Mobile 9335930514	
1751. B/R0675 RAM KEWAL TRIPATHI	3328/2000 Bar Council of	03/03/2000	1.Residence 6/368 VIKAS NAGAR,LUCKNOW	1.Residence 8953912801	1)Local Address proof is not enclosed.
SHRI A N TRIPATHI	UP		2.Office 3.Chamber in High Court CHAMBER NO. 33,HIGH COURT,LUCKNOW	2.Office 9415666554 3.Mobile	
1752. B/R0676 RAM KHELAWAN	4094/1996 Bar Council of	22/04/1996	1.Residence 2/124 RAJNI KHAND SHARDA NAGAR YOJNA LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed. 3)Local Address proof is not enclosed.
LATE SITARAM	UP		2.Office	2.Office 3.Mobile 9453304509	
1753. B/R0678 RAM KHILAWAN YADAV	2815/1979 Bar Council of	18/10/1979	1.Residence VILL.BAHAJANA MAU POST OFFICE HARAUNI DISTT. LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SRI RAGHU NANDAN PRASAD YADAV	UP		2.Office	2.Office 3.Mobile 09621737271	
1754. B/R0680 RAM KISHOR	864/2011 Bar Council of	31/01/2011	1.Residence VILL GILSHAMAU PO. SAMADHA, DISTT. UNNAO	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SRI KRISHAN PAL	UP		2.Office	2.Office 3.Mobile 8127898460	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1755. B/R0683 RAM KISHORE MISHRA	528/1984 Bar Council of	22/01/1984	1.Residence F-3791 RAJAJI PURAM LUCKNOW	1.Residence 9044227120	rkmishra1953@gmail.com 1)Proof of Practice is not enclosed.
RADHEY SHYAM MISHRA DO	UP		2.Office	2.Office 05224103730 3.Mobile 9792955000	
1756. B/R0697 RAM KUMAR BHARGAVA	886/1970 Bar Council of	11/12/1970	1.Residence 167/7 CHHEDI LAL DHARMSALA ROAD AMINABAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
JAGDISH NARAIN BHARGAVA	UP		2.Office	2.Office 3.Mobile 9415159964	
1757. B/R0698 RAM KUMAR DUBEY	10589/2002 Bar Council of	16/11/2002	1.Residence 1458/121 CHANDPUR SALORI TELIARGANJ ALLAHABAD	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
VIDYA KANT DUBEY	UP		2.Office 3.Chamber in High Court 138 NEW BUILDING HIGH COURT ALLAHABAD	2.Office 3.Mobile 09415649741	
1758. B/R0703 RAM KUMAR RASTOGI	2231/1985 Bar Council of	18/07/1985	1.Residence H 4. PANDEY KA TALAB ASIHBAGH. LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LT., BAJRANGBALI	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9236185970	
1759. B/R0704 RAM KUMAR SINGH	8529/1999 Bar Council of	29/09/1999	1.Residence 47 SATYALOK COLONY SITAPUR ROAD LKO.	1.Residence	1)Mismatch in enrollment date.
LATE HANUMAN SINGH	UP		2.Office	2.Office 3.Mobile 9984479136	
1760. B/R0705 RAM KUMAR SINGH	4848/2011 Bar Council of	18/09/2011	1.Residence VILL.GADRIYAN PURVA POST CHINAHAT LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Local Address proof is not enclosed.
LATE PARMESWAR DIN	UP		2.Office	2.Office 3.Mobile 09621202952	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1761. B/R0712 RAM KUMAR YADAV	1391/1987 Bar Council of	30/03/1987	1.Residence 2/130,LAMATEENIYAR PURWA,HAZRATGANJ,LKO	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
LATE MAIKU LAL YADAV	UP		2.Office 3.Chamber in High Court CH.NO.24	2.Office 3.Mobile 9450454085	
1762. B/R0716 RAM LAKHAN	4246/1999 Bar Council of	16/04/1999	1.Residence H.NO.14/244 NAI BASTI UDAI GANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI MATA PRASAD YADAV SAME AS ABOVE	UP		2.Office	2.Office 3.Mobile 09936382138	
1763. B/R0720 RAM LAKHAN YADAV	1508/1996 Bar Council of	16/02/1996	1.Residence 178 LAXMI NAGAR FAIZULLAGANJ SITAPUR ROAD LKO	1.Residence	1)Proof of Practice is not enclosed.
LATE JAGANNATH PRASAD	UP		2.Office	2.Office 3.Mobile 9956565496	
1764. B/R0721 RAM LAKHAN YADAV	4713/1984 Bar Council of	11/11/1984	1.Residence PAKKA BAGH CHOWK LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE THAKUR DIN YADAV	UP		2.Office	2.Office 3.Mobile 9415910998	
1765. B/R0731 RAM NARESH	6382/1992 Bar Council of	11/10/1992	1.Residence VILLAGE NARAYAN PUR POST HARAUNI LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE KALLOO BARAMDA NO. 2 COLLECTORATE COURT LUCKNOW	UP		2.Office	2.Office 3.Mobile 09451380796	
1766. B/R0733 RAM NARESH	1071/1994 Bar Council of	18/03/1994	1.Residence VII-BAGHA ,P.O.	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE SHIV RAM ITAUNJA P.O. LKO	UP		2.Office	2.Office 3.Mobile 9453154528	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1767. B/R0734 RAM NARESH	2303/1990 Bar Council of	04/06/1990	1.Residence 374/50 PURANI DHIYAI SAHADATGANJ LKO	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SHRI PUTTI LAL BARAMDA NO. 02 COLLECTRATE LKO	UP		2.Office	2.Office 3.Mobile 09415104914	
1768. B/R0735 RAM NARESH	775/2004 Bar Council of	04/02/2004	1.Residence VILL. RAHIMABAD BIJNOR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE SHIV PRASAD DO	UP		2.Office	2.Office 3.Mobile 9807817202	
1769. B/R0740 RAM NARESH SHUKLA LATE BACHCHOO LAL DO	3157/1984 Bar Council of UP	21/08/1984	1.Residence 9/304 VIKAS NAGAR LUCKNOW 2.Office	1.Residence 2.Office 05222327316 3.Mobile 9415017479)IN PROOF OF PRACTICE, SIGN IS MADE ON BEHALF
1770. B/R0743 RAM NARESH SINGH	183/1970 Bar Council of	27/07/1970	1.Residence 537GHA/409 SHREE NAGAR COLONY MANIYAON LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.)ENROLLMENT CERTIFICATE IS OF DELHI.
LATE SATYA NARAIN SINGH	DL		2.Office	2.Office 3.Mobile 9335921091	
1771. B/R0748 RAM NATH	17366/2010 Bar Council of	29/11/2010	1.Residence VILL SAXENA MIRJAPUR POST RAMNAGER AMBEDKAR NAGAR.	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI MADAN CHANDRA	UP		2.Office 3.Chamber in High Court 69	2.Office 3.Mobile 9454201040	
1772. B/R0749 RAM NATH	158/2007 Bar Council of	21/01/2007	1.Residence MAHIPATMAW, KAKORI, LUCKNOW	1.Residence	ramnathadvocate.383@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
AYODHYA PRASAD	UP		2.Office	2.Office 3.Mobile 9889806653	
81 C.S.C BUILDING,4TH FLOOR, HIGH COURT,LUCKNOW					

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1773. B/R0752 RAM NATH SRIVASTAVA LATE PYARE LAL SRIVASTAVA 100 BAGH SHER GANJ LUCKNOW	5504/1962 Bar Council of UP	04/07/1962	1.Residence 100 BAGH SHER GANJ LUCKNOW 2.Office 3.Chamber in High Court CHAMBER NO. 53 II FLOOR	1.Residence 05222619389 2.Office 3.Mobile 9451201395	1)Proof of Practice is not enclosed.)ENRL. NO. IS NOT CLEARLY MENTIONED IN CERT.
1774. B/R0755 RAM NIGAM PRASAD LATE SRI JAHLI	6703/2011 Bar Council of UP	05/11/2011	1.Residence E3267 RAJAJIPURAM COLONY LUCKNOW 226017 2.Office	1.Residence 05222418445 2.Office 3.Mobile 09336716388	1)Proof of Practice is not enclosed.
1775. B/R0762 RAM PHERAN DWIVEDI BECHAN LAL DWIVEDI DO	1233/1993 Bar Council of UP	27/03/1993	1.Residence 632/119 SHIVPURI COLONY(KAMTA) P/S CHINHAT FAIZABAD ROAD LKO 2.Office 3.Chamber in High Court ROOM NO 1 NEW BLOCK OUDH BAR ASSOCIATION HIGH COURT LKO.	1.Residence 2.Office 3.Mobile 9415472469	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
1776. B/R0764 RAM PRAKASH LATE RAM LAL -AS ABIVE-	7833/2000 Bar Council of UP	16/06/2000	1.Residence 1/299 VIJAYANT KHAND GOMTI NAGAR LUCKNOW 2.Office	1.Residence 05222721226 2.Office 3.Mobile 09415195209	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
1777. B/R0767 RAM PRAKASH MISRA SRI RAM SAGAR MISRA	2318/2003 Bar Council of UP	22/02/2003	1.Residence 417/139/3 NIWAJGANJ THAKUR GANJ LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09415581880	1)Proof of Practice is not enclosed.)CHAMBER IN HIGH COURT IS WRONGLY MENTIONED
1778. B/R0768 RAM PRAKASH PANDEY SHRI SHRIKRISHNA PANDEY	1606/1993 Bar Council of UP	16/04/1993	1.Residence MOH. CIVIL LINE (BEHIND ASSEMBLY OF GOD SCHOOL) SUBHASH NGR 2.Office 3.Chamber in High Court CHAMBER NO. 308 COMMISSIONER'S COURT COMPOUND LUCKNOW	1.Residence 9450388988 2.Office 05852233845 3.Mobile	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 3)Mismatch in enrollment date.)CHAMBER IN THE HIGH COURT IS WRONGLY MENTIONED

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Name of Advocate Father/Husband's Name	No./Year /Council	Enrollment			
1779. B/R0775 RAM PRAKASH SINGH	237/1965 Bar Council of	15/04/1965	1.Residence PARK ROAD HASANGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE RAM PAL SINGH DO	UP		2.Office	2.Office 05222741347 3.Mobile 9305364560	
1780. B/R0776 RAM PRAKASH TIWARI	4698/2008 Bar Council of	01/09/2008	1.Residence ALKAPURI GARHI MUNSHIGANJ RAEBARELI	1.Residence	advocaterptiwari@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
DURGA SHANKER TIWARI	UP		2.Office	2.Office 3.Mobile 9839984250	
1781. B/R0777 RAM PRAKASH TRIPATHI	806/1993 Bar Council of	13/02/1993	1.Residence 17, GANESH PURI COLONY, BHAWANIGANJ, LUCKNOW	1.Residence	rptadvocatel2@rediffmail.com 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI R.Y. TRIPATHI AS ABOVE	UP		2.Office	2.Office 3.Mobile 9450112071	
1782. B/R0785 RAM PRASAD VERMA	2175/1993 Bar Council of	21/04/1993	1.Residence 537-A/60, AGRASE NAGAR, SITAPUR ROAD, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
BACHAN PRASAD VERMA AS ABOVE	UP		2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION	2.Office 3.Mobile 9450094859	
1783. B/R0786 RAM PRATAP BAJPAI	2878/1978 Bar Council of	08/11/1978	1.Residence C-3179 RAJAJIPURAM LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE SRI JAI DAYL BAJPAI	UP		2.Office	2.Office 3.Mobile 9936705138	
1784. B/R0795 RAM SAGAR	2201/1982 Bar Council of	16/04/1982	1.Residence RATAPUR POST RAJAPUR RAEBARELI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SUNDER LAL D-74 SECTOR-F JANKI PURAM LUCKNOW	UP		2.Office	2.Office 3.Mobile 9336672690	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
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1785. B/R0796 RAM SAGAR SHUKLA	5732/1999 Bar Council of	29/04/1999	1.Residence 419-A BLOCK DAYAL RESIDENCY CHINAHAT LUCKNOW	1.Residence 07499162724	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI SALIK RAM SHUKLA AS ABOVE	UP		2.Office	2.Office 3.Mobile 08601092195	
1786. B/R0798 RAM SAJIWAN	1570/1995 Bar Council of	01/02/1995	1.Residence VILL.LAULAI POST LAULAI DISTT. LKO	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI KESHAN	UP		2.Office 3.Chamber in High Court GATE NO 4 COLLECTORATE LKO	2.Office 3.Mobile 9628750915	
1787. B/R0799 RAM SAJIWAN	9920/2001 Bar Council of	11/11/2001	1.Residence MALAULI	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
JIYA LAL GOSAINGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 9839276064	
1788. B/R0803 RAM SAMUJH	4538/2007 Bar Council of	16/07/2007	1.Residence KASIM PURBIRUHA GOSHAIN GANJ LUCKNOW	1.Residence 09415394674	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI CHHOTAY LAL GOSHAN GANJ BUS STOP	UP		2.Office	2.Office 3.Mobile 09621861596	
1789. B/R0808 RAM SHANKAR RATHAUR	2860/1994 Bar Council of	18/06/1994	1.Residence 347/56,PURANA TIKAIT GANJ, LUCKNOW -17	1.Residence 8765227075	rathour.r.r.59@gmail.com 1)Proof of Practice is not enclosed.
THAKUR PRASAD RATHAUR AS ABOVE	UP		2.Office	2.Office 9335799769 3.Mobile 9005528805	
1790. B/R0811 RAM SHANKER	5911/2011 Bar Council of	17/10/2011	1.Residence VILL-MANJHI POST RAGHUNATHPUR THANA MALL TAH MALIHABAD LKO.	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
GAYA PRASAD	UP		2.Office	2.Office 3.Mobile 09559392719	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1791. B/R0814 RAM SHARMA	1514/1977 Bar Council of	01/07/1977	1.Residence 1/3, CAPPER ROAD LAL BAGH LUCKNOW	1.Residence 05222625203	1)Proof of Practice is not enclosed.
LATE MAHESH CH. SHARMA 1/3, CAPPER ROAD LAL BAGH LUCKNOW	UP		2.Office	2.Office 05222625203 3.Mobile 9415005906	
1792. B/R0816 RAM SINGH	5362/2005 Bar Council of	25/09/2005	1.Residence E-III/467 SECTOR-J ALIGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SHRI BHAGUA 453 PURANA GULLA SADAK LUCKNOW	UP		2.Office	2.Office 3.Mobile 09839827031	
1793. B/R0817 RAM SINGH	1289/1984 Bar Council of	26/03/1984	1.Residence REWAMOW MAHIGAWAN LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE SARDAR SINGH	UP		2.Office	2.Office 3.Mobile 7607132863	
1794. B/R0818 RAM SINGH	3440/1976 Bar Council of	26/09/1976	1.Residence 172/19 BAZAR JHAU LAL LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE K.P.GUPTA 459/181 MOHINI KA PURWA LUCKNOW	UP		2.Office	2.Office 3.Mobile 9450607483	
1795. B/R0821 RAM SINGH YADAV	1656/1994 Bar Council of	02/04/1994	1.Residence 72,PIPARAGHAT ,DILKUSHA COLONY,LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.)CERTIFICATE OF BAR COUNCIL IS ILLEGIBLE.
SRI LALLOO PRASAD YADAV 550 SAKET PALLI ,HAJRATGANJ,LUCKNOW (NARAHI)	UP		2.Office 3.Chamber in High Court NEAR TO BAR ASSOCIATION(CENTRAL)BUILDING,CIVIL COURT,LKO	2.Office 3.Mobile 9307363539	
1796. B/R0822 RAM SINGH YADAV	8614/2011 Bar Council of	13/12/2011	1.Residence VILL MADHOUNPUR, PO. AHAMDABAD KOTWALI MALIHABAD LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
ROOP SINGH	UP		2.Office 3.Chamber in High Court ROOM NO. 4 OADH BAR ASSOICATION LUCKNOW	2.Office 8127348389 3.Mobile	

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Father/Husband's Name	/Council				
1797. B/R0823 RAM SUCHIT YADAV	6075/2006 Bar Council of	27/11/2006	1.Residence VILL. JALIM KHEDA MATI LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE RAM SWAROOP DO	UP		2.Office	2.Office 3.Mobile 9026130947	
1798. B/R0824 RAM SUCHITRA	16115/2010 Bar Council of	10/10/2010	1.Residence GOUSH KHERA, KASMANDI, KHURD (MALIHIBAD) LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAMESHWAR YADAV	UP		2.Office	2.Office 3.Mobile 9651173108	
1799. B/R0827 RAM SURESH	8246/2001 Bar Council of	14/09/2001	1.Residence F-1722-24/2 MALTI STORY RAJAJ PURAM LUCKNOW	1.Residence	1)Local Address proof is not enclosed. 2)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
RAM SAMUJH	UP		2.Office	2.Office 3.Mobile 09935183042	
1800. B/R0831 RAM SWAROOP YADAV	1679/1991 Bar Council of	07/04/1991	1.Residence 64, GOPAL NAGAR COLONY, JAL NIGAM ROAD BALAGANJ LUCKNOW	1.Residence DO	rsyadav_adv@yahoo.co.in 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE BHARAT PRASAD YADAV	UP		2.Office	2.Office 9839385670 3.Mobile DO	
1801. B/R0832 RAM SWAROOP YADAV	2176/1991 Bar Council of	17/06/1991	1.Residence 563 KA/70 SHYAM NAGAR ALAMBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE GAJ RAJ DO	UP		2.Office	2.Office 3.Mobile 9453559378	
1802. B/R0833 RAM SWROUP KAMAL	12587/1999 Bar Council of	10/05/1998	1.Residence H.NO.430/76 NEW COLONY MOJAM NAGAR CHOWK LUCKNOW	1.Residence	1)Mismatch in enrollment date.
LATE NATTHA	UP		2.Office	2.Office 3.Mobile 09208086876	

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1803. B/R0834 RAM TEARTH VIKRAM	7180/1999 Bar Council of	15/05/1999	1.Residence VILL.JAMORIYA POST MEARAK NAGAR LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI RAM RATAN TEEN SHADE NO.1 COLLECTORATE LUCKNOW	UP		2.Office	2.Office 3.Mobile 09935010554	
1804. B/R0839 RAMA GOEL "BANSAL"	11958/2000 Bar Council of	11/09/2000	1.Residence 17A/2 LAYAL ROAD PATRIKA MARG ALLAHABAD 211001	1.Residence 05326451098	ashishalld975@gmail.com 1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI ASHISH BANSAL 103 SHREE RAM APATMENT NEW BERRY ROAD DALIBAGH LUCKNOW	UP		2.Office	2.Office 05322400227 3.Mobile 09415235847	
1805. B/R0841 RAMA KANT LATE SHIV PAL ELECTION COMMISSION OFFICE INDIA IDENTITY CARD	7967/2007 Bar Council of UP	22/11/2009	1.Residence VILLAGE POST BHATGAON DISST.LUCKNOW 227101 2.Office 3.Chamber in High Court	1.Residence 2.Office 3.Mobile 9559975648) INCOMPLETE DOCUMENTATION
1806. B/R0846 RAMA KANT DUBEY	11421/2003 Bar Council of	30/11/2003	1.Residence VILL-KESHAWPUR,POST-DHANJAI KESHAWPUR DISTT-SULTANPUR 228151	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SWAMI NATH DUBEY 337KHA/38A NEAR PURANA DURGAMANDIR MOHEBULLPUR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9452345315	
1807. B/R0849 RAMA KANT MISHRA	6973/2010 Bar Council of	04/06/2010	1.Residence SARAY HRIDAY SHAH POST& TEHSIL GAURIGANJ .DISTT.C.S.M.NAGAR	1.Residence 8081538222	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI KRIPA SHANKER MISHRA	UP		2.Office 3.Chamber in High Court EXTENSION ROOM NO.4 OUDH BAR ASSOCIATION LUCKNOW.	2.Office 3.Mobile 9838232388	
1808. B/R0857 RAMA SHANKER DWIVEDI	5686/1994 Bar Council of	08/10/1994	1.Residence 426/163 WAZEERBAGH,SHADATGANJ,LUCKNOW	1.Residence 05222648237	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
DURGA SHANKER DWIVEDI	UP		2.Office 3.Chamber in High Court TEEN SHADE, HIGH COURT,LUCKNOW	2.Office 3.Mobile 9450642592	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
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1809. B/R0861 RAMADHAR MISHRA	5756/2004 Bar Council of	22/08/2004	1.Residence DURGA VIHAR COLONY TIWARIGANJ CHINHAT DISTT.LUCKNOW	1.Residence advrdmishra.lko@gmail.com 1)Local Address proof is not enclosed.
SRI LALITA PRASAD	UP		2.Office	2.Office 3.Mobile 09453723688
1810. B/R0869 RAMHAJANLAL SHUKLA	7587/1962 Bar Council of	22/12/1962	1.Residence B1-40 SEC-B ALIGANJ LKO	1.Residence 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed)FATHER'S NAME IS MENTIONED AS'SHIVE'INSTEAD O
SRI SHEO NARAIN SHUKLA SAME AS ABOVE	UP		2.Office	2.Office 3.Mobile 9305888179
1811. B/R0881 ROMESH ANAND MISRA	5895/2003 Bar Council of	12/06/2003	1.Residence 563 KHA/3 MANGAL KHERA ALAMBAGH LUCKNOW	1.Residence 1)Proof of Practice is not enclosed.
RAJENDRA PRASAD MISRA DO	UP		2.Office 3.Chamber in High Court OLD LIBRARY HALL IST FLOOR OUDH BAR ASSOCIATION	2.Office 9452271234 3.Mobile 9307365582
1812. B/R0883 RAMESH BAHADUR SINGH	4039/1976 Bar Council of	02/11/1976	1.Residence C-4/9 PAPER MILL COLONY NISHAT GANJ LUCKNOW	1.Residence 1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date.
LATE GOVIND SINGH COLLECTRATE COMPOUND LKO BAR ASSOCIATION COMPOUND	UP		2.Office	2.Office 3.Mobile 09450454822
1813. B/R0886 RAMESH CHANDRA	7483/1999 Bar Council of	16/05/1999	1.Residence C-3122,INDIRA NAGAR LUCKNOW 226016	1.Residence 05222782090 rameshchandraadvocate@radiffmail.com 1)Proper address proof is not enclosed as per the norms.
RAM SHANKER A-1,GOEL FLATS, 121-FAIZABAD ROAD LUCKNOW	UP		2.Office	2.Office 3.Mobile 9839906939
1814. B/R0889 RAMESH CHANDRA	2074/1983 Bar Council of	09/04/1983	1.Residence VILL. MOHAMMADA BAD AMETHI, LUCKNOW	1.Residence 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
LATE MISHRI LAL VILL. MOHAMMADA BAD AMETHI LUCKNOW	UP		2.Office	2.Office 9935939332 3.Mobile 8563905002

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1815. B/R0891	71218/1998	07/12/1998	1.Residence	1.Residence

RAMESH CHANDRA BADLU	Bar Council of UP		MAHMOODPUR ARJUNGANJ LUCKNOW 2.Office	2.Office 3.Mobile 9936193521) INCOMPLETE DOCUMENTATION
1816. B/R0895 RAMESH CHANDRA MISHRA	157/1998 Bar Council of	12/01/1998	1.Residence 537B/25/01 YASH NAGAR FAIZULLAH GANJ SITAPUR ROAD LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed. 2)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SRI BANARASI LAL MISHRA AS ABOVE	UP		2.Office	2.Office 3.Mobile 09415059675	
1817. B/R0896 RAMESH CHANDRA PANDEY	1279/1979 Bar Council of	14/05/1979	1.Residence 238,KANDHARI BAZAR LUCKNOW	1.Residence 9208092393	nil 1)Proper address proof is not enclosed as per the norms.
LATE JAI KARAN PANDEY	UP		2.Office 3.Chamber in High Court ROOM NO. 1 AVADH BAR ASSOCIATION H.C.LUCKNOW 226001	2.Office 9208092393 3.Mobile 9208072393	
1818. B/R0905 RAMESH CHANDRA SHARMA	9827/2001 Bar Council of	11/11/2001	1.Residence 555/KHA/A204 BHOLA KHERA MANAS NAGAR ALAMBAGH LUCKNOW	1.Residence 9450644251	1)Proof of Practice is not enclosed.
HARI PRASAD SHARMA DO	UP		2.Office	2.Office 3.Mobile 8858459287	
1819. B/R0913 RAMESH CHANDRA VERMA	1346/1990 Bar Council of	29/03/1990	1.Residence L-3/74 VINEET KHAND GOMTI NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE R.B.VERMA	UP		2.Office	2.Office 3.Mobile 9450653243	
1820. B/R0916 RAMESH KUMAR DIXIT	7922/1999 Bar Council of	17/05/1999	1.Residence VILL SONWA POST PAHARPUR DIS LUCKNOW	1.Residence 9450279038	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI RAM CHANDRA DIXIT 424/61 MAHBUB GANJ LUCKNOW	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile	

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1821. B/R0919 RAMESH KUMAR MAURYA	9501/2002 Bar Council of	19/10/2002	1.Residence VILL.PINDARA THAKUR PARAGANA MUSAFIR KHANA SULTANPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.

SHRI CHHOTAY LAL MAURYA C1/206 SEC-G JANKIPURAM LUCKNOW	UP		2.Office	2.Office	
				3.Mobile 09452347155	
1822. B/R0922 RAMESH KUMAR PAL	5857/2007 Bar Council of	14/09/2007	1.Residence 532KA/136/5 PANDEY TOLA BEHIND KALI MANDIR DANDAIYA BAZAR	1.Residence	rameshpall975@gmail.com 1)Proof of Practice is not enclosed.
SRI CHHATRA PAL ALIGANJ LUCKNOW	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9936066747	
1823. B/R0924 RAMESH KUMAR SAHAI	18481/2010 Bar Council of	25/12/2010	1.Residence 4-C,HANSH NAGAR COLONY NEAR PARA THANA,POST MANAKNAGAR LKO.	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SHRI HUBRAT SAHAI 6 A MANDIR GATE OPP. REALWAY WORKSHOP	UP		2.Office	2.Office 3.Mobile 9807666155	
1824. B/R0931 RAMESH KUMAR TRIPATHI	13583/1993 Bar Council of	17/07/1999	1.Residence VILL. & P.O. BASKHAND DISTT. AMBEDKAR NAGAR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE SRI RAM NATH TRIPATHI 631/49 BASANT BIHAR FAIZABAD ROAD LUCKNOW	UP		2.Office 3.Chamber in High Court CHAMBER NO.5 IIND FLOOR HIGH COURT LUCKNOW	2.Office 3.Mobile 09453150720	
1825. B/R0932 RAMESH KUMAR VERMA	788/1999 Bar Council of	20/02/1999	1.Residence STATE INSTITUTE OF RURAL DEVELOPMENT BAKSHIKA TALAB LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAM ANJOR VERMA 643/154/10 SHANKERPUR SITAPUR ROAD MADIYAV LUCKNOW	UP		2.Office	2.Office 3.Mobile 08423240001	
1826. B/R0933 RAMESH KUMAR VERMA	263/1996 Bar Council of	13/01/1996	1.Residence VILL-KURMI KA PURWA, BARAGANW, DISTT-FAIZABAD	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
LT. SRI RAM VERMA	UP		2.Office 3.Chamber in High Court BHIHND OUDH BAR ASSOCIATION ROOM NO.1	2.Office 3.Mobile 9919843172	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1827. B/R0935 RAMESH PAL AGNIHOTRY	6704/1999 Bar Council of	09/05/1999	1.Residence IIM ROAD KRISHNA COLONY NEAR RAIPUR POST MAHARISHI LKO.	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed. 2)Mismatch in signature of the authorised signatory

Sl. No.	Name of Advocate	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
	BABU RAM	UP		2.Office	2.Office 3.Mobile 09305415209	of Oudh Bar Association in proof of practice enclosed
1828. B/R0943	RAMESHWAR PRASAD	2772/1979 Bar Council of	11/10/1979	1.Residence 554/190 CHOTA BARHA ALAMBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
	LATE OURGA PRASAD	UP		2.Office	2.Office 3.Mobile 09695468319	
1829. B/R0944	RAMJEET VERMA	3436/2006 Bar Council of	14/08/2006	1.Residence VILL.GOPALPUR POST GOSHAINGANJ FAIZABAD	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
	SRI RAM SAKAL VERMA	UP		2.Office	2.Office 3.Mobile 09454115127	
1830. B/R0947	RAMU SINGH VERMA	1882/1996 Bar Council of	09/03/1996	1.Residence E-673 SEC-I LDA COLONY KANPUR ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
	SHRI DEVKEE NANDAN	UP		2.Office	2.Office 3.Mobile 09935632866	
1831. B/R0954	RAN VIJAY SINGH CHAUHAN	539/1970 Bar Council of	03/10/1970	1.Residence 645A/421 JANKI VIHAR COLONY JANKIPURAM LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
	LATE SHIVA RAJ SINGH CHAUHAN	UP		2.Office	2.Office 3.Mobile 09335910602	
1832. B/R0957	RANA MAHMOOD	8491/2002 Bar Council of	19/10/2002	1.Residence 107/36 MALKAGETI PHATAK HEWATT ROAD LUCKNOW	1.Residence 05222621208	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
	MR. MAHAMOOD HASAN	UP		2.Office	2.Office 3.Mobile 09532301339	

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Sl. Roll No.	Name of Advocate	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1833. B/R0961	RANBIR SINGH	942/1990 Bar Council of	24/02/1990	1.Residence NEAR MAA SANTOSHI MANDIR JALALPUR RAJAJIPURAM LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.

LATE UJAGAR SINGH 199 RAM NAGAR LUCKNOW	UP		2.Office	2.Office	
				3.Mobile 09335286008	
1834. B/R0968 RANI DEVI/ RANU CHANDRA HARISH CHANDRA	5873/1999 Bar Council of UP	02/05/1999	1.Residence SECTOR-3/586 VIKAS NAGAR LUCKNOW, 226022 2.Office 3.Chamber in High Court NEW LADIES CHAMBER HIGH COURT LKO.	1.Residence 2.Office 3.Mobile 9305354669	1)Proof of Practice is not enclosed.
1835. B/R0969 RANI VIJAY LAXMI SINGH	8559/2009 Bar Council of	25/11/2009	1.Residence 72 DADIYAMAU DARIYABAD BARABANKI	1.Residence	ranisingh.adv@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SURESH BAHADUR SINGH KAUSHIK BALAJI APPARTMENT	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 19	2.Office 05248222727 3.Mobile 9454566224	
1836. B/R0971 RANJAN SRIVASTAVA LATE SRI GOVIND MOHAN SRIVASTAVA AS ABOVE	3219/1984 Bar Council of UP	20/07/1984	1.Residence 30, GIRJA BHAWAN, GOLAGANJ BAROODKHANA, LUCKNOW 2.Office	1.Residence 2.Office 9415355400 3.Mobile	1)Mismatch in enrollment date.
1837. B/R0975 RANJANA PANDAY	5020/2011 Bar Council of	18/09/2011	1.Residence VILL. POST KOTWA MAHAMADPUR PS.KOTWALI AKBARPUR A-NAGAR	1.Residence 09415046339	ranjanapandey76@yahoo.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SRI KRISHNA KUMAR PANDAY 633/10 GOVIND VIHAR CHINHAT LUCKNOW	UP		2.Office	2.Office 3.Mobile 09415139135	
1838. B/R0979 RANJEET KUMAR VERMA RAM SHANKER VERMA	6573/2008 Bar Council of UP	17/11/2008	1.Residence VILL. NAWARANGPUR POST ITOUNJA LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9628585870	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1839. B/R0985 RANJEET SINGH MR. SUKH RAJ SINGH	3952/2007 Bar Council of UP	14/07/2007	1.Residence E-VI/183 SEC-N2 ALIGANJ LUCKNOW 2.Office	1.Residence 2.Office	ranjeetlegalities@gmail.com 1)Proof of Practice is not enclosed.

1840. B/R0986 RANJEET SINGH BHADUARIA	5071/2008 Bar Council of	02/11/2008	1.Residence GRAM-AKHRI, POST-KASHERUA, DISTT-FATEHPUR	3.Mobile 09889155159	1.Residence 9451081985	ranjeetsingh.bhaduaria@com 1)Proof of Practice is not enclosed.
SRI GOBHARDAN SINGH BHADAURIA 12A AMRAPALI VIHAR RADHAKUNJ,RAE BARIELLI ROAD,LKO	UP		2.Office		2.Office	
					3.Mobile	
1841. B/R0993 RANVEER SINGH	9638/2004 Bar Council of	15/12/2004	1.Residence 28 SUMMER GARDEN COLONY ISMAIL GANJ, FAIZABAD ROAD, LUCKNOW		1.Residence	singhranvir.singh@gmail.com 1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.
SHRI BHANU PRATAP SINGH S-6, GOLE MARKET, MAHANAGAR, LUCKNOW	UP		2.Office		2.Office	
					3.Mobile 9415516279	
1842. B/R0999 RASHID AHMAD	3986/1987 Bar Council of	30/09/1987	1.Residence H.NO.22/85 D-BLOCK INDRA NAGAR LUCKNOW		1.Residence	rashidahmad@yahoo.com 1)Mismatch in enrollment date. 2)Applicants name is not mentioned in the address proof enclosed.
LATE ALI HUSAIN AS ABOVE	UP		2.Office		2.Office	
					3.Mobile 09839985813	
1843. B/R1000 RASHID HASAN KHAN	6358/2008 Bar Council of	07/11/2008	1.Residence FLAT NO.102,FIRST FLOOR ,106/15 NAZAR BAGH LKO(UP)		1.Residence	1)Proof of Practice is not enclosed.
ARSHAD HASAN KHAN	UP		2.Office		2.Office	
					3.Mobile 8400084400	
1844. B/R1002 RASHMI KUMAR SAXENA	1104/1984 Bar Council of	22/03/1984	1.Residence 4/978 VIKAS NAGAR LUCKNOW		1.Residence	1)Proof of Practice is not enclosed.
SRI JAGAT NARAIN SAXENA AS ABOVE	UP		2.Office		2.Office	
					3.Mobile 09889444194	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1845. B/R1003 RASHMI SRIVASTAVA	4915/2003 Bar Council of	03/05/2003	1.Residence E IIIIRD 219 SECTOR H ALIGANJ LUCKNOW	1.Residence 9450660631	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
VIJAY SHANKER SRIVASTAVA	UP		2.Office	2.Office	
				3.Mobile	

1846. B/R1004 RASHMI TRIVEDI	8562/2010 Bar Council of	07/07/2010	1.Residence VILL. LATIF POST BUNTI DISTT. LUCKNOW-227101	9415759088 1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
KEVAL PRASAD TRIVEDI	UP		2.Office	2.Office 3.Mobile 07607281333	
1847. B/R1017 RATNESH KUMAR	4700/1991 Bar Council of	10/11/1991	1.Residence 14,VIKAS VIHAR COLONY VIKAS NAGAR, LKO.	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
RAJENDRA SINGH MAURYA AS ABOVE	UP		2.Office	2.Office 3.Mobile 9415519814	
1848. B/R1018 RATNESH KUMAR GUPTA	14096/2010 Bar Council of	19/09/2010	1.Residence ARJUN VIHAR COLONY PARA ROAD RAJAJIPURAM LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
MR. MAHENDRA PRATAP GUPTA	UP		2.Office	2.Office 3.Mobile 09026888333	
1849. B/R1022 RATNESH KUMAR YADAV	6213/2009 Bar Council of	13/09/2009	1.Residence SATYAM CITY DIPTI KHEDA ALAMNAGAR LUCKNOW	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
RAM ANUJ YADAV	UP		2.Office	2.Office 3.Mobile 09452903439	
1850. B/R1024 RATNESH SINGH CHAUHAN	3458/2002 Bar Council of	19/10/2002	1.Residence 418/167 HATA SURAT SINGH BABA HAZARA BAGH THAKURGANJ LKO.	1.Residence	1)Mismatch in enrollment no.
LATE M.S. CHAUHAN	UP		2.Office	2.Office 3.Mobile 09415516136	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1851. B/R1029 RAUNAQ ALI SIDDIQUE	2228/1988 Bar Council of	24/04/1988	1.Residence 336/37/2 MANSOOR NAGAR NEAR KASMIRI MOHALLA POLICE POST LKO	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
LATE SRI SHOUKAT ALI	UP		2.Office	2.Office 3.Mobile 09415159133	
1852. B/R1030	5192/1999	25/04/1999	1.Residence	1.Residence	

RAUNAK ALI KHAN	Bar Council of		6 B JOPLING ROAD LUCKNOW			1)Proof of Practice is not enclosed.
LATE BASIT ALI KHAN	UP		2.Office	2.Office 05222204490 3.Mobile 09335228720		
1853. B/R1031 RAUNAQ ALI SIDDIQUI	1425/2008 Bar Council of	06/04/2008	1.Residence 61 SAKET VIHAR KHURRAMNAGAR LUCKNOW	1.Residence 9335887564		1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE BASHIRUDDIN 61 SAKET VIHAR KHURRAMNAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9453845856		
1854. B/R1032 RAUSHLENDRA SHUKLA	5545/1985 Bar Council of	21/12/1985	1.Residence MURALI NAGAR MOHAN LAL GANJ LUCKNOW	1.Residence 09450659238		1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
LATE SHRI SHYAM SUNDER SHUKLA MOHAN LAL GANJ LUKCNOW	UP		2.Office	2.Office 09450659238 3.Mobile		
1855. B/R1037 RAVI BHUSHAN KAIEN	543/1983 Bar Council of	22/01/1984	1.Residence 559KH/2, SHRI NAGAR, ALAMBAGH, LKO-226005	1.Residence	rbk_9335@yahoo.com	1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.
LATE K.K.KAIEN DO	UP		2.Office	2.Office 0522407458 3.Mobile 9335914842		
1856. B/R1039 RAVI CHANDRA SAWANT	853/1992 Bar Council of	05/02/1992	1.Residence B-92, KESHAV VIHAR, KALYANPUR LKO	1.Residence 7275834106	resawant@rediffmail.com	1)Proper address proof is not enclosed as per the norms. 2)Applicants name is not mentioned in the address proof enclosed.
LATE SRI DINESH CHANDRA LAWYERS CH.NO.8	UP		2.Office 3.Chamber in High Court CH.NO.8	2.Office 3.Mobile 9415957204		

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1857. B/R1047 RAVI KANT GAUTAM	13675/2010 Bar Council of	04/09/2010	1.Residence H.NO.SS-1, SECTOR-G, LODO NO.CLY , KANPUR RD, LKO-12	1.Residence	gautam.ravikant1982@gmail.com 1)Proof of Practice is not enclosed.
RAM SAGAR GAUTAM	UP		2.Office	2.Office 3.Mobile 9044293077	

1858. B/R1052 RAVI KAUSHAL	626/1992 Bar Council of	05/02/1992	1.Residence 532A/42D CHOWDHARY TOLA,NEAR VASHUNDHRA CMLPX, ALIGANJ,LKO	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
LATE GOPAL SWAROOP KAUSHAL 185/230 PHOOL BAGH, HUSSAINGANJ, LUCKNOW	UP		2.Office	2.Office 3.Mobile 9839279670	
1859. B/R1056 RAVI KUMAR KHARE	968/1991 Bar Council of	09/03/1991	1.Residence VILL PARSADAPUR RAIBARELLI H NO-354/13 SHANTI NAGAR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SRI CHANDR BHUSAN LAL KHARE	UP		2.Office	2.Office 9336312570 3.Mobile	
1860. B/R1059 RAVI MOHAN SINGH RADHA KAMAL SINGH AS ABOVE	3970/2009 Bar Council of UP	31/07/2009	1.Residence 509/132 OLD HYDRABAD LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09935225113	ravisanjaysingh@gmail.com)SEAL MISMATCH WITH THAT OF SIGN ON PROOF OF P
1861. B/R1068 RAVI PRAKASH YADAV	5703/2001 Bar Council of	14/07/2001	1.Residence ARJUNGANJ, SULTANPUR ROAD LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
BABU LAL YADAV ARJUNGANJ, SULTANPUR ROAD LUCKNOW	UP		2.Office	2.Office 05222812973 3.Mobile 9415561889	
1862. B/R1072 RAVI PRATAP SINGH	939/2011 Bar Council of	03/02/2011	1.Residence 238 ABHISHEK PURAM ,NEAR RAM KISHORE INTER COLLEGE 60 FEET	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Local Address proof is not enclosed.
SHRI PURANDAR SINGH ROAD,JANKIPURAM VISTAR LKO	UP		2.Office	2.Office 3.Mobile 9453941534	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1863. B/R1074 RAVI SHANKAR GUPTA	5473/2009 Bar Council of	13/09/2009	1.Residence VILL.+PO. SUNDERPAR BHATWALIA RATARIA KOTHI DEERIA	1.Residence	ravi15783@gmail.com 1)Applicants name is not mentioned in the address proof enclosed.
RAJENDRA PRASAD GUPTA PLOT NO-108 RAMASREYPUR NEAR HANUMAN TEMPLE KHARGAPUR LKO	UP		2.Office	2.Office 3.Mobile 09453605098	
1864. B/R1076	3196/1977	28/12/1977	1.Residence	1.Residence	

RAVI SHANKAR SHUKLA	Bar Council of		B-102,KAILASHPURI,P.S.ALAMBAGH,LKO226005	2464340	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
LATE LAXMI SHANKAR SHUKLA SAME	UP		2.Office	2.Office 3.Mobile 9415466464	
1865. B/R1077 RAVI SHANKER KHATRI	145/1990 Bar Council of	16/02/1990	1.Residence 5S II DI/94 L.D.A. COLONY KANPUR ROAD LUCKNOW	1.Residence 9415091434	1)Proof of Practice is not enclosed.)CERTIFICATE OF REGISTRATION IS NOT OF BAR COU
LATE SEWA RAM KHATRI DO	BH		2.Office	2.Office 3.Mobile 7398275569	
1866. B/R1090 RAVI SRIVASTAVA	8129/2008 Bar Council of	28/12/2008	1.Residence 530/81'B' SHEKHAPUR BARA CHAND GANJ LUCKNOW	1.Residence 9415091434	1)Proof of Practice is not enclosed.)CHAMBER IN HIGH COURT IS WRONGLY MENTIONED.
LATE SRI GURU PRASAD SRIVASTAVA	UP		2.Office	2.Office 3.Mobile 09839164990	
1867. B/R1096 RAVINDRA KISHORE SRIVASTAVA	1258/1990 Bar Council of	19/03/1990	1.Residence 5/1080 VIRAM KHAND GOMTI NAGAR LUCKNOW-226010	1.Residence	1)Proof of Practice is not enclosed.
LATE SRI MANIRAM DO	UP		2.Office	2.Office 3.Mobile 9956146252	
1868. B/R1098 RAVINDRA KUMAR	9673/1999 Bar Council of	22/05/1999	1.Residence 535/61,FATEHPUR SECTOR B ALIGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI RAM GOPAL OPP. SESS'ONS LOCK-UP MULTOSTORED BUIDING CIVIL COURT LKO.	UP		2.Office	2.Office 3.Mobile 9369186100	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1869. B/R1105 RAVINDRA KUMAR MISRA	6663/1994 Bar Council of	20/11/1994	1.Residence MEWA RAMGANJ KA HATA NARHI LUCKNOW	1.Residence	ravindramisra13@gmail.com 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
LATE DAVI DUTT MISRA AS ABOVE	UP		2.Office	2.Office 3.Mobile 09935509756	
1870. B/R1107 RAVINDRA KUMAR NIGAM	4133/1988 Bar Council of	10/09/1988	1.Residence L-2/67 SECTOR-H ALIGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE LAXMI SHANKER NIGAM AS ABOVE	UP		2.Office	2.Office 3.Mobile	

1871. B/R1108 RAVINDRA KUMAR RAI	9057/2004 Bar Council of	27/11/2004	1.Residence C 1/150 VIKRANT KHAND GOMTI NAGAR LUCKNOW	9044373363 1.Residence 8799222007	ravindra_rai2000@yahoo.com 1)Proof of Practice is not enclosed. 2)Applicants name is not mentioned in the address proof enclosed.
SADA NAND RAI 412 ANSAL CITY CENTRE HAZARATGANJ LUCKNOW	UP		2.Office	2.Office 7376064384 3.Mobile 9839078293	
1872. B/R1109 RAVINDRA KUMAR SINGH	7029/2001 Bar Council of	16/08/2001	1.Residence 14/1029 INDIRA NAGAR LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
SRI KRISHNA PAL SINGH	UP		2.Office	2.Office 05223291102 3.Mobile 09839275860	
1873. B/R1114 RAVINDRA KUMAR TIWARI	7685/2009 Bar Council of	30/10/2009	1.Residence SHAKHERA RATAN PURI ARJUNGUNJ LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI KEDAR NATH TIWARI C-12 NIRAKA NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court 25 LAWYERS CHAMBER HIGH COURT LUCKNOW	2.Office 3.Mobile 09415423598	
1874. B/R1118 RAVINDRA KUMAR YADAV	2935/1992 Bar Council of	20/04/1992	1.Residence ES1E/941 SECTOR-A SITAPUR ROAD YOJNA LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI RAM AUTAR YADAV AS ABOVE	UP		2.Office	2.Office 3.Mobile 09454559787	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1875. B/R1128 RAVINDRA PAL SINGH	3468/1985 Bar Council of	08/09/1985	1.Residence 610/90 KESHAV NAGAR SITAPUR ROAD LUCKNOW	1.Residence 05222756234	1)Mismatch in enrollment date.
DR. JASWANT KUMAR SINGH AS ABOVE	UP		2.Office	2.Office 3.Mobile 09450464738	
1876. B/R1131 RAVINDRA PRATAP SINGH	5242/1982 Bar Council of	05/12/1982	1.Residence SECTOR 13 H.NO,504 INDIRA NAGAR LUCKNOW	1.Residence 9415548562	rpsinghvats@yahoo.com 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed)FATHER'S NAME IS NOT CORRECTLY MENTIONED IN P
SHRI SHEO BAHADUR SINGH SECTOR 13 H. NO. 504 INDIRA NAGAR LUCKNOW	UP		2.Office	2.Office 05222052152 3.Mobile 9415548562	

1877. B/R1136 RAVINDRA SINGH	5226/2000 Bar Council of	23/04/2000	1.Residence 537GHA/368 SRI NAGAR COLONY, MOHIBULLAPUR, SITAPUR ROAD, LKO	1.Residence 05222362115	advocateravindrasingh04@gmail.com 1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.
DURG VIJAY SINGH	UP		2.Office	2.Office 3.Mobile 9918302115	
1878. B/R1145 REENA GUPTA	3894/2006 Bar Council of	18/08/2006	1.Residence 161/236 MASAK GANJ TAZI KHANA LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Applicants name is not mentioned in the address proof enclosed.
SRI MOTI LAL GUPTA	UP		2.Office 3.Chamber in High Court AVADH BAR ASSOCIATION	2.Office 3.Mobile 09838248301	
1879. B/R1146 REENA VERMA	2026/2003 Bar Council of	22/02/2003	1.Residence 567/63 ANAND NAGAR JAIL ROAD LUCKNOW	1.Residence 8765492925	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE RAMA SHANKER PRASAD LIBERARY HALL	UP		2.Office	2.Office 3.Mobile 9335681153	
1880. B/R1150 REHAN AHMAD	937/2001 Bar Council of	12/02/2001	1.Residence 31 GANI MANZIL SHIVAJI MARG LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI LATE KAMAL AHMAD	UP		2.Office	2.Office 3.Mobile 07499227095	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1881. B/R1154 REKHA ARORA	2976/1978 Bar Council of	23/11/1978	1.Residence 136/76K DURVIJAYGANJ SARAY LKO	1.Residence	1)Proof of Practice is not enclosed.
LATE BRIJ MOHANLAL ARORA	UP		2.Office	2.Office 3.Mobile 9389648924	
1882. B/R1157 REKHA SRIVASTAVA	3285/2009 Bar Council of	13/06/2009	1.Residence 628/25 NEW SARVODAY NAGAR	1.Residence	1)Proof of Practice is not enclosed.)ADDRESS PROOF I.E. ELECTRICITY BILL IS OF 18.
LATE SRI P.K.SRIVASTAVA	UP		2.Office	2.Office 3.Mobile 9935360444	

1883. B/R1160 RENU	5035/2010 Bar Council of	22/04/2010	1.Residence MO.HATHIPUR ,NORTH NIGSHAN ROAD,P.O.MADIAON,LAKHIMPUR KHERI	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
CHANDRA SHEKHAR MISHRA	UP		2.Office	2.Office 3.Mobile 9450157704	
1884. B/R1161 RENU CHAUHAN	5118/2011 Bar Council of	18/09/2011	1.Residence GINDAN KHEDA NADARGANJ LUCKNOW	1.Residence	1)Local Address proof is not enclosed.
OM PRAKASH SINGH CHAUHAN	UP		2.Office	2.Office 3.Mobile 9839131308	
1885. B/R1163 RENU JAIN	4671/1994 Bar Council of	18/09/1994	1.Residence 2/330 LDA COLONY NEAR PARA CHAWKI LKO.	1.Residence	1)Proof of Practice is not enclosed.)BAND IS NOT CLEAR IN THE COLOURED PHOTOGRAPH.
SRI T C JAIN	UP		2.Office	2.Office 3.Mobile 9450908317	
1886. B/R1165 REVATI RAMAN OJHA	18846/2010 Bar Council of	25/12/2010	1.Residence VILL. POST DHANDHAR VAYA PATTI DISTT. PRATAPGARH	1.Residence	kr.rakesh03@g.mail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI VISHWANATH OJHA 539C/37 BHIKANIPUR PAPERMILL ROAD LUCKNOW	UP		2.Office	2.Office 3.Mobile 09453937271	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1887. B/R1166 REWTI RAMAN	453/1967 Bar Council of	26/12/1967	1.Residence 228/65 RAJA BAZAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE BALDEO DAS AS ABOVE	UP		2.Office	2.Office 3.Mobile 9453192039	
1888. B/R1171 RINA SHARMA	8549/2010 Bar Council of	07/07/2010	1.Residence SHASTRI NAGAR MANKAPUR GONDA	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
ARJUN SHARMA	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 97	2.Office 3.Mobile 8115549206	
1889. B/R1173 RIPUNJAYA CHAUBEY LATE SRI RAM SANKUL CHAUBEY	8944/2001 Bar Council of UP	05/10/2001	1.Residence L-86,SECTOR L, L.D.A.COLONY KANPUR ROAD LUCKNOW 2.Office	1.Residence 05222421867 2.Office	rchaubeyadv@gmail.com)PHOTOCOPY OF BAR COUCLL CERTIFICATE OF U.P. I

HIGH COURT OUDH BAR ASSOCIATION

1890. B/R1174 RISHA SYED	3231/2002 Bar Council of	18/05/2002	1.Residence 529A/0221 SANT KABIR HOME MATEENPURWA KHURRAM NAGAR LKO.	3.Mobile 9415410574	1.Residence rishasyed@hotmail.com 1)Proof of Practice is not enclosed.)BANK'S NAME IS NOT MENTIONED IN STATEMENT OF
SYED IDREES AHMED C.NO.16 CIVIL COURT LUCKNOW	UP		2.Office	2.Office	
1891. B/R1175 RISHABH CHANDRA DWIVEDI	5356/2007 Bar Council of	19/08/2007	1.Residence 43,COLLECTORGANJ/AB NAGAR UNNAO	3.Mobile 09450112954	1.Residence mailmerish@yahoo.com 1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
KARUNESH CHANDRA DWIVEDI	UP		2.Office	2.Office	
1892. B/R1178 RISHI KUMAR PANDEY LATE R.P. PANDEY AS ABOVE	4881/2001 Bar Council of UP	20/05/2001	1.Residence CP-7 SEC-C ALIGANJ LUCKNOW 2.Office	3.Mobile 9889060046	1.Residence)NO STAMP ON PROOF OF PRACTICE. 2.Office
				3.Mobile 09415138016	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1893. B/R1184 RISHIKESH VERMA	2959/2002 Bar Council of	02/05/2002	1.Residence 93/15 GRAIN MARKET GANESH GANJ LUCKNOW	1.Residence	1)Mismatch in enrollment date.
GULAB PRASAD 93/15 GRAIN MARKET GANESH GANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 9450689750	
1894. B/R1185 RITA	10220/2003 Bar Council of	18/10/2003	1.Residence 536K/56, MAKKAGANJ, SITAPUR ROAD, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHATROHAN LAL SHOP NO. 1 KHADRA CHHUNGI, SITAPUR ROAD, LUCKNOW	UP		2.Office	2.Office 3.Mobile 9889943325	
1895. B/R1193 RITESH KUMAR MISRA	8455/2004 Bar Council of	30/10/2004	1.Residence H.NO 5/55 SARAWAGI DISTT BARABANKI	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE OWADH BIHARI MISHRA	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile	

1896. B/R1194 RITESH KUMAR RAJVANSHI	675/2003 Bar Council of	20/03/2003	ROOM NO 3. OUDH BAR ASSOCIATION 1.Residence 535 KA/163 KALLANMAL SHIVALAYA ALIGANJ SEC -C LKO	9451580365 1.Residence	roxaer.rai@yahoo.com 1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date.
BABU RAM RAJVANSHI SAME	UP		2.Office	2.Office 3.Mobile 9839133274	
1897. B/R1197 RITESH RASTOGI	1196/1999 Bar Council of	14/03/1999	1.Residence 228/65 RAJA BAZAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
REWTI RAMAN RASTOGI AS ABOVE	UP		2.Office	2.Office 3.Mobile 9415617228	
1898. B/R1199 RITESH TIWARI	2687/2007 Bar Council of	20/05/2007	1.Residence C-7 SEC-B ALIGANJ LUCKNOW	1.Residence 05224016655	riteshtewari@rediffmail.com 1)Proof of Practice is not enclosed.
LATE OM PRAKASH TEWARI 3RD FLOOR NEW JANPATH COMPLEX 9-A ASHOK MARG LUCKNOW	UP		2.Office	2.Office 05222288561 3.Mobile 09936775131	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1899. B/R1217 ROHIT GUPTA	9321/2004 Bar Council of	15/12/2004	1.Residence ZILA KARAGAR PRATAPGARH	1.Residence	rohit_rgupta@rediffmail.com 1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SOHAN LAL GUPTA	UP		2.Office	2.Office 3.Mobile 09651817177	
1900. B/R1219 ROHIT JAISWAL	8850/2010 Bar Council of	11/07/2010	1.Residence 488/33, NAYAGANJ CROSSING, DALIGANJ, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SUMER CHANDRA JAISWAL 610/164A, KESAV NAGAR, LUCKNOW	UP		2.Office	2.Office 9415062981 3.Mobile 8960062981	
1901. B/R1221 ROHIT KUMAR SHUKLA	3870/2006 Bar Council of	18/08/2006	1.Residence H.NO.2/141 SEC-2 JANKIPURAM EXTENSION LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRINIVAS SHUKLA AS ABOVE	UP		2.Office	2.Office 3.Mobile 09795141170	
1902. B/R1227 ROHIT MISRA	4552/2007 Bar Council of	16/07/2007	1.Residence 502/92 KHA MUKARIM NAGAR PS. HASANGANJ, LUCKNOW	1.Residence 8005036740	advrohitmishra@gmail.com 1)Proof of Practice is not enclosed.

LATE R.C. MISRA AS ABOVE	UP		2.Office	2.Office 9451873665 3.Mobile 9451950564	
1903. B/R1229 ROHIT NIGAM	11472/2010 Bar Council of	07/08/2010	1.Residence 335 GANDHI NAGAR UNNAO	1.Residence 05152823527	rohitnigam_2008rediffmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAJENDRA KUMAR NIGAM	UP		2.Office	2.Office 3.Mobile 9651458298	
1904. B/R1232 ROHIT SHAH	2544/2003 Bar Council of	22/02/2003	1.Residence C/O JUSTICE M.P SINGH 2/112 VASTU KHAND GOMTINAGAR LUCKNOW-0	1.Residence	1)Applicants name is not mentioned in the address proof enclosed. 2)Proof of Practice is not enclosed.
LATE RAMENDRA PRATAP SINGH SAME AS ABOVE	UP		2.Office 3.Chamber in High Court ROOM NO.1 OUDH BAR ASSOCIATION	2.Office 3.Mobile 9415633249	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1905. B/R1239 ROHITASH KUMAR SINGH	8960/2009 Bar Council of	05/12/2009	1.Residence 274-A MUNSHI PULIA SECTOR 14 INDIRA NAGAR LUCKNOW	1.Residence 05222614716	rohitashsingh1985@gmail.com 1)Proper address proof is not enclosed as per the norms. 2)Local Address proof is not enclosed.
LATE KARAN BAHADUR SINGH KOTHI NO. 1 CHAKBAST ROAD KAISERBAGH LUCKNOW	UP		2.Office	2.Office 3.Mobile 9621804472	
1906. B/R1240 ROMAL SRIVASTAVA	7382/2009 Bar Council of	28/10/2009	1.Residence SHIVA NAGAR SHAHADATGANJ FAIZABAD	1.Residence	romalsrivastava@yahoo.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
PREM SHANKAR SRIVASTAVA SEC-L V/5/51 ALIGANJ LUCKNOW	UP		2.Office 3.Chamber in High Court 49 IIIRD FLOOR HIGH COURT LUCKNOW	2.Office 3.Mobile 09415182820	
1907. B/R1241 ROMIL SAGAR	5305/2002 Bar Council of	14/09/2002	1.Residence M.I.G.,B-11 SECTOR-F JANKIPURAM LUCKNOW	1.Residence 09415001180	romil_sagar@yahoo.co.in 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SRI PRAMOD KUMAR SRIVASTAV AS ABOVE	UP		2.Office	2.Office 05223262401 3.Mobile 0935940870	
1908. B/R1242 ROOP RAM VERMA	1668/1995 Bar Council of	15/02/1995	1.Residence VILL.HAJIPUR POST HARAUNI DISTT. LUCKNOW	1.Residence	1)Residential address as per the proof enclosed

LATE SHREE DURGA PRASAD AS ABOVE	UP		2.Office	2.Office	2.Office	is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed. 3)Mismatch in enrollment date.)MISMATCH IN ENROLLMENT NUMBER.
1909. B/R1248 RUCHI RANI SINGH	8659/2001 Bar Council of	28/09/2001	1.Residence SECTOR-8 H.NO. 8/127 INDIRA NAGAR LKO	1.Residence 05222700583	3.Mobile 7607212060	ruchi.rani@yahoo.com 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
BHOJ RAJ SINGH	UP		2.Office	2.Office	3.Mobile 9450456076	
1910. B/R1256 RUHI GILL LATE SHRI RAJENDRA SINGH GILL A 1 SAPRU MARG LUCKNOW.226001	3889/2006 Bar Council of UP	18/08/2006	1.Residence 96/E RAM TIRTH MARG,NARHI LUCKNOW. 2.Office	1.Residence 05222287495 2.Office 05222624488 3.Mobile 91991889578	ruhigill10405@gmail.com) PHOTOGRAPH NOT ANNEXD WITH THE FORM.	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1911. B/R1258 RUPA AGARWAL	1415/1998 Bar Council of	18/04/1998	1.Residence 109/5 I MODEL HOUSE LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.)CHAMBER IN THE HIGH COURT IS WRONGLY MENTIONE
SRI R.K. AGARWAL	UP		2.Office	2.Office 3.Mobile 09415197345	
1912. B/R1262 RUPESH KUMAR BIND	7957/2009 Bar Council of	22/11/2009	1.Residence 503/38 MANKAMESHWAR MANDIR DALIGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
RAM SAJIVAN BIND	UP		2.Office	2.Office 3.Mobile 9415517686	
1913. B/R1268 RAGHVENDRA SINGH	6132/1999 Bar Council of	02/05/1999	1.Residence 148 SAINIK NAGAR TELIBAGH RAIBARELI RD LKO	1.Residence	1)Proof of Practice is not enclosed.
P.S. YADAV -DO-	UP		2.Office	2.Office 3.Mobile 9415809153	
1914. B/R1272 RAJENDRA PRASAD	4030/1995 Bar Council of	28/05/1995	1.Residence 453/212 LONION TOLA AHMEDGANJ THAKURGANJ LKO	1.Residence	1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.
LT SHRI RAM KUMAR	UP		2.Office	2.Office	

			3.Chamber in High Court	3.Mobile 9236159734	
1915. B/R1278 RAM PRAKASH VERMA	3698/1995 Bar Council of	30/04/1995	1.Residence 546/733 SARFARAZGANJ HARDOI RD CHOWK LKO	1.Residence	1)Proof of Practice is not enclosed.
SRI SUNDER LAL VERMA -DO-	UP		2.Office	2.Office 3.Mobile 9451307502	
1916. B/R1280 RAMAKANT GIRI	4681/1992 Bar Council of	04/08/1992	1.Residence 68/302 CHHITWAPUR PAJAWA GANDHI NAGAR LKO	1.Residence	1)Mismatch in enrollment date. 2)Proof of Practice is not enclosed.
LT. SADASHIV GIRI	UP		2.Office	2.Office 3.Mobile 9918397945	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1917. B/R1282 RAMESHWAR PRASAD	296/1973 Bar Council of	09/03/1973	1.Residence H.NO.521 K/87 BARACHAND GANJ CHHAPARTALA P.O.MAHA NAGAR LKO	1.Residence	1)Proof of Practice is not enclosed. 2)Mismatch in enrollment no.
LATE PARAG NARAIN MAHATO HOME	UP		2.Office	2.Office 3.Mobile 9208198428	
1918. B/R1284 ROHIT	9584/2011 Bar Council of	24/12/2011	1.Residence 539K/144 SANJAY GANDHI PURAM INDRA NAGAR LKO	1.Residence	rohit_trainer@rediffmail.com 1)Proof of Practice is not enclosed.
R.K. UPADHYAY	UP		2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION EXT-ROOM NO-1 HIGH COURT	2.Office 3.Mobile 9044340429	
1919. B/R1286 RUBY	15660/2000 Bar Council of	14/12/2000	1.Residence 424/98 ARSHI MEDICAL STORE MEHBOOBGANJ CHOURAHA SADATGANJ LK	1.Residence	1)Proper address proof is not enclosed as per the norms.
W/O TAHIR RAZA ABOVE	UP		2.Office 3.Chamber in High Court BESIDE HIGH COURT BAR ASSOCIATION NEAR GATE NO-8	2.Office 3.Mobile 9307671334	
1920. B/R1287 RUCHI CHANDRA	239/2007 Bar Council of	24/03/2007	1.Residence FL 301 3RD FLR BL-A TULIP RESI G-2 VIKALP KH GOMTI NAGAR LKO	1.Residence	ruchi.1116@gmail.com 1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.)CERTIFICATE OF BAR COUNCIL OF DELHI IS ANNEXE
P.C.VERMA FL 301 3RD FLR BL-A TULIP RESI G-2 VIKALP KH GOMTI NAGAR LKO	DL		2.Office	2.Office 3.Mobile	

1921. B/R1288 RAM KISHORE	401/1982 Bar Council of	24/01/1982	1.Residence VILL-BAHELIA, POST-KAKARABAD, TEH-MALIHABAD, DIST-LUCKNOW	9415359628 1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE RAM PAL	UP		2.Office	2.Office 3.Mobile 9935036170	
1922. B/R1295 RAJ KUMAR VISHWAKARMA	9940/2001 Bar Council of	12/11/2001	1.Residence H.NO. 497/84,85 NAI BASTI, BABUGANJ, LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE BADE LAL VISHWAKARMA AS ABOVE	UP		2.Office	2.Office 3.Mobile 9956980195	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1923. B/R1306 RAGHVENDRA KUMAR SRIVASTAVA	7915/1999 Bar Council of	17/05/1999	1.Residence 21- SRI NAGAR COLONY LUCKNOW	1.Residence	1)Applicants name is not mentioned in the address proof enclosed.
SRI GOVIND PRASAD SRIVASTAVA	UP		2.Office 3.Chamber in High Court CH.NO. 22	2.Office 3.Mobile 9936038489	
1924. B/R1321 RISHI PRAKASH MISHRA LATE RAM NAYAN MISHRA AS ABOVE	2006/1979 Bar Council of UP	02/08/1979	1.Residence H.NO. 554/1196 PAWAN PURI ALAMBAGH LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9565804724)CERTIFICATE OF BAR COUNCIL OF U.P. IS NOT ENC
1925. B/R1326 RAKESH KUMAR SINGH SANKAT PRASAD SINGH	2610/2001 Bar Council of UP	28/03/2001	1.Residence 633/1123 ADARSH II CHINHAT LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9452323117)PHOTOGRAPH IS NOT SELF ATTESTED.
1926. B/R1330 RAJENDRA SINGH	4409/2005 Bar Council of	09/09/2005	1.Residence VILLAGE/POST BANTHARA P.S.BANTHARA, LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SATYA PRAKASH SINGH	UP		2.Office	2.Office 3.Mobile 9415814537	
1927. B/R1336 RAZA HUSSAIN	7239/2006 Bar Council of	16/12/2006	1.Residence 6/82 SANJAY GANDHI NAGAR PARAG NARAYAN ROAD LUCKNOW	1.Residence	razasim2002@yahoo.co.uk 1)Mismatch in enrollment date.

MOHAMMAD HASAN AS ABOVE	UP		2.Office	2.Office	
				3.Mobile 9415913400	
1928. B/R1347 RAMESH KUMAR MISRA LATE SRI GAJADHAR PRASAD MISRA 73 BAJRANG NAGAR	589/1970 Bar Council of UP	15/10/1970	1.Residence 73, BAJRANG NAGAR IST LANE NEAR PURANI CHUNGI KANPUR R LKO 2.Office	1.Residence 2.Office) PHOTOGRAPH IS NOT SLF ATTESTED.CERTIFICATE OF
			3.Chamber in High Court OUDH BAR ASSOCIATION	3.Mobile 9415029631	
1929. B/R1360 RAM NARAIN GUPTA SRI RAM GUPTA	4620/1962 Bar Council of UP	26/03/1962	1.Residence 42, NANAK NAGAR THAKUR GANJ LUCKNOW 2.Office	1.Residence 2.Office) ENROLLMENT NUMBER NOT MENTIONED ON MAIN FORM.
			3.Chamber in High Court CH.NO. 41	3.Mobile 8853638360	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1930. B/R1365 RAJENDRA PRASAD LATE SRI RAM SRISHNA	3469/2008 Bar Council of UP	03/08/2008	1.Residence 16B/358 AVAS VIKAS COLONY RAIBARELI ROAD LUCKNOW 2.Office	1.Residence 2.Office) ENROLLMENT NUMBER NOT MENTIONED IN PROOF OF P
				3.Mobile 9451218931	
1931. B/R1369 RAVI SRIVASTAVA U.P.S.SRIVASTAVA	11677/1999 Bar Council of UP	21/06/1999	1.Residence H NO.D-3109, NEAR MUNSHI PULIA, INDIRANAGAR, LUCKNOW 2.Office	1.Residence 2.Office) ENROLLMENT NUMBER WRONGLY MENTIONED ON MAIN F
				3.Mobile 9451993376	
1932. B/R1370 RUCHIR KUMAR SHUKLA SRI PIYUSH CHANDA SHUKLA	3586/2008 Bar Council of UP	04/08/2008	1.Residence H.NO 175 PAHADAPUR B.K.T. LUCKNOW 2.Office	1.Residence 2.Office	1) Proof of Practice is not enclosed.
				3.Mobile 9005801700	
1933. B/R1389 RAMESH PRASAD NAUTIYAL LATE NARAIN DUTT NAUTIYAL AS ABOVE	2051/1985 Bar Council of UP	26/05/1985	1.Residence 10- ASHUTOSH NAGAR KANPUR ROAD LUCKNOW 2.Office	1.Residence 2.Office) ENROLLMENT NO. NOT MENTIONED ON MAIN FORM.
				2472752 3.Mobile 9415464307	
1934. B/R1407 ROHIT KUMAR CHANDRA SHEKHAR	1754/1976 Bar Council of UP	08/05/1976	1.Residence 63 ASTHA SURAKSHA-1 SEC-IV ELDICO UDYAN-II LUCKNOW 2.Office	1.Residence 2.Office) CERTIFICATE OF BAR COUNCIL OF U.P. NOT ENCLOS
			3.Chamber in High Court 56	3.Mobile 8400080007	

1935. B/S0001 S.JOG SINGH SOORI LATE CAPT. D.S.SOORI	2148/1960 Bar Council of UP	04/04/1960	1.Residence 21 BLUNT SQUARE DURGA PURI LUCKNOW 2.Office	1.Residence 05222451727)BAR COUNCIL OF U.P. CERTIFICATE NOT ENCLOSED. 2.Office 3.Mobile 9839013464
1936. B/S0023 SACHIN CHANDRA	8039/2002 Bar Council of UP	14/09/2002	1.Residence D-1128 INDIRA NAGAR LUCKNOW 2.Office	1.Residence chandra.sachin@rediffmail.com 1)Proof of Practice is not enclosed. 2.Office 3.Mobile 09369944948

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High Court of Judicature at Allahabad
Roll of Advocates[PART-B], [Defective List], Lucknow Bench

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1937. B/S0025 SACHIN DUBEY	1547/2004 Bar Council of	11/04/2004	1.Residence 91/1 JAI NARAIN ROAD HUSSAINGANJ LUCKNOW	1.Residence 7376726093	1)Proof of Practice is not enclosed.
SUNDER SHYAM	UP		2.Office	2.Office 9335391075 3.Mobile	
1938. B/S0026 SACHIN DUTT TEWARI	2681/2006 Bar Council of	18/06/2006	1.Residence 289/243 MOTI NAGAR TEWARI NAGAR LUCKNOW	1.Residence 05222690999	sdtewari2@gmail.com 1)Proof of Practice is not enclosed.
ASHOK KUMAR TEWARI 289/287 MOTI NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 44	2.Office 05222691999 3.Mobile 9415011999	
1939. B/S0027 SACHIN GARG	5293/2002 Bar Council of	14/09/2002	1.Residence E-3174 RAJAJIPURAM,LKO.	1.Residence 05224045794	1)Proof of Practice is not enclosed.
MR.N.K.GARG 1-2 KAISERBAGH AVENUE,LKO.	UP		2.Office	2.Office 0522-262248 3.Mobile 9839450262	
1940. B/S0039 SACHIN TIWARI	1979/2001 Bar Council of	07/10/2001	1.Residence VILL.JIHURA MAROUCHA POST PATTI RAM GARI DISTT. BAHRAICH	1.Residence 09616283602	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Mismatch in enrollment no. 3)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SRI ANAND CHANDRA TIWARI 4/131 VIKAS NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09415571301	
1941. B/S0040 SACHIN VERMA	13558/2010 Bar Council of	04/09/2010	1.Residence 116,PASHCHIMI DIXITANA GOLA GOKRAN NATH LAKHIMPUR KHERI	1.Residence 08726023916	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.

SRI RAM KUMAR VERMA 21/119 INDIRA NAGAR LUCKNOW	UP		2.Office	2.Office	
				3.Mobile 09918525926	
1942. B/S0044 SADASHIV	565/2007 Bar Council of	07/07/2007	1.Residence WZ-430KC-67 NARAINA VILL. NEW DELHI-110028	1.Residence 09721600846	sgsclawyer007@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
LATE RAM LAL	DL		2.Office	2.Office	
			3.Chamber in High Court CHAMBER NO.60 CSC BUILDING HIGH COURT LUCKNOW	3.Mobile 09582132788	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1943. B/S0048 SAEED AHMAD	7123/2007 Bar Council of	27/10/2007	1.Residence NEWGANGA KALONI MADEGANJ KHADRA LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
MR. BASHIR AHMAD	UP		2.Office	2.Office 3.Mobile 09838279432	
1944. B/S0049 SAEED HASAN ZAIDI	484/1988 Bar Council of	13/02/1988	1.Residence 152/114 RASSI BATAN LUCKNOW	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed)NO STAMP ON PROOF OF PRACTICE.
LATE SIBTEY HASAN ZAIDI AS ABOVE	UP		2.Office	2.Office 3.Mobile 09307302201	
1945. B/S0050 SAGAR BABU	3072/2001 Bar Council of	30/03/2001	1.Residence 554/159/2 BHIM NAGAR ALAMBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI SITA RAM ROOM NO.1 OUDH BAR ASSN. HIGH COURT LUCKNOW	UP		2.Office	2.Office 3.Mobile 9935388464	
1946. B/S0053 SAHADEV SINGH	5074/2007 Bar Council of	11/08/2007	1.Residence 592KHA/92 NEPALGANJ TELIBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE AYATA RAM	UP		2.Office	2.Office 3.Mobile 08004849400	
1947. B/S0056 SAIFUL HASAN KHAN	6575/2008 Bar Council of	17/11/2008	1.Residence 20A,ZAMBOOR KHANA,LKO	1.Residence	khansaifadv@gmail.com 1)Proof of Practice is not enclosed.
LATE BASHIRUL HASAN KHAN	UP		2.Office	2.Office 3.Mobile	

1948. B/S0057 SAILESH KUMAR MISHRA	1369/2008 Bar Council of	06/04/2008	1.Residence 43A OM NAGAR, TAKROHI MARKET, INDIRA NAGAR, LUCKNOW	9335977320 1.Residence	1)Proof of Practice is not enclosed.
RAM NAGINA MISHRA	UP		2.Office	2.Office 3.Mobile 9335928957	

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High Court of Judicature at Allahabad
Roll of Advocates[PART-B], [Defective List], Lucknow Bench

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1949. B/S0062 SAJAL KUMAR SINGH	10656/2010 Bar Council of	25/07/2010	1.Residence 90 H.A.VIHAR INDIRA NAGAR LUCKNOW	1.Residence	sajalkumar1988@gmail.com 1)Proof of Practice is not enclosed.
LALMANI SINGH	UP		2.Office	2.Office 3.Mobile 9450885727	
1950. B/S0069 SAKET SRIVASTAVA	3198/2008 Bar Council of	27/07/2008	1.Residence S-211 SHAKTI NAGAR NEAR FAIZABAD ROAD LUCKNOW	1.Residence	saket070480@yahoo.com 1)Proof of Practice is not enclosed.
SRI C.K. SRIVASTAVA	UP		2.Office 3.Chamber in High Court 52, IIIRD FLOOR LAWYERS CHAMBER HIGH COURT LUCKNOW	2.Office 09415425437 3.Mobile 09454756220	
1951. B/S0072 SAKTOO PRASAD	8132/2011 Bar Council of	30/11/2011	1.Residence VILL MANDALI P/O KAKORI LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
BHOLA PRASAD	UP		2.Office	2.Office 3.Mobile 9839934481	
1952. B/S0078 SALIK RAM TIWARI	1698/1983 Bar Council of	17/03/1983	1.Residence 172/252 BAZAR JAHULAL LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAM CHANDER TIWARI 269 PANDEY KA PURVA TAHSIL SADAR DISTT. PRATAPGARH	UP		2.Office 3.Chamber in High Court CONFRANCE HALL OUDH BAR ASSOCIATION LUCKNOW	2.Office 3.Mobile 9450090519	
1953. B/S0082 SALIL KUMAR GUPTA	6718/2000 Bar Council of	15/05/2000	1.Residence H.NO. 5 MAI JI KI BAGIA BADA CHANDGANJ, LUCKNOW	1.Residence 05222325983	1)Proof of Practice is not enclosed.
VIJAY KUMAR GUPTA	UP		2.Office 3.Chamber in High Court ROOM. NO.1 AVADH BAR ASSOCIATION	2.Office 3.Mobile 9889028443	
1954. B/S0085 SALIL SINGH	5942/1994 Bar Council of	09/10/1994	1.Residence 3/68 VIRAJ KHAND GOMTI NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.

LATE SRI DHIRENDRA DEO SINGH UP 2.Office 2.Office
9453434335
3.Mobile

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1955. B/S0105 SANDEEP BAJPAI	6172/2011 Bar Council of	20/10/2011	1.Residence 551KA/97 MADHUBAN NAGAR ALAMBAGH LUCKNOW	1.Residence 05222455852	1)Proof of Practice is not enclosed. 2)Local Address proof is not enclosed.
JAGDISH PRASAD BAJPAI	UP		2.Office	2.Office 3.Mobile 09936010100	
1956. B/S0108 SANDEEP KASHYAP	3273/2009 Bar Council of	13/06/2009	1.Residence 545KA/E398/03 PARBHAT PURAM ALAMNAGAR P.O. RAJAJIPURAM LKO.	1.Residence	1)Proof of Practice is not enclosed.
JAGDISH KASHYAP	UP		2.Office	2.Office 3.Mobile 09936881157	
1957. B/S0109 SANDEEP KUMAR ADHIKARI	6318/2000 Bar Council of	07/05/2000	1.Residence 422 HIND NAGAR LUCKNOW	1.Residence	sandeep.adhikari32@yahoo.com 1)Proof of Practice is not enclosed.
MOHINI MOHAN ADHIKARI 247 RAM VIHAR COLONY PARA ROAD RAJAJIPURAM LUCKNOW	UP		2.Office	2.Office 3.Mobile 9415102387	
1958. B/S0119 SANDEEP KUMAR SRIVASTAVA	7606/2008 Bar Council of	28/12/2008	1.Residence 58 NAPIER ROAD THAKURGANJ LUCKNOW	1.Residence	sandeepsrivastava7@gmail.com 1)Proof of Practice is not enclosed. 2)Local Address proof is not enclosed.
VIJAY SHANKER SRIVASTAVA GOSWAMI & ASSOCIATES KOTHI NO. 1 CHAK BAST ROAD LUCKNOW	UP		2.Office	2.Office 05222614716 3.Mobile 09453702058	
1959. B/S0121 SANDEEP KUMAR TIWARI	6049/2004 Bar Council of	26/08/2004	1.Residence H.NO.715(OLD 435)CIVIL LINES NEAR JOHNSON PUBLIC SCHOOLUNNAO	1.Residence	saurabh_pinnacle@rediffmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI SATISH CHANDRA TIWARI 2/4 VIVEK KHAND GOMTI NAGAR LUCKNOW	UP		2.Office	2.Office 05222300400 3.Mobile 09415170962	
1960. B/S0122 SANDEEP KUMAR TIWARI	4442/2003 Bar Council of	12/04/2003	1.Residence SOHAWA JATIKHERA MOHANLALGANJ LUCKNOW	1.Residence 05222962809	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
BHAGVAN CHARAN TIWARI	UP		2.Office	2.Office	

BANGLA BAZAR NEAR R.D.S.O. GAS SERVICE LUCKNOW

3.Mobile
9335733441

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1961. B/S0123 SANDEEP KUMAR VERMA	4548/2007 Bar Council of	16/07/2007	1.Residence VILL.& POST- GOSWA MALLAWAN DISTT. HARDOI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SALIK RAM	UP		2.Office	2.Office 3.Mobile 9839768481	
1962. B/S0126 SANDEEP SINGH	11599/2010 Bar Council of	08/08/2010	1.Residence E-1/147 SECTOR-C PRIYADASSHAN COLONY SITAPUR ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date.
SRI I D SINGH DO	UP		2.Office 3.Chamber in High Court GLASS CABIN AWADH BAR ASSOCIATION	2.Office 3.Mobile 9936071271	
1963. B/S0132 SANDEEP TRIPATHI	8237/2008 Bar Council of	28/12/2008	1.Residence GANDHI NAGAR COLONY LACHHIRAMPUR POST HIRAPATTI AZAMGARGH	1.Residence	sandeep@ayushassociates.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
MR. LAL JI TRIPATHI C-240 NIRALA NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09506778879	
1964. B/S0137 SANDHYA GUPTA	4517/1995 Bar Council of	09/07/1995	1.Residence L-2/612 VINEET KHAND GOMTI NAGAR,LKO.	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
KARNAL KUMAR GUPTA AS ABOVE	UP		2.Office	2.Office 3.Mobile 9839753681	
1965. B/S0144 SANGEETA SRIVASTAVA	643/1998 Bar Council of	23/02/1998	1.Residence 47 SUBHAN NAGAR RAKABGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE RAMJI LAL SRIVASTAVA	UP		2.Office	2.Office 3.Mobile 9415786025	
1966. B/S0145 SANGEETA UPADHYAY	5382/2005 Bar Council of	25/09/2005	1.Residence SHIV PURI COLONY SAROJNI NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SHAMBHU NATH UPADHYAY	UP		2.Office	2.Office	

3.Mobile
9598130122

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1967. B/S0148 SANJAI KUMAR PANDEY	6385/2001 Bar Council of	20/07/2001	1.Residence PLOT NO 23 SINDHU NAGAR, LKO.	1.Residence 9838537842	adv sanjai pandey 2 gmail.com. 1)Mismatch in enrollment date.
SRI ONKAR NATH PANDEY	UP		2.Office 3.Chamber in High Court OUDH BAR ROOM NO 1	2.Office 9838537842 3.Mobile 9838537842	
1968. B/S0150 SANJAI SRIVASTAVA	5200/1987 Bar Council of	21/12/1987	1.Residence 9/313 VIKAS NAGAR LUCKNOW	1.Residence 05222325990	sanjaisrivastav.advocate@gmail.com 1)Mismatch in enrollment no.
LATE M.K.SRIVASTAVA DO	UP		2.Office	2.Office 05224011647 3.Mobile 9450906778	
1969. B/S0156 SANJAY DWIVEDI	4176/1999 Bar Council of	16/04/1999	1.Residence 53-B NARAYAN NAGAR ,LKO 16	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SRI K.M.DWIVEDI AS ABOVE	UP		2.Office	2.Office 3.Mobile 9415754793	
1970. B/S0159 SANJAY GYPTA	10155/1999 Bar Council of	30/05/1999	1.Residence 17 ARYA SAMAJ MANDIR ROAD GANESH GANJ LUCKNOW	1.Residence 05224044570	1)Proof of Practice is not enclosed.
SRI OM PRAKASH GUPTA 86/251 RAM GOPAL VIDYANT ROAD LALKUAN LUCKNOW	UP		2.Office	2.Office 3.Mobile 09336148899	
1971. B/S0160 SANJAY JAISWAL	4117/1999 Bar Council of	16/04/1999	1.Residence 244/28 "HARI PRASAD BHAWAN"(UPPER STOREY) RAKABGANJ, LUCKNOW	1.Residence 05222266602	advsanjayjaiswal@gmail.com 1)Proof of Practice is not enclosed.
LATE DR. RAM CHANDRA JAISWAL 243/26,BAGH LALJI, YAHIAGANJ, LUCKNOW-226003	UP		2.Office	2.Office 05224067900 3.Mobile 9450926636	
1972. B/S0165 SANJAY KUMAR	6979/2006 Bar Council of	16/12/2006	1.Residence H.NO.592GHA/169 RAJIV NAGAR (GHOSIYANA) KHARIKA TELIBAGH LKO	1.Residence	1)Proof of Practice is not enclosed.
PHOOL CHAND RAM YADAV AS ABOVE	UP		2.Office	2.Office 3.Mobile 09451553491	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1973. B/S0167 SANJAY KUMAR	6141/2003 Bar Council of	28/06/2003	1.Residence B-24 NARAIN NAGAR RAVINDRA PALLI FAIZABAD ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI MAHAVIR PRASAD C.B.PANDEY & ASSOCIATE 314 CITY CENTRE BEHIND TULSI THREATER	UP		2.Office	2.Office 3.Mobile 09415790550	
1974. B/S0180 SANJAY KUMAR NIGAM	14838/1999 Bar Council of	14/08/1999	1.Residence BAZAR AMETHI P.S. GOSAI GANJ LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE SHRI BABU LALNIGAM HUSAIN GANJ LUCKNOW	UP		2.Office 3.Chamber in High Court ROOM NO.4 OUDH BAR ASSOCIATION HIGH COURT LUCKNOW	2.Office 3.Mobile 09839642155	
1975. B/S0187 SANJAY KUMAR PATHAK	2859/1996 Bar Council of	24/03/1996	1.Residence TOWN AREA TIAUNJA POST ITAUNJA LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
R.K PATHAK	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9335282264	
1976. B/S0189 SANJAY KUMAR RAI	16493/1999 Bar Council of	23/08/1999	1.Residence HOUSE NO.529,KANCHAN PUR,MATIIYARI CHINHAT,LUCKNOW[U.P.]	1.Residence	1)Proof of Practice is not enclosed.
SRI O.N.RAI AS ABOVE	UP		2.Office	2.Office 9415754266 3.Mobile	
1977. B/S0191 SANJAY KUMAR SAINI	3722/2000 Bar Council of	03/03/2000	1.Residence 602/1202 NEW COLONY DUBAGGA KAKORY LKO.	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
VISHWANATH SAINI AS ABOVE	UP		2.Office	2.Office 3.Mobile 9415581662	
1978. B/S0194 SANJAY KUMAR SHARMA	16499/1999 Bar Council of	23/08/1999	1.Residence 356 HIND NAGAR KANPUR ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
R.S. SHARMA	UP		2.Office	2.Office 3.Mobile 9415781101	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1979. B/S0197 SANJAY KUMAR SINGH	10293/2000 Bar Council of	26/08/2000	1.Residence D-3041 INDIRA NAGAR LUCKNOW	1.Residence 07860549672	sanjaysingh5772@rediffmail.com 1)Proof of Practice is not enclosed.
SRI SHIV KARAN SINGH D-3041 INDIRA NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09454129288	
1980. B/S0201 SANJAY KUMAR SINGH	551/2002 Bar Council of	16/01/2002	1.Residence D-2213 INDIRA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date.
RAM ANUJ RAI AS ABOVE	UP		2.Office	2.Office 3.Mobile 09450022325	
1981. B/S0203 SANJAY KUMAR SINGH PAWAR	5167/1999 Bar Council of	25/04/1999	1.Residence 3/283 JANKI PURAM SITAPUR ROAD LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.)WHETHER IT IS ELECTRICITY BILL OR NOT, IS NOT
LAL KARAN SINGH	UP		2.Office	2.Office 3.Mobile 9935628069	
1982. B/S0204 SANJAY KUMAR SINGH SUSHEEL	2561/1994 Bar Council of	12/06/1994	1.Residence C-397 CIVIL LINSE BEHIND KOTWALI, K.D.SINGH BABU ROAD BARABA	1.Residence 05248222705	susheel.singh.893@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Applicants name is not mentioned in the address proof enclosed.
RAM GOPAL SHUSHEEL 11/6 VIKAS NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court CHAMBER NO. 41 IIIRD FLOOR LAWYERS CHAMBER HIGH COURT LKO	2.Office 3.Mobile 09335046048	
1983. B/S0211 SANJAY KUMAR SRIVASTAVA	155/1998 Bar Council of	12/01/1998	1.Residence 551CHHA/129 NAYA SARDARI KHERA ALAMBAGH LUCKNOW	1.Residence 08423175655	1)Proof of Practice is not enclosed.)BAR COUNCIL CERT. DOES NOT BEAR THE SIGN.
LATE AMRIT SWAROOP SRIVASTAVA ABOVE	UP		2.Office	2.Office 3.Mobile 09450360655	
1984. B/S0212 SANJAY KUMAR SRIVASTAVA	2202/1990 Bar Council of	20/05/1990	1.Residence SEC-22/142 INDIRA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE OM PRAKASH SRIVASTAVA	UP		2.Office	2.Office 3.Mobile 09335216505	

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High Court of Judicature at Allahabad
Roll of Advocates[PART-B], [Defective List], Lucknow Bench

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1985. B/S0214 SANJAY KUMAR TIWARI	9456/2010 Bar Council of	22/07/2010	1.Residence NAVEEN GAURI SAROJINI NAGAR LUCKNOW	1.Residence 8896521303	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
DEEP NARAIN TIWARI D.S. PLAZA KANPUR ROAD NAVEEN GAURI SAROJINI NAGAR LUCKNOW	UP		2.Office	2.Office 9559528032 3.Mobile 7398422845	
1986. B/S0215 SANJAY KUMAR TRIPATHI	13570/2010 Bar Council of	04/09/2010	1.Residence LIG II/710,TIKAIT RAI,L.D.A.COLONY,RAJAJIPURAM,LKO-17	1.Residence	sachdev.108@gmail.com 1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
BHUMESHR PRASAD TRIPATHI	UP		2.Office	2.Office 05222340058 3.Mobile 9889338874	
1987. B/S0217 SANJAY KUMAR VERMA	15459/2000 Bar Council of	09/12/2000	1.Residence 1404 SECTOR-16 INDIRA NAGAR LUCKNOW	1.Residence	sanjayvermaadvocate72@gmail.com 1)Applicants name is not mentioned in the address proof enclosed.
PARASHU RAM VERMA DO	UP		2.Office	2.Office 3.Mobile 9450282928	
1988. B/S0224 SANJAY MISHRA	4375/2009 Bar Council of	03/08/2009	1.Residence 299 AVAS VIKAS BIBI KHARA LUCKNOW	1.Residence 05222413093	1)Proof of Practice is not enclosed.
SRI CHHOTE LAL MISHRA AS ABOVE	UP		2.Office	2.Office 3.Mobile 09450366998	
1989. B/S0228 SANJAY MOHAN UPADHYAYA	173/2002 Bar Council of	12/01/2002	1.Residence KESHAV NAGAR,NIRALA NAGAR,LKO	1.Residence	om_sanjay_desire@yahoo.co.in 1)Proof of Practice is not enclosed.
SRI RAM NIWAS UPADHYAYA AS ABOVE	UP		2.Office	2.Office 3.Mobile 9044600501	
1990. B/S0238 SANJAY SHARMA	3215/2005 Bar Council of	03/12/2005	1.Residence 512/45 7TH LANC NISHAT GANJ LUCKNOW	1.Residence	1)Mismatch in enrollment date.
SRI VID BHUSHAN SHARMA P.S. MAHA NAGAR	UP		2.Office	2.Office 3.Mobile 09450727343	

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Roll of Advocates[PART-B], [Defective List], Lucknow Bench

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
1991. B/S0246 SANJAY SINGH	96/2010 Bar Council of	19/01/2010	1.Residence B-5/104 VINAY KHAND GOMTI NAGAR, LUCKNOW 226010	1.Residence 8004641192	sanj1211@gmail.com 1)Proof of Practice is not enclosed.)BAR COUNCIL CERTIFICATE IS OF DELHI.
RAJMANI SINGH B-4/148 VISHESH KHAND, GOMTI NAGAR, 226010	DE		2.Office	2.Office 8081645658 3.Mobile 7275551139	
1992. B/S0251 SANJAY SINGH CHAUHAN	18748/2010 Bar Council of	25/12/2010	1.Residence GINDEN KHERA, AMOUSHI LUCKNOW	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SHYAM BAHADUR SINGH	UP		2.Office	2.Office 3.Mobile 8756390983	
1993. B/S0257 SANJAY SRIVASTAVA	3070/1988 Bar Council of	11/06/1988	1.Residence 3/293 VINAMRA KHAND-3 OPP. AMITY UNIVERSITY GOMTI NAGAR LKO.	1.Residence	srivastava_196020@yahoo.com 1)Proof of Practice is not enclosed.
LATE JAGDISH PRASAD SRIVASTAVA AS ABOVE	UP		2.Office	2.Office 05222306503 3.Mobile 09415470734	
1994. B/S0265 SANJEEV AGGARWAL	125/1996 Bar Council of	13/01/1996	1.Residence 3/131 VISHWAS KHAND-3 GOMTI NAGAR LUCKNOW-226010	1.Residence	sanjeev_advocate@yahoo.co.in 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SHRI S.P. AGARWAL AS ABOVE	UP		2.Office 3.Chamber in High Court LAWYERS' CHAMBER NO.-45 HIGH COURT LUCKNOW	2.Office 05222309546 3.Mobile 09415409799	
1995. B/S0269 SANJEEV KUMAR	3471/2000 Bar Council of	03/03/2000	1.Residence VILL.HARIHARPUR POST NEELMATHA DISTT. LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 3)Mismatch in enrollment no.
LATE GANESH PRASAD NEELMATHA TAXI STANO NEELMATHA CANTT. LUCKNOW	UP		2.Office	2.Office 3.Mobile 09839293302	
1996. B/S0272 SANJEEV KUMAR MAURYA	7453/2008 Bar Council of	15/12/2008	1.Residence H.N.529/560,MAYA SADAN,NEW RAHIMNAGAR,MAHANAGAR,LKO	1.Residence	1)Proof of Practice is not enclosed.
SRI ,SHOBHA RAM MAURYA	UP		2.Office 3.Chamber in High Court AWADH BAR ASSOCIATION LIBRARY HALL	2.Office 3.Mobile 9335290104	

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Sl. Roll No. Name of Advocate	ENROLLMENT No./Year	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
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Father/Husband's Name	/Council				
1997. B/S0275 SANJEEV KUMAR RATHOUR	7901/2004 Bar Council of	24/10/2004	1.Residence M 8/3 PARIKALP NAGAR WEST COLONY KANPUR ROAD ALAMBAGH LKO	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
LEELA PRASAD	UP		2.Office	2.Office 3.Mobile 09450355379	
1998. B/S0278 SANJEEV KUMAR SINGH K.B.SINGH 2/126 VIVEK KHAND GOMTI NAGAR LUCKNOW	2600/1996 Bar Council of UP	17/03/1996	1.Residence 2/126 VIVEK KHAND GOMTI NAGAR LUCKNOW 2.Office	1.Residence 2.Office 05222391043 3.Mobile 9415086792)NO STAMP ON PROOF OF PRACTICE.
1999. B/S0281 SANJEEV KUMAR SRIVASTAVA SRI JAGDISH SAHAI SRIVASTAVA -DO-	1758/1987 Bar Council of UP	11/04/1987	1.Residence 29 JOGENDRA PATHAK ROAD LATOSH ROAD LUCKNOW-18 2.Office	1.Residence 2.Office 3.Mobile 09454044556	1)Proof of Practice is not enclosed.
2000. B/S0287 SANJEEV PANDEY LATE DR.C.S.PANDEY DO	4453/2003 Bar Council of UP	12/04/2003	1.Residence C-1085 SECTORA MAHANAGAR LUCKNOW 2.Office 3.Chamber in High Court	1.Residence 2.Office 9450932462 3.Mobile	1)Proof of Practice is not enclosed.
2001. B/S0293 SANJIEVA SHANKHDHAR MR. R.A. SHANKHDHAR 102/37 HEVETT ROAD LUCKNOW -1	177/1991 Bar Council of DL	18/03/1991	1.Residence 7-A HAVETTOCK ROAD LUCKNOW -1 2.Office 3.Chamber in High Court CHAMBER NO. 6 C.S.C. OFFICE LUCKNOW	1.Residence 0522239620 2.Office 05223013495 3.Mobile 8601118600	sanjievashankhdhar@gmail.com 1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.)BAR COUNCIL CERTIFICATE IS OF DELHI
2002. B/S0297 SANKATHA PRASAD SINGH LATE SURYA BHANU SINGH AS ABOVE	467/1976 Bar Council of UP	21/02/1976	1.Residence 551 K/G-352 BHILAWAN AZAD NAGAR ALAMBAGH LUCKNOW 2.Office 3.Chamber in High Court AWADH BAR ASSOCIATION HIGH COURT LUCKNOW	1.Residence 2.Office 3.Mobile 9415768704	1)Proof of Practice is not enclosed. 2)Local Address proof is not enclosed.

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2003. B/S0301 SANT LAL	1720/1995 Bar Council of	13/08/1975	1.Residence SEC-13 C-7083 RAJAJIPURAM LUCKNOW	1.Residence 09454569851)ENROLLMENT YEAR IS WRONGLY MENTIONED IN THE M

LATE PALTAN RAM	UP		2.Office	2.Office	
				3.Mobile 09793253442	
2004. B/S0308 SANTENDRA PAL SINGH SHRI SATYA PAL SINGH	1734/2004 Bar Council of UP	14/03/2004	1.Residence 551 KA/OM 421 MADHUBAN NAGAR ALAM BAGH LUCKNOW 2.Office	1.Residence 2.Office) INCOMPLETE DOCUMENTATION
				3.Mobile 09452093887	
2005. B/S0312 SANTOSH KRISHNAN	1773/2002 Bar Council of	17/02/2002	1.Residence ABHISHEK PURAM JANKIPURAM LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Local Address proof is not enclosed.
CHANDRIKA SINGH YADAV E-1/49 SEC-B ALIGANJ LUCKNOW	UP		2.Office 3.Chamber in High Court 56 LAWYER'S CHEMBERS HIGH COURT LUCKNOW	2.Office 3.Mobile 09415093012	
2006. B/S0315 SANTOSH KUMAR	3488/1991 Bar Council of	31/08/1991	1.Residence VILL.SALLAHIC MAU POST MAHMOODPUR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI NANHKAU 3/181 VINAMER KHAND GOMTI NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09335924912	
2007. B/S0327 SANTOSH KUMAR MISHRA	2824/1996 Bar Council of	24/03/1996	1.Residence VILL-PUREHASRAM PANDEY POST JUTHIPUR GAURIGANJ C.S.M.NAGAR	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
BRINDA PRASAD MISHRA	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 09415960042	
2008. B/S0333 SANTOSH KUMAR PATHAK	5928/2009 Bar Council of	13/09/2009	1.Residence 568 KHA/232 GEETA PALLI ALAMBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Local Address proof is not enclosed.
SRI OMKAR NATH PATHAK	UP		2.Office	2.Office 3.Mobile 8005330229	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2009. B/S0335 SANTOSH KUMAR RAWAT	6824/2007 Bar Council of	27/10/2007	1.Residence H.NO.82/114 GURU GOVIND SINGH MARG LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date.
LATE SRI RAMESH CHANDRA	UP		2.Office	2.Office	

AS ABOVE

2010. B/S0336 SANTOSH KUMAR SAINI	905/1996 Bar Council of	11/02/1996	1.Residence 286/K-1 NIWAZKHERA MOTI NAGAR LUCKNOW	3.Mobile 09369891377	
SHRI B.L. SAINI 286/K-1 NIWAZKHERA MOTI NAGAR LUCKNOW	UP		2.Office		1)Proof of Practice is not enclosed.
2011. B/S0343 SANTOSH KUMAR SINGH	6807/2001 Bar Council of	24/07/2001	1.Residence KASBA CHINHAT SATRIKH ROAD CHINHAT LUCKNOW 227105	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed. 2)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
LATE RAGHUNANDAN SINGH	UP		2.Office 3.Chamber in High Court ROOM NO 3 OUDH BAR ASSOCIATION LUCKNOW	2.Office 3.Mobile 09415580603	
2012. B/S0344 SANTOSH KUMAR SINGH	3890/2006 Bar Council of	18/08/2006	1.Residence SS II/418 SECTOR-D-1 L.D.A. COLONY KANPUR ROAD LUCKNOW	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed)NO STAMP ON PROOF OF PRACTICE
MADAN SINGH AS ABOVE	UP		2.Office	2.Office 3.Mobile 9839808996	
2013. B/S0349 SANTOSH KUMAR SINGH	10351/2002 Bar Council of	16/11/2002	1.Residence AT & PO.DADROULI BHAVANIPUR BARABANKI	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE SHARDA PRASAD SINGH H.NO.38 ADARSH NAGAR PHASE-II MATIYARI CHINHAT LUCKNOW	UP		2.Office	2.Office 3.Mobile 09415792544	
2014. B/S0350 SANTOSH KUMAR SINGH	1214/2009 Bar Council of	15/03/2009	1.Residence C-62 MAYAR VIHAR 7/15/456 WAZEERGANJ KALYANPUR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Applicants name is not mentioned in the address proof enclosed. 3)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI SATENDRA BAHADUR SINGH	UP		2.Office 3.Chamber in High Court AWADH BAR EXT. ROOM NO.1	2.Office 3.Mobile 09451733784	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2015. B/S0357	7888/2004	24/10/2004	1.Residence	1.Residence	

SANTOSH KUMAR TRIPATHI	Bar Council of		E-3/306 VINIT KHAND GOMTI NAGAR LKO.	9935518181	1)Proper address proof is not enclosed as per the norms.
SHIV SAGAR TRIPATHI	UP		2.Office	2.Office 3.Mobile 8604690800	
2016. B/S0361 SANTOSH KUMAR TRIPATHI	15600/2000 Bar Council of	15/12/2000	1.Residence FLAT NO.AG/2A,GROUND FLOOR,MODERN ALIGANJ ENCLAVE,CHANDGANAJ	1.Residence 05224045288	santoshtripathiadv@ gmail.com 1)Mismatch in enrollment date.
SRI RAM LAGAN TRIPATHI GARDAN,ALIGANJ,LKO.498/206-12A,RAM KRISHNA MARG,LKO	UP		2.Office	2.Office 3.Mobile 91805220800	
2017. B/S0369 SANTOSH MISHRA	1887/1996 Bar Council of	09/03/1996	1.Residence E III 207 SEC-H ALIGANJ LUCKNOW	1.Residence 05222746238	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed. 2)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SURESH CHANDRA MISHRA	UP		2.Office	2.Office 05222757131 3.Mobile 09415016358	
2018. B/S0371 SANTOSH SRIVASTAVA B.P. SRIVASTAVA SAME	846/2000 Bar Council of UP	23/01/2000	1.Residence 230/55 'KHA' BEGUM GANJ RAJA BAZAR LUCKNOW 2.Office 3.Chamber in High Court CHAMBER NO. 25	1.Residence 05224043614 2.Office 05222787787 3.Mobile 09415002343	srivastavasantosh25@rediffmail.com 1)Proof of Practice is not enclosed.
2019. B/S0373 SANTOSH TEWARI	4061/1999 Bar Council of	14/04/1999	1.Residence MS-1/40 SECTOR A SITAPUR ROAD YOJNA LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAM ASREY TEWARI DO	UP		2.Office	2.Office 3.Mobile 9838716612	
2020. B/S0374 SANVALI PRASAD AWASTHI	6805/2007 Bar Council of	27/10/2007	1.Residence DISTRICT NAGAR TAHSIL COLONY P.O. GANDHI ASHRAM BBK.	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI SHIV SAGAR AWASTHI C/O DR.D.S.LAL SRIVASTAVA H.N 67 ASHUTOSH NAGAR KRISHNA NAGR	UP		2.Office 3.Chamber in High Court OLD LIBRARY HALL	2.Office 9450049453 3.Mobile	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2021. B/S0381 SARFRAZ AHMAD	7735/1999 Bar Council of	17/05/1999	1.Residence 529K/260 MATEEN PURWA KHUZZAW HAJAN LUCKNOW	1.Residence	1)Proper address proof is not enclosed

LATE KHALIL AHMAD	UP		2.Office	2.Office	as per the norms.
				3.Mobile 09450492241	
2022. B/S0382 SARIKA BAJPAI	5563/2010 Bar Council of	23/05/2010	1.Residence H.NO.500/184 KUTUBPUR DALIGANJ LUCKNOW	1.Residence 05222741419	1)Proof of Practice is not enclosed.
SATISH CHANDRA BAJPAI	UP		2.Office	2.Office	
				3.Mobile 09453020008	
2023. B/S0387 SAROJ KUMAR DIXIT	9820/2010 Bar Council of	25/07/2010	1.Residence H.NO.67 MOHALLA GRASHPHARM 27 P.A.C. TEHSIL SITAPUR	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI CHANDRIKA PRASAD DIXIT 260/51 WATER WORKS ROAD AISHBAGH LUCKNOW	UP		2.Office	2.Office	
				3.Mobile 09450855381	
2024. B/S0388 SAROJ KUMAR MISHRA	2051/1996 Bar Council of	09/03/1996	1.Residence MOHALLA SARAY TOWN NAWABGANJ DISTT. UNNAO	1.Residence 08960845401	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proper address proof is not enclosed as per the norms.
SRI VINAY KUMAR MISHRA TAHSIL HASANGANJ B-310 SEC-B MAHA NAGER LUCKNOW	UP		2.Office	2.Office	
				3.Mobile 09198637611	
2025. B/S0389 SAROJ KUMAR RAWAT	6919/2006 Bar Council of	16/12/2006	1.Residence 68,ALAM VIHAR COLONY ALAM NAGAR MOHAN ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Applicants name is not mentioned in the address proof enclosed.
MR. BRAHMA DIN RAWAT	UP		2.Office	2.Office	
			3.Chamber in High Court VARANDAH OF ROOM NO.1 OUDH BAR ASSO. H.C. LUCKNOW	3.Mobile 09415577587	
2026. B/S0401 SARVESH KUMAR	9594/2011 Bar Council of	24/12/2011	1.Residence 867 SHEKHUPURA COLONY VIKAS NAGAR LUCKNOW	1.Residence 9452109590	sarveshkm00@gmail.com 1)Proof of Practice is not enclosed. 2)Applicants name is not mentioned in the address proof enclosed.
HORI LAL	UP		2.Office	2.Office	
				3.Mobile 8090607570	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
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2027. B/S0404 SARVESH KUMAR GUPTA	3722/1982 Bar Council of	24/08/1982	1.Residence L.S. 2/37-38 SECTOR-C SITAPUR ROAD JANKIPURAM LUCKNOW	1.Residence lawyer.sk Gupta@gmail.com 1)Proof of Practice is not enclosed.)BAR COUNCIL CERTIFICATE OF U.P. IS NOT ENCLOS
LATE KRISHNA NIRANJAN GUPTA DO	UP		2.Office	2.Office 3.Mobile 9839011727
2028. B/S0405 SARVESH KUMAR MISRA	2203/1994 Bar Council of	05/05/1994	1.Residence 538K/746A TRIVANI NAGARII SITAPUR ROAD LKO.	1.Residence DO 1)Proper address proof is not enclosed as per the norms.
SRI VINDHYA CHALMISRA	UP		2.Office	2.Office 9415914524 3.Mobile DO
2029. B/S0407 SARVESH KUMAR PANDEY	3403/2004 Bar Council of	23/05/2004	1.Residence H.NO.99 SECTOR-1,ELDECO COLONY,UDYAN-I,BANGLA BAZAR,LUCKNOW	1.Residence 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proper address proof is not enclosed as per the norms.
LAL CHAND PANDEY AS ABOVE	UP		2.Office	2.Office 3.Mobile 9919766936
2030. B/S0410 SARVESH KUMAR SHUKLA	2436/1998 Bar Council of	22/07/1998	1.Residence VILLAGE NEWADA POST AMRAI GAON DISTRICT LUCKNOW	1.Residence 1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed. 3)Mismatch in enrollment no.
KAILASH CHANDRA SHUKLA	UP		2.Office	2.Office 3.Mobile 09336928165
2031. B/S0411 SARVESH KUMAR SINGH	6962/2003 Bar Council of	12/07/2003	1.Residence 537 BHA/245 SUKH SAGAR NAGAR MOHIBULLAPUR SITAPUR ROAD LKO	1.Residence 7505997041 1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date.
GIRJA SHANKER	UP		2.Office	2.Office 3.Mobile 9415088041
2032. B/S0413 SARVESH KUMAR TIWARI	7312/2011 Bar Council of	17/11/2011	1.Residence 6/734 VIKAS NAGAR LUCKNOW	1.Residence 9451116147 tsarvesh88@gmail.com 1)Proper address proof is not enclosed as per the norms.
INDRA KUMAR TIWARI C-87 SECTOR-H ALIGANJ LUCKNOW	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 93	2.Office 05222963513 3.Mobile

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Sl. Roll No.	ENROLLMENT	DATE OF	Complete Address	Telephone Nos	E-mail Address/Remark
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Name of Advocate Father/Husband's Name	No./Year /Council	Enrollment			
2033. B/S0419 SATA NAND RAI	16689/2010 Bar Council of	24/10/2010	1.Residence 7/102 DEEPAK DELUXE SAHARA GRACE JANKIPURAM LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SHRI BHRIGU NATH RAI	UP		2.Office	2.Office 05222735603 3.Mobile 09807389620	
2034. B/S0422 SATENDRA KUMAR	554/2002 Bar Council of	17/01/2002	1.Residence VILL. AKBARPUR POST DAKHINAWA SIDHAULI SITAPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI GAJODHAR PRASAD	UP		2.Office 3.Chamber in High Court ROOM NO.3	2.Office 3.Mobile 09950394249	
2035. B/S0425 SATENDRA NATH TEWARI	3067/2003 Bar Council of	09/03/2003	1.Residence 538KA/1580 TRIVENI NAGAR II SITAPUR ROAD LUCKNOW	1.Residence 05222758698	1)Proper address proof is not enclosed as per the norms.
LATE KAILASH CHAND TEWARI	UP		2.Office	2.Office 3.Mobile 9415158309	
2036. B/S0426 SATENDRA SINGH	662/2000 Bar Council of	23/01/2000	1.Residence AMANIGANJ, MALIHABAD, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHIV PRASAD SINGH AS ABOVE	UP		2.Office	2.Office 3.Mobile 9415751318	
2037. B/S0431 SATINDRA NATH	2879/1976 Bar Council of	19/08/1976	1.Residence 115/82 BAGH MUNNU LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SHRI PANNA LAL GUPTA AS ABOVE	UP		2.Office	2.Office 3.Mobile 07275348838	
2038. B/S0432 SATISH BABU	4142/1991 Bar Council of	10/10/1991	1.Residence 538KA/838 SHIVPURAM TRIVENI NAGAR P.S. ALIGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Applicants name is not mentioned in the address proof enclosed.
LATE SITA RAM	UP		2.Office	2.Office 3.Mobile 09335259829	

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Sl. Roll No. Name of Advocate	ENROLLMENT No./Year	DATE OF Enrollment	Complete Address	Telephone Nos E-mail Address/Remark
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Father/Husband's Name	/Council				
2039. B/S0435 SATISH CHANDRA	569/2005 Bar Council of	16/01/2005	1.Residence 74 DEV NAGAR SEC-8 INDIRA NAGAR LUCKNOW-226016	1.Residence	1)Proof of Practice is not enclosed.
RAM LAKHAN RAWAT	UP		2.Office	2.Office	
				3.Mobile 09956626268	
2040. B/S0436 SATISH CHANDRA	709/1993 Bar Council of	13/02/1993	1.Residence A-616 ASHRAY ELDICO-2 RBL. ROAD LUCKNOW	1.Residence 9335920072	satish chandraadvocate@gmail.com 1)Proof of Practice is not enclosed.
SRI RAM CHARAN	UP		2.Office	2.Office	
				3.Mobile	
2041. B/S0437 SATISH CHANDRA AGNIHOTRI	7866/2006 Bar Council of	31/12/2006	1.Residence 2/221 VIVEK KHAND GOMTI NAGAR LUCKNOW	1.Residence 09335914194	1)Proof of Practice is not enclosed.
LATE SHRI R.S. AGNIHOTRI AS ABOVE	UP		2.Office	2.Office	
				3.Mobile 09336844880	
2042. B/S0439 SATISH CHANDRA DIXIT	8280/2000 Bar Council of	17/06/2000	1.Residence VILL. CHAIRA RUSHAINA LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE RAM CHANDRA DIXIT	UP		2.Office	2.Office	
				3.Mobile 9935670895	
2043. B/S0440 SATISH CHANDRA JAISWAL SRI ISHWAR DEEN	6421/1983 Bar Council of UP	24/12/1983	1.Residence 538K/510 TULSI PURAM TRIVENI NAGAR LUCKNOW 2.Office 3.Chamber in High Court CHAMBER NO.91	1.Residence 2.Office 3.Mobile 9235853853)ENROLLMENT NO. IS NOT MENTIONED ON THE CERTIF
2044. B/S0446 SATISH CHANDRA YADAV	3443/2001 Bar Council of	12/04/2001	1.Residence 589KHA/278 AMBEDKAR PURAM, SARAPOTGANJ, TELIBAGH, LKO	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SRI RAMESH CHANDRA YADAV	UP		2.Office	2.Office	
				3.Mobile 9839123217	

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S1. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2045. B/S0448 SATISH KUMAR	368/1973 Bar Council of	06/04/1973	1.Residence D.S.E./89 SEC-C JANAKIPURAM ALIGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.

LATE VIDYA BILAS MISRA -DO- (ABOVE)	UP		2.Office	2.Office	
				3.Mobile 07309140554	
2046. B/S0457 SATISH KUMAR SRIVASTAVA	6555/1995 Bar Council of	28/10/1995	1.Residence H.NO.2338 VIVEK NAGAR DISTT. SULTANPUR	1.Residence 09889493552	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE SATYA NARAIN LAL PARA CHAKI NER BASTI RAJAJIPURAM LUCKNOW	UP		2.Office	2.Office 07398218923	
			3.Chamber in High Court MEETING HALL AWADH BAR ASSOCIATION HIGH COURT LKO	3.Mobile 08423158376	
2047. B/S0458 SATISH KUMAR SRIVASTAVA	5215/1992 Bar Council of	08/08/1992	1.Residence 193 KA TAARTALLA-2 RAEBAREILI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE DEOKALI PRASAD L.G.F. 12 NEAR I.T.CHAURAHA LUCKNOW	UP		2.Office	2.Office	
				3.Mobile 9415958595	
2048. B/S0462 SATISH NARAIN MISRA	3960/1976 Bar Council of	03/11/1976	1.Residence 3/15/17, DHARA ROAD FAIZABAD.	1.Residence	8808627451 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Applicants name is not mentioned in the address proof enclosed.
LATE SRI SHEO PRASAD MISRA 2/308, VIKALP KHAND, GOMTI NAGAR, LUCKNOW.	UP		2.Office	2.Office	
				3.Mobile	
2049. B/S0465 SATISH SINGH	4408/2003 Bar Council of	12/04/2003	1.Residence C-14 SEC-C ALIGANJ LUCKNOW	1.Residence 08081801774	satish igloo@rediffmail.com 1)Proper address proof is not enclosed as per the norms.
RAVINDRA SINGH AS ABOVE	UP		2.Office	2.Office	
				3.Mobile 09125595437	
2050. B/S0467 SATJIT SINGH	110/2002 Bar Council of	12/01/2002	1.Residence 63, RAVINDRA PALLI, FAIZABAD ROAD LUCKNOW-16	1.Residence 05222350432	satjit.adv@gmail.com 1)Proof of Practice is not enclosed.
LATE SARDAR TRILOCHAN SINGH	UP		2.Office	2.Office	
				3.Mobile 9415000432	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2051. B/S0473 SATYA DEO CHATURVEDI	1845/1983 Bar Council of	26/03/1983	1.Residence E-2035 RAJAJIPURAM LUCKNOW-226017	1.Residence	1)Proof of Practice is not enclosed.)BANK'S NAME IS NOT MENTIONED IN ACCOUNT DETAI
LATE RAM SAMUJH CHATURVEDI	UP		2.Office	2.Office	

AS ABOVE

				3.Mobile 09839167483	
2052. B/S0474 SATYA NAND RAI	15153/2000 Bar Council of	06/12/2000	1.Residence 7/102 DEEPAK DELUX SAHARA,GRACE JANKIPURAM LKO	1.Residence	satyahighcourt@gmail.com 1)Proof of Practice is not enclosed.)BANK'S NAME IS NOT MENTIONED IN ACCOUNTS DETA
RIKESHWAR RAI	UP		2.Office	2.Office	
				3.Mobile 9415883777	
2053. B/S0480 SATYA PRAKASH	5564/2010 Bar Council of	23/05/2010	1.Residence VILL.TIRWA, DISTT LKO	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SARJU PRASAD	UP		2.Office	2.Office	
				3.Mobile 9005495399	
2054. B/S0483 SATYA PRAKASH NARAYAN SINGH	4108/2011 Bar Council of	25/08/2011	1.Residence P-91 NEHRU ENCLAVE GOMTI NAGAR LUCKNOW	1.Residence	1)Applicants name is not mentioned in the address proof enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
INDRA BAHADUR SINGH	UP		2.Office	2.Office	
				3.Mobile 09919054370	
2055. B/S0487 SATYA PRAKASH PANDEY	6816/2005 Bar Council of	18/12/2005	1.Residence VILL-NAGINA NAGAR POST SAGAR PALLI DISTT-BALLIA	1.Residence	satya_prakash0107@rediffmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proper address proof is not enclosed as per the norms.
SRI RAMAKANT PANDEY 16 MANAS NAGAR JIAMAU HAGRATGANJ LUCKNOW	UP		2.Office	2.Office	
				3.Mobile 08004773699	
2056. B/S0501 SATYAWAN SINGH	4971/1994 Bar Council of	28/09/1994	1.Residence VILL. BANAUGA AMANIGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE HOSWALA SINGH	UP		2.Office	2.Office	
				3.Mobile 9935010816	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2057. B/S0507	3270/2005	03/07/2005	1.Residence	1.Residence	

SATYENDRA KUMAR	Bar Council of		D-12, NAGAR MAHAPALIKA COLONY, RAJENDRA NAGAR, LUCKNOW		1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
BADLU RAM	UP		2.Office	2.Office 3.Mobile 9450000600	
2058. B/S0513 SATYENDRA KUMAR SRIVASTAVA	1820/1991 Bar Council of	26/04/1991	1.Residence C-4158 SECTOR-12 RAJAJI PURAM LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.)ENROLLMENT DATE NOT MENTIONED ON MAIN FORM.CH
LATE H.N. LAL SRIVASTAVA	UP		2.Office 3.Chamber in High Court CIVIL COURT LUCKNOW	2.Office 3.Mobile 9335208705	
2059. B/S0519 SATYENDRA TIWARI	6066/2005 Bar Council of	23/11/2005	1.Residence 569CHA/658. PRAM NAGAR ALAMBAGH. LUCKNOW	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed)ADDRESS PROOF IS SLIGHTLY ILLEGIBLE.ENROLLMEN
SANTOSH TIWARI	UP		2.Office	2.Office 3.Mobile 9415593755	
2060. B/S0528 SAURABH KUMAR VERMA	8370/2009 Bar Council of	22/11/2009	1.Residence 65 KERAT NAGER COLONY D.M.ROAD LAKHIMPUR KHERI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
RAJ KUMAR VERMA 521/1 BARA CHANDGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 9455026177	
2061. B/S0529 SAURABH KUMAR YADAV	5644/2009 Bar Council of	13/09/2009	1.Residence BUDDHA NAGARI WARD NO. 4 KUSHINAGAR	1.Residence	sayrabhyadav87@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
RAJENDRA KUMAR YADAV B-1/35 SECTOR-G ALIGANJ LUCKNOW	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 49	2.Office 3.Mobile 9918715292	
2062. B/S0536 SAURABH SAXENA	6568/2008 Bar Council of	17/11/2008	1.Residence 331 KHALIL SHARQUI SHAHJAHANPUR	1.Residence	ssaxena003@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
GOPI BALLABH	UP		2.Office	2.Office 3.Mobile 9453314358	

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Sl. Roll No.	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
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2063. B/S0544 SAURABH YADAVA	8337/2003 Bar Council of	09/08/2003	1.Residence 22-A VISHNUPURI EXTN-II ALIGANJ LUCKNOW 226024	1.Residence 9452877752	saurabhyadava@gmail.com 1)Proof of Practice is not enclosed.
MR. SUBHASH CHANDRA YADAVA AMICUS POPULI FLAT NO. E-306 SARASWATI APARTMENT REVER VIEW	UP		2.Office 3.Chamber in High Court 36 LAWYERS CHAMBER HIGH COURT LUCKNOW	2.Office 9452877752 3.Mobile 9868460886	
2064. B/S0550 SAYED MUHEEB ALI	4508/2008 Bar Council of	30/08/2008	1.Residence 1/40 MIG DUPLEX RAJNI KHAND SHARDA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE HABIB ALI	UP		2.Office	2.Office 3.Mobile 9415780181	
2065. B/S0551 SAYED MUJIB ALI	822/2000 Bar Council of	23/01/2006	1.Residence 1/40 RAJNI KHAN-1 SHARDA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE HABIB ALI	UP		2.Office	2.Office 3.Mobile 09450113246	
2066. B/S0554 SAYEED AHMAD KHAN	3067/1985 Bar Council of	19/08/1985	1.Residence H.N.529/425 NAI BASTI RAHEEM NAGER MAHANAGER LUCKNOW	1.Residence 09151992086	1)Proof of Practice is not enclosed.
LATE SRI GULAMMOHD KHAN CHE OFFICE NO.3 SANEERA PLAZA GRAND 45/4 LAL BAGH LUCKNOW	UP		2.Office	2.Office 3.Mobile 09335912022	
2067. B/S0562 SEEMA KHAN	375/2005 Bar Council of	16/01/2005	1.Residence THOMPSONGANJ, RAMPA ROAD	1.Residence	1)Applicants name is not mentioned in the address proof enclosed.
LATE SARDAR ALI KHAN 610/56, KESHAR NAGAR, LUCKNOW	UP		2.Office	2.Office 3.Mobile 9454232932	
2068. B/S0564 SEEMA SHARMA VISHNU DUTT SHARMA	17681/2010 Bar Council of UP	02/12/2010	1.Residence 33 BHAGWATI NIWAS PAN DARIBA LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09451902499	seemasharmaadv@gmail.com)CERTIFICATE OF BAR COUNCIL IS NOT ANNEXED.
2069. B/S0577 SHABNAM HASEEB	3497/2011 Bar Council of	27/07/2011	1.Residence 529 KA/123 MATEEN PURVA KHURRAM NAGAR LKO.NEAR MARKAZ PRESS 2.Office	1.Residence 05222320724	shabnam_has@rediffmail.com,nazikamran1@gmail.com 1)Proof of Practice is not enclosed.
SYED MOHD.HASEEB	UP			2.Office 3.Mobile 9415101285	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
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2070. B/S0580 SHACHINDRA PRATAP SINGH	13852/1999 Bar Council of	22/07/1999	1.Residence H-10, SECTOR-D L.D.A. COLONY KANPUR ROAD, LUCKNOW	1.Residence shachindrapratap@gmail.com 1)Proper address proof is not enclosed as per the norms.
SRI RANDHIR CHANDRA SINGH 314, CITY CENTRE, BEHIND TULSI CINEMA HAZRATGANJ LUCKNOW	UP		2.Office 3.Chamber in High Court ROOM NO. 3 OUDH BAR EXTENSION, HIGH COURT LUCKNOW	2.Office 05222202132 3.Mobile 09451914072
2071. B/S0581 SHADAB ALAM ANSARI	3830/2006 Bar Council of	18/08/2006	1.Residence 4/113 VIRAM KHAND GOMTI NAGAR LUCKNOW	1.Residence 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
BADRE ALAM ANSARI	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 09305323353
2072. B/S0586 SHAFEEQ AHMAD SIDDIQUI	3661/2001 Bar Council of	28/04/2001	1.Residence 50, PRAKASH LOK, INDIRA NAGAR, LUCKNOW	1.Residence 1)Proof of Practice is not enclosed.
QASIM ALI CIVIL COURT, LUCKNOW	UP		2.Office	2.Office 3.Mobile 9335285547
2073. B/S0588 SHAFQAT ALI KHAN MOHAMMED ALI KHAN	12921/1999 Bar Council of UP	10/07/1999	1.Residence 529KA/251 ASHOK VIHAR COLONY KHURRAM NAGAR LUCKNOW 2.Office	1.Residence shafgatalikhan2015@yahoo.com)NO STAMP ON PROOF OF PRACTICE. 2.Office 3.Mobile 9026668430
2074. B/S0593 SHAHID KAMAL SIDDIQUI	9144/2002 Bar Council of	10/11/2002	1.Residence 8A, NAWAIYA GANESH GANJ, LUCKNOW 226018 2.Office 3.Chamber in High Court 106 HIGH COURT LAWYERS CHAMBER, LUCKNOW	1.Residence shahidkamalsiddiqui@gmail.com 1)Mismatch in enrollment date. 2.Office 05224064091 3.Mobile 9415515426
KAMALUDDIN SIDDIQUI 215/185 SUBHASH MARG, PANDEYGANJ, LUCKNOW	UP			
2075. B/S0595 SHAHID SALAM	3503/2011 Bar Council of	27/07/2011	1.Residence H.NO.181 VILL.+POST ITWA DISTT. SIDDHARTHA NAGAR-272192 2.Office 3.Chamber in High Court CHAMBER NO.20	1.Residence shahidsalam2009@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2.Office 09839401523 3.Mobile 08242378655
ABDUL SALAM KHAN 3/3 MINA APARTMENT BAROODKHAN GOLAGANJ LUCKNOW-206018	UP			

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2076. B/S0596 SHAILA KHAN	13622/2010 Bar Council of	04/09/2010	1.Residence H.NO.3 ABDIN ENCLAVE F.C.I. ROAD DARIYAPUR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Applicants name is not mentioned in the address proof enclosed.

LATE ARJUN SHABBIR KHAN	UP		2.Office	2.Office	
				3.Mobile 09839358543	
2077. B/S0597 SHAILESH KUMAR RAJVANSHI	1073/2006 Bar Council of	22/02/2006	1.Residence H.NO.-535KA/163 KALLANMAL SHIVALA, SECTOR-C, ALIGANJ, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
BABU RAM RAJVANSHI	UP		2.Office	2.Office	
				3.Mobile 9451391023	
2078. B/S0599 SHAILENDER SINGH SUSHIL KUMAR 551 KA/131 STATE BANK ROAD CHANDER NAGAR ALAMBAGH LUCKNOW	1312/2011 Bar Council of MH	13/06/2011	1.Residence 1, BAJRANG NAGAR KRISHNA NAGAR KANPUR ROAD LUCKNOW 2.Office	1.Residence 05222473075 2.Office 9271234328 3.Mobile 8765320850	shailender.singh.1987@gmail.com)ENROLLMENT CERTIFICATE IS OF BAR COUNCIL OF M
2079. B/S0603 SHAILENDRA KUMAR	2157/1993 Bar Council of	21/04/1993	1.Residence H.NO.1/770-71 RUCHI KHAND 2 SHARDA NAGAR LUCKNOW	1.Residence 9984812441	shailendrasrivastava1970@gmail.com 1)Proof of Practice is not enclosed.
LATE OM PRAKASH SRIVASTAVA NEAR OLA CYCLE STAND YARANDRA GATE NO.4 GOLLEC TORATE LKO.	UP		2.Office	2.Office	
				3.Mobile 9415026041	
2080. B/S0604 SHAILENDRA KUMAR BARANWAL	2784/1991 Bar Council of	13/07/1991	1.Residence E-3274 RAJAJI PURAM LUCKNOW	1.Residence 05222416112	1)Proof of Practice is not enclosed.
ANAND KUMAR BARANWAL C-1271 RAJAJI PURAM LUCKNOW	UP		2.Office	2.Office 05222418004 3.Mobile 09839098320	
2081. B/S0607 SHAILENDRA KUMAR GUPTA	4515/2008 Bar Council of	30/08/2008	1.Residence 554/93 D KAILASHPURI BARAHA ALAMBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
GHANSHYAM GUPTA	UP		2.Office	2.Office	
				3.Mobile 9532658040	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2082. B/S0619 SHAILENDRA KUMAR SINGH	5836/1990 Bar Council of	28/12/1990	1.Residence 7/230 VIKAS NAGAR LUCKNOW	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
LATE MR. S.D. SINGH 7/230 VIKAS NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09415796295	
2083. B/S0621	2705/1995	11/03/1995	1.Residence	1.Residence	

SHAIKENDRA KUMAR SINGH	Bar Council of		TOWN AREA ITAUNJA LUCKNOW			1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed 3)Mismatch in enrollment no.
LATE LALLA SINGH NO. A-105 CIVIL COURT LUCKNOW	UP		2.Office		2.Office 3.Mobile 9415582095	
2084. B/S0625 SHAIKENDRA KUMAR SRIVASTAVA	2262/1998 Bar Council of	09/07/1998	1.Residence H.NO.848 MOHARI BAGH CIVIL LINE UNNAO		1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE S.N. SRIVASTAVA AS ABOVE	UP		2.Office		2.Office 3.Mobile 09451544131	
2085. B/S0634 SHAIKENDRA PANDEY	9283/2003 Bar Council of	18/10/2003	1.Residence M-36SANJAY GANDHI PURAM,GAJIABAD ROAD,LKO		1.Residence 05224016673	1)Proof of Practice is not enclosed.
SHYAM DHAR PANDEY B-2198 INDIRA NAGAR,LKO	UP		2.Office 3.Chamber in High Court 24		2.Office 3.Mobile 9451506750	
2086. B/S0639 SHAIKENDRA SACHAN	5975/2002 Bar Council of	14/09/2002	1.Residence 4/350 VIKAS NAGAR LUCKNOW		1.Residence	shailendra1652@gmail.com 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SHRI PREM NARAYAN SACHAN AS ABOVE	UP		2.Office		2.Office 05224068593 3.Mobile 09450272579	
2087. B/S0642 SHAIKENDRA SINGH	893/2007 Bar Council of	10/02/2007	1.Residence MIG B-1 NAIPEAR ROAD COLONY PART-I THAKURGANJ LUCKNOW		1.Residence 07499697781	shailendra5890@gmail.com 1)Proof of Practice is not enclosed.
BHIKHARI SINGH	UP		2.Office		2.Office 3.Mobile 09453316407	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2088. B/S0643 SHAIKENDRA SINGH	776/2003 Bar Council of	11/01/2003	1.Residence A-11/21 C.I.D. COLONY MAHANAGAR LUCKNOW	1.Residence	shailenjurail@hotmail.com 1)Proof of Practice is not enclosed.
SATYA VIR SINGH AS ABOVE	UP		2.Office	2.Office 3.Mobile 09838647571	
2089. B/S0644 SHAIKENDRA SINGH	4037/1999 Bar Council of	14/04/1999	1.Residence VILL.SHIVLAR POST OFFICE -GOSAIGANJ,LKO	1.Residence	1)Residential address as per the proof enclosed

LATE SRI RAM PAL SINGH ABOVE MENTION	UP		2.Office	2.Office	is beyond the municipal limit of Lucknow.
				3.Mobile 9839162245	
2090. B/S0653 SHAILESH KUMAR	1695/1990 Bar Council of	25/04/1990	1.Residence 1/166 VIJYANT KHAND GOMTI NAGAR LUCKNOW	1.Residence 05226565540	shaileshadv1967@gmail.com 1)Proof of Practice is not enclosed.
RAM JI PRASAD SRIVASTAVA 312 DEVA PALACE VIRAM KHAND GOMTI NAGAR LUCKNOW	UP		2.Office	2.Office	
				3.Mobile 9839903715	
2091. B/S0658 SHAILESH KUMAR SRIVASTAVA LATE RAMESH CHANDRA	1234/1999 Bar Council of UP	15/03/1999	1.Residence 538K/86 TAPASWE NAGAR TRIVENI NAGAR IIIRD SITAPUR ROAD LKO 2.Office	1.Residence 2.Office)ADDRESS PROOF ENCLOSED IS ILLEGIBLE.
				3.Mobile 09415584183	
2092. B/S0666 SHAKEEL AHAMAD KHAN	974/1998 Bar Council of	15/03/1998	1.Residence H.NO.538-A/0152/012 NEW MADEY GANJ TRIVANI NAGER III LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE YUSUF ALI	UP		2.Office	2.Office	
				3.Mobile 09838629116	
2093. B/S0675 SHAKTI KUMAR SINGH	8558/2010 Bar Council of	07/07/2010	1.Residence VILL.HARMARI P.S. MARDAH DISTT. GHAZIPUR	1.Residence 09415088993	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SRI GOPAL SHARAN SINGH E-191 SEC-1 LDA COLONY KANPUR ROAD LUCKNOW	UP		2.Office	2.Office 05222434855 3.Mobile 09415786916	

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2094. B/S0677 SHAKTI SINGH RATHORE	4076/1990 Bar Council of	08/09/1990	1.Residence B-1469 INDIRA NAGAR LKO.	1.Residence	shakti kiran sid@ g mail.com. 1)Local Address proof is not enclosed.
LATE.HANUMANT SINGH RATHORE LKO.BAR ASSOCIATION COMPOUND ROOM NO.112	UP		2.Office	2.Office	
				3.Mobile 9335211377	
2095. B/S0679 SHAKUN SUDHA SHUKLA	5683/2009 Bar Council of	13/09/2009	1.Residence 75/20 B, NAINI DAUD NAGAR NEAR PANIKI TANKI, NAINI ALLAHABAD	1.Residence 05322395806	shakun.sudha @ gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE GIRJA SHANKER SHUKLA B-1301, OCR VIDHAYAK NIWAS-3 LKO.	UP		2.Office	2.Office	

2096. B/S0680 SHAKUNTLA	4370/2000 Bar Council of	03/03/2000	1.Residence C-1531 INDIRA NAGAR LUCKNOW	3.Mobile 9695177772	1.Residence shakun.rmlnlu@gmail.com 1)Proof of Practice is not enclosed.
GOKARAN PRASAD C-1531 INDIRA NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court ROOM NO. 1 OUDH BAR ASSOCIATION HIGH COURT CAMPUS LUCKNOW	2.Office 3.Mobile 09451063413	
2097. B/S0682 SHALENDRA KUMAR DALELA	4558/1992 Bar Council of	26/07/1992	1.Residence C-1059 RAJAJIPURAM LUCKNOW-226017	1.Residence 09415181953	1)Mismatch in enrollment date.
SHRI JANG BAHADUR DALELA AS ABOVE	UP		2.Office	2.Office 3.Mobile 08858471372	
2098. B/S0683 SHALESHEWAR KUMAR MISHRA	8768/2011 Bar Council of	14/12/2001	1.Residence V-BEVANMAU P.O. JALALPUR JAUNPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAVISHANKAR MISHRA	UP		2.Office	2.Office 3.Mobile 09721466482	
2099. B/S0686 SHAMBHU RATAN AWASTHI	4294/1999 Bar Council of	16/04/1999	1.Residence 9/132 VIKAS NAGAR LUCKNOW 226022	1.Residence 9336925125	1)Proper address proof is not enclosed as per the norms.
LATE SRI K.L. AWASTHI 8/132 GRAOUND FLOOR VIKAS NAGAR LUCKNOW	UP		2.Office	2.Office 9807377099 3.Mobile 9336925125	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2100. B/S0688 SHAMBHU PRASAD	8880/2004 Bar Council of	21/11/2004	1.Residence 825 GANDHI NAGAR RAE BARELI	1.Residence	unishah05@gmail.com 1)Proof of Practice is not enclosed.
RAM CHANDER SHAH E3/339 SEC-H LDA COLONY KANPUR ROAD LUCKNOW	UP		2.Office	2.Office 3.Mobile 07376172881	
2101. B/S0691 SHAMIM AHMAD	8746/2007 Bar Council of	30/12/2007	1.Residence VILL. & POST BAUNDI BAHAIRICH	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.)ENROLLMENT DATE NOT MENTIONED ON MAIN FORM.
MOHD. EEDU	UP		2.Office	2.Office 3.Mobile 9555575045	

2102. B/S0694 SHAMIM FARIMA	9154/2010 Bar Council of	15/07/2010	1.Residence H.NO.192/10 NAI BASTI MASHAK GUNJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SHRI JBARAT ALI KHAN	UP		2.Office	2.Office	
				3.Mobile 07275772872	
2103. B/S0701 SHAHNAWAZ KHAN	6631/2009 Bar Council of	24/10/2009	1.Residence MIYAN BAZAR KOTWALI ROAD GORAKHPUR	1.Residence 9026254890	shahnawazkhanazad@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
KALIMULLAH KHAN 521/55 NARAYAN PRASAD MARG BADA CHANDGANJ LUCKNOW	UP		2.Office	2.Office	
			3.Chamber in High Court LAWYERS CHAMBER NO. 25	3.Mobile 8004970869	
2104. B/S0703 SHANKER KUMAR CHATTERJEE	2890/1991 Bar Council of	22/07/1991	1.Residence 15-A ARAMBAGH COLONY MOTIBAGAR LUCKNOW	1.Residence 05222692048	shanker.chatterjee@rediffmail.com 1)Mismatch in enrollment no. 2)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SATCHIDANAND CHATTERJEE DO	UP		2.Office	2.Office	
				3.Mobile 9935311560	
2105. B/S0704 SHANKER LAL	2665/1985 Bar Council of	31/07/1985	1.Residence VILL.BHADIN P.S. PURVA TEHSIL PURVA DISTT UNNAW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
LATE BALMIK H.NO.-ED-1/379 SEC-D1 L.D.A. COLONY NO.-2 LUCKNOW	UP		2.Office	2.Office	
				3.Mobile 09838524319	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2106. B/S0714 SHARAD CHANDRA	662/1975 Bar Council of	22/03/1975	1.Residence C-416 SECTOR B MAHANAGAR LUCKNOW	1.Residence 9335280404	1)Proof of Practice is not enclosed.
LATE SRI LAXMI CHANDRA SAXENA DO	UP		2.Office	2.Office	
			3.Chamber in High Court	3.Mobile	
2107. B/S0716 SHARAD CHANDRA PANKAJ	9069/2004 Bar Council of	27/11/2004	1.Residence D-2/334/8-C SECTOR C SITAPUR ROAD LUCKNOW	1.Residence	1)Local Address proof is not enclosed.
VIJAI SHANKER AWADH BAR	UP		2.Office	2.Office	
				3.Mobile 7379418589	
2108. B/S0719 SHARAD KANT	2593/1995 Bar Council of	11/03/1995	1.Residence C-969/70 SIDDHI VINAYALE APARMENT SEC-B LUCKNOW	1.Residence	1)Residential address as per the proof enclosed

SRI SHRI RAM SHARMA	UP		2.Office	2.Office		is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed. 3)Applicants name is not mentioned in the address proof enclosed.
2109. B/S0721 SHARAD KUMAR CHAUDHARY	9403/2001 Bar Council of	15/10/2001	1.Residence 511/41-42 OLD BADSHAH NAGAR LUCKNOW	1.Residence 8604823326		1)Proof of Practice is not enclosed.
LATE R.S.CHAUDHARY	UP		2.Office	2.Office		
2110. B/S0727 SHARAD KUMAR SRIVASTAVA	4952/2001 Bar Council of	20/05/2001	1.Residence VILL.& POST SARAI RAWAT HAIDER GARH	1.Residence		1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE J.R. SRIVASTAVA	UP		2.Office 3.Chamber in High Court 103 COLLECCTOR LUCKNOW	2.Office 3.Mobile 09005532730		
2111. B/S0733 SHARAD PATHAK	16813/1999 Bar Council of	24/08/1999	1.Residence SECTOR11-B/176 VRIMDAVAN COLONY LUCKNOW	1.Residence		1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE SOM PRAKASH PATHAK -DO-	UP		2.Office 3.Chamber in High Court CH.NO.73	2.Office 3.Mobile 08090323537		

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2112. B/S0737 SHARAD TEWARI	1408/1989 Bar Council of	26/02/1989	1.Residence B-26 SECTOR J ALIGANJ LUCKNOW	1.Residence 9450465831	tewarisharad@gmail.com 1)Proof of Practice is not enclosed.
S.N.TEWARI DO	UP		2.Office 3.Chamber in High Court 61 4TH FLOOR	2.Office 05224004093 3.Mobile 9839066833	
2113. B/S0741 SHARAVAN KUMAR SHUKLA	3781/1998 Bar Council of	25/10/1998	1.Residence H.NO.535/89 FATEHPUR, ALIGANJ LKO.	1.Residence 9695713328	no 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed. 2)Applicants name is not mentioned in the address proof enclosed.
RAMESH KUMAR 535/89 FATEHPUR, ALIGANJ LKO.	UP		2.Office 3.Chamber in High Court OUDH BAR HIGH COURT LKO.	2.Office 9235784335 3.Mobile 9235784335	

2114. B/S0746 SHARIF AHMAD ABDUL HABIB 211 SHAGUN PALACE 3 SAPRU MARG LUCKNOW	3200/2005 Bar Council of UP	03/07/2005	1.Residence 502/77-6 MUKARIM NAGAR DALIGANJ LUCKNOW 2.Office	1.Residence sharif.lko@gmail.com)NO STAMP ON PROOF OF PRACTICE.RESI. ADDRESS I 2.Office 05224077573 3.Mobile 9450021039
2115. B/S0747 SHARMILA BEGAM ADVOCATE	741/2010 Bar Council of UP	20/01/2010	1.Residence MOH LAKARMANDIDHANNE KMAN MASJID P.O DALIGANJ LUCKNOW 2.Office	1.Residence 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.)LOCAL ADDRESS PROOF IS NOT ANNEXED. 2.Office 3.Mobile 9005154730
2116. B/S0754 SHASHANK KUMAR CHATURVEDI JAGDISH PRASAD CHATURVEDI AS ABOVE	285/1995 Bar Council of UP	15/01/1995	1.Residence A-54 NARAIN NAGAR LKO 226016 2.Office 3.Chamber in High Court LAWYERS CHAMBER HIGH COURT	1.Residence 1)Proof of Practice is not enclosed. 2.Office 3.Mobile 9990776352
2117. B/S0755 SHASHANK OMAR PREM CHANDRA OMAR	12192/2010 Bar Council of UP	04/09/2010	1.Residence 633/656 MATIYARI ROAD CHINHAT LUCKNOW 2.Office 3.Chamber in High Court CHAMBER NO.105	1.Residence shashank.moonu@yahoo.co.in 1)Applicants name is not mentioned in the address proof enclosed. 2.Office 3.Mobile 09793606263

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2118. B/S0764 SHASHI KALA PANDEY LATE RAJ KISHORE PANDEY	6441/1992 Bar Council of UP	02/01/1993	1.Residence 207/11,HEALTH SQUARE CHAUDHARI GADHAIYA LKO 2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION	1.Residence 2.Office 3.Mobile 9450019664	1)Mismatch in enrollment date.
2119. B/S0765 SHASHI KANT RAJA RAM KANAUIJA 4/246 VIRAT KHAND GOMTI NAGAR LUCKNOW	4028/2003 Bar Council of UP	12/04/2003	1.Residence C-37 SACHIYALAYA COLONY MAHANAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9454855504	1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.)THE OTHER ADDRESS PROOF ENCLOSED IS OF UNNAO.
2120. B/S0769 SHASHI KANT PATHAK LATE B.L. PATHAK	9106/2007 Bar Council of UP	30/12/2007	1.Residence 88/56 JURIAM TOLA MAQBOOL GANJ LUCKNOW 2.Office	1.Residence 2.Office	1)Proof of Practice is not enclosed.)SIGNATURE ON FORM AND PHOTOGRAPH NOT MATCHING

2121. B/S0771 SHASHI KANT SRIVASTAVA	3834/2007 Bar Council of	23/06/2007	1.Residence VILL-POST GAROURI KHURD PATTI P.B.H.	3.Mobile 09450360880	1.Residence 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed. 3)Applicants name is not mentioned in the address proof enclosed.
OM PRAKASH SRIVASTAVA H.NO.565/80A AMRUDAHI BAGH 0678 ALAM BAGH LUCKNOW	UP		2.Office	2.Office 3.Mobile 09918926710	
2122. B/S0777 SHASHI PRAKASH MISHRA	8405/2003 Bar Council of	09/08/2012	1.Residence C-1979 RAJAJI PURAM LUCKNOW	1.Residence	spmishral979@gmail.com 1)Proper address proof is not enclosed as per the norms.)SEAL MISMATCH IN PROOF OF PRACTICE.
RAM SHARAN MISHRA SAME AS ABOVE	UP		2.Office 3.Chamber in High Court CHAMBER NO.95 CSC BUILDING	2.Office 3.Mobile 09450017992	
2123. B/S0780 SHASHIDHAR MISHRA	14150/2010 Bar Council of	19/09/2010	1.Residence 441 NEW TOPKHANA BALAGANJ CHOWK LUCKNOW	1.Residence	sjasidharmishra@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed. 3)Applicants name is not mentioned in the address proof enclosed.
RAM NAYAN MISHRA 59 RANINDRA PALLI MDIRA NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09125081530	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2124. B/S0783 SHATROHAN LAL	2285/2000 Bar Council of	03/03/2000	1.Residence 536K/56 MAKKAGANJ, SITAPUR ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
KANAUJI LAL SHOP NO. 1, KHADRA CHUNGI SITAPUR ROAD, LUCKNOW	UP		2.Office	2.Office 3.Mobile 9838275640	
2125. B/S0788 SHAUNAK SINGH	630/2009 Bar Council of	13/09/2009	1.Residence VILL.GAGAHA (MEHADIYAN) POST. GAGAHA, GORAKHPUR	1.Residence	gaurav.singh@yahoo.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed. 3)Mismatch in enrollment no.
SHRI TEJ BAHADUR SINGH C-74 BUTLER PALACE LUCKNOW	UP		2.Office	2.Office 3.Mobile 09450359915	

2126. B/S0794 SHEETLA PRASAD RAWAT	1846/1992 Bar Council of	02/03/1992	1.Residence KHURDHY, BUKKASH, LUCKNOW-226002	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE GUROODIN RAWAT COLLECTRATE LUCKNOW	UP		2.Office	2.Office 3.Mobile 9838222030	
2127. B/S0795 SHEETLA PRASAD VERMA	4448/1992 Bar Council of	27/07/1992	1.Residence 511/32 PURANA BADSHAH NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
GANAI VERMA	UP		2.Office	2.Office 3.Mobile 9335203095	
2128. B/S0802 SHEKHAR YADAV	7202/1999 Bar Council of	15/05/1999	1.Residence 12/461 INDIRA NAGAR LUCKNOW	1.Residence 9739590289	1)Proof of Practice is not enclosed.
LATE SHANAR LAL	UP		2.Office	2.Office 3.Mobile 9450359804	
2129. B/S0804 SHEO KUMAR PATHAK	4773/2010 Bar Council of	18/04/2010	1.Residence B-14 PANCHWATI COLONY SHANKER VIHAR KAMTA CHINHAT LUCKNOW	1.Residence	rmsharma@india.com 1)Applicants name is not mentioned in the address proof enclosed.)FATHER'S NAME IN PROOF OF PRACTICE NOT MATCHI
LATE BISHWAR PRASAD PATHAK	UP		2.Office	2.Office 3.Mobile 9918299279	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2130. B/S0807 SHEO SAHAI LAL SRIVASTAV	2391/1981 Bar Council of	24/08/1981	1.Residence 184 J MANAS ENCLAVE PICNIC SPOT ROAD INDIRA NAGAR LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
LATE SRI RANGILAL SRIVASTAV 628/11 NEW SARVODAYNAGAR NEAR MEENA MARKET LUCKNOW	UP		2.Office	2.Office 3.Mobile 09335269696	
2131. B/S0808 SHEO SARAN TIWARE	5080/1982 Bar Council of	24/11/1982	1.Residence BHADUVA TARHAR FIROCPUR GONDA	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
GIRSHARE LAL TIWARE 555 CH 217 GURUNANAK NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9935314746	
2132. B/S0810	62/1955	08/08/1955	1.Residence	1.Residence	

SHEORAJ BAHADUR MATHUR	Bar Council of		B-5/1 RIVER BANK COLONY LUCHNOW	2284766	1)Proof of Practice is not enclosed.)CERTIFICATE OF BAR COUNCIL OF U.P. NOT ENCL
LATE HANUMAN PRASAD MATHUR ABOVE	UP		2.Office 3.Chamber in High Court NO 11	2.Office 2284766 3.Mobile 9453055952	
2133. B/S0811 SHER SINGH	2999/2010 Bar Council of	28/03/2010	1.Residence H.NO.512/102 VIITH LANE NISHAT GANJ LUCKNOW	1.Residence 09044839658	1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.
LATE SRI KANAHAI RAM AS ABOVE	UP		2.Office	2.Office 3.Mobile 09453837487	
2134. B/S0812 SHER SINGH	3886/2002 Bar Council of	16/06/2002	1.Residence 441/79 BALAGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date. 3)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SHRI GULAB SINGH	UP		2.Office	2.Office 3.Mobile 09935604020	
2135. B/S0822 SHIKHA SINHA	5869/1992 Bar Council of	23/09/1992	1.Residence 6 LAXMAN BUILDING BABUGANJ LUCKNOW	1.Residence 05224080250	dr.shikha15@rediffmail.com 1)Proper address proof is not enclosed as per the norms.
LATE K.B.SINHA	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 70	2.Office 3.Mobile 9415086591	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2136. B/S0823 SHIKHA SRIVASTAVA	42/1996 Bar Council of	07/01/1996	1.Residence 35 PATEL NAGAR-A NEAR SECTOR 9 INDIRA NAGAR LUCKNOW 226016	1.Residence 05224103506	shikha_35@yahoo.co.in 1)Proper address proof is not enclosed as per the norms.
ISHWAR CHANDRA SRIVASTAVA	UP		2.Office	2.Office 3.Mobile 08303295505	
2137. B/S0825 SHIKHA VERMA	334/2010 Bar Council of	17/01/2010	1.Residence RAM NAGAR JASYATHPUR RAMBAGH SITAPUR	1.Residence	shikha_f22@yahoo.com 1)Proof of Practice is not enclosed.
RAM AVTAR VERMA	UP		2.Office	2.Office 3.Mobile 9453182190	
2138. B/S0829	4372/2007	16/07/2007	1.Residence	1.Residence	

SHIPRA MISHRA SRI A.N.MISHRA 78 NEW K.P. BUILDING LATOUCH ROAD, LUCKNOW	Bar Council of UP		78 NEW K.P. BUILDING LATOUCH ROAD, LUCKNOW 2.Office 3.Chamber in High Court CH. NO. 51	9473555687 2.Office 9473555687 3.Mobile)SEAL MISMATCH ON PROOF OF PRACTICE.
2139. B/S0831 SHISHIR AWASTHI SRI S.K. AWASTHI	523/2006 Bar Council of UP	19/01/2006	1.Residence H.NO. 68/317 CHHITWA PUR PAJAWA, LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9044606842	1)Proof of Practice is not enclosed.
2140. B/S0834 SHISHIR KUMAR SRI RAM PRATAP YADAV AS ABOVE	3480/2007 Bar Council of UP	26/05/2007	1.Residence H.NO.355/397 THARI ALAM NAGAR LUCKNOW 2.Office 3.Chamber in High Court ROOM NO.3 OWADH BAR ASSOCIATION H.C. LUCKNOW	1.Residence 09307871810 2.Office 3.Mobile 09935271810	1)Proof of Practice is not enclosed.
2141. B/S0836 SHISHIR KUMAR YADAV LATE SHIV KUMAR SINGH ADVOCATE 55/117,CHHITWAPUR BHUIYAN HUSSAINGANJ,LKO-226001	13633/2010 Bar Council of UP	04/09/2010	1.Residence VILL.MOAZZAM NAGAR,POST-KASIMPUR,DISTT-LKO,226001 2.Office	1.Residence 2.Office 3.Mobile 9616464626	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2142. B/S0837 SHISHIR OJHA RAJ KUMAR OJHA AS ABOVE	6001/2006 Bar Council of UP	16/12/2006	1.Residence 510/213-NEW HYDERABAD P.S. MAHANAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 07275778296	shishirdost@gmail.com 1)Proof of Practice is not enclosed.
2143. B/S0843 SHITLA PRASAD SRIVASTAVA LATE SRI BRIJ BAHADUR SRIVASTAVA AS ABOVE	5460/2007 Bar Council of UP	19/08/2007	1.Residence H.NO 31/32 BASANT VIHAR COLONY SURENDRA NAGAR LKO. 2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION HIGH COURT LKO.	1.Residence 2.Office 3.Mobile 9454105846	1)Proof of Practice is not enclosed.
2144. B/S0846 SHIULI CHATTERJEE MR. N.N. CHATTERJEE -DO-	6845/2007 Bar Council of UP	27/10/2007	1.Residence GURU NIWAS 9 B.N. ROAD LALBAGH LUCKNOW-226001 2.Office	1.Residence 2.Office 3.Mobile 09839010151	shiuli_chatterjee@yahoo.com 1)Proof of Practice is not enclosed.

2145. B/S0849 SHIV BAHADUR MISHRA	9037/2003 Bar Council of	18/10/2003	1.Residence 173 RESERVE POLICE LINE LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI UDAYA BHAN MISHRA	UP		2.Office	2.Office 3.Mobile 09450662846	
2146. B/S0850 SHIVA BARAN SINGH	1463/1977 Bar Council of	30/06/1977	1.Residence 545 GA /123 CHANDGANJ GARDEN ALIGANJ LKO	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI ASHERFI LAL AS ABOVE	UP		2.Office	2.Office 05222333346 3.Mobile 9415546881	
2147. B/S0853 SHIV CHANDRA MISHRA	9143/2002 Bar Council of	19/10/2002	1.Residence H.NO. 78, ATHGAVAN DUVAN ANTU PRATAPGARH	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAM KARAN MISHRA H.NO. 78, ATHGAVAN DUVAN ANTU PRATAPGARH	UP		2.Office 3.Chamber in High Court CHAMBER NO. 41 HIGH COURT, LUCKNOW	2.Office 9453460920 3.Mobile	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2148. B/S0855 SHIV GANESH SINGH	2051/2006 Bar Council of	11/05/2006	1.Residence 46 KHURABBAD FAIZABAD/A-210 RAJAJIPURAM LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Local Address proof is not enclosed.
SRI PRIY NATH SINGH K-7 AMRAPALI COMPLEX AMRAPATI CHAURAHA INDRA NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court EX-ROOM NO-1 OUDH BAR ASSOCIATION HIGH COURT LUCKNOW	2.Office 3.Mobile 09918703555	
2149. B/S0859 SHIV KUMAR GUPTA	4689/2011 Bar Council of	07/09/2011	1.Residence FLAT NO.4 MERIDIAN APPARTMENT OPP.DEVKI HOSPITAL SITAPUR	1.Residence	1)Proper address proof is not enclosed as per the norms.
SHRI BADRI PRASAD GUPTA ROAD LUCKNOW.]	UP		2.Office	2.Office 05222759338 3.Mobile 9455100349	
2150. B/S0862 SHIV KUMAR PANDEY	6822/2001 Bar Council of	24/07/2001	1.Residence H.NO.7/566/1 VIKAS NAGAR LUCKNOW	1.Residence 7376265109	1)Proper address proof is not enclosed as per the norms.
LATE SARJU PRASAD PANDEY 29A ALISHA NAGAR JANKIPURAM SECTOR I LUCKNOW	UP		2.Office	2.Office 05224080438 3.Mobile	

2151. B/S0869 SHIV MOHAN SINGH	4682/1999 Bar Council of	22/04/1999	1.Residence C-101 SEC-M ALIGANJ LUCKNOW	9305047154 1.Residence	1)Proof of Practice is not enclosed.
LATE BRIJ BHUSAN SINGH AS ABOVE	UP		2.Office	2.Office 2330780 3.Mobile 09415062597	
2152. B/S0872 SHIV NARAYAN RATHOUR	8109/2011 Bar Council of	30/11/2011	1.Residence VILLAGE AND POST RAHIMABAD TEHSIL MALIHABAD, LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
PUTTI LAL RATHOUR CIVIL COURT LUCKNOW	UP		2.Office	2.Office 3.Mobile 9696174554	
2153. B/S0873 SHIV NARAYAN SHUKLA	5795/2009 Bar Council of	13/09/2009	1.Residence VILL. TARAPUR KOTWA SHUKULPUR PRATAPGARH	1.Residence 9919682080	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
LATE JAG MOHAN SHUKLA	UP		2.Office	2.Office 3.Mobile 8400457937	

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2154. B/S0880 SHIV POOJAN MAURYA SRI MAHADEO MAURYA	1507/1991 Bar Council of UP	23/03/1991	1.Residence 8/88 RAJNI KHAND SHARDA NAGAR, LUCKNOW 2.Office 3.Chamber in High Court CHAMBER NO. 72	1.Residence 2.Office 3.Mobile 9838792309	mauryashivpoojan)PHOTOGRAPH ON THE FORM IS WITHOUT BAND.
2155. B/S0884 SHIV PRAKASH GUPTA LATE SHIV NANDAN GUPTA	187/1995 Bar Council of UP	15/01/1995	1.Residence 551KA/680 MADHUBAN NAGAR ALAMBAGH LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09235863158	1)Proof of Practice is not enclosed.
2156. B/S0885 SHIV PRAKASH MISHR CHANDRA DUTT SENANI	3658/1986 Bar Council of UP	16/09/1986	1.Residence M.G. MARG KAPOOR LANE LUCKNOW 2.Office 3.Chamber in High Court HIGH COURT CHAMBER NO. ROOM-2	1.Residence 2.Office 3.Mobile 09415229172	1)Mismatch in enrollment no.
2157. B/S0890 SHIV PRASAD	1562/1990 Bar Council of	15/04/1990	1.Residence 610/366 B-3 KESHAV NAGAR SITAPUR ROAD LUCKNOW	1.Residence)NO STAMP ON PROOF OF PRACTICE.

LATE RAM BHAROSE TIN SHED NO.2 COLLECTORATE CAMPUS LUCKNOW	UP		2.Office	2.Office	
				3.Mobile 09839262156	
2158. B/S0891 SHIV PRASAD LODHI	5260/2003 Bar Council of	19/05/2003	1.Residence 525/281 KA OLD MAHANAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE LEELA RAM	UP		2.Office	2.Office	
				3.Mobile 9935884868	
2159. B/S0894 SHIV PRATAP SINGH	4466/1976 Bar Council of	26/11/1976	1.Residence C-659 INDIRA NAGAR LUCKNOW	1.Residence	s.p.singh659@gmail.com 1)Proof of Practice is not enclosed.
LATE SRI GOKUL PRASAD SINGH DO	UP		2.Office 3.Chamber in High Court	2.Office 9839010671 3.Mobile	
2160. B/S0895 SHIV PRATAP SINGH	584/1974 Bar Council of	01/04/1974	1.Residence 485/2 MOHAN MEKIN ROAD DALIGANJ LKO	1.Residence	1)Proof of Practice is not enclosed.)NAME INCOMPLETELY WRITTEN AS PER BAR COUNCIL
LATE RAJENDRA SINGH	UP		2.Office	2.Office 9236744591 3.Mobile	

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S1. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2161. B/S0896 SHIV PRATAP VERMA	3878/1995 Bar Council of	30/04/1995	1.Residence 14/52 VIKAS NAGAR KURSI ROAD LUCKNOW	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed)PROOF OF PRACTICE NOT ON PROPER FORMAT.
RAMA PATI VERMA	UP		2.Office	2.Office 3.Mobile 9415197751	
2162. B/S0900 SHIV SAMEER SINGH	5887/2011 Bar Council of	17/10/2011	1.Residence 24/3 RALIGANJ TOWN AND POST MOHAN UNNAO	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed. 3)Mismatch in enrollment no.
SHIV BALAK SINGH AS ABOVE	UP		2.Office	2.Office 3.Mobile 8004255901	
2163. B/S0902 SHIV SHANKAR	5893/2011 Bar Council of	17/10/2011	1.Residence VILL. KANCHANPURWA POST SADHIYAPUR HARDOI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI PARASHURAM	UP		2.Office	2.Office	

2164. B/S0905 SHIV SHANKAR MISHRA RAMESHWAR MISHRA SHOP NO.14B-BLOCK KHANCHAN MARKET CHOWK LUCKNOW,NO.78	9029/2003 Bar Council of UP	18/10/2003	1.Residence 547/102A, JALALPUR RAJAJIPURAM, LUCKNOW 2.Office	3.Mobile 8853868977 1.Residence 2.Office 3.Mobile 9415786081) INCOMPLETE DOCUMENTATION
2165. B/S0906 SHIV SHANKAR SINGH LATE CHET NARAIN SINGH AS ABOVE	3905/1976 Bar Council of UP	30/10/1976	1.Residence S-148 SHAKTI NAGAR FAIZABAD ROAD LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 8799148458	1) Proof of Practice is not enclosed.
2166. B/S0912 SHIV SHANKER GAYA PRASAD AWASTHI AS ABOVE	266/1967 Bar Council of UP	07/11/1967	1.Residence 255/384 E KUNDRI RAKABGANJ LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9236895298	1) Proof of Practice is not enclosed.

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2167. B/S0916 SHIV SHARAN BAJPAI SRI JAGDISH PRASAD BAJPAI	8077/2011 Bar Council of UP	30/11/2011	1.Residence 551KA/47MADHUBAN NAGAR ALAMBAGH LKO 2.Office	1.Residence 2455852 2.Office 3.Mobile 9936010100	1) Proof of Practice is not enclosed. 2) Proper address proof is not enclosed as per the norms.
2168. B/S0924 SHIVA RAJ TIKA RAM	332/1983 Bar Council of UP	08/01/1983	1.Residence ATARIYA RAGHUNATHPUR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 8799295513	1) Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
2169. B/S0925 SHIVAM GUPTA THAKUR PRASAD GUPTA 215/393 SUBHASHMARG NAKA HINDOLA LUCKNOW	13682/2010 Bar Council of UP	04/09/2010	1.Residence 133/211-A AMINABAD ROAD GANESHGANJ LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 8795984987	shivamg032@gmail.com 1) Proof of Practice is not enclosed. 2) Address as mentioned on main form does not match with address mentioned in address proof enclosed.

2170. B/S0926 SHIVAM KUSHWAHA	4667/2011 Bar Council of	07/09/2011	1.Residence 591 I/A/765 BALDEV VIHAR TELIBAGH LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
SRI RAM RAKHAN KUSHWAHA -DO-	UP		2.Office	2.Office 3.Mobile 08957938099	
2171. B/S0928 SHIVANGI MISHRA	7207/2008 Bar Council of	30/11/2008	1.Residence BADA BHARWARA CHINHAT LUCKNOW	1.Residence 9695516941	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
GIRJA SHANKAR MISHRA	UP		2.Office	2.Office 3.Mobile 9532973873	
2172. B/S0930 SHIVDAS BHARTI	3182/1994 Bar Council of	31/07/1994	1.Residence E1/837/HLDA COLONY KANPUR ROAD LKO UP	1.Residence 05222421275	1)Proof of Practice is not enclosed.
SHRI ALAKH RAM DGCR ,BOARD OF REVENUE UP,LKO	UP		2.Office	2.Office 3.Mobile 9415012319	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2173. B/S0947 SHOBHA RANI SIRCAR	8094/1963 Bar Council of	12/11/1963	1.Residence A 1/108 VIJAY KHAND GOMTI NAGAR,LUCKNOW.	1.Residence	1)Proof of Practice is not enclosed.
W/O VIRENDRA KUMAR SIRCAR ---- DO ----	UP		2.Office 3.Chamber in High Court	2.Office 05224028617 3.Mobile 8604808332	
2174. B/S0952 SHOBHIT RATNA SRIVASTAVA KAMLESH KUMAR SRIVASTAVA	6856/2004 Bar Council of UP	11/09/2004	1.Residence 8,RAM VIHAR COLONY RAHMANPUR, CHINHAT LUCKNOW 2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION EXTENSION ROOM NO.1	1.Residence 2.Office 3.Mobile 9839298266	sobhit7@yahoo.com 1)Proof of Practice is not enclosed.
2175. B/S0954 SHRADDHA AGARWAL NAMIT AGARWAL DO	3282/2007 Bar Council of MH	02/08/2007	1.Residence B-1/29 SECTOR A ALIGANJ LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9369588639	namit.shraddha@gmail.com)CERTIFICATE OF BAR COUNCIL IS OF MUMBAI.
2176. B/S0957 SHRAVAN KUMAR RAM ADHAR	6185/2006 Bar Council of UP	01/12/2006	1.Residence A-183 ASHRAY ELDECO UDAYAN - II RAIBARELI ROAD LUCKNOW 2.Office	1.Residence 2.Office	1)Proof of Practice is not enclosed.

2177. B/S0960 SHRAVAN KUMAR AWASTHI	622/1983 Bar Council of	22/01/1983	1.Residence 432,LKO. ROAD,HARDOI OLD 572/2 BAHORA SAUDAGAR EAST,HARDOI	3.Mobile 09918419262	1.Residence 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI RAM SWAROOP AWASTHI	UP		2.Office 3.Chamber in High Court 308 COMMISSIONARY CAMPUS, LUCKNOW	2.Office 3.Mobile 9450451452	
2178. B/S0973 SHREESH KUMAR MISHRA	6146/2006 Bar Council of	01/12/2006	1.Residence D-2/522 SEC-F JANKIPURAM LUCKNOW	1.Residence shreesh.lko84@gmail.com	1)Proof of Practice is not enclosed.
SARVESH KUMAR MISHRA	UP		2.Office	2.Office 3.Mobile 09453175175	
2179. B/S0976 SHRI DUTT MISRA	1007/1982 Bar Council of	14/02/1982	1.Residence 86/251,RAM GOPAL VIDYANT ROAD LAL KUAN LKO	1.Residence 9889132469	1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.
LATE M.L. MISRA AS ABOVE	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2180. B/S0977 SHRI KANT	8267/2003 Bar Council of	09/08/2003	1.Residence VILL.-MAHMOODPUR.POST-SAFIPUR,DISTT-UNNAO (UP)-241504	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI RAM DULARE 5-E-2/215,VRIDAVAN COLONY,TELIBAGH,LKO-226025	UP		2.Office	2.Office 3.Mobile 9208158997	
2181. B/S0979 SHRI KANT PATHAK	900/2001 Bar Council of	12/02/2001	1.Residence 88/56 JURIA TOLA MAQBOOL GANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE BACHCHU LAL PATHAK	UP		2.Office	2.Office 3.Mobile 09415468071	
2182. B/S0980 SHRI KANT TIWARI	7758/2006 Bar Council of	16/12/2006	1.Residence SERVANT QUARTER NO.1 COLLECTRATE COMPOUND KISHAR BAGH LKO.	1.Residence 9450450032	tiwarishrikant17@gmail.com 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
RAM ASREY TIWARI SECTOR 5E, 3/92 BRINDAVAN COLONY TELIBAGH, LKO	UP		2.Office	2.Office 3.Mobile TIWARISHRIK	

2183. B/S0982 SHRI KUMARI MISHRA	9501/2001 Bar Council of	19/10/2001	1.Residence H.NO.E-1/543 SECTOR-H L.D.A. COLONY ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
OM PRAKASH MISHRA	UP		2.Office 3.Chamber in High Court CH.NO.104 HIGH COURT CHAMBER HIGH COURT LUCKNOW	2.Office 3.Mobile 09919476557	
2184. B/S0984 SHRI NARAYAN VERMA	13654/2010 Bar Council of	04/09/2010	1.Residence VILL.AURANGABAD POST BIJNAUR DISTT. LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SALIK RAM VERMA	UP		2.Office	2.Office 3.Mobile 09415795648	
2185. B/S0987 SHRI PRAKASH MISHRA	7408/1994 Bar Council of	21/12/1994	1.Residence 613/64, SITAPUR ROAD,ZONE 2,GOUR BHEET,FAIZULLAGANJ, LKO.	1.Residence	1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.
SAVITADEEN MISHRA AS ABOVE	UP		2.Office	2.Office 3.Mobile 9454376867	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2186. B/S0989 SHRI RAM ADVOCATE	5133/1987 Bar Council of	21/12/1987	1.Residence 582/1428 SATYA LOK BADALI KHERA,KANPUR ROAD LKO	1.Residence	1)Proof of Practice is not enclosed.
LATE SRI MAHABER COLLECTORATE COMPOUND NEAR EAST GATE NO.5 LKO	UP		2.Office	2.Office 3.Mobile 9452152931	
2187. B/S0990 SHRI SANDEEP SHUKLA	3460/2011 Bar Council of	23/07/2011	1.Residence OPP. R.R.P.G. COLLEGE AMETHI C.S.M. NAGAR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)SEAL & SIGN IS MISSING ON PROOF OF PRACTICE.
LATE MATA PRASAD SHUKLA C-1059 RAJAJIPURAM LUCKNOW	UP		2.Office	2.Office 3.Mobile 09452063078	
2188. B/S1000 SHRISH KUMAR GAUR	1322/1986 Bar Council of	20/03/1986	1.Residence EWS 98 SECTOR G JANKIPURAM LUCKNOW 21	1.Residence 05224066173	skgadv@hotmail.com 1)Proper address proof is not enclosed as per the norms.
LATE SRI PUSHOTTAM NARAIN GAUR DO	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9451177478	
2189. B/S1002	1135/1998	26/03/1998	1.Residence	1.Residence	

SHREEPRAKASH SINGH	Bar Council of		312/12,MANAS ENCLAVE,MANAS VIHAR INDIRA NAGARNEAR MANAS SITE		1)Proper address proof is not enclosed as per the norms.
LATE BHAGWATI PRASAD SINGH B-21,SHAGUN PALACE-3,SAPRU MARG LKO.	UP		2.Office	2.Office 3.Mobile 9415039704	
2190. B/S1003 SHISHIR CHANDRA	827/2003 Bar Council of	11/01/2003	1.Residence H.NO.1044 SEC-21 INDIRA NAGAR LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.)INCOMPLETE ADDRESS PROOF ENCLOSED.
SHRI S.K. SRIVASTAVA SAME	UP		2.Office	2.Office 05222716077 3.Mobile 09415026325	
2191. B/S1005 SHUBHA SRIVASTAVA	12081/2010 Bar Council of	04/09/2010	1.Residence D/4 TEHSIL COLONY, BARABANKI	1.Residence	shubhasrivastava91@yahoo.in 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
LATE RAMA SHANKAR SRIVASTAVA	UP		2.Office	2.Office 3.Mobile 9454166763	

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2192. B/S1007 SHUBHAKER TIWARI	2468/2010 Bar Council of	13/02/2010	1.Residence V.SINGRA ,P.O.BANGAOH (JADID) AMBEDKARNAGAR	1.Residence	shubh1705@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
ONKAR NATH TIWARI	UP		2.Office	2.Office 3.Mobile 8808225656	
2193. B/S1011 SHUBHENDRA KUMAR	6180/2011 Bar Council of	20/10/2011	1.Residence VILL. SARAIYAN PAKRAKHURD (BIHAR) UNNAO	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
VASUDEV	UP		2.Office	2.Office 3.Mobile 8765586766	
2194. B/S1012 SHUBHI GUHA	11384/2010 Bar Council of	06/08/2010	1.Residence L-2/612 VINEET KHAND GOMTI NAGAR LUCKNOW	1.Residence	shubhigupta@hotmail.com 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
K.K.GUHA DO	UP		2.Office	2.Office 3.Mobile 9839753681	
2195. B/S1016	1409/2009	22/03/2009	1.Residence	1.Residence	

SHUIB AHMAD KHAN	Bar Council of		H.NO. 14/18 OLD ICE FACTORY, UDAIGANJ, CANTT ROAD, LUCKNOW		1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
IRFAN MOHAMMED B-79 DARUL SHAHA, LUCKNOW	UP		2.Office	2.Office 3.Mobile 9696472036	
2196. B/S1018 SHUSHIL KUMAR	9023/2009 Bar Council of	12/12/2009	1.Residence PLOT NO.43 ,BAJRUNG NAGAR KALYAN	1.Residence 9452459764	1)Applicants name is not mentioned in the address proof enclosed.
MULCHANDRA NISHITH PLAZA,ENGINEERING COLL.LKO	UP		2.Office	2.Office 3.Mobile	
2197. B/S1023 SHWETA SRIVASTAVA	7404/1992 Bar Council of	14/11/1992	1.Residence FLAT NO. 5 PIRPUR HOUSE TILAK MARG DALIBAGH LUCKNOW	1.Residence	1)Applicants name is not mentioned in the address proof enclosed.)RESIDENTIAL ADDRESS PROOF IS NOT ANNEXED.
SRI RAJIV SRIVASTAVA 16/630 INDIRA NAGAR LUCKNOW 226016	UP		2.Office 3.Chamber in High Court CHAMBER NO.7 H.C.LUCKNOW	2.Office 3.Mobile 9453324474	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2198. B/S1024 SHWETANK SHUKLA	1505/2009 Bar Council of	29/03/2009	1.Residence 2 LAJPAT RAI MARG CANTONMENT LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SHYAM JI SHUKLA	UP		2.Office	2.Office 05222480608 3.Mobile 09452057255	
2199. B/S1025 SHYAM BABU PATHAK	8799/2009 Bar Council of	27/11/2009	1.Residence VILLAGE NARAYANPUR JAISINGH POST CHARSEDI GONDA	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
RAM ADHAR PATHAK ROOM NO.4 OUDH BAR ASSOCIATION LUCKNOW	UP		2.Office	2.Office 3.Mobile 9451821069	
2200. B/S1026 SHYAM BAHADUR	7972/2011 Bar Council of	30/11/2011	1.Residence VILL.PURE PATHAN MAZRE DHUREHRI POST BAHUWA C.S.M.NAGAR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
MR. RAM PYARE AS ABOVE	UP		2.Office	2.Office 3.Mobile 09451554614	
2201. B/S1027	9297/2010	17/07/2010	1.Residence	1.Residence	

SHYAM BAHADUR GAYA PRASAD SHARMA	Bar Council of UP		554 KHA/181 VISHESWAR NAGAR ALAMBAGH LUCKNOW 2.Office	2.Office 3.Mobile 9450443000)ADDRESS PROOF ANNEXED IS ILLEGIBLE.
2202. B/S1034 SHYAM JI DWOVEDI	14571/2010 Bar Council of	20/09/2010	1.Residence H.NO.147 JUN PURWA SHAITGHAT ROAD LAKHIMPUR KHERI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SHRI PARMATMA DEEN DWIVEDI 538K/892A TRIVENIGER III SHIVALOK LUCKNOW	UP		2.Office	2.Office 3.Mobile 09452040756	
2203. B/S1038 SHYAM KISHOR VERMA	158/2009 Bar Council of	10/01/2009	1.Residence ALKAPURI KURSI ROAD LUCKNOW	1.Residence	shyam4july@gmail.com 1)Proof of Practice is not enclosed.
B.L.VERMA AT RESIDENCE	UP		2.Office	2.Office 3.Mobile 9919717907	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2204. B/S1042 SHYAM KUMAR TRIVEDI	151/1979 Bar Council of	21/01/1979	1.Residence 281/39/6 MAWAIYA LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE SRI MISRI LAL TRIVEDI	UP		2.Office	2.Office 3.Mobile 9451308133	
2205. B/S1045 SHYAM LAL	2383/1987 Bar Council of	17/05/1987	1.Residence HNO 555G/110KH BHOLA KHERA ALAMBAGH PS KRISHNA NAGAR LKO	1.Residence	1)Applicants name is not mentioned in the address proof enclosed.
LATE SRI SUNDAR LAL	UP		2.Office 3.Chamber in High Court HIGH COURT CAMPUS OUDH BAR ASSOCIATION LUCKNOW	2.Office 3.Mobile 09335809888	
2206. B/S1046 SHYAM LAL	291/1996 Bar Council of	13/01/1996	1.Residence 529/257 RAHIM NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
ANANT RAM DO	UP		2.Office	2.Office 3.Mobile 9415269797	
2207. B/S1051 SHYAM MOHAN KRISHNA CHOUHARY	233/1967 Bar Council of	20/10/1967	1.Residence MONARCH APPT. NEW HYDRABAD LUCKNOW	1.Residence 2780156	1)Proof of Practice is not enclosed.
CHOUHARY BAL KRISHNA 508/59 DEEN DAYAL GUPTA MARG OLD RAI BEHRI LAL ROAD LUCKNOW	UP		2.Office 3.Chamber in High Court	2.Office 4009644 3.Mobile	

Sl. No.	Name of Advocate	Enrollment No./Year	Date of Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2208.	B/S1054 SHYAM MOHAN SAHAY SAXENA	1912/1998 Bar Council of	27/05/1998	CHAMBER NO.39 HIGH COURT LUCKNOW 1.Residence 121 BALAGANJ RAILWAY COLONY LUCKNOW	09415006271 1.Residence 9838602651	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
	VISHUN SHAHAY SAXENA AS ABOVE	UP		2.Office	2.Office 3.Mobile	
2209.	B/S1055 SHYAM MOHAN SRIVASTAVA	7602/2007 Bar Council of	18/11/2007	1.Residence C-2328 INDRA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
	LATE SRI JAG MOHAN LAL SRIVASTAVA	UP		2.Office	2.Office 3.Mobile 09415258003	

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Sl. Roll No.	Name of Advocate	Enrollment No./Year	Date of Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2210.	B/S1056 SHYAM NARAIN	4845/1976 Bar Council of	21/12/1976	1.Residence 38 J.B. GARDEN COLONY PARA ROAD RAJAJIPURAM LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
	LATE MISRI LAL SAHU	UP		2.Office	2.Office 3.Mobile 09236084286	
2211.	B/S1062 SHYAM NARAYAN SHUKLA	3662/1994 Bar Council of	31/07/1994	1.Residence H.NO.14 YASHODA PURAM NEAR SAM LKO.PUB.SCHOOL LUCKNOW	1.Residence	1)Applicants name is not mentioned in the address proof enclosed.
	LATE TRIVENI SHUKLA	UP		2.Office	2.Office 3.Mobile 09415053913	
2212.	B/S1063 SHYAM NATH PANDEY	7811/2007 Bar Council of	30/11/2007	1.Residence 8/49 VIKAS NAGAR LUCKNOW-226022	1.Residence 2739397	1)Proof of Practice is not enclosed.
	LATE S.P. PANDEY	UP		2.Office	2.Office 3.Mobile 09415025799	
2213.	B/S1064 SHYAM NATH TIWARI LATE RAM KRIPAL TIWARI	1645/1975 Bar Council of UP	07/08/1975	1.Residence 554/203 GHA/3 CHHOTA BARHA ALAMBAGH LUCKNOW 2.Office	1.Residence 05222457044 2.Office)ENROLLMENT CERTIFICATE IS NOT ENCLOSED.
					3.Mobile 9415780923	
2214.	B/S1072 SHYAMENDRA KUMAR SHUKLA	10004/2002 Bar Council of	16/11/2002	1.Residence LSMAILGANJ FAIZABAD ROAD POST CHINHAT DISTT. LUCKNOW	1.Residence	1)Proper address proof is not enclosed

ANAND KUMAR SHUKLA SEC N-2 682 ALIGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 09415515410	as per the norms.
2215. B/S1074 SIBTE ALAM KHAN	10479/2010 Bar Council of	25/07/2010	1.Residence MOH:HIDAYET WAGAR (DHAL) DISTT. LAKHIMPUR KHERI	1.Residence 09454301150	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
MOHAMMAD IFTIKHAR KHAN PALTAN CHHAWANI MOHIBULLAPUR LUCKNOW	UP		2.Office 3.Chamber in High Court CHAMBER NO-16 CIVIL COURT LUCKNOW	2.Office 3.Mobile 09795817388	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2216. B/S1075 SIDDHARTH	2232/2011 Bar Council of	28/04/2011	1.Residence 2/51, VIKAS NAGAR LUCKNOW-226022	1.Residence 9415933805	siddharthjaiprakash@gmail 1)Proof of Practice is not enclosed.
JAI PRKASH AS ABOVE	UP		2.Office 3.Chamber in High Court HIGH COURT BAR ASSOCIATION SIDDHARTH C/O MR. P.N. SRIVASTAVA	2.Office 3.Mobile 9695870701	
2217. B/S1079 SIDDHARTH GUPTA	15472/2000 Bar Council of	09/12/2000	1.Residence 4/748 VIKAS NAGER LUCKNOW	1.Residence 09450395445	1)Mismatch in enrollment date.
DR. S.P. GUPTA AS ABOVE	UP		2.Office	2.Office 05222739816 3.Mobile	
2218. B/S1084 SIDDHARTHA SINHA	4002/2007 Bar Council of	23/07/2007	1.Residence H.N.A-1, SEC-A, ALIGANJ, SCHEME, NEAR KAPOORTHALA COMPLEX, OPP.	1.Residence	siddharth.sinha.s@gmail.com 1)Mismatch in enrollment date.
SRI ARUN SINHA INDIAN OIL BUILDING, LKO	UP		2.Office	2.Office 3.Mobile 9984010999	
2219. B/S1089 SINDHUJA MISHRA	2164/2005 Bar Council of	24/04/2005	1.Residence M.G.MARG KAPOOR LANE LUCKNOW	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed)COMPETE ADDRESS NOT MENTIONED ON MAIN FORM.
SHIV PRAKASH MISHRA	UP		2.Office 3.Chamber in High Court HIGH COURT ROOM NO.1	2.Office 052238738 3.Mobile 09453032929	
2220. B/S1092 SIRAJ KHAN	14916/2010 Bar Council of	20/09/2010	1.Residence RAHIMABAD, BIJNOUR, LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
NASIR AHMAD	UP		2.Office	2.Office	

2221. B/S1093 SIRAJUL AHMAD	979/1998 Bar Council of	15/03/1998	1.Residence SITARA COLONEY SIGRORI P/S KAKORI , LUCKNOW	3.Mobile 9336159873 1.Residence 9935498244	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHAHZADEY	UP		2.Office	2.Office 3.Mobile 8423112943	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2222. B/S1096 SITA RAM	7172/2007 Bar Council of	27/10/2007	1.Residence VILL.PAHARPUR POST ANIKHURD DISTT. UNNAO	1.Residence 09005731342	sitaramjeeadv@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proper address proof is not enclosed as per the norms. 3)Applicants name is not mentioned in the address proof enclosed.
SHRI RAM AUTAR D-103/1 RAJAJIPURAM(TALKATERA)AWAS VIKAS COLONY LUCKNOW	UP		2.Office	2.Office 3.Mobile 09793630291	
2223. B/S1097 SITA RAM MANI	8282/2003 Bar Council of	09/08/2003	1.Residence H.NO.5/931, SATYAPREMI NAGAR,OPP. KAMARIYA BAG, BARABANKI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE LALITA MANI TRIPATHI A-5-KESHAR NAGAR, SITAPUR ROAD, LUCKNOW	UP		2.Office 3.Chamber in High Court 80 LAWYERS BUILDING, HIGH COURT	2.Office 3.Mobile 9389020540	
2224. B/S1102 SMT .ADARSH TIWARI	2891/1996 Bar Council of	24/03/1996	1.Residence 521KA/75 BARA CHAND GANJ,LKO	1.Residence	1)Mismatch in enrollment no.
SRI NARAIN TIWARI CIVIL COURT LKO	UP		2.Office	2.Office 3.Mobile 9839360963	
2225. B/S1105 SMT. ASMITA SHARMA PRABHAKAR	3241/2010 Bar Council of	28/03/2010	1.Residence VILLAGE HAZIPUR POST MALIPUR TEHSIL AMBEDKAR NAGAR 224159	1.Residence	tripta21@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
HIMANSHU PRABHAKAR	UP		2.Office	2.Office 3.Mobile 09889176295	
2226. B/S1106 SMT. JYOTI	8588/2000 Bar Council of	25/06/2000	1.Residence 529/257 RAHIM NAGAR MAHANAGAR LUCKNOW	1.Residence 05222330007	1)Proof of Practice is not enclosed.)ENROLLMENT NUMBER NOT MENTIONED ON MAIN FORM.

YATISH KATHERIA DO	UP		2.Office	2.Office	
				3.Mobile 9415467355	
2227. B/S1108 SMT. LATA SINGH	4826/2008 Bar Council of	19/09/2008	1.Residence 2233/43 GA JAFAR KHERA KRISHNA NAGAR KANPUR ROAD LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
SHIV KUMAR SINGH AS ABOVE	UP		2.Office	2.Office	
				3.Mobile 08005365316	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2228. B/S1112 SMT. MAYA JAGDISH	7531/2008 Bar Council of	28/12/2008	1.Residence B-3/2 MAPER ROAD COLONY PART I NIWAJGANJ THAKURGANJ LKO.	1.Residence 2259840	1)Proof of Practice is not enclosed.
SRI J.K. SRIVASTAVA	UP		2.Office	2.Office	
				3.Mobile	
2229. B/S1113 SMT. MAYA SINHA	1940/1987 Bar Council of	19/04/1987	1.Residence L-1/16 SECTOR F, LDA COLONY KANOUR ROAD LUCKNOW-226012	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI SHAMBHOO NATH SINHA 35VIDHAN SABHA MARG LUCKNOW 226001	UP		2.Office	2.Office	
			3.Chamber in High Court HIGH COURT BAR	3.Mobile 9415466448	
2230. B/S1123 SMT. RAJNI B BAJPAI	2913/1994 Bar Council of	18/06/1994	1.Residence D-7 SHEETLA PURAM RAJAJIPURAM LUCKNOW 226017	1.Residence	bajpairajni8@yahoo.in 1)Local Address proof is not enclosed. 2)Proof of Practice is not enclosed.
BIPIN BAJPAI D-7 SHEETLA PURAM RAJAJIPURAM LUCKNOW 226017	UP		2.Office	2.Office	
			3.Chamber in High Court LADIES CHAMBER AVADH BAR ASSOCIATION HIGH COURT LUCKNOW	3.Mobile 09415789841	
2231. B/S1125 SMT. RASHMI SRIVASTAVA SINGH	4259/1988 Bar Council of	10/09/1988	1.Residence H.NO.G-19 MEHANDIGANJ LUCKNOW-U.P.	1.Residence	1)Proof of Practice is not enclosed.)FATHER'S NAME MISMATCH WITH BAR COUNCIL CERTI
SRI VISHWA NATH SINGH	UP		2.Office	2.Office	
				3.Mobile 09450656992	
2232. B/S1126 SMT. RAVI SINGH	6769/2008 Bar Council of	30/11/2008	1.Residence 103/97 SUNDER BAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
AKHILESHWAR NATH SINGH DO	UP		2.Office	2.Office	
				3.Mobile	

2233. B/S1127 SMT. REENA RAJPUT	5018/2003 Bar Council of	03/05/2003	1.Residence TIKAIT RAI RALAB L.D.A. COLONY H.I.G. LUCKNOW	9565710927 1.Residence 05222990043	1)Proper address proof is not enclosed as per the norms.
SRI RAJENDRA NATH ROOM NO.3 OUDH BAR ASSOCIATION HIGH COURT LUCKNOW	UP		2.Office 3.Chamber in High Court ROOM NO. OUDH BAR ASSOCIATION HIGH COURT LUCKNOW	2.Office 3.Mobile 09918059600	

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S1. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2234. B/S1128 SMT. REKHA NIGAM	5474/2011 Bar Council of	30/09/2011	1.Residence H.NO.734 NEAR SN PG COLLEGE CIVIL LINK UNNAO	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI VIMARSH NIGAM C-1110 SEC-A MAHANAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09795281038	
2235. B/S1129 SMT. REKHA SINGH	6316/2008 Bar Council of	07/11/2008	1.Residence 2233/43 GA JAFAR KHERA KRISHNA NAGAR KANPUR ROAD LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms. 2)Applicants name is not mentioned in the address proof enclosed.
SHIV KUMAR SINGH AS ABOVE	UP		2.Office	2.Office 3.Mobile 08400000325	
2236. B/S1140 SMT. SIYA DULARI VERMA	2293/2001 Bar Council of	18/03/2001	1.Residence 525/281 KA OLD MAHANAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SHIV LODHI DO	UP		2.Office	2.Office 3.Mobile 9935884868	
2237. B/S1142 SMT. SUMAN LATA SINGH	9012/2000 Bar Council of	13/07/2000	1.Residence 538K/658A TRIEVNI NAGAR II SITAPUR LUCKNOW	1.Residence 05222759218	1)Proper address proof is not enclosed as per the norms.
SRI ASHOK KUMAR SINGH ABOVE	UP		2.Office	2.Office 3.Mobile 09455555072	
2238. B/S1144 SMT. VIJAY PARIHAR	5684/1995 Bar Council of	09/09/1995	1.Residence 32 BNPAC H.NO.49 KANPUR ROAD LUCKNOW	1.Residence	suyogparihar@gmail.com 1)Proof of Practice is not enclosed. 2)Mismatch in enrollment no.
MR. RAVENDRA SINGH PARIHAR AS ABOVE	UP		2.Office	2.Office 3.Mobile	

2239. B/S1147 SMT.ARPITA SRIVASTAVA	3235/2002 Bar Council of	18/05/2002	1.Residence C-6/4256, RAJAJI PURAM LUCKNOW (C/O SMT.MEERA SRIVASTAVA)	09235501850 1.Residence 9451045435	1)Applicants name is not mentioned in the address proof enclosed.
SRI ASHISH KUMAR	UP		2.Office 3.Chamber in High Court LADIES CHAMBER , OUDH BAR ASSOCIATION LUCKNOW	2.Office 3.Mobile 9451037050	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2240. B/S1151 SMT.SHABNUM SRIVASTAVA	3573/1986 Bar Council of	14/09/1986	1.Residence 250/15A, NEAR YAHIYA GANJ PO.POST BHEEM NAGAR, YAHIYA GANJ, LK.	1.Residence	1)Proof of Practice is not enclosed.
ANIL KUMAR SRIVASTAVA DO	UP		2.Office	2.Office 3.Mobile 9305234852	
2241. B/S1152 SMT.VEENA RAMANI	2431/1982 Bar Council of	05/05/1982	1.Residence 81/14, SHIVPURI, GAUTAM BUDH MARG, P.S. NAKA HINDOLA, LKO-226018	1.Residence 05222681544	bhanupratap720@hotmail.com 1)Proof of Practice is not enclosed.
SRI P.S.MEHRA SAME	UP		2.Office	2.Office 3.Mobile 9415782444	
2242. B/S1156 SOM NARAYAN SAXENA	5132/1962 Bar Council of	14/05/1962	1.Residence 214 DURVIJAYA GUNJ LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
SRI JAGANNATH PRASAD AS ABOVE	UP		2.Office 3.Chamber in High Court CHAMBER NO.36 HIGH COURT LUCKNOW	2.Office 3.Mobile 09450641539	
2243. B/S1159 SOM NATH PANDEY MR. VENI MADHAV PANDEY 65/26 CHHITWAPUR ROAD LALKUN LKO	2425/1999 Bar Council of UP	03/04/1999	1.Residence 557/331 A OM NAGAR NEAR TRIPATHI BARAT GHAR ALAMBAGH LUCKNOW 2.Office	1.Residence 09044961169 2.Office 3.Mobile 09415471493	somnathpandey@yahoo.co.in)NO SIGN & SEAL ON PROOF OF PRACTICE.
2244. B/S1163 SOMENDRA NATH CHAUDHARIE LATE A.N. CHAUDHARIE	4380/2009 Bar Council of UP	03/09/2009	1.Residence 13 B.N.ROAD COLLAG LUCKNOW 2.Office	1.Residence 05224043459 2.Office 3.Mobile 09935047059	1)Mismatch in enrollment date.
2245. B/S1165 SOMESH RAI	7511/2008 Bar Council of	21/12/2008	1.Residence 568KHA/29C, GITAPALLI, ALAMBAGH LUCKNOW	1.Residence 9044222561	1)Local Address proof is not enclosed. 2)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed

LATE JAGANNATH RAI AS ABOVE	UP	2.Office	2.Office
		3.Chamber in High Court ROOM NO.4 NEAR AWADH BAR ASSOCIATION	3.Mobile 9044222561

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2246. B/S1171 SONIA	10036/2009 Bar Council of	30/12/2009	1.Residence RANI JHANDI HATA NAI BASTI BUS STAND KHEIR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
CHAMAN LAL DO	UP		2.Office	2.Office 3.Mobile 9628234803	
2247. B/S1173 SONIYA MISHRA	812/2008 Bar Council of	13/03/2008	1.Residence 2/217 VIRAM KHAND GOMTI NAGAR LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SURESH CHANDRA PATHAK DO	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 51	2.Office 3.Mobile 9918125379	
2248. B/S1174 SONU MISHRA	6224/2007 Bar Council of	27/10/2007	1.Residence 342/99 KA-NAUBASTA LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
OM PRAKASH MISHRA BESIDE LKO BAR BRANCH OFFICE,CIVIL COURT CAMPUS, LUCKNOW	UP		2.Office	2.Office 3.Mobile 9450402629	
2249. B/S1177 SOORAJ SINGH CHAUHAN	3823/2006 Bar Council of	18/08/2006	1.Residence DEWRAI KHURDH, BAKSI KA TALAB, LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
RAJENDRA SINGH CHAUHAN AS ABOVE	UP		2.Office	2.Office 3.Mobile 9307258905	
2250. B/S1179 SOUMYA THAPAR V.K. THAPAR	743/1996 Bar Council of UP	13/01/1996	1.Residence D-69 MAHANAGAR EXTENSION SEC-C LUCKNOW 2.Office 3.Chamber in High Court CH.NO.66	1.Residence 2.Office 3.Mobile 09335915899)CERTIFICATE OF BAR COUNCIL OF U.P. NOT ATTEST
2251. B/S1181 SIPTAIN HAIDER	3282/2009 Bar Council of	13/06/2009	1.Residence H.NO.39 VILL.@POST-GORABARICK SULTANPUR	1.Residence 09450368231	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE SHRI SAMI HAIDER	UP		2.Office	2.Office	

CAMPUS JAFAR MEER ABDULLAH 70 DURGA MARG SHEESH MAHAL LKO.

3.Mobile
09369413129

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2252. B/S1184 SRI KANT	2337/2006 Bar Council of	11/05/2006	1.Residence D-2321 INDIRA NAGAR COLONY LUCKNOW-226016	1.Residence 05222341197	93336191875 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SRI RAM SRIVASTAVA	UP		2.Office	2.Office 3.Mobile	
2253. B/S1188 SRI KUMAR TIWARI	10707/2003 Bar Council of	03/11/2003	1.Residence 422/42, TOP DARWAZA CHAUPATIYA, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE P.C. TRIPATHI BESIDE LUCKNOW BAR BRANCH OFFICE	UP		2.Office	2.Office 3.Mobile 9795042015	
2254. B/S1191 SRI RAM GUPTA	2481/1995 Bar Council of	11/03/1995	1.Residence C-41,INDIRA NAGAR,LKO.	1.Residence	srgupta@aol.in 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI SITA RAM GUPTA AS ABOVE	UP		2.Office 3.Chamber in High Court CHAMBER NO. 01	2.Office 05223251174 3.Mobile 9235604006	
2255. B/S1192 SRICHANDRA SRIVASTAVA	1411/1999 Bar Council of	16/04/1999	1.Residence 538 KA/1182 TREVENI NAGAR LUCKNOW	1.Residence 0522757590	1)Proof of Practice is not enclosed.
LATE ROSHAN LAL SRIVASTAVA	UP		2.Office	2.Office 3.Mobile 9795145975	
2256. B/S1193 SRIKRISHAN SINGH	4505/1986 Bar Council of	06/11/1986	1.Residence 497/110 GA BABLU LAXMAN PRASAD MARG,BABUGANJ,P.O.NIRALA NAGR	1.Residence	1)Proof of Practice is not enclosed.
LATE PARASHURAM SINGH LKO-226020	UP		2.Office	2.Office 3.Mobile 9235735866	
2257. B/S1197 SUGANDHA BAGHEL	504/2006 Bar Council of	19/01/2006	1.Residence B-68 KALYANPUR (WEST) RING ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI R.N. SINGH BAGHEL	UP		2.Office	2.Office 3.Mobile 09450740390	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2258. B/S1198 SUBHASH CHANDRA SRIVASTAVA C.PRASAD SRIVASTAVA	1554/1996 Bar Council of UP	16/02/1996	1.Residence V-26 NEHRU ENCLAVE GOMTI NAGAR LUCKNOW 2.Office	1.Residence 9621222222 2.Office 3.Mobile 9415320000	1)Proof of Practice is not enclosed.
2259. B/S1201 SUBHASH BHARTI LATE GOPAL SINGH	4008/1999 Bar Council of UP	14/04/1999	1.Residence 628KA/94 BEGAMPURWA KURMANCHD NAGAR PS GOZIPUR LUCKNOW 2.Office	1.Residence 09415018135 2.Office 3.Mobile 09795851444)ENROLLMENT NO. ILLEGIBLE IN CERTIFICATE ENCLD
2260. B/S1202 SUBHASH CHANDRA RAM LAL	9099/2002 Bar Council of UP	19/10/2002	1.Residence 6/214, VIKAS NAGAR COLONY LUCKNOW 226022 2.Office	1.Residence 2.Office 3.Mobile 9450368964	subhash214@gmail.com 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
2261. B/S1203 SUBHASH CHANDRA LATE FEKU RAM	1860/2011 Bar Council of UP	13/03/2011	1.Residence H.NO.L-175 SECTOR E, L.D.A.COLONY LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9415436324	1)Proof of Practice is not enclosed.
2262. B/S1207 SUBHASH CHANDRA LAL SARJOO RAM	2570/2008 Bar Council of UP	18/07/2008	1.Residence H.NO.589KHA/850 AMBEDKARPURAM TELIBAGH LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09026920497	1)Proof of Practice is not enclosed.
2263. B/S1212 SUBHASH CHANDRA SHARMA LATE RAMA SHANKER SHARMA DO	5906/2006 Bar Council of UP	27/11/2006	1.Residence 148/93 DUGAWAN LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9415289790)ADDRESS ILLEGIBLE IN ADDRESS PROOF ENCLOSED.
2264. B/S1215 SUBHASH CHANDRA SRIVASTAVA SRI LAL BIHARI SRIVASTAVA	15530/2010 Bar Council of UP	04/10/2010	1.Residence VILL-REWA POST PHOWKALGANJ P.S. RAMPUR KALWAN BISWAN SITAPUR 2.Office	1.Residence 2.Office 3.Mobile 09450364945	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2265. B/S1218 SUBHASH CHANDRA YADAV	13134/2010 Bar Council of	04/09/2010	1.Residence RAHIMABAD, BIJNOUR LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed. 3)Local Address proof is not enclosed.
RAGHUVEER YADAV	UP		2.Office	2.Office 3.Mobile 9616035612	
2266. B/S1227 SUBODH KUMAR SHUKLA	5300/2005 Bar Council of	25/09/2005	1.Residence 402/43 KATRA WAFI BEG CHOWK LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
RAM KISHORE SHUKLA DO	UP		2.Office	2.Office 3.Mobile 9335288501	
2267. B/S1238 SUDEEP UPRETI	3305/1993 Bar Council of	25/07/1993	1.Residence 56/19 BAGH AINA BIBI HUSSAINGANJ LUCKNOW	1.Residence 09889776074	upreti_sudeep@yahoo.com 1)Proof of Practice is not enclosed.
LATE SRI SURESH CHANDRA UPRETI AS ABOVE	UP		2.Office	2.Office 08604455894 3.Mobile 09451248695	
2268. B/S1245 SUDHA VERMA	666/2000 Bar Council of	23/01/2000	1.Residence 531/17 BHINDIA TOLA BARA CHAND GANJ LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
LATE R.C. VERMA	UP		2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION	2.Office 3.Mobile 9335801465	
2269. B/S1252 SUDHAKER RAJPUT	2542/2008 Bar Council of	11/07/2008	1.Residence 72-B-SINGAR NAGAER ALLAM BAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.) INCOMPLETE ADDRESS PROOF ENCLOSED.
MR. VIJAY DEV RAJPUT UP ABOVE	UP		2.Office	2.Office 3.Mobile 09335327739	
2270. B/S1262 SUDHIR KUMAR	2886/2000 Bar Council of	03/03/2000	1.Residence 88/1 NAI BASTI BABUGANJ LUCKNOW	1.Residence	skumar49510@gmail.com 1)Proof of Practice is not enclosed.
GUR CHARAN LAL	UP		2.Office	2.Office 3.Mobile 945377773	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2271. B/S1263 SUDHIR KUMAR	2613/1985 Bar Council of	29/07/1985	1.Residence 94/77 NAWAIYAGANESH GANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE K.G.HARI 32 DR.B.N.VERMA ROAD LUCKNOW 226018	UP		2.Office 3.Chamber in High Court	2.Office 9389675771 3.Mobile	
2272. B/S1275 SUDHIR KUMAR SINGH	746/2003 Bar Council of	11/01/2003	1.Residence 495/106 SHANKAR NAGAR ALIGANJ LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI HARINAM SINGH	UP		2.Office 3.Chamber in High Court ROOM NO.1 AWADHWAR EXT.	2.Office 3.Mobile 09838121033	
2273. B/S1282 SUDHIR KUMAR TIWARI	9967/2002 Bar Council of	16/11/2002	1.Residence VILL.& POST KATHWARA BAKSHI KA TALAB LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI RAJ KUMAR TIWARI	UP		2.Office	2.Office 3.Mobile 09839860604	
2274. B/S1283 SUDHIR KUMAR YADAV	9572/2011 Bar Council of	24/12/2011	1.Residence 555JA/147 MEHANDI KHERA MANAK NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
AMAR SINGH YADAV	UP		2.Office	2.Office 3.Mobile 9559339062	
2275. B/S1289 SUDIP KUMAR DHOLE	2570/2007 Bar Council of	20/05/2007	1.Residence 33, GURU BHARTIYA PURAM, SEC.-9, INDIRA NAGAR, LUCKNOW	1.Residence	adv.sudipdhole@gmail.com 1)Proof of Practice is not enclosed.
LATE M.K. DHOLE AS ABOVE	UP		2.Office	2.Office 3.Mobile 9452293643	
2276. B/S1294 SUHAIL KASHIF	5699/2006 Bar Council of	11/11/2006	1.Residence NEHRU NAGAR COMPANY BAGH CIVIL LINES BARABANKI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
CH.MOHD.KASHIF	UP		2.Office	2.Office 3.Mobile 09305141523	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2277. B/S1298 SUJEET KUMAR SRIVASTAVA	3728/1992 Bar Council of	04/07/1962	1.Residence MUNICIPAL NO.72/10 LOKMANGANJ CHARGBAGH LUCKNOW	1.Residence 09415546236	1)Mismatch in enrollment date.
LATE SRI RAM PRASAD SRIVASTAVA 9 LOKMANGANJ CHARBAGH LUCKNOW	UP		2.Office	2.Office 3.Mobile 08960198796	
2278. B/S1308 SUMAN GUPTA	377/2003 Bar Council of	11/01/2003	1.Residence 142/38 AMANI GANJ AMINABAD LUCKNOW	1.Residence 9335836615	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
RAJENDRA KUMAR LADIES CHAMBER H.C.	UP		2.Office	2.Office 3.Mobile	
2279. B/S1312 SUMAN PANDEY	1796/1990 Bar Council of	02/05/1990	1.Residence 25/106 INDIRA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
RAMAKANT PANDEY 25/106 INDIRA NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9565297212	
2280. B/S1316 SUMAN VERMA	4495/2005 Bar Council of	09/09/2005	1.Residence 645A/117 GELI JANKI VIHAR COLONY JANKIPURAM LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Applicants name is not mentioned in the address proof enclosed. 3)Mismatch in enrollment no.
SRI SHEO PRASAD VERMA	UP		2.Office 3.Chamber in High Court JUNIOR LAYWER'S CHAMBER EXTENSION ROOM NO-2	2.Office 3.Mobile 09839008767	
2281. B/S1317 SUMAN YADAV	2908/2005 Bar Council of	16/05/2005	1.Residence 558/10/1 SUNDER NAGAR. ALAMBAGH. LUCKNOW	1.Residence 9450780778	avsingh.adv@gmail.com 1)Proper address proof is not enclosed as per the norms.
DR. ADITYA VEER SINGH	UP		2.Office	2.Office 9415223221 3.Mobile	
2282. B/S1320 SUMER SINGH YADAV	3928/1979 Bar Council of	13/09/1979	1.Residence RAJARAM TOLA BARGAD TALA P.O. KAKORI LUCKNOW	1.Residence 09838857396	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)ENROLLMENT NO. & ENROLLMENT DATE MISMATCH WIT
BABU LAL YADAV FIRDAUS COLONY YADAV BAZAR PO KAKORI DUBAGA LUCKNOW	UP		2.Office	2.Office 3.Mobile 09369846877	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2283. B/S1330 SUNEEL KUMAR	173/2012 Bar Council of	10/01/2012	1.Residence S-216 A SHAKTI NAGAR INDIRA NAGAR LUCKNOW	1.Residence	suniladvocate2012@gmail.com 1)Proof of Practice is not enclosed.
RAM KHELAWAN	UP		2.Office 3.Chamber in High Court AWADH BAR ROOM NO.1	2.Office 3.Mobile 09450368435	
2284. B/S1337 SUNIL AWASTHI	8298/2003 Bar Council of	09/08/2003	1.Residence 49 TILAK NAGAR AISHBAGH LUCKNOW	1.Residence	sunilawasthiadvocate@gmail.com 1)Proof of Practice is not enclosed. 2)Mismatch in enrollment no.
SRI DURGA PRASAD AWASTHI	UP		2.Office 3.Chamber in High Court CHAMBER NO-6 II ND FLOOR H.C. LUCKNOW	2.Office 05222653786 3.Mobile 09839390802	
2285. B/S1341 SUNIL DIXIT LATE NAND KISHORE DIXIT SAME	944/1998 Bar Council of UP	14/03/1998	1.Residence H.N.554/1301 PAWAN PURI LANE NO.4 ALAMBAGH LKO 2.Office	1.Residence 2.Office 3.Mobile 9450663795)ENROLLMENT DATE NOT MENTIONED ON MAIN FORM.
2286. B/S1342 SUNIL KR. KUSHWAHA SRI G.P. KUSHWAHA TELIBAGH NEAR KRISHNA LIFE HOSPITAL LKO	4517/2003 Bar Council of UP	12/04/2003	1.Residence E.W.S.-104 RATNAKAR KHAND SOUTH CITY LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09415768633	suniladvocate23@gmail.com 1)Proof of Practice is not enclosed.
2287. B/S1343 SUNIL KR. MISHRA LATE PARMESHWAR DEEN MISRA	7930/2001 Bar Council of UP	08/09/2001	1.Residence 542/L-1/68 NEW HAIDER GANJ POST CHOWK P.S. THAKUR GANJ LKO 2.Office 3.Chamber in High Court	1.Residence 9450019845 2.Office 3.Mobile	1)Local Address proof is not enclosed.
2288. B/S1346 SUNIL KUMAR KASHI PRASAD 497/192 BABUGANJ NIRALA NAGAR LUCKNOW	6758/2007 Bar Council of UP	27/10/2007	1.Residence VILL. DIGHAWAN POST SEMRAWAN BARABANKI 2.Office	1.Residence 2.Office 05224016217 3.Mobile 09936077084	sunil_verma2@yahoo.in 1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 3)Local Address proof is not enclosed.

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2289. B/S1349 SUNIL KUMAR	5080/2007 Bar Council of	11/08/2007	1.Residence VILL.SIRSHA KHERA GOSAI KHERA POST ASHOKA DISTT. UNNAO	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI RAM	UP		2.Office	2.Office 3.Mobile 09935338697	
2290. B/S1354 SUNIL KUMAR CHAURASIA	2211/2005 Bar Council of	24/04/2005	1.Residence VILL.KURHA POST MOHANLALGANJ DISTT. LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI PREM CHANDRA CHAURASIA	UP		2.Office 3.Chamber in High Court ROOM NO.4 OUDH BAR LUCKNOW	2.Office 3.Mobile 09936196589	
2291. B/S1355 SUNIL KUMAR GIRI	1906/1988 Bar Council of	09/04/1988	1.Residence VILL. CHAKGANGAGIR POST KAMLABAD BADHOLI B.K.T. LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
KESHAV RAJ GIRI	UP		2.Office	2.Office 3.Mobile 09936730392	
2292. B/S1362 SUNIL KUMAR SAHU	5974/2009 Bar Council of	13/09/2009	1.Residence NEAR BLOCK SALON DEHAT RAEBARELI	1.Residence 9451071991	sunilsahuadvocat@gmail.com 1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAM SAJEEVAN SAHU	UP		2.Office	2.Office 3.Mobile 9198607053	
2293. B/S1374 SUNIL KUMAR SINGH	6639/1994 Bar Council of	20/11/1994	1.Residence 4285/1 INDIRA NAGAR COLONY FAIZABAD	1.Residence 9450763299	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
PALAK DHARI SINGH	UP		2.Office	2.Office 3.Mobile 9628738434	
2294. B/S1375 SUNIL KUMAR SINGH (SIKARWAR)	3107/1985 Bar Council of	29/08/1985	1.Residence HNO 1 VILLAGE AHINDER POST UMRAVAL TEHSIL MALIHABAD LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHIV RAJ SINGH	UP		2.Office	2.Office 3.Mobile 09936014275	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2295. B/S1382 SUNIL KUMAR SRIVASTAVA	5424/2007 Bar Council of	19/08/2007	1.Residence 35 A.B. NAGAR COLLEGE ROAD UNNAO	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 3)Mismatch in enrollment no.
SATYA PRAKASH SRIVASTAVA	UP		2.Office	2.Office 3.Mobile 9336434300	
2296. B/S1393 SUNIL PANDEY	254/2010 Bar Council of	17/01/2010	1.Residence 529K/234 PANT NAGAR COLONY SEC-A KHURRAM NAGAR LKO	1.Residence	sunil2sparsh@gmail.com 1)Proof of Practice is not enclosed.)CHAMBER IN THE HIGH COURT IS WRONGLY MENTIONE
SHRI SWAMI NATH PANDEY G-12 RAM ASREY COMPLEX GWYNEE ROAD AMINABAD LUCKNOW	UP		2.Office 3.Chamber in High Court 103 COMMISSIONER COMPOUND	2.Office 3.Mobile 09415419699	
2297. B/S1398 SUNITA DEVI	4553/1996 Bar Council of	29/10/1996	1.Residence HS-2/821 SECTOR F JANKIPURAM LUCKNOW	1.Residence 05222732383	1)Proof of Practice is not enclosed.
VIMAL KUMAR DO	UP		2.Office	2.Office 3.Mobile 9044582890	
2298. B/S1406 SURAJ BHANU	1381/1996 Bar Council of	15/02/1996	1.Residence C-3443 RAJAJIPURAM LUCKNOW	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
CHHAVINATH DO	UP		2.Office	2.Office 3.Mobile 9451660875	
2299. B/S1411 SURAJ SINGH	9047/2011 Bar Council of	17/12/2011	1.Residence MAHMOODPUR SULTANPUR	1.Residence 9936039714	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHIV KUMAR SINGH	UP		2.Office	2.Office 9236956952 3.Mobile	
2300. B/S1412 SURANDRA KUMAR	1407/1984 Bar Council of	14/07/1984	1.Residence VILL-LOADKHARA (AUOMRU)POST BHAQWANT PUR MALL LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 3)Mismatch in enrollment date.)CHAMBER IN THE HIGH COURT IS WRONGLY MENTIONE
SRI RAM BHAROSEY LAL AS ABOVE	UP		2.Office 3.Chamber in High Court CIVIL COURT ROOM NO.43 BEHIND NAZARAT LUCKNOW	2.Office 3.Mobile 09450355503	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2301. B/S1413 SURENDRA KUMAR SINGH LATE RAM KUMAR SINGH	2428/1978 Bar Council of UP	30/08/1978	1.Residence HOUSE NO. 256/316 KHAJUHA LUCKNOW-4 2.Office	1.Residence 2.Office 3.Mobile 9335775618	1)Proof of Practice is not enclosed.
2302. B/S1418 SURENDRA KUMAR GARG LATE DHAN PRAKASH GARG 103 SHREE RAM APARTMENT NEW BERRY ROAD DALIBAGH LUCKNOW	17543/1999 Bar Council of UP	11/09/1999	1.Residence 5 DAYANAND MARG ALLAHABAD-211001 2.Office	1.Residence 05322420970 2.Office 05224074507 3.Mobile 09936336555	skgargadvocates@yahoo.co.in 1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
2303. B/S1421 SURENDRA KUMAR MISHRA DHANRAJ MISHRA C-91, SEC-J ALIGANJ, LUCKNOW	4644/2008 Bar Council of UP	31/08/2008	1.Residence 22 BHEPATPUR PARASIYAPANDIT, GONDA 2.Office	1.Residence 2.Office 3.Mobile 9450555882	surendra.mishra001@gmail.com 1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
2304. B/S1422 SURENDRA KUMAR MISRA RAMESH MISRA	668/2009 Bar Council of UP	07/02/2009	1.Residence OFFICERS COLONY,SEKSANA SUGAR MILL,BISWAN, SITAPUR 2.Office 3.Chamber in High Court AWADH BAR	1.Residence 2.Office 3.Mobile 9889902167	surendramisra83@yahoo.com 1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
2305. B/S1424 SURENDRA KUMAR NIGAM LATE B.P. NIGAM	5231/1991 Bar Council of UP	08/12/1991	1.Residence 446/44 MUSAHIBGANJ THAKURGANJ LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09415545212	1)Proof of Practice is not enclosed.
2306. B/S1435 SURENDRA KUMAR VERMA SRI VIKRAM SINGH VERMA 39 AVADH KUNJ FARIDI NAGAR INDIRA NAGAR LUCKNOW	3924/2001 Bar Council of UP	28/04/2001	1.Residence 311/32 SUBASH NAGAR DESHARA BAGH BARABANKI 2.Office 3.Chamber in High Court	1.Residence 9454188307 2.Office 9453820800 3.Mobile	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2307. B/S1438 SURENDRA NATH PANDEY	350/1988 Bar Council of	22/07/1988	1.Residence VILL.AURHAVA POST DEBRUWA PARGANA NAUGAD DISTT.SIDDHARTH NAG	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)BAR COUNCIL CERTIFICATE IS OF DELHI.
LATE ACHYUTANAND PANDEY 102/37 SHANKHDHAR PALECE SHIVAJI MARG LUCKNOW	DL		2.Office	2.Office 3.Mobile 9971099582	
2308. B/S1440 SURENDRA NATH TIWARI	2870/2003 Bar Council of	07/03/2003	1.Residence VILL.BERA,DHAKAIYA,P.O.AMSIN,DISTT-FAIZABAD	1.Residence 05222702400	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proper address proof is not enclosed as per the norms.
LATE SRI RAM BAHADUR TIWARI 624K/8 GANGAVIHAR COLNY CHINHAT LKO	UP		2.Office 3.Chamber in High Court CH.NO.28	2.Office 3.Mobile 9415091603	
2309. B/S1444 SURENDRA PRAKASH YADAV LATE SAHDEV PRASAD 545 KA/C-32 RAM VIHAR PARA RAJAJIPURAM LUCKNOW	9822/2005 Bar Council of UP	18/12/2005	1.Residence 545 KA/C-32 RAM VIHAR PARA RAJAJIPURAM LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 7376620584) INCOMPLETE DOCUMENTATION
2310. B/S1447 SURENDRA SAXENA LATE SRI S.S.L. SAXENA -DO-	673/1978 Bar Council of UP	28/02/1978	1.Residence 448/06/12 NAGAREYA THAKURGANJ LUCKNOW 2.Office	1.Residence 09235124697 2.Office 3.Mobile	saxenasurendra@yahoo.co.in 1)Proof of Practice is not enclosed.
2311. B/S1449 SURENDRA SINGH LATE RAGHUVENDRA SINGH AS ABOVE	640/1978 Bar Council of UP	28/02/1978	1.Residence 131/27 NEEL ROAD KAISHERBAGH LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9335682915	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
2312. B/S1451 SURENDRA SINGH SRI KAMLA PRASAD SINGH	5460/1982 Bar Council of UP	21/12/1982	1.Residence H.NO 1555 CIVIL LINE 2 BADIYAVEER SULTANPUR 2.Office	1.Residence 2.Office 9838441208 3.Mobile	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2313. B/S1452 SURENDRA SINGH YADAV	3601/2003 Bar Council of	02/04/2003	1.Residence PIPROULI NEAR SOUTH CITY LUCKNOW	1.Residence 9198687777	surendra7077@gmail.com 1)Proper address proof is not enclosed as per the norms.
RAJHURAJ SINGH YADAV DO	UP		2.Office	2.Office 3.Mobile 9473777700	
2314. B/S1453 SURENDRA SRIVASTAVA	7730/2003 Bar Council of	09/08/2003	1.Residence 538K/314,SHRI PURAM TRIVENI NAGAR III SITAPUR ROAD,LKO	1.Residence 9415426126	surendra.srivastava1@gmail.com 1)Proof of Practice is not enclosed.
SRI PREM CHANDRA SRIVASTAVA DO	UP		2.Office	2.Office 3.Mobile	
2315. B/S1456 SURESH BABU	5000/1995 Bar Council of	12/08/1995	1.Residence H.NO. 212 NARAYAN PURI POST MANAS NAGAR KRISHNA NAGAR LKO.	1.Residence	1)Proof of Practice is not enclosed.
LATE RAMESHWAR DAYAL	UP		2.Office	2.Office 3.Mobile 9415159683	
2316. B/S1457 SURESH CHAND 'RAO'	2866/1998 Bar Council of	23/08/1998	1.Residence 37, ALOK NAGAR, KALYANPUR WEST, LUCKNOW.	1.Residence	1)Proof of Practice is not enclosed.
MAYA RAM 'RAO'	UP		2.Office	2.Office 3.Mobile 09450131665	
2317. B/S1460 SURESH CHANDRA	1150/1971 Bar Council of	11/11/1971	1.Residence 628/71 S SHAKTI NAGAR FAIZABAD ROAD LUCKNOW	1.Residence	1)Mismatch in enrollment date.
LATE RAMESHWAR PRASAD DO	UP		2.Office 3.Chamber in High Court	2.Office 05222341202 3.Mobile 9415089741	
2318. B/S1461 SURESH CHANDRA ARORA	414/1978 Bar Council of	13/02/1978	1.Residence 551JHA/37 RAMNAGAR KANPUR ROAD ALAM BAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date.
LATE RAM GOPAL ARORA	UP		2.Office	2.Office 3.Mobile 09305827717	

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2319. B/S1465 SURESH CHANDRA MISHRA	1726/1989 Bar Council of	17/02/1989	1.Residence 4/264-65 RUCHI KHAND I SHARDA NAGAR LUCKNOW	1.Residence	suresh9450362743@gmail.com 1)Mismatch in enrollment date. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
RAM BHAROSE MISHRA AS ABOVE	UP		2.Office	2.Office 9450362743 3.Mobile	
2320. B/S1466 SURESH CHANDRA MISHRA	1830/1982 Bar Council of	05/04/1982	1.Residence 268/92 MASTER KANHIYALAL ROAD AISHBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.)BAR COUNCIL CERTF. DOES NOT BEAR SIGNATURE.
LATE G.D.MISHRA AS ABOVE	UP		2.Office	2.Office 3.Mobile 9839073085	
2321. B/S1471 SURESH CHANDRA SRIVASTAVA	3664/2004 Bar Council of	10/07/2004	1.Residence 569CH/26 PREMNAGAR ALAMBAGH LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
LATE LALTA PRASAD SRIVASTAVA SAME	UP		2.Office	2.Office 05222454011 3.Mobile 09451905634	
2322. B/S1474 SURESH CHANDRA SRIVASTAVA LATE SHITLA PRASAD SRIVASTAVA	361/1965 Bar Council of UP	21/05/1965	1.Residence 199 M.M.I.G. RAM NAGAR L.D.A. COLONY AISHBAGH LUCKNOW 2.Office	1.Residence 05224066283 2.Office 3.Mobile 9935087372	hccounsel@yahoo.com)CERTIFICATE OF ENROLLMENT IS INCOMPLETE, ONLY
2323. B/S1475 SURESH CHANDRA TIWARI	4305/1992 Bar Council of	22/07/1992	1.Residence 67/81 RAM NARAIN JOSHI LAN LALKUWAN P.O.SUNDARBAGH LKO.	1.Residence	1)Proper address proof is not enclosed as per the norms.
LATE DEVI PRASAD TIWARI 6,LARENCD LENES HAZRATGANJ LUCKNOW	UP		2.Office 3.Chamber in High Court RAJDHANI BAR ASSO.HIGH COURT	2.Office 3.Mobile 9415140494	
2324. B/S1477 SURESH CHANDRA YADAV	3949/2001 Bar Council of	28/04/2001	1.Residence VILL. SALEMPUR PATAURA, P.O.-KAKORI, P.S.-PARA, LKO.	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE RANG LAL YADAV AS ABOVE	UP		2.Office 3.Chamber in High Court ROOM NO.-1, HIGHCOURT, LKO.	2.Office 3.Mobile 7499693262	

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2325. B/S1479	1216/2005	28/02/2005	1.Residence	1.Residence	

SURESH KUMAR	Bar Council of		10/270 SECTOR 10 INDIRA NAGAR LUCKNOW		1)Proof of Practice is not enclosed.
SRI RAM JEET DO	UP		2.Office 3.Chamber in High Court AWADH BAR ASSOCIATION H.C.LUCKNOW	2.Office 3.Mobile 9450448477	
2326. B/S1480 SURESH KUMAR	586/1988 Bar Council of	24/02/1988	1.Residence VILL & POST AMETHI DISTT. LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI RAM PRAKASH MISRA 84/290 KATAR MAQUBLGANJ LUCKNOW	UP		2.Office	2.Office 2835542 3.Mobile 09450642398	
2327. B/S1481 SURESH KUMAR	11145/1999 Bar Council of	17/06/1999	1.Residence VILL.BHEDAHAAN KHERA M/O NEEJAMPUR MAGNIGARA POST HASAN LKO.	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI RAM	UP		2.Office	2.Office 3.Mobile 09936342149	
2328. B/S1483 SURESH KUMAR	2042/2001 Bar Council of	07/03/2001	1.Residence 496/49/1 CHHOTA CHANDGANJ LUCKNOW	1.Residence 8687337276	srisureshkumar6@gmail.com 1)Proof of Practice is not enclosed.
LATE RAM SHANKER SWARNKAR 6 HAIDER MARKET DALIGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 8953809206	
2329. B/S1484 SURESH KUMAR	1572/2004 Bar Council of	11/03/2004	1.Residence VIOLL-BAKKHA KHERA POST NABIPANAH MALIHABAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI JODHA BARAMANDA NO-2 COLLECTRATE LUCKNOW	UP		2.Office	2.Office 3.Mobile 09838878435	
2330. B/S1485 SURESH KUMAR	6740/1992 Bar Council of	18/10/1992	1.Residence VILL. RAIPUR P/O BHADESUA DISTT. LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 3)Mismatch in enrollment date.
LATE SHYAM	UP		2.Office 3.Chamber in High Court AWADH BAR LIBRARY HIGH COURT LKO	2.Office 3.Mobile 09621244527	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2331. B/S1486	4451/2008	29/08/2008	1.Residence	1.Residence	sureshsharmabbk@gmail.com

SURESH KUMAR	Bar Council of		SATYA PREMI NAGAR BEHIND WARIS CHILDREN ACADEMY BARABANKI		1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RADHEY SHYAM NARAYAN MARKET B-6 LALBAGH LUCKNOW	UP		2.Office 3.Chamber in High Court AWADH BAR ASSOCIATION ROOM NO. 03 HIGH COURT LKO	2.Office 3.Mobile 9450283269	
2332. B/S1487 SURESH KUMAR	9021/2004 Bar Council of	27/11/2004	1.Residence VILL.GOTHUA POST KAITHAPUR DISTT. SULTANPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI DOODH NATH E-324 SECTORM ASHIYANA LUCKNOW	UP		2.Office	2.Office 3.Mobile 08052363295	
2333. B/S1492 SURESH KUMAR MISHRA	6171/2007 Bar Council of	26/10/2007	1.Residence ES-1 B/245,SITAPUR ROAD YOJNA,JANKIPURAM,S.A. LUCKNOW	1.Residence	1)Mismatch in enrollment date. 2)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
LATE SRI P.N.MISHRA AS ABOVE	UP		2.Office	2.Office 3.Mobile 9453198295	
2334. B/S1494 SURESH KUMAR PANDEY	13379/1999 Bar Council of	16/07/1999	1.Residence VILL. PHOOL PUR POST KUEBHAR DISTT. SITAPUR	1.Residence 09454041218	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE SRI RAM PRASAD PANDEY 5/932 VIRAM KHAND GOMTI NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09838827908	
2335. B/S1496 SURESH KUMAR SINGH	9352/2003 Bar Council of	18/10/2003	1.Residence VILL. GADI KANDAILA POST RANIGANJ BAHRAICH	1.Residence 9648977000	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
BINDRA SINGH 554/182 CHA CHHOTA BARHA ALAMBAGH LUCKNOW	UP		2.Office	2.Office 3.Mobile 9453948765	
2336. B/S1497 SURESH KUMAR SINGH	1145/1978 Bar Council of	10/04/1978	1.Residence MALTI-NIKUNJ F-2154 RAJAJIPURAM LUCKNOW	1.Residence 05222418006	1)Proof of Practice is not enclosed.
JUSTICE G.B. SINGH (RETD.) AS ABOVE	UP		2.Office	2.Office 3.Mobile 09198352000	

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2337. B/S1498 SURESH KUMAR SRIVASTAVA	4497/1962 Bar Council of	09/03/1962	1.Residence PEELI KOTHI MURGH KHANA NEAR CITY STATION LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE SRI RAMAPAT RAM AS ABOVE	UP		2.Office 3.Chamber in High Court ROOM NO.10 2ND FLOOR	2.Office 2624108 3.Mobile	
2338. B/S1499 SURESH KUMAR SRIVASTAVA	1238/1978 Bar Council of	14/04/1978	1.Residence E-4520 SEC-11 RAJAJIPURAM LUCKNOW	1.Residence 05222412248	1)Proof of Practice is not enclosed.
LATE S.P. VERMA AS ABOVE	UP		2.Office	2.Office 3.Mobile 09415576993	
2339. B/S1507 SURESH NARAYAN	4249/1984 Bar Council of	23/10/1984	1.Residence C-4012 C-BLOCK RAJAJIPURAM LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SIYA RAM -DO-	UP		2.Office	2.Office 3.Mobile 09918527047	
2340. B/S1509 SURESH PAL	17490/2010 Bar Council of	02/12/2010	1.Residence 618/48 GADARIYAN PURWA VISHAL KHAND-4 GOMTI NAGAR LUCKNOW	1.Residence DO	1)Proof of Practice is not enclosed.
CHETRAM PAL DO	UP		2.Office	2.Office 8601309290 3.Mobile DO	
2341. B/S1512 SURESH SHARMA	659/1998 Bar Council of	23/02/1998	1.Residence E.D-163 SECTOR-Q, ALIGANJ, LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
C.P.SHARMA	UP		2.Office	2.Office 3.Mobile 9839136976	
2342. B/S1515 SURESH TRIPATHI	4012/2005 Bar Council of	21/08/2005	1.Residence 624GHA/149 NEW GULISTA COLONY CHINHUT LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
BHRAMCHARI TRIPATHI DO	UP		2.Office	2.Office 3.Mobile 9335212790	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2343. B/S1517 SURY PAL	55/2008 Bar Council of	23/01/2008	1.Residence V.XP. ATAURA BUZURG DISTT- RAE BARELLY	1.Residence	1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms. 3)Residential address as per the proof enclosed

LATE SRI MURLI DHAR 3/192, VIJAINI KHAND GOMTI NAGAR, LUCKNOW	UP		2.Office		2.Office 3.Mobile 9450501600	is beyond the municipal limit of Lucknow.) PHOTOGRAPH IS NOT SELF ATTESTED.
2344. B/S1519 SURYA BHAN PANDEY	1211/1985 Bar Council of	17/03/1985	1.Residence C-8 BHIKHAM PUR COLONY PAPER MILL ROAD NISHATGANJ LUCKNOW		1.Residence	suryabhan.15@yahoo.com 1)Mismatch in enrollment date. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI R.S. PANDEY AS ABOVE	UP		2.Office 3.Chamber in High Court 51 HIGH COURT LUCKNOW		2.Office 05222334080 3.Mobile 9415111887	
2345. B/S1520 SURYA BHAN SINGH	4944/1990 Bar Council of	11/11/1990	1.Residence H.NO.163 SEC-10-A VRINDAVAN YOJNA RAEBARELI ROAD LUCKNOW		1.Residence 09450956450	1)Proper address proof is not enclosed as per the norms.
LATE SHIV NAYAK SINGH AS ABOVE	UP		2.Office		2.Office 3.Mobile 09450021025	
2346. B/S1528 SURYA MANI	1238/2002 Bar Council of	10/02/2002	1.Residence E-2/376 VINEET KHAND, GOMTI NAGAR LUCKNOW-226010		1.Residence 9452388279	1)Proof of Practice is not enclosed.
SHREE RAM YADAV LESA COLONY, NEAR BALRAMPUR HOSPITAL, GOLAGANJ, LUCKNOW	UP		2.Office		2.Office 3.Mobile 9307208540	
2347. B/S1532 SURYA NATH PANDEY	555/1994 Bar Council of	31/03/1974	1.Residence 87/24, SHAKTI NAGAR, INDIRA NAGAR, LUCKNOW.		1.Residence	1)Proof of Practice is not enclosed. 2)Mismatch in enrollment no.
LATE VISHWA NATH PANDEY AS ABOVE	UP		2.Office		2.Office 3.Mobile 9415780444	
2348. B/S1540 SURYAPAL YADAV	3329/1979 Bar Council of	26/11/1979	1.Residence H.N.551 JA/129 RAM PRASAD KHERA ALAMBAGH LKO		1.Residence	1)Proof of Practice is not enclosed.
SARJOO PRASAD YADAV	UP		2.Office		2.Office 9335250085 3.Mobile	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2349. B/S1541 SUSHANT TRIPATHI	834/1995 Bar Council of	15/01/1995	1.Residence M-439 SECTOR-D ,L.D.A COLONY,KANPUR ROAD ,LKO (UP)	1.Residence	1)Proper address proof is not enclosed as per the norms.

KRISHNA KANT TRIPATHI	UP		2.Office	2.Office	
				3.Mobile 8090478284	
2350. B/S1542 SUSHEEL KUMAR ARYA	7628/2000 Bar Council of	29/05/2000	1.Residence 6/684 SECTOR 6 VIKAS NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
MR.GYAN CHAND ARYA DO	UP		2.Office 3.Chamber in High Court	2.Office 9307775815 3.Mobile	
2351. B/S1544 SUSHEEL KUMAR SRIVASTAVA	988/1977 Bar Council of	28/04/1977	1.Residence H.NO.356/225/335 ASHOK NAGAR LUCKNOW	1.Residence 09919871454	1)Proof of Practice is not enclosed.
LATE IQBAL BAHADUR SRIVASTAVA AS ABOVE	UP		2.Office	2.Office 3.Mobile 09935306564	
2352. B/S1545 SUSHEEL KUMAR TIWARI	8635/2011 Bar Council of	13/12/2011	1.Residence VILL.KAMAL PURPIKAR POST MUBARAKPUR AMBEDKAR NAGAR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
GAYA PRASAD TIWARI	UP		2.Office 3.Chamber in High Court ROOM NO.3 OUDHBAR ASSOCIATION HIGH COURT LUCKNOW	2.Office 3.Mobile 08081911127	
2353. B/S1548 SUSHIL KUMAR	7909/2007 Bar Council of	05/12/2007	1.Residence SALEEM PUR PATAURA LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
KUNDAN LAL	UP		2.Office	2.Office 3.Mobile 9235856332	
2354. B/S1550 SUSHIL KUMAR	9020/2002 Bar Council of	19/10/2002	1.Residence 8/521 RAGNI KHAND RAGMIKHAND LUCKNOW-226012	1.Residence	adsushilkumar@gmail.com 1)Proof of Practice is not enclosed. 2)Applicants name is not mentioned in the address proof enclosed.
RAM CHANDRA	UP		2.Office 3.Chamber in High Court ROOM NO-1 OUDH BAR ASSOCIATION LUCKNOW	2.Office 3.Mobile 09935860934	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2355. B/S1554 SUSHIL KUMAR DWIVEDI	527/2002 Bar Council of	17/01/2002	1.Residence NEAR PAPAL WALA MANDIR MAJAM NAGER SAADARGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
DEO NATH DWIVEDI	UP		2.Office	2.Office	

2356. B/S1556 SUSHIL KUMAR MISHRA	3599/2008 Bar Council of	04/03/2008	1.Residence B-240 KAHHAIYA NAGAR KALYANPUR WEST LUCKNOW	3.Mobile 09451553198	SUSHILMISHRAHIGHCOURT.gmail.com 1)Mismatch in enrollment date. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
RAM BILASH MISHRA	UP		2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION COMMON HALL ROOM NO. 1	2.Office 3.Mobile 9454701029	
2357. B/S1557 SUSHIL KUMAR MISHRA	1217/2004 Bar Council of	29/02/2004	1.Residence VILL. DHAKAULI POST SOMAIYA NAGAR BARABANKI	1.Residence 09305845110	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
MUNNO LAL 356/57 KAMLA SADAN ASHOK BIHAR ALAMNAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09415595557	
2358. B/S1570 SUSHIL KUMAR SINGH	6167/1999 Bar Council of	05/05/1999	1.Residence VILL. DAUDPUR POST THAWER P.S. MALIHABAD LUCKNOW	1.Residence 09198472343	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRISANTU LAL	UP		2.Office	2.Office 3.Mobile 09936411572	
2359. B/S1574 SUSHIL KUMAR SRIVASTAVA	7381/2011 Bar Council of	19/11/2011	1.Residence 987/8 B MANAS NAGAR LUCKNOW	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
JAGDAMBA PRASAD SRIVASTAVA	UP		2.Office	2.Office 3.Mobile 9236156527	
2360. B/S1577 SUSHIL KUMAR VERMA	6301/2011 Bar Council of	30/10/2011	1.Residence VILL. BEHTA BEHTI BHUKUNDA BAZAR SITAPUR	1.Residence 8009999533	sushilkumarverma897@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
BHAGOUTI PRASAD VERMA	UP		2.Office	2.Office 05224016217 3.Mobile 8090666031	

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2361. B/S1584 SUSHMA TIWARI LATE DEENA NATH TIWARI AS ABOVE	1248/2002 Bar Council of UP	10/02/2002	1.Residence C-1407/3 INDIRA NAGAR LUCKNOW 2.Office	1.Residence 2.Office) PROOF OF PRACTICE NOT STAMPED.

2362. B/S1587 SWAMI PRASAD YADAV CHOTEY LAL YADAV	3370/1994 Bar Council of UP	30/07/1994	1.Residence 589, RAHEEM NAGAR PATIYANA, LKO. 2.Office	3.Mobile 09305012767 1.Residence 589, raheemnagar patiyana, lko. 1)Mismatch in enrollment date. 2.Office 3.Mobile 9335725217
2363. B/S1588 SWAPNIL DWIVEDI	7847/2010 Bar Council of UP	27/06/2010	1.Residence 419/301 BAHADURGANJ ALLAHABAD 2.Office	1.Residence swapnil_dwivedi@rediffmail.com 1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2.Office 3.Mobile 9450567896
KAMLESH KUMAR DWIVEDI 229 SE 315 TAK BAHADURGANJ ALLAHABAD	2348/1989 Bar Council of UP	02/04/1989	1.Residence VILL.& POST RAHIMABAD P.S. MALIHABAD LUCKNOW 2.Office	1.Residence 1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2.Office 3.Mobile 08799244299
2364. B/S1590 SWASTHA NATH TIWARI SRI LATE SIDH NATH TIWARI 123/43/5 B.N. ROAD KAISERBAGH LUCKNOW	2348/1989 Bar Council of UP	02/04/1989	1.Residence VILL.& POST RAHIMABAD P.S. MALIHABAD LUCKNOW 2.Office	1.Residence 1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2.Office 3.Mobile 08799244299
2365. B/S1612 SYED ASKARI ANWER LATE SYED JAMIN HUSAIN NAQVI AS ABOVE	2041/1980 Bar Council of UP	21/08/1980	1.Residence 467/99/24 SHEESH MAHAL HUSAINABAD LUCKNOW 2.Office	1.Residence 1)Proof of Practice is not enclosed. 2.Office 3.Mobile 09335267887
2366. B/S1626 SYED IQBAL AHMAD LATE SYED MUSHTAQ AHMAD	2596/1985 Bar Council of UP	29/07/1985	1.Residence 106/18 NAZAR BAGH, LUCKNOW 226001 2.Office 3.Chamber in High Court CIVIL COURT LUCKNOW	1.Residence 1)Proof of Practice is not enclosed. 2.Office 3.Mobile 9838554054

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2367. B/S1627 SYED IQBAL HAIDER LATE SYED SIBTEY MOHAMMAD KALBE ABID PLAZA CHOWK SABJI MANDI LUCKNOW	12594/1999 Bar Council of UP	02/07/1999	1.Residence H.NO. 422/108A TOP DARWAZA CHAUPATIAN ROAD LUCKNOW 2.Office	1.Residence 9839507485 2.Office 05224043222 3.Mobile 8858992033) INCOMPLETE RATION CARD FILED.
2368. B/S1635	1798/1984	18/05/1984	1.Residence	1.Residence	

SYED MAHMOOD HASAN RIZVI	Bar Council of		66 MAQBARA GOLLA GANJ LUCKNOW			1)Proof of Practice is not enclosed.)REGISTRATION CERTIFICATE OF BAR COUNCIL OF U.
SYED SADIG HUSAIN RIZVI	UP		2.Office		2.Office	
					3.Mobile 09415111850	
2369. B/S1636 SYED MAJID ALI	2628/2007 Bar Council of	20/05/2007	1.Residence 4/19 VIKAS KHAND GOMTI NAGAR LUCKNOW		1.Residence	1)Proof of Practice is not enclosed.
SYED ABID ALI	UP		2.Office		2.Office	
102-A CENTRAL BAR ASSOCIATION DISTT. COURT LUCKNOW					3.Mobile 09838565818	
2370. B/S1640 SYED MAZAHIR HUSSAIN	496/1989 Bar Council of	23/01/1989	1.Residence 467/153KA, HUSAINABAD, LUCKNOW-226003		1.Residence	1)Proof of Practice is not enclosed.
SYED FAZIL HUSAIN AS ABOVE	UP		2.Office		2.Office	
					3.Mobile 9935358604	
2371. B/S1643 SYED MOHAMMAD ALI	820/1969 Bar Council of	14/11/1969	1.Residence VILL.KHALRA SIADAT P.S. LAL GANJ PRATAPGARH		1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
LATE HAFIZALI	UP		2.Office		2.Office	
			3.Chamber in High Court CHAMBER NO.46		3.Mobile 09792010368	
2372. B/S1651 SYED MOHD ASAD	11713/2003 Bar Council of	30/11/2003	1.Residence 4/8 TIKAIT RAI TALAB COLONY LUCKNOW		1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SYED NAFIS AHMAD	UP		2.Office		2.Office	
					3.Mobile 9369476610	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark	
2373. B/S1654 SYED MOHD SHAN	8273/2008 Bar Council of	28/12/2008	1.Residence H.NO.467/108/2 SHEESHMAHAL HUSAINABAD CHOWK LUCKNOW-3		1.Residence	1)Proof of Practice is not enclosed.
SYED MOHD ALI JAFAR	UP		2.Office		2.Office	
					3.Mobile 9005530081	
2374. B/S1657 SYED MOHD. ASADULLAH	2343/2002 Bar Council of	14/03/2002	1.Residence 556KA/447 BAITULNOOR MAKKA GANJ POST NIRALA NAGAR LUCKNOW		1.Residence 09415468423	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.

SYED MOHD. AYUB -AS ABOVE-	UP		2.Office	2.Office	
				3.Mobile 07499866161	
2375. B/S1660 SYED MUZAMMIL HASAN	8910/2007 Bar Council of	30/12/2007	1.Residence 165/56 KACHCHA HATA AMINABAD LUCKNOW	1.Residence	muzammilhasan57@yahoo.co.in 1)Proper address proof is not enclosed as per the norms.
SYED ABUL HASAN AS ABOVE	UP		2.Office	2.Office	
				3.Mobile 09305784068	
2376. B/S1662 SYED NIGHATULLAH	5462/2003 Bar Council of	04/06/2003	1.Residence H.I.G. 5 SECTOR E ALIGANJ LUCKNOW	1.Residence	1)Applicants name is not mentioned in the address proof enclosed.
LATE SYED IZZATULLAH	UP		2.Office	2.Office	
			3.Chamber in High Court AWADH BAR ASSOCIATION	3.Mobile 9795277959	
2377. B/S1663 SYED NUJHAT HUSAIN	6221/2007 Bar Council of	27/10/2007	1.Residence H.NO.450/77 MUFTI GANJ CHOWK,LKO-226003	1.Residence 05222406796	nujhat0101@gmail.com 1)Proof of Practice is not enclosed.
S.W.HUSAIN	UP		2.Office	2.Office	
				3.Mobile 9889010737	
2378. B/S1668 SYED SADAF ABBAS	2513/2009 Bar Council of	26/04/2009	1.Residence 207/71 JAGAT NARAIN ROAD CHOUDHARY GARHIA CHOWK LUCKNOW	1.Residence 09369022347	sadaf_abbaslko@yahoo.com 1)ProoF of Practice is not enclosed. 2)Applicants name is not mentioned in the address proof enclosed.
MR. SYED FAZAL ABBAS SAME AS ABOVE	UP		2.Office	2.Office	
				3.Mobile 09936769786	

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2379. B/S1669 SYED SAGHEER AHMAD	432/1988 Bar Council of	13/02/1988	1.Residence MOHALLA SALAMI GARHI PO KAKORI LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SYED SIRAJ MOHAMMAD	UP		2.Office	2.Office	
				3.Mobile 09795591444	
2380. B/S1672 SYED SAZID ALI ZAIDI	4623/2004 Bar Council of	23/07/2004	1.Residence 467/100 SHEESH MAHAL, HUSSAINABAD, CHOWK, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SYED MOHSIN ALI ZAIDI INFRONT OF SOUTH WING, CIVIL COURT BLDG, LUCKNOW	UP		2.Office	2.Office	

2381. B/S1675 SYED SHAHID ALI	9534/2003 Bar Council of	18/10/2003	1.Residence BARGADI BAKSHI KA TALAB LUCKNOW	3.Mobile 9335927542	1.Residence 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SYED SAZID ALI ASTI ROAD BAKSHI KA TALAB LUCKNOW	UP		2.Office	2.Office	
2382. B/S1676 SYED SHAM SHAD AHMAD	6209/1983 Bar Council of	21/12/1983	1.Residence H.NO.536/75 MADHEYGANJ KHADRA LUCKNOW	3.Mobile 9307658205	1.Residence 1)Proof of Practice is not enclosed.
LATE SYED NISAR AHMAD AS ABOVE	UP		2.Office	2.Office	
2383. B/S1678 SYED SHARAF HUSAIN	4266/1992 Bar Council of	22/07/1992	1.Residence H.NO. 544C/213 ALMAS BAGH HARDOI ROAD LUCKNOW	3.Mobile 08574005193	1.Residence 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SHRI SYED KHADIM HUSAIN AS ABOVE	UP		2.Office	2.Office	
2384. B/S1679 SYED SHOWEB HAIDER	6240/2009 Bar Council of	13/09/2009	1.Residence NEAR MASOOMIA MASJID 390/47 RUSTAM NAGAR SADATGANJ LUCKNOW	3.Mobile 9415522341	1.Residence yoolimadod08@yahoo.com 1)Proof of Practice is not enclosed.
SYED MUNEEB HAIDER	UP		2.Office	2.Office	
				3.Mobile 9335348017	

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2385. B/S1681 SYED TAUQEER AHMAD	7219/2008 Bar Council of	30/11/2008	1.Residence H.NO.2 SALAMI GARHI PO KAKORI LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SIRAJ MOHAMMAD	UP		2.Office	2.Office	
				3.Mobile 09454117180	
2386. B/S1684 SYED WASI HAIDER	1991/1975 Bar Council of	28/10/1975	1.Residence HNO 546/52 SARFARAZ GANJ NEAR ERA MEDICAL COLLEGE LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
SYED MOHD MOHSIN	UP		2.Office	2.Office	
				3.Mobile 09839045935	

2387. B/S1692 SYED.MOHD.SHAMS ALAM RIZVI	10106/2001 Bar Council of	21/11/2001	1.Residence H.N.451/204,NEAR ELECTRIC TRANSFARMERS,JAFARIA COLONY,LKO	1.Residence 05226545460	rizvi.shams@rediffmail.com' 1)Proof of Practice is not enclosed.
MR.MOHD.AFTAB ALAM RIZVI IN HOME	UP		2.Office	2.Office 3.Mobile 9450642004	
2388. B/S1695 SANJAY	4220/1999 Bar Council of	16/04/1999	1.Residence H.NO.122 CIVIL LINE NEHRU NAGAR BARABANKI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
LATE CHANDRA RAM VERMA 494/103 SARAI HASAN GANJ DALIGANJ LKO	UP		2.Office	2.Office 3.Mobile 9415142171	
2389. B/S1696 SANJAY KUMAR	1520/1990 Bar Council of	08/04/1990	1.Residence 230/42 DEG WALI GATE RAJA BAZAR LKO	1.Residence	1)Proof of Practice is not enclosed.
SAHDEV PRASAD	UP		2.Office	2.Office 05222260479 3.Mobile 9235781503	
2390. B/S1698 SARVESH KUMAR SHAHI	5720/2009 Bar Council of	13/09/2009	1.Residence SHAHI BHAWAN H. 127 DAYAAL RESI VASUNDRA EST GNESH PR CHI LK	1.Residence	shahi.nalsar@gmail.com 1)Mismatch in enrollment date. 2)Proof of Practice is not enclosed.
SHAILESH KUMAR SHAHI	UP		2.Office	2.Office 3.Mobile 9838776682	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2391. B/S1700 SAYED NASIR RAZA	1740/1986 Bar Council of	18/05/1986	1.Residence 144 KARBALA ABBAS BAGH HARDOI RD BALAGANJ LKO	1.Residence 9235710822	1)Proof of Practice is not enclosed.
LATE MOHD. RAZA	UP		2.Office	2.Office 3.Mobile 7505524382	
2392. B/S1703 SHIV KISHORE GUPTA	3173/1989 Bar Council of	31/05/1989	1.Residence 563/206 PANCHSHEEL SHIKSHA NIKETAN CHITRAGUPT NGR ALMB LKO	1.Residence	1)Proof of Practice is not enclosed.
RADHEY SHYAM GUPTA 563/206 PANCHSHEEL SHIKSHA NIKETAN CHITRAGUPT NGR ALMB LKO	UP		2.Office	2.Office 3.Mobile 9236540696	
2393. B/S1705 SHREE KANT	7449/2009 Bar Council of	28/10/2009	1.Residence 554/37/451/10 PAWANPURI LANE NO. 2, ALAMBAGH, LKO	1.Residence	1)Proof of Practice is not enclosed.

LATE DASU RAM VERMA 554/37/451/10 PAWAPURI LANE NO. 2, ALAMBAGH, LKO	UP		2.Office	2.Office	
2394. B/S1708 SIDDHARTHA KOHLI	5074/2008 Bar Council of	02/11/2008	1.Residence GULMOHAR ENCLAVE, 3, GOKHLE MARG LKO 226001	1.Residence	sidds1976@rediffmail.com 1)Proof of Practice is not enclosed.
SURENDRA KOHLI 58 HAZRATGANJ LKO 226001	UP		2.Office	2.Office 05223923086 3.Mobile 9935237775	
2395. B/S1710 SUDHIR KUMAR	4609/1987 Bar Council of	24/11/1987	1.Residence 563/112 CHIRAGUPT NAGAR ALAMBAGH LKO-5	1.Residence 05222455076	1)Proof of Practice is not enclosed.
LATE S.K.SINGH 563/112 CHITRAGUPT NAGAR ALAMBAGH LKO-5	UP		2.Office	2.Office 3.Mobile 9451088861	
2396. B/S1712 SUNITA SHARMA	4307/1999 Bar Council of	16/07/1999	1.Residence M1/56, SEC-B, ALIGANJ, LKO	1.Residence	1)Proof of Practice is not enclosed.
NEERAJ SHARMA RAIDAS MANDIR BHAWAN, CHANDGANJ, LKO	UP		2.Office	2.Office 9452775280 3.Mobile 9450910251	
2397. B/S1713 SURENDRA PRAKASH YADAV	6822/2005 Bar Council of	18/12/2005	1.Residence 545 KA/C-32 RAM VIHAR, PARA, RAJAJIPURAM, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SAHDEV PRASAD AS ABOVE	UP		2.Office	2.Office 3.Mobile 7376620584	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2398. B/S1716 SURESH KUMAR YADAV	4181/1992 Bar Council of	22/07/1992	1.Residence VILL HASAN KHERA MAJRA MALHA PS KAKORI, LKO	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE MAHADEV PRASAD YADAV H.NO. 602/1744 DUBBAGGA HARDOI ROAD, LKO	UP		2.Office	2.Office 3.Mobile 9235752687	
2399. B/S1730 SHARAD KUMAR LATE RAJENDRA KUMAR AS ABOVE	8118/2008 Bar Council of UP	28/12/2008	1.Residence 2A/1 E.S.I HOSPITAL CAMPUS MANAS NAGAR KANPUR ROAD LUCKNOW 2.Office 3.Chamber in High Court ROOM NO.4 OUDH BAR ASSOCIATION HIGH COURT LUCKNOW BENCH	1.Residence 2.Office 3.Mobile 9696202669	shukla.sharad89@gmail.com)IN PROOF OF PRACTICE, STAMP AND SIGNATURE OF
2400. B/S1732	3950/2006	18/08/2006	1.Residence	1.Residence	saisan1978@rediffmail.com

SANDEEP SRIVASTAVA	Bar Council of		4/138, VIRAT KHAND GOMTI NAGAR LUCKNOW		1)Mismatch in enrollment date.
SRI KRISHNA CHANDRA SRIVASTAVA AS ABOVE	UP		2.Office	2.Office 3.Mobile 9415774837	
2401. B/S1733 SANTOSH KUMAR DWIVEDI LATE C.L. DWIVEDI AS ABOVE	9096/2002 Bar Council of UP	19/10/2002	1.Residence 66, TAIGOR MARGA BARAULIYA DALEEGANJ LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9336961871) IN PLACE OF ENROLLMENT DATE, ONLY YEAR MENTIO
2402. B/S1734 SHAILENDRA TIWARI	68003/2001 Bar Council of	24/07/2001	1.Residence LANE NO.9 PAWAN PURI ALAMBAGH LUCKNOW	1.Residence	1)Mismatch in enrollment date. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
H K TIWARI 51 A SHAKTI SADAN PURANA QUILA LUCKNOW	UP		2.Office 3.Chamber in High Court 99	2.Office 05222455207 3.Mobile 9450114548	
2403. B/S1738 SANTOSH KUMAR SINGH	2450/2012 Bar Council of	20/04/2012	1.Residence C-722 CIVIL LINES DEWA ROAD NR BADI LINE CROSSING BARABANKI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Applicants name is not mentioned in the address proof enclosed.
LATE DWARIKA BUKSH SINGH E-1/15 SEC B ALIGANJ LUCKNOW	UP		2.Office	2.Office 9415094377 3.Mobile 9307330238	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2404. B/S1745 SUDHEER KUMAR SINGH LATE SHRIPAL SINGH AS ABOVE	18456/2010 Bar Council of UP	25/12/2010	1.Residence ED-94, SECTOR-Q ALIGANJ LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9621311966) IN PROOF OF PRACTICE, STAMP NOT AFFIXED.
2405. B/S1747 SUSHILA VISHNOI RAJ NARAYAN TRIPATHI AS ABOVE	1372/2008 Bar Council of UP	06/04/2008	1.Residence 130/26/1C J.C. BOSE MARG KAISERBAGH LUCKNOW 2.Office	1.Residence 3919513 2.Office 3919513 3.Mobile 9335949502) MISMATCH IN SIGNATURE OF AUTHORISED SIGNATORY
2406. B/S1748 SHESH VERMA LATE LEKH RAM VERMA AS ABOVE	1783/1979 Bar Council of UP	14/07/1979	1.Residence 93/58, GRAIN MARKET, GANESH GANJ, LUCKNOW 2.Office	1.Residence 2682281 2.Office 2682281 3.Mobile 9451064502) ENROLLMENT DATE NOT MENTIONED ON MAIN FORM

2407. B/S1785 SUBHASH BISARIA LATE R. B. BISARIA AS ABOVE	8106/2011 Bar Council of UP	30/11/2011	1.Residence 80 JAGAT NARAIN ROAD LUCKNOW 2.Office	1.Residence 9451950672 2.Office 3.Mobile 8604670138	subhashbisaria@gmail.com) PHOTOGRAPH NOT SELF-ATTESTED.
2408. B/S1786 SHIVENDRA PRATAP MR. SHYAM LAL	11690/2003 Bar Council of UP	30/11/2003	1.Residence 951 HARIVIHAR COLONY KAMLABAD BADHAULI SITAPUR ROAD LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9919917467	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
2409. B/S1790 SANYOG SINHA SRI. S.N. SAHAI	830/1997 Bar Council of UP	30/11/1997	1.Residence 3/74 PATRAKAR PURAM GOMTI NAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9451461784	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.) ENROLLMENT YEAR IS WRONGLY MENTIONED IN PROOF
2410. B/S1791 SHRIPAL SINGH LATE SRI JANGI SINGH DR. R.K. TANDON ROAD KAISERBAGH LUCKNOW	33/1961 Bar Council of UP	20/01/1961	1.Residence 329/20 BAGH TOLA PHOOLWALI GALI CHOWK LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 8009792271) ENROLLMENT NO. & YEAR MISMATCH WITH THE CERTI

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2411. B/S1792 SARITA MISHRA AVDHESH KUMAR MISHRA	14700/2010 Bar Council of UP	20/09/2010	1.Residence H.NO.148, GRAM BEHTA, P.S. GUDAMBA, B.K.T., LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 8765096156	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
2412. B/S1796 SHIV MANGAL SINGH LATE SRI PUTTU LAL VISHNU LOK COLONY RED ROSE SCHOOL	3896/1984 Bar Council of UP	21/10/1984	1.Residence VILL KAHLA P.O. MALIHABAD LKO 2.Office	1.Residence 2.Office 3.Mobile 9450097013	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.) SIGNATURE ON PHOTOGRAPH MISMATCH WITH THAT ON
2413. B/S1807 SANJAY RASTOGI	543/1995 Bar Council of	15/01/1995	1.Residence FLAT NO.11, AAROHI TRADE CENTRE, CHOWK, LUCKNOW	1.Residence 9415197830	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.

NAVNEET LAL RASTOGI AS ABOVE	UP		2.Office	2.Office 9454698818 3.Mobile	
2414. B/S1814 SHIV NARAIN YADAV	530/1995 Bar Council of	15/01/1995	1.Residence H.NO.110 VILLAGE RAIPUR,P.S.MADIYON,B.K.T., LUCKNOW	1.Residence shivnarainadvocate@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)CHAMBER IN THE HIGH COURT IS WRONGLY MENTIONED	
LATE RAM NATH	UP		2.Office 3.Chamber in High Court CHAMBER NO.1 LAWYERS CHAMBER CIVIL COURT LKO	2.Office 3.Mobile 9839931109	
2415. B/S1815 SACHIN KUMAR DWIVEDI	9307/2000 Bar Council of	14/07/2000	1.Residence H.N.968 BOARDING HOUSE MOHANLALGANJ LUCKNOW	1.Residence 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)ENROLLMENT DATE IS ILLEGIBLE IN THE CERTIFICA	
LATE SUSHIL KUMAR DWIVEDI	UP		2.Office	2.Office 3.Mobile 9918613159	
2416. B/S1823 SURESH KUMAR SINGH	2414/1984 Bar Council of	18/06/1984	1.Residence D-38 MAJOR BAX ROAD LUCKNOW	1.Residence 05222237725 sureshniranjan.bhaiyaji@gmail.com 1)Proper address proof is not enclosed as per the norms.	
LATE SRI RAM SEWAK NIRANJAN AS ABOVE	UP		2.Office	2.Office 3.Mobile 9415029992	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2417. B/S1826 SUDHA DEVI	10552/2012 Bar Council of	14/12/2012	1.Residence 538KHA/548 SHIV NAGAR KHADRA LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI RAM RATAN	UP		2.Office	2.Office 3.Mobile 09369387186	
2418. B/S1827 SANJAY KUMAR DUBEY	2674/1999 Bar Council of	20/03/1999	1.Residence GANDHI BHAWAN COMPOUND PURANA KANPUR ROAD LUCKNOW	1.Residence	1)Mismatch in enrollment date.
RAM RATAN DUBEY	UP		2.Office 3.Chamber in High Court 102	2.Office 3.Mobile 9415464130	
2419. B/S1828 SAKET KUMAR SRIVASTAVA SRI Y.K. SRIVASTAVA	340/2010 Bar Council of DL	10/02/2010	1.Residence 2/64 VISHWASH KHAND GOMTI NAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9415536844	

2420. B/S1831 SHAILENDRA KUMAR SINGH	2702/1995 Bar Council of	11/03/1995	1.Residence H.NO. 392 ITAUNJA LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LALLA SINGH	UP		2.Office	2.Office 3.Mobile 9415582095	
2421. B/S1832 SOMNATH BOSE	135/2001 Bar Council of	10/02/2001	1.Residence BOSE BUILDING SITAPUR ROAD B.K.T. LUCKNOW	1.Residence	advsome@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
HARI MOHAN BOSE	UP		2.Office	2.Office 3.Mobile 9415759716	
2422. B/S1843 SUNIL KUMAR DWIVEDI P.N. DWIVEDI AS ABOVE	380/1987 Bar Council of UP	01/02/1987	1.Residence 499/77 HASANGANJ, DALIGANJ, LUCKNOW 2.Office	1.Residence 05222741057 2.Office 9415110395 3.Mobile)ENROLLMENT NO. ILLEGIBLE ON BAR COUNCIL OF U.

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2423. B/S1845 SYED MOHD. IMRAN ALAM	7995/2012 Bar Council of	11/10/2012	1.Residence AURANGABAD KHALSA POST BIJNOR LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.) (INCOMPLETE ADDRESS ON MAIN FORM)
SYED MUBARAK ALI AS ABOVE	UP		2.Office	2.Office 3.Mobile 9453434815	
2424. B/S1848 SANJIEVA SHANKHDHAR R.A.SHANKHDHAR AS ABOVE	177/1993 Bar Council of UP	18/03/1993	1.Residence 7-A, HAVELLOCK ROAD, LUCKNOW-1 2.Office 3.Chamber in High Court 28	1.Residence 0522239620 2.Office 05223013495 3.Mobile 9935630505	sanjievashankhdhar@gmail.com)BAR COUNCIL CERTIFICATE IS OF DELHI.
2425. B/S1850 SURESH KUMAR SINGH	3460/2000 Bar Council of	03/03/2000	1.Residence 5/590, VIKAS NAGAR, SECTOR-5, LUCKNOW	1.Residence	1)Mismatch in enrollment no.
ABHAY RAJ SINGH AS ABOVE	UP		2.Office	2.Office 3.Mobile 09198220000	
2426. B/S1854 SIYARAM LATE KANHAIYA YADAV 3/543, JANKIPURAM BISTAR, LUCKNOW	10967/2000 Bar Council of UP	26/08/2000	1.Residence M.M-164, SECTOR-D, ALIGANJ, LUCKNOW 2.Office	1.Residence 8090497251 2.Office 9450251613 3.Mobile	siyaram1571@gmail.com)ADDRESS PROOF IS ILLEGIBLE.

2427. B/S1865 SHRI KRISHNA LATE SRI MAIKOO LAL	5451/2007 Bar Council of UP	19/08/2007	1.Residence HOUSE NO.21/428, INDIRA NAGAR, LUCKNOW 2.Office 3.Chamber in High Court HIGH COURT BAR ASSOCIATION, LUCKNOW	1.Residence 05224081053 2.Office 3.Mobile 9415456777	krishna_advo_hc@yahoo.com)ENROLLMENT NO. MISMATCH IN PROOF OF PRACTICE.
2428. B/S1867 SUNEETA SINGH SATENDRA KUMAR SINGH AS ABOVE	5818/2003 Bar Council of UP	12/06/2003	1.Residence 5/307 VIRAM KHAND GOMTI NAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9452239999	geetaranibarawa@gmail.com 1)Mismatch in enrollment no.
2429. B/S1870 SHYAMALEE MISRA PARESH MISHRA	4892/2012 Bar Council of UP	14/07/2012	1.Residence 17/6 WINDSOR PALACE BEHIND YOJANA BHAWAN LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9453019990	shyamali.misra@gmail.com)ENROLLMENT NO. NOT MENTIONED IN PROOF OF PRAC

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2430. B/S1872 SAIF KAZMI SHANEY ALAM COMMISSIONAR OFFICE	8595/2011 Bar Council of UP	13/12/2011	1.Residence C/O SHANEY ALAM 451/18KHA JHAKAR BAGH MUFTIGANJ LKO 2.Office	1.Residence 2.Office 9389341032 3.Mobile 9389341032	saifkazmi8@gmail.cim 1)Mismatch in enrollment no.
2431. B/S1875 SUNIL KUMAR TRIPATHI CHHOTE LAL TRIPATHI	4567/2000 Bar Council of UP	03/03/2000	1.Residence SSE-225/F SECTOR LDA COLONY KANPUR ROAD LUCKNOW 2.Office	1.Residence 05222439016 2.Office 3.Mobile 9415797579	1)Mismatch in enrollment date.
2432. B/S1877 SHAFQAT AFROZ MR. ABDUL SALAM	4665/2010 Bar Council of UP	18/04/2010	1.Residence H.NO.450/122 QAISAR COTTAGE MUFTIGANJ LUCKNOW 2.Office	1.Residence 7505366031 2.Office 3.Mobile 8423830350	afrozadvocate@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Applicants name is not mentioned in the address proof enclosed. 3)Proper address proof is not enclosed as per the norms.)ONLY YEAR MENTIONED IN PROOF OF PRACTICE.
2433. B/S1878 SHIV KUMAR YADAV	5641/1999 Bar Council of	03/09/1999	1.Residence E-3/601 SECTOR H L.D.A COLONY LUCKNOW	1.Residence	1)Mismatch in enrollment date.

Sl. No.	Name of Advocate	Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
	SRI RAJA RAM YADAV		UP		2.Office	2.Office) (ALSO FATHER'S NAME)
						3.Mobile 9936318187	
2434. B/T0004	TAHSEEN HYDER NAQVI		3651/1984 Bar Council of	07/09/1984	1.Residence L IV/M/97 ALIGANJ SCHEME NEAR GULACHEEN MANDIR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date. 3)Mismatch in enrollment no.
	LATE LUBHTY HADER NAQVI		UP		2.Office	2.Office	
						3.Mobile 09415192397	
2435. B/T0007	TAJ MUHAMMAD		8508/2009 Bar Council of	25/11/2009	1.Residence H.NO. 538/207 TRIVENI NAGAR-III LUCKNOW	1.Residence	1)Applicants name is not mentioned in the address proof enclosed.
	ABDUL HAMID		UP		2.Office	2.Office	
	C/O MR. RIJWAN ALI SHREE PURAM MIRJA MARKET, TRIVENI NAGAR				3.Chamber in High Court AWADH BAR LUCKINOW HIGH COURT	3.Mobile 9628501742	

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2436. B/T0013	TANVIR AHMAD SIDDIQI		4747/1995 Bar Council of	30/07/1995	1.Residence 19/32 KHA ALI-MANZIL KAPOOR LANE M.G.MARG HAZRATGANJ LKO.	1.Residence	tanvirasjoct@gmail.com 1)Proof of Practice is not enclosed.
	LATE RAFIQ AHMAD		UP		2.Office	2.Office	
	SAME AS ABOVE					05222238534 3.Mobile 09415584188	
2437. B/T0014	TANZEEM FARHAT		15138/2000 Bar Council of	06/12/2000	1.Residence 485/50 MOHAN MEKIN ROAD DALIGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
	MOHD SARAAN		UP		2.Office	2.Office	
						3.Mobile 9451912966	
2438. B/T0015	TANZEEM SARTAJ		7667/2000 Bar Council of	25/05/2000	1.Residence VIJAY KHAND-2 (UJARION) GOMTI NAGAR LUCKNOW	1.Residence	tan_2c_em@hotmail.com 1)Proof of Practice is not enclosed. 2)Mismatch in enrollment no.)CHAMBER IN THE HIGH COURT IS WRONGLY MENTIONED
	SARTAJ HUSAIN		UP		2.Office	2.Office	
	VIJAY KHAND-2 (UJARION) GOMTI NAGAR LUCKNOW				3.Chamber in High Court B-110 NEW LAYWER CHAMBER CENTRAL BAR CIVIL COURT	3.Mobile 9415335689	
2439. B/T0017	TARA CHAND SADHWANI		3492/1994 Bar Council of	21/07/1994	1.Residence M.51/7 SEC. A SITAPUR ROAD YOJANA LUCKNOW	1.Residence	harish_sadhwani_73@rediff_mail.com 1)Proof of Practice is not enclosed.
	TANNU MAL SADHWANI		UP		2.Office	2.Office	
	DO						

2440. B/T0023 TARUN JEET VERMA	13905/2000 Bar Council of	26/11/2000	1.Residence 554 BEGUM PURA AYODHYA FAIZABAD	3.Mobile 9415561671	1.Residence jeet.com@rediffmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RANJEET LAL VERMA 190 WAZIR HASAN ROAD LUCKNOW	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 13	2.Office 3.Mobile 9648646134	
2441. B/T0033 TATHAGAT PATHAK DR. Y.N. PATHAK	5611/2003 Bar Council of UP	08/06/2003	1.Residence 1/286 SEC-B PRIYADARSHNI COLONY SITAPUR ROAD LUCKNOW-20 2.Office	1.Residence 05222756228 2.Office 3.Mobile 9415349205	tathagatpathak@rediffmail.com)SEAL & SIGN OF AUTHORIZED SIGNATORY IS NOT FO

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2442. B/T0036 TEJ -BAHADUR TRIPATHI	1047/1982 Bar Council of	14/02/1982	1.Residence VILL.TONDARPUR H/O PARASRAMPUR POST SARMEY DISTT. SULTANPUR	1.Residence	1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.
LATE GAYADEEN TRIPATHI 5/60 SECTOR H JANPIPURAM LUCKNOW	UP		2.Office	2.Office 3.Mobile 9452617092	
2443. B/T0037 TEJ BAHADUR SINGH	3333/2001 Bar Council of	30/03/2001	1.Residence 509/233 SHYAM LAL KI BAGIA OLD HYDERABAD LUCKNOW	1.Residence 05222781300	1)Proof of Practice is not enclosed.
LATE RAM SAGAR SINGH DO	UP		2.Office	2.Office 3.Mobile 9415026119	
2444. B/T0040 TEJ BHAN SINGH LATE RAJ BAHADUR SINGH	8991/1999 Bar Council of UP	21/05/1999	1.Residence 448/1257 NAGARIA KALANPURI THAKURGANJ LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09235830508)ENROLLMENT NO. ON PROOF OF PRACTICE IS INCORR
2445. B/T0045 TEJ NARAYAN SHUKLA	1966/1983 Bar Council of	28/03/1983	1.Residence 41 YASHODA NAGAR BEHIND CHINHAT COLD STORAGE LUCKNOW	1.Residence	1)Mismatch in enrollment date.
CHHOTAY LAL SHUKLA AS ABOVE	UP		2.Office 3.Chamber in High Court ROOM NO. 3	2.Office 9452772145 3.Mobile	
2446. B/T0048 TEK CHAND GUPTA	94/1968 Bar Council of	17/01/1968	1.Residence 69 THARBARANGANJ LAKHIMPUR KHERI	1.Residence 9450891202	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.

LATE CHHOTAY LAL VAISH 101 HOTEL MADHUWAN 55 HEWETT ROAD LUCKNOW	UP		2.Office	2.Office 3.Mobile 8726268455	2)Proof of Practice is not enclosed.
2447. B/T0052 TRIBHUWAN PRASAD YADAV	6609/2009 Bar Council of	24/10/2009	1.Residence E-1/2 SARVODAYA NAGAR INDIRA NAGAR LUCKNOW	1.Residence 9506998601	1)Proof of Practice is not enclosed.
RAJENDRA PRASAD YADAV	UP		2.Office	2.Office 993642301 3.Mobile 9651378401	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2448. B/T0054 TRIKESHWAR KUMAR CHUADHARY	14778/2010 Bar Council of	20/09/2010	1.Residence RASHTRIYA SWAROOP,WATER WORKS,ROAD,AISHBAGH,LKO	1.Residence	trikeshwarchaudhary@yahoo.com 1)Proof of Practice is not enclosed.
SRI SHIVDAS CHUADHARY SAME	UP		2.Office	2.Office 05222252624 3.Mobile 9307503149	
2449. B/T0055 TRILOKI NATH SINGH	251/1972 Bar Council of	31/03/1972	1.Residence 14/1184,INDIRANAGAR,SEC-412,LKO	1.Residence	t.n.sadvocate@gmail.com 1)Proof of Practice is not enclosed.
LATE SHRI DEVI DUTT SINGH NEAR ALMBAGH BANK,TAKROHI MARKET ROAD,NARAIN,CONSTRUCTIONS	UP		2.Office 3.Chamber in High Court CH.N.49,LKO,HIGHCOURT	2.Office 05226520006 3.Mobile 9415171027	
2450. B/T0057 TRILOKINATH SRIVASTAVA	8929/2001 Bar Council of	25/10/2001	1.Residence M.M. 4/69 VINAY KHAND-4 GOMTI NAGAR LUCKNOW	1.Residence 05222302580	1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date.
LATE SRI RAM NATH LAL SRIVASTAVA	UP		2.Office	2.Office 3.Mobile 09648922373	
2451. B/T0059 TRIPTI SINHA	7331/2003 Bar Council of	09/08/2003	1.Residence 3/89 PATRAKAR PURAM GOMTI NAGAR LUCKNOW	1.Residence 05222398421	1)Mismatch in enrollment date.
DESH RATNA SINHA	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 8	2.Office 3.Mobile 9307151224	
2452. B/T0060 TRIPURESH KUMAR TRIPATHI	6968/2007 Bar Council of	27/10/2007	1.Residence 24-PATEL NAGAR MARKET INDIRA NAGAR LUCKNOW	1.Residence	BHAISADHU @ YAHOO.IN 1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
RAJ KUMAR TRIPATHI SAME AS ABOVE	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile	

Sl. Roll No.	Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2453. B/T0067	TUSHAR GUPTA	17194/2010	12/11/2010	ROOM NO 3 OUDH BAR EXT. HIGH COURT LUCKNOW 1.Residence 96,SADAR BAZAR,NEHRU ROAD,MAKHANIYA MOHAL LUCKNOW-226002	9795720778 1.Residence	1)Proof of Practice is not enclosed.
	RAM KUMAR GUPTA	UP		2.Office	2.Office 3.Mobile 8303032198	

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Sl. Roll No.	Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2454. B/T0072	TWISHI SRIVASTAVA	683/2011	27/01/2011	1.Residence 132 GUJAINI K BLOCK KANPUR NAGAR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
	PREM SHANKER SRIVASTAVA	UP		2.Office	2.Office 3.Mobile 8765304448	
	266/126 GA PRAKASHPURAM NAI BASTI BHADEWAN LUCKNOW					
2455. B/T0079	TRIDIB BOSE	6503/2008	15/11/2008	1.Residence BOSE BUILDING SITAPUR ROAD B.K.T. LUCKNOW	1.Residence	boselaw22@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
	HARI MOHAN BOSE	UP		2.Office	2.Office 3.Mobile 8932079993	
2456. B/T0080	TRILOKI NATH TRIPATHI LATE SRI RAM AKBAL TRIPATHI 173 CHANDERLOK COLONY ALIGANJ LUCKNOW	4683/2008	31/08/2008	1.Residence 11/407/1 VIKAS NAGAR LUCKNOW 2.Office	1.Residence 2.Office 0522421485 3.Mobile 9415567913)STAMP AND SIGNATURE OF AUTHORISED SIGNATORY I
	2457. B/T0082	9770/2012	26/11/2012	1.Residence 758, RAKSHA KHAND-3, UDYAN II, RAIBARELY ROAD, LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile	ctrapti@gmail.com)ENROLLMENT NO. NOT MENTIONED ON MAIN FORM AND
	TRAPTI TRIVEDI VINEET SHIV TRIVEDI	Bar Council of UP				
2458. B/U0001	UBESHER	5114/2011	18/09/2011	1.Residence VILL. RAMPUR GARHI JAMUNA POST MEERKH NAGAR LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
	RAJDEO	UP		2.Office	2.Office 3.Mobile 09695331297	
2459. B/U0005	UDAI BHANU MISRA	1871/1999	28/03/1999	1.Residence VILL. & P.O.-BAIRIPUR, RAMNATH, MANKAPUR, GONDA	1.Residence	1)Residential address as per the proof enclosed

LATE SHEO DAN MISRA
554KHA/54,VISHESHWAR NAGAR, ALABAGH, LKO.

UP

2.Office

2.Office

3.Mobile
8423217337

is beyond the municipal limit of Lucknow.
2)Mismatch in signature of the authorised signatory
of Oudh Bar Association in proof of practice enclosed

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2460. B/U0006 UDAI BHANU SINGH	3675/1996 Bar Council of	31/03/1996	1.Residence 538K/536 TRIVENI NAGAR SITAPUR ROAD LUCKNOW	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SHATRUHAN SINGH	UP		2.Office	2.Office 3.Mobile 9454721931	
2461. B/U0010 UDAI PRATAP SINGH	3173/1988 Bar Council of	09/07/1988	1.Residence 509/114 OLD HAIDRABAD LUCKNOW	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SRI BHAAGAWATI SINGH	UP		2.Office	2.Office 3.Mobile 09450633295	
2462. B/U0011 UDAI PRATAP SINGH	4019/1998 Bar Council of	13/11/1998	1.Residence SAIRAPUR, MOOSAPUR, RAEBARELI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.)ENROLLMENT NO. NOT MENTIONED ON MAIN FORM.
SHEO PRATAP SINGH	UP		2.Office	2.Office 3.Mobile 9452500183	
2463. B/U0012 UDAI PRATAP SINGH KUSHWAHA LT., KAMAL SINGH AS ABOVE	6650/2003 Bar Council of UP	12/07/2003	1.Residence 2/241. VIRAT KHAND GOMTI NAGAR. LUCKNOW 2.Office 3.Chamber in High Court	1.Residence 2.Office 05224048502 3.Mobile 9415195504	illigible)BAR COUNCIL CERTIFICATE OF U.P. IS NOT ENCLOSED
2464. B/U0014 UDAY BHANU SINGH	150/2001 Bar Council of	10/02/2001	1.Residence H.NO.L-1/48 VINEET KHAND GOMTI NAGAR LUCKNOW	1.Residence 9452015996	1)Proper address proof is not enclosed as per the norms.
SRI BHAGAUTI SINGH OUDH BAR ASSOCIATION HIGH COURT LUCKNOW U.P.	UP		2.Office	2.Office 3.Mobile 9369193562	
2465. B/U0016 UDAY SHANKER MISHRA	8254/2000 Bar Council of	17/06/2000	1.Residence U 20/4 BADSHAH NAGAR COLONY LUCKNOW	1.Residence	uday.singh@gmail.com 1)Proof of Practice is not enclosed.

LATE SRI S.N. MISRA 139 MANAS CITY INDIRA NAGAR LKO	UP	2.Office	2.Office
		3.Chamber in High Court CHAMBER NO.8 HIGH COURT	3.Mobile 09450460434

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2466. B/U0019 UDAYBIR SINGH	1909/2001 Bar Council of	07/03/2001	1.Residence VILL. SARATHARA POST PATOUNA MALL D LUCKNOW	1.Residence 09935321424	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI GAYA BUX SINGH	UP		2.Office	2.Office 3.Mobile 07398591272	
2467. B/U0021 UJJWAL KRISHNA	4121/2009 Bar Council of	31/07/2009	1.Residence 109/144 MODEL HOUSE LUCKNOW	1.Residence	krishan_uj@yahoo.co.in 1)Proof of Practice is not enclosed.
SHRIKRISHAN SINGHAL DO	UP		2.Office	2.Office 3.Mobile 9839628907	
2468. B/U0031 UMA SHANKAR TIWARI	16820/1999 Bar Council of	24/08/1999	1.Residence VILLAGE DURGONWA PURE CHHAPRA PURWA PO TATIYA METEHIYA GONDA	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
MATHURA PRASAD TIWARI 5/31 VIKAS KHAND GOMTI NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 09451829057	
2469. B/U0035 UMA SHANKER PRAJAPATI	4474/1990 Bar Council of	27/10/1990	1.Residence 84/291 KATRA MAQBOOL GANJ LUCKNOW	1.Residence 05222630085	1)Proof of Practice is not enclosed.
LATE RAM GOPAL AS ABOVE	UP		2.Office	2.Office 3.Mobile 09415104483	
2470. B/U0043 UMAKANT UPADHYAY	3967/2006 Bar Council of	18/08/2006	1.Residence 448/22 NAGRIA THAKURGANJ LUCKNOW	1.Residence 05223069425	uk updhyay@rediffmail.com 1)Proof of Practice is not enclosed.
KESHRI PRASAD UPADHYAY UGF-41 ARIF ASIYANA BUILDING LUCKNOW	UP		2.Office	2.Office 3.Mobile 9305107006	
2471. B/U0046 UMESH BABU CHAUHAN	413/1971 Bar Council of	26/05/1971	1.Residence 12 PATEL NAGAR ALAMBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SHRI LATE OUDH BEHARI SINGH	UP		2.Office	2.Office	

3.Mobile
09307859166

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2472. B/U0051 UMESH CHANDRA JOSHI	5760/1990 Bar Council of	16/12/1990	1.Residence D-8 JBTC CAMPUE NISHATGANJ LUCKNOW	1.Residence 07376725050	1)Local Address proof is not enclosed.
LATE SRI BALA DUTT JOSHI	UP		2.Office 3.Chamber in High Court HIGH COURT NO.9	2.Office 05224005936 3.Mobile 09450455297	
2473. B/U0053 UMESH CHANDRA NIGAM	151/1975 Bar Council of	18/03/1975	1.Residence 333 CIVIL LINES KEVTA TALAB UNNAO	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
KHHWAR BAHADUR NIGAM EDI/368 LDA COLONY LUCKNOW	UP		2.Office	2.Office 05152822400 3.Mobile 08765353428	
2474. B/U0056 UMESH CHANDRA SHUKLA	2285/1987 Bar Council of	26/04/1987	1.Residence DEEN DAYAL NAGAR ROOPPUR KHADRA LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
LATE JAGTARAN LAL SHUKLA CHAMBER NO.41, NEW BUILDING	UP		2.Office	2.Office 3.Mobile 9889489662	
2475. B/U0057 UMESH CHANDRA SINGH	2894/1991 Bar Council of	22/07/1991	1.Residence 2/256 VIRAT KHAND GOMTI NAGAR LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.)MISMATCH OF FATHER'S NAME WITH THE MAIN FORM
LATE SHRI SHIAL SINGH AS ABOVE	UP		2.Office 3.Chamber in High Court ROOM NO.1 OUDH BAR ASSOCIATION	2.Office 3.Mobile 09335036933	
2476. B/U0059 UMESH CHANDRA SRIVASTAVA	6550/2008 Bar Council of	16/11/2008	1.Residence VILL.KANDBHARI, POST-KURASAHA, DISTT.BEHRAICH	1.Residence 9452533584	bablu83in.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI S.C.SRIVASTAVA GAYATRI SADAN-D-277/A,KURMANCHAL NAGAR, INDIRA NAGAR,LUCKNOW	UP		2.Office	2.Office 3.Mobile 7398971772	
2477. B/U0060 UMESH CHANDRA TRIPATHI	8488/2003 Bar Council of	09/08/2003	1.Residence 548/V291 VIKRAM NAGAR. MANAK NAGAR LUCKNOW	1.Residence	umeshtripathiathrava78@yahoo.com.in 1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
ARUNESH TRIPATHI	UP		2.Office	2.Office	

548/V291 VIKRAM NAGAR. MANAK NAGAR. LUCKNOW

8565842407
3.Mobile
8565842407

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2478. B/U0065 UMESH KUMAR	7801/2006 Bar Council of	16/12/2006	1.Residence VILL RASHD KEHRA (MANJHI) PO. RAGHUNATHPUR, PS. MAIL LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
GIRDHARI LAL	UP		2.Office	2.Office 9889297111 3.Mobile 9335358133	
2479. B/U0066 UMESH KUMAR ASTHANA	7006/2008 Bar Council of	30/11/2008	1.Residence POLICE LINE LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
KRISHNA KUMAR ASTHANA	UP		2.Office	2.Office 3.Mobile 9336778428	
2480. B/U0067 UMESH KUMAR BAJPAI SHRI U.B.BAJPAI	1521/1987 Bar Council of UP	07/04/1987	1.Residence 549/2 BARA BARHA ALAMBAGH, LUCKOW 2.Office	1.Residence 2.Office 3.Mobile 9415928731)BAR COUNCIL CERTIFICATE OF U.P. IS NOT ANNEXE
2481. B/U0070 UMESH KUMAR PAL	5084/2008 Bar Council of	02/11/2008	1.Residence POKHANAPUR POST REHARIA DISST LAKHIMPUR KHIRI	1.Residence 05222391966	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
D.L. PAL	UP		2.Office	2.Office 8009003093 3.Mobile	
2482. B/U0074 UMESH KUMAR SINGH	15464/1999 Bar Council of	18/08/1999	1.Residence NEAR AZIZ NAGAR HOSTAL MADION LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
VIRENDRA SINGH	UP		2.Office	2.Office 3.Mobile 09839091509	
2483. B/U0077 UMESH KUMAR SRIVASTAVA	2198/1993 Bar Council of	21/04/1993	1.Residence ED-75 SECTOR-Q ALIGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE KRISHNA MURARI LAL SRIVASTAVA DO	UP		2.Office	2.Office 3.Mobile 9415756956	

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High Court of Judicature at Allahabad
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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2484. B/U0079 UMESH KUMAR VERMA	5885/2011 Bar Council of	17/10/2011	1.Residence 548/259 SURYA NAGAR, MANAK NAGAR, AWAS VIKAS COLONY, LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
PREM CHANDRA VERMA	UP		2.Office	2.Office 3.Mobile 9450909573	
2485. B/U0081 UMESH KUMAR YADAV	10168/2003 Bar Council of	18/10/2003	1.Residence H.NO.537-D/283 SHRI NAGAR COLONY SITAPUR ROAD LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
SHRI SANTRAM YADAV C-4 JANKI VIHAR COLONY JANKIPURAM LUCKNOW	UP		2.Office	2.Office 3.Mobile 09450450145	
2486. B/U0089 UMESH YADAV	6719/2003 Bar Council of	12/07/2003	1.Residence VILL.CHAINPUR, P.O.BRIDGMANGANJ, DISTT MAHARAJGANJ	1.Residence	umeshdv78@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SRI SITARAM YADAV S-108, SHAKTI NAGAR, FAIZABAD ROAD, LKO 226016	UP		2.Office	2.Office 9532969336 3.Mobile 9532969336	
2487. B/U0092 UMESHWAR PRATAP SINGH	636/2007 Bar Council of	10/02/2007	1.Residence D-1/103 PRIYADARSHINI COLONY SITAPUR ROAD LUCKNOW	1.Residence 9918299399	umeshwar14@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHEO VISHAL SINGH A-4, VIVEKANANDPURI, LUCKNOW	UP		2.Office	2.Office 3.Mobile 9452299399	
2488. B/U0098 UPENDRA PANDEY	527/1995 Bar Council of	15/01/1995	1.Residence F-187 RAJAJIPURAM LUCKNOW	1.Residence 9450357284	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
H.N.PANDEY AS ABOVE	UP		2.Office	2.Office 8574601104 3.Mobile	
2489. B/U0104 UPENDRA SINGH	539/1987 Bar Council of	27/09/1987	1.Residence C-103 SECTOR J ALIGANJ LUCKNOW	1.Residence	upendrasingh816@gmail.com 1)Mismatch in enrollment date.
LATE HARDWARI LAL C-103 SECTOR J ALIGANJ LUCKNOW	UP		2.Office 3.Chamber in High Court CHAMBER NO. 5 II FLOOR	2.Office 3.Mobile 9415751738	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2490. B/U0105 URMIL KUMAR SINGH	8538/2009 Bar Council of	25/11/2009	1.Residence A-57, SANJAY GANDHI PURAM, FAIZABAD ROAD, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
DEVE PRASAD SINGH AS ABOVE	UP		2.Office	2.Office 3.Mobile 9452203019	
2491. B/U0106 USHA DEVI	5263/1999 Bar Council of	25/04/1999	1.Residence H.N.498/143/71 BABA KI BAGIYA FAIZABAD ROAD ,DALIGANJ LKO.	1.Residence	1)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed)PROOF OF PRACTICE NOT STAMPED.
GOVIND KUMAR	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9307611836	
2492. B/U0110 UTKARSH MANGLAM	4642/2008 Bar Council of	30/08/2008	1.Residence RUPA PUR AFIM KI KOTHI PRATAPGARH	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed. 3)Proper address proof is not enclosed as per the norms.
LATE SUBHASH CHANDRA 190/13 MURGA KHANA MASHAKGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 7376515823	
2493. B/U0116 UTTAM KUMAR TIWARI SHIV LAL TIWARI AS ABOVE	4437/2003 Bar Council of UP	12/04/2003	1.Residence 88/A GEETA PALLI ALAMBAGH LUCKNOW 2.Office	1.Residence 2.Office 05222458755 3.Mobile 9984409351)MISMATCH IN ENROLLMENT DATE AS MENTIONED IN P
2494. B/U0121 UZMA FATMI	4119/2009 Bar Council of	31/07/2009	1.Residence FLAT NO.4-HABIBA MARKET, CHHIPYANA CHAURAHA,UNNAO U.P	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
NAGGAN FATMI ATTACHED	UP		2.Office	2.Office 3.Mobile 7668204027	
2495. B/U0124 UPENDRA NATH TIWARI SRI RADHEY SHYAM TIWARI AS ABOVE	2647/1992 Bar Council of UP	20/04/1992	1.Residence 19/1268 INDIRA NAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 8181924931)ADDRESS PROOF ENCLOSED IS ILLEGIBLE.

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2496. B/U0132 UPENDRA KUMAR MISHRA	13693/2000 Bar Council of	21/10/2000	1.Residence 538K/1577/II TRIVENI NAGAR II SITAPUR ROAD LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
SRI SHIV BARDANI LAL MISHRA	UP		2.Office	2.Office 3.Mobile 9936077493	
2497. B/V0003 VAIBHAV GUPTA	13726/2010 Bar Council of	04/09/2010	1.Residence D-862 OMEX CITY RAIBARELLI ROAD LKO	1.Residence	1)Applicants name is not mentioned in the address proof enclosed.
RAKESH CHANDRA GUPTA B1/5 SEC-C ALIGANJ LKO	UP		2.Office	2.Office 9335797812 3.Mobile 9451421689	
2498. B/V0014 VANDANA PANDEY	2629/2005 Bar Council of	13/05/2005	1.Residence 13/204,MALHAR SAHARA STATE JANKIPURAM,LKO.	1.Residence	adup@incom. 1)Proof of Practice is not enclosed.
DR.GAURI SHANKER TEWARI HIGH COURT,LKO.	UP		2.Office	2.Office 3.Mobile 9452782111	
2499. B/V0017 VANDANA RAJ AWASTHI	6292/2011 Bar Council of	30/10/2011	1.Residence 290/51 KHA/5 MOTI JHEEL COLONY AISHBAGH LKO	1.Residence 05222231343	vandanaraj407@gmail.com 1)Proof of Practice is not enclosed.
MR.DEVI PRASAD AWASTHI 40,PURWA QUILA LKO	UP		2.Office	2.Office 9889032407 3.Mobile	
2500. B/V0020 VARSHA SHARMA	7470/2006 Bar Council of	16/12/2006	1.Residence A-209 H.A.L. LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
NAVEEN VISHWAKRMA	UP		2.Office	2.Office 3.Mobile 09450643120	
2501. B/V0021 VARUN	957/2008 Bar Council of	31/03/2008	1.Residence H.NO.525/281 KA PURANA MAHANAGAR LUCKNOW	1.Residence 09026039677	varunlodhi@yahoo.co.in 1)Proof of Practice is not enclosed.
SHIV PRASAD LODHI AS ABOVE	UP		2.Office	2.Office 09807930283 3.Mobile 09451427148	

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Roll of Advocates[PART-B], [Defective List], Lucknow Bench

Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2502. B/V0026 VARUN VERMA	7946/2009 Bar Council of	22/11/2009	1.Residence E-1214 RAJA JI PURAM LUCKNOW	1.Residence	varunplacid@gmail.com 1)Proof of Practice is not enclosed.
SHRI CHHOTE LAL VERMA	UP		2.Office	2.Office 3.Mobile 09451088384	
2503. B/V0027 VASDEO	4499/1990 Bar Council of	10/11/1990	1.Residence VILL. MANDHER PATTY POST AMETHI C.S.M. NAGAR	1.Residence	vasdeo.adv96@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
BADRI PRASHAD	UP		2.Office 3.Chamber in High Court ROOM NO. 01 (EXTENSION)	2.Office 3.Mobile 9792718292	
2504. B/V0032 VED PRAKASH	2010/1989 Bar Council of	12/03/1989	1.Residence FLAT NO.4 MERIDIAN APPARTMENT OPP.DEVKI HOSPITAL SITAPUR	1.Residence	vedprakashhc@gmail.com 1)Proof of Practice is not enclosed.
B P SRIVASTAVA ROAD LUCKNOW.	UP		2.Office 3.Chamber in High Court	2.Office 05222759338 3.Mobile 9415471302	
2505. B/V0036 VED PRAKASH PANDEY	8353/2003 Bar Council of	04/09/2003	1.Residence 289 SENANIVIHAR RAIBAREILY ROAD LUCKNOW	1.Residence 09236656788	1)Mismatch in enrollment no.
LATE SITARAM PANDEY 289 SENANIVIHAR RAIBAREILY ROAD LUCKNOW	UP		2.Office 3.Chamber in High Court CHAMBER NO. 5 HIGH COURT IIND FLOOR LUCKNOW BENCH	2.Office 3.Mobile 09236041750	
2506. B/V0041 VED PRAKASH SRIVASTAVA	2023/1996 Bar Council of	09/03/1996	1.Residence MM-4/2 VINAY KHAND GOMTI NAGAR LUCKNOW	1.Residence 05222393562	1)Proof of Practice is not enclosed.
LAXMI NARAIN SRIVASTAVA	UP		2.Office	2.Office 3.Mobile 9451293772	
2507. B/V0042 VED PRAKASH SRIVASTAVA	350/1987 Bar Council of	01/02/1987	1.Residence POST ITAUNJA LUCKNOW	1.Residence	namanamankkd@rediffmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE KRISAN KUMAR SRIVASTAVA SHARDA VDYA MANDIR ITAUNJA LUCKNOW	UP		2.Office	2.Office 3.Mobile 9450449849	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
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2508. B/V0043 VED PRAKASH TRIPATHI	7826/2009 Bar Council of	05/11/2009	1.Residence PAHAR NAGAR-TIKARIYA, GOSAIGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE MATA PRASAD TRIPATHI	UP		2.Office	2.Office 3.Mobile 9956523271	
2509. B/V0047 VED RATNA MISRA	832/2000 Bar Council of	23/01/2000	1.Residence VILL-RAJAPUR, PO.SINGHAMOU, TAN-B.K.T.DISTT-LKO.227205	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI SHIV KUMAR MISRA	UP		2.Office	2.Office 3.Mobile 9450664671	
2510. B/V0048 VEDPAL SINGH	5111/2003 Bar Council of	05/05/2003	1.Residence 600 SINGH VIHAR CIVIL LINE RAEBARELI	1.Residence	vedpalsinghchauhansingh@gmail.com 1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAJESH SINGH NEAR HAZRATGANJ KOTWALI LUCKNOW	UP		2.Office	2.Office 3.Mobile 08858786009	
2511. B/V0050 VEER DURGESH PRATAP SINGH	2315/2006 Bar Council of	11/05/2006	1.Residence D.A.V.PG.COLLEGE LANE ARAYA NAGAR LKO.	1.Residence	1)Proof of Practice is not enclosed.
SRI RAM AUTAR SINGH	UP		2.Office	2.Office 3.Mobile 9005528077	
2512. B/V0051 VEER PAL THAKURI	4647/2010 Bar Council of UP	18/04/2010	1.Residence 3/66 RUCHI KHAND IST TEHSIL LUCKNOW. 2.Office	1.Residence 2.Office 3.Mobile 08423866393	1)Proof of Practice is not enclosed.
2513. B/V0053 VEERA BAHADUR SRIVASTAVA LATE SRI RAJENDRA BAHADUR SAME	14264/2000 Bar Council of UP	26/11/2000	1.Residence B-26 POLICE LINES,LKO 2.Office	1.Residence 05222782473 2.Office 9415004418 3.Mobile	veera20@rediffmail.com)SEAL OF AUTHORISED SIGNATORY MISMATCHED IN P.

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2514. B/V0056 VEERENDRA VIKRAM SINGH	2664/2003 Bar Council of	22/02/2003	1.Residence H.NO.14 LALLANSINGH NAGAR ARJUNGNJ SULTANPUR ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.

UMA SHANKER SINGH	UP		2.Office	2.Office	3.Mobile 09450087974	2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 3)Proper address proof is not enclosed as per the norms.
2515. B/V0057 VERSHA RANI SRIVASTAVA	686/2012 Bar Council of	24/01/2012	1.Residence 82 AKAMPUR BIHAR UNNAO	1.Residence		1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)PROOF OF PRACTICE IS WITHOUT SEAL & SIGN OF I
NIKHLESH SRIVASTAVA PAHARPUR BANTHARA LUCKNOW	UP		2.Office	2.Office	3.Mobile 9452657520	
2516. B/V0058 VIBHAV KUMAR MISRA	6588/2009 Bar Council of	24/10/2009	1.Residence V,KHRGAPUR P.O.ADAMPUR JANUBI,LUCKNOW	1.Residence 9415410556		1)Local Address proof is not enclosed.
MATA PRASAD MISRA A BLCOK CROSSING RAJAJIPURAM LUCKNOW.	UP		2.Office	2.Office	3.Mobile 9415410556	
2517. B/V0063 VIDYA KUMAR	2766/1996 Bar Council of	18/03/1996	1.Residence KASIMPUR GOSAINGANJ LUCKNOW	1.Residence		1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
VISHAMBHAR DAYAL	UP		2.Office	2.Office	3.Mobile 9792085744	
2518. B/V0068 VIJAI KUMAR	7432/2010 Bar Council of	27/06/2010	1.Residence H.NO.551KA/G-367 AZAD NAGAR ALAMBAGH LUCKNOW	1.Residence		1)Proper address proof is not enclosed as per the norms.
LATE BABOO LAL CHAMBER NO.6 C. COURT LUCKNOW	UP		2.Office	2.Office	3.Mobile 09450300517	
2519. B/V0071 VIJAI KUMAR SRIVASTAVA I	90/1980 Bar Council of	10/01/1980	1.Residence H.NO 12/3. KAMLANAGAR. CHHATA MEEL KMALABAD. SITAPUR RD.,LKO	1.Residence 9336471204		1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LT., SHRIKRISHNA SINHA	UP		2.Office 3.Chamber in High Court AUDH BAR HIGHCOURT.	2.Office	3.Mobile 9336471204	

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Sl. Roll No.	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
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2520. B/V0072 VIJAI KUMAR TANDON	4951/2001 Bar Council of	20/05/2001	1.Residence H.NO. 485, LANE NO. 3, NISHAT GANJ, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE MUNNU LAL TANDON H.NO. 485, LANE NO. 3, NISHAT GANJ, LUCKNOW	UP		2.Office	2.Office	
				3.Mobile 9236255205	
2521. B/V0075 VIJAI PRAKASH SRIVASTAVA	717/1980 Bar Council of	14/04/1980	1.Residence 2/44 VIRAT KHAND GOMTI NAGAR LUCKNOW	1.Residence 05222302082	1)Proof of Practice is not enclosed.
LATE N.S.SRIVASTAVA DO	UP		2.Office	2.Office	
				3.Mobile 9935637884	
2522. B/V0076 VIJAI PRATAP SINGH	1688/1978 Bar Council of	17/05/1978	1.Residence H.NO.134/149 BASHIRAT GANJ LUCKNOW-226004	1.Residence	1)Proof of Practice is not enclosed.
LATE SURENDRA SINGH ABOVE	UP		2.Office	2.Office	
				3.Mobile 09450449574	
2523. B/V0077 VIJAI SHANKAR TRIPATHI	1003/1986 Bar Council of	25/02/1986	1.Residence 566/24 JAIPRAKASH NAGAR ALAMBAGH LKO	1.Residence 9415019041	1)Proof of Practice is not enclosed.
LATE YOGESH CHANDRA TRIPATHI CH NO-105 VTH FLOOR CSCBUILDING LKO	UP		2.Office	2.Office	
				3.Mobile	
2524. B/V0079 VIJAI SHANKAR TRIVEDI LATE SRI VISHNU DUTT TRIDVEDI	2324/1995 Bar Council of UP	11/03/1995	1.Residence 110/KA NEW PARA COLONY RAJAJIPURAM LUCKNOW 2.Office 3.Chamber in High Court CHAMBER NO. 1 AVADH BARA EXTENSION LUCKNOW	1.Residence 2.Office 3.Mobile 9648110670)SEAL OF AUTHORISED SIGNATORY MISMATCHED IN TH
2525. B/V0083 VIJAY BHAN SINGH	7002/2007 Bar Council of	22/10/2007	1.Residence 555KHA/1/4/48 INDRAPURI MANAS NAGAR KRISHNA NAGAR LUCKNOW	1.Residence	1)Mismatch in enrollment date. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
SRI LALA SINGH	UP		2.Office	2.Office	
				3.Mobile 09935461995	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2526. B/V0086 VIJAY DUTT	5783/2001 Bar Council of	14/07/2001	1.Residence 7-B(553/01)ADARSH NAGAR ALAMBAGH LUCKNOW-226005	1.Residence 0522285353	vijay_dutt@gmail.com 1)Proof of Practice is not enclosed.
SHRI PRAN DUTT 491 IIIRD LANE NISHATGANJ LUCKNOW	UP		2.Office	2.Office	
				3.Mobile	

2527. B/V0089 VIJAY KRISHNA DWIVEDI	3420/1992 Bar Council of	17/05/1992	1.Residence 551 K/469 MADHUVAN NAGAR ALAMBAGH LUCKNOW	09936237366 1.Residence	1)Proof of Practice is not enclosed.
DR. KRISHNA PRASAD DWIVEDI 13 STAFF COLONY K.K.C. LUCKNOW	UP		2.Office	2.Office 05222456492 3.Mobile 9335676764	
2528. B/V0091 VIJAY KUMAR	6113/1999 Bar Council of	05/09/1999	1.Residence KUMHAR MANDI POST KHARIKA TELIBAGH LUCKNOW	1.Residence	1)Mismatch in enrollment no. 2)Mismatch in enrollment date.)ENROLLMENT DATE IS MENTIONED INCORRECT IN THE
SHRI SHRI RAM 7D/169 VRINDAWAN COLONY RAEBARELI ROAD LUCKNOW	UP		2.Office 3.Chamber in High Court SITTING PLACE MEETING HALL AWADH BAR ASSOCIATION LKO.	2.Office 3.Mobile 9451904661	
2529. B/V0095 VIJAY KUMAR	195/1995 Bar Council of	15/01/1995	1.Residence MOHAALA SEAT GUNJ BISWAN SITAPUR	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Applicants name is not mentioned in the address proof enclosed. 3)Proper address proof is not enclosed as per the norms.
SHRI SHRI RAM 3/1213, JANKIPURAM VISTAR, LUCKNOW	UP		2.Office 3.Chamber in High Court 33 H.C. LUCKNOW	2.Office 3.Mobile 09415527174	
2530. B/V0101 VIJAY KUMAR ADVOCATE	4072/1999 Bar Council of	14/04/1999	1.Residence VILLAGE DHARAWAN POST AMBERPUR SITAPUR	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LALE SRI MOOL CHAND	UP		2.Office	2.Office 3.Mobile 9919493595	
2531. B/V0102 VIJAY KUMAR ASTHANA	3887/2006 Bar Council of	18/08/2006	1.Residence HANUMAN GARHI BHINGA SHRAVASTI	1.Residence 9450747580	advocateasthana@yahoo.co.in 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Applicants name is not mentioned in the address proof enclosed.
NAGENDRA BAHADUR ASTHANA 1/50 VIBHAV KHAND GOMTI NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9005764254	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2532. B/V0104 VIJAY KUMAR CHATURVEDI	3889/1971 Bar Council of	24/11/1971	1.Residence 407/52/49 RANI KATRA CHARON DHAM OPP.DARZIBAG PARK CHOWK LKO	1.Residence	vijaychaturvedi57@gmail.com 1)Proof of Practice is not enclosed.

LATE MAHESH CHANDRA CHATURVEDI	UP		2.Office	2.Office 9839134205 3.Mobile	2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
2533. B/V0105 VIJAY KUMAR DIXIT SRI RAM NIWAS DIXIT 4/2 LAJPAT NAGAR PS. CHOWK, LUCKNOW 226003	4673/2006 Bar Council of UP	27/09/2006	1.Residence 4/2 LAJPAT NAGAR PS. CHOWK, LUCKNOW 2206003 2.Office 3.Chamber in High Court SITTING PLACE IS OLD LIBRARY HALL OUDH BAR ASSOCIATION LKO	1.Residence 2.Office 3.Mobile 9145469331	adv_vkd2010@yahoo.co.in)IN B.C.C. ENROLLMENT NO. IS ILLEGIBLE.
2534. B/V0106 VIJAY KUMAR DUBEY LATE SITARAM ABOVE	1586/2005 Bar Council of UP	20/03/2005	1.Residence 95/8 ARYA SAMAJ MANDIR ROAD GANESH GANJ LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09918262039	1)Proof of Practice is not enclosed.
2535. B/V0109 VIJAY KUMAR KANOGEA SHAMBHU NATH SEC-17,17/972, INDIRA NAGAR, LUCKNOW	11481/2000 Bar Council of UP	01/09/2000	1.Residence 2 STATION ROAD, HUSSAINGANJ, LUCKNOW 2.Office	1.Residence 2.Office 8604091940 3.Mobile 9335925178	1)Proof of Practice is not enclosed.)CHAMBER IN HIGH COURT IS WRONGLY MENTIONED.
2536. B/V0116 VIJAY KUMAR RAWAT RAM PRASAD RAWAT	9912/2009 Bar Council of UP	20/12/2009	1.Residence VILL TIRGAWNA POST RAHIMABAD LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9935041588	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
2537. B/V0117 VIJAY KUMAR ROY LATE R.D. ROY	734/2003 Bar Council of UP	11/01/2003	1.Residence H.NO.SSS-CHA/136 RAMNAGAR,ALAMBAGH, LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9451905655	1)Proof of Practice is not enclosed. 2)Local Address proof is not enclosed.

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2538. B/V0121 VIJAY KUMAR SINGH MR. RAMESHAWAR SINGH	5962/2006 Bar Council of UP	27/11/2006	1.Residence H.NO.356/340/1330 ASHOK VIHAR ALAMBAGH LUCKNOW 2.Office	1.Residence 09473828273 2.Office 3.Mobile 09236653380)SIGN OF AUTH. SIGNATORY IS NOT MADE ON PROOF

2539. B/V0123 VIJAY KUMAR SRIVASTAVA	5191/2000 Bar Council of	23/04/2000	1.Residence LS/11/555 SEC-F JANKIPURAM LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI S.N. SRIVASTAVA	UP		2.Office	2.Office 3.Mobile 09889484372	
2540. B/V0132 VIJAY KUMAR VERMA	8387/2003 Bar Council of	09/08/2003	1.Residence A-128,A-BLOCK, INDIRA NAGAR, LUCKNOW-16	1.Residence 05222340058	victory116@gmail.com 1)Proof of Practice is not enclosed.
MISHRI LAL VERMA AS ABOVE	UP		2.Office	2.Office 3.Mobile 9450096487	
2541. B/V0136 VIJAY LAXMI	5704/2001 Bar Council of	14/07/2001	1.Residence DIPTI RAGHUBAR DAYAL LANE 40/1 NARHI LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE PUTTU LAL	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 6	2.Office 3.Mobile 9305879576	
2542. B/V0139 VIJAY PAL SINGH	3499/1991 Bar Council of	31/08/1991	1.Residence VILL CHANDNAPUR MAHONA LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHER BAHADUR SINGH	UP		2.Office	2.Office 3.Mobile 9450019841	
2543. B/V0152 VIJAY PRATAP SINGH	4292/2009 Bar Council of	02/08/2009	1.Residence VILL. REWAMALL POST MAHIGAWA PS ITAUJA LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
MR. RAVINDRA SINGH 488/283 BRANCH SITAPUR ROAD DALIGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 09415750163	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2544. B/V0156 VIJAY PRATAP SINGH VATS	4376/1984 Bar Council of	27/10/1984	1.Residence 518/73 OLD BABA KA PURWA PAPER MILL NISHAT GANJ LKO.	1.Residence	1)Local Address proof is not enclosed.
LATE R.B.SINGH AWADH BAR ASSOCIATION LKO.	UP		2.Office	2.Office 3.Mobile 9415914917	
2545. B/V0161 VIJAY SHANKER PANDEY	3121/1990 Bar Council of	22/07/1990	1.Residence E-2454 RAJAJI PURAM LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date.

LATE CHANDRA BHUSHAN PANDEY -DO-	UP		2.Office	2.Office	
				3.Mobile 09452243587	
2546. B/V0165 VIJAY SRIVASTAVA	8691/2011 Bar Council of	13/12/2011	1.Residence MOH.AZAD NAGAR NEAR KALA SUNGAM BARABANKI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
MR.DINESH KUMAR SRIVASTAVA H.N.136-137 KATRA KHUDA YAAR KHAN SADATGANJ LKO	UP		2.Office	2.Office	
				3.Mobile 9454000222	
2547. B/V0166 VIJAY VIKRAM	5693/2005 Bar Council of	25/09/2005	1.Residence 23,KRISHNA LOK COLONY SITAPUR ROAD MADIYAON LUCKNOW.	1.Residence 9450902100	vijayvikram@gmail.com 1)Proof of Practice is not enclosed.
SHRI GYANENDRA PRATAP ARYA SAME	UP		2.Office	2.Office 05222832761	
			3.Chamber in High Court 53,C S C BUILDING HIGH COURT LKO.	3.Mobile 9540497903	
2548. B/V0170 VIJEET SINGH	755/2003 Bar Council of	11/01/2003	1.Residence 275 CHANDRALOK COLONY ALIGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SRI ASHOK KUMAR SINGH AS ABOVE	UP		2.Office	2.Office	
			3.Chamber in High Court CH. NO.33	3.Mobile 09415114571	
2549. B/V0173 VIKALP SRIVASTAVA	7955/2009 Bar Council of	22/11/2009	1.Residence 2/271 VIKAS KHAND GOMTI NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.)ADDRESS PROOF IS ILLEGIBLE.
KRIPA SHANKER SRIVASTAVA	UP		2.Office	2.Office	
				3.Mobile 09307266740	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2550. B/V0174 VIKAS	10629/2010 Bar Council of	25/07/2010	1.Residence 763 SHIVA NAGAR SHADATGANJ ABRABOOSASAY FAIZABAD	1.Residence	vikas_srivastava072000_yahoo.email 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
PREM SHANKAR SECTOR L V-5/51 ALIGANJ LUCKNOW	UP		2.Office	2.Office	
			3.Chamber in High Court	3.Mobile 9336183672	
2551. B/V0175 VIKAS	3331/2011 Bar Council of	02/07/2011	1.Residence 6/715 VIKAS NAGAR LUCKNOW	1.Residence	adv.vikaschandra@rediffmail.com 1)Proof of Practice is not enclosed.
MR. B.C. SRIVASTAVA	UP		2.Office	2.Office 05222738902	
				3.Mobile 09450662856	

2552. B/V0178 VIKAS CHANDRA SHUKLA DINESH CHANDRA SHUKLA	3543/2008 Bar Council of UP	03/08/2008	1.Residence 169, JANKI VIHAR COLONY, JANKIPURAM EXT, LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9918880647	mrisar2103@gmail.com 1)Proof of Practice is not enclosed.
2553. B/V0182 VIKAS JASIWAL VINOD KUMAR JAISWAL DO	4492/2006 Bar Council of UP	04/09/2006	1.Residence 50/9 JAI NARAIN ROAD HUSSAINGANJ LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9415761645	santosh.legalconsultancy@gmail.com 1)Proof of Practice is not enclosed.
2554. B/V0190 VIKAS SAHU LATE SHIV SHANKER SAHU	6295/2009 Bar Council of UP	24/09/2009	1.Residence ARJUNGANJ SULTANPUR ROAD LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9793844592	vikassahu2010@gmail.com 1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
2555. B/V0198 VIKAS SRIVASTAVA SATYA PRAKASH SRIVASTAVA LOCAL ADD-F-717 RAJAJIPURAM,LKO	9/2009 Bar Council of UP	14/11/2008	1.Residence RSIII/224 TIKAIT RAI TALAB L.O.A COLONY,LKO 2.Office 3.Chamber in High Court NO.40 HIGHCOURT LKO.	1.Residence 2.Office 3.Mobile 9839139722	www.vikas98391@gmail.com)INCOMPLETE DOCUMENTATION

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2556. B/V0199 VIKAS SRIVASTAVA LATE SATISH CHANDRA SRIVASTAVA DO	6221/1999 Bar Council of UP	28/12/1998	1.Residence 30A/E KURMANCHAL NAGAR NEAR SHAKTI NAGAR LUCKNOW 2.Office	1.Residence 9450652014 2.Office 3.Mobile	vilasfastcare6@gmail.com 1)Mismatch in enrollment date.)CHAMBER IN THE HIGH COURT IS WRONGLY MENTIONE
2557. B/V0208 VIKRAM PRASAD LATE RAGHUNATH PRASAD	2521/2008 Bar Council of UP	27/06/2008	1.Residence 160 SHEKHUPURA COLONY, ALIGANJ, VIKAS NAGAR, LUCKNOW 2.Office 3.Chamber in High Court SINGH LAWYERS CHAMBER, GATE NO. 4, KAISERBAGH, LUCKNOW	1.Residence 2.Office 3.Mobile 9651825620	1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.
2558. B/V0217 VIMAL CHANDRA SHUKLA	4994/2007 Bar Council of	11/08/2007	1.Residence 5C/23 GIRDHARI KHUNJ VRINDAVAN YOJANA-1 NEAR TELIBAGH LKO.	1.Residence	vimcs@rediffmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)LOCAL ADDRESS PROOF IS NOT ANNEXED.

SRI KALIKA PRASAD SHUKLA	UP		2.Office	2.Office	
			3.Chamber in High Court CHAMBER NO.25	3.Mobile 09473822957	
2559. B/V0223 VIMAL KUMAR PRAJAPATI	5328/2011 Bar Council of	18/09/2011	1.Residence VILL. PARA BHADRAMI POST ATARI MALL DISTT. LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
NATTHA RAM PRAJAPATI	UP		2.Office	2.Office	
				3.Mobile 09651794318	
2560. B/V0226 VIMAL KUMAR YADAV	1026/2003 Bar Council of	11/01/2003	1.Residence VILL BELI KHURD POST GOSAIN GANJ LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI KRISHNA YADAV DO	UP		2.Office	2.Office	
				3.Mobile 9935753398	
2561. B/V0228 VIMAL PRAKASH SINGH	1110/1983 Bar Council of	14/02/1983	1.Residence VILL.IBRAHIMPUR P.S. KARSEWRA DISTT. SITAPUR	1.Residence	1)Proof of Practice is not enclosed.
LATE RAM HARSH SINGH 516/7A CHAKKAR PURWA WARD NISHATGANJ LUCKNOW	UP		2.Office	2.Office	
				3.Mobile 09453194364	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2562. B/V0233 VIMARSH NIGAM	1809/1983 Bar Council of	23/03/1983	1.Residence H.NO.734 NEAR S.N. P.G. COLLEGE UNNAO	1.Residence 05222334430	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proper address proof is not enclosed as per the norms. 3)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
LATE SHRI L.K. NIGAM C-1110 SEC A MAHANAGAR LUCKNOW	UP		2.Office	2.Office	
				3.Mobile 09415919990	
2563. B/V0236 VIMLESH KUMAR SINGH	13638/1999 Bar Council of	17/07/1999	1.Residence 358/196 BIHARI PUR SADATGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SHISHU PAL SINGH YADAV	UP		2.Office	2.Office	
				3.Mobile 09415543152	
2564. B/V0240 VINAI KUMAR SAXENA	1735/2001 Bar Council of	28/02/2001	1.Residence 427 RAJENDRA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.

UMA SHANKER DO	UP		2.Office	2.Office	
2565. B/V0250 VINAY KUMAR MISHRA	3411/2011 Bar Council of	15/07/2011	1.Residence VILL. BABURAHA POST RALGARH DISTT. PRATAPGARH	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
BABULAL MISHRA	UP		2.Office	2.Office	
2566. B/V0252 VINAY KUMAR MISHRA	3176/1996 Bar Council of	31/03/1996	1.Residence H.NO.133 WHITE GANJ HARDOI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SRI RAM KRISHNA MISRA ES-1B/158 SEC-A SITAPUR ROAD YOJANA ALIGANJ LUCKNOW	UP		2.Office	2.Office	
2567. B/V0253 VINAY KUMAR PANDEY	15564/2000 Bar Council of	09/12/2000	1.Residence II/1 H.A.L.HYDEL COLLNY ELECTRIC SUBSTATION FAIZABAD RD.LKO.	1.Residence	vinay_pandey73@yahoo.in 1)Proof of Practice is not enclosed.
SHRI RAM SAMBHAR PANDEY ABOVE	UP		2.Office	2.Office 2702284 3.Mobile 09415769968	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2568. B/V0255 VINAY KUMAR SHAHI	2245/1995 Bar Council of	26/02/1995	1.Residence 561/235/1 NEW SINDHU NAGAR KRISHNA NAGAR LUCKNOW	1.Residence 05222471041	1)Proper address proof is not enclosed as per the norms.
LATE BHULAN SHAHI 561/235/1 NEW SINDHU NAGAR KRISHNA NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court LAWAYERS CHAMBER NO. 52	2.Office 3.Mobile 9935479390	
2569. B/V0263 VINAY KUMAR SINGH TOMAR	5187/2008 Bar Council of	02/11/2008	1.Residence H.NO. 418, IDGAH-4, BEHJAM ROAD, LAKHIMPUR KHERI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
AJAY PAL TOMAR 911 SHAKUPUR COLONY, VIKAS NAGAR, LUCKNOW	UP		2.Office	2.Office 3.Mobile 9839732381	
2570. B/V0266 VINAY KUMAR TRIVEDI	6676/2011 Bar Council of	05/11/2011	1.Residence VILL H.NO. 35/1 VILL PURANIYA PO. NIGOHAN DISTT. LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.

SRI PRABHU NARAYAN TRIVEDI	UP		2.Office 3.Chamber in High Court CIVIL COURT COMPOUND LUCKNOW	2.Office 3.Mobile 9005475099	
2571. B/V0273 VINAY PANDEY	524/2009 Bar Council of	07/02/2009	1.Residence VILL. BANKATA POST RITHIYA BAZAR DISTT. SIDDHARTH NAGAR	1.Residence	vinay7343@yahoo.co.in 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAM MOHAN PANDEY	UP		2.Office	2.Office 3.Mobile 09450779387	
2572. B/V0275 VINAY PRAKASH SHUKLA	13578/2010 Bar Council of	04/09/2010	1.Residence TULSI CINEMA,NANPARA, PO.NANPARA,DISTT-BAHRAICH	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAJESH KUMAR SHUKLA 220-A,AZAD NAGAR COLONY,CAMPBELL ROAD,BALAGANJ LKO.	UP		2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION HIGH COURT LKO.	2.Office 3.Mobile 7376639583	
2573. B/V0277 VINAY PRAKASH SRIVASTAVA	4151/1999 Bar Council of	16/04/1999	1.Residence 553/142 ADARSH NAGAR ALAM BAGH LUCKNOW	1.Residence	vindayprakash1974@gmail.com 1)Proof of Practice is not enclosed.
ANIL KUMAR SRIVASTAVA 553/142 ADARSH NAGAR ALAM BAGH LUCKNOW	UP		2.Office	2.Office 3.Mobile 09335251002	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2574. B/V0278 VINAY PRAKASH SRIVASTAVA	991/2003 Bar Council of	11/01/2003	1.Residence LIG 1354. SEC I. LDA COLONY ASHIYANA LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SHRI PREM LAL SRIVASTAVA AS ABOVE	UP		2.Office 3.Chamber in High Court	2.Office 05222423576 3.Mobile 9956620217	
2575. B/V0282 VINAY SHANKAR	1613/1976 Bar Council of	30/04/1976	1.Residence 28, "PUSHPANJALI" ELDICO GREENS, GOMTI NAGAR, LUCKNOW.226010	1.Residence 0522402935	1)Proper address proof is not enclosed as per the norms.
LATE SRI U.S. LALL AS ABOVE	UP		2.Office 3.Chamber in High Court CHAMBER NO.39, LAWYERS' CHAMBERS, HIGH COURT, LUCKNOW.	2.Office 3.Mobile 09335926589	
2576. B/V0285 VINAYA KUMAR SRIVASTAVA	2851/1988 Bar Council of	19/05/1988	1.Residence E- 159 ELDECO TOWNE 11 M ROAD HARDOI BY PAS SITAPUR ROAD	1.Residence	1)Proper address proof is not enclosed as per the norms.
LATE S.C.SRIVASTAVA LUCKNOW	UP		2.Office	2.Office	

2577. B/V0290 VINDO KUMAR SINGH	473/1975 Bar Council of	19/03/1975	3.Chamber in High Court CHAMBER NO.7 WITH MR.A.K.JAUHARI ADVOCATE 1.Residence 13/33 SEC-13 INDIRA NAGAR LUCKNOW-226016	3.Mobile 9307067711 1.Residence 05222359871	1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.
LATE SRI L.S.P. SINGH -DO-	UP		2.Office 3.Chamber in High Court CHAMBER NO.49	2.Office 3.Mobile 09415021897	
2578. B/V0292 VINEET GUPTA	6262/2004 Bar Council of	27/08/2004	1.Residence 174 VANSHI NAGAR HARDOI	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
R.R.GUPTA	UP		2.Office 3.Chamber in High Court LAWYERS CHAMBER NO. 45	2.Office 3.Mobile 9532798895	
2579. B/V0293 VINEET JAISWAL	5140/2011 Bar Council of	18/09/2011	1.Residence H.NO.1317 MOH DHARA ROAD P.O. CITY FAIZABAD	1.Residence 9956155938	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
KUSH SINGH C-172 NIRALA NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court	2.Office 9451163423 3.Mobile	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2580. B/V0298 VINEET KUMAR	832/2003 Bar Council of	11/01/2003	1.Residence C-1029 RAJAJIPURAM LUCKNOW	1.Residence	vineet80bhu@gmail.com 1)Proof of Practice is not enclosed.
VIJAY PAL SINGH 2/146 VIKAS NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 08004000182	
2581. B/V0304 VINEET KUMAR SINGH 'BISEN'	8033/2000 Bar Council of	16/06/2000	1.Residence B-40 GOVT. COLONY BHOOT NATH MARKET INDIRA NAGAR, LUCKNOW	1.Residence	vineet_adv@rediffmail.com 1)Proof of Practice is not enclosed.
SRI U.P. SINGH SHOP NO. 24, B.D.S. PLAZA (NEAR METRO HOSPITAL) KALYANPUR LK	UP		2.Office 3.Chamber in High Court ROOM NO. 4 OUDH BAR EXTENSION HIGH COURT LUCKNOW	2.Office 05226522904 3.Mobile 9415378154	
2582. B/V0310 VINEET SAHAI BISARIA	3998/1999 Bar Council of	20/02/1999	1.Residence 33 PANCHWATI COLONY KAMTA FAIZABAD ROAD LUCKNOW	1.Residence	vineetbisariaadv@gmail.com 1)Proof of Practice is not enclosed.
VIRENDRA SAHAI BISARIA	UP		2.Office	2.Office 05222701862 3.Mobile 9839017036	

2583. B/V0311 VINEET SINGH CHAUHAN	878/1996 Bar Council of	05/02/1996	1.Residence KRISHNAANCHAL 547/A-154 THUSI VIHAR RAJAJIPURAM LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
J.S. CHAUHAN AS ABOVE	UP		2.Office	2.Office 05222411487 3.Mobile 9415780195	
2584. B/V0313 VINISH CHANDRA SHUKLA	3544/2008 Bar Council of	03/08/2008	1.Residence 169 JANKI VIHAR COLONY, JANKIPURAM EXT. LUCKNOW	1.Residence	mrisar2103@gmail.com 1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.
RAMESH CHANDRA SHUKLA	UP		2.Office	2.Office 3.Mobile 9984919089	
2585. B/V0314 VINIT KUMAR DIXIT	3637/1998 Bar Council of	11/10/1998	1.Residence 537A/14 MAHARAJA AGRASEN NAGAR BHARAT NAGAR SITAPUR RD. LKO	1.Residence 9455551717	1)Local Address proof is not enclosed.
PREMA NAND DIXIT AS ABOVE	UP		2.Office 3.Chamber in High Court AVADH BAR ASSOCIATION	2.Office 3.Mobile 9935860557	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2586. B/V0316 VINITA TIWARI	17451/2010 Bar Council of	02/12/2010	1.Residence 4/232 VIRAT KHAND GOMTI NAGAR LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
LATE GANGA PRASAD TIWARI 4/232 VIRAT KHAND GOMTI NAGAR LUCKNOW	UP		2.Office	2.Office 3.Mobile 9450390880	
2587. B/V0317 VINOD BEHARI LAL SRIVASTAVA	3706/2011 Bar Council of	08/08/2011	1.Residence 6/259 VIPUL KHAND GOMTI NAGAR LUCKNOW	1.Residence 05222301041	srivastavavl@gmail.com 1)Proof of Practice is not enclosed.
SRI A.B.L. SRIVASTAVA	UP		2.Office	2.Office 3.Mobile 09452296607	
2588. B/V0318 VINOD CHANDRA VARMA	965/1968 Bar Council of	20/07/1968	1.Residence A1/5 PAPER MILL COLONY LUCKNOW	1.Residence	1)Mismatch in enrollment no.
LATE SRI BRIJ LAL VARMA SAME	UP		2.Office	2.Office 3.Mobile 09451116666	
2589. B/V0325 VINOD KUMAR	3072/2002 Bar Council of	03/05/2002	1.Residence 492 RESERVE POLICE LINE LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.

DEVI PRASAD SINGH	UP		2.Office	2.Office	2)Address as mentioned on main form does not match with address mentioned in address proof enclosed. 3)Applicants name is not mentioned in the address proof enclosed.
2590. B/V0326 VINOD KUMAR	6328/2000 Bar Council of	11/02/2001	1.Residence 115/45 BAGH MUNNU GHOSYARI MANDI LUCKNOW 226001	3.Mobile 09452681664 1.Residence	vinod-verma776@rediffmail.com 1)Mismatch in enrollment date.
RAM DASS	UP		2.Office	2.Office	
2591. B/V0329 VINOD KUMAR	8975/2009 Bar Council of	07/12/2009	1.Residence VILL UDAIPUR PO. NIGOHAN DISTT. LUCKNOW PIN 227309	3.Mobile 09415795007 1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SHRI PREMESHVAR DEEN	UP		2.Office 3.Chamber in High Court CIVIL COURT COMPOUND LUCKNOW	2.Office 3.Mobile 9936542956	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2592. B/V0330 VINOD KUMAR	7582/2006 Bar Council of	16/12/2006	1.Residence LALAI KHERA BIJNOUR LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
RAM AVTAR	UP		2.Office	2.Office 3.Mobile 9838540349	
2593. B/V0331 VINOD KUMAR	874/2000 Bar Council of	23/01/2000	1.Residence 555 KHA/2KHA/1 BHOLA KHERA MANAS NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.
SANT KUMAR	UP		2.Office	2.Office 3.Mobile 09415563577	
2594. B/V0332 VINOD KUMAR	4454/2008 Bar Council of	29/08/2008	1.Residence 270/35 GA CHEDA KHWA PURWA RAJENDRA NAGAR LKO	1.Residence	1)Proof of Practice is not enclosed.
LATE SRI VISHAMBHAR	UP		2.Office 3.Chamber in High Court CIVIL COURT LKO	2.Office 3.Mobile 9936580338	

2595. B/V0333 VINOD KUMAR	3574/1984 Bar Council of	19/09/1984	1.Residence C-5626 SECTOR-12 RAJAJIPURAM LUCKNOW	1.Residence	mishravinod.778@gmail.com 1)Proof of Practice is not enclosed.)CERTIFICATE OF BAR COUNCIL OF U.P. NOT ENCL
LATE GIRJASHANKER 203 ANSAL CITY CENTRE HAZARATGANJ LUCKNOW	UP		2.Office	2.Office	
				3.Mobile 9235879788	
2596. B/V0334 VINOD KUMAR AWASTHI	3160/1993 Bar Council of	25/07/1993	1.Residence NAGWA MAU KALAN ASTI BAKSHI KA TALAB LUCKNOW 227202	1.Residence 9452291944	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SRI BHAGWATI PRASAD AWASTHI DO	UP		2.Office 3.Chamber in High Court	2.Office 3.Mobile 9919520694	
2597. B/V0337 VINOD KUMAR GUPTA	5485/2010 Bar Council of	23/05/2010	1.Residence E-3/532 VINAY KHAND GOMTI NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE JAGJIWAN PRASAD GUPTA	UP		2.Office	2.Office	
				3.Mobile 9918318504	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2598. B/V0338 VINOD KUMAR GUPTA	7461/2000 Bar Council of	27/05/2000	1.Residence 610/447 'A' KESHAV NAGAR, LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.)THE OTHER ADDRESS PROOF ENCLOSED IS NOT COMPL
SRI RAM SEWAK GUPTA 610/447 'A' KESHAV NAGAR, LUCKNOW	UP		2.Office	2.Office	
				3.Mobile 7499802604	
2599. B/V0340 VINOD KUMAR MISHRA	3584/1980 Bar Council of	11/11/1980	1.Residence MOHALLA SAHABGANJ POST DADUVA BAZAR GONDA	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SRI BHAGOUTI PRASAD MISRA 521/92 BARACHANGANJ SUBHASH BHAWARI P.S. ALIGANJ LUCKNOW	UP		2.Office	2.Office	
				3.Mobile 09628461099	
2600. B/V0342 VINOD KUMAR MISRA	2739/1986 Bar Council of	09/08/1986	1.Residence 84/132 KATRA MAQBOOL GANJ, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE BHUVANESHWAR MISRA NORTH WEST CORNER MULTI STORY BUILDING CIVIL COURT LUCKNOW	UP		2.Office	2.Office 9415546142 3.Mobile 9415546142	
2601. B/V0346 VINOD KUMAR PANDEY	3067/1998 Bar Council of	07/09/1998	1.Residence C-3004 INDIRA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.

BHUNESHWARI PRASAD PANDEY	UP		2.Office	2.Office	
				3.Mobile 9956956446	
2602. B/V0349 VINOD KUMAR SHUKLA	6332/1994 Bar Council of	13/11/1994	1.Residence 207/12 MANAS ENCLAVE INDIRA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Proper address proof is not enclosed as per the norms.
DARSHAN NATH SHUKLA 207/12 MANAS ENCLAVE INDIRA NAGAR LUCKNOW	UP		2.Office	2.Office	
				3.Mobile 9415515184	
2603. B/V0350 VINOD KUMAR SHUKLA	9457/2003 Bar Council of	18/10/2003	1.Residence H.NO.-C-2179/6, INDIRA NAGAR, LUCKNOW	1.Residence	vinodkumarshukla_77@yahoo.com 1)Proof of Practice is not enclosed.
BAJRANGI LAL SHUKLA	UP		2.Office	2.Office	
				3.Mobile 9450652013	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2604. B/V0351 VINOD KUMAR SHUKLA	2451/1987 Bar Council of	18/05/1987	1.Residence HALUWAPUR, KAKORI, LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
RAM DAS SHUKLA HIG 84 S-E ALIGANJ LUCKNOW	UP		2.Office	2.Office	
				3.Mobile 9450454258	
2605. B/V0352 VINOD KUMAR SINGH	4772/1999 Bar Council of	23/04/1999	1.Residence FLAT NO. 202 O-BLOCK SILVERLINE APARTMENT LUCKNOW	1.Residence 05223220003	1)Proper address proof is not enclosed as per the norms.
D.S.SINGH FLAT NO. 202 O-BLOCK SILVERLINE APARTMENT LUCKNOW	UP		2.Office	2.Office 9792934111	
			3.Chamber in High Court LAWYERS CHAMBER NO. 41	3.Mobile 9415721136	
2606. B/V0357 VINOD KUMAR SINGH	826/1999 Bar Council of	20/02/1999	1.Residence 509/92 PURANA HAIDRABAD, LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.)ENROLLMENT DATE NOT MENTIONED ON MAIN FORM.
MR. LATE SURENDRA NATH SINGH L.G.F. KUSOM PLAZA, NISHAT GANJ, LUCKNOW	UP		2.Office	2.Office	
				3.Mobile 9415920206	
2607. B/V0359 VINOD KUMAR SINGH	36/1986 Bar Council of	05/01/1986	1.Residence 286/54 NAWAZ KHERA AISHBAGH ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
RATI BHAN SINGH	UP		2.Office	2.Office	

2608. B/V0365 VINOD KUMAR TIWARI	13624/1999 Bar Council of	17/07/1999	1.Residence VILL. & P.O.-CHORMA, SULTANPUR	3.Mobile 9621394883 1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
RAM ANJOR TIWARI A-1, RAJA NABAB ALI ROAD, NEAR DISTT. PANCHAYAT BHAWAN, KO.	UP		2.Office	2.Office 9450214722 3.Mobile 9565901307	
2609. B/V0371 VINOD MISHRA	5810/2003 Bar Council of	12/06/2003	1.Residence VILL-DAHELI PO KUSEPA DISTT. SITAPUR	1.Residence 07398041636	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE SRIPRAKASH MISHRA 3/198 VIJYANT KHAND GOMTI NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court LAWYER'S CHAMBER NO.08 H.C. LUCKNOW	2.Office 3.Mobile 09415574768	

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2610. B/V0372 VINOD PRAKASH SRIVASTAVA	1182/2000 Bar Council of	02/02/2000	1.Residence VILL SARAY USARNA POST ITAUNJA LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 3)Mismatch in enrollment date.
LATE KRISHAN KUMAR SRIVASTAVA	UP		2.Office	2.Office 3.Mobile 09838498806	
2611. B/V0374 VINOD SRIVASTAVA	15703/2000 Bar Council of	14/12/2000	1.Residence ED1/742, LDA COLONY KANPUR ROAD LUCKNOW	1.Residence 8303858720	1)Proof of Practice is not enclosed.
JAGDISH PRASAD SRIVASTAVA LESA COLONY NEAR BALRAMPUR HOSPITAL GOLAGANJ LUCKNOW	UP		2.Office 3.Chamber in High Court AVADH BAR	2.Office 3.Mobile 9235152527	
2612. B/V0376 VINOD TRIPATHI	3133/2003 Bar Council of	09/03/2003	1.Residence K1-1446, AASHIYANA, KANPUR ROAD, LUCKNOW-226012	1.Residence 9235441334	vinodtripathi01@rediffmail.com 1)Proper address proof is not enclosed as per the norms.
DINA NATH TRIPATHI AS ABOVE	UP		2.Office	2.Office 9235441334 3.Mobile 9335882004	
2613. B/V0377 VIPIN CHANDRA	734/2010 Bar Council of	20/01/2010	1.Residence NARAYANPUR, HARAUNI, LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.

RAM KUMAR	UP		2.Office 3.Chamber in High Court AWADH BAR ASSOCIATION, LUCKNOW	2.Office 3.Mobile 9889469623	
2614. B/V0378 VIPIN KUMAR	13610/2010 Bar Council of	04/09/2010	1.Residence H.NO.238 V.RAMNAGAR PO.FATEHPUR DISTT. BARABANKI	1.Residence vipinkumar120784@gmial.com	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHRI GAJRAJ SINGH VERMA	UP		2.Office 3.Chamber in High Court C.S.C.BEALDING PANCEL TEAL CHAMBER NO.89	2.Office 3.Mobile 09838091808	
2615. B/V0381 VIPIN KUMAR MISRA	1774/1995 Bar Council of	17/02/1995	1.Residence 40/5, MALVIYA NAGAR, AISHBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
KAILASH CHANDRA MISRA	UP		2.Office	2.Office 3.Mobile 9415028755	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2616. B/V0382 VIPIN KUMAR YADAV	14776/2010 Bar Council of	20/09/2010	1.Residence PIPRAULI SOUTH CITY RAIBARELI ROAD LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Address as mentioned on main form does not match with address mentioned in address proof enclosed.
HARI PAL YADAV	UP		2.Office	2.Office 3.Mobile 9935292022	
2617. B/V0387 VIPUL DEY	3153/1992 Bar Council of	20/04/1992	1.Residence 66 RAVINDRA PALLI FAIZABAD ROAD LUCKNOW	1.Residence 7897356515	1)Proof of Practice is not enclosed.
SRI SHIV NARAIN DEY AS ABOVE	UP		2.Office 3.Chamber in High Court CIVIL COURT LUCKNOW	2.Office 05224016237 3.Mobile	
2618. B/V0392 VIRENDRA BAHADUR SINGH	502/1983 Bar Council of	16/01/1983	1.Residence H.NO.167 RAMPUR DEVARAI BAKSHI KA TALAB LUCKNOW	1.Residence 05212298116	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE BHAGWATI SINGH	UP		2.Office	2.Office 3.Mobile 09453199599	
2619. B/V0396 VIRENDRA KUMAR	12807/2000 Bar Council of	09/10/2000	1.Residence D-1193 INDIRA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE GARJAN RAM	UP		2.Office	2.Office 3.Mobile	

2620. B/V0397 VIRENDRA KUMAR	2326/2001 Bar Council of	19/05/2001	1.Residence PLOT NO.13 VASHISTHA PURAM 60 FT. ROAD JANKIPURAM LKO	09335715774 1.Residence 09415162398	1)Mismatch in enrollment date. 2)Proof of Practice is not enclosed.
SHRI R.D. RAM -DO-	UP		2.Office 3.Chamber in High Court OLD LIBRARY HALL HIGH COURT LKO	2.Office 3.Mobile 08004279077	
2621. B/V0400 VIRENDRA KUMAR CHOUDHARY	750/1982 Bar Council of	04/02/1982	1.Residence VILL. BHAIAMPUR MIRAK NAGAR MOHANLALGANJ LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
LATE CHHOTAY LAL CHOUDHARY	UP		2.Office	2.Office 3.Mobile 9450645293	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2622. B/V0403 VIRENDRA KUMAR PANDEY	336/2005 Bar Council of	16/11/2005	1.Residence 1/75 RAJANI KHAND SHRDA NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date. 3)CHAMBER IN THE HIGH COURT IS WRONGLY MENTIONED
SRIDHAR PANDEY	UP		2.Office 3.Chamber in High Court CHAMBER NO. 16 GROUND FLOOR CIVIL COURT LUCKNOW	2.Office 3.Mobile 09415024323	
2623. B/V0404 VIRENDRA KUMAR SAXENA	8533/1999 Bar Council of	20/05/1999	1.Residence 555 KHA/81 SUBHASH NAGAR ALAMBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE KRISHNA KUMAR SAXENA	UP		2.Office	2.Office 3.Mobile 09415159225	
2624. B/V0409 VIRENDRA KUMAR SIRCAR	17673/1999 Bar Council of	23/09/1999	1.Residence A- 1/108 VIJAY KHAND ,GOMTI NAGAR	1.Residence	virendrasircar@yahoo.com. 1)Proof of Practice is not enclosed.
LATE NEWAL KISHOR SIRCAR A- /108 VIJAY KHAND,GOMTI NAGAR	UP		2.Office 3.Chamber in High Court	2.Office 05224028617 3.Mobile 9415531317	
2625. B/V0411 VIRENDRA KUMAR SRIVASTAVA RAM LAKHAN SRIVASTAVA DO	650/1986 Bar Council of UP	09/02/1986	1.Residence 268/43 NEW TILAK NAGAR LUCKNOW 2.Office	1.Residence 2.Office) PROOF OF PRACTICE NOT STAMPED.
2626. B/V0412 VIRENDRA KUMAR SRIVASTAVA	1132/1984 Bar Council of	23/03/1984	1.Residence 34C-D ADARSH NAGAR ALAMBAGH LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.

LATE LALSA LAL SRIVASTAVA DO	UP		2.Office	2.Office	
				3.Mobile 9452739262	
2627. B/V0413 VIRENDRA KUMAR TRIPATHI	5312/1995 Bar Council of	25/08/1995	1.Residence 624D/148, NEW GULISTA COLONY, CHINHAT, LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
SHRI RAMA PATI TRIPATHI AS ABOVE	UP		2.Office	2.Office	
			3.Chamber in High Court ROOM NO. 1 OUDH BAR ASSOCIATION LUCKNOW BENCH LUCKNOW	3.Mobile 9335838354	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2628. B/V0421 VIRENDRA NATH SINHA	1237/1978 Bar Council of	14/04/1978	1.Residence K-356 AASHIANE COLONY KANPUR ROAD SCHEME LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE RAJENDRA NATH SINHA -DO-	UP		2.Office	2.Office	
				3.Mobile 09415929097	
2629. B/V0423 VIRENDRA PRASAD	533/1995 Bar Council of	15/01/1995	1.Residence 631/7 AJAI NAGAR FBD.ROAD KAMTA CHINHAT LUCKNOW	1.Residence	1)Proper address proof is not enclosed as per the norms.
MR.VANARSI AS ABOVE	UP		2.Office	2.Office 9415093571	
			3.Chamber in High Court A.B.A. HIGH COURT LUCKNOW	3.Mobile	
2630. B/V0427 VIRENDRA PRATAP SINGH	764/2000 Bar Council of	23/01/2000	1.Residence 762/II TIKAIT RAI LDA COLONY LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
SANKATHA PRASAD SINGH DO	UP		2.Office	2.Office	
				3.Mobile 9453564555	
2631. B/V0429 VIRENDRA SAHAI BISARIA	3229/1962 Bar Council of	08/01/1962	1.Residence 33 PANCHWATI COLONY KAMTA FAIZABAD ROAD LUCKNOW	1.Residence	vsbisaria@gmail.com 1)Proof of Practice is not enclosed.
LATE DR. RAGHUBIR SAHAI AS ABOVE	UP		2.Office	2.Office	
				3.Mobile 9451246538	
2632. B/V0433 VIRENDRA SINGH CHAUHAN	1774/1986 Bar Council of	18/05/1986	1.Residence 265 CIVIL LINES UNNAO	1.Residence 09696127402	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SHRI RAGHURAJ SINGH 269/343/36 BEHAINI AISH BAGH LUCKNOW	UP		2.Office	2.Office	
				3.Mobile	

2633. B/V0445 VISHAL KUMAR SRIVASTAVA	4272/1999 Bar Council of	01/03/1998	1.Residence PLOT NO. 67 ASHUTOSH NAGAR KRISHNA NAGAR KANPUR ROAD LKO.	09415436136 1.Residence 05222471161	1)Proof of Practice is not enclosed.)ENROLLMENT DATE IS NOT MENTIONED ON THE FORM.
DR. D.S.LAL SRIVASTAVA PLOT NO. 67 ASHUTOSH NAGAR KRISHNA NAGAR KANPUR ROAD LKO.	UP		2.Office	2.Office 9415393064 3.Mobile 9415393064	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2634. B/V0447 VISHAL KUMAR YADAV	7050/2003 Bar Council of	12/07/2003	1.Residence B-52, AWAS VIKAS COLONY SITAPUR	1.Residence 9415184459	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
OM PRAKASH YADAV 538/22 SITAPUR ROAD AHIBARAN PUR LUCKNOW	UP		2.Office 3.Chamber in High Court ROOM NO.3, OUDH BAR ASSOCIATION HIGH COURT LUCKNOW	2.Office 3.Mobile	
2635. B/V0450 VISHAL PATHAK	8384/2003 Bar Council of	09/08/2003	1.Residence VILL. MAHMOOD NAGAR MALIHABAD LUCKNOW	1.Residence 9369327576	vishalpatk.adv@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
AJAY PATHAK	UP		2.Office	2.Office 3.Mobile 9935471534	
2636. B/V0459 VISHAL TRIPATHI	3999/2010 Bar Council of	21/09/2010	1.Residence 3/310 VIRATKHAND GOMTI NAGAR LUCKNOW	1.Residence 8957526081	advocatevishatripathi@yahoo.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)BAR COUNCIL CERTIFICATE IS OF DELHI.
KRISHNA KUMAR TRIPATHI DO	UP		2.Office 3.Chamber in High Court OLD LIBRARY A.C.ROOM H.C.LUCKNOW	2.Office 3.Mobile 8960651961	
2637. B/V0465 VISHNU DUTT DWIVEDI	2154/1990 Bar Council of	20/05/1990	1.Residence 19 KALPNACOLONY CHARCH ROAD AJAI NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
LATE AYODHYA PRASAD	UP		2.Office	2.Office 3.Mobile 09335254160	
2638. B/V0468 VISHNU KUMAR CHAUDHARY	909/2003 Bar Council of	11/01/2003	1.Residence DAK BANGLA CANAL COLONY HUSSAINGANJ LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
RAM PADARATH CHAUDHARY DO	UP		2.Office	2.Office 3.Mobile 9450360646	
2639. B/V0471	4104/1999	14/04/1999	1.Residence	1.Residence	

VISHNU KUMAR MISRA	Bar Council of	A-1085/2 INDIRA NAGAR LUCKNOW	1)Local Address proof is not enclosed.
LATE RAM PRASAD MISRA	UP	2.Office	2.Office
A-1085/2 INDIRA NAGAR LUCKNOW			05222311688
			3.Mobile
			9454615177

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2640. B/V0472 VISHNU KUMAR MISRA	3727/2000 Bar Council of	03/03/2000	1.Residence VILL. & POST KOTWA BUXI KA TALAB LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
SRI SHIV RAM MISRA CIVIL COURT LUCKNOW HIGH COURT AVADH BAR HALL	UP		2.Office	2.Office 3.Mobile 9935832679	
2641. B/V0486 VISHWA JEET SINGH UDAI SHANKAR SINGH	4478/2008 Bar Council of UP	29/08/2008	1.Residence C-58 SECTOR A MAHANAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9721172921)ADDRESS MENTIONED IN THE ADDRESS PROOF IS NOT
2642. B/V0487 VISHWA NARAIN SRIVASTAVA LATE PRAKASH NARAIN SRIVASTAVA AS ABOVE	93/2007 Bar Council of UP	12/01/2007	1.Residence H.NO. 496/11 (ANGA) MADHUR NIKUNJ, CHHOTA CHANDGUNJ LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 94504545387	1)Proof of Practice is not enclosed.
2643. B/V0490 VISHWA NATH SINGH SRI BACHAN SINGH -DO-	6437/2011 Bar Council of UP	02/11/2011	1.Residence G-19 KACHHI COLONY MEHDIGANJ LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09044509415	1)Proof of Practice is not enclosed.
2644. B/V0491 VISHWA NATH SINGH MADAN MOHAN SINGH	3482/1990 Bar Council of UP	08/09/1990	1.Residence IMERTI VISEN BARGAON GONDA 2.Office	1.Residence 2.Office 3.Mobile 8948409983	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Proof of Practice is not enclosed.
2645. B/V0495 VISHWAJEET MISHRA SRI B.R. SHARMA	6934/2002 Bar Council of UP	14/09/2002	1.Residence 537KHA/310A NAGAR COLONY SITAPUR ROAD LUCKNOW 2.Office	1.Residence 09793093502 2.Office	aadvocate_vishwajeet@rediffmail.com 1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.

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3.Mobile
09415789354

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2646. B/V0498 VISHWANATH PRATAP MISHRA	8701/2001 Bar Council of	29/09/2001	1.Residence 568/155 BARA BIRVA KANPUR ROAD LUCKNOW-12	1.Residence 09559911189	vnmisra1@gmail.com 1)Proof of Practice is not enclosed.
MAHATMA MISHRA -DO-	UP		2.Office	2.Office 3.Mobile 09415080684	
2647. B/V0500 VISHWANATH YADAV	6249/2004 Bar Council of	27/08/2004	1.Residence 11/16 HATA GANJ KHAN UDAI GANJ LUCKNOW	1.Residence	advvishwanath@g.mail.com 1)Proof of Practice is not enclosed.
MOOL CHAND YADAV G/C-6 SHAHID APARTMENT GOLAGANJ LUCKNOW	UP		2.Office	2.Office 3.Mobile 09838767545	
2648. B/V0502 VISHWAS SHUKLA	6240/2004 Bar Council of	27/08/2004	1.Residence 3/305, VIVEK KHAND GOMTI NAGAR LUCKNOW.	1.Residence 9839939921	1)Local Address proof is not enclosed.
SRI DINESH SHANKER SHUKLA AS ABOVE	UP		2.Office	2.Office 3.Mobile 9451385222	
2649. B/V0505 VIVEK BHARTI	9210/2003 Bar Council of	18/10/2003	1.Residence SEC-11/199 INDIRA NAGAR LUCKNOW	1.Residence 05222710235	1)Mismatch in enrollment date.
SHRI BHAGWAN DIN BHARTI	UP		2.Office	2.Office 3.Mobile 09453014493	
2650. B/V0526 VIVEK KUMAR SINGH	7684/2005 Bar Council of	18/12/2005	1.Residence PLOT NO. 16 KAMLA NAGAR BADAULI SITAPUR ROAD LUCKNOW	1.Residence	vivekjurixpro@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)CERTIFICATE OF BAR COUNCIL OF U.P. NOT ENCLOS
RANDHIR SINGH 25 SALEMPUR HOUSE QUAISERBAGH LUCKNOW	UP		2.Office	2.Office 3.Mobile 9307040946	
2651. B/V0530 VIVEK KUMAR TRIPATHI	4233/2006 Bar Council of	04/09/2006	1.Residence VILL. PAHARPUR BASTIPUR KAMTAGANG SULTANPUR	1.Residence	1)Local Address proof is not enclosed. 2)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.
SHYAM DHAR TRIPATHI	UP		2.Office	2.Office 3.Mobile 09450213912	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2652. B/V0535 VIKASH PANDEY R.G.PANDEY	2178/1995 Bar Council of UP	19/02/1995	1.Residence E-2/61 SECTOR-C ALIGANJ LUCKNOW 2.Office 3.Chamber in High Court ROOM NO. 4 AWADH BAR ASSOCIATION	1.Residence 2.Office 3.Mobile 9335226332	1)Proof of Practice is not enclosed.
2653. B/V0540 VIVEK RAJ SATYA PAL	4673/2011 Bar Council of UP	07/09/2011	1.Residence 568 KHA/52-A GEETAPALLI PO ALAMBAGH LUKCNOW 2.Office	1.Residence 09415369021 2.Office 09454212598 3.Mobile 09336764333	1)Proof of Practice is not enclosed.
2654. B/V0542 VIVEK RANJAN SRI B.P. VERMA AS ABOVE	1705/2001 Bar Council of UP	28/02/2001	1.Residence C 57, SEC.-I, ALIGANJ, LUCKNOW 2.Office	1.Residence 05222329276 2.Office 9889471861 3.Mobile 9415759361	vivekranjan133@gmail.com 1)Proof of Practice is not enclosed.
2655. B/V0544 VIVEK SAXENA LATE JAGDISH CHANDRA AS ABOVE	2720/1990 Bar Council of UP	08/07/1990	1.Residence 14/1028 INDIRA NAGAR LUCKNOW 2.Office	1.Residence 2.Office 05222712723 3.Mobile 09415012985	1)Proof of Practice is not enclosed.
2656. B/V0548 VIVEK SINGH MR. FATEH BAHADUR SINGH	2344/2009 Bar Council of UP	20/04/2009	1.Residence A-143 9/10 INDIRA NAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09451391410	1)Proof of Practice is not enclosed.
2657. B/V0557 VIVEK VERMA SRI RAM SHANKER VERMA -DO-	4658/2005 Bar Council of UP	09/09/2005	1.Residence C-45A SEC-F L.D.A. COLONY KANPUR ROAD LUCKNOW-226012 2.Office 3.Chamber in High Court EXT. ROOM NO.3 AWADH BAR ASSOCIATION H.C. LUCKNOW	1.Residence 2.Office 3.Mobile 09305878578	vivekverma9@rediffmail.com 1)Proof of Practice is not enclosed.
2658. B/V0558 VIVEK VIKRAM SINGH UMA SHANKAR SINGH	1933/2008 Bar Council of UP	24/04/2008	1.Residence D34 VINAY NAGAR KRISHNA NAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09026489026	1)Proof of Practice is not enclosed.

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2659. B/V0559 VIVEK VISHVAKARMA	6989/2003 Bar Council of	12/07/2003	1.Residence 494/76 SARAI HASANGANJ CHARHI DALIGANJ LUCKNOW	1.Residence 08858252220	sharmavivek229@gmail.com 1)Proper address proof is not enclosed as per the norms.
RAM SAJIWAN VISHVAKARMA	UP		2.Office	2.Office 3.Mobile 09366922881	
2660. B/V0561 VIVEKANAND MISRA	1920/2001 Bar Council of	07/03/2001	1.Residence VILL. TANWARIA POST MEHNDawal DISTT. SANT KABIR NAGAR	1.Residence 9935737784	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Mismatch in enrollment date.
SACHIDANAND MISRA 18/482 INDIRA NAGAR LUCKNOW	UP		2.Office 3.Chamber in High Court HALL LIBRARY HIGH COURT LUCKNOW	2.Office 3.Mobile	
2661. B/V0564 VYAS NARAYAN SHUKLA	1539/1996 Bar Council of	16/02/1996	1.Residence RES 568/18 JAIL ROAD KAILASHPURI ALAMBAGH LUCKNOW	1.Residence 9415181556	1)Proper address proof is not enclosed as per the norms.
AWADHESH NARAYAN SHUKLA DO	UP		2.Office 3.Chamber in High Court IIND FLOOR	2.Office 3.Mobile	
2662. B/V0566 VIKAS SRIVASTAVA	6429/2008 Bar Council of	14/11/2008	1.Residence RS-III/224 TIKAIT RAI TALAB LDA COLONY LKO	1.Residence	www.vikas98391@gmail.com 1)Proper address proof is not enclosed as per the norms.
SATYA PRAKASH SRIVASTAVA F-717 RAJAJIPURAM LKO	UP		2.Office 3.Chamber in High Court CHAMBER NO-40 HIGH COURT LKO	2.Office 3.Mobile 9839139722	
2663. B/V0567 VIKAS UPADHYAYA	1665/2009 Bar Council of	29/03/2009	1.Residence 1188 UPHAR UDYAN-II SECTOR-III ELDECO COLONY RBL.ROAD LKO	1.Residence 05222441279	vupadhyay542@gmail.com 1)Proof of Practice is not enclosed. 2)Mismatch in enrollment no.
ANIL KUMAR UPADHYAYA	UP		2.Office	2.Office 3.Mobile 9936175604	
2664. B/V0571 VISHNU CHANDRA NIGAM	6062/2006 Bar Council of	26/11/2006	1.Residence 355/310 ALAM NAGAR LKO	1.Residence	1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date.
HARDESH NARAIN NIGAM	UP		2.Office	2.Office 3.Mobile 9919419939	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2665. B/V0573 VIVEK KUMAR SRIVASTAVA	6608/2001 Bar Council of	20/07/2001	1.Residence 508/66 BEDI NIWAS BABA DAYAL COLONY RBL ROAD LKO-226007	1.Residence	vivek303@gmail.com 1)Proof of Practice is not enclosed.
RAMESH CHANDRA SRIVASTAVA -DO-	UP		2.Office	2.Office 3.Mobile 8081380340	
2666. B/V0585 VINOD KHARE LATE D.N. KHARE	1555/1979 Bar Council of UP	29/06/1979	1.Residence II/10 SETU NIGAM COLONY SEC 24/511 INDIRA NAGAR LUCKNOW 2.Office	1.Residence 9235780667 2.Office 9235780667 3.Mobile 9235780667)ENROLLMENT NO. IS MENTIONED INCORRECT IN PROO
2667. B/V0587 VIKESH RAM TRIPATHI SURENDRA RAM TRIPATHI AS ABOVE]	1269/2008 Bar Council of DL	09/08/2008	1.Residence C-4 JANKIVIHAR COLONEY, JANKIPURAM, LUCKNOW, U.P. 2.Office	1.Residence 2.Office 3.Mobile 09454643291)ENROLLMENT CERTIFICATE IS THAT OF BAR COUNCIL
2668. B/V0588 VANDANA PANDEY	8707/1999 Bar Council of	20/05/1999	1.Residence AJAD NAGAR CHILLAWA POST MANAS NAGAR KANPUR ROAD LKO	1.Residence 7783937949	1)Applicants name is not mentioned in the address proof enclosed.
W/O UMESH MISHRA	UP		2.Office	2.Office 3.Mobile 9935777422	
2669. B/V0592 VINAY KUMAR TRIPATHI	14186/2000 Bar Council of	26/11/2000	1.Residence 416/97 BABU GANJ LUCKNOW	1.Residence	1)Applicants name is not mentioned in the address proof enclosed.
KRISHNA PYAREY TRIPATHI AS ABOVE	UP		2.Office	2.Office 3.Mobile 9984896540	
2670. B/V0593 VIPIN KUMAR BALDEO PRASAD MISHRA	4670/2011 Bar Council of UP	07/09/2011	1.Residence 504/94 TAIGORE MARG DALIGANJ LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09889385149)PHOTOGRAP IS NOT SELF ATTESTED.
2671. B/V0595 VANDANA RAWAT	8107/2011 Bar Council of	30/11/2011	1.Residence H.NO.544/1027 CHANAKYAPURI, BAROURA ROAD, CHOWK, LUCKNOW	1.Residence	1)Address as mentioned on main form does not match with address mentioned in address proof enclosed.)PHOTOGRAPH IS NOT SELF ATTESTED.
RAJJAN LAL RAWAT	UP		2.Office	2.Office 3.Mobile	

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2672. B/V0602 VANEETA JAIN MR. NEERAJ JAIN A3/269 VIBHAV KHAND GOMTINAGAR	549/1999 Bar Council of PB	23/03/1999	1.Residence H.NO.16A JPATIALA HOUSE ASHOK MARG LUCKNOW 2.Office	1.Residence 9451385248 2.Office 3.Mobile 8400088833	vaneeta advcate@ gmail.com)ENROLLMENT CERTIFICATE IS OF BAR COUNCIL OF P
2673. B/V0603 VIJAYENDRA PANDEY	1712/2012 Bar Council of	14/04/2012	1.Residence VILL. RAGHAVPUR P. MAYEHG DIST SULTANPUR 2.Office	1.Residence 9651616113 2.Office	vijayendrapandey15@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Mismatch in signature of the authorised signatory of Oudh Bar Association in proof of practice enclosed
SRI RAM TIRTH PANDEY K-78 ASHIYANA LUCKNOW	UP		3.Chamber in High Court ROOM NO. 4 OUDH BAR ASSOCIATION	3.Mobile 9451988590	
2674. B/V0611 VIRENDRA SINGH SRI BAJJNATH SINGH	14552/2000 Bar Council of UP	04/12/2000	1.Residence 545KA/C-52 RAM VIHAR PARA ROAD RAJAJIPURAM LUCKNOW 2.Office 3.Chamber in High Court 102 FIFTH FLOOR HIGH COURT	1.Residence 2.Office 3.Mobile 8795368603)CERTIFICATE OF BAR COUNCIL OF U.P. IS NOT ANN
2675. B/V0618 VINOD SHANKER MISRA LATE LALTA PRASAD MISRA 5/158 VIRAMKHAND GOMTI NAGAR LUCKNOW	113/1971 Bar Council of UP	10/02/1971	1.Residence 5/1136 VIRAMKHAND GOMTINAGAR LUCKNOW 2.Office	1.Residence 9839990009 2.Office 3.Mobile 9918154671	1)Mismatch in enrollment no.
2676. B/V0633 VISHWAMBHAR DATT RIKHARI LATE DHARMA NAND RIKHARI AS ABOVE	11079/2012 Bar Council of UP	31/12/2012	1.Residence 15/51 GEETA PURI COLONY KHARGAPUR P.O GOMTINAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9452918474)SEAL MISMATCH WITH SIGNATURE IN PROOF OF PRAC
2677. B/V0634 VIJAI KRISHNA LATE SRI ASHWANI KUMAR AS ABOVE	1016/1997 Bar Council of UP	26/12/1997	1.Residence 214 CHANDRALOK ALIGANJ LUCKNOW 2.Office	1.Residence 2.Office 05222335782 3.Mobile 9621904619	highcourt123@rediffmail.com)PHOTOGRAPH ON THE MAIN FORM IS NOT SELF ATTES
2678. B/V0636 VIJAY KUMAR DWIVEDI SRI HARI SHANKER DWIVEDI	5326/2009 Bar Council of UP	13/09/2009	1.Residence 569/32GA BERGAWA KANPUR ROAD LUCKNOW 2.Office	1.Residence 2.Office	vijaykumardwivedi1986@gmail.com 1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow.)PHOTOGRAPH NOT SELF-ATTESTED.

3.Mobile
9935370539

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2679. B/V0637 VIVEK KUMAR SRI BACHCHU LAL VERMA	7608/2008 Bar Council of UP	26/12/2008	1.Residence L-4/229 VINAY KHAND-1 GOMTI NAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9839048886) PHOTOGRAPH NOT SELF-ATTESTED.
2680. B/W0006 WASI AHMED LATE SRI ACHHAN MIA AS ABOVE	565/1974 Bar Council of UP	01/01/1974	1.Residence 464/6/2 TAHSEEMGANJ HARDOI ROAD LUCKNOW 2.Office	1.Residence 2.Office 4045223 3.Mobile 09889735236	1)Mismatch in enrollment date.
2681. B/Y0015 YATINDRA SRIVASTAVA SRI S.K. SRIVASTAVA AS ABOVE	127/1998 Bar Council of UP	11/01/1998	1.Residence 538KA/1707/8 VIGYAN VIHAR COLONY TRIVENI NAGAR LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 09451134097	syateendral@gmail.com)ENROLLMENT DATE WRONGLY MENTIONED ON PROOF OF
2682. B/Y0016 YOGEEETA CHANDRA ROHIT CHANDRA	341/1998 Bar Council of UP	02/02/1998	1.Residence 498/22 AWADH APARTMENT IIND FLOOR NEW HYDERABAD LKO 2.Office	1.Residence 2.Office 3.Mobile 9335907562	yogeeta chandra 7@ rediff mail.com 1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date. 3)Local Address proof is not enclosed.
2683. B/Y0017 YOGENDRA SINGH LATE SHRI GAURI SHANKAR SINGH A 1093/15 INDIRA NAGAR LUCKNOW	2149/1993 Bar Council of UP	21/04/1993	1.Residence A 1093/15 INDIRA NAGAR LUCKNOW 2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION, HIGH COURT LUCKNOW	1.Residence 2.Office 3.Mobile 9415110993	1)Mismatch in enrollment no.
2684. B/Y0021 YOGENDRA KUMAR SHUKLA SRI SURYA PAL SHUKLA	4534/2003 Bar Council of UP	12/04/2003	1.Residence DS/1103/SECTOR-D, L.D.A. COLONY KANPUR ROAD LUCKNOW 2.Office 3.Chamber in High Court OTH COMMISSIONER ROOM	1.Residence 2.Office 3.Mobile 9335042110	shukla.yogendraa09@gmail.com 1)Proof of Practice is not enclosed.
2685. B/Y0024 YOGENDRA NATH SRIVASTAVA	1889/1996 Bar Council of	09/03/1996	1.Residence H.NO.631/96 MULAYAM NAGAR ISMAILGANJ LUCKNOW	1.Residence 05222990043	yogendrasrivastava71@yahoo.in 1)Proper address proof is not enclosed as per the norms.

LATE GIRISH CHANDRA UP 2.Office 2.Office
 C.NO.223 LEKHRAJ GOLD INDIRA NAGAR LUCKNOW 09335248225
 3.Mobile
 09453905005

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2686. B/Y0025 YOGENDRA NATH YADAV	830/2006 Bar Council of	27/05/2006	1.Residence VILL.-AMRAIGANU, POST- AMRAIGANU, DISTT.-LUCKNOW	1.Residence	1)Residential address as per the proof enclosed is beyond the municipal limit of Lucknow. 2)Mismatch in enrollment date.
MR.RAM BRIKSH YADAV B-6,BHAGWATI NIWAS FAIZABAD ROAD LUCKNOW	UP		2.Office 3.Chamber in High Court 60,C.S.C.BUILDING HIGHCOURT LUCKNOW	2.Office 3.Mobile 9651375788	
2687. B/Y0028 YOGENDRA PRATAP SINGH	9082/2004 Bar Council of	28/11/2004	1.Residence 538KA/1742 KANCHANPURAM TRIVENINAGAR-II LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
CHHATRAPAL SINGH AS ABOVE	UP		2.Office 3.Chamber in High Court OUDH BAR ASSOCIATION	2.Office 3.Mobile 9450449489	
2688. B/Y0029 YOGENDRA SHANKER SRIVASTAVA	1299/1968 Bar Council of	29/09/1968	1.Residence 50/1 WAZIR HASAN ROAD LUCKNOW	1.Residence 05222205233	1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date.
LATE UMA SHANKER SRIVASTAVA DO	UP		2.Office	2.Office 3.Mobile 9935311654	
2689. B/Y0040 YOGESH MISHRA	1927/1992 Bar Council of	02/03/1992	1.Residence 53-D SEC-G ALIGANJ LUCKNOW	1.Residence	yogeshmishralaw@gmail.com 1)Proof of Practice is not enclosed.
DR. R.R. MISHRA DO	UP		2.Office	2.Office 3.Mobile 09453092553	
2690. B/Y0044 YOGESH MALVIYA	1078/2006 Bar Council of	23/02/2006	1.Residence H.NO.953 MANAS NAGAR KRISHNA NAGAR LUCKNOW	1.Residence 7897712051	1)Proof of Practice is not enclosed. 2)Mismatch in enrollment date.
N.L.MALVIYA DO	UP		2.Office 3.Chamber in High Court AVADH BAR MEETING HALL	2.Office 3.Mobile	
2691. B/Y0047 YUGUL KISHOR SHARMA	2413/1990 Bar Council of	10/06/1990	1.Residence 3/712 VINEET KHAND GOMTI NAGAR LUCKNOW	1.Residence	1)Proof of Practice is not enclosed.
RAM SAGAR SHARMA DO	UP		2.Office	2.Office 3.Mobile	

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Roll of Advocates [PART-B], [Defective List], Lucknow Bench

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Sl. Roll No. Name of Advocate Father/Husband's Name	ENROLLMENT No./Year /Council	DATE OF Enrollment	Complete Address	Telephone Nos	E-mail Address/Remark
2692. B/Y0053 YAMINI RAJ CHAUDHARY	3549/2006 Bar Council of	18/08/2006	1.Residence A-11 PARK ROAD COLONY LUCKNOW	1.Residence 05222235566	1) Proper address proof is not enclosed as per the norms.) FRONT PAGE OF CHEQUE BOOK ENCLOSED.
PREM KUMAR YADAV	UP		2.Office 3.Chamber in High Court 68 4TH FLOOR CSC BUILDING	2.Office 3.Mobile 9452904722	
2693. B/Z0001 ZAFAR ABBAS ZAIDI	1225/2002 Bar Council of	10/02/2002	1.Residence 450/466 IQBAL NAGAR MUFTIGANJ LUCKNOW	1.Residence	1) Proof of Practice is not enclosed.
ALI ZAHEER	UP		2.Office	2.Office 3.Mobile 9450355381	
2694. B/Z0005 ZAFAR SALIM PARVEZ KIDWAI	4885/1986 Bar Council of	09/11/1986	1.Residence 600/175/157N, SUMIT NAAR FARIDIPUR DUBAGGA THAKURGANJ LKO.	1.Residence	1) Proof of Practice is not enclosed. 2) Address as mentioned on main form does not match with address mentioned in address proof enclosed. 3) Mismatch in enrollment no.
LATE SHRI ATHAR SALIM KIDWAI TEEN SHED NO.1 COLLECTOR COURT LUCKNOW	UP		2.Office	2.Office 3.Mobile 9839288156	
2695. B/Z0011 ZAMEER HUSAIN RIZVI	3078/1989 Bar Council of	14/05/1989	1.Residence 544 D/114 AHIRAN KHERA KANHAYA MADHOPUR LUCKNOW	1.Residence	1) Proof of Practice is not enclosed.) DATE OF ENROLLMENT IS ILLEGIBLE IN THE CERTIF
LATE SAGHEER HUSAIN RIZVI	UP		2.Office	2.Office 3.Mobile 9838422459	
2696. B/Z0016 ZIA	13653/2010 Bar Council of	04/09/2010	1.Residence 41/269 HARBHAJAN SHIVALA MARG NARHI HAZRATGANJ LUCKNOW	1.Residence	swaleha_7865@yahoo.com 1) Proof of Practice is not enclosed.
ABDUL MOID	UP		2.Office	2.Office 8960421688 3.Mobile	
2697. B/Z0017 ZIAUDDIN KHAN NASARUDDIN KHAN -----DO -----	3263/2010 Bar Council of UP	28/03/2010	1.Residence C 81, SECTOR O ALIGANJ ,LUCKNOW 2.Office	1.Residence 2.Office 3.Mobile 9415782390) ENROLLMENT NO. NOT MENTIONED ON THE MAIN FORM

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Defective List of Fresh Forms Received in 2014-15

S.No	Name of advocate	Enrolment Number	Advocate Roll No.	Nature of defect
1.	Mr. Amit Kumar Verma	UP4928/2012	Fresh	Proper address proof not submitted.
2.	Mr. Ashok Kumar Bhola	UP1753/1983	Fresh	Proper proof of practice not enclosed.
3.	Mr. Devendra Kumar Pathak	UP699/2010	Fresh	Address mentioned on main form is outside the municipal limits of the city of Lucknow.
4.	Mr. Kushagra Singh	UP4572/2014	Fresh	Address mentioned on main form is outside the municipal limits of the city of Lucknow.
5.	Mr. Neeraj Agarwal	UP5454/2007	Fresh	Photograph on main form not self-attested.
6.	Mr. Pradeep Kumar Shakya	UP2368/1993	Fresh	Registration certificate of Bar Council of U.P. is not enclosed.
7.	Mr. Pramod Kumar Vishwakarma	UP156/2001	Fresh	1. Enrolment date not mentioned on proof of practice. 2. Registration certificate of Bar Council of U.P. is not enclosed.
8.	Mr. Ram Krishna Trivedi	UP7328/2011	Fresh	Local address proof not enclosed.
9.	Mr. Prabhakar Tiwari	UP1213/2014	Fresh	Address mentioned on main form is outside the municipal limits of the city of Lucknow.
10.	Mr. Rajesh Kumar Verma	UP6501/2005	Fresh	1. Proof of practice not enclosed. 2. Proper photograph, i.e., in advocate band, not enclosed.
11.	Mr. Roop Ram Verma	UP1776/1995	Fresh	Address mentioned on main form is outside the municipal limits of the city of Lucknow.
12.	Mr. Rajesh Kumar Yadav	UP3520/2012	Fresh	Seal of authorised signatory is not found on proof of practice.
13.	Mr. Shiv Kumar Singh	UP1773/1979	Fresh	Registration certificate of Bar Council of U.P. is not enclosed.
14.	Mr. Santosh Kumar Bhatt	D/1779/2005	Fresh	Registration certificate is of Bar Council of Delhi.
15.	Mr. Sahaj Ram Rawat	UP7103/2012	Fresh	Address mentioned on main form is outside the municipal limits of the city of Lucknow.
16.	Mr. Vinay Kumar Dwivedi	UP3674/1976	Fresh	1. Registration certificate of Bar Council of U.P. is not attested. 2. Proper address proof not enclosed.